No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	UPDATED
	0710102/06086/2020	Akash Singhal Vs. Earth		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	
	710102062292020	Infrastructure Private Limited Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556 ,594,607,608,613-615,616- 625,626,627,630,675,721	
	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	
	0710102/06085/2020	Anant Overseas Pvt Itd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	
	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	
	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	
	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	
	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	
	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	
)	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	
	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	
	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	
3	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	
•	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	
	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	
3	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	
	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	
3	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	
)	710102036032020	UNION OF INDIA VS. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
1	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
I	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
2	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	

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23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt
27	0710102/03481/2020	ACL Components Limited	Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED
30	710102064232020	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear- 19 / Missing Pg-9
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO 145,180,181,242 TRANSLATE
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section
44	710102/06589/2020	precitech enclousures system pvt. Itd Vs. precitech enclousures system pvt. Itd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,10 1,102,103,105,111,112,113,114,116,1 20,121,123,163,164,165,170,173,180, 182,200,201,202,204,205,240,242,251 ,259,260,261,262,

			I				
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs.	Sec 425		Shubho Jana	List Of Date & Events / Brief	
		PEE AAR EXIM PVT. LTD.				Synopsis / Pg Not Clear19 / Missing-	
						26 / Wrong Arrange-67,102	
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs.	Sec. 73(4)		NIL	Document Not Properly	
		Unitech Limited					
47	710102/03586/2020	Balasubramanian Enterprises	Sec. 131(1)		NIL	Not Properly Upload Document	
		Private Limited Vs. ANDY NADAR					
		MATHIALAGAN					
48	0710102/06581/2020	IDBI Bank Limited	Application under any	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	
			other provisions- IBC				
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream	Application under any	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	
"	07 10102/00000/2020	Procon Projects Limited	other provisions- IBC	or Novier III INDIZO10	THE COTT OF PARTIES	ouse type thong	
50	0710102/03423/2020	Global Autotech Limited Vs. Maini	Application under any	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	
30	07 10 102/03423/2020	Constructions Private Limited	other provisions- IB	CF NO/1230/2010	KOIII GANDIII	Case Type Wrong & Fg No 114,101	
	0710102/06394/2020	MUKESH KUMAR GUPTA		IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
51	0/10102/06394/2020	WUKESH KUWAR GUPTA	60(5)	IB// 55/PB/2016	NOT MENTION	CASE TIPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
		Jassum Propcon Projects Pvt. Ltd.					
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,					
53	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
[]		Corporation Limited	33(3)				
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
	07 10 102/00233/2020	Jassum Propcon Projects Pvt. Ltd.	Al I EloAtion	IB/ 17 30/1 B/2010	DAI AN MONAN CANO	OAGE THE WHONG	
		Jassum Propoon Projects Pvt. Ltd.					
			2 22/51				
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY	
		V/S M/s UNNATI FORTUNE				SIGN MISSED	
		HOLDINGS LTD.					
56	710102065432020	M/S STRESSED ASSESTS	Application under any	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not	
		STABILIZATION FUND V/S M/S	other provisions- IBC			Properly / Every Pages Not Sign	
		JAIN STUDIOS LTD.					
57	710102/06269/2020	Alfatech Private Limited Vs. The	Sec 252 (1) - By	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	
		Registrar of Companies	Government Body		' '		
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs	
		LIMITED Vs. REGISTRAR OF	(-)	(0)		Blur	
		COMPANIES					
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec.		ANGAD MEHTA	Breif Synopsis	
	7 10 102/000 19/2020	TOSTIAN ATIOSA VS. VIFIN ATIOSA	242(4),Sec. 244(1)		ANGAD METTA	Breil Syllopsis	
00	710102/03412/2020	LILLIANA/AL CARMENTO DRIVATE			0	T	
60	/10102/03412/2020	UJJAWAL GARMENTS PRIVATE	Sec 252 (3) - By		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not	
		LIMITED	Government Body			Clear-69,89 / Missing-17-34	
61	710102/03383/2020	Navneet Kumar Gupta	Application under any	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	
			other provisions- IBC				
62	710102/03252/2020	Anil Tayal	Application under any	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-	
			other provisions- IBC			7,15 / Missing-16	
63	710102/03241/2020	Income Tax Vs. M/S Comfortable	Application under any	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong	
		Travels Pvt.Ltd	other provisions- IBC			Document	
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE	Application under any	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type	
		LIMITED	other provisions- IBC	1		Wrong	
65	710102/02754/2020	ALCHEMIST ASSET	Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	
"		RECONSTRUCTION COMPANY	000	15,000,1 5,2010	TOTAL TOTAL	. Samutan Not Mention Aiter-3	
		LIMITED Vs. ANJU AGARWAL					
66	710102/02749/2020		A multipation	IB/272/PB/2019	PRABHJIT SINGH SONI	Eveny Degree Not Start 9 Cons Town	
00	710102/02/49/2020	JNC CONSTRUCTIONS PRIVATE	Application under any	ID/2/2/PB/2019	PRABHJII SINGH SONI	Every Pages Not Sign & Case Type	
		LIMITED	other provisions- IBC			Wrong	
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE	Application under any	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type	
		LIMITED	other provisions- IBC			Wrong	
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type	
L l		LTD Vs. Essar Project (India) Ltd.				Wrong	
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM	Application under any	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	
		PROPCON PROJECTS PVT LTD	other provisions- IBC				
70	0710102/06735/2020	Deepraj Investments Limited Vs	Application under any	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	
		Sai Precious Traexim Private	other provisions- IBC		33		
		Limited	Callet provisions- ibo				
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.	Application under any	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-	
l''	1 10 102/001 30/2020	INCOM WIRES AND CABLES LID.	other provisions- IBC	1D/ 1430/FD/2019	Rakesii Jilidal	21,23,25,28,29,31,33,	
			iother provisions- IBC			141.43.43.40.43.31.33.	

70	0740402/06744/2020	December I implied Vo	A multipotion conden and	ID 2045/ND/2040	INA	Description of contended property and	
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA .	Document not uploaded properly no index no annexures. Etc.	
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	
74	0710102/02595/2020	PUNEET SACHDEV VS BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	
76	710102/06796/2020	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	
77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	
78	0710102/06369/2020	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
79	0710102068482020	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Done & Done	
80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	
81	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	
82	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	
83	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	
87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85- 97 After Pages all Blur	
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS	Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215- 216,219,220,235,264-269,271,438,505- 506,515-516,619,621,622-623,	
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225- 226,230,245,274- 279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	

93 0710102/06937/2020 ANURAG RASTOGI Vs. CHARMS IBC under Sec 7 RAHUL MALHOTRA 94 0710102/06062/2020 HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED 95 0710102/06825/2020 SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD 96 0710102/06333/2020 HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED 97 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. MS. KARNAL AGRICULTURE 98 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. MS. KARNAL AGRICULTURE 99 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. MS. KARNAL AGRICULTURE 90 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. MS. KARNAL AGRICULTURE 90 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. PUNJAB	page 6, (list of dates & amp; events missed) breif of synopsis missed page 28-31 cut, no record of default given -page:, 82, 84-86, 134, 182, 184-186 translate memo of parties missed and claim is less than 1 Cr debt amount less than 1 cr
KOMOREBI INDIA PRIVATE LIMITED	default given -page:, 82, 84-86, 134, 182, 184-186 translate memo of parties missed and claim is less than 1 Cr
KOMOREBI INDIA PRIVATE LIMITED	-page:, 82, 84-86, 134, 182, 184-186 translate memo of parties missed and claim is less than 1 Cr
KOMOREBI INDIA PRIVATE LIMITED	translate memo of parties missed and claim is less than 1 Cr
LIMITED LIMITED	memo of parties missed and claim is less than 1 Cr
95 0710102/06825/2020 SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD IBC Under Sec 9 YOGESH K. JAGIA 96 0710102/06333/2020 HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED 97 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. IBC under Sec 7 15-07-2020 9417640609	is less than 1 Cr
HOTELS (NORTH) LTD	is less than 1 Cr
LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	debt amount less than 1 cr
COMMUNICATIONS PRIVATE LIMITED	
LIMITED LIMITED 97 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. IBC under Sec 7 15-07-2020 9417640609	
97 0710102/06847/2020 PUNJAB NATIONAL BANK Vs. IBC under Sec 7 15-07-2020 9417640609	
	51,82, 84, 503, 512, 524, 541, 547,
	51,62, 64, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page
INDUSTRIES LTD.	588-594 wrong arrange page and
	record of default missed
98 0710102/07012/2020 GAV Developers Pvt Ltd Vs Shubh Rule 11 of NCLT	No Document Uploaded
Advisors Pvt Ltd	
99 0710102/07223/2020 Kuldeep Verma Liquidator of Rule 11 of NCLT, 2016 IB/418/ND/2018	Case Type Wrong
Hindustan Paper Corporation Ltd	
Vs Ministry of Corporate Affairs Registrar of Companies Bangalore	
Registrar or Companies bangaiore	
100 710102/07165/2020 AN Infracom Pvt Ltd Vs AN Sec 60(5) IB/45/PB/2018 RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-
Infracon Pvt Ltd	54-56,57
101 0710102/07238/2020 Promila Ahuja Vs Earth Buildprop Sec 60(5) CP/IB/1747/PB/2018 Sunil K Goel	Index not uploaded & not
Pvt Ltd Pvt Ltd	pagination
102 0710102/07138/2020 ANURAG AIR CONDITIONING PVT. Sec 252 (3) - By 120/252/ND/2020	Case Type Wrong / Index Not
LTD. Vs. REGISTRAR OF Government Body COMPANIES NCT OF DELHI AND	Upload
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103 0710102/03630/2020 EVAN MULTISPECIALITY Sec 60(5)	pagination not Done
HOSPITAL & RESEARCH CENTRE	
PRIVATE LIMITED Vs. STATE OF	
UTTAR PRADESH	
104 0710102/03659/2020 CANARA BANK Vs. MR. Rule 11 of NCLT, 2016 1705/B/2018	Do No 40 44 Not Olean Beaumant
104 0710102/03659/2020 CANARA BANK Vs. MR. Rule 11 of NCLT, 2016 1705/B/2018 AASHISH GUPTA	Pg No 40,41 Not Clear Document And Index Not Match
105 0710102/03209/2020 NORTHERN ARC CAPITAL Application under any 1671/ND/2019	No Supporting Affidavit and E
LTD. Vs. FIVE CORE other provisions- IBC	Stamp
ELECTRONICE LTD .	
106 0710102/06442/2020 OM PRAKASH VIJAY- Sec 60(5) 37/PB/2018	Wrong Case Type
LIQUIDATOR Vs. FANTASTIC	
BUILDON PVT LTD	OFF FOT MIDONG OFFICEN AND
107 0710102/06439/2020 MOBIINNOVATION SOFTWARE 44/252/2020 PRIVATE	SELECT WRONG SECTION AND PAYMENT
LIMITED Vs. REGISTRAR OF	PATMENT
COMPANIES	
108 0710102/03114/2020 M/S ANJUSHREE Application under any (IB)-879(ND)/2019 Krishna Kumar Mishra	Application Sign Missed & True
ENTERPRISES Vs. M/S C VIEW other provisions- IBC	Copy Signature Missed
INNOVATIONS PVT. LTD	
109 0710102/03614/2020 BEST AGOLIFE LIMITED Vs. Rule 11 of NCLT CP(CAA)149/PB/2018 Afnaan Siddiqui	Pagination Not Done & Main Index
110 0710102/03606/2020 ANEESHA DUTT Vs. Application under any TP/09/PB/2020 Aneesha Dutt	AFFIDAVIT MISSED &
NORTHBRIDGE CONSULTING PVT other provisions	VAKALATANAM
LTD	Coop Type Wrong / Not Brown-ly
111 710102/07239/2020 BLUELEMON TECHNOLOGIES Sec 252 (3) HEMANT KUMAR PRIVATE LIMITED VS REGISTRAR	Case Type Wrong / Not Properly Document Arrange / Income Tax
OF COMPANIES NOT OF DELHI	Service
AND HARYANA	
112 0710102/07254/2020 M/S BRAND REALTY SERVICES Rule 11 of NCLT, 2016 IB /IB/1677/ND/2019 pankaj agarwal	Index (Applicant not
LTD. Vs M/S SIR JOHN BAKERIES	signature).pages not sign 1 to
I INDIA DUT LTD	4/9.Prayer (Applicant not signature)
INDIA PVT. LTD	1 3

113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED VS. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Secoi Motion	nd CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	
117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under a other provisions	ny Nil	Jaskaran Singh	Document Not Properly	
118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & mp; amp; event , breif of synopsis missed page 92- 95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	
122	0710102/07332/2020	MAM CHAND GOEL VS. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Damp; Page No. 16 to 18 Hindi True Copy Singn	
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46- 49 NOT CLEAR PAGE	
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	
129	0710102064702020/3	Arunav Pankaj	ADDITIONAL DOCU	MENT IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59- 61,89-94 not clear and after page 40 double page numbering,PG-113- 115,135-144,174-179,207- 209,231,232 NOT CLEAR	
130	710102064702020/4	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 20	16 (IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	
134	0710102/07539/2020	ICICI BANK LIMITED VS ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	

135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,10 6,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75- 77,79,84,85,89,91,93,98,103,104,105, 106,108,109,	
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
141	0710102/06812/2020	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	
144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	
148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	
150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	
151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	

153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	
155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	
158	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	
163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404, pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	
164	0710102/07877/2020	davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	
166	710000074832020	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	
167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION	Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	18.08.2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF	Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	18.08.2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	18.08.2020

171	0710102/07681/2020	GOODRE PRIVATE		Sec. 230-232 - Second	NA	Sandeep Kumar	Wrong case type chose / Main case	18.08.2020
		LIMITED Vs. INDIRAPURAM		Motion			no / index not mention / document	
		HABITAT CENTRE PRIVATE					not properly uploaded	
470	0710102/07924/2020	LIMITED		Co. 424	C D (ID)/507/ND)2040	DA IENDOA DENIMAL	Damas wat alasw 24 22 to 27	18.08.2020
172	0/10102/0/924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	18.08.2020
		PRIVATE LIMITED						
173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet	18.08.2020
173	710102018132020	Compliance Construction		Kule 11 Of NCL1, 2010	C.F. (IB)/913(ND)2019		payment not show	10.00.2020
		Contracts Pvt. Ltd.					paymont not snow	
174	710102080142020	PUMA REALTORS PRIVATE		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	18.08.2020
	1	LIMITED Vs. Punjab State Power		555 55(5)	- (.2), ee :(: 2)20 :e	1.00.001	o otamp paper missea	
		Corporation Limited						
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-	18.08.2020
		LIMITED Vs		, , , , , , , , , , , , , , , , , , , ,		, .	611,741,1479,1478,1477,	
176	710102072682020	SANTOSH SHARMA Vs. DASH		Application under any	C.P. (IB)/1388(ND)2018	Sanyam goel		18.08.2020
		EXPORT PVT LTD		other provisions- IBC			CLEAR	
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents	18.08.2020
i		LIMITED Vs REGISTRAR OF					Proper Uploaded	
		COMPANIES NCT OF DELHI &						
		HARYANA						
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	20.08.2020
		Companies						
179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	20.08.2020
		COATED ISPAT LTD.						
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign	20.08.2020
		REALTORS PRIVATE LIMITED					Annexure every pages sign /Proof	
							of service	
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED	Company Appeal(Companies	Sec 252 (1) - By		Bharti Kashyap	Document not properly uploaded /	24.08.2020
		Vs ROC Delhi	Act)	Government Body			wrong section / wrong case type	
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	24.08.2020
		LTD. Vs. FRENCH BAKERY PVT.						
		LTD.						
183	0710102/06329/2020	HIGH GROUND vs LIMITED Vs.		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	24.08.2020
		ASCEND MEDIA PRIVATE LIMITED						
404	0740400/00/22/222	EVOELLION OFFICE VENEZUE		Duly 44 - CNO! T	A 000/070/117/0055	ANAND DA ID:	Advance	05.00.0000
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES	Company	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax	25.08.2020
		PRIVATE LIMITED Vs REGISTRAR	Application(Companies Act)	1			(DCIT)	
		OF COMPANIES		- 1 11 1NO		N 12 11		
185	710102069192020	Mobeinnovation Software Private	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	25.08.2020
		Limited Vs. Registrar of		1				
186	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs.	Company Petition IB	IDC Under See 0		AMIT PRABHAT DESHPANDE	amount loss than 1 Cr	25.08.2020
100	0710102/07514/2020	ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AWIII PRADRAI DESHPANDE	amount less than 1 Cr	20.00.2020
		ANSAL III- IECH IUWNSHIPS LID		1				
187	0710102/07725/2020	INDIAN POTASH LIMITED Vs	Company Petition IB	IBC Under Sec 9	+	MANISH KAUSHIK	objection-jurisdiction(registered	25.08.2020
107	07 10 102/07 / 25/2020	SUMAN PHOSPHATES AND	Company Fedition IB	IDO UNUEL SEC 9		IMANION RAUSHIK	objection-jurisdiction(registered office indore)	20.00.2020
		CHEMICALS LIMITED		1			onice muore)	
188	0710102/03587/2020	ORATOR MARKETING PVT.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six	25.08.2020
130	0. 10102103301/2020	LTD. Vs. SAMTEX DESINZ PVT.	Simpany Gutton is	iso under dec /		LEGI ELIX ALIMAD DI	pages are uploaded)	20.00.2020
	1	LTD.					pages are aproauea,	
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH	Company	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	26.08.2020
		KHILWANI	Application(Companies Act)			. CCEOTI NOMAN OAGIA		
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in	26.08.2020
		Toma i iivato Emitto	Company roution is	333 30(0)		aon Runui	application page 18-21 not clear	
	1						main case no. not mention	
							1	
	0710102148962019/7	M/S KESHAV ENTERPRISES Vs.	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	26.08.2020
191	101 10 102 1403020 13/1							
191	07 10 102 1409020 19/7	ALUPAN COMPOSITE PANELS						

192	0710102/08231/2020	MANJU KALGAONKAR VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	26.08.2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	26.08.2020
194	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	28.08.2020
195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	28.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	28.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	28.08.2020
198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB- 2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	28.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	28.08.2020
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	28.08.2020
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	28.08.2020
202	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	28.08.2020
203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	28.08.2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	28.08.2020
205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	31.08.2020
206	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	31.08.2020
207	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	31.08.2020
208	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	31.08.2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	01.09.2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	01.09.2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	01.09.2020
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	01.09.2020
213	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	01.09.2020

214	0710102/08358/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	04 00 2020
214	0710102/08358/2020	Uttarakhand Power Corporation	(I.B.C)	Sec 60(5)	CP/IB-23/5/(ND)/ 2019	PARTHO BHATTACHARTA	Application every pages sign-2 to 4	01.09.2020
		Limited through its Executive	(1.6.0)					
		Engineer						
215	0710102/07437/2020	WORLD WINDOW RENEWABLE	Company Appeal(Companies	Soc 252 (3)		Rohit	Council Sign and Detail Missed in	03.09.2020
215	0710102/07437/2020	ENERGY LIMITED Vs Registrar of	Act)	Sec 252 (3)		Rollit	Index	03.09.2020
			ACI)				liidex	
		Companies NCT of Delhi and						
040	0740400/00405/0000	Haryana	D-444	0 044(4) 0 040(4)		D	D 444 M/ A D 004	00.00.000
216	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL	Company Petition	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291	03.09.2020
		POLYTEX PRIVATE LIMITED	(Companies Act)				to 294, 302,303,304,305,306 not	
							clear, Annexure 6 no seperate index	
							and Break after 200 pages	
217	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE	Company Appeal(Companies	Sec 252 (1)		PRAMOD PRASAD KOTHARI		03.09.2020
		LIMITED Vs Registrar of	Act)				90,94,95,97 / Blur Pg-33,80 /	
		Companies (NCT of Delhi &					Annexure Every Pages Sign	
		Haryana)						
218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE	Company	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	03.09.2020
		LIMITED Vs	Application(Companies Act)					
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs.	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	1. 6	03.09.2020
		M/S HIL INDIA LIMITED					clear	
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1	03.09.2020
							crore	
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	03.09.2020
222	0710102/06283/2020	Total Airport Services (India)	Company	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs	04.09.2020
	07 10 102/00203/2020	Private Limited Vs Registrar of	Application(Companies Act)	060 232 (3)	GA 143/232/NB/2020	Gandeep Gilliana	Signed	04.03.2020
		Companies NCT of Delhi &	Application(Companies Act)				Signed	
223	0710102/08403/2020	Haryana Catalyst Trusteeship Limited Vs	Interlocutory Application	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	04.09.2020
223	0710102/08403/2020	RIYASAT TOWERS PRIVATE		Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPT MISSED	04.09.2020
			(I.B.C)					
<u> </u>		LIMITED			IDVOCATOR AND		WEATHER CONTINUE	
224	0710102/07845/2020	Woolways India Limitd Vs	Interlocutory Application	Application under any	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	04.09.2020
l		Standard Chartered Bank	(I.B.C)	other provisions- IBC		 		
225	710102080532020	M/s Richa Global Exports Pvt. Ltd	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-	07.09.2020
		Vs. SAMTEX DESINZ PRIVATE					24,26 IN HINDI,WRONG CASE TYPE	
		LIMITED						
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory	Application under any	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	07.09.2020
			Application(IBC)	other provisions- IBC				
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1	07.09.2020
							crore	
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	09.09.2020
		KAAMA BREWERIES PVT LTD						
229	0710102/08297/2020	Mukund Vs M/s Logix City	Interlocutory Application	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	09.09.2020
		Developers Pvt Ltd	(I.B.C)					
230	0710102/08178/2020	PCL IT Solutions Private Limited	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim	09.09.2020
		Vs					less than 1 cr	
231	0710102/08450/2020	GOENKA ENTERPRISES Vs	Interlocutory Application	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09.09.2020
		KULDEEP VERMA	(I.B.C)					
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs.	Interlocutory	Application under any	Application under any other	ANIL KUMAR	pg-21 repeated.	09.09.2020
	1	M/S PIXION MEDIA PVT. LTD.	Application(IBC)	other provisions- IBC	provisions- IBC			
233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept	Interlocutory Application	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-	09.09.2020
	1	Capital Infra Projects Pvt. Ltd.	(I.B.C)				Stamp, Brief Synopsis, memo of	
	1		1				parties	
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE	Interlocutory Application	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09.09.2020
	1	LIMITED Vs DE LAGE LANDEN	(I.B.C)		1 '' '			
	1	FINANCIAL SERVICES INDIA	ľ.					
	1	PRIVATE LIMITED	1					
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalak	Interlocutory Application	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT	09.09.2020
		Infrastructure Pvt Limited	(I.B.C)	77 07 11021, 2010	(.D)/2000(11D)/2010	The state of the s	TYPE	
236	0710102/08486/2020	ARUN ANAND Vs. AKME	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and	09.09.2020
_30	3.10102/00400/2020	PROJECTS LIMITED	- Supplication				section wrong	
237	710000085722020		 	Cavet	+	+	NCLT form 3c Missed	09.09.2020
431	/ IUUUUU00 / ZZUZU	Neeraj Aggarwala	1	Cavet			INCL I TORM 3C MISSED	U3.U3.ZUZU

238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	09.09.2020
239	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong	NA
240	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY	NA
241	0710102/03560/2018		Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	NA
242	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	NA
243	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	NA
244	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	NA
245	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	NA
246	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	NA
247	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29-38,36,37 and case type wrong	NA
248	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	NA
249	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	NA
250	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24,26,27,3 0A,21,32,33,36,37,39,48,49,51,51A,52 ,53A,56,57,58,59,61A,62,63A,64,67,6 9,69A,71,73,73A,74,76,80- 82,82A,85,85ANOT CLEAR, AFTER 76 NOT CLEAR,89 MISSED	NA
251	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	NA
252	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	NA
253	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	NA

254	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	NA
255	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	11.09.2020
256	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	11.09.2020
257	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg- 130,139 black,pg-131-133,203- 210,432- 434,461,465A,556,557,811not clear,pg-355 font small,pg- 473,474,478,479,480,481,482,486,487- 491,807 translate	11.09.2020
258	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	11.09.2020
259	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	11.09.2020
260	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	11.09.2020
261	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	11.09.2020
262	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	11.09.2020
263	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED VS GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135- 139, page not clear	11.09.2020
264	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	11.09.2020
265	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	11.09.2020
266	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	11.09.2020
267	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	11.09.2020
268	710000085722020	Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	11.09.2020
269	710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	11.09.2020
270	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)			RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service Missing	12.09.2020
271	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA, WRONG CASE TYPE	12.09.2020
272	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	12.09.2020
273	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resoulation / Annexure every pages sign / Proof of service	12.09.2020
274	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES VS M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	12.09.2020

275	0710102/08665/2020	V.N. PROPERTIES PRIVATE	Company Application	Sec. 230-232 - Second	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	13.09.2020
276	0710102/08692/2020	LIMITED DEVENDRA KUMAR SHARMA Vs	Interlocutory Application	Motion	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	13.09.2020
276	0710102/08692/2020	JBB-EVEREST BUILDTECH PRIVATE LIMITED	(I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anii Kumar	PG no. 4-11 cut	13.09.2020
277	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	Sanjeev
278	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	ROHIT
279	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	ROHIT
280	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	Translate Page-161,164	15.09.2020
281	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	15.09.2020
282	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	15.09.2020
283	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG - 17 NOT CLEAR	16.09.2020
284	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document, final report, 2 year balance sheet, ibbi report, master data, challance, BR, Special BR etc document missing (contact to registry 24361890)	16.09.2020
285	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	16.09.2020
286	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	
287	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	16.09.2020
288	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16.09.2020
289	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	16.09.2020
290	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	16.09.2020
291	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	16.09.2020
292	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		Only one page in the file	16.09.2020
293	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16.09.2020
294	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16.09.2020
295	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17.09.2020
296	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	17.09.2020
297	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	17.09.2020

298	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	17.09.2020
299	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	17.09.2020
300	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17.09.2020
301	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
302	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
303	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
304	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
305	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				WRONG FILE	17.09.2020
306	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				Wrong File	17.09.2020
307	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	17.09.2020
308	0710102/08969/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	18.09.2020
309	0710102/08968/2020	SMS PARYAVARAN LIMITED VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	18.09.2020
310	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	18.09.2020
311	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	18.09.2020
312	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	18.09.2020
313	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	18.09.2020
314	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2 020	Application under any other provisions- IBC			wrong e filed	18.09.2020
315	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	18.09.2020
316	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	18.09.2020
317	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2 020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18.09.2020
318	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellanious no.	18.09.2020
319	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			wrong e-filing	18.09.2020

320	0710102068392020/4	HEMANT KHANDELWAL VS NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			page end signature,true copy	18.09.2020
321	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18.09.2020
322	0710102075402020/1	GURNEET SINGH SETHI VS COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18.09.2020
323	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1			Page 18-19 not clear proof of service missed and 65-B certificate missed	18.09.2020
324	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18.09.2020
325	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18.09.2020
326	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18.09.2020
327	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			affidavit missed	18.09.2020
328	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	21.09.2020
329	0710102/09010/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	21.09.2020
330	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	21.09.2020
331	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	21.09.2020
332	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	21.09.2020
333	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	21.09.2020
334	0710102/09002/2020	NAMITA CHOUDHWRY VS ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	21.09.2020
335	0710102/02775/2020	BRISK COMMUNICATIONS VS LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	21.09.2020
336	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	21.09.2020
337	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	21.09.2020
338	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	` '	21.09.2020
339	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP		21.09.2020
340	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	21.09.2020
341	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	21.09.2020

342	0710102006892019/5	PLUG ENERGIA PRIVATE		Sec 252 (3)			21.09.2020
		LIMITED VS ROC				mentioned	
343	0710102007012019/9	DOLPHIN INVESTMENT		Sec. 230-232 - Second		True copy sign missed	21.09.2020
		MANAGEMENT PVT LTD VS	1	Motion			
		ANANT SOURCING MANAGEMENT	1				
		PVT. LTD.	<u> </u>				
344	0710102014892020/2	PRECISE LABORATORIES		Sec. 230-232, Sec 234		Page 3,4 is missed	21.09.2020
		PRIVATE LIMITED VS ET TU	1				
345	0710102022452020/2	BREAKING WAVE SOFTWARE		Sec. 230-232 - Second		True copy sign missed	21.09.2020
		PRIVATE LIMITED VS GILLIS	1	Motion		., ,	
		LOCKWOOD HELLER	1				
346	0710102022452020/2	BREAKING WAVE SOFTWARE		Sec. 230-232 - Second		True copy sign missed	21.09.2020
1	01.10.102022.102020.2	PRIVATE LIMITED VS GILLIS	1	Motion		copy e.gcocu	
		LOCKWOOD HELLER	1	inotion.			
347	0710102022452020/5	BREAKING WAVE SOFTWARE		Sec. 230-232 - Second		wrong filling	21.09.2020
341	07 10 10 20 22 4 3 2 0 2 0 7 3	PRIVATE LIMITED VS GILLIS	1	Motion		wrong minig	21.03.2020
		LOCKWOOD HELLER	1	Wiotion			
348	0710102026152020/4	HIND POCKET BOOKS PRIVATE		Sec. 230-232 - Second		Turn commission missed	21.09.2020
346	0710102026152020/4		1			True copy sign missed	21.09.2020
		LIMITED		Motion		 	
349	0710102032242018/4	CLARITY VINIMAY PVT LTD	1	Sec. 230-232 - Second		True copy sign missed and index	21.09.2020
				Motion		not signed	
350	0710102032242018/5	CLARITY VINIMAY PVT LTD	1	Sec. 230-232 - Second			21.09.2020
				Motion		not signed	
351	0710200418032018/1	M/S ONYXE INFRASTRUCTURE	1	252		page 3-4 missed	21.09.2020
		PVT LTD Vs. REGISTRAR OF	1				
		COMPANIES	1				
352	0710200411492017/7	STATE BANK OF INDIA Vs. M/S		IBC-7		SECTION WRONG	21.09.2020
		NAMDHARI FOOD	1				
		INTERNATIONAL PRIVATE	1				
		LIMITED	1				
353	0710200410172018/22	M/S. PLATINA BULKERS PVT.		IBC-7		SECTION WRONG	21.09.2020
333	0710200410172010722	LTD. Vs. M/S. STAR MINERAL	1	150-7		SECTION WHONG	21.03.2020
		RESOURCES PVT. LTD.	1				
354	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230		INCOMPLETE DOC PG 4-5 MISSED	24 00 2020
354	0/101024326/2016/2	HI MEDIA LIMITED VS.		SUB SECTION 230		INCOMPLETE DOC PG 4-5 MISSED	21.09.2020
355	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs.		IBC Under Sec 10		SECTION WRONG	21.09.2020
		REGISTRAR OF COMPANIES					
356	0710102165942019/6	AADHUNIK INFRA PROJECS PVT		SECOND MOTION 230-232		PG 5-6 MISSED	21.09.2020
		LDT Vs. AADHUNIK INFRA	1				
		PROJECS PVT LDT	1				1
357	0710102159082019/7	GARHWAL AIRCON SERVICES					1
				252		PROOF OF SERVICE MISSED	21.09.2020
				252		PROOF OF SERVICE MISSED	21.09.2020
		PRIVATE LIMITED Vs.		252		PROOF OF SERVICE MISSED	21.09.2020
358	0710102154412019/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					
358	0710102154412019/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES		252 252(3)		PROOF OF SERVICE MISSED INDEX WRONG	21.09.2020
358	0710102154412019/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs.					
358	0710102154412019/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT					
		PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)		INDEX WRONG	21.09.2020
	0710102154412019/2 0710102149292019/4	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE				INDEX WRONG	
		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS		252(3)		INDEX WRONG	21.09.2020
359	0710102149292019/4	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED		252(3) IBC-7		INDEX WRONG SECTION WRONG	21.09.2020
359		PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE		252(3)		INDEX WRONG SECTION WRONG	21.09.2020
359	0710102149292019/4	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS		252(3) IBC-7		INDEX WRONG SECTION WRONG	21.09.2020
359	0710102149292019/4	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE		252(3) IBC-7		INDEX WRONG SECTION WRONG SECTION WRONG	21.09.2020
359 360	0710102149292019/4	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS		252(3) IBC-7		INDEX WRONG SECTION WRONG	21.09.2020
359 360	0710102149292019/4	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED PRIVATE LIMITED		252(3) IBC-7 IBC-7		INDEX WRONG SECTION WRONG SECTION WRONG	21.09.2020 21.09.2020 21.09.2020
359 360 361	0710102149292019/4	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED VS.	Company Petition IB (IBC)	252(3) IBC-7 IBC-7 Sec. 230-232 - Second	centrik ligalistic lip 9811421253	INDEX WRONG SECTION WRONG WRONG EFILE	21.09.2020 21.09.2020 21.09.2020 21.09.2020
359 360 361	0710102149292019/4 0710102149292019/3 0710102022452020/5	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED VS. Aman deep Saxena Vs tusliani	Company Petition IB (IBC)	252(3) IBC-7 IBC-7 Sec. 230-232 - Second Motion	centrik ligalistic IIp 9811421253	INDEX WRONG SECTION WRONG WRONG EFILE page:139. 140 not clear and	21.09.2020 21.09.2020 21.09.2020
359 360 361	0710102149292019/4 0710102149292019/3 0710102022452020/5	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED VS. Aman deep Saxena Vs tusliani construction and developers pvt	Company Petition IB (IBC)	252(3) IBC-7 IBC-7 Sec. 230-232 - Second Motion	centrik ligalistic IIp 9811421253	INDEX WRONG SECTION WRONG WRONG EFILE	21.09.2020 21.09.2020 21.09.2020 21.09.2020
358 359 360 361 362	0710102149292019/4 0710102149292019/3 0710102022452020/5 0710102/09046/2020	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. Aman deep Saxena Vs tusliani construction and developers pvt		252(3) IBC-7 IBC-7 Sec. 230-232 - Second Motion IBC under Sec 7		INDEX WRONG SECTION WRONG SECTION WRONG WRONG EFILE page:139. 140 not clear and petitioner is single home buyer	21.09.2020 21.09.2020 21.09.2020 21.09.2020 22.09.2020
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359 360 361 362	0710102149292019/4 0710102149292019/3 0710102022452020/5 0710102/09046/2020	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED VS. Aman deep Saxena Vs tusliani construction and developers pvt Itd Transit Geo System Integrators Private Limited Vs Stahl Tecniks		252(3) IBC-7 IBC-7 Sec. 230-232 - Second Motion IBC under Sec 7		INDEX WRONG SECTION WRONG SECTION WRONG WRONG EFILE page:139. 140 not clear and petitioner is single home buyer	21.09.2020 21.09.2020 21.09.2020 21.09.2020 22.09.2020
359 360 361	0710102149292019/4 0710102149292019/3 0710102022452020/5 0710102/09046/2020	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES GLOBAL CABS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED NUVISION (DELHI) PRIVATE LIMITED VS. FLPL LOGISTICS PRIVATE LIMITED BREAKING WAVE SOFTWARE PRIVATE LIMITED VS. Aman deep Saxena Vs tusliani construction and developers pvt Itd Transit Geo System Integrators		252(3) IBC-7 IBC-7 Sec. 230-232 - Second Motion IBC under Sec 7		INDEX WRONG SECTION WRONG SECTION WRONG WRONG EFILE page:139. 140 not clear and petitioner is single home buyer	21.09.2020 21.09.2020 21.09.2020 21.09.2020 22.09.2020

365	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	22.09.2020
366	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong (file is application)	22.09.2020
367	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +91989999287		case type wrong (file is application)	22.09.2020
368	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	22.09.2020
369	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	22.09.2020
370	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	23.09.2020
371	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	24.09.2020
372	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	24.09.2020
373	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	24.09.2020
374	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	24.09.2020
375	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	24.09.2020
376	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	24.09.2020
377	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	24.09.2020
378	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong section	24.09.2020
379	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	24.09.2020
380	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	24.09.2020
381	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020	Sec 60(5)			reply not sign on every pages	24.09.2020
382	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	24.09.2020
383	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	24.09.2020
384	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	24.09.2020
385	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	24.09.2020
386	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	24.09.2020
387	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	24.09.2020
388	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	24.09.2020

389	0710102/09176/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	24.09.2020
390	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	25.09.2020 evening
391	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e fill	25.09.2020 evening
392	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	25.09.2020 evening
393	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	25.09.2020 evening
394	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			not found	25.09.2020 evening
395	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25.09.2020 evening
396	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e- stamp missing	25.09.2020 evening
397	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			wrong efiling	25.09.2020 evening
398	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not properly upload	25.09.2020 evening
399	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2 020	Rule 11 of NCLT, 2016			NOT FOUND	25.09.2020 evening
400	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not properly upload	25.09.2020 evening
401	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong efiling	25.09.2020 evening
402	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093()2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	25.09.2020 evening
403	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			RJ	25.09.2020 evening
404	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			doument not in proper	25.09.2020 evening
405	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			wrong efiling	25.09.2020 evening
406	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25.09.2020 evening
407	0710102083942019/8		COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25.09.2020 evening

408	0710102090782020/1	MR. HARISH TANEJA Vs.	INTERLOCUTORY	Sec 60(5)			wrong e fill need to ia fill	25.09.2020 evening
		LAKSHMI VILAS BANK THROUGH	APPLICATION	333 33(2)				
		MR. VINAY KUMAR	(I.B.C)/4092()2020					
409	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER	COMPANY PETITION IB	IBC under Sec 7			True copy sign missed	25.09.2020 evening
		PRODUCTS LIMITED	(IBC)/840(PB)2018					
410	0710102/09269/2020	DHARM DEVELOPERS AND		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Signature	29.09.2020
		ASSOCIATES PRIVATE LIMITED		, ,			/ Pages Cut-50-72 / ROC & Income	
		Vs REGISTRAR OF COMPANIES					Tax Service / Annexure Every Pages	
		NCT OF DELHI & HARYANA					Sign / Vakalatnama	
411	710102090842020	Joint Commissioner of Commercial	Interlocutory	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18	29.09.2020
		Tax & GST Vs. Harish Taneja	Application(IBC)				REPEATED	
		Resolution Professional for M/s.						
		Zillion Infra Projects Pvt. Ltd.						
412	710102089962020	GOPAL CHAND PADIA Vs. GOPAL	Interlocutory	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report	29.09.2020
		CHAND PADIA	Application(IBC)	* *			both file seprately	
413	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	29.09.2020
			Application(IBC)					
414	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN	Interlocutory	Sec 60(5)			sign missing	29.09.2020
		LAL JAIN	Application(IBC)					
415	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service	29.09.2020
							missed	
416	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE	COMPANY	Sec 252 (3)			incompelete document	29.09.2020
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES	ACT)/292(ND)2020					
417	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY	Rule 11 of NCLT, 2016			true copy missed in all pages	29.09.2020
			APPLICATION					
			(I.B.C)/3514(ND)2020					
418	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P)	COMPANY PETITION IB	IBC under Sec 7			wrong e fill	29.09.2020
		LTD. Vs. M/S. TECHNOPAK	(IBC)/1141(ND)2019					
		ADVISORS (P) LTD.	[
419	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER	COMPANY PETITION	Sec. 241(1),Sec.			need to file in one volume	29.09.2020
		Vs. M/S VCARE TECHNOLOGIES	(COMPANIES	242(4),Application under				
		PVT LTD	ACT)/157(ND)2019	any other provisions				
420	0710102149722019/5	SATKAR TERMINALS LIMITED Vs.	INTERLOCATORY	Sec 33(1) (b) (i) to (iii) r/w			wrong e fill	29.09.2020
		REGISTRAR OF COMPANIES	APPLICATION	Sec 33(3)				
			(IBC)/85(ND)2019					
421	0710102149722019/6	SATKAR TERMINALS LIMITED Vs.	INTERLOCATORY	Sec 33(1) (b) (i) to (iii) r/w			wrong e fill	29.09.2020
		REGISTRAR OF COMPANIES	APPLICATION	Sec 33(3)				
			(IBC)/85(ND)2019					
422	0710102072952020/2	ANKITA MITHAL Vs. CHD	COMPANY PETITION	Sec. 73(4)			not complete document	29.09.2020
		DEVELOPERS	(COMPANIES					
			ACT)/100(ND)2020					
423	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT.	INTERLOCUTORY	Sec 60(5)			No Pagination, No Index	29.09.2020
		LTD. Vs. SURESH KUMAR JAIN	APPLICATION					
			(I.B.C)/4050(ND)2020					
424	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA	COMPANY PETITION IB	IBC Under Sec 9			wrong e fill	29.09.2020
		PRIVATE LIMITED Vs. EXCLUSIFE	(IBC)/2694(ND)2019					
		TECHNOSOFT PRIVATE LIMITED						
425	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER	COMPANY PETITION	Sec. 241(1),Sec.	+		true copy missed in all pages	29.09.2020
		Vs. M/S VCARE TECHNOLOGIES	(COMPANIES	242(4),Application under		1		
		PVT I TD	ACT)/157(ND)2019	any other provisions				
426	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER	COMPANY PETITION	Sec. 241(1),Sec.			true copy missed	29.09.2020
		Vs. M/S VCARE TECHNOLOGIES	(COMPANIES	242(4),Application under		1		
		PVT LTD	ACT)/157(ND)2019	any other provisions		1		
427	0710102074782020/5	M/S APPLIED ELECTRO	INTERLOCUTORY	Rule 11 of NCLT,			wrong e fill	29.09.2020
		MAGNETICS PVT. LTD. Vs.	APPLICATION	2016,Section 74		1		
	1		1		1			I
	1	PARVINDER KUMAR BHATT &	(I.B.C)/3047(ND)2020					

428	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	29.09.2020
429	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	29.09.2020
430	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	29.09.2020
431	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	29.09.2020
432	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	29.09.2020
433	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	29.09.2020
434	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	29.09.2020
435	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	29.09.2020
436	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	30.09.2020
437	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	30.09.2020
438	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	30.09.2020
439	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	30.09.2020
440	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	30.09.2020
441	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420- 421, 437-440, 581-595, 597-603 not clear	30.09.2020
442	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	30.09.2020
443	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of serivce missed	30.09.2020
444	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	30.09.2020
445	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	
446	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	30.09.2020
447	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	30.09.2020
448	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG - 41,42,46, NOT CLEAR	1st October 2020

449	0710102/09354/2020	Hem singh Bharana Vs SHAILESH		Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge	1st October 2020
		VERMA	(I.B.C)				into one PDF	
450	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	1st October 2020
451	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	1st October 2020
452	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	1st October 2020
453	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			page 17-40 translate	1st October 2020
454	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)			true copy sign missing	1st October 2020
455	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	1st October 2020
456	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	1st October 2020
457	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	1st October 2020
458	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	1st October 2020
459	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	1st October 2020
460	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	1st October 2020
461	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	1st October 2020
462	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/4181()2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	1st October 2020
463	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			wrong filing	1st October 2020
464	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			wrong filing	1st October 2020
465	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			wrong filing	1st October 2020
466	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	2nd October 2020
467	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	2nd October 2020
468	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	, , , , , , , , , , , , , , , , , , , ,	Section 95(1)			202 249 true copy sign	2nd October 2020
469	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			wrong e fill need to IA fill	2nd October 2020

470	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	2nd October 2020
471	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	2nd October 2020
472	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	2nd October 2020
473	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()202	19(2)			page 19 20 not clear	2nd October 2020
474	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	2nd October 2020
475	0710102011792019/5	LEGAL AVENUES VS. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	AMALGAMATION(COMPANIE	Sec. 230-232, Sec 234			document not in proper	5th October 2020
476	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	5th October 2020
477	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	5th October 2020
478	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2 020	Application under any other provisions- IBC			FILE AS A APPLICATION	5th October 2020
479	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2 020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	5th October 2020
480	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	5th October 2020
481	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			True copy sign missing	5th October 2020
482	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			index missing	5th October 2020
483	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	5th October 2020
484	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	5th October 2020
485	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	5th October 2020
486	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)		C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	5th October 2020
487	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	5th October 2020
488	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan 103	5th October 2020

489	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE	CP(AA) Merger and	Sec. 230-232 - Second	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai	5th October 2020
409	0710102/02660/2020	LIMITED Vs	Amalgamation(Companies	Motion	CA/CAA/11//ND/2019	Anuradna Dutt	Tamilnadu / Page Not Clear-146-	5th October 2020
		LIMITED VS	Act)	Wiotion			152,181-182,185,189,190,225,233-	
			Acti				236.238-242.251.255	
490	710102063812020	MANOHAR LAL VIJ	Interlocutory	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-	5th October 2020
430	7 10 10 200 30 12 02 0	MANOHAR EAE VIS	Application(IBC)	3ec 43(1) 1/W 3ec 44 (1)	C.F. (IB)/179(ND)2019	CHANDRA SHERHER GOFTA	141 not clear	Still October 2020
491	0710102/09340/2020	AADI PROPBUILD PRIVATE	Interlocutory	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-	5th October 2020
	07 10 102/03340/2020	LIMITED Vs. MR. NARENDRA	Application(IBC)	Sec 30(3)	0.1 . (IB)/ 1037 (I B)2013	I OERIT KAOWAKI	45,47-48,51-53,55-56,66-70 not clear	Juli October 2020
		KUMAR SHARMA (RESOLUTION	Application(iBo)				page	
		PROFESSIONAL OF					page	
		INDIRAPURAM HABITAT CENTRE						
		PRIVATE LIMITED)						
492	0710102/08345/2020	VIKAS KUMAR	Interlocutory	Sec 60(5)	<u> </u>	RAKESH KUMAR	true copy missing	5th October 2020
432	07 10 102/00343/2020	GARG Vs. MAHESH TANEJA	Application(IBC)	Sec 30(3)		KAKEON KOMAK	li de copy illissing	Juli October 2020
493	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI	COMPANY PETITION IB	IBC under Sec 7	<u> </u>		Volume will be divided after 200	6th October 2020
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494	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI	COMPANY PETITION IB	IBC under Sec 7			True Copy Sign Missing	6th October 2020
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495	0710102006262020/2	MR. ANIL GARG &OTHERS Vs.	COMPANY PETITION	Sec. 241(1)	1		page 12 to 18 true copy sign	6th October 2020
133	07 10 10200020202072	M/S AADHAR STUMBH TOWNSHIP		330. 271(1)			missing	0 00.0000 2020
		PRIVATE LIMITED & OTHERS	ACT)/23(PB)2020				Imosnig	1
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496	0710102065212020/3	ANIL KUMAR SHARMA Vs.	INTERLOCUTORY	Sec 60(5)	1		Proof of service not clear	6th October 2020
430	07 10 10 20 032 12 02 0/3	VIJENDER SINGH & ORS	APPLICATION	Sec 60(5)			Froot of service flot clear	otti October 2020
		VISENDER SINGH & ORS	(I.B.C)/2366(PB)2020					
497	0710102079582019/3	V.K. REALTECH LIMITED Vs.	COMPANY	Sec 252 (3)			Index missing, No pagination	6th October 2020
431	07 10 10 20 7 9 3 0 2 0 1 9 / 3	MORPHEUS DEVELOPERS PVT	APPEAL(COMPANIES	360 232 (3)			index missing, No pagmation	otti October 2020
		LTD	ACT)/367(ND)2019					
498	0710102080642020/1	ORIENTAL BANK OF COMMERCE	INTERLOCUTORY	Application under any			page no. 1 - 23 Sign missing	6th October 2020
490	0710102080642020/1	I	APPLICATION	other provisions- IBC			page no. 1 - 23 Sign missing	bill October 2020
		Vs. CASE COLD ROLL FORMING	(I.B.C)/3413(PB)2020	other provisions- IBC				
499	0710102061222020/2	PRIYANKA UPPAL Vs.	COMPANY PETITION	Sec. 59,Sec. 241(1),Sec.		+	page no. 116, 132, not clear, page	6th October 2020
499	0710102061222020/2	SUBSTRATAL SOLUTIONS PVT	(COMPANIES	242(4)			no. 138-143 page cut,	oth October 2020
		LTD	ACT)/74(ND)2020	242(4)			110. 136-143 page cut,	
500	0710102066122020/5	SANDEEP KR BHATT Vs.	INTERLOCUTORY	Sec 60(5)	+	+	Supporting Affidavit missing	6th October 2020
500	07 10 10 20 66 12 20 20 / 5	PROACTIVE PLAST PVT LTD	APPLICATION	Sec 60(5)			Supporting Amazvit missing	bill October 2020
		PROACTIVE PLAST PVI LID	(I.B.C)/2782(ND)2020					
501	0710102074782020/5	M/S APPLIED ELECTRO	INTERLOCUTORY	Rule 11 of NCLT,		+	Documents not properly upload,	6th October 2020
1301	0710102074702020/3	MAGNETICS PVT. LTD. Vs.	APPLICATION	2016,Section 74			sign missing	otti October 2020
		PARVINDER KUMAR BHATT &	(I.B.C)/3047(ND)2020	2016,Section 74			sign missing	
		ORS	(I.B.C)/3047(ND)2020					
502	0710102076762020/1	LIC HOUSING FINANCE LIMITED	INTERLOCUTORY	Sec 60(5)		+	Wrong e-filing	6th October 2020
502	0710102076762020/1	Vs. M/S PIYUSH COLONISERS	APPLICATION	Sec 60(5)			Wrong e-ming	bill October 2020
		LTD.						
503	0710102082462020/1	SANJEEV SHARMA Vs. PUMA	(I.B.C)/3168(PB)2020 INTERLOCUTORY	Sec 60(5)	+	+	index missing	6th October 2020
503	0710102082462020/1	REALTORS PRIVATE LIMITED	APPLICATION	Sec 60(5)			index missing	bill October 2020
		REALTORS PRIVATE LIMITED	(I.B.C)/3478()2020					
504	0710102091382020/1	M/S PADIA TIMBER COMPANY	INTERLOCUTORY	Sec 60(5)		+	wrong e fill need to IA file	6th October 2020
304	07 10 10 20 9 13 6 2 0 2 0 / 1			Sec 60(5)			wrong e iiii fleed to iA file	bill October 2020
		PVT. LTD. Vs. BANK OF BARODA	APPLICATION					
EOE	0710102091462020/1	M/S PADIA TIMBER COMPANY	(I.B.C)/4068()2020 INTERLOCUTORY	Soc CO(E)			urrang a fill pand to IA file	6th Ootobor 2020
505	0710102091462020/1			Sec 60(5)			wrong e fill need to IA file	6th October 2020
		PVT. LTD. Vs. BANK OF BARODA	APPLICATION					1
E06	0710102417442018/7	REGISTRAR OF COMPANIES, NCT	(I.B.C)/4141()2020	Applicationder en:			urrong a fill pood to IA fill	6th October 2020
506	07 10102417442018/7		COMPANY PETITION	Application under any			wrong e fill need to IA fill	our October 2020
1		OF DELHI & HARYANA Vs. RKG	(COMPANIES	other provisions				1
E07	0740402424442049/6	FINVEST LIMITED	ACT)/302(ND)2018	Applicationder ex:			urrong a fill pood to IA fill	6th Ootobar 2022
507	0710102421442018/6	REGISTRAR OF COMPANIES, NCT	COMPANY PETITION	Application under any			wrong e fill need to IA fill	6th October 2020
		OF DELHI & HARYANA Vs. M/S	(COMPANIES	other provisions				
		AVAIL FINANCIAL SERVICES	ACT)/135(ND)2018					1
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508	0710200431502018/9	MR. GAUTAM MULLICK	COMPANY PETITION IB	IBC under Sec 7			page no. 28, 29, 31, 32 not clear,	6th October 2020
		Vs.	(IBC)/1022(ND)2018		1		page no. 42A, 57 translator missing,	İ
1	1	M/S ROHTAS PROJECTS LTD.	1	1	i	1	1	1

509	0710100409592017/26	ALCHEMIST ASSET	COMPANY PETITION IB	IBC under Sec 7	T		Index missing	6th October 2020
509	0710100409592017/26	RECONSTRUCTION CO PRIVATE	(IBC)/560(PB)2017	IBC under Sec 7			Index missing	oth October 2020
		LIMITED	(IBC)/560(PB)2017					
		Vs.						
		NIIL INFRASTRUCTURE PRIVATE						
F40	0740400004700004	LIMITED	INTERLOCUTORY	A !! 6!			Olam Mingle a	041- 0-4-10000
510	0710102034702020/1	ZOOM COMMUNICATIONS	INTERLOCUTORY	Application under any			Sign Missing	6th October 2020
		LIMITED	APPLICATION	other provisions- IBC				
		Vs.	(I.B.C)/2245(ND)2020					
		PAR EXCELLENCE REAL ESTATE						
		PRIVATE LIMITED						
511	0710102061222020/4	PRIYANKA UPPAL	COMPANY PETITION	Sec. 59,Sec. 241(1),Sec.			Wrong e-filing	6th October 2020
		Vs.	(COMPANIES	242(4)				
		SUBSTRATAL SOLUTIONS PVT	ACT)/74(ND)2020					
		LTD						
512	0710102070542020/1	NISHA MALPANI	INTERLOCUTORY	Sec 60(5)			Index Missing	6th October 2020
		Vs.	APPLICATION					
		FLORENCE RESIDENTS WELFARE	(I.B.C)/2795(PB)2020		1			
		SOCIETY						
513	0710102/09520/2020	Capri Global Capital Limited Vs	Interlocutory Application	Sec 60(5),Rule 11 of NCLT,	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not	6th October 2020
		ZILLION INFRAPROJECTS PVT	(I.B.C)	2016			clear/supporting affidevit missed	
		LTD						
514	0710102/09521/2020	Capri Global Capital Limited Vs	Interlocutory Application	Sec 60(5),Rule 11 of NCLT,	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not	6th October 2020
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		INFRAPROJECTS PVT LTD						
515	0710102/09505/2020	M/s Reliance India Realty	Company	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	6th October 2020
		Opportunities LLP Vs Registrar of	Application(Companies Act)	. ,	1 , ,			
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516	710000094692020	Amazon.com NV Investment					proof of service	6th October 2020
		Holdings LLC VS Future Corporate					i i	
		Resources Pvt. Ltd., Akar Estate						
		Pvt. Ltd., Vivek Biyani, Future Retail						
		Limited ,Future Coupons						
		Limited,Kishore Biyani,Ashni						
		Kishore Biyani, Anil						
		Biyani,Lakshminarayan						
		Biyani,Rakesh Biyani,Sunil						
		Biyani,Vijay Biyani ,Gopikishan						
F47	0710102/08952/2020	Biyani	0	Date 44 - SNOLT	A 1/4400/NID\0040		00 00 04	041- 0-4-10000
517	0710102/08952/2020		Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		83,82,94,not clear page 74 translate	6th October 2020
		COMPANIES		2 22(5)			page	
518	0710102/09145/2020	M/S PADIA TIMBER COMPANY	Interlocutory	Sec 60(5)	1		25,88 not clear 28 translate page	6th October 2020
		PVT. LTD. Vs. BANK OF BAR	Application(IBC)	0.00(5)	-		<u> </u>	
519	0710102076762020/1	LIC HOUSING FINANCE LIMITED	INTERLOCUTORY	Sec 60(5)	1		wrong e file need to IA file	6th October 2020
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		PVT. LTD.	APPLICATION		1			
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532	0710102080082020/2	AAY PEE EDUCATIONAL	COMPANY	Sec 252 (3)			Sign Missing	7th October 2020
		SERVICES PRIVATE LIMITED Vs.	APPEAL(COMPANIES					
		REGISTRAR OF COMPANIES	ACT)/296(ND)2020					
533	0710102090192020/1	YOGESH GUPTA Vs. ESTATE		Sec 60(5)			Wrong Pagination, Index missing in	7th October 2020
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534	0710102090192020/2	YOGESH GUPTA Vs. ESTATE	INTERLOCUTORY	Sec 60(5)			Index missing	7th October 2020
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535	0710200432722018/16	WORXPACE CONSULTING PVT.	COMPANY PETITION IB	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	7th October 2020
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536	0710200432722018/17	WORXPACE CONSULTING PVT.	COMPANY PETITION IB	IBC Under Sec 9			page no. missing in some pages,	7th October 2020
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537	0710102000472020/1	RELIANCE COMMERCIAL	COMPANY	22(3)(b)			pages wrong arrange	7th October 2020
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539	0710102078032020/13	ALLURI SITARAMA RAJU Vs.		Sec. 241(1)			Sign Missing	7th October 2020
		CHIRON INFRATECH PRIVATE	(COMPANIES					
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540	0710102085142020/1	SUMAN MERCANTILE PRIVATE		Sec 252 (3)			Page no. 7 translator missing	7th October 2020
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
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541	0710102086452019/16	DRIP CAPITAL INC. Vs. MK	COMPANY PETITION IB	IBC under Sec 7			wrong e fill need TO IA file	7th October 2020
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543	0710102090402020/1	BRAHM DATT VERMA Vs.		19(2)			No Pagination	7th October 2020
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546	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE	l .	IBC under Sec 7			tue copy sign missing	08th October 2020
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547	710000096052020	Shailendra Aggarwal VS Mr					proof of service/Supporting	08th October 2020
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548	710000096042020	Pradeep Arora VS Mr Debashis					proof of service/Supporting	08th October 2020
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549	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting	08th October 2020
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550	710000095922020	Satyadeep Bishnoi VS Mr Debashis					proof of service/Supporting	08th October 2020
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553	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM	Company	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	08th October 2020
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554	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08th October 2020
555	0710102090192020/2	PVT. LTD. Vs. YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			pg 1 not clear	08th October 2020
556	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08th October 2020
557	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED VS Registrar of Companies Delhi		Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	08th October 2020
558	0710102093792020/1	RAVINDER SINGH KATHURIA VS. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08th October 2020
559	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e-fill need to IA file	08th October 2020
560	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	08th October 2020
561	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	
562	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font- 42,56 to 58,63,73 to 75,etc	
563	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED VS VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	08th October 2020
564	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			true copy sign missing	08th October 2020
565	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08th October 2020
566	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08th October 2020
567	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing- 159-161	9th October 2020
568	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	9th October 2020
569	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	9th October 2020
570	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	9th October 2020
571	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	9th October 2020
572	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	9th October 2020
573	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	9th October 2020

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574	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	9th October 2020
575	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	9th October 2020
576	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			No Pagination, Page cut	9th October 2020
577	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	9th October 2020
578	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)			WRONG E-FILL NEED TO IA FILE	9th October 2020
579	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	9th October 2020
580	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Sign missing in whole document	9th October 2020
581	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	13th October 2020
582	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	13th October 2020
583	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	13th October 2020
584	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in apllication	13th October 2020
585	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2 020	Application under any other provisions- IBC			Wrong e-filing	13th October 2020
586	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER		Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	13th October 2020
587	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	13th October 2020
588	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	13th October 2020
589	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2 020	Application under any other provisions- IBC			Wrong e-filing	13th October 2020
590	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	1	Sec 60(5)			Wrong e-filing	13th October 2020
591	0710102087182020/2	MANOHAR LAL VIJ VS. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)		Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	13th October 2020
592	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED		Sub-section (I) of section 230			Page no. 7 to 8 true copy sign missing	13th October 2020
593	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	1	Sec 425			Wrong e-filing	13th October 2020
594	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		19(2)			Index missing, pagination missing,	13th October 2020

595	0740402000242020/2	CANDUADY COVAL Va	COMPANY DETITION	San 244(4) San 242(4)	T	T	Designants and unlead assessed	134h O-4-h 2020
595	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)			Documents not upload properly	13th October 2020
		PRIVATE LIMITED	ACT)/119(ND)2020					
596	0710102090312020/4	GANDHARV GOYAL Vs.	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			index missing, true copy sign	13th October 2020
		SYNAPSICA TECHNOLOGIES	(COMPANIES				missing	
		PRIVATE LIMITED	ACT)/119(ND)2020					
597	0710102096412020/1	BRAHM DATT VERMA Vs.	INTERLOCUTORY	Application under any			Wrong e-filing	13th October 2020
		FUSIBLE METALS PRIVATE	APPLICATION	other provisions- IBC				
		LIMITED	(I.B.C)/4357()2020					
598	0710102128042019/12	IMPERIAL FASTNERS PRIVATE	COMPANY PETITION IB	IBC Under Sec 9			True copy sign missing	13th October 2020
		LIMITED Vs. SOLVEN POWER	(IBC)/2413(ND)2019					
		SYSTEMS PRIVATE LIMITED						
599	0710102161222019/5	PASSO METAL FAB PRIVATE	COMPANY	Sec 252 (1)			True copy sign missing	13th October 2020
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES	ACT)/1035(ND)2019	10011 1 0 0				404 0 4 1 0000
600	0710102076312019/1	SANTOSH ASSOCIATES Vs.	COMPANY PETITION IB	IBC Under Sec 9			True Copy sign missing	13th October 2020
		PARAMEX TRANSFORMERS LIMITED	(IBC)/1125(ND)2019					
601	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION	Sec. 59			Wrong e-filing	13th October 2020
001	07 10 10 20 30 10 20 20 71	APARTMENTS PVT. LTD.	(COMPANIES ACT)/120()2020	3ec. 33			Wrong e-ming	13til October 2020
		AFARTMENTS FVI. ETD.	(COMPANIES ACT)/120()2020					
602	0710102005502019/6	POORAN TRADING PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7			Wrong e-filing	13th October 2020
	0.101020000201070	APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019				inong a ming	1000 000000 2020
603	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT	COMPANY PETITION IB	IBC under Sec 7			Index missing	13th October 2020
		REAL ESTATE PVT.LTD	(IBC)/297(ND)2019					
604	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE	COMPANY PETITION IB	IBC under Sec 7			wrong filing	13th October 2020
		C HOMES PRIVATE LIMITED	(IBC)/432(ND)2019					
605	0710102019332020/3	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 95(1)			WRONG E-FILL NEED TO IA FILE	13th October 2020
		LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020					
606	0710102031232018/2	MJI TECH PVT. LTD. Vs.	CP(AA) MERGER AND	Application under any			index missing	13th October 2020
		REGISTRAR OF COMPANIES	AMALGAMATION(COMPANIE	other provisions				
			S ACT)/181(PB)2018					
607	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs.		Sec 33(1) (b) (i) to (iii) r/w			0, . 0	13th October 2020
		KAPIL GUPTA & ANR.		Sec 33(3)			copy sign missing	
200	0710102075362020/2	ODVOD OFFINIOES PRIMATE	(I.B.C)/3754(ND)2020 COMPANY	0 050 (0)			INDEX MICOINO	13th October 2020
608	0/101020/5362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (3)			INDEX MISSING	13th October 2020
		COMPANIES	ACT)/306(ND)2020					
609	0710102075952020/3	SURESH KUMAR JAIN Vs. MR.	, , , , , , , , , , , , , , , , , , ,	Sec 66(1)			page end signature missing,True	13th October 2020
003	07 10 10 20 7 39 32 0 20 7 3	SHAKEEL AHMAD	APPLICATION	Sec 60(1)			copy sign missing	13til October 2020
		OTANCEE ATMIAD	(I.B.C)/3135(ND)2020				copy sign initiating	
610	0710102076972020/2	SURESH KUMAR JAIN Vs. MR.		Sec. 45 (1)			Volume wise index missing, true	13th October 2020
		SHAKEEL AHMAD	APPLICATION				copy sign missing, page no. 91 cut,	
			(I.B.C)/3175(ND)2020				page no. 195, 241, 242, 306, not	
							clear, , page end signature	
							missing,proof of service,pages not	
							clear.	
611	0710102090312020/5	GANDHARV GOYAL Vs.	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			page end signatures missing	13th October 2020
		SYNAPSICA TECHNOLOGIES	(COMPANIES					
		PRIVATE LIMITED	ACT)/119(ND)2020					
612	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL		Sec. 241(1)			57 59 61-64 73 not clear	13th October 2020
		AGGARWAL & COMPANY	(COMPANIES					
	1	PRIVATE LIMITED	ACT)/112(ND)2019					1
613	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9			wrong e fill need to IA FILE	13th October 2020
		BADRI SARRAF (P) LTD.	(IBC)/3398(ND)2019				ļ. <u></u>	L
614	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED	1	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell /	13th October 2020
		Vs Registrar of Companies	Act)				Index Numbering Missing / Page	evening
I			1			I .	Not Clear-42,43,55-56,71-72,93-96	1

615	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78,79,80,83,84,134,15 3,154,183-186,193-200,212,218,243- 244,259,301,315-333,348,362-373,397 409,419,446,450, / Volume-II Index Missing / Page Miss-374,380-388 / Master Data	13th October 2020 evening
616	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	13th October 2020 evening
617	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	13th October 2020 evening
618	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	13th October 2020 evening
619	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13th October 2020 evening
620	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED		Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	13th October 2020 evening
621	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13th October 2020 evening
622	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9			need to upload in one volume or one pdf	13th October 2020 evening
623	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	13th October 2020 evening
624	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2 019	Sec 60(5)			INDEX MISSING	13th October 2020 evening
625	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13th October 2020 evening
626	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13th October 2020 evening
627	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13th October 2020 evening
628	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	14&15 Oct-2020
629	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14&15 Oct-2020
630	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.		IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear &	14&15 Oct-2020
631	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	14&15 Oct-2020
632	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	14&15 Oct-2020
633	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mantion	14&15 Oct-2020
634	0710102/09864/2020	Moods Hospitality Private Limited Vs		Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	14&15 Oct-2020

635	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	14&15 Oct-2020
636	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	14&15 Oct-2020
637	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	14&15 Oct-2020
638	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			true copy sign missed	14&15 Oct-2020
639	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			INDEX MISSING	14&15 Oct-2020
640	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	14&15 Oct-2020
641	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	14&15 Oct-2020
642	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	14&15 Oct-2020
643	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14&15 Oct-2020
644	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			true copy sign missed	14&15 Oct-2020
645	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14&15 Oct-2020
646	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14&15 Oct-2020
647	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	16-06-2020
648	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	19-Oct-20
649	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	19-Oct-20
650	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	19-Oct-20
651	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	19-Oct-20
652	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	19-Oct-20
653	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	20-Oct-20
654	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK- 7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	20-Oct-20
655	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	20-Oct-20
656	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	20-Oct-20

657	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font- 234	20-Oct-20
658	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	20-Oct-20
659	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	20-Oct-20
660	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	20-Oct-20
661	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	20-Oct-20
662	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	20-Oct-20
663	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB) 2019	Sec 60(5)			TRUE COPY SIGN MISSING	20-Oct-20
664	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	20-Oct-20
665	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	20-Oct-20
666	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	20-Oct-20
667	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2 020	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	20-Oct-20
668	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB) 2020	Sec 60(5)			no index document not in proper	20-Oct-20
669	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	20-Oct-20
670	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			PAGE-17 18 21 NOT CLEAR	20-Oct-20
671	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016			INDEX MISSING	20-Oct-20
672	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/7(ND)2020	Sec. 230-232, Sec 234			page end signatures missing	20-Oct-20
673	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			wrong document need to IA file	20-Oct-20
674	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280()2020	Sec 60(5)			WRONG E FILE NEED TO IA FILE	20-Oct-20
675	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			wrong document need to IA file	20-Oct-20
676	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FIE	20-Oct-20
677	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			wrong document need to IA file	20-Oct-20
678	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			WRONG E FILE NEED TO IA FILE	20-Oct-20
679	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			TWO AFFIDAVIT FILE IN ONE FILLING	20-Oct-20

680	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA	20-Oct-20
681	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20-Oct-20
682	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	(IBC)/623(ND)2018 COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA	20-Oct-20
683	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.		IBC under Sec 7			WRONG FILING	20-Oct-20
684	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20-Oct-20
685	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA	20-Oct-20
686	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			WRONG FILING	20-Oct-20
687	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			WRONG E FILE NEED TO IA FILE	20-Oct-20
688	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153()2020	Application under any other provisions			incomplete documents	20-Oct-20
689	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY	Sec 52 (5)			wrong e file need to IA file	20-Oct-20
690	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	20-Oct-20
691	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	20-Oct-20
692	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	20-Oct-20
693	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	20-Oct-20
694	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	20&21-Oct-18
695	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20&21-Oct-18
696	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				NCLT form 3C missed	20&21-Oct-18
697	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	20&21-Oct-18
698	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	20&21-Oct-18
699	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	20&21-Oct-18
700	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	20&21-Oct-18
701	0710102/08302/2020	Ziato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	20&21-Oct-18
702	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	20&21-Oct-18

703	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20&21-Oct-18
704	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	20&21-Oct-18
705	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	20&21-Oct-18
706	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	20&21-Oct-18
707	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			need to upload in one volume	20&21-Oct-18
708	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			page end signature missingneed to IA file	20&21-Oct-18
709	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/36(ND)2020	Sec. 230-232 - Second Motion			PAGE LIMIT 200	20&21-Oct-18
710	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			PAGE LIMIT 200	20&21-Oct-18
711	0710102069102020/1	ZICO ENVIRONMENTAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			TRUE COPY SIGN MISSING	20&21-Oct-18
712	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE/Index Missing/Pagination	20&21-Oct-18
713	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
714	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			NEED TO IA FILE	20&21-Oct-18
715	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
716	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
717	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	20&21-Oct-18
718	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	20&21-Oct-18
719	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED VS. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	20&21-Oct-18
720	0710102034682018/12	MR. NEERAJ PANDITA VS. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	20&21-Oct-18
721	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
722	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	22&23-Oct-20

723	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date missmatch	
724	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	22&23-Oct-20
725	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	22&23-Oct-20
726	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited		Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	22&23-Oct-20
727	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	22&23-Oct-20
728	0710102/09464/2020	Nilesh Sharma Vs		Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	22&23-Oct-20
729	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	22&23-Oct-20
730	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	22&23-Oct-20
731	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	22&23-Oct-20
732	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	22&23-Oct-20
733	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22&23-Oct-20
734	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22&23-Oct-20
735	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs		Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	22&23-Oct-20
736	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	22&23-Oct-20
737	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	22&23-Oct-20
738	0710102/08929/2020	RAJINDER MEHTA VS PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut- 54,55,61,158,174 not clear	22&23-Oct-20
739	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22&23-Oct-20
740	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22&23-Oct-20
741	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD		IBC Under Sec 9			Wrong case type/Wrong Doc.	22&23-Oct-20
742	0710102084802019/11	MIS JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA VS SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	22&23-Oct-20
743	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	22&23-Oct-20
744	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	22&23-Oct-20
745	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	22&23-Oct-20

746	0710102/02656/2020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	22&23-Oct-20
747	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	22&23-Oct-20
748	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	22&23-Oct-20
749	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	22&23-Oct-20
750	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	22&23-Oct-20
751	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22&23-Oct-20
752	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22&23-Oct-20
753	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22&23-Oct-20
754	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22&23-Oct-20
755	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22&23-Oct-20
756	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			NEED TO IA FILE	22&23-Oct-20
757	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	27-Oct-20
758	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	27-Oct-20
759	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document (wrong e-filed)	27-Oct-20
760	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR	27-Oct-20
761	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong	27-Oct-20
762	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE	27-Oct-20
763	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	pg-13 not clear	27-Oct-20
764	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page	27-Oct-20
765	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	service to all respondent	27-Oct-20
766	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	27-Oct-20
767	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	29-Oct-20
768	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	29-Oct-20

769	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	29-Oct-20
770	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	29-Oct-20
771	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	29-Oct-20
772	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	29-Oct-20
773	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	29-Oct-20
774	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			true copy sign missed	29-Oct-20
775	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY	Sec 52 (5)			NEED TO FILE SAPERATE FILE	29-Oct-20
776	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	29-Oct-20
777	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2 020	Application under any other provisions- IBC			NEED TO IA FILE	29-Oct-20
778	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	29-Oct-20
779	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			INDEX MISSED	29-Oct-20
780	0710102073632019/33	SONAL ANAND Vs. M/S	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			NEED TO IA FILE	29-Oct-20
781	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			NEED TO IA FILE	29-Oct-20
782	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	29-Oct-20
783	0710102083432020/3	PANKAJ KHETAN VS. EMPLOYEE PROVIDENT FUND ORGANISATION		Sec 60(5)			NEED TO IA FILE	29-Oct-20
784	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/77(PB)2019	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	29-Oct-20
785	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	29-Oct-20
786	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			INDEX MISSED	29-Oct-20

787	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			INDEX MISSING	29-Oct-20
		FOR M/S CLC INDUSTRIES						
788	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			INDEX MISSED	29-Oct-20
789	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			NEED TO IA FILE	29-Oct-20
790	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	29-Oct-20
791	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	29-Oct-20
792	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	29-Oct-20
793	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	29-Oct-20
794	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	29-Oct-20
795	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			INDEX MISSING	29-Oct-20
796	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed	02-Nov-20
797	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	mearge into one pdf	02-Nov-20
798	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO APPLICATION FILE	02-Nov-20
799	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			INDEX MISSED	02-Nov-20
800	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			NEED TO SAPERATE FILE	02-Nov-20
801	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			PAGE-97 98 NOT CLEAR	02-Nov-20
802	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			PAGE 27 TRANSLATE	02-Nov-20
803	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	02-Nov-20
804	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSED	02-Nov-20
805	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			NEED TO APPLICATION FILE	02-Nov-20

806	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH		Sec. 230-232 - Second			NEED TO APPLICATION FILE	02-Nov-20
			S ACT)/33(ND)2020	Wotton				
807	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2 020	Application under any other provisions- IBC			NEED TO APPLICATION FILE	02-Nov-20
808	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			NEED TO APPLICATION FILE	02-Nov-20
809	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	03-Nov-20
810	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed	03-Nov-20
811	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	03-Nov-20
812	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in application	04-Nov-20
813	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	04-Nov-20
814	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	04-Nov-20
815	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1566/1567 to 1576/1590 to 1594,1596/1598 to 1628 pages missed and volume break	04-Nov-20
816	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION	04-Nov-20
817	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	04-Nov-20
818	0710102/10210/2020		Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	58-72 not clear page	05-Nov-20
819	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	Sign miss-1,2/Merge into one PDF	05-Nov-20
820	710102078432020	Chandra Prakash Vs. Saurabh Vinayak	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	05-Nov-20
821	710102078572020		Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68 not clear,volume 1	05-Nov-20

822	710102078512020	Chandra Prakash Vs. Gaurav Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	05-Nov-20
823	710102078942020	Chandra Prakash Vs. Savita Yadav	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clear	05-Nov-20
824	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	The same of	IBC under Sec 7			NEED TO IA FILE	05-Nov-20
825	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				true copy sign missing, Index missing in proof of service	05-Nov-20
826	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				NEED TO IA FILE	05-Nov-20
827	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				INDEX MISSING	05-Nov-20
828	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				No Index	05-Nov-20
829	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				Index missing in proof of service	05-Nov-20
830	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				mention proof of service in index with page no.	05-Nov-20
831	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				file need to IA	05-Nov-20
832	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index	05-Nov-20
833	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				Vakalatnama not clear	05-Nov-20
834	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				Wrong document (petition filed)	05-Nov-20
835	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				Index missing	05-Nov-20
836	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				page no. 55- 61 not clear , no pagination on vakalatnama	05-Nov-20
837	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				Index missing in proof of service	05-Nov-20
838	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Index missing	05-Nov-20
839	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				page no. 4 page cut	05-Nov-20
840	0710102100922020/2		Sec 12(2)				volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged	05-Nov-20
841	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				index missing	05-Nov-20
842	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				NEED TO SAPERATE FILLING	05-Nov-20
843	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			PAGE NO 1 NOT UPLOAD	05-Nov-20

844	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			NEED TO IA FILE	05-Nov-20
845	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY		IBC under Sec 7			PETITION UPLOAD IN DOCUMENT	05-Nov-20
		DEVELOPERS PRIVATE LIMITED						
846	0710102065502020/1	SALOM ELECTRONICS INDIA LLP		IBC Under Sec 9			ONLY PROOF OF SERVICE	05-Nov-20
		Vs. LAVA INTERNATIONAL						
		LIMITED						
847	0710102065502020/2	SALOM ELECTRONICS INDIA LLP		IBC Under Sec 9			NEED TO UPLOAD	05-Nov-20
047	07 10 10 20 00 30 20 20 72	Vs. LAVA INTERNATIONAL		IBO Officer Sec 3			NEED TO GI EOAD	03-1404-20
		LIMITED						
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848	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			TRUE COPY SIGN MISSED	05-Nov-20
849	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC	Interlocutory	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	05-Nov-20
		INDUSTRIES LIMITED	Application(IBC)		(,(,		ggp	
850	0710102/09638/2020	Amarpal Vs Ansal properties and	Interlocutory Application	Application under any	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of	05-Nov-20
650	07 10 102/09638/2020				C.P. (IB)/2564(ND)2019	Shorin Chaudiny		U3-NOV-20
		Infrastructure Ltd.	(I.B.C)	other provisions- IBC			application, file need to merge into	
							one pdf	
851	0710102/09731/2020	U H V EQUIPMENTS PRIVATE	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application, true	05-Nov-20
		LIMITED Vs. REGISTRAR OF	1	1	1		copy and sign is missing on	
1		COMPANIES NCT OF DELHI &		1	1	1	annexures and file need to merge	
		HARYANA		1	1	1	into one pdf	
852	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA	Company Petition	Sec 252 (3)		doonti grover khanna	Wrong case type select, kindly	05-Nov-20
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		PRIVATE LIMITED Vs REGISTRAR	(Companies Act)	1	1	1	upload all pdf pages in same size,	
	1	OF COMPANIES			1		no true copy sign in annexures	
853	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			document not uploaded	05-Nov-20
854	710102090172020	shiv shankar seth Vs. City union	Interlocutory	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	sign missed on application,pg-	05-Nov-20
	1.10.102000.1.2020	Bank	Application(IBC)	222 25(0)	· · · · · · · · · · · · · · · · · · ·		50,89,90,106,107 not clear,pg-61-63	
		Balik	Application(IBO)					
855	710102087342020	PRADYUMAN KUMAR	Interior cute m	Amuliantian (C D (ID)(007(ND)0040	ASHISH VIRMANI	cut	05-Nov-20
855	/1010208/342020		Interlocutory	Application under any	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65	U5-NOV-2U
		AGGARWAL Vs. ORCHID SALON	Application(IBC)	other provisions- IBC			cut,volume break after 200 pages	
		PRIVATE LIMITED						
856	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE	Company	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	only one pdf need to upload	05-Nov-20
		LIMITED Vs Registrar Of	Application(Companies Act)					
		Companies						
857	0710102072662020/1	PRIDE INDIA ENGINEERING	IBC Under Sec 9	COMPANY PETITION IB			NO index	05-Nov-20
001	071010207200202071	SOLUTIONS PRIVATE LIMITED Vs.	libe dilaci ded d	(IBC)/918(ND)2020			NO Macx	00 1101 20
				(IBC)/918(ND)2020				
		HEMA ENGINEERING INDUSTRIES						
		LIMITED						
858	0710102072672020/2	PRIDE INDIA ENGINEERING	IBC Under Sec 9	COMPANY PETITION IB			NO index	05-Nov-20
		SOLUTION Vs. HEMA		(IBC)/934(ND)2020				
		ENGINEERING INDUSTRIES						
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859	0710102098152019/4	CANARA BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	+	+	Wrong document (status report	05-Nov-20
003	07 10 10 20 30 10 20 13/4		Sec /		1			00-1404-20
	 	GOPALSONS STEELS PVT. LTD.		(IBC)/1789(ND)2019	+		filed)	l
860	0710102026902020/1	PRIESTLEY DUGAL AND CO.	IBC Section 59	COMPANY PETITION IB	1		Wrong document (application filed)	05-Nov-20
		(INDIA) PRIVATE LIMITED Vs.		(IBC)/740(ND)2020	1	1		
		AMIT BASIA		<u> </u>	1			
861	0710102026982020/1	GREEN PROPERTIES INDIA	IBC Section 59	COMPANY PETITION IB			Wrong document (application filed)	05-Nov-20
		PRIVATE LIMITED Vs. OVERNITE	l '	(IBC)/730(ND)2020	1	1		
		EXPRESS LIMITED			1	1		
862	0710102028702018/18	SUDHIR POWER PROJECTS LTD.	IBC Under Sec 9	COMPANY PETITION IB	+	+	Wrong document (application filed)	05 Nov 20
002	07 10 102020702010/10	1	inc Olider Sec 9		1	1	wrong document (application filed)	05-NOV-20
		Vs. DIGNITY BUILDCON PRIVATE		(IBC)/1689(ND)2018	1	1		
		LIMITED						
	0710102031582020/1	EDS TECHNOLOGIES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	1		Wrong document (application filed)	05-Nov-20
863		LIMITED Vs. PL ENGINEERING		(IBC)/768(ND)2020	1	1		
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	0710102146492049/7	LIMITED.	IBC Under Sec 9	COMPANY DETITION ID	1		Wrong document (progress report	05-Nov-20
	0710102146182019/7	LIMITED. NEHA JAIN Vs. VENESSA	IBC Under Sec 9	COMPANY PETITION IB				05-Nov-20
864		LIMITED. NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		(IBC)/2970(ND)2019			filed)	
863 864 865	0710102146182019/7 0710102069782020/1	LIMITED. NEHA JAIN VS. VENESSA METALS AND ALLOYS PVT. LTD. SMS PARYARAN LIMITED VS.	IBC Under Sec 9 Sec 60(5)	(IBC)/2970(ND)2019 INTERLOCUTORY				05-Nov-20 05-Nov-20
864		LIMITED. NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		(IBC)/2970(ND)2019			filed)	

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66	0710102072282020/2	CA MAHESH BANSAL Vs.	Sec 66(1)	INTERLOCUTORY APPLICATION		PG-27 34 38 39 40 NOT CLEAR	05-Nov-20
		SUBHASH CHAND GOEL AND					
		OTHERS		(I.B.C)/3510(ND)2020			
7	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED		CP(AA) MERGER AND		PG-16 17 18 22 NOT CLEAR	05-Nov-20
		Vs.	Motion	AMALGAMATION(COMPA			
				NIES ACT)/63(PB)2020			
	0710102079192020/5	VIKAS GARG - INTERIM	19(2)	INTERLOCUTORY		PROOF OF SERVICE MISSED	05-Nov-20
		RESOLUTION PROFESSIONAL Vs.		APPLICATION			
		MR CHANDAN KUMAR		(I.B.C)/3297(ND)2020			
)	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S	Sec 252 (3)	COMPANY		ONLY PROOF OF SERVICE	05-Nov-20
		UTTAM LAND DEVELOPERS Vs.		APPEAL(COMPANIES			
		REGISTRAR OF COMPANIES NEW		ACT)/342(ND)2020			
		DELHI					
)	0710102088262020/2	K.GOGIA SERVICES PRIVATE	Sec 252 (1)	COMPANY		ALL PAGES CUT	05-Nov-20
		LIMITED Vs. REGISTRAR OF	``	APPEAL(COMPANIES			
		COMPANIES		ACT)/345(ND)2020			
	0710102091962020/1	M/S. PREMSONS SUPER STEEL	Application under any other	INTERLOCUTORY		DOCUMENT INCOMPLETE	05-Nov-20
	07 10 10 20 3 13 0 2 0 2 0 7 1	PVT. LTD. Vs. M/S SALUJA	provisions- IBC	APPLICATION		DOCUMENT INCOMIT EETE	03-1404-20
		CONSTRUCTION COMPANY LTD	provisions- IBC	(I.B.C)/4100()2020			
	0740400000000004		0 00(5)			DOCUMENT INCOMPLETE	05 N 00
	0710102093502020/1	ANIL KUMAR Vs. PUNJAB	Sec 60(5)	INTERLOCUTORY		DOCUMENT INCOMPLETE	05-Nov-20
		NATIONAL BANK AND ORS.	1	APPLICATION			
				(I.B.C)/4201(ND)2020			
	0710102100632020/1	ROYAL STAR TRADING CO. Vs.	Sec 60(5)	INTERLOCUTORY		ONLY PROOF OF SERVICE	05-Nov-20
		M/S. J.L. KNIT INDIA LTD.		APPLICATION			
				(I.B.C)/4614(ND)2020			
	0710102136612019/3	SHEELA SHARMA	IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	
		Vs. ANSAL PROPERTIES AND		(IBC)/3164(ND)2019			
		INFRASTRUCTURE		(120)/0101(112)2010			
	0710102138172019/1	MICRA CLOUDS SERVICE PVT.	Rule 11 of NCLT, 2016	INTERLOCATORY		NEED TO SEPARATE FILLING	
	0710102130172019/1		Rule 11 of NCL1, 2010			NEED TO SEPARATE FIELING	
		LTD Vs. MASTERS INDIA PVT.		APPLICATION			
		LTD.	<u> </u>	(IBC)/69(ND)2019			
i	0710102158162019/1	UDAYRAJ PATWARDHAN Vs.	1	COMPANY		INDEX MISSING	
		JAMVANT ESTATES PRIVATE	provisions- IBC	APPLICATION(IBC)/2744(P			
		LIMITED		B)2019			
•	0710102166002019/4	ASIAN SOCIETY OF FILMS AND	Sec 60(5)	COMPANY		NEED TO APPLICATION FILE	
		TELEVISION Vs. BOULEVARD		APPLICATION(IBC)/2877(P			
		PROJECTS PVT. LTD		B)2019			
}	0710102030052020/2	BRAIN TECH COMPUTER	Sec 252 (3)	COMPANY		NEED TO IA FILE	
		ACADEMY PRIVATE LIMITED Vs.	(-)	APPEAL(COMPANIES			
		REGISTRAR OF COMPANIES		ACT)/227(ND)2020			
	0710102066122020/8	SANDEEP KR BHATT Vs.	Sec 60(5)	INTERLOCUTORY		NEED TO SEPARATE FILLING	
	07 10 10 20 66 12 20 20 / 8		Sec 60(5)			NEED TO SEPARATE FILLING	
		PROACTIVE PLAST PVT LTD		APPLICATION			
				(I.B.C)/2782(ND)2020			
)	0710102075542020/3	MELANGE SYSTEMS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB		NEED TO APPLICATION FILE	
		Vs. PALMOHAN ELECTRONICS		(IBC)/907(ND)2020			
		PRIVATE LIMITED					
	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING	IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	
		CO. PVT. LTD. Vs. WEBTECH		(IBC)/984(ND)2019			
		PACKAGING (INDIA) PVT. LTD.		` ' ` '			
	0710102087892020/3	REETESH KUMAR AGARWAL Vs.	19(2)	INTERLOCUTORY		INDEX MISSING	1
		NANDINI CHAUDHRY	/	APPLICATION		INDEX MIDDING	1
		NANDINI CHAODHR I					
		MEL ANGE GVOTENG DRIVE		(I.B.C)/3875(ND)2020		DOCUMENT WORKS:	+
	0710102089652020/1	MELANGE SYSTEMS PRIVATE	Application under any other	INTERLOCUTORY		DOCUMENT INCOMPLETE	1
	1	LIMITED Vs. PALMOHAN	provisions- IBC	APPLICATION			1
		ELECTRONICS PRIVATE LIMITED		(I.B.C)/4001(ND)2020			
•			1	1			<u> </u>
•							
1	710102104452020	RUBY JAIN VS SMR		Rule 11 of NCLT	l l	Please link your application with	06-Nov-20
	710102104452020	RUBY JAIN VS SMR		Rule 11 of NCLT		Please link your application with main petition.	06-Nov-20
	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. &		Rule 11 of NCLT		Please link your application with main petition.	06-Nov-20
1		RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.				main petition.	
	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. &		Rule 11 of NCLT Sec 30			06-Nov-20 06-Nov-20

	T	T	I	T T			
886	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS PRIVATE LIMITED	Application under any other provisions- IBC			case type in companies act and wrong section	06-Nov-20
887	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP	IBC Under Sec 9		j	urisdiction Chandigarh	06-Nov-20
888	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED	IBC Under Sec 9		j	urisdiction punjabpunjab	06-Nov-20
889	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9		F	payment	06-Nov-20
890	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3) - By Government Body		s i c i	Wrong case type and wrong section select, Page missed 61,62, Not sign n every page of petition, Page not clear 43 to 49, 59, According to ndex no page in annexures page no. 118,119,120	06-Nov-20
891	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD	Sec. 241(1)		r F	242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	06-Nov-20
892	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3) - By Government Body			Wrong section select	06-Nov-20
893	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020	F	page numbering missed	06-Nov-20
894	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		Wrong doxument(Petition in additional document)	06-Nov-20
895	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	t	rue copy sign missed	06-Nov-20
896	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	t	rue copy sign missed	06-Nov-20
897	0710120004072018/91	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	t	rue copy sign missed	06-Nov-20
898	0710120004072018/92	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	t	rue copy sign missed	06-Nov-20
899	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	ř.	page 4 5 6 not clear	06-Nov-20
900	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020	ξ	Supporting affidavit missed	06-Nov-20
901	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		affidavit wrongly upload before ndex,Wrong paginatiion	06-Nov-20
902	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		Wrongly document(application in additional document)	06-Nov-20
903	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020	1	ALL PAGES CUT	06-Nov-20

	0710102077402020/2	GURUDEO EXPORTS		Sec 60(5)	INTERLOCUTORY APPLICATION	NEED TO IA FILE	06-Nov-20
		CORPORATION PVT LTD Vs.			(I.B.C)/3200(ND)2020		
		AKASH SINGHAL RP OF AMIRA					
		PURE FOOD					
905	710102096702020	PUNJAB NATIONAL BANK Vs. M/S		Regulation 30, CIRP	INTERLOCUTORY APPLICATION	NA	06-Nov-20
		GENERAL POWER COMPANY PVT. LTD.		Regulations, 2016	(I.B.C)/4884()2020		
906	0710102091942020/1	COMPETENT ELECTRONICS PVT		Sec. 230-232, Sec 234	CA(A) MERGER AND	File both the document separately	06-Nov-20
		LTD Vs. ESTHETIC BUILDTECH			AMALGAMATION(COMPANIES		
907	0710102022462020/7	PRIVATE LIMITED TOURISM FINANCE		IBC under Sec 7	ACT)/101(PB)2020 COMPANY PETITION IB	PAGE 16 17 NOT CLEAR	06-Nov-20
907	0710102022462020/7	CORPORATION OF INDIA LTD. Vs.		IBC under Sec /	(IBC)/581(ND)2020	PAGE 16 17 NOT CLEAR	U6-NOV-20
		ARYAVIR BUILDCON PVT. LTD.			(155)/651(115)/2020		
908	710102024802020	BHAVYA PRAKASH Vs. DD		IBC Under Sec 9	COMPANY PETITION IB	NEED TO UPLOAD ONE TIME ONL	/ 06-Nov-20
		MOTORS LIMITED			(IBC)/765(ND)2020		
909	0710102028322020/5	RUSHIL GARG Vs. REVELATION		IBC under Sec 7	COMPANY PETITION IB	UPLOAD IN ONE PDF	06-Nov-20
		UNIQUE RETAIL AND MARKETING PVT LTD.			(IBC)/764(ND)2020		
910	710102098552020	SATYENDRA P. KHORANIA	Interlocutory Application	Application under any	+	case type wrong	09-Nov-20
•		LIQUIDATOR OF METAPHOR	(I.B.C)	other provisions- IBC		Sase type wrong	33 1101 20
		EXPORTS PVT. LTD. VS	[` ⁻ ′				
911	710102106022020	CENTRAL BANK OF INDIA VS RS	Interlocutory Application	Application under any		Blur page-73,79	09-Nov-20
		INGOT AND BILLET PRIVATE	(I.B.C)	other provisions- IBC			
		LIMITED					
912	710102106272020	SUPERTECH TOWNSHIP	Interlocutory Application	Sec 60(5)		SIGN MISS-1,4 TO 18,WELFARE	09-Nov-20
		PROJECT LIMITED VS SANJEEV	(I.B.C)			FEES MISSED/COURT FEES MISSED	
913	710102106182020	AGGARWAL & ORS SUVIDHA POLYMERS PRIVATE	Company	Sec 252 (1) - By	+	wrong section/merge into one	09-Nov-20
313	7 10 102 100 102020	LIMITED VS REGISTRAR OF	Application(Companies Act)	Government Body		PDF/Proof of service	03-1404-20
		COMPANIES	, tppca.co.n(companies / tot)	200,			
914	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S	COMPANY PETITION IB	IBC under Sec 7		PG-52 & amp; amp; 53 not clear	09-Nov-20
		KINDLE DEVELOPERS PRIVATE	(IBC)/470(ND)2017				
		LIMITED					
915	0710102139542019/6	OM LOGISTICS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9		NO Pagination	09-Nov-20
		SERVEL INDIA PRIVATE LIMITED	(IBC)/2728(ND)2019				
916	0710102088732020/2	CANARY GREENS BUYERS	INTERLOCUTORY	Sec 60(5)	+	No Supporting affidavit	09-Nov-20
, ,	011010200010202012	WELFARE ASSOCIATION Vs.	APPLICATION	000 00(0)		no supporting undurn	00 1101 20
		TODAY HOMES AND	(I.B.C)/3951(ND)2020				
		INFRASTRUCTURE PVT. LTD.					
917	0710102095022020/1	PANDALAI CONSULTANT	COMPANY	Sec 252 (3)		Wrong Document (application filed	09-Nov-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES				
			ACT)/402(ND)2020				
918	0710102082632020/2	OF DELHI & HARYANA ANKUR ENTERPRISES Vs.	COMPANY PETITION IB	IBC Under Sec 9	+	Wrong Document (application filed	1 09-Nov-20
3.0	01 10 10200203202012	PANTEL TECHNOLOGIES	(IBC)/923(ND)2020	IDO Ulidei 360 9		wrong bocument (application filed	03-1404-20
		PRIVATE LIMITED					
919	0710102114692019/7	M/S MICRA CLOUDS SERVICES	COMPANY PETITION IB	IBC Under Sec 9		Pg- 1 to 5,7,18 to 22 is cut/pg 12	09-Nov-20
		PVT LTD Vs. M/S MASTERS INDIA	(IBC)/2036(ND)2019			not clear	
		PVT. LTD.					
920	0710102000452020/2	J V RESTAURANT PRIVATE		Application under any		NEED TO IA FILE	10-Nov-20
024	0740420004400040/07	LIMITED Vs.		other provisions- IBC	+	T	40 Nov. 00
921	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT.		IBC under Sec 7		True copy sign missed	10-Nov-20
		LTD.					
922	0710102013352019/8	SHREE BALAJI REFRACTORIES		IBC Under Sec 9	+	Wrong Document (application filed	10-Nov-20
		CO Vs. RGTL INDUSTRIES				g(uppnounon mou	
		LIMITED			<u> </u>		1
'							
923	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016		Wrong Document (application filed	10-Nov-20

924	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9		Dument not matching with index or wrong index	10-Nov-20
925	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS	Sec. 97(1)		True copy sign missed	10-Nov-20
		PRIVATE LIMITED				
926	710102103232020	SATISH KUMAR NARANG Vs.	Sec 60(5)		NF	10-Nov-20
		DREAM PROCON PVT. LTD.				
927	0710102017542020/3	ROHIT KHANNA & ANR. Vs.	Sec. 241(1)		Pg-39,40,72,79,80 translation	10-Nov-20
		ROYCE DEVELOPERS PRIVATE LIMITED				
928	0710102022462020/8	TOURISM FINANCE	IBC under Sec 7		Pg-133 to 136 is cut	10-Nov-20
		CORPORATION OF INDIA LTD. Vs.				
		ARYAVIR BUILDCON PVT. LTD.				
929	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.	Sec 60(5)		NF	10-Nov-20
930	710102103232020	SATISH KUMAR NARANG Vs.	Sec 60(5)		NF	10-Nov-20
		DREAM PROCON PVT. LTD.				
931	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL	Sec 60(5)		NF	10-Nov-20
		ESTATE PVT LTD				
932	710102065782020	SP MAHTO Vs. JBB-EVEREST	Sec 60(5),Rule 11 of NCLT		NF	10-Nov-20
		BUILDTECH PVT. LTD.	2016		·"	
933	0710102075852020/1	SPIKE ORGANICS PRIVATE	Sec 252 (1)		PG 8 NOT CLEAR	10-Nov-20
		LIMITED Vs. REGISTRAR OF				
		COMPANIES DELHI AND				
		HARYANA				
934	0710102076442019/17	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7		54-57 NOT CLEAR	10-Nov-20
		GUPTA MARRIAGE HALL PRIVATE				
		LIMITED				
935	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD.	Application under any		NEED TO IA FILE	10-Nov-20
		Vs. SMT. BINA MITTAL	other provisions			
			,Application under any			
			other provisions			
			,Application under any			
			other provisions			
936	0710102096132020/3	KHEM CHAND GUPTA Vs.	Application under any		NEED TO IA FILE	10-Nov-20
027	0740402402572020/2	M/C D K MUDCAL & ODC Va. M/C	other provisions- IBC Rule 11 of NCLT		TOUT CODY SION MISSED	40 Nov. 20
937	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S	Rule 11 of NCL1		TRUE COPY SIGN MISSED	10-Nov-20
		APEX TUBES PRIVATE LIMITED &				
938	0710102166522019/2	ORS M/S VIJAY STEEL CORPORATION	Application under any		wrong efiling	10-Nov-20
330	0710102166322019/2	Vs. SUPERTECH LIMITED	other provisions- IBC		wrong ening	10-NOV-20
		VS. SUPERTECH LIMITED	other provisions- IBC			
939	0710102016252018/25	AS TECHNOSOFT PRIVATE	IBC Under Sec 9		145 155 not clear	10-Nov-20
	07 10 10 20 10 20 20 10 20	LIMITED Vs. INDIANROOTS	ibo cinaci occ c		140 100 1101 01041	10 1107 20
		SHOPPING LIMITED				
940	0710102076882020/2	GOLDEN HOMELAND AGENCIES	IBC Under Sec 9		COURT FEE MISSED	10-Nov-20
		LLP Vs. INDIABULLS REAL				
		ESTATE LIMITED				
941	0710200434452018/2	SUVIDHA POLYMERS PRIVATE	Application under any		NEED TO IA FILE	10-Nov-20
1		LIMITED Vs. REGISTRAR OF	other provisions			
		COMPANIES				
942	710102106202020	PRAMOD GOEL VS GAYATRI	Application under any		Pages not clear-6 to 8/Wrong	10-Nov-20
		POLYRUB PRIVATE LIMITED	other provisions- IBC		Pagination before page no-1	
943	710102104472020	AGGI EXPORTS PRIVATE LIMITED	Sec 252 (3)		Wrong case type, wrong income tax	10-Nov-20
		VS EASYPOLICY INSURANCE			service kindly service to DCIT Cell	
		WEB AGGREGATORS PVT. LTD.			Delhi High court, STK 07 Missed	
944	0710102074222020/3	EVNORGIE COLLITIONE INDIA	Soc 252 (4)	COMPANY APPEAL(COMPANIES	De C to 40 47 to 00 in and Dec - 5 - 5	11 Nov 20
944	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE	Sec 252 (1)		Pg-6 to 10,17 to 20 is cut/ Proof of	11-Nov-20
				ACT)/304(ND)2020	service	
		REGISTRAR OF COMPANIES		i		I

945	0710102153232019/3	DIDIN CHADMA V. FADTH	T	Can CO/E)	COMPANY	1	TRUE COPY SIGN MISSED	44 Nov. 20
945	0/10102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	APPLICATION(COMPANIES ACT)/914(ND)2019		TRUE COPY SIGN MISSED	11-Nov-20
946	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	11-Nov-20
147	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		UPLOAED ONLY ONE TIME/BACK DATE FILE DELETE	11-Nov-20
948	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-Nov-20
49	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-Nov-20
950	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Court fee & Double to Be Court fee & Double to	11-Nov-20
951	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		PG-5 & amp; amp; 6 not clear	11-Nov-20
952	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		NO index/no pagination/No service	11-Nov-20
953	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		Wrong Document (application filed) No Supporting affidavit	11-Nov-20
954	0710102101822020/1	BRAHM DATT VERMA VS. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907()2020		NEED TO IA FILE	11-Nov-20
955	710102082312020	MANJU KALGAONKAR VS JBB- EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	11-Nov-20
956	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			section wrong	11-Nov-20
957	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				Party name miss/section miss	11-Nov-20
958	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			297-298 NOT CLEAR PAGE	11-Nov-20
959	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Small font-27 to 44,page cut-45 to 48	11-Nov-20
960	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Description Petition & Description Petition & Description Petition & Description Petition Petition	11-Nov-20
961	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L		Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg 9-11 sign missed and pg 9,11 not clear	13-Nov-20
962	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	13-Nov-20
963	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			CASE TYPE WRONG	19-Nov-20

				•	1			
964	710102030812020	MANOGAYAN ESTATES PRIVATE	Company Appeal (IBC)	Application under any			case type wrong (call registry)	19-Nov-20
		LIMITED VS MR. UDAYRAJ		other provisions- IBC				
		PATWARDHAN- INTERIM						
		RESOLUTION PROFESSIONAL						
	1							
965	710102031192020	JAMVANT ESTATES PRIVATE	Company Appeal (IBC)	Application under any			case type wrong (call registry)	19-Nov-20
	1.10102001102020	LIMITED VS MR. UDAYRAJ	Company Appeal (120)	other provisions- IBC			case type mong (can region)	
		PATWARDHAN- RESOLUTION		other provisions libe				
200	710102088502020	PROFESSIONAL		0 050 (0)				19-Nov-20
966	710102088502020	ECOWIN FENESTER PRIVATE	Company	Sec 252 (3)			please file to one pdf in complete	19-NOV-20
		LIMITED VS REGISTRAR OF	Application(Companies Act)				documents and your case type is	
		COMPANIES					wrong, your file is company appeal	
							but you file in company application	
	1						so please correct your case	
967	710102093672020	DEWESH AUTO CREATIVE	Interlocutory Application	Rule 11 of NCLT, 2016			Upload document in one pdf.	19-Nov-20
		SERVICES PTV. LTD. VS	(I.B.C)					
		MORPHEUS DEVELOPERS						
		PRIVATE LIMITED						
968	710102107152020	ANKUR ENTERPRISES VS	Interlocutory Application	IBC Under Sec 9			Wrong Section	19-Nov-20
1		PANTEL TECHNOLOGIES	(I.B.C)		1]	. 9	
	1	PRIVATE LIMITED	(
969	710102107992020	JALESH KUMAR GROVER VS M/S	Interlocutory Application	Application under any	1		Black page after page no-95/not	19-Nov-20
"	1.13102107332020	ANG LIFE SCIENCES INDIA	(I.B.C)	other provisions- IBC	1		clear page-104	10 1104-20
	1	LIMITED	(1.5.5)	orner brosisions- IDC			cieai page-104	
970	710102107782020	INDIAN BANK VS CS VIKAS	Interlocutory Application	Sec 60(5)	1		Sign miss Page-32 to 38,48 to	19-Nov-20
970	7 10 102 107 782020			Sec 60(5)				19-NOV-20
		KUMAR GARG RESOLUTION	(I.B.C)				52,67,69,71,73,75,96,98/Page cut-	
		PROFESSIONAL					64,66,68,70,72,74,76,91,95,97,99/Blu	
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971	710102108762020	NAYAN NAVIN RAHEJA VS	Interlocutory Application	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19-Nov-20
1	1	CATALYST TRUSTEESHIP	(I.B.C)		1]		
		LIMITED						
972	710102027512020	MANIKA GARG VS GENESIS	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	19-Nov-20
		INFRATECH PRIVATE LIMITED						
973	710102030182020	SUBHISH KUMAR TYAGI VS PSA	Company Petition IB (IBC)	IBC under Sec 7			FEES	19-Nov-20
		IMPEX PRIVATE LIMITED						
974	710102030172020	SUBHISH TYAGI VS JSS	Company Petition IB (IBC)	IBC under Sec 7			FEES	19-Nov-20
		BUILDCON PRIVATE LIMITED	' ' ' ' '					
975	710102089922020	DH LIMITED VS SPLENDOR	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	19-Nov-20
		BUILDWELL PRIVATE LIMITED	' ' '					
976	710102101852020	LTC HEALTH MARKETING	Company Appeal(Companies	Sec 252 (3)			Jurdiction is Haryana according to	19-Nov-20
1		PRIVATE LIMITED VS THE	Act)	(0)	1		master data	
	1	REGISTRAR OF COMPANIES	[700]	1	1]	master data	
1	1							
1	1	NATIONAL CAPITAL TERRITORY	1		1]		
		OF DELHI AND HARYANA DELHI		IDOU LO T	1			
977	710102102982020	M/S ONLINE REPUTATION	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	19-Nov-20
1	1	MANAGEMENT PRIVATE LIMITED						
1	1	VS M/S CARMA CREATIVE	1		1]		
		PRIVATE LIMITED						
978	710102106822020	ABDULHADI ALMAILEM TRADING	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	19-Nov-20
	1	COMPANY W.L.L VS JAY ACE	1 ' '				-	
	1	TECHNOLOGIES LIMITED						
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979	710102107452020	M/S BHUSHAN TRADING CO. VS	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and	19-Nov-20
	1	M/S MANSFIELD CABLE CO. LTD.			1		form 5 part 4 sub section 2 missed	
	1	O IEED GABEE 30. ETD.					.c c part 4 out occion 2 illiaded	
980	710102107432020	VOLKSWAGEN FINANCE PRIVATE	Company Petition IR (IRC)	Section 95(1)	<u> </u>		page:26 not clear , vakalatnama	19-Nov-20
300	17 10 102 107432020	LIMITED VS TARUN KAPOOR	Company reduction is (isc)	0600001 90(1)	1		missed	13-1404-20
	1	LIMITED VS TAKUN KAPUUK					IIIISSEU	
004	0740402454242040/04	EMAAD HOLDING II Va EMAAD		Con 244(4)	COMPANY DETITION		Doo Not Unload was sub-	40 Nov. 20
981	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR	1	Sec. 241(1)	COMPANY PETITION]	Doc Not Upload properly	19-Nov-20
	074040045404000	MGF LAND LIMITED		0 044(4)	(COMPANIES ACT)/173(PB)2019		Mal 4 0 mala alman	40 N 00
982	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR	1	Sec. 241(1)	COMPANY PETITION]	Vol-1,2 missing	19-Nov-20
		MGF LAND LIMITED	i .	1	(COMPANIES ACT)/173(PB)2019	ı		I

983	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020	WRONG DOCUMENT	19-Nov-20
984	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018	need to upload saperate files	19-Nov-20
985	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019	NEED TO IA FILE	19-Nov-20
986	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020	DOCUMENT INCOMPLETE	19-Nov-20
987	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020	true copy sign missed	19-Nov-20
988	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/328 (ND) 2020	Wrong pagination/No index	19-Nov-20
989	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862()2020	DOCUMENT INCOMPLETE	19-Nov-20
990	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017	NEED TO IA FILE	19-Nov-20
991	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED VS. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	NEED TO IA FILE	19-Nov-20
992	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020	NEED TO IA FILE	19-Nov-20
993	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/319(ND)2020	INDEX MISSED	19-Nov-20
994	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019	Wrong filing	19-Nov-20
995	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019	Wrong filing	19-Nov-20
996	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019	Wrong filing	19-Nov-20
997	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020	PROOF OF SERVICE MISSED	19-Nov-20
998	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020	TWO SAME CASES FILE IN /4	19-Nov-20
999	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020	NOT found	19-Nov-20
1000	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020	NEED TO IA FILE	19-Nov-20
1001	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019	Pagination missed	19-Nov-20
1002	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017	missing index and paging	19-Nov-20
1003	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017	missing index and paging	19-Nov-20

1004	0710102013472020/2	GAURAV TANEJA Vs. BRYS	Sec 60(5)	COMPANY	Index missing	19-Nov-20
1004	07 1010201047 202072	INTERNATIONAL PVT LTD	355 55(5)	APPLICATION(IBC)/1036(PB)2020	index initiality	10 100 20
1005	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	Page no 7 misse as proof of service	19-Nov-20
1006	0710102034772020/5	SANJAY VS. ADVANCE METERING TECHNOLOGY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Index Missing	19-Nov-20
1007	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020	E STAMP DATE NOT VALID	19-Nov-20
1008	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020	Page 13,32,33,34 cut	19-Nov-20
1009	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	NOT found	19-Nov-20
1010	0710102401402016/13	MR. NITIN KHANDELWAL VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	19-Nov-20
1011	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	19-Nov-20
1012	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	19-Nov-20
1013	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	Uncomplete file upload	19-Nov-20
1014	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Index Missing	19-Nov-20
1015	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS	19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019	NEED TO IA FILE	19-Nov-20
1016	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020	194 195 196 197 198 200 201 202 203 NOT CLEAR	19-Nov-20
1017	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	ONLY PROOF OF SERVICE UPLOAD	19-Nov-20
1018	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020	TRUE COPY SIGN MISSED	19-Nov-20
1019	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020	TRUE COPY SIGN MISSED	19-Nov-20
1020	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020	page-39 missed	19-Nov-20
1021	0710102061132020/3	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/874(PB)2020	need to upload in one pdf	19-Nov-20
1022	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	E- STAMP MISSED	19-Nov-20
1023	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19-Nov-20
1024	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19-Nov-20

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1025	0710102065762020/1	SUMIT KUMAR BINDAL &		Application under any	INTERLOCUTORY APPLICATION	PAGE- 17 18 152 NOT CLEAR	19-Nov-20
		SURINDER KUMAR BINDAL Vs.		other provisions- IBC	(I.B.C)/2605(ND)2020		
1026	0710102069462020/2	SHRI ISHWAR CHAND JINDAL		Sec. 241(1),Sec. 242(4)	COMPANY PETITION	18 19 22 23 NEED TO TRANSLATE	10 Nov 20
1020	07 10 10200340202072	Vs. MAGNUM STEELS LIMITED		360. 241(1),360. 242(4)	(COMPANIES ACT)/88(PB)2020	10 19 22 23 NEED TO TRANSLATE	13-1404-20
1027	0710102085402020/3	ASSOCIATED BUILDTECH		Sec 252 (1)	COMPANY APPEAL(COMPANIES	NEED TO FILE IN ONE PDF	19-Nov-20
	07.10.10200040202070	PRIVATE LIMITED Vs.		000 202 (1)	ACT)/328(ND)2020	NEED TO THE IN ONE I DI	10 1101 20
		REGISTRAR OF COMPANIES NCT			710 1)/ 020 (112) 2020		
		OF DELHI & HARYANA					
1028	0710102085402020/4	ASSOCIATED BUILDTECH		Sec 252 (1)	COMPANY APPEAL(COMPANIES	NEED TO FILE IN ONE PDF	19-Nov-20
		PRIVATE LIMITED Vs.		()	ACT)/328(ND)2020		
		REGISTRAR OF COMPANIES NCT			, , , , , , , ,		
		OF DELHI & HARYANA					
1029	0710102086962019/7	PUNJAB NATIONAL BANK Vs.		IBC under Sec 7	COMPANY PETITION IB	INDEX MISSING	19-Nov-20
		FOZAL POWER PVT. LTD			(IBC)/1223(PB)2019		
1030	710102082662020	EDELWEISS ASSET	Interlocutory Application	Application under any		wrong section and main case no is	20-Nov-20
		RECONSTRUCTION COM LTD VS	(I.B.C)	other provisions- IBC		wrong	
		CLC INDUSTRIES LIMITED	ľ	1			
1031	710102106672020	BTM EXPORTS LIMITED VS BTM	Company	Rule 11 of NCLT		Page -18 not clear /Wrong	20-Nov-20
		EXPORTS LIMITED	Application(Companies Act)			section/case type	
1032	710102108632020	SYNDICATE BANK VS VALLEY	Interlocutory Application	Application under any		Translated page-2/Page not clear-11	20-Nov-20
		IRON & STEEL CO. LIMITED	(I.B.C)	other provisions- IBC		to 14,28	
1033	710102108672020	SHYAM ARORA VS VALLEY IRON	Interlocutory Application	Sec 12(2)		Page not clear-21	20-Nov-20
		& STEEL CO. LIMITED	(I.B.C)				
1034	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company	Rule 11 of NCLT,Rule 32		Proof of service	20-Nov-20
			Application(Companies Act)				
1035	710102109022020	BIPIN CHANDRAKANT KHISTI VS	Interlocutory Application	Sec 60(5),Rule 11 of NCLT,		PAGE 1-9 SIGN MISSED WITH TRUE	20-Nov-20
		SHIKHA JAIN	(I.B.C)	2016		COPY	
1036	710102109002020	ANIL GOEL VS M/S. CHD	Interlocutory Application	Application under any		MAIN CASE NUMBER WRONG	20-Nov-20
		DEVELOPERS LIMITED	(I.B.C)	other provisions-			
				IBC,Regulation 44(2),			
				Liquidation process			
				Regulation, 2016			
1037	710102108942020	M/S LOYAL SCAFFOLDING PVT.	Company	Rule 11 of NCLT		Page not clear-17	20-Nov-20
		LTD. VS M/S C.K	Application(Companies Act)				
		INFRASTRUCTURES LTD.					
1038	710102106882020	l l	Company Petition IB (IBC)	Sec 60(5)		wrong caste type /main case not	20-Nov-20
		MR. ANIL KUMAR	2 2 3			mention in application	
1039	710102107212020	PIYUSH COLONISERS VS	Company Petition	Rule 11 of NCLT		Main case is not linked with	20-Nov-20
		REGISTRAR OF COMPANIES	(Companies Act)			application,upload only one file	
1010	074000040040040447	NCTOF DELHI & HARYANA	COMPANY PETITION ID	IDO Hadaa Oa a O		Outrope of a formula control of	00 N 00
1040	0710200422432018/47	SONY PICTURES NETWORKS	COMPANY PETITION IB	IBC Under Sec 9		Only proof of service uploaded	23-Nov-20
		INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	(IBC)/761(ND)2018				
1041	0710102010182020/2		COMPANY	S C0(5)		Cinn missed on unisindentance conv	22 Nov. 20
1041	07 10 1020 10 182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	APPLICATION(IBC)/721(ND)2	Sec 60(5)		Sign missed on rejoinder,true copy sign and stamp missed	23-1404-20
		INTRASTRUCTURE LIMITED	020	1		sign and stamp missed	
1042	0710102016252018/28	AS TECHNOSOFT PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		Index not match with file	23-Nov-20
1042	07 10 1020 102320 10/20	LIMITED Vs. INDIANROOTS	(IBC)/1411(ND)2018	IBC Olider Sec 9		index not match with me	23-1404-20
		SHOPPING LIMITED	(150), 141 ((15)2010				
1043	0710102021082020/2		COMPANY	Application under any		Need to IA file	23-Nov-20
		Vs. VIVID IT SOLUTIONS PRIVATE	APPLICATION(IBC)/1300(ND)				
		LIMITED	2020				
1044	0710102021082020/3		COMPANY	Application under any		Need to IA file	23-Nov-20
		Vs. VIVID IT SOLUTIONS PRIVATE	-	other provisions- IBC			
		LIMITED	2020				
1045	0710102023762020/3	P. P. JEWELLERS PRIVATE	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		Sign on reply,pg-45-48,51-	23-Nov-20
		LIMITED Vs. L. R. BUILDERS	(COMPANIES			56,121,126-127,129,130,136,157,160-	
		PRIVATE LIMITED	ACT)/52(PB)2020	1		162,171-175,178-181,184-198 not	
			,,			clear,All Volume pages are not clear	
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			001104111/0022121011	0 04440 0 04040	+	la:	23-Nov-20
1046	0710102023762020/4	P. P. JEWELLERS PRIVATE	COMPANY PETITION	Sec. 241(1), Sec. 242(4)		Sign on reply,pg-56.57 not clear	Z3-NOV-ZU
1046	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS	(COMPANIES	Sec. 241(1),Sec. 242(4)		Sign on reply,pg-56,57 not clear	23-NOV-20

1047	0710102034742020/2	NICRON ELECTRICALS PRIVATE	COMPANY	Sec 252 (1)		Document incomplete only 1 page	23-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES			uploaded	
		COMPANIES	ACT)/250(ND)2020				
1048	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S	INTERLOCUTORY	Rule 11 of NCLT, 2016		Index page numbering missed	23-Nov-20
		ABIR INFRASCTUTRE PVT LTD	APPLICATION				
			(I.B.C)/3685(ND)2020				
1049	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE	COMPANY PETITION IB	IBC Under Sec 9		Index missed,true copy sign stamp	23-Nov-20
		LIMITED Vs. MAPLE LOGISTICS	(IBC)/976(ND)2020			and sign missed	
		PRIVATE LIMITED	ľ , , , ,				
1050	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs.	INTERLOCUTORY	Sec 60(5)		Index missed	23-Nov-20
		UNION BANK OF INDIA	APPLICATION	,			
			(I.B.C)/4052(PB)2020				
1051	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs.	INTERLOCUTORY	Sec 60(5)		INDEX MISSING	23-Nov-20
		UNION BANK OF INDIA	APPLICATION				
		ONION BANK OF INDIA	(I.B.C)/4052(PB)2020				
1052	0710102034372018/8	BANK OF INDIA Vs. CAREWAY	COMPANY PETITION IB	IBC under Sec 7		PAGE-56 57 59 64 65 66 NOT	23-Nov-20
1002	07 10 10 20 3 4 3 7 20 10 70	AGRO PROCUREMENT PRIVATE	(IBC)/238(ND)2019	ibo under dec /		CLEAR	23-1404-20
		LIMITED	(IBC)/238(ND)2019			CLEAR	
1053	0710102036092020/17	UNION OF INDIA Vs. DELHI	COMPANY PETITION	Sec 241 (2)		Page numbering missed after page-	22 Nov. 20
1055	07 10 102036092020/17	GYMKHANA CLUB LIMITED	(COMPANIES	Sec 241 (2)			23-1104-20
		GYMKHANA CLUB LIMITED				10,Index not match to file	
	10-101000000000000000000000000000000000	14/2 4 CUU ANIA BUU BEBO BUT I TB	ACT)/71(PB)2020	0.000(0)			00.11 00
1054	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD		Sec 252 (3)		Only proof of service uploaded	23-Nov-20
		Vs. BANK OF INDIA	APPEAL(COMPANIES				
			ACT)/164(ND)2020				
1055	0710102074552019/14	INTERNATIONAL ASSET	COMPANY PETITION IB	IBC under Sec 7		page numbering missed in file	23-Nov-20
		RECONSTRUCTION COMPANY	(IBC)/871(ND)2019				
		PRIVATE LIMITED Vs. SWASTIK					
		FRUITS PRODUCTS LIMITED					
1056	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA	COMPANY PETITION	Sec. 58(3),Sec. 59,Sec.		TRUE COPY SIGN MISSING	23-Nov-20
		PRAKASHAN MANDIR PRIVATE	(COMPANIES	213,Sec. 241(1),Sec.			
		LIMITED	ACT)/114(PB)2020	242(4),Sec. 244(1)			
1057	0710102079582019/6	V.K. REALTECH LIMITED Vs.	COMPANY	Sec 252 (3)		In pg-3,4 Index repeated	23-Nov-20
		MORPHEUS DEVELOPERS PVT	APPEAL(COMPANIES	, ,			
		LTD	ACT)/367(ND)2019				
1058	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE	COMPANY	Sec 252 (3)		pg-4 cut	23-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	``		1.5	
		COMPANIES	ACT)/399(ND)2020				
1059	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs.	COMPANY	Sec 252 (3)		true copy sign missed	23-Nov-20
		REGISTRAR OF COMPANY DELHI	APPEAL(COMPANIES	(0)		,g	
		REGIOTICAL OF GOILL ALL BEETI	ACT)/319(ND)2020				
1060	0710102093102020/1	VGSS SECURITY PVT LTD Vs.	COMPANY	Sec 252 (1)		DOCUMENT NOT IN PROPER	23-Nov-20
1000	07 10 102033 10202071	REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Gec 252 (1)		DOCUMENT NOT INT NOT EX	25-1104-20
1061		IDELLII O LIADVANIA					
	710102103202020	DELHI & HARYANA	ACT)/401(ND)2020	Rule 11 of NCI T 2016	HARISH CHANDED ADODA	Main case is not linked with the	23-Nov-20
1001	710102103292020	COMPUAGE INFOCOM LIMITED VS		Rule 11 of NCLT, 2016	HARISH CHANDER ARORA	Main case is not linked with the	23-Nov-20
1001	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS		Rule 11 of NCLT, 2016	HARISH CHANDER ARORA	Main case is not linked with the applicaton	23-Nov-20
		COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		,		applicaton	
1062	710102103292020 710102109262020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS		Rule 11 of NCLT, 2016	HARISH CHANDER ARORA ANURAG BHATT	applicaton wrong case type file is IA but file in	
		COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		,		applicaton	
1062	710102109262020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT	ANURAG BHATT	applicaton wrong case type file is IA but file in ca	23-Nov-20
		COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA VS		,		applicaton wrong case type file is IA but file in ca document not upload only proof of	23-Nov-20
1062	710102109262020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT	ANURAG BHATT	applicaton wrong case type file is IA but file in ca	23-Nov-20
1062	710102109262020 710102109452020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT Sec 60(5)	ANURAG BHATT SWAPNIL GUPTA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded	23-Nov-20 23-Nov-20
1062	710102109262020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD.		Rule 11 of NCLT	ANURAG BHATT	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of	23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES		Rule 11 of NCLT Sec 60(5)	ANURAG BHATT SWAPNIL GUPTA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded	23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD.		Rule 11 of NCLT Sec 60(5)	ANURAG BHATT SWAPNIL GUPTA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of	23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020 710102109772020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Rule 11 of NCLT Sec 60(5) Sec 252 (3)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded	23-Nov-20 23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA BLUELEMON TCHNOLOGIES		Rule 11 of NCLT Sec 60(5)	ANURAG BHATT SWAPNIL GUPTA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded memo of parties, brief synompis	23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020 710102109772020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Rule 11 of NCLT Sec 60(5) Sec 252 (3)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded	23-Nov-20 23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020 710102109772020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA BLUELEMON TCHNOLOGIES		Rule 11 of NCLT Sec 60(5) Sec 252 (3)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded memo of parties, brief synompis	23-Nov-20 23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020 710102109772020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR		Rule 11 of NCLT Sec 60(5) Sec 252 (3)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded memo of parties, brief synompis and list of date missed and proper	23-Nov-20 23-Nov-20 23-Nov-20
1062	710102109262020 710102109452020 710102109772020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI		Rule 11 of NCLT Sec 60(5) Sec 252 (3) Sec 252 (1)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded memo of parties, brief synompis and list of date missed and proper index and petition not proper	23-Nov-20 23-Nov-20 23-Nov-20 23-Nov-20
1062 1063 1064	710102109262020 710102109452020 710102109772020 710102096222020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA DEVENDER KUMAR SHARMA SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Rule 11 of NCLT Sec 60(5) Sec 252 (3)	ANURAG BHATT SWAPNIL GUPTA CHEITANYA	application wrong case type file is IA but file in ca document not upload only proof of service uploaded document not upload only proof of service uploaded memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	23-Nov-20 23-Nov-20 23-Nov-20 23-Nov-20

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1067	0710102027842020/1	SUNPOWER SOLAR INDIA	COMPANY PETITION	Sub-Section (1) 0f Section		NEED TO APPLICATION FILE	24-Nov-20
		PRIVATE LIMITED Vs. VAYAM	(COMPANIES	66.			
		TECHNOLOGIES LIMITED	ACT)/62(ND)2020				
068	0710102065762020/3	SUMIT KUMAR BINDAL &	INTERLOCUTORY	Application under any		PAGE-17 152 NOT CLEAR	24-Nov-20
		SURINDER KUMAR BINDAL Vs.	APPLICATION	other provisions- IBC			
			(I.B.C)/2605(ND)2020				
069	0710102074752020/1	ADA FOOD AND RESTAURANTS	COMPANY PETITION IB	IBC Under Sec 10		PAGE- 11 12 17 18 47 48 66 81 82 84	24-Nov-20
		PRIVATE LIMITED Vs.	(IBC)/962(ND)2020			98 NOT CLEARPAGE-68 69	
						TRANSLATE	
070	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION	Sec. 59		page-37 38 39 not clear	24-Nov-20
		APARTMENTS PVT. LTD.	(COMPANIES				
			ACT)/120(PB)2020				
071	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs.	COMPANY PETITION IB	IBC Under Sec 9		PG-3 PAGE CUT	24-Nov-20
		ACTION ISPAT & POWER PVT.	(IBC)/794(PB)2020				
		LTD.					
1072	0710102061902019/13	IL&FS FINACIAL SERVICES	COMPANY PETITION IB	IBC under Sec 7,IBC under		Index missing	24-Nov-20
		LIMITED Vs. PARSVNATH	(IBC)/767(ND)2019	Sec 7			
		DEVELOPERS LIMITED	ľ , , ,				
1073	0710102068592020/9	CHANCHAL DUA Vs. NARESH	INTERLOCUTORY	19(2)		NEED TO IA FILE	24-Nov-20
		KUMAR MITTAL	APPLICATION	` ′			
			(I.B.C)/2622(ND)2020				
1074	0710102082772019/11	IL&FS FINACIAL SERVICES	COMPANY PETITION IB	IBC under Sec 7		INDEX MISSING	24-Nov-20
		LIMITED Vs. VARDAAN	(IBC)/1104(ND)2019				
		BUILDTECH PRIVATE LIMITED		1			I
1075	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S	COMPANY PETITION IB	IBC under Sec 7		ONLY PROOF OF SERVICE	24-Nov-20
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		EARLIER KNOWN AS M/S	(150)/00/(15)/2020			OI LOAD	
		RAMPRASTHA SARE REALITY PVT. LTD					
1070	074040000404000040		COMPANY	0 050 (0)		INDEX MICOING	04 N 00
1076	0710102091242020/2	FAMEUX EXPORTS PRIVATE		Sec 252 (3)		INDEX MISSING	24-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES				
		COMPANIES DELHI AND	ACT)/356(ND)2020				
		HARYANA					
1077	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		NEED TO SAPERATE FILLING	24-Nov-20
		LUBRICANTS PVT. LTD.	(COMPANIES				
			ACT)/77(ND)2020				
1078	0710102083542020/2	COMPUAGE INFOCOM LTD Vs.	COMPANY PETITION IB	IBC Under Sec 9		need to ia file	24-Nov-20
		PRESTO INFO SOLUTIONS	(IBC)/961()2020				
		PRIVATE LIMITED					
1079	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS	COMPANY PETITION IB	IBC under Sec 7		TRUE COPY SIGN MISSING	24-Nov-20
		COMMERCIAL PROJECTS	(IBC)/1404(ND)2019				
		PRIVATE LIMITED					
1080	0710102103372020/1	ACREAGE PROPERTIES PRIVATE	INTERLOCUTORY	Sec 47 (1)		E-STAMP	24-Nov-20
		LTD Vs. AMIT AGARWAL	APPLICATION				
			(I.B.C)/4775(PB)2020	<u> </u>			
1081	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY	Rule 11 of NCLT		INDEX MISSING	24-Nov-20
			APPLICATION(COMPANIES	1			I
			ACT)/705(PB)2020	1			I
1082	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY	Rule 11 of NCLT		INDEX MISSING	24-Nov-20
-			APPLICATION(COMPANIES				I
			ACT)/705(PB)2020	1			I
1083	0710102006422019/4	U -TURN HOUSING PRIVATE	COMPANY	Sec 252 (1)		PG-2 6 14 16 26 30 NOT CLEAR	24-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES			. 5 2 5 14 10 20 50 HO! SEEAN	
		COMPANIES	ACT)/180(ND)2019]			
1084	0710102010422019/5	DINESH KHETAN Vs. BIGMOON	COMPANY PETITION IB	IBC under Sec 7		E STAMP DATE MISSMATCH	24-Nov-20
	07 10 1020 104220 1970	BUILDCON PVT. LTD.	(IBC)/572(PB)2019	Do under dec /		E STAME DATE MISSIMATOR	2-7-1104-20
1085	0710102015102020/2		COMPANY	Soc SO(E)		PG-166 173 NOT CLEAR	24-Nov-20
1000	07 10 1020 10 102020/2	RESOLUTION PROFESSIONAL-	APPLICATION(IBC)/959(PB)2	Sec 60(5)		FG-100 1/3 NOT CLEAR	24-NOV-20
		AMIT AGRAWAL	020				
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1086	0710102016252018/29	AS TECHNOSOFT PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		AFFIDAVIT E-STAMP MISSING	24-Nov-20
		LIMITED Vs. INDIANROOTS	(IBC)/1411(ND)2018	1	I		i
		SHOPPING LIMITED	(150)/1411(115)2010				

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1087	0710102027462020/4	ANEESHA DUTT Vs.	TRANSFER	Application under any			TRUE COPY SIGN MISSING	24-Nov-20
		NORTHBRIDGE CONSULTING PVT	PETITION(COMPANIES	other provisions				
		LTD	ACT)/9(PB)2020					
1088	0710102036092020/19	UNION OF INDIA Vs. DELHI	COMPANY PETITION	Sec 241 (2)			affidavit back date	24-Nov-20
1.000	07 10 102000002020710	GYMKHANA CLUB LIMITED	(COMPANIES	000 241 (2)			umauvit buok duto	24 1107 20
		GTWKTIANA CLOB LIWITED						
			ACT)/71(PB)2020					
1089	0710102061122020/1	MARUTI GREEN TECHNO	COMPANY PETITION IB	IBC Under Sec 9			index missing	24-Nov-20
		INDUSTRIES PRIVATE LIMITED Vs.	(IBC)/812(ND)2020					
		DEEP JYOTI RUBBER PVT LTD	[` ' ` '					
1090	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE	INITERI COLITORY	0 40(0)	+		atau asta atau	04 N 00
1090	0710102063662020/2			Sec 12(2)			sign missing	24-Nov-20
		OF CREDITORS	APPLICATION					
			(I.B.C)/2609(PB)2020					
1091	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	24-Nov-20
		LUBRICANTS PVT. LTD.	(COMPANIES	, , , , , ,				
		LODINGARTOT VI. LID.	ACT)/77(ND)2020					
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1092	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED	COMPANY	Sec 252 (3)			INDEX MISSING	24-Nov-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES					
			ACT)/271(ND)2020					
1093	710102102032020	RAJEEV RANJAN VS SUPERTECH	Interlocutory Application	Application under any			true copy missing	24-Nov-20
1		LIMITED	(I.B.C)	other provisions- IBC	1		20,205,207,217,258,261,285,288,293,	
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1094	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo	Interlocutory Application	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not	25-Nov-20
1034	07 10 102/11033/2020			Kule II OI NOLI, 2010	(IB)/033(NB)2020	FITOSH SINGH		23-1407-20
		Residences Company Private	(I.B.C)				Notazised	
		Limited						
1095	0710102097842019/3	STATE BANK OF INDIA Vs. JKM	COMPANY PETITION IB	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-	25-Nov-20
		INFRA PROJECTS LIMITED	(IBC)/1693(ND)2019				657 translation	
1096	0710102009212020/1	SUDERSHAN GUPTA Vs.	1	Application under any	+		NEED TO IA FILE	25-Nov-20
1030	07 10 10 200 32 120 20/1	SUDENSTIAN GUFTA VS.					NEED TO IA FILE	23-1407-20
				other provisions- IBC				
1097	0710102011212020/1	NORTH INDIA STEEL Vs.		IBC Under Sec 9			INDEX MISSING	25-Nov-20
		HIMSKAF SYSTEMS PRIVATE						
		LIMITED	l		1			
4000	074040202404020240			See 252 (4)	+		INDEX MISSING POSTIMENT NOT "	05 Nov. 00
1098	0710102024942020/3	URVASHI INFRASTRUCTURE	l	Sec 252 (1)	1		INDEX MISSING DOCUMENT NOT IN	∠5-NOV-2U
		LIMITED Vs. R.O.C.					PROPER	
1099	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS		IBC Under Sec 9			ONLY PROOF OF SERVICE	25-Nov-20
		ASSOCIATES PRIVATE LIMITED	l		1		UPLOAD	
1100	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE		Sec. 213,Sec.	1		PAGE-95-106 182 NOT CLEAR	25-Nov-20
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1		SCIENCES PRIVATE LIMITED	l	241(1),Sec. 242(4)	1			
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1101	0710102074682020/3	T.P.S BUILDCON LIMITED Vs.		Sec 252 (3)			INDEX MISSING	25-Nov-20
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1102	0710102085972020/1	ANSAL PROPERTIES &	INTERLOCUTORY	Rule 11 of NCLT, 2016			need to upload in additional	
1102	0710102085972020/1		INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			document type	
1102	0710102085972020/1	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN	APPLICATION	Rule 11 of NCLT, 2016			•	
1102	0710102085972020/1	ANSAL PROPERTIES &		Rule 11 of NCLT, 2016			•	
		ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	APPLICATION (I.B.C)/3726()2020	,			document type	
1102	0710102085972020/1 0710102091032019/14	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB	Rule 11 of NCLT, 2016 IBC under Sec 7			•	
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		ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB	,			document type	
1103	0710102091032019/14	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			document type True copy sign missed	
		ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED STATE BANK OF INDIA Vs. JKM	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019 COMPANY PETITION IB	,			True copy sign missed PG-181/481,814 to 816 not clear /PG-	
1103	0710102091032019/14 0710102097842019/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019 COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			True copy sign missed PG-181/481,814 to 816 not clear /PG-657 translation	
1103	0710102091032019/14	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED STATE BANK OF INDIA Vs. JKM	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019 COMPANY PETITION IB	IBC under Sec 7			True copy sign missed PG-181/481,814 to 816 not clear /PG-	
1103	0710102091032019/14 0710102097842019/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED BUDGE BUDGE COMPANY	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019 COMPANY PETITION IB (IBC)/1693(ND)2019 INTERLOCUTORY	IBC under Sec 7			True copy sign missed PG-181/481,814 to 816 not clear /PG-657 translation	
1103	0710102091032019/14 0710102097842019/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	APPLICATION (I.B.C)/3726()2020 COMPANY PETITION IB (IBC)/1404(ND)2019 COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			True copy sign missed PG-181/481,814 to 816 not clear /PG-657 translation	

1106	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	MANOJ	PROOF OF SERVICE MISSED	27-Nov-20
1107	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016		true copy sign missing	27-Nov-20
1108	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC		Page-17 18 not clear	27-Nov-20
1109	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9		NEED TO IA FILE	27-Nov-20
1110	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)		EVERY PAGES SIGN	27-Nov-20
1111	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/54(ND)2020	Sec. 230-232 - Second Motion		PAGE-32 NEED TO TRANSLATE	27-Nov-20
1112	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)		TRUE COPY SIGN MISSING	27-Nov-20
1113	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)		TRUE COPY SIGN MISSING	27-Nov-20
1114	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9		E STAMP DATE MISSMATCH	27-Nov-20
1115	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016		TRUE COPY SIGN MISSED	27-Nov-20
1116	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		PAGE- 1-6 PAGES NEED TO SIGN	27-Nov-20
1117	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT		NEED TO IA FILE	27-Nov-20
1118	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC		NEED TO IA FILE	27-Nov-20
1119	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30		NEED TO IA FILE	27-Nov-20
1120	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10		NEED TO IA FILE	27-Nov-20
1121	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10		NEED TO IA FILE	27-Nov-20
1122	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7		NEED TO IA FILE	27-Nov-20
1123	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7		NEED TO IA FILE	27-Nov-20
1124	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	27-Nov-20
1125	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)		TRUE COPY SIGN MISSING	27-Nov-20
1126	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)		INDEX MISSING	27-Nov-20
1127	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)		ONLY PROOF OF SERVICE UPLOAD	27-Nov-20

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1128	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE		Sec 252 (3)			ONLY PROOF OF SERVICE	27-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES				UPLOAD	
	 	COMPANIES	ACT)/375(ND)2020					
1129	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD.		Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN	27-Nov-20
		Vs. AMIT AGARWAL	APPLICATION				MISSING	
			(I.B.C)/4800(PB)2020					
1130	0710102103642020/1	DMG FINANCE & INVESTMENT	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			INDEX MISSING	27-Nov-20
		PRIVATE LIMITED Vs. ACTIA	(COMPANIES					
		INDIA PRIVATE LIMITED	ACT)/159(PB)2020					
1131	0710102103642020/2	DMG FINANCE & INVESTMENT	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			INDEX MISSING	27-Nov-20
		PRIVATE LIMITED Vs. ACTIA	(COMPANIES					
		INDIA PRIVATE LIMITED	ACT)/159(PB)2020					
1132	0710102105652020/1	VAGABOND INFRATEL PRIVATE	COMPANY	Sec 252 (3)			INDEX MISSING PROPER FILE	27-Nov-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES NCT OF DELHI AND	ACT)/465(ND)2020					
		HARYANA	, , ,					
1133	0710102113592019/10	DYNACON PROJECTS PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9			TRUE COPY SIGN MISSING	27-Nov-20
		Vs. TODAY HOMES AND	(IBC)/2130(ND)2019					
		INFRASTRUCTURE PVT. LTD.	(,(,					
1134	0710102113592019/11	DYNACON PROJECTS PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9		<u> </u>	TRUE COPY SIGN MISSING	27-Nov-20
		Vs. TODAY HOMES AND	(IBC)/2130(ND)2019	20000		1		
		INFRASTRUCTURE PVT. LTD.	100(110/2019		1	1		
1135	0710102113592019/12	DYNACON PROJECTS PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9	 	 	TRUE COPY SIGN MISSING	27-Nov-20
1135	07 10 102 1 135920 19/12		l .	DO Ulider 360 a	1	1	I RUE CUFT SIGN MISSING	21-NUV-20
		Vs. TODAY HOMES AND	(IBC)/2130(ND)2019			1		
4400	1074040040000040/2	INFRASTRUCTURE PVT. LTD.	INTERLOCATIONY	D. I. 44 - (NOLT 0012	-	 	DAOS 4 6 NOT OL SAR	07.1100
1136	0710102123392019/3	SANGVI MOVERS LIMITED Vs.	INTERLOCATORY	Rule 11 of NCLT, 2016	1	1	PAGE-1 6 NOT CLEAR	27-Nov-20
			APPLICATION			1		
		OF DELHI AND HARYANA	(IBC)/1991(ND)2019					<u> </u>
1137	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB	IBC Under Sec 10	1	1	NEED TO IA FILE	27-Nov-20
			(IBC)/2574(ND)2019					
1138	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED		Sec 30			E-STAMP FEE	27-Nov-20
		Vs. BOULEVARD PROJECTS	APPLICATION(IBC)/2778(PB)		1	1		
	<u> </u>	PRIVATE LIMITED	2019			<u> </u>		
1139	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs.	COMPANY PETITION IB	IBC under Sec 7			ONLY PROOF OF SERVICE	27-Nov-20
		BOULEVARD PROJECTS PVT.	(IBC)/967(PB)2018		1	1	UPLOAD	
		LTD.	(,(,				J. 2012	
1140	0710120009482018/17	R J PACKWELLS PVT LTD Vs.	COMPANY PETITION IB	IBC Under Sec 9			NEED TO SAPERATE FILLING	27-Nov-20
		NIBULA PRINT AND PACK PVT	(IBC)/1138(ND)2018			1		
		LTD	1		1	1		
1141	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE	INTERLOCUTORY	Sec 12(2)	1	 	NO index/True copy sign missed	27-Nov-20
1141	0. 10 102003002020/3	OF CREDITORS	APPLICATION	060 12(2)	1	1	index ride copy sign missed	2,-1404-20
		OF CREDITORS			1	1		
4440	0710102068522020/4	SANJIB KUMAR DEY Vs.	(I.B.C)/2609(PB)2020	IDC under Co - 7		 	Dread of Comics	07 Nov. 00
1142	0710102068522020/4		COMPANY PETITION IB	IBC under Sec 7		1	Proof of Service	27-Nov-20
		CONCEPT CAPITAL INFRA	(IBC)/911(PB)2020		1	1		
	 	PROJECTS PVT. LTD.					 	<u> </u>
1143	0710102088472020/2	SUDERSHAN GUPTA Vs.	INTERLOCUTORY	Sec 60(5)		1	Wrong Doc.(status report filed)	27-Nov-20
		GOKULESH PRASAD	APPLICATION		1	1		
		BHARADWAJ & ANR	(I.B.C)/4047(ND)2020					
1144	0710102089762020/3	COSMIC INFRASOLUTION PVT.	COMPANY PETITION IB	IBC under Sec 7			True copy sign missed	27-Nov-20
		LTD Vs. PRUDENTIAL HOTELS	(IBC)/969(ND)2020		1	1		
		PRIVATE LIMITED				1		
1145	710102028512020	ARCHANA DWIVEDI VS M/S	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	28-Nov-20
		EARTH GRACIA BUILDCON PVT	l ' ' ' '	1	1	1		
		LTD				1		
1146	710102105462020	DINESH RAI HUF VS ROHTAS	Interlocutory Application	Sec 60(5)		Parth	47,49,51 translate	28-Nov-20
		PROJECTS LIMITED	(I.B.C)				, .,	
1147	710102109012020	DEVENDRA SINGH VS M/S.	Interlocutory Application	Application under any		DEVENDRA	file with main case number AND	28-Nov-20
1147	710102103012020	CROWN REALTECH PRIVATE	(I.B.C)	other provisions- IBC		DEVENDICA	YOU MENTION IN APPLICATION	20-1404-20
		LIMITED	(1.5.5)	Other provisions- IDC	1	1	ALLAHABAD	
1110	71010211101222		Company Appeal (IBC)	IBC under Sec. 7		Pohit		20 Nov 20
1148	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S	Company Appeal (IBC)	IBC under Sec 7	1	Rohit	Main cese no. not mention/Small	28-Nov-20
			i	İ	1	1	font & Blur Page-23	1
								1
		PARAMOUNT PROPBUILD PVT.					to 128,142 to 145,155	

1149	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	01-Dec-20
1150	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	01-Dec-20
1151	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	01-Dec-20
1152	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI		Rule 11 of NCLT	() · · · · · (· -) - · · ·	Pankaj Kumar Jha	10-18 not clear page	01-Dec-20
1153	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	01-Dec-20
1154	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg- 1,6,8 and 11 double page numbering	01-Dec-20
1155	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg- 114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	01-Dec-20
1156	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	01-Dec-20
1157	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page, Master data missed, Vakaltnama missed,	01-Dec-20
1158	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	02-Dec-20
1159	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02-Dec-20
1160	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	02-Dec-20
1161	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	02-Dec-20
1162	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	02-Dec-20
1163	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND) 2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	02-Dec-20
1164	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	02-Dec-20
1165	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	02-Dec-20
1166	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	02-Dec-20

1167	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9	E	STAMP MISSING	02-Dec-20
1168	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)	E	STAMP MISSING	02-Dec-20
1169	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2020	Sub-section (I) of section 230	N	EED TO CA FILE	02-Dec-20
1170	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)	Т	RUE COPY SIGN MISSING	02-Dec-20
1171	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions	II	NDEX MISSING	02-Dec-20
1172	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions	II	NDEX MISSING	02-Dec-20
1173	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT	N	EED TO IA FILE	02-Dec-20
1174	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/91(ND)2020	Sub-section (I) of section 230	F	G-21 TRANSLATE	02-Dec-20
1175	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/91(ND)2020	Sub-section (I) of section 230	2	1 TYPE COPY	02-Dec-20
1176	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)	N	EED TO FILE IN ONE PDF	02-Dec-20
1177	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)	N	EED TO FILE IN ONE PDF	02-Dec-20
1178	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9	II	NDEX MISSING	02-Dec-20
1179	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9	II	NDEX MISSING	02-Dec-20
1180	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)	N	EED TO IA FILE	02-Dec-20
1181	0710102085972020/4	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016		2 23 25 37 52 NEED TO TYPE OPY	02-Dec-20
1182	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7	N	EED TO IA FILE	02-Dec-20
1183	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7	N	IEED TO IA FILE	02-Dec-20
1184	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7	N	EED TO APPLICATION FILE	02-Dec-20
1185	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT	Т	RUE COPY SIGN MISSED	02-Dec-20

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1186	0710102000912020/5	VRR ENGINEERING &	COMPANY	Sec 252 (1)			INDEX MISSING	02-Dec-20
		CONSTRUCTIONS PRIVATE	APPEAL(COMPANIES					
		LIMITED Vs. REGISTRAR OF	ACT)/141(ND)2020					
		COMPANIES	COMPANY DETITION IS	100 1 0 5			INDEX MISSING	
1187	0710102001372019/8	CENTRAL BANK OF INDIA Vs.	COMPANY PETITION IB	IBC under Sec 7			INDEX MISSING	02-Dec-20
		ABHINAV STEELS AND POWER	(IBC)/275(ND)2019					
4400	0740400007500040440	LIMITED	COMPANY PETITION ID	IDO Hardan Oraco			AFFIDAN/IT OTAMB	00 D - 00
1188	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9			AFFIDAVIT STAMP	02-Dec-20
		FITNESS PRIVATE LIMITED	(IBC)/310(ND)2019					
1189	0710102016252018/30	AS TECHNOSOFT PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	1	 	NEED TO SAPERATE E FILLING	02-Dec-20
1109	07 10 1020 102320 18/30	LIMITED Vs. INDIANROOTS	(IBC)/1411(ND)2018	ibc olider Sec 9			NEED TO SAFEKATE E FILLING	02-060-20
		SHOPPING LIMITED	(150)/1411(N5)2010					
1190	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs.	COMPANY PETITION IB	IBC under Sec 7			NEED TO SAPERATE E FILLING	02-Dec-20
	071010202002010714	AMBIENCE PVT LTD	(IBC)/1600(ND)2018	ibo unaci oco i			NEED TO OAI ENATE E TIEEMO	02 200 20
1191	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs.	COMPANY PETITION IB	IBC under Sec 7			NEED TO SAPERATE E FILLING	02-Dec-20
		AMBIENCE PVT LTD	(IBC)/1600(ND)2018					
1192	0710102024112020/1	CFM ASSETS RECONSTRUCTION	COMPANY PETITION IB	Section 95(1)			NEED TO IA FILE	02-Dec-20
		PVT LTD. Vs. YOGESH KUMAR	(IBC)/606(ND)2020	,				
		SHARMA	, , , , , ,					
1193	0710102026352020/1	AJAY KUMAR GUPTA Vs.	INTERVENTION PETITION	Sec 60(5)			NEED TO IA FILE	02-Dec-20
		ROHTAS PROJECTS LTD	(IBC)/4(ND)2020	''				
1194	0710102027062020/2	FOUR STAR REALTY PRIVATE	CP(AA) MERGER AND	Sec. 230-232 - Second			INDEX MISSING	02-Dec-20
		LIMITED Vs. MR. SHANKAR LAL	AMALGAMATION(COMPANIE					
			S ACT)/45(ND)2020					
1195	0710102073402020/4	KARUNA SHARMA Vs. VOGUE	INTERLOCUTORY	Application under any			AFFIDAVIT MISSING	02-Dec-20
		CLOTHIERS PRIVATE LIMITED	APPLICATION	other provisions- IBC				
			(I.B.C)/2978(ND)2020					
1196	0710102101452020/1	STARFIRE MOVIES PRIVATE	COMPANY	Rule 11 of NCLT			index is missing	02-Dec-20
		LIMITED Vs. ROSEWOOD TREXIM	APPLICATION(COMPANIES					
		PVT LTD	ACT)/646(PB)2020					
1197	0710102105962019/11	SANJAY MENDIRATTA Vs.	COMPANY PETITION	Sec. 241(1),Sec. 244(1)			pagination is missing	02-Dec-20
		FRIENDS AUTO INDIA LIMITED`	(COMPANIES					
			ACT)/110(PB)2019					
1198	0710102063262020/1	HIGH GROUND ENTERPRISE	COMPANY PETITION IB	IBC Under Sec 9			Index is missing	02-Dec-20
		LIMITED Vs. ORIENTAL	(IBC)/903(ND)2020					
		STRUCTURAL ENGINEERS PVT.						
1199	710102072132020	LTD. DATA WORLD INFORMATION	Commons Potition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-	02-Dec-20
1199	710102072132020	SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	103 not mention in index,pg102 is	02-Dec-20
		STSTEMS PRIVATE LIMITED					different in file and different in proof	
							of service column	
1200	0710102082132020/2	RESOLUTION PROFESSIONAL	INTERLOCUTORY	Sec 60(5)	1	+	pg no. 20-77 are blur	02-Dec-20
.200	0. 10102002132020/2	INDIRAPURAM HABITAT CENTRE	APPLICATION	555 00(5)			P9 110. 20-77 ale blui	02-060-20
		PVT LTD Vs. DIAMOND TRAEXIM	(I.B.C)/3463(PB)2020					
		PRIVATE LIMITED						
1201	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S.	COMPANY PETITION IB	IBC under Sec 7			pg no 22-25 are not clear	02-Dec-20
		AJIT SINGH & CO.	(IBC)/1499(PB)2019				F 3 2 - 2	
		(AUTOMOTIVES) PVT. LTD.	[/					
1202	0710102002272019/19	MILAP NEWS CORPORATION	CP(AA) MERGER AND	Sec. 230-232 - Second			E stamp is of back date	02-Dec-20
-		PRIVATE LIMITED Vs.	AMALGAMATION(COMPANIE					
			S ACT)/27(PB)2019					
1203	0710102061222020/5	PRIYANKA UPPAL Vs.	COMPANY PETITION	Sec. 241(1),Sec.			Index missing	02-Dec-20
		SUBSTRATAL SOLUTIONS PVT	(COMPANIES	242(4),Sec. 59				
		LTD	ACT)/74(ND)2020					
1204	0710102061222020/6	PRIYANKA UPPAL Vs.	COMPANY PETITION	Sec. 241(1),Sec.			Sign missing	02-Dec-20
		SUBSTRATAL SOLUTIONS PVT	(COMPANIES	242(4),Sec. 59				
		LTD	ACT)/74(ND)2020					
1205	0710102/11210/2020	niho construction Vs Hemant	Company	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	03-Dec-20
		Khandelwal	Application(Companies Act)					
1206	0710102100462020/5	SAM BUSINESS CONTINUITY	COMPANY PETITION IB	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	03-Dec-20
		SERVICES Vs. JSP PROJECTS	(IBC)/1023(ND)2020			1		
		PRIVATE LIMITED						

097842019/3 002272019/20 022482018/7 023802018/16 063262020/1 072202020/2 073822020/2	INFRA PROJECTS LIMITED MILAP NEWS CORPORATION PRIVATE LIMITED VS. METENERE LIMITED VS. NOVELTY TREASURE METALS PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	COMPANY PETITION IB (IBC)/1693(ND)2019 CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/27(PB)2019 COMPANY PETITION IB (IBC)/1520(ND)2018 COMPANY PETITION IB (IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	IBC under Sec 7 Sec. 230-232 - Second Motion IBC Under Sec 9 IBC under Sec 7 IBC Under Sec 9 Sec 60(5)			PAGE-59-100,101-106 NOT CLEAR NO INDEX NO INDEX TRUE COPY SIGN MISSING NO INDEX	03-Dec-20 03-Dec-20 03-Dec-20 03-Dec-20 03-Dec-20
022482018/7 023802018/16 063262020/1 072202020/2	MILAP NEWS CORPORATION PRIVATE LIMITED VS. METENERE LIMITED VS. NOVELTY TREASURE METALS PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/27(PB)2019 COMPANY PETITION IB (IBC)/1520(ND)2018 COMPANY PETITION IB (IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	Motion IBC Under Sec 9 IBC under Sec 7 IBC Under Sec 9			NO INDEX TRUE COPY SIGN MISSING	03-Dec-20 03-Dec-20
022482018/7 023802018/16 063262020/1 072202020/2	PRIVATE LIMITED VS. METENERE LIMITED VS. NOVELTY TREASURE METALS PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	AMALGAMATION(COMPANIE S ACT)/27(PB)/2019 COMPANY PETITION IB (IBC)/1520(ND)/2018 COMPANY PETITION IB (IBC)/1600(ND)/2018 COMPANY PETITION IB (IBC)/903(ND)/2020 INTERLOCUTORY APPLICATION	Motion IBC Under Sec 9 IBC under Sec 7 IBC Under Sec 9			NO INDEX TRUE COPY SIGN MISSING	03-Dec-20 03-Dec-20
023802018/16 063262020/1 072202020/2	METENERE LIMITED VS. NOVELTY TREASURE METALS PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	S ACT)/27(PB)2019 COMPANY PETITION IB (IBC)/1520(ND)2018 COMPANY PETITION IB (IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	IBC Under Sec 9 IBC under Sec 7 IBC Under Sec 9			TRUE COPY SIGN MISSING	03-Dec-20
023802018/16 063262020/1 072202020/2	NOVELTY TREASURE METALS PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	COMPANY PETITION IB (IBC)/1520(ND)2018 COMPANY PETITION IB (IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	IBC under Sec 7			TRUE COPY SIGN MISSING	03-Dec-20
063262020/1	PRIVATE LIMITED VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	COMPANY PETITION IB (IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	IBC Under Sec 9				
063262020/1	VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	(IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	IBC Under Sec 9				
063262020/1	AMBIENCE PVT LTD HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	(IBC)/1600(ND)2018 COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION	IBC Under Sec 9				
073822020/2	HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	COMPANY PETITION IB (IBC)/903(ND)2020 INTERLOCUTORY APPLICATION				NO INDEX	03-Dec-20
073822020/2	LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA VS. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	(IBC)/903(ND)2020 INTERLOCUTORY APPLICATION				NO INDEX	03-Dec-20
073822020/2	STRUCTURAL ENGINEERS PVT. LTD. ADITYA GUPTA Vs. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	INTERLOCUTORY APPLICATION	Sec 60(5)				
073822020/2	LTD. ADITYA GUPTA Vs. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	APPLICATION	Sec 60(5)		1		
073822020/2	ADITYA GUPTA Vs. GAURAV KATIYAR BLACKIE & SONS CALCUTTA &	APPLICATION	Sec 60(5)		1		
073822020/2	KATIYAR BLACKIE & SONS CALCUTTA &	APPLICATION	Sec 60(5)				
	BLACKIE & SONS CALCUTTA &					NEED TO SAPERATE FILLING	03-Dec-20
		/ D C\/2046/ND\2020					
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077602020/3	ORS Vs. BLACKIE & SON	COMPANY	Application under any			FONT SIZE	03-Dec-20
077602020/3	1/04/04/04/04/04/04	APPLICATION(COMPANIES	other provisions				
077002020/3	(CALCUTTA) PVT LTD	ACT)/402(ND)2020	See 252 (4)		+	NO INDEX	102 Dec 22
	JACK ROHAN MARKETING	COMPANY	Sec 252 (1)			NO INDEX	03-Dec-20
	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES					
088742020/2		ACT)/343(ND)2020 COMPANY	Rule 11 of NCLT,Sec 252		+	INCOME TAX SERVICE	03-Dec-20
00074202072	1	APPEAL(COMPANIES	(3)			INCOME TAX SERVICE	03-Dec-20
	HARYANA	ACT)/404(ND)2020	(3)				
092852020/2			Sec 252 (1)			pagination is missing	03-Dec-20
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095022020/2	PANDALAI CONSULTANT	COMPANY	Sec 252 (3)			Pagination and true copy on	03-Dec-20
	PRIVATE LIMITED Vs.	APPEAL(COMPANIES				annexure is missing	
	REGISTRAR OF COMPANIES NCT	ACT)/402(ND)2020				_	
	OF DELHI & HARYANA						
097382020/5	1		Sec 42			wrong e-filing	03-Dec-20
	GRS ISPAT COMPANY PVT LTD	(IBC)/7(ND)2020					
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101002020/1			Sec 252 (1)			pagination is missing	03-Dec-20
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174040040/0			IDC Under Co. 40				03-Dec-20
1/4012019/6			IBC Under Sec 10			wrong e-niing	03-Dec-20
		(IBC)/ 138(ND)2020					
061152020/3		INTERLOCUTORY	Sec 25(i)			wrong e-filing	03-Dec-20
	1		200 200,				00 200 20
91032019/15	AXIS BANK LTD. Vs. PRIUS	COMPANY PETITION IB	IBC under Sec 7			sign ,index and pagination is	03-Dec-20
	COMMERCIAL PROJECTS	(IBC)/1404(ND)2019				missing	
	PRIVATE LIMITED						
111292020	Mankind Pharma Limited	1 Caveat-Application			27/11/2020	Court fee & welfare missed on	03-Dec-20
		2 Caveat-Order				vakalatnama	
111282020	Magnet Labs Private Limited	1 Caveat-Application			27/11/2020		03-Dec-20
111272020	Lifestar Pharma Private Limited				27/11/2020		03-Dec-20
14400000	Manufact Discourse 11 11				07/44/0000		100 D 00
111262020	Manking Pharma Limited				27/11/2020		03-Dec-20
144050000	Manuat Laba Driveta Livelta d				27/44/2020		102 Dec 22
111252020	Iwagnet Labs Private Limited				27/11/2020		03-Dec-20
144222020	Lifector Pharma Private Limited				27/11/2020		03-Dec-20
111232020	Linestai Filatilia Filvate Liifiited	2 Caveat-Order			2771172020	vakalatnama	03-560-20
	Western Hotels Private Limited	1 Caveat-Order		 	25/11/2020	NCLT Form 3C missed	03-Dec-20
111032020			i				
095 097 101 174 061 111 1111 1111	7382020/2 7382020/5 1002020/1 1012019/6 1152020/3 1032019/15	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA CSELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE POOJA BAHRY Vs. AMALENDU MUKHERJEE AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED Mankind Pharma Limited DESCORD DE	RATNAPRAVA INDUSTRIES	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ACT)/417(ND)2020	RATNAPRAVA INDUSTRIES COMPANY APPEAL(COMPANIES ACT) ATT APPEAL RATMAPRAVA INDUSTRIES PRIVATE IMITEO VS. REGISTRAR OF COMPANIES ACT)/417(ND)/2020 RATMAPRAVA INDUSTRIES PRIVATE IMITEO VS. REGISTRAR OF COMPANIES ACT)/417(ND)/2020 REGISTRAR OF COMPANIES ACT)/417(ND)/2020 REGISTRAR OF COMPANIES ACT)/402(ND)/2020 REGISTRAR OF COMPANIES ACT)/402(ND)/2020 REGISTRAR OF COMPANY PVT LTD GOMPANY APPEAL (COMPANY APPEAL (COMPANIES ACT)/402(ND)/2020 REGISTRAR OF COMPANY PVT LTD COMPANY APPEAL (COMPANIES ACT)/421(ND)/2020 REGISTRAR OF COMPANIES RATMARRAY INDUSTRIES COMPANY REGISTRAR OF COMPANIES ACTIVATIVID)2020 REGISTRAR OF COMPANY APPEAL (IBC)/T (ID)2020 REGISTRAR OF COMPANY PUT LTD REGISTRAR OF COMPANIES ACTIVATIVID)2020 REGISTRAR OF COMPANIES REGISTR		

1230	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)		pdf need to merge into one pdf	04-Dec-20
1231	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)		OBJECTIONS	04-Dec-20
1232	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	(IBC)/2115(ND)2019	IBC under Sec 7		sign is missing on every page of written submission	04-Dec-20
1233	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND) 2019	Application under any other provisions- IBC		Page no. 8 ae two time, pg no. 13- 17,18, 28 are not clear	04-Dec-20
1234	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	04-Dec-20
1235	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/8(ND)2020	Sec. 230-232, Sec 234		PROOF OF SERVICE MISSING	04-Dec-20
1236	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9		Wrong Document (application filed)	04-Dec-20
1237	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42		NO INDEX	04-Dec-20
1238	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	04-Dec-20
1239	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	04-Dec-20
1240	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)	ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	04-Dec-20
1241	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9	Gursat	page:78, 83, 86, 87, 216-313, 336- 342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	04-Dec-20
1242	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7		INDEX MISSING	07-Dec-20
1243	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/67(PB)2020	Sec. 230-232 - Second Motion		NEED TO IA FILE	07-Dec-20
1244	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7		Reply is OK (but along-with application also filed)	07-Dec-20
1245	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	07-Dec-20
1246	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)		PG-8,16,17 translation/Supporting affidavit missed	07-Dec-20
1247	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273		affidavit missing	07-Dec-20
1248	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7		index missing	07-Dec-20
1249	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9		service missing	07-Dec-20
1250	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)		affidavit missing	07-Dec-20

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1251	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,74 5,746,819 to 821/etc	07-Dec-20
1252	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC	UDAYRAJ	Pagination not done	07-Dec-20
1253	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)		pg no. 217-220 typed copy, pg no 230	08-Dec-20
1254	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		Index is missing	08-Dec-20
1255	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)		wrong e-filing	08-Dec-20
1256	0710102085972020/3	ANSAL PROPERTIES &	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016		pg missing after pg no. 180 and all hand written documents need to be typed	08-Dec-20
1257	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7		Index is missing	08-Dec-20
1258	0710102098252020/1	ASHMEET SINGH VS. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		NEED TO IA FILE	08-Dec-20
1259	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9		INDEX MISSING	08-Dec-20
1260	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/45(PB)2020	Sub-section (I) of section 230		INDEX not signed	08-Dec-20
1261	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/45(PB)2020	Sub-section (I) of section 230		INDEX not signed	08-Dec-20
1262	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	UDAYRAJ	sign miss-3 to 60 /Page not clear- 4/smallfont-5 to 56,	08-Dec-20
1263	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016	eMinds	wrong case type	08-Dec-20
1264	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD		Application under any other provisions- IBC	Abhay Singh	Proof of service	08-Dec-20
1265	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)	Vikrant Pachnanda	document not upload only proof of service uploaded	08-Dec-20
1266	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)		INDEX MISSING	08-Dec-20
1267	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)		NO Supporting affidavit	08-Dec-20

1268	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08-Dec-20
1269	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08-Dec-20
1270	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	09-Dec-20
1271	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & amp;amp; true copy sign missed/ 221 Wrongly pagination & amp;amp; not clear /pg 123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	09-Dec-20
1272	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	09-Dec-20
1273	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	09-Dec-20
1274	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			sign is missing on reply, asign and true copy is missing on annexures	09-Dec-20
1275	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	09-Dec-20
1276	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	09-Dec-20
1277	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	09-Dec-20
1278	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	09-Dec-20
1279	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	09-Dec-20
1280	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	09-Dec-20
1281	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	09-Dec-20
1282	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09-Dec-20
1283	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	10-Dec-20
1284	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	10-Dec-20
1285	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Pagination not done	10-Dec-20

1286	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body	ARTI SAHU	Kindly file in Chandigarh, Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,16 0,161,173 to 178,181 to 183, kindly delete first petition	10-Dec-20
1287	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)	SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed, Company master data missed, Council detail missed in index	10-Dec-20
1288	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED VS Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441	ANUP VIJAY KULKARNI		10-Dec-20
1289	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)	Sumit Virmani	Translated Page-14,18,49	10-Dec-20
1290	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9		application not acceptable in document & wrong efiling	11-Dec-20
1291	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)		document not in proper	11-Dec-20
1292	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7		application not acceptable in document	11-Dec-20
1293	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		15 16 translate	11-Dec-20
1294	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND) 2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		application not acceptable in ADDTIONAL document	11-Dec-20
1295	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016		419 420 559 TRANSLATE	11-Dec-20
1296	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7		AFFIDAVIT STAMP	11-Dec-20
1297	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9		NEED TO FILE IN ONE PDF	11-Dec-20
1298	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		NEED TO IA FILE	11-Dec-20
1299	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB	IBC Under Sec 9		true copy sign missing	11-Dec-20
1300	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		true copy sign missing	11-Dec-20
1301	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)		NEED TO APPEAL FILE	11-Dec-20
1302	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT		MANY TIMES PDF UPLOAD NEED TO ONE TIME	11-Dec-20

1303							
	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9		PAGE 9 10 CUT	11-Dec-20
1304	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9		Pg no 10,12-14 is not clear, sign is missing on reply	11-Dec-20
		PRIVATE LIMITED					
1305	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND	COMPANY APPLICATION(IBC)/621(ND)2	Application under any other provisions- IBC		21 27 not clear page	11-Dec-20
1306	0710102169292019/3	PERSONAL CARE LIMITED MRS. PALLAVI GUPTA & MR.	019 COMPANY PETITION IB	IBC under Sec 7		O. C. translata mana	11-Dec-20
1306	0710102169292019/3	PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	(IBC)/48(PB)2020	IBC under Sec 7		8, 6 translate page	111-Dec-20
1307	0710102701602018/9	ASSET RECONSTRUCTION	COMPANY PETITION IB	IBC under Sec 7		second volume double page	11-Dec-20
1001	0.101027010020100	COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	(IBC)/160(PB)2018	iso under occ /		numbering	11.500.20
1308	0710200001942016/8	SALEEM SOFI AND ANR. Vs.	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		proof service missing	11-Dec-20
		SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	(COMPANIES ACT)/131(ND)2016				
1309	0710200413922017/10	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efling	11-Dec-20
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	(COMPANIES ACT)/401(ND)2017				
1310	0710200413922017/11	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				1
1011		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	0 010/10 0 011/10		611	11.5
1311	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1010	074000044000004744	NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	0 040(4) 0 044(4)			44 D 00
1312	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1010	0740000440000047445	NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	0 040(4) 0 044(4)			44 D 00
1313	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1314	0710200413922017/17	NEEMRANA HOTEL PVT LTD M/S AUDE PRIYA DONATELLE	ACT)/401(ND)2017 COMPANY PETITION	Sec. 242(4),Sec. 241(1)	+	wrong efiling	11-Dec-20
1314	0710200413322017/17	WACZIARG EP ENGEL Vs.	(COMPANIES	366. 242(4),366. 241(1)		wrong ening	11-560-20
1315	0710200413922017/18	M/S AUDE PRIYA DONATELLE	ACT)/401(ND)2017 COMPANY PETITION	Sec. 242(4),Sec. 241(1)	+	wrong efiling	11-Dec-20
1315	0710200413922017/18	WACZIARG EP ENGEL Vs.	(COMPANIES	Sec. 242(4), Sec. 241(1)		wrong enling	11-Dec-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1316	0710200413922017/19	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1317	0710200413922017/2	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	(COMPANIES ACT)/401(ND)2017				
1318	0710200413922017/20	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	 	wrong efiling	11-Dec-20
	0710200410022017720	WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	(COMPANIES ACT)/401(ND)2017	200. 242(4),000. 241(1)		mong chang	11-500-20
1319	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong e filing	11-Dec-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				<u> </u>
1320	0710200413922017/22	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1321	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
4222	0710200413922017/24	NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	See 242(4) See 244(4)	+	a stille a	14 Dec 20
1322	0/10200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1000	0740000440000047/07	NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	0 040(4) 0 044(4)	 		44 B = 62
1323	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20

1324	0710200413922017/26	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1324	07 10200413322017720	WACZIARG EP ENGEL Vs.	(COMPANIES	Gec. 242(4),Gec. 241(1)		wrong ening	11-260-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1325	0710200413922017/27	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
1323	07 10200413922017727	WACZIARG EP ENGEL Vs.	(COMPANIES	3ec. 242(4),3ec. 241(1)		wrong enimg	11-Dec-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1326	0710200413922017/3	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		affidavit missing	11-Dec-20
1326	0710200413922017/3	WACZIARG EP ENGEL Vs.	(COMPANIES	Sec. 242(4), Sec. 241(1)		amuavit missing	11-Dec-20
4007	0740000440000047/4	NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	0 040(4) 0 044(4)			44 D 00
1327	0710200413922017/4	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1328	0710200413922017/5	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1329	0710200413922017/7	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES				
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1330	0710200413922017/8	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		wrong efiling	11-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES			·	I
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1331	0710102087092020/9	HONEST MACHINERY PVT LTD Vs.	COMPANY PETITION IB	IBC Under Sec 9		page number 15 after missing	11-Dec-20
		VSM VENTURE CONTROL	(IBC)/939(ND)2020			,	
		SYSTEMS PRIVATE LIMITED	(120),000(112)2020				
1332	0710102089012020/1	KMQ ENGINEERING & TOOLS	COMPANY	Sec 252 (1)		page number missing	11-Dec-20
1002	07 10 1020000 1202071	PRIVATE LIMITED Vs. UNION OF	APPEAL(COMPANIES	000 202 (1)		page number imporing	11 200 20
		INDIA MINISTRY OF CORPORATE	ACT)/397(ND)2020				
		AFFAIRS THROUGH REGISTRAR	AC1)/397(ND)2020				
		OF COMPANIES					
1333	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs.	COMPANY PETITION	Sec. 241(1),Sec.		sign Missing	11-Dec-20
1000	07 10 10203333202074	ADONIS BUILDTECH PRIVATE	(COMPANIES	242(4),Sec. 243(1) (b),Sec.		aigh miaanig	11-260-20
		LIMITED	ACT)/141(PB)2020	244(1)			
1334	0710200428752018/22	INSYNERGY SUPPLY CHAIN	COMPANY PETITION IB	IBC Under Sec 9		wrong efiling	11-Dec-20
1334	07 102004287 520 18/22		I .	IBC Ulider Sec 9		wrong enimg	11-Dec-20
		SOLUTIONS PVT. LTD. Vs.	(IBC)/794(ND)2018				
		EASYTECH GLOBAL PRIVATE					
		LIMITED					
1335	0710200428752018/23	INSYNERGY SUPPLY CHAIN	COMPANY PETITION IB	IBC Under Sec 9		wrong efiling	11-Dec-20
		SOLUTIONS PVT. LTD. Vs.	(IBC)/794(ND)2018				
		EASYTECH GLOBAL PRIVATE					
		LIMITED					
1336	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI	COMPANY PETITION	Sec. 213,Sec. 241(1),Sec.		index NOT SIGNED/ Supporting	11-Dec-20
		VISION DIGITAL MEDIA PVT. LTD.		242(4)		Affidavit	
			ACT)/121(PB)2020				<u> </u>
1337	0710102015232019/2	ALCHEMIST LIFE SCIENCES	CP(AA) MERGER AND	Rule 11 of NCLT		 Sign missing on report	11-Dec-20
		LIMITED & ORS. Vs. RAJESH	AMALGAMATION(COMPANIE			· ·	I
		BUILDCON & INFRASTRUCTURE	S ACT)/49(PB)2019				
		PVT. LTD. & ORS	' ' '				
1338	0710102024812020/5	ZOOM COOMUNICATIONS LTD.	COMPANY PETITION IB	IBC under Sec 7		index is missing	11-Dec-20
		Vs. GLOBAL EMERGING	(IBC)/610(PB)2020	-		Ŭ	1
		MARKETS INDIA LIMITED	(,				
1339	0710102024812020/6	ZOOM COOMUNICATIONS LTD.	COMPANY PETITION IB	IBC under Sec 7		File need to merge in one pdf and	11-Dec-20
. 500	3.1010202701202070	Vs. GLOBAL EMERGING	(IBC)/610(PB)2020			index is missing	500 20
			(IBC)/610(PB)2020			maex is missing	
1240	0740402020020202020	MARKETS INDIA LIMITED	COMPANY DETITION IS	IDC under Coe 7		alam an wants and two as are	14 Dec 20
1340	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED	COMPANY PETITION IB	IBC under Sec 7		sign on reply and true copy and	11-Dec-20
		Vs. M/S LOGIX SOFT-TEL	(IBC)/899(ND)2020			sign on annexureses are missing	I
	1	PRIVATE LIMITED					
1341	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7	I	handwritten is not allowed,type copy of index	11-Dec-20

1342	0710102076142020/3	AKSHAY TYAGI VS. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 tanslation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divde after pg no. 200	11-Dec-20
1343	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)			Index is missing	11-Dec-20
1344	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS		Sec 60(5)			volume need to divide after pg no. 200	11-Dec-20
1345	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	11-Dec-20
1346	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	11-Dec-20
1347	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	11-Dec-20
1348	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	11-Dec-20
1349	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	11-Dec-20
1350	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	14-Dec-20
1351	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed.	14-Dec-20
1352	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	14-Dec-20
1353	0710102/11520/2020	JITENDER ARORA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	14-Dec-20
1354	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	14-Dec-20
1355	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED VS Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207 ,208,275,278,279,283,284, Income tax advance service missed	14-Dec-20
1356	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL/252ND 2020	HARISH DAMANI	Main case no. not metion	14-Dec-20
1357	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	14-Dec-20

1358	0710102701602018/8	ACCET DECONCEDUCTION	COMPANY DETITION ID	IDCdox Coo 7	T T	NUMBERING NOT CORRECT	144 Dan 20
1358	0/10102/01602018/8	ASSET RECONSTRUCTION	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7		NUMBERING NOT CORRECT	14-Dec-20
		COMPANY (INDIA) LIMITED Vs.	(IBC)/160(PB)2016				
1050	074040004050000/4	WHITE METALS LIMITED	COMPANY RETITION ID	IDO Hardan Oran O		MANDONIO EIL INIO EIL E AO A	44 D 00
359	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE	COMPANY PETITION IB	IBC Under Sec 9		WRONG FILING FILE AS A APPLICATION	14-Dec-20
			(IBC)/423(ND)2020			APPLICATION	
		CORPORATION) Vs. EARTH					
		WATER LIMITED (FORMERLY					
		KNOWN AS FONTUS WATER					
		PRIVATE LIMITED)					
1360	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NEED TO IA FILE	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES				
			ACT)/348(ND)2017	0.000		100000000000000000000000000000000000000	
1361	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		APPLICATION AND ADDESTIONAL	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			DOCS FILE SEPRATE	
			ACT)/348(ND)2017	0.000		A SEED ALVES DA OVED A SEE O	
1362	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		AFFIDAVIT BACK DATE &	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			APPLICATION AND REPLY FILE	
			ACT)/348(ND)2017	0.000		BOTH ARE SEPRATLY	
1363	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NEED TO IA FILE	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES				
			ACT)/348(ND)2017				
1364	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		WRONG FILING FILE AS A FRESH	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			APPLICATION	
			ACT)/348(ND)2017				
1365	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NEED TO IA FILE	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES				
			ACT)/348(ND)2017				
1366	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NEED TO PETITION FILE	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES				
			ACT)/348(ND)2017				
1367	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NO NEED TO FILE CA IN	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			ADDITIONAL FILE	
			ACT)/348(ND)2017				
1368	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		NO NEED TO FILE CA IN	14-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			ADDITIONAL FILE	
			ACT)/348(ND)2017				
1369	0710102032072018/5	ASHTBHUJ OCEAN MOVERS	COMPANY PETITION IB	IBC Under Sec 9		INDEX MISSING	14-Dec-20
		PRIVATE LIMITED Vs. SARASH	(IBC)/5(ND)2019				
		EXPORTS SERVICES PRIVATE					
		LIMITED					
1370	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs.	COMPANY PETITION IB	IBC under Sec 7		True copy and sign are missing on	14-Dec-20
		SUPERTECH TOWNSHIP	(IBC)/835(ND)2020			annexures	
		PROJECT LIMITED					
1371	0710102007572019/9	ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB	IBC under Sec 7		INDEX MISSING	15-Dec-20
		Vs. M/S PIYUSH COLONISERS	(IBC)/449(PB)2019				
		LTD.					
1372	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE	1	IBC under Sec 7		NEED TO IA FILE	15-Dec-20
		LIMITED Vs. UNJ IMPORT	(IBC)/659(ND)2019				
		PRIVATE LIMITED					
1373	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH	INTERLOCUTORY	Sec 60(5)		Affidavit of service is missing	15-Dec-20
		SETHI	APPLICATION				
			(I.B.C)/3149(ND)2020				
1374	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED	CA(A) MERGER AND	Sec. 230-232, Sec 234		Affidavit of service and index is	15-Dec-20
		Vs. HIL (INDIA) LIMITED	AMALGAMATION(COMPANIE			missing	
			S ACT)/8(ND)2020				
1375	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		Additional file need to merge in	15-Dec-20
		LIMITED Vs. KIRAN UDYOG	(IBC)/946(ND)2020			reply or file it seprately	
	1	PRIVATE LIMITED					
			WITERL COLUEDRY	Sec 60(5)		sign is missing on reply and true	15-Dec-20
1376	0710102103842020/1	ANIL RATHI TRUSTEE RATHI	INTERLOCUTORY	000 00(0)			
1376	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL	APPLICATION			copy is missing on annexures	
1376	0710102103842020/1		1	555 55(5)		copy is missing on annexures	
1376	0710102103842020/1	FOUNDATION Vs. RGTL	APPLICATION	Sec. 242(4),Sec. 241(1)		copy is missing on annexures need to not filling ca in additional	15-Dec-20
		FOUNDATION Vs. RGTL INDUSTRIES LIMITED	APPLICATION (I.B.C)/4780(ND)2020				15-Dec-20

1378	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	(COMPANIES	Sec. 242(4),Sec. 241(1)	wrong efile	15-Dec-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			
1379	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9	TRUE COPY SIGN MISSING	15-Dec-20
1380	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/91(ND)2020	Sub-section (I) of section 230	NEED TO SAPERATE FILLING	15-Dec-20
1381	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9	TRUE COPY SIGN MISSING	15-Dec-20
1382	0710102076232020/7	ICICI BANK LIMITED VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)	NEED TO FILLING SAPERATE	15-Dec-20
1383	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7	pg not are 49-51,55-59,70,71,77- 80,86-90,91-97 are not clear	15-Dec-20
1384	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7	Index is missing	15-Dec-20
1385	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9	hand written on index and sign is missing on rejoinder	15-Dec-20
1386	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	(COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong e-filing	15-Dec-20
1387	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body	wrong efiling	15-Dec-20
1388	0710102159862019/4	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong efiling	15-Dec-20
1389	0710102159872019/2	ASSISTANT COMMSSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	pagination is missing on index	15-Dec-20
1390	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9	Index is missing	15-Dec-20
1391	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7	TRUE COPY SING MISSED IN FILE	15-Dec-20
1392	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong efiling	15-Dec-20
1393	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)	Index and pagination is missing	15-Dec-20
1394	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC	wrong e-filing	15-Dec-20
1395	0710102031892020/2	ALMONDZ GLOBAL INFRA- CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/49(PB)2020	Sec. 230-232, Sec 234	Wrong e-filing	15-Dec-20
1396	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7	Volume need to divide after page no. 200	15-Dec-20

1397	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9		sign on reply is missing, affidavit date is missing	15-Dec-20
1398	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9		index is missing	15-Dec-20
1399	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9		service and true copy signature are missing	15-Dec-20
1400	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB	IBC Under Sec 9		page no. 31, 32 are cut	15-Dec-20
1401	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A		Index is missing	15-Dec-20
1402	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC		wrong efiling	15-Dec-20
1403	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body		wrong efiling	15-Dec-20
1404	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong efiling	15-Dec-20
1405	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong efiling	15-Dec-20
1406	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES (VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong efiling	15-Dec-20
1407	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9		pg no. 146-153,190 are not clear	15-Dec-20
1408	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)		Affidavit of service is missing	15-Dec-20
1409	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)	Manoj Kulshrestha	Index Missed	15-Dec-20
1410	710102115662020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)	Manoj Kulshrestha	Index Missed	15-Dec-20
1411	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC	MUKESH	Blur Page-26 to 59,64 to 82	15-Dec-20
1412	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT	HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	15-Dec-20
1413	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)	Akhil	True copy sign missed	15-Dec-20
1414	0710102093552020/2		COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9		pages from 46-51,54,58 are dark pages, sign missing on reply	15-Dec-20
1415	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30		NEED TO IA FILE	15-Dec-20
1416	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		NEED TO UPLOAD ONE PDF INDEX MISSING	15-Dec-20

1417	0710102027392020/2	RAPIPAY FINTECH HOLDING	CA(A) MERGER AND	Sub-section (I) of section		wrong efiling	15-Dec-20
		PRIVATE LIMITED Vs.	AMALGAMATION(COMPANIE	230			
			S ACT)/47(ND)2020				
		LTD					
1418	0710102027392020/3	RAPIPAY FINTECH HOLDING	CA(A) MERGER AND	Sub-section (I) of section		wrong efiling	15-Dec-20
		PRIVATE LIMITED Vs.	AMALGAMATION(COMPANIE	230			
		NORTHBRIDGE CONSULTING PVT	S ACT)/47(ND)2020				
		LTD					
1419	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED	COMPANY PETITION	Sub-Section (1) 0f Section		Index is missing	15-Dec-20
		Vs. IAP COMPANY PRIVATE	(COMPANIES	66.		· · · · · · · · · · · · · · · · · · ·	
		LIMITED	ACT)/97(ND)2020				
1420	0710102082242020/1	YOUNG BIN KWAN HOTELS &	COMPANY	Sec 252 (3)		wrong efiling	15-Dec-20
1420	07 1010200224202071	TRADING PRIVATE LIMITED Vs.	APPEAL(COMPANIES	000 202 (0)		wrong chang	10 200 20
		REGISTRAR OF COMPANIES	ACT)/450(ND)2020				
1421	0710102108512020/2	SMALL INDUSTRIES	INTERLOCUTORY	Annlinetian under enu	 	alan mission on accommon and	15-Dec-20
1421	0710102106512020/2			Application under any		sign missing on every page and	15-Dec-20
		DEVELOPMENT BANK OF INDIA	APPLICATION	other provisions- IBC		true copy on annexures	
		Vs. RADHEY SHAM TANDON	(I.B.C)/5087(PB)2020				
		MFG. PVT. LTD.					
1422	0710102108932019/6	FLOURISH FINCAP PRIVATE	CA(A) MERGER AND	Sec. 230-232, Sec 234		pages from 1-6 are not clear	15-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE				
			S ACT)/158(ND)2019				
1423	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS	COMPANY PETITION IB	IBC Under Sec 9		index is missing	15-Dec-20
		PVT. LTD. Vs. M/S AHLUWALIA	(IBC)/2135(ND)2019				
		CONTRACTS INDIA LTD.					
1424	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS	COMPANY PETITION IB	IBC Under Sec 9		sign is missing	15-Dec-20
		PVT. LTD. Vs. M/S AHLUWALIA	(IBC)/2135(ND)2019				
		CONTRACTS INDIA LTD.	ľ , , , ,				
1425	0710102148772019/2	INCOME TAX OFFICER WARD	COMPANY PETITION	Sec 252 (1) - By		wrong efiling	15-Dec-20
	0.1010211011201012	15(2) Vs. REGISTRAR OF	COMPANIES	Government Body,Sec 252		og og	1.0 200 20
		COMPANIES (LEMON TOUR AND	ACT)/851(ND)2019	(3) - By Government Body			
		TRAVEL PVT. LTD.)	A01//001(ND/2013	(5) - By Government Body			
1426	0710102149152019/2	INCOME TAX OFFICER WARD	COMPANY PETITION	Sec 252 (1) - By		wrong efiling	15-Dec-20
1420	07 10 102 149 1520 19/2	21(1) Vs. REGISTRAR OF	(COMPANIES			wrong ening	15-Dec-20
				Government Body,Sec 252			
		COMPANIES (RAMA KRISHNA	ACT)/849(ND)2019	(3) - By Government Body			
	<u> </u>	CATERING SERVICE PVT. LTD.)					
1427	0710102149932019/2	INCOME TAX OFFICER WARD 24	COMPANY	Sec 252 (1) - By		wrong efiling	15-Dec-20
		(3) Vs. REGISTRAR OF	APPEAL(COMPANIES	Government Body,Sec 252			
		COMPANIES NCT OF DELHI &	ACT)/850(ND)2019	(3) - By Government Body			
		HARYANA					
1428	0710102151922019/2	VS&B DOMESTIC CONTAINER	COMPANY PETITION IB	IBC Under Sec 9		Index is missing and court fees,	15-Dec-20
		SOLUTIONS PRIVATE LIMITED Vs.	(IBC)/153(ND)2020			welafare	
		MAPLE LOGISTICS PRIVATE					
		LIMITED					
1429	0710102157442019/4	INCOME TAX OFFICER WARD	COMPANY PETITION	Sec 252 (1) - By		wrong efiling	15-Dec-20
		11(4) Vs. REGISTRAR OF	(COMPANIES	Government Body			1
		COMPANIES & OTHERS (M/S.	ACT)/927(ND)2019				1
		GOMTI INFRACON PVT. LTD NCT					1
		OF DELHI &RAMID PROJECTS					
		PVT LTD)					1
	+	INCOME TAX OFFICER 20(2) Vs.	COMPANY PETITION	Sec 252 (1) - By		index pagination is wrong and	15-Dec-20
1/20	10740402464642040/2					pagination is also missing	10-200-20
1430	0710102164542019/2		/COMPANIES				
1430	0710102164542019/2	REGISTRAR OF COMPANIES &	(COMPANIES	Government Body,Sec 252		pagination is also missing	
1430	0710102164542019/2	REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS	(COMPANIES ACT)/1009(ND)2019	(3) - By Government Body		pagination is also inisoning	
		REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	ACT)/1009(ND)2019	(3) - By Government Body			100 00
	0710102164542019/2	REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1	ACT)/1009(ND)2019 COMPANY	(3) - By Government Body Sec 252 (1) - By		wrong efiling	15-Dec-20
		REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES	(3) - By Government Body			15-Dec-20
1431	0710102165552019/2	REGISTRAR OF COMPANIES & OTHERS (MIS. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	(3) - By Government Body Sec 252 (1) - By Government Body		wrong efiling	
		REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES	(3) - By Government Body Sec 252 (1) - By			15-Dec-20
1431	0710102165552019/2	REGISTRAR OF COMPANIES & OTHERS (MIS. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	(3) - By Government Body Sec 252 (1) - By Government Body		wrong efiling	
1431	0710102165552019/2	REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES INCOME TAX OFFICER WARD 20.1	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019 COMPANY	(3) - By Government Body Sec 252 (1) - By Government Body Sec 252 (1) - By		wrong efiling	
1431	0710102165552019/2	REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES INCOME TAX OFFICER WARD 20.1	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019 COMPANY APPEAL(COMPANIES	(3) - By Government Body Sec 252 (1) - By Government Body Sec 252 (1) - By		wrong efiling	
1431	0710102165552019/2 0710102165632019/2	REGISTRAR OF COMPANIES & OTHERS (MIS. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES RAJGARHIA LEASING AND	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019 CA(A) MERGER AND	(3) - By Government Body Sec 252 (1) - By Government Body Sec 252 (1) - By Government Body		wrong efiling wrong efiling	15-Dec-20
1431	0710102165552019/2 0710102165632019/2	REGISTRAR OF COMPANIES & OTHERS (MIS. PROTECTOR SS INVESTIGATIONS PVT. LTD.) INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE	ACT)/1009(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019 COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019	(3) - By Government Body Sec 252 (1) - By Government Body Sec 252 (1) - By Government Body		wrong efiling wrong efiling	15-Dec-20

1434	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL- l/Draft written on each page	16-Dec-20
1435	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	16-Dec-20
1436	0710102006172020/4	SURESH KUMAR JAIN VS. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND) 2020	Sec 60(5)			only proof of service uploaded	16-Dec-20
1437	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND) 2020	Sec 60(5)			only proof of service uploaded	16-Dec-20
1438	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	16-Dec-20
1439	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	16-Dec-20
1440	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	16-Dec-20
1441	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	16-Dec-20
1442	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	16-Dec-20
1443	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to file in one pdf	16-Dec-20
1444	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	16-Dec-20
1445	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	16-Dec-20
1446	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	16-Dec-20
1447	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	16-Dec-20
1448	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	16-Dec-20
1449	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	16-Dec-20
1450	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	16-Dec-20
1451	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	16-Dec-20
1452	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	16-Dec-20
1453	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	16-Dec-20
1454	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	16-Dec-20

1455	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	16-Dec-20
		COMPANY LIMITED						
1456	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	16-Dec-20
1457	0710102/11195/2020	FINEX CONSULTANCY SERVICES		Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	16-Dec-20
	0.10102.11100.2020	THROUGH CS NIKITA SHUKLA	Application(IBC)		J (1.2), 66 . (1.12), 2626	0.7.07.0.0.17.02.07.0.1	page number meeting	1.0 200 20
		SOLE PROPRIETOSHIP Vs. M/S.						
		PLUS CORPORATE VENTURES						
		PRIVATE LIMITED						
1458	710102108172020	SKY VISION PROMOTERS	Company Appeal(Companies	Sec 252 (1)		HIMANSHU	Remove the defected file	17-Dec-20
1400	710102100112020	PRIVATE LIMITED VS REGISTRAR	Act)	000 202 (1)		TimeAtorio	Tromove the delected me	17 200 20
		OF COMPANIES NCT OF DELHI &	1.00,					
		HARYANA						
1459	710102101572020	MACQUIRE BANK LIMITED VS	COMPANY PETITION IB	Application under any		Huzefa F. Sitabkhan	Please Submit DD	17-Dec-20
		SHILPI CABLE TECHNOLOGIES	(IBC)/64(PB)2017	other provisions- IBC				
		LIMITED	(,(,					
1460	710102023822020	M/S. VISHAKARMA TOOL WORKS	COMPANY PETITION IB	Application under any		Prashant	Document Not Upload	17-Dec-20
		VS MOR MUKAT MARKETING	(IBC)/3017(ND)2019	other provisions- IBC		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
		PVT.LTD.	(,					
1461	710102106332020	RAHUL JAIN VS M/S RAVE SCANS	COMPANY PETITION IB	Sec 60(5)		RAKESH KUMAR	Please submit DD	17-Dec-20
		PVT. LTD.	(IBC)/01(PB)2017					
1462	710102107102020	AJAY KUMAR CHOUDHARY VS	COMPANY PETITION IB	Sec 60(5)		kundanlatwal	Please Submit DD	17-Dec-20
		SUBHASH KUMAR KUNDRA	(IBC)/933(PB)2019					
1463	710102107312020	ISITH PRAKASH GANGOOLY VS	COMPANY PETITION	Application under any		Smriti Dua	please submit dd	17-Dec-20
		NUGREEN ENERGY PRIVATE	(COMPANIES	other provisions				
		LIMITED & ORS.	ACT)/128(ND)2019					
1464	710102116402020	MANTRA PROCESSORS PVT. LTD.	COMPANY	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	17-Dec-20
		VS REGISTRAR OF COMPANIES	APPEAL(COMPANIES					
			ACT)/149(ND)2017					
1465	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY	Sec 12(2)			wrong efiling	17-Dec-20
			APPLICATION(IBC)/283(ND)2					
4400	07404000004000000	04040 001 00040 0001/475	020	IDO Hardan Oara				47.000
1466	0710102023422020/2	SAGAR COLORPAC PRIVATE	COMPANY PETITION IB	IBC Under Sec 9			wrong efiling	17-Dec-20
		LIMITED Vs. MAGGPIE	(IBC)/662(ND)2020					
4407	0710102032332020/2	INTERNATIONAL LIMITED	COMPANY	0 050 (4)				47.000
1467	0710102032332020/2	MAXI-FLOW SANITATIONS	COMPANY	Sec 252 (1)			pg no.1-13 are not clear and cut	17-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES					
4400	0710102033012020/2	REGISTRAR OF COMPANIES	ACT)/381(ND)2020 COMPANY PETITION IB	IDC Hadas Can O			Index and officiality of complex is	17-Dec-20
1468	0710102033012020/2	JIL INFORMATION TECHNOLOGY	1	IBC Under Sec 9			Index and affidavit of service is	17-Dec-20
		LIMITED Vs. QI NETWORK	(IBC)/986(ND)2020				missing	
		ENTERPRISE PRIVATE LIMITED						
1469	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI	COMPANY PETITION	Sec. 213	+		NEED TO IA FILE	17-Dec-20
1403	07 10 102034202020/1	NURSURIES LIMITED	(COMPANIES	366. 213			NEED TO IA FILE	17-060-20
		NORSOKIES EIWITED	ACT)/173(ND)2020					
1470	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI	COMPANY PETITION	Sec. 213	+		NEED TO IA FILE	17-Dec-20
•	331020042020/2	NURSURIES LIMITED	(COMPANIES	233.210				500 20
			ACT)/173(ND)2020					
1471	0710102107562019/4	VERONICA FASHIONS PRIVATE	COMPANY	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	17-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	(-)				
		COMPANIES	ACT)/554(ND)2019					
1472	0710102133392019/2	OM LOGISTICS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	17-Dec-20
		MICRO POWER TECHNOLOGY	(IBC)/2612(ND)2019					
		PVT.LTD	(,					
1473	0710200410172018/24	M/S. PLATINA BULKERS PVT.	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	17-Dec-20
		LTD. Vs. M/S. STAR MINERAL	(IBC)/607(ND)2018					
		RESOURCES PVT. LTD.	(,					
1474	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S	IBC Under Sec 9				Wrong Document (Progress report	18-Dec-20
	1	TALWAR AGENCIES PVT. LTD.					filed)	

1475	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9			Wrong Document (First Progress & Preliminary report filed)	18-Dec-20
1476	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9			Wrong Document (First Progress report filed)	18-Dec-20
1477	0710102150982019/6	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9			Wrong Document (First Progress & Preliminary report filed)	18-Dec-20
1478	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7			Wrong Document (Progress report filed)	18-Dec-20
1479	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				18-Dec-20
1480	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				18-Dec-20
1481	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9			Wrong Document (Progress report filed)	18-Dec-20
1482	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9			Wrong Document (First Progress & Preliminary report filed)	18-Dec-20
1483	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9			Wrong Document (First Progress report filed)	18-Dec-20
1484	0710200411452018/11	M/S KHERA ENTERPRISES VS M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9			Wrong Document (Progress report filed)	18-Dec-20
1485	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application	KIRTIKAR SUKUL	wrong section and case type wrong	18-Dec-20
1486	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020		wrong efiling	18-Dec-20
1487	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020		Notarized date is missing on affidavit and sign on every page of reply missing	18-Dec-20
1488	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		merge into one pdf file or file separately	18-Dec-20
1489	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020		Index is missing	18-Dec-20
1490	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020		Wrong efiling	18-Dec-20
1491	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020		Petition is need to be filed separately	18-Dec-20
1492	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg no 31-33 are blur, pg. no. 23 not translated	18-Dec-20
1493	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020		NEED TO IA FILE	18-Dec-20
1494	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020		two files are uploaded need to file it seprately	18-Dec-20
1495	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020		two files are uploaded that need to be file separately or delete extra files	18-Dec-20
1496	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020		INCOME TAX SERVICE MISSING	18-Dec-20

1497	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	18-Dec-20
		OF DELHI AND HARYANA						
1498	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIE			need to petition file	18-Dec-20
		V/5500004 5400000 550V455	0 000 (0)	S ACT)/691(ND)2020			WEED TO USU OAD IN ONE DDE	40 B 00
1499	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES			NEED TO UPLOAD IN ONE PDF	18-Dec-20
		COMPANIES		ACT)/554(ND)2019				
1500	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	18-Dec-20
				, , , , , , , , , , , , , , , , , , , ,				
1501	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	18-Dec-20
1502	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	18-Dec-20
1503	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPA NIES ACT)/120(ND)2020			index missing	18-Dec-20
1504	0710102/11629/2020	UNIQUE PROPMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)			Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	18-Dec-20
1505	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE	INTERLOCUTORY	Sec 60(5)	 	+	ONLY INDEX UPLOAD	18-Dec-20
1505	0710102080222020/4	BALAJI PRINTOPACK PRIVATE	APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX OPLOAD	18-Dec-20
1506	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	18-Dec-20
1507	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	18-Dec-20
1508	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	18-Dec-20
1509	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	18-Dec-20
1510	0710102/11691/2020	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss- 110/Page cut-188	18-Dec-20
1511	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	18-Dec-20
1512	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	18-Dec-20
1513	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	18-Dec-20
1514	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	18-Dec-20
1515	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020				INCOME TAX SERVICE MISSING	18-Dec-20

1516	0710102091522020/1	UD INFRATECH PRIVATE LIMITED		Sec 252 (3)		INCOME TAX SERVICE MISSING	18-Dec-20
		Vs. THE REGISTRAR OF	APPEAL(COMPANIES				
		COMPANIES	ACT)/454(ND)2020				
1517	0710102096492020/2	SKS POWER PRIVATE LIMITED	COMPANY	Sec 252 (1)		INCOME TAX SERVICE MISSING	18-Dec-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES				
			ACT)/385(ND)2020				
1518	0710102027332020/4	SAURAV KESHAN Vs. KATALIST	COMPANY PETITION IB	IBC Under Sec 9		No index,no pagination, not	18-Dec-20
		VIEWSPAPER PRIVATE LIMITED	(IBC)/671(ND)2020			uploaded properly	1.0 200 20
		VIEWSPAPER PRIVATE LIMITED	(IBC)/07 1(ND)2020			uploaded property	
1540	0710102032332020/2	MAYI ELOW CANITATIONS	COMPANY	See 252 (4)		Only proof of complex yellowled	24 Dec 20
1519	0710102032332020/2	MAXI-FLOW SANITATIONS	COMPANY	Sec 252 (1)		Only proof of service uploaded	21-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES				
		REGISTRAR OF COMPANIES	ACT)/381(ND)2020				
1520	0710102085972020/7	ANSAL PROPERTIES &	INTERLOCUTORY	Rule 11 of NCLT, 2016		ble page numbering in file,pg-713	21-Dec-20
			APPLICATION			not clear	
		AGRO INDUSTRIES LIMITED	(I.B.C)/3726()2020				
1521	0710102107562019/4	VERONICA FASHIONS PRIVATE	COMPANY	Sec 252 (3)		true copy stamp and sign missed	21-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	(4)		, , , , , , , , , , , , , , , , , , ,	
		COMPANIES	ACT)/554(ND)2019				
1522	0710102012862020/7	M/S. J.N. BEHURA & COMPANY	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	21-Dec-20
1322	07 10 1020 1200202077		1	ibc olider sec 9		Need to file as IA	21-060-20
		Vs. M/S. MAHAVIR STONE	(IBC)/419(PB)2020				
1=00		CRUSHING PVT. LTD.		2 22 (1)			D. D. C.
1523	0710102024942020/4	URVASHI INFRASTRUCTURE	COMPANY	Sec 252 (1)		In Index pg-140-147 it is mention	21-Dec-20
		LIMITED Vs. R.O.C.	APPEAL(COMPANIES			proof of service but in pg-140-147	
			ACT)/215(ND)2020			proof of service not upload	
1524	0710102026492020/11	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE	230			
			S ACT)/45(PB)2020				
1525	0710102026492020/12	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
1020	07 10 102020402020712	LIMITED Vs.	AMALGAMATION(COMPANIE			pg numbering missed after pg 10	2. 500 20
		LIMITED VS.		230			
		MOON IOUT FOURTY BRILLIA	S ACT)/45(PB)2020				24.5
1526	0710102026492020/13	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE	230			
			S ACT)/45(PB)2020				
1527	0710102026492020/14	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE	230			
			S ACT)/45(PB)2020				
1528	0710102026492020/15	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE			F	
			S ACT)/45(PB)2020				
1529	0710102026492020/16	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		page numbering missed after pg-6	21-Dec-20
1323	07 10 102020492020/10	LIMITED Vs.	AMALGAMATION(COMPANIE			page numbering missed after pg-o	21-060-20
		LIMITED VS.		230			
			S ACT)/45(PB)2020				
1530	0710102026492020/17	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section		pg numbering missed after pg-10	21-Dec-20
		LIMITED Vs.	AMALGAMATION(COMPANIE	230			
			S ACT)/45(PB)2020				
1531	0710102033942020/3	PANCHTATVA AGROFARMS	COMPANY	Sec 252 (3)		pg-16-62 translate,write true copy	21-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES	. ,		not t.c.	
		REGISTRAR OF COMPANIES NCT	ACT)/241(ND)2020			1	
		OF DELHI & HARYANA	// 2-3 1(112) 2020				
1532	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE	COMPANY PETITION IB	IBC under Sec 7		sign missed on rejoinder	21-Dec-20
1532	0710102065422020/3			IBC under Sec /		sign missed on rejoinder	21-Dec-20
		TOWERS PRIVATE LIMITED	(IBC)/889(ND)2020	<u> </u>			L
1533	0710102076702020/2		COMPANY	Application under any		pg-25 cut,proof of service missed	21-Dec-20
		ROC	APPLICATION(COMPANIES	other provisions			
			ACT)/492(ND)2020				
1534	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE	COMPANY	Sec 252 (3)		Advance service missed	21-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES				
	1	COMPANIES	ACT)/292(ND)2020				
1535	0710102080212020/3		COMPANY	Sec 252 (3)		Advance service missed	21-Dec-20
1000	07 10 1020002 12020/3	I	1	300 202 (3)		Advance Service Illissed	21-060-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES				
			ACT)/293(ND)2020				L
1536	0710102082152020/1	URVASHI INFRASTRUCTURE	COMPANY	Application under any		affidavit missed	21-Dec-20
		LIMITED Vs. R.O.C.	APPLICATION(COMPANIES	other provisions		I	1
		LIMITED VS. N.O.C.	ACT)/447(ND)2020	other provisions	1		1

1537	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9	affidavit missed	21-Dec-20
1538	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs.	COMPANY PETITION	Sec. 241(1),Sec.	2 different document upload in one	21-Dec-20
1556	0710102095952020/7			` "		21-Dec-20
		ADONIS BUILDTECH PRIVATE	(COMPANIES	242(4),Sec. 243(1) (b),Sec.	number	
		LIMITED	ACT)/141(PB)2020	244(1)		
1539	0710102135262019/6	LOVENI MARKETING &	COMPANY PETITION IB	IBC under Sec 7	affidavit missed	21-Dec-20
		ADVERTISING PVT LTD Vs. SN	(IBC)/2646(ND)2019			
		CINEMA ADVERTISING PVT LTD				
1540	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT	COMPANY PETITION IR	IBC Under Sec 9	7-15 NOT CLEAR	21-Dec-20
1040	07 10 10 200 20 22 0 137 10	LTD Vs. UTM ENGINEERING PVT		IBO Officer Sec 3	7-10 NOT GEEAR	21-060-20
			(IBC)/248(ND)2019			
		LTD				
1541	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY	Sec 30	INDEX MISSING	21-Dec-20
			APPLICATION(IBC)/1364(PB)			
			2020			
1542	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7	TRUE COPY SIGN MISSING	21-Dec-20
1542	0710102022652018/14			IBC under Sec /	TRUE COPT SIGN MISSING	21-Dec-20
		CROWN REALTECH PRIVATE	(IBC)/1565(PB)2018			
		LIMITED				
1543	0710102032332020/2	MAXI-FLOW SANITATIONS	COMPANY	Sec 252 (1)	pg-11,12 translate,proof of service	21-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES	` '	missed	
		REGISTRAR OF COMPANIES	ACT)/381(ND)2020			
				0 070 (1)	INDEX MISSING BOOKS	101 0 00
1544	0710102095782020/1	GURDEEP KAUR GULATI Vs.	COMPANY	Sec 252 (1)	INDEX MISSING DOCUMENT NOT IN	21-Dec-20
	1	REGISTRAR OF COMPANIES	APPEAL(COMPANIES		PROPER	
			ACT)/427(ND)2020			
1545	0710102076442019/21	PUNJAB NATIONAL BANK Vs.	COMPANY PETITION IB	IBC under Sec 7	INDEX MISSING	21-Dec-20
10-10	07 10 10 20 7 0 4 4 2 0 10 7 2 1			ibo unuci oco i	INDEX IIIIOOIIIO	2. 500 20
	1	GUPTA MARRIAGE HALL PRIVATE	((IDC)/9/9(ND)2019			
		LIMITED				
1546	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs.	COMPANY PETITION IB	IBC Under Sec 9	Only proof of service uploaded	21-Dec-20
		RAMA KRISHNA BUILDWELL PVT.	(IBC)/381(ND)2020			
		LTD.	(120):00 (112)2020			
4545	0710200411182017/8		COMPANY DETITION ID	IDO	Don't of a condensation of	04 D = 00
1547	0/10200411182017/8	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB	IBC under Sec 7	Proof of service missed	21-Dec-20
		POWER LIMITED	(IBC)/244(ND)2017			
1548	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB	IBC under Sec 7	Only proof of service uploaded	21-Dec-20
		POWER LIMITED	(IBC)/244(ND)2017			
1549	0710102005502019/7	POORAN TRADING PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7	pg-3 missed	21-Dec-20
1040	07 10 1020033020 13/7		1	ibo ander dec /	pg-5 missed	21-060-20
		APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019			
1550	0710102005502019/8	POORAN TRADING PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7	Index missed	21-Dec-20
		APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019			
1551	0710102028772020/1	INTELLECT CAPITAL SERVICES	COMPANY	Sec 252 (3)	page numbering missed	21-Dec-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES	(,,		
		DELHI	ACT)/225(ND)2020			
1552	0710102071962020/9	MGSHAHANI AND CO DELHI	CP(AA) MERGER AND	Sec. 230-232 - Second	Proof of service missed	21-Dec-20
	1	PRIVATE LIMITED Vs. NTL	AMALGAMATION(COMPANIE	Motion		
	1	ELECTRONICS INDIA LIMITED	S ACT)/52(PB)2020			
1553	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS	INTERLOCUTORY	Rule 11 of NCLT, 2016	123 124 129-131 134-145 152 NOT	21-Dec-20
. 500	1. 10102100372020/3			11 01 11 JE1, 2010	CLEAR	
	1	PVT. LTD. Vs. M/S AHLUWALIA	APPLICATION		CLEAR	
		CONTRACTS INDIA LTD.	(I.B.C)/5067(ND)2020			
1554	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9	PROOF OF SERVICE	21-Dec-20
	1	AAPKA URGICARE PVT. LTD.	(IBC)/3478(ND)2019			
	1		[
1555	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED	CA(A) MERGER AND	Sec. 230-232, Sec 234	Only efile receipt uploaded	21-Dec-20
1000	0710102076072020/6				Only enie receipt uploaded	21-Dec-20
	1	Vs. HIL (INDIA) LIMITED	AMALGAMATION(COMPANIE	:[
			S ACT)/8(ND)2020			
1556	0710102090802020/1	SUPER RESIDENCY PRIVATE	COMPANY	Sec 252 (1)	Only affidavit uploaded	21-Dec-20
	1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	1 ' ' '	,	1
	1					
		COMPANIES	ACT)/495(ND)2020	2 24400	N 14 6:	0.0
1557	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA	COMPANY PETITION	Sec. 241(1),Sec.	Need to file as IA	21-Dec-20
	1	OVERSEAS PRIVATE LIMITED	(COMPANIES	242(4),Sec. 244(1)		
	1		ACT)/140(ND)2020			
1558	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs.	COMPANY	Sec 252 (3)	Only affidavit uploaded	21-Dec-20
1000	0, 10 102 102/ 52020/ 1	l control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the control of the cont		000 202 (3)	Omy amdavit uploaded	21-060-20
	1	DELHI GYMKHANA CLUB LIMITED	APPEAL(COMPANIES			
		1	ACT)/452(ND)2020			
1559	0710102024942020/4	URVASHI INFRASTRUCTURE	COMPANY	Sec 252 (1)	affidavit missed,index not match	21-Dec-20
1559	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES	Sec 252 (1)	affidavit missed,index not match with file	21-Dec-20

1560	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21-Dec-20
		OF DELHI & HARYANA						
1561	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	21-Dec-20
1562	710102117122020	SM PILFER PROOF CAPS	COMPANY PETITION IB	Application under any		Attin Shankar Rastogi	Blur Page-28 to 31,96,97,117 to 119	21-Dec-20
1002	710102111122020	PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	(IBC)/1251(ND)2018	other provisions- IBC		Attin Onlaintai Rustogi	5.d. 1 ago 20 to 01,00,01,111 to 110	21 500 20
1563	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	a a	amit goel	not in delhi (patna)	22-Dec-20
1564	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7	,	vijyant nigam	claim amount less than 1 Cr	22-Dec-20
1565	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341, 352	22-Dec-20
1566	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)	1	Narender	Pages missed 55,57,59,61,63,65,67,69	22-Dec-20
1567	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	22-Dec-20
1568	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	22-Dec-20
1569	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22-Dec-20
1570	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22-Dec-20
1571	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22-Dec-20
1572	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index counsil sign missed	22-Dec-20
1573	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22-Dec-20
1574	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-Dec-20
1575	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-Dec-20
1576	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	22-Dec-20
1577	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22-Dec-20
1578	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22-Dec-20

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1579	0710102107132020/2	AMBITIOUS INFO SOLUTION	COMPANY	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES					
		REGISTRAR OF COMPANIES NCT	ACT)/458(ND)2020					
		OF DELHI						
1580	0710102/11530/2020	Raj Nandini Buildtech Limited Vs	Company	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	22-Dec-20
		Registrar of Companies	Application(Companies Act)					
1581	710102105982020	M/S GAYATRI TRADEX PVT. LTD.	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case	22-Dec-20
	7 10 102 100002020	Vs. REGISTRAR OF COMPANIES	Company reason	000 202 (0)		ING.II. GOZZ	type	22 200 20
1582	740402000000000		Commonic Botision	Con 252 (4) Dec	+	NADECH KUMAD C IVANII		22-Dec-20
1582	710102088982020	KMQ Engineering & Tools Private	Company Petition	Sec 252 (1) - By		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High	22-Dec-20
		Limited Vs. 1. Union of India		Government Body			court is missing, MOA and AOA	
		Ministry of Corporate Affairs					misssing , NCLT form 12	
		through Registrar of Companies					memorandum of apperance is	
							missing	
1583	0710102/11799/2020	M/s. Nivedan Fin Invest Lease	Interlocutory Application	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not	22-Dec-20
		Limited Vs Mr. Dinesh Sood	(I.B.C)				done after page no.58/Affidavit	
			ľ ,				missing/etc	
1584	0710102/11800/2020	Nivedan Fininvest Lease Limited	Interlocutory Application	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not	22-Dec-20
1304	07 10 102/11000/2020	Vs Mr. Dinesh Sood	(I.B.C)	Rule 11 01 NOE1, 2010	0.1 . (IB)/032(I B)2010	pankaj agarwai	done after page no.58	22-060-20
4505	0740400/44040/0000		` '	Date 44 - CNOLT	A 1/400/AID\0000	Alab Vadan		00 D - 00
1585	0710102/11810/2020	Mahesh Yadav Vs Registrar of	Company	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22-Dec-20
		Companies	Application(Companies Act)					ļ
1586	0710102/11786/2020	astral energy systems pvt ltd Vs	Company Appeal(Companies	Sec 252 (3)		AMRISH GANDHI		22-Dec-20
		Registrar Of Companies (RoC	Act)				of roc and income tax, no	
		Delhi)					pagination in annexures, no power	
							of attorney and no BR, kindly make	
							one pdf than upload	
1587	0710102/10766/2020	MORGAN BEVERAGES PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	22-Dec-20
1507	07 10 102/10700/2020	LIMITED VS KANOE IMPEX INDIA	Company reaction is (iso)	IBO Officer Sec 3		Dillien K. Dave	Claim amount less than 1 Of	22-060-20
	<u> </u>	PRIVATE LIMITED						
1588	0710102/11516/2020	RDC Concrete (India) Private	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare	22-Dec-20
		Limited Vs Jalesh Kumar Grover					court fee missed, proof of service	
							missed	
1589	0710102/07732/2020	Erican Enterprise Limited Vs Super	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	22-Dec-20
		Seal Flexible Hose Limited						
1590	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND	COMPANY PETITION IB	IBC Under Sec 9			rejoinder sign missed,true copy	22-Dec-20
		MILK PRODUCTS PVT. LTD.	(IBC)/441(ND)2020				sign and stamp missed	
1591	0710102101292020/1	OM SHREE HOMES PRIVATE	COMPANY	Sec 252 (3)			INCOME TAX SERVICE MISSING	22-Dec-20
1001	07 10 10210 120202071	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	000 202 (0)			INCOME TAX CENTICE INICOMO	22 200 20
		COMPANIES NCT OF DELHI &	ACT)/459(ND)2020					
			AC1)/459(ND)2020					
	 	HARYANA						
1592	0710102028322020/8	RUSHIL GARG Vs. REVELATION					2 different document upload in one	23-Dec-20
		UNIQUE RETAIL AND MARKETING					file	
		PVT LTD.						
1593	0710102028912020/1	WEB TECHMEDIA PRIVATE					service missed of roc	23-Dec-20
		IVED IECHWIEDIA FRIVATE						
		LIMITED Vs. ROC DELHI						
1594	0710102065612020/2	LIMITED Vs. ROC DELHI						23-Dec-20
1594	0710102065612020/2	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN					Need to file as IA	23-Dec-20
1594	0710102065612020/2	LIMITED Vs. ROC DELHI						23-Dec-20
		LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	
	0710102065612020/2 0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS						23-Dec-20 23-Dec-20
		LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs.					Need to file as IA	
		LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT					Need to file as IA	
1595	0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Need to file as IA Wrong file	23-Dec-20
1595		LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT					Need to file as IA	
1595	0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Need to file as IA Wrong file	23-Dec-20
1595	0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF					Need to file as IA Wrong file	23-Dec-20
1595	0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Need to file as IA Wrong file service missed to roc	23-Dec-20 23-Dec-20
1595	0710102066472020/1	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED Vs.					Need to file as IA Wrong file	23-Dec-20
1595 1596 1597	0710102066472020/1 0710102090802020/1 0710102090982020/2	LIMITED VS. ROC DELHI JITESH GUPTA VS. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED VS. ROC DELHI					Need to file as IA Wrong file service missed to roc Index missed	23-Dec-20 23-Dec-20 23-Dec-20
1595 1596	0710102066472020/1	LIMITED VS. ROC DELHI JITESH GUPTA VS. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED VS. ROC DELHI VAPURCO CHEMITECH PRIVATE					Need to file as IA Wrong file service missed to roc Index missed Index missed, file not properly	23-Dec-20 23-Dec-20
1595 1596 1597	0710102066472020/1 0710102090802020/1 0710102090982020/2	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED Vs. ROC DELHI VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF					Need to file as IA Wrong file service missed to roc Index missed	23-Dec-20 23-Dec-20 23-Dec-20
1595 1596 1597	0710102066472020/1 0710102090802020/1 0710102090982020/2 0710102091262020/2	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED Vs. ROC DELHI VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Need to file as IA Wrong file service missed to roc Index missed Index missed, file not properly uploaded	23-Dec-20 23-Dec-20 23-Dec-20 23-Dec-20
1596 1597 1598	0710102066472020/1 0710102090802020/1 0710102090982020/2	LIMITED VS. ROC DELHI JITESH GUPTA VS. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED VS. ROC DELHI VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ICICI BANK LIMITED VS. M/S					Need to file as IA Wrong file service missed to roc Index missed Index missed, file not properly	23-Dec-20 23-Dec-20 23-Dec-20
1594 1595 1596 1597 1598	0710102066472020/1 0710102090802020/1 0710102090982020/2 0710102091262020/2	LIMITED Vs. ROC DELHI JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES ZOOM INN PRIVATE LIMITED Vs. ROC DELHI VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Need to file as IA Wrong file service missed to roc Index missed Index missed, file not properly uploaded	23-Dec-20 23-Dec-20 23-Dec-20 23-Dec-20

1601	0710102102492019/5	DROCEIN TECHNOLOGIES BVT	T	1		_	Managana and an indication in index	23-Dec-20
1601	0/10102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF					Wrong page numbering in index and in file	23-Dec-20
		COMPANIES					and in the	
1602	0710102076232020/10	ICICI BANK LIMITED Vs. MR.					TRUE COPY SIGN MISING	23-Dec-20
002	0710102070232020710	SANJAY GUPTA RESOLUTION					TRUE GOL I GIGIN MIGING	25-260-20
		PROFESSIONAL OF UNNATI						
		FORTUNE HOLDINGS LIMITED						
1603	0710102109692020/2	SUSHIL KUMAR RESOLUTION					true copy sign missing	23-Dec-20
		PROFESSIONAL Vs. JITESH					3	
		GUPTA						
1604	0710102111332020/1	RYAN HEALTH CARE PRIVATE					INCOME TAX SERVICE MISSING	23-Dec-20
		LIMITED Vs. REGISTRAR OF						
		COMPANIES NCT OF DELHI &						
		HARYANA						
1605	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE					INCOME TAX SERVICE MISSING	23-Dec-20
		LIMITED Vs. REGISTRAR OF						
		COMPANIES						
1606	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD					INDEX MISSING	23-Dec-20
		Vs. AMAN HOSPITALITY PRIVATE						
		LIMITED						
1607	0710102070012020/1	VP SHARMA Vs. NA		1			NEED TO FONT CHANGE	23-Dec-20
1608	0710102093912020/1	ICICI BANK LIMITED Vs. M/S					NEED TO IA FILE	23-Dec-20
		PRIME GOLD- SAIL JVC LTD.						
1609	0710102105402019/11	ANUPAM ENTERPRISES Vs.					PROOF OF SERVICE MISSING	23-Dec-20
		AARCITY INFRASTRUCTURE						
		PRIVATE LIMITED						
1610	0710102028452020/3	ASHOKA CREATIONS LTD. Vs.					need to true copy sign all pages	23-Dec-20
		TRAFIGURA INDIA PVT. LTD.						
1611	0710102101032019/3	M.R INDUSTRIAL SERVICES					need to ia file	23-Dec-20
		THROUGH PROPRIETOR MRS.						
		MEENA SAKARIA Vs. HI RISE						
		INFRATECH PRIVATE LIMITED						
1612	710102033932020	BINDU RAI & NILABH AND ORS.	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23-Dec-20
		VS MORPHEUS DEVELOPERS						
		PRIVATE LTD AND ANR						
1613	710102114972020	ASHU GUPTA VS AKASH SINGHAL		Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65	23-Dec-20
			(IBC)/401(ND)2017				/Small font-53 Merge in single pdf	
1614	710102116552020	PANKAJ NARANG VS MR.	COMPANY PETITION IB	40/0)		PANKAJ NARANG	WRONG FILING	23-Dec-20
1014	710102116552020	SURESH KUMAR JAIN	(IBC)/236(ND)2020	19(2)		PANKAJ NAKANG	WRONG FILING	23-Dec-20
1615	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second	+		+	Index not signed	23-Dec-20
1013	071010207020202072	SPIRITED AUTO CARS (I) LIMITED	Motion				illuex not signed	23-Dec-20
1616	0710102150982019/6	PRASHANTHA H.M. vs SHRI	IBC Under Sec 9				Wrong DOC (Preliminary report	23-Dec-20
1010	07 10 102 1303020 1370	BALAJI BETEL NUTS PRIVATE	IDO GIIGEI GEC 3				filed)	25-260-20
		LIMITED					ineu)	
1617	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10	<u> </u>			Wrong DOC (Progress report filed)	23-Dec-20
				1	-	1		
1618	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED VS ROC	Sec 252 (3)				Proof of service missed	23-Dec-20
1010	0740402077042020/2		Con 252 (2)				not chamina lague valand	02 Dec 20
1619	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	23-Dec-20
1620	0710102062342020/4	CITY BROADBAND PRIVATE	COMPANY	Sec 252 (3)			wrong filing file as a application	24-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	1				
		COMPANIES NEW DELHI &	ACT)/252(ND)2020					
		HARYANA						
1621	0710102062342020/4	CITY BROADBAND PRIVATE	COMPANY	Sec 252 (3)			wrong filing file as a application	24-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES NEW DELHI &	ACT)/252(ND)2020	1				
		HARYANA						
1622	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs.	COMPANY	Application under any			pg 18,19,22.25 cut	24-Dec-20
		ROC	APPLICATION(COMPANIES	other provisions				
			ACT)/492(ND)2020					I

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1623	0710102032072018/7	ASHTBHUJ OCEAN MOVERS	COMPANY PETITION IB	IBC Under Sec 9			Wrong Document (application filed)	24-Dec-20
		PRIVATE LIMITED Vs. SARASH	(IBC)/5(ND)2019					
		EXPORTS SERVICES PRIVATE						
		LIMITED						
1624	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9			volume wise index missed	24-Dec-20
		Vs. PEE AAR AUTOMOTIVE	(IBC)/814(PB)2020					
		TECHNOLOGIES PRIVATE						
		LIMITED						
1625	0710102065612020/2	JITESH GUPTA Vs. GOLDEN	INTERLOCUTORY	Application under any			Need to file as IA	24-Dec-20
		PEACOCK RESIDENCE PVT. LTD	APPLICATION	other provisions- IBC				
			(I.B.C)/2399(PB)2020					
1626	0710102092762020/4	PRAETORIAN BUSINESS	CA(A) MERGER AND	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint	24-Dec-20
		VENTURES PRIVATE LIMITED Vs.	AMALGAMATION(COMPANIE				petition filed as additional)	
		ARMIS BUSINESS VENTURES	S ACT)/89(PB)2020					
		PRIVATE LIMITED	1 ' ' '					
1627	0710102103162020/1	N RATTHORE BUILDCON PRIVATE	COMPANY	Sec 252 (1)			Pagination Missing	24-Dec-20
		LIMITED Vs. THE REGISTRAR OF	APPEAL(COMPANIES	. ,				
		COMPANIES AND ANR	ACT)/484(ND)2020					
1628	0710102111332020/2	RYAN HEALTH CARE PRIVATE	COMPANY	Sec 252 (1)			pg-5 missed	24-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	(.,	1		F 3	• • • •
		COMPANIES NCT OF DELHI &	ACT)/490(ND)2020		1			
		HARYANA	NO 1 1-300(14D 2020		1			
1629	710102113252020	UDAYRAJ PATWARDHAN	Interlocutory Application	Application under any	COMPANY PETITION IB		Main case number not match in link	24-Dec-20
1029	7 10 102 1 13232020	RESOLUTION PROFESSIONAL IN	(I.B.C)	other provisions- IBC	(IBC)/193(PB)2019		and pdf	27-D60-20
			(1.6.0)	other provisions- IBC	(160)/193(PB)2019		and pui	
		THE MATTER OF SACHET						
		INFRASTRUCTURE PRIVATE						
		LIMITED VS SACHET						
		INFRASTRUCTURE PRIVATE						
		LIMITED						
1630	710102113192020	UDAYRAJ PATWARDHAN	Interlocutory Application	Application under any	COMPANY PETITION IB		Main case number not match please	24-Dec-20
		RESOLUTION PROFESSIONAL IN	(I.B.C)	other provisions- IBC	(IBC)/190(ND)2019		check the case number	
		THE MATTER OF SAMEEKSHA						
		ESTATE PRIVATE LIMITED VS						
		SAMEEKSHA ESTATE PRIVATE						
		LIMITED						
1631	710102100322020	DEBASHIS NANDA VS	Interlocutory Application	Application under any		Debashis	Wrong main case number in	28-Dec-20
		SUPERTECH LIMITED	(I.B.C)	other provisions- IBC			file,wrong case type	
1632	710102108232020	INDIAN POTASH LIMITED VS	Interlocutory Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB	KESHAV SAINI	Wrong file	28-Dec-20
		BOHRA INDUSTRIES LIMITED	(I.B.C)		(IBC)/564(ND)2019			
1633	710102118742020	GOPAL LAL BARER VS	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Gopal Lal Baser	Page not clear-17	28-Dec-20
		ASSISTANT COMMISSIONER OF	(I.B.C)	. ,	(IBC)/271(PB)2017			
		INCOME TAX	ľ		T ' ' '			
1634	710102118602020	SCHAEFER SYSTEMS	Interlocutory Application	IBC Under Sec 9	COMPANY PETITION IB	Siddharth Bhatli	Hand written not allowed in	28-Dec-20
-		INTERNATIONAL PTE. LTD VS	(I.B.C)		(IBC)/819(ND)2019		Index/wrong section choose	
		UNITED COLD CHAIN AND FOOD	Γ΄ ΄		, , , , , , , , , , , , , , , , , , , ,			
		PROCESSING LIMITED	1		1			
1635	710102118672020	MASOOD HASAN & ORS. VS	Interlocutory Application	Application under any	COMPANY PETITION IB	MAREESH	sign miss-2 to 4,6 to 8/small font-	28-Dec-20
. 500		ELEGANT INFRACON PVT LTD	(I.B.C)	other provisions- IBC	(IBC)/2840(ND)2019		271,272/Proof of service	
1636	710102118902020	CHERIAN VS GANDHARV GOYAL	Company	Application under any	COMPANY PETITION	Aastha Bhardwaj	wrong filing file as a additional	28-Dec-20
1000	1, 10,102,1,10302020	OTENIAN VS GANDRAKV GOTAL		other provisions	(COMPANIES ACT)/119(ND)2020	Aastiia Biiaitiwaj	Wilding ining the as a additional	20-060-20
1637	710102117652020	MONIN ASIA KL SDN BHD VS	Company Petition IB (IBC)	IBC Under Sec 9	COMPANIES ACT)/119(ND)2020	ATUL NAGARAJAN	form-1 wrong mention index, and	28-Dec-20
1031	1,10102117652020		Company Fedition IB (IBC)	Ulider 360 a	1	ATUL NAGAKAJAN	affidavit on back date	20-086-20
		SAKSHAM IMPEX PVT LTD AND	1		1		апіцамії оп раск дате	
1000	74040044004202	ANR	Date:	0 050 (0)	+	DA IEEV	0	00 D 00
1638	710102118812020	BASE BUILDCON PRIVATE	Company Petition	Sec 252 (3)	1	RAJEEV	Case type wrong select, memo of	28-Dec-20
		LIMITED VS REGISTRAR OF	(Companies Act)		1		parties/synopsis/list of dates	
		COMPANIES NCT OF DELHI &	1		1		& events missed,	
		HARYANA	1		1		Company master data missed,	
	1	1	1	l	1	1	income tax advance service missed,	
							no sign in every page of petition	

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1639	710102118922020	ADITI REALTORS PRIVATE	Company Appeal(Companies			VIDEH VAISH	Wrong section select, Index missed,	28-Dec-20
		LIMITED. VS REGISTRAR OF	Act)	Government Body			no sign in every page of petition,	
		COMPANIES DELHI					STK 07 missed, Roc and Income tax	
							advance service missed,	
							Vakaltnama missed, no company	
							master data	
1640	0710102062342020/4	CITY BROADBAND PRIVATE	COMPANY	Sec 252 (3)			wrong filing file as a application	28-Dec-20
	0.1010202012012011	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	(6)			mong mag ac a approcation	
		COMPANIES NEW DELHI &	ACT)/252(ND)2020					
			AC1)/252(ND)2020					
		HARYANA	0011011111	0 050 (0)				
1641	0710102062342020/4	CITY BROADBAND PRIVATE	COMPANY	Sec 252 (3)			wrong filing file as a application	28-Dec-20
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES NEW DELHI &	ACT)/252(ND)2020					
		HARYANA						
1642	0710102076702020/2		COMPANY	Application under any			pg 18,19,22.25 cut	28-Dec-20
		ROC	APPLICATION(COMPANIES	other provisions				
			ACT)/492(ND)2020					
1643	0710102032072018/7	ASHTBHUJ OCEAN MOVERS	COMPANY PETITION IB	IBC Under Sec 9			Wrong Document (application filed)	28-Dec-20
		PRIVATE LIMITED Vs. SARASH	(IBC)/5(ND)2019					
		EXPORTS SERVICES PRIVATE	[` ' ` '					
	1	LIMITED						
1644	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9	1		volume wise index missed	28-Dec-20
1044	07 10 10 20 00 00 20 20 710	Vs. PEE AAR AUTOMOTIVE	(IBC)/814(PB)2020	ibo chaci occ o			Volume wise index imosed	20 200 20
	1	TECHNOLOGIES PRIVATE	1.50,1017(1.5)2020					
		LIMITED						
4045	0710100005010000		INTERLOCUTORY	A	+	-	No. de Cito on IA	00 D - 00
1645	0710102065612020/2	JITESH GUPTA Vs. GOLDEN	INTERLOCUTORY	Application under any			Need to file as IA	28-Dec-20
		PEACOCK RESIDENCE PVT. LTD	APPLICATION	other provisions- IBC				
			(I.B.C)/2399(PB)2020					
1646	0710102066472020/3	RUKMANI MEDICAL SYSTEMS	COMPANY	Sec 252 (3)			TRUE COPY SING MISSED	28-Dec-20
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES					
		REGISTRAR OF COMPANIES NCT	ACT)/268(ND)2020					
		OF DELHI & HARYANA						
1647	0710102092762020/4	PRAETORIAN BUSINESS	CA(A) MERGER AND	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint	28-Dec-20
		VENTURES PRIVATE LIMITED Vs.	AMALGAMATION(COMPANIE	,			petition filed as additional)	
		ARMIS BUSINESS VENTURES	S ACT)/89(PB)2020				, , , , , , , , , , , , , , , , , , , ,	
		PRIVATE LIMITED						
1648	0710102103162020/1	N RATTHORE BUILDCON PRIVATE	COMPANY	Sec 252 (1)			Pagination Missing	28-Dec-20
1040	07.10.102.100.10202071	LIMITED Vs. THE REGISTRAR OF	APPEAL(COMPANIES	000 202 (1)			r agmation importing	20 200 20
		COMPANIES AND ANR	ACT)/484(ND)2020					
		COMPANIES AND ANK	AC1//404(ND)2020					
1649	0710102111332020/2	RYAN HEALTH CARE PRIVATE	COMPANY	Sec 252 (1)	-		na E missad	28-Dec-20
1049	07 10 102 11 1332020/2			Sec 252 (1)			pg-5 missed	20-Dec-20
	1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES					
		COMPANIES NCT OF DELHI &	ACT)/490(ND)2020					
		HARYANA	<u></u>		1			
1650	710102119452020	KEDARNATH BUILDTECH	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND	Blur page-19/Case Type	29-Dec-20
	1	PRIVATE LIMITED VS THREE C				ASSOCIATES	& section	
		INFRA PRIVATE LIMITED					wrong/Page miss-20	
1651	710102119482020	GOINDI INDUSTRIES PRIVATE	Restoration Application	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong	29-Dec-20
	1	LIMITED VS REGISTRAR OF	(Companies Act)				section mention in index	
		COMPANIES	<u> </u>		<u> </u>	<u> </u>		
1652	710102113202020	AJI INTERNATIONAL PRIVATE	Company Petition	Sec. 441		MOHIT	RoC advance service missed, Roc	29-Dec-20
	1	LIMITED VS FLEISHCHHACKER	(Companies Act)				report missed Pages not clear	
	1	MANUFACTURING COMPANY	ľ				238,246,247,248,252,255,256	
	1	INDIA PRIVATE LIMITED					, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
1653	710102115262020	AMEET KHANDELWAL VS POOJA	Contempt	Sec 425	1	AMEET	No pagination after page no 32,	29-Dec-20
.000	1.10102110202020	GOELA	Petition(Companies Act)	000 720			kindly upload only final petition and	20 200-20
	1	OCEA	endon(companies Act)				delete all	
1654	710102117632020	FERN PROJECTS PRIVATE	CP(AA) Merger and	Sec. 230-232 - Second	+	ISWAR		29-Dec-20
1004	7 10102117632020	1	, , ,			ISVVAR	Section 66 mentioned in petition	29-Dec-20
	1	LIMITED VS UNIPACK	Amalgamation(Companies	Motion			kindly removed it	
	1	MULTIPRODUCT PRIVATE	Act)					
	1	LIMITED						
1655	0710102065502020/4	SALOM ELECTRONICS INDIA LLP	COMPANY PETITION IB	IBC Under Sec 9			sign on reply missed,pg-32,59,60	29-Dec-20
1655	0710102065502020/4	Vs. LAVA INTERNATIONAL	(IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	29-Dec-20

1656	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7		NEED TO IA FILE	29-Dec-20
1657	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		INDEX MISSING	29-Dec-20
		PRIVATE LIMITED	(IBC)/1023(ND)2020				
1658	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED		Sec 252 (3)		NO INDEX	29-Dec-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES				
1659	0710102107532020/1	MODERN CREDIT PRIVATE	ACT)/474(ND)2020 COMPANY PETITION IB	Section 95(1)		ONLY PROOF OF SERVICE	29-Dec-20
1000	07 10 102 107 332020/1	LIMITED Vs. SHIVI JAIN	(IBC)/1112(ND)2020	3601011 93(1)		ONET PROOF OF SERVICE	23-Dec-20
1660	0710102091942020/5	COMPETENT ELECTRONICS PVT	CA(A) MERGER AND	Sec. 230-232, Sec 234		PROOF OF SERVICE MISSING	29-Dec-20
		LTD Vs. ESTHETIC BUILDTECH	AMALGAMATION(COMPANIE				
1661	0710102003422020/3	PRIVATE LIMITED	S ACT)/101(PB)2020 COMPANY	Con 252 (2)		Only weed of comics yellooded	29-Dec-20
1001	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs.	APPEAL(COMPANIES	Sec 252 (3)		Only proof of service uploaded	29-Dec-20
		ROC NCT OF DELHI	ACT)/229(ND)2020				
1662	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file as IA	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES				
1663	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA	ACT)/348(ND)2017 COMPANY PETITION	Sec. 242(4)		Need to file as IA	29-Dec-20
1003	07 10 10202 13420 10/12	HOTELS PRIVATE LIMITED	(COMPANIES	Jec. 242(4)		Need to life as IA	23-060-20
<u></u>			ACT)/348(ND)2017				<u> </u>
1664	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			petition not consider in additional	
1665	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA	ACT)/348(ND)2017 COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
1005	07 10 10202 13420 16/16	HOTELS PRIVATE LIMITED	(COMPANIES	Sec. 242(4)		petition not consider in additional	29-Dec-20
		THO TELO TRIVATE EMITED	ACT)/348(ND)2017			document	
1666	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			petition not consider in additional	
4007	0710100001010010/00	OU AMAN NATUVE NEEMBANA	ACT)/348(ND)2017	0 040(4)		document	00 D - 00
1667	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 242(4)		Need to file only reply CA and petition not consider in additional	29-Dec-20
		TIOTEES TRIVATE EMITTED	ACT)/348(ND)2017			document	
1668	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES			petition not consider in additional	
			ACT)/348(ND)2017			document	
1669	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 242(4)		Need to file only reply CA and petition not consider in additional	29-Dec-20
		INOTELS PRIVATE LIMITED	ACT)/348(ND)2017			document	
1670	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES	, ,		petition not consider in additional	
			ACT)/348(ND)2017			document	
1671	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 242(4)		Need to file only reply CA and petition not consider in additional	29-Dec-20
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017			document	
1672	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	(COMPANIES	, ,		petition not consider in additional	
			ACT)/348(ND)2017			document	
1673	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 242(4)		Need to file only reply CA and	29-Dec-20
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017			petition not consider in additional document	
1674	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE	INTERLOCUTORY	Application under any		Only proof of service uploaded	29-Dec-20
		HR SOLUTIONS PVT. LTD.	APPLICATION	other provisions- IBC			
		<u></u>	(I.B.C)/3318(ND)2020	<u> </u>			<u></u>
1675	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY	Application under any		NEED TO IA FILLING	29-Dec-20
			APPLICATION (I.B.C)/4054(ND)2020	other provisions- IBC			
1676	0710200413922017/28	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA	29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES			AND PETITION NOT CONSIDER IN	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			ADDITIONAL DOCUMENT	
1677	0710200413922017/29	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA	29-Dec-20
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	(COMPANIES ACT)/401(ND)2017			AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	
		INCEMIKANA HUTEL PVI LID	ACT 401(ND)201/	L	1	ADDITIONAL DOCUMENT	I

4070	10740000440000047/00	MIC AUDE DDDVA DOMATELLE	COMPANY DETITION	0 040(4) 0 044(4)	NEED TO SHE ONLY PEDLY	04 00 D = 00
1678	0710200413922017/30	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		AND PETITION NOT CONSID	ER IN
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		ADDITIONAL DOCUMENT	
1679	0710200413922017/31	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	IAL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1680	0710200413922017/32	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4), Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1681	0710200413922017/33	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES	000.2.2(1),000.2.1(1)	NOT CONSIDER IN ADDITION	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	^-
1682	0710200413922017/34	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
1002	0710200413922017/34			Sec. 242(4), Sec. 241(1)		
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1683	0710200413922017/35	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1684	0710200413922017/36	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1685	0710200413922017/37	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES	(-,,(-)	NOT CONSIDER IN ADDITION	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	-
1686	0710200413922017/38	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
1000	07 10200413922017730	WACZIARG EP ENGEL Vs.	(COMPANIES	3ec. 242(4),3ec. 241(1)	NOT CONSIDER IN ADDITION	
						AL
100=		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017	2 212(1) 2 211(1)	DOCUMENT	
1687	0710200413922017/39	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1688	0710200413922017/40	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1689	0710200413922017/41	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	NOT CONSIDER IN ADDITION	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	_
1690	0710200413922017/42	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
1030	0710200413322017742	WACZIARG EP ENGEL Vs.	(COMPANIES	Jec. 242(4), Jec. 241(1)	NOT CONSIDER IN ADDITION	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	^-
4004	0740000440000047/40			0 040(4) 0 044(4)		CA 29-Dec-20
1691	0710200413922017/43	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1692	0710200413922017/44	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	
		WACZIARG EP ENGEL Vs.	(COMPANIES		NOT CONSIDER IN ADDITION	AL
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1693	0710200413922017/45	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	CA 29-Dec-20
		WACZIARG EP ENGEL Vs.	(COMPANIES	1 , , ,	NOT CONSIDER IN ADDITION	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		DOCUMENT	
1694	0710200413922017/46	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY	NOT 29-Dec-20
. 55-	1. 102004 100220 17740	WACZIARG EP ENGEL Vs.	(COMPANIES	550. 242(4),560. 241(1)	CA	20 230-20
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			
					NEED TO FILE ONLY REPLY	CA 29-Dec-20
1605	0740200442022047/47			Con 242(4) Con 244(4)		
1695	0710200413922017/47	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		
1695	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NOT CONSIDER IN ADDITION	
		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017		NOT CONSIDER IN ADDTION DOCUMENT	AL
1695 1696	0710200413922017/47 0710102150942019/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ Vs. BENGAL	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB	Sec. 242(4),Sec. 241(1) IBC under Sec 7	NOT CONSIDER IN ADDTION DOCUMENT true copy sign and stamp	29-Dec-20
		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017		NOT CONSIDER IN ADDTION DOCUMENT	29-Dec-20
		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ Vs. BENGAL	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB		NOT CONSIDER IN ADDTION DOCUMENT true copy sign and stamp	29-Dec-20
		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB		NOT CONSIDER IN ADDTION DOCUMENT true copy sign and stamp	29-Dec-20
		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB		NOT CONSIDER IN ADDITION DOCUMENT true copy sign and stamp missed,proof of service misse	29-Dec-20
1696	0710102150942019/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ VS. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED PRATIM KABIRAJ VS. BENGAL	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB (IBC)/3243(ND)2019 COMPANY PETITION IB	IBC under Sec 7	NOT CONSIDER IN ADDTION DOCUMENT true copy sign and stamp	29-Dec-20
1696	0710102150942019/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD PRATIM KABIRAJ VS. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/401(ND)2017 COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7	NOT CONSIDER IN ADDITION DOCUMENT true copy sign and stamp missed,proof of service misse	29-Dec-20

1698	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7		page 14 26 not clear	29-Dec-20
1699	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEED TO IA FILE	30-Dec-20
1700	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEE TO IA FILLING	30-Dec-20
1701	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)		NEED TO IA FILE	30-Dec-20
1702	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7		NEED TO IA FILE	30-Dec-20
1703	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		NEED TO IA FILE	30-Dec-20
1704	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	30-Dec-20
1705	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	30-Dec-20
1706	0710102080932020/1	NEERAJ BHATIA VS. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	19(2)		NEED TO IA FILE	30-Dec-20
1707	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7		NEED TO IA FILE	30-Dec-20
1708	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606(ND) 2019	Application under any other provisions- IBC		PAGE 19 27 28 31 32	30-Dec-20
1709	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245	SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, Last 6 pages not mentioned in index,	
1710	710102117782020	VS WELLINGTON TRANSPORTATION PRIVATE	Company Petition (Companies Act)	Sec. 97(1)	Himanshu	list of dates & amp; amp; amp; events missed, Brief synopsis missed, no advance service	30-Dec-20
1711	710102117772020	LIMITED VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)	Himanshu	List of dates & Damp; amp; event Brief synopsis missed, no advance service, Company name not matched in MoA & Damp; amp; AoA, Page missed 57	30-Dec-20
1712	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)		Supporting Affidavit missed/True copy sign missed	31-Dec-20
1713	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)		Supporting Affidavit missed/True copy sign missed	31-Dec-20

1714	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND	COMPANY PETITION IB	Application under any	priyadarshi chaitanyashil	wrong file	31-Dec-20
		INFRASTRUCTURE	(IBC)/3164(ND)2019	other provisions- IBC			
1715	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH	CA(A) MERGER AND AMALGAMATION(COMPANIE	Sec. 230-232 - Second Motion	RAJEEV	Wrong Case type	31-Dec-20
		KUMAR SINGALA	S ACT)/65(PB)2020				
1716	710102035432020	SHYAM SUNDER VS ADA	Company Petition IB (IBC)	IBC Under Sec 9	SHASHI BHUSHAN PRASAD	claim less than 1 cr	31-Dec-20
		RESTAURANTS AND FOODS PRIVATE LIMITED					
1717	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
			ACT)/348(ND)2017			document	
1718	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
			ACT)/348(ND)2017			document	
1719	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
			ACT)/348(ND)2017			document	
1720	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
			ACT)/348(ND)2017			document	
1721	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
			ACT)/348(ND)2017			document	
1722	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
	 		ACT)/348(ND)2017			document	
1723	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	(COMPANIES			reply will be file as additional	
4704	0710102021342018/34	OU AMAN NATUV- NEEMBANA	ACT)/348(ND)2017	0 040(4)		document	04 1 04
1724	0/10102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 242(4)		Application will be file as IA and	04-Jan-21
		HOTELS PRIVATE LIMITED	1, -			reply will be file as additional	
1725	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA	ACT)/348(ND)2017 COMPANY PETITION	Sec. 242(4)		document Application will be file as IA and	04-Jan-21
1725	07 10 10 20 2 13 4 2 0 18/35	HOTELS PRIVATE LIMITED	(COMPANIES	Sec. 242(4)		reply will be file as additional	04-Jaii-21
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017			document	
1726	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
1720	07 10 10 20 2 13 4 2 0 10 / 3 0	HOTELS PRIVATE LIMITED	(COMPANIES	360. 242(4)		reply will be file as additional	04-Jaii-21
		NOTEES I RIVATE EIMITES	ACT)/348(ND)2017			document	
1727	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION	Sec. 242(4)		Application will be file as IA and	04-Jan-21
	07 10 10 20 2 10 42 0 10 70 7	HOTELS PRIVATE LIMITED	(COMPANIES	000. 242(4)		reply will be file as additional	04 0411 21
			ACT)/348(ND)2017			document	
1728	0710102069592020/2	M/S INDORE CFA SOLUTION Vs.	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	04-Jan-21
		NAVA HEALTHCARE PRIVATE	(IBC)/1011(ND)2020				
		LIMITED					
1729	0710102082632020/6	ANKUR ENTERPRISES Vs.	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	04-Jan-21
		PANTEL TECHNOLOGIES	(IBC)/923(ND)2020				
		PRIVATE LIMITED					
1730	0710102082632020/7	ANKUR ENTERPRISES Vs.	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	04-Jan-21
		PANTEL TECHNOLOGIES	(IBC)/923(ND)2020				
		PRIVATE LIMITED					
1731	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE	COMPANY PETITION IB	IBC Under Sec 10	 	Index missed	04-Jan-21
		LIMITED Vs.	(IBC)/2104(ND)2019				
1732	0710200413922017/48	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	1
1733	0710200413922017/49	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		1	document	1
1734	0710200413922017/50	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	

1735	0710200413922017/51	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
	07 102004 100220 17701	WACZIARG EP ENGEL Vs.	(COMPANIES	000. 242(4),000. 241(1)		reply will be file as additional	04 04.11 21
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1736	0710200413922017/52	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
1730	0710200413922017/52	WACZIARG EP ENGEL Vs.	(COMPANIES	Sec. 242(4), Sec. 241(1)		reply will be file as additional	04-Jan-21
			ACT)/401(ND)2017			document	
		NEEMRANA HOTEL PVT LTD		0.0000000000000000000000000000000000000			
1737	0710200413922017/53	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1738	0710200413922017/54	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1739	0710200413922017/57	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1740	0710200413922017/58	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1741	0710200413922017/59	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1742	0710200413922017/60	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
1172	07 10200413322017700	WACZIARG EP ENGEL Vs.	(COMPANIES	Gec. 242(4),Gec. 241(1)		reply will be file as additional	04-0411-21
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
4740	0710200413922017/61			0 040(4) 0 044(4)			04 1 04
1743	0/1020041392201//61	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1744	0710200413922017/62	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1745	0710200413922017/63	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1746	0710200413922017/64	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES	.,,		reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1747	0710200413922017/65	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
	07 102004 100220 17700	WACZIARG EP ENGEL Vs.	(COMPANIES	000. 242(4),000. 241(1)		reply will be file as additional	04 04.11 21
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1748	0710200413922017/66	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
1740	07 102004 139220 17/66	WACZIARG EP ENGEL Vs.	(COMPANIES	Sec. 242(4), Sec. 241(1)		reply will be file as additional	04-Jaii-21
			, .			1	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1749	0710200413922017/67	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
		WACZIARG EP ENGEL Vs.	(COMPANIES			reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1750	0710200413922017/68	M/S AUDE PRIYA DONATELLE	COMPANY PETITION	Sec. 242(4),Sec. 241(1)		Application will be file as IA and	04-Jan-21
	1	WACZIARG EP ENGEL Vs.	(COMPANIES	1		reply will be file as additional	
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017			document	
1751	0710102008512020/1	TIRUPATI VENKATESHWAR	COMPANY	Sec 252 (1)		Index missed	04-Jan-21
	1	RASAYAN PRIVATE LIMITED Vs.	APPEAL(COMPANIES				
		THE REGISTRAR OF COMPANIES	ACT)/527(ND)2020				
	1	NCT OF DELHI AND HARYANA	l ' ' '	1			
	1		1	1			
1752	0710102094842020/2	ON DEMAND TRANSPORTATION	COMPANY PETITION IB	IBC Section 59		pg-23 not clear,true copy written in	04-Jan-21
	1010200-7042020/2	TECHNOLOGIES LIMITED Vs.	(IBC)/1030(ND)2020			full.service to income tax	7001121
	1	REGISTRAR OF COMPANIES	1000,7000(110)2020	1		iuii,sei vice to ilicollie tax	
1753	0710102101712020/3		COMPANY PETITION IB	IBC Under Sec 9	 	Need to file as IA	04 lon 24
1/53	0/10102101/12020/3			IBC Under Sec 9		Need to file as IA	04-Jan-21
		OLIVER ENGINEERING PRIVATE	(IBC)/1073(ND)2020				
		LIMITED			1		1
1754	0710102148202019/4	M/S A B EDUVENTURE PRIVATE	COMPANY	Sec 252 (1)		service missed to roc and income	04-Jan-21
1754						Li .	1
1/54		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES			tax	
1754		LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	APPEAL(COMPANIES ACT)/949(ND)2019			tax	

1755	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9		wrong docs	04-Jan-21
1756	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES		IBC Under Sec 9	Pallav Palit	jurisdiction upup	04-Jan-21
1757	710102000072021	PROJECTS PRIVATE LIMITED BANK OF INDIA VS DIRECTOR OF		Application under any	Arun Saxena	no index	04-Jan-21
1758	710102116082020	COMPANY TECHNO ELECTRIC & ENGINEERING CO. LTD. VS	Transfer Petition(Companies	other provisions- IBC Rule16(d),NCLT Rules,2016	UDIT KISHAN &	Wrong documents uploaded	05-Jan-21
1759	0710102083842020/3	MCLEOD RUSSEL INDIA LTD BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/107(ND)2020	Sec. 230-232, Sec 234		ONLY INDEX UPLOADED	06-Jan-21
1760	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234		document Not Upload	06-Jan-21
1761	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016		Supporting affidavit missed	06-Jan-21
1762	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9		sign missed on reply	06-Jan-21
1763	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		sign missed on reply	06-Jan-21
1764	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9		Index missed	06-Jan-21
1765	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED		Sec 60(5)		TRUE COPY SIGN MISSING	06-Jan-21
1766	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)		Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	06-Jan-21
1767	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		sign on rejoinder,pg-24 repeated	06-Jan-21
1768	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9		INDEX MISSING	06-Jan-21
1769	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.		Rule16(d),NCLT Rules,2016 IBC		Supporting affidavit missed	06-Jan-21
1770	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9		pg-3 cut	06-Jan-21
1771	0710102088622020/2	R. TARKESHWAR NARAYAN Vs. PRAVEEN KUMAR AGGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2020	Application under any other provisions- IBC		Wrong Document(Status Report filed)	06-Jan-21
1772	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION	Sec. 241(1),Sec. 242(4),Sec. 244(1)		TRUE COPY SIGN MISSING	06-Jan-21
1773	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7		55 56 58 59 60 61-72 98 NOT CLEAR	06-Jan-21
1774	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9		document Not Upload	06-Jan-21
1775	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)		back date affidavit,sign missed on reply,true copy sign and stamp missed	06-Jan-21

1776	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	06-Jan-21
1777	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	06-Jan-21
778	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	06-Jan-21
1779	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	06-Jan-21
1780	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	06-Jan-21
1781	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	06-Jan-21
1782	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	06-Jan-21
1783	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	06-Jan-21
1784	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTSPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	06-Jan-21
1785	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	06-Jan-21
1786	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	07-Jan-21
1787	710102101162020		Company Application(Companies Act)	Rule 11 of NCLT		-	main case not link	07-Jan-21
1788	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	07-Jan-21
1789	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	07-Jan-21
1790	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	07-Jan-21
1791	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	07-Jan-21
1792	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	07-Jan-21
1793	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9	(Wrong Documen	08-Jan-21
1794	0710102143462019/1		INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	08-Jan-21
1795	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	08-Jan-21
1796	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9			ONLY PROOF OF SERVICE	08-Jan-21

1797	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2 020	Rule 11 of NCLT, 2016	pg-73,74,78,79,193 not	08-Jan-21
1798	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9	3 rs court fee missed in Vakaltnama	08-Jan-21
1799	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI VS. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9	3 rs court fee missed in	08-Jan-21
1800	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT	Not found	08-Jan-21
1801	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9	Not found	08-Jan-21
1802	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9	NEED TO IA FILLING	08-Jan-21
1803	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9	NO INDEX	08-Jan-21
1804	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9	TRUE COPY SIGN MISSING	08-Jan-21
1805	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	Sec 252 (3)	Index missed	08-Jan-21
1806	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/107(ND)2020	Sec. 230-232, Sec 234	executive sheet index missing	08-Jan-21
1807	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG		Sec. 230-232, Sec 234	executive sheet index missing	08-Jan-21
1808	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/107(ND)2020	Sec. 230-232, Sec 234	Need to file as IA	08-Jan-21
1809	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	need to IA file	08-Jan-21
1810	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9	Index missed,page numbering not mention in file	08-Jan-21
1811	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND) 2020	Rule 11 of NCLT, 2016	NEED TO IA FILE	08-Jan-21
1812	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT	Pg-45 TO 48 NOT CLEAR	08-Jan-21
1813	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9	3 rs court fee missed in Vakaltnama	12-Jan-21
1814	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9	file as a petition	12-Jan-21
1815	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7	Proof of Service	12-Jan-21
1816	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 242(4)	Page numbering missed in index and in file,true copy sign and stamp missed	12-Jan-21

1817	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER	AMALGAMATION(COMPANIE	Sec. 230-232, Sec 234			INDEX MISSED	12-Jan-21
1818	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED	S ACT)/107(ND)2020 COMPANY	Sec 252 (1)			service missed to income tax	12-Jan-21
		Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	APPEAL(COMPANIES ACT)/531(ND)2020					
1819	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	12-Jan-21
4000	0710102097622020/1		COMPANY PETITION	0 70(4) 0 74(0) 0			25 to 35/43 to 56/63,72 to 80 not	40. 1 04
1820	0/1010209/622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	(COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			clear/True copy sign missed	12-Jan-21
1821	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)			True copy sign missed	12-Jan-21
1822	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	12-Jan-21
1823	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS	COMPANY APPLICATION(IBC)/349(PB)2 020	Application under any other provisions- IBC			Wrong filing file as a application	12-Jan-21
1824	0710102007472019/7	PRIVATE LIMITED M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	12-Jan-21
1825	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT	COMPANY PETITION IB	IBC under Sec 7			DOCUMENT NOT IN PROPER	12-Jan-21
		REAL ESTATE PVT.LTD	(IBC)/297(ND)2019					
1826	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	12-Jan-21
1827	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	12-Jan-21
1828	710102002012021	ARGENTIUM INTERNATIONAL PRIVATE LIMITED VS UTM ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link	12-Jan-21
1829	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	12-Jan-21
1830	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in formet (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign & Dates amp; Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	12-Jan-21
1831	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	13-Jan-21
1832	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	13-Jan-21
1833	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page 118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	13-Jan-21
1834	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	13-Jan-21

		1			T	T	Total Control Control	
1835	710102000012021	VIJAY KUMAR VS PAN ASIA	Interlocutory Application	Sec 12(2)	COMPANY PETITION IB	Nishi	Wrong Section not match in soft	13-Jan-21
		PROJECT DEVELOPMENT FUND	(I.B.C)		(IBC)/387(ND)2019		сору	
		INDIA						
1836	710102001822021	RANCHI MUNICIPAL	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Kumar Anurag	Pg-47,49,51,53 cut	13-Jan-21
		CORPORATEION VS JYOTI	(I.B.C)		(IBC)/1362(PB)2018			
		BUILDTECH PVT LTD						
1837	710102002092021	SURENDER KUMAR GUPTA & ORS	Company	Rule 11 of NCLT	COMPANY PETITION	PRADEEP K MITTAL	section wrong soft copy in index	13-Jan-21
	1.10.102002002021	VS J.M. HOUSING LTD.	Application(Companies Act)		(COMPANIES ACT)/133(ND)2020		couldn't mong contropy in much	
1838	710102002172021	KIRAN UDYOG PRIVATE LIMITED	Interlocutory Application	Application under any	COMPANY PETITION IB	Pranshu Goel	service missing	13-Jan-21
1030	710102002172021					Fransiu Goei	service missing	13-3411-21
		VS SUMRIDHI ALUMINIUM	(I.B.C)	other provisions- IBC	(IBC)/946(ND)2020			
		PRIVATE LIMITED						
1839	710102113552020	ROHIT KUMAR GARG VS	Company	Rule 11 of NCLT		SUBHASH	wrong main case link	14-Jan-21
		SURINDER KUMAR SINGAL	Application(Companies Act)					
1840	710102117732020	LINGUS PERSONAL CARE AND	Company	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case	14-Jan-21
		HYGIENE PRODUCTS PRIVATE	Application(Companies Act)				not link upload proper file and	
		LIMITED VS REGISTRAR OF					mention main case number in soft	
		COMPANIES NCT OF DELHI &						
							сору	
		HARYANA	_					
1841	710102117712020	VISHWANIRMAL MERCHANDISE	Company	Rule 11 of NCLT	1	NITIN KUMAR MISHRA	roc service missed main case not	14-Jan-21
		AND CONSUMER PRODUCTS	Application(Companies Act)		1		mention in soft copy	
		PRIVATE LIMITED VS REGISTRAR			1			
		OF COMPANIES NCT OF DELHI			1			
		AND HARYANA			1			
1842	710102002422021	RELIGARE ENTERPRISES LIMITED	Interlocutory Application	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	14- lan-21
.572	1.10102002422021			11 01 HOL1, 2010	1	CHAMBO MANDI	main case not mik case type wrong	1
		VS MALVINDER MOHAN SINGH &	(I.B.C)					
		ORS						
1843	710102098892019	R. J. INDUSTRIES VS UNITED	Company Petition IB (IBC)	IBC Under Sec 9		ABHINAV MEHROTRA	Page not clear-30 to 194/Page no-	14-Jan-21
		FOODS PVT. LTD.					189 to 191/Master data/Advocate	
							contact no. miss	
1844	0710102098222019/10	PARSVNATH DEVELOPERS	COMPANY PETITION IB	IBC Under Sec 9			wrong efiling	15-Jan-21
		LIMITED Vs. FAST TRAX FOOD	(IBC)/1563(ND)2019					
		PRIVATE LIMITED	(150)/1000(145)2010					
4045	0740400000000040/0		COMPANY DETITION ID	IDO d O 7	-		00	45 1 04
1845	0710102029262018/9	MR. SHAILENDRA KUMAR	COMPANY PETITION IB	IBC under Sec 7			22 page missing	15-Jan-21
		AGARWAL Vs. M/S CHD	(IBC)/1775(PB)2018					
		DEVELOPERS LIMITED						
1846	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE	CA(A) MERGER AND	Sec. 230-232, Sec 234			file proparly not upload	15-Jan-21
		LIMITED Vs. EARTH WATER	AMALGAMATION(COMPANIE					
		LIMITED	S ACT)/107(ND)2020					
1847	0710102083842020/2		CA(A) MERGER AND	Sec. 230-232, Sec 234			file proparly not upload	15-Jan-21
1041	07 10 10 200 30 4 20 20 7 2	LIMITED Vs. EARTH WATER	AMALGAMATION(COMPANIE	3ec. 230-232, 3ec 234			ine proparty not upload	13-3411-21
		LIMITED	S ACT)/107(ND)2020		1	-		
1848	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD.	COMPANY PETITION	Sec. 241(1)	1		WRONG DOCS	15-Jan-21
		Vs. FIREFLY BUILDTECH PVT.	(COMPANIES					
		LTD.	ACT)/131(PB)2019					
1849	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	15-Jan-21
		PRIVATE LIMITED Vs. EXCLUSIFE	(IBC)/2694(ND)2019		1			
		TECHNOSOFT PRIVATE LIMITED			1			
		TECHNOSOFT PRIVATE LIWITED			1			
4050	1074040040040404	DANIAY KUMAD V. DECEN	COMPANY DETITION /5	IDO Hardan Oran	+	-	atus sata ata a	45 1 04
1850	0710102128642019/4	SANJAY KUMAR Vs. DESEIN	COMPANY PETITION IB	IBC Under Sec 9	1		sign missing	15-Jan-21
		PRIVATE LIMITED	(IBC)/2699(ND)2019					
1851	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT	COMPANY PETITION IB	IBC Under Sec 9			Wrong Document(Progress report	15-Jan-21
		LTD Vs. M/S PETROLUBE INDIA	(IBC)/343(ND)2017		1		filed) need to file as IA	
		LTD.	' ' '		1			
1852	0710102013372020/8	MACK STAR MARKETING	COMPANY PETITION IB	IBC Under Sec 9	1		True copy sign missed	15-Jan-21
.002	07 10 1020 1007 202070	PRIVATE LTD Vs. ORIFLAME	(IBC)/414(PB)2020	ibo onder occ c			True copy sign misseu	10 0011 21
		INDIA PRIVATE LIMITED	1.50,7717(1.5)2020		1			
1050	107404000000000000000		COMPANY DETERMINE		+	-		4-1 04
1853	0710102082052019/8	DIAMOND TRAEXIM PRIVATE	COMPANY PETITION IB	IBC under Sec 7			PROOF OF SERVICE MISSING	15-Jan-21
		LIMITED Vs. INDIRAPURAM	(IBC)/1397(PB)2019		1			
		HABITAT CENTRE PRIVATE	1					
		LIMITED			1			
1854	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY	INTERLOCUTORY	Application under any			TRUE COPY SIGN MISSING	15-Jan-21
	1	DIRECTOR DIRECTORATE OF	APPLICATION	other provisions- IBC	1	1	1	·
		ENFORCEMENT	(I.B.C)/3780(PB)2020	other provisions- IBC				

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1855	0710102088252020/1	EDGE MEDICAL SOLUTIONS	COMPANY	Sec 252 (3)	INCOME TAX SERVICE MISSING	15-Jan-21
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES			
		REGISTRAR OF COMPANIES NCT	ACT)/348(ND)2020			
		OF DELHI & HARYANA				
1856	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE	COMPANY	Sec 252 (3)	income tax service missing	15-Jan-21
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES			
		COMPANIES	ACT)/434(ND)2020			
1857	0710102103782020/1	HINDKUSH BUILDCON PRIVATE	COMPANY	Sec 252 (3)	INCOME TAX SERVICE MISSING	15-Jan-21
		LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES			
		COMPANIES	ACT)/469(ND)2020			
1858	0710102104312020/2	KDS HOMES AND HOUSES	COMPANY	Sec 252 (3)	INCOME TAX SERVICE MISSING	15-Jan-21
		PRIVATE LIMITED Vs. OFFICE OF	APPEAL(COMPANIES			
		THE REGISTRAR OF COMPANIES	ACT)/456(ND)2020			
		NCT OF DELHI & HARYANA				
1859	0710102111092020/3	ORTEL COMMUNICATIONS LTD.	INTERLOCUTORY	Rule 11 of NCLT, 2016	ONLY PROOF OF SERVICE	15-Jan-21
		Vs. SONY PICTURES NETWORKS	APPLICATION	, , , , , , , , , , , , , , , , , , , ,	UPLOAD	
		INDIA P. LIMITED	(I.B.C)/5249(ND)2020		0. 207.2	
1860	0710102111092020/4	ORTEL COMMUNICATIONS LTD.	INTERLOCUTORY	Rule 11 of NCLT, 2016	ONLY PROOF OF SERVICE	15-Jan-21
1000	07 10 10211 1002020,4	Vs. SONY PICTURES NETWORKS	APPLICATION	Naic 11 01 NOL1, 2010	UPLOAD	10 0011 21
		INDIA P. LIMITED	(I.B.C)/5249(ND)2020	1	OI LOAD	
1861	0710102111122020/2	ORTEL COMMUNICATIONS LTD.	INTERLOCUTORY	Rule 11 of NCLT, 2016	ONLY PROOF OF SERVICE	15-Jan-21
1001	07 10 102 1 1 1 122020/2	Vs. SONY PICTURES NETWORKS	APPLICATION	Nuie II OI NOLI, 2016	UPLOAD	10-0411-21
		I	I .	1	UPLOAD	
4000	07404024444000000	INDIA P. LIMITED	(I.B.C)/5252(ND)2020	Dula 44 af NCI T 2040	ONLY PROOF OF SERVICE	45 Jan C4
1862	0710102111122020/3	ORTEL COMMUNICATIONS LTD.	INTERLOCUTORY	Rule 11 of NCLT, 2016	ONLY PROOF OF SERVICE	15-Jan-21
		Vs. SONY PICTURES NETWORKS	APPLICATION	1	UPLOAD	
		INDIA P. LIMITED	(I.B.C)/5252(ND)2020			
1863	0710102114682020/2	SIRSA JUTE MILLS PRIVATE	COMPANY	Sec 252 (3)	INCOME TAX SERVICE MISSING	15-Jan-21
		LIMITED AND ANR. Vs.	APPEAL(COMPANIES			
		REGISTRAR OF COMPANIES	ACT)/504(ND)2020			
1864	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI	COMPANY	Rule 11 of NCLT	E-STAMP MISSING	15-Jan-21
		NURSURIES LIMITED	APPLICATION(COMPANIES			
			ACT)/800(ND)2020			
1865	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs.	COMPANY PETITION IB	IBC under Sec 7	IB NUMBER NOT MENTION IN	15-Jan-21
		VATIKA ONE INDIA NEXT PRIVATE	(IBC)/2500(ND)2019		DOCUMENT	
		LIMITED				
1866	0710102150482019/7	RAM BHAWAN Vs. UTTAM	COMPANY	Application under any	NEED TO IA FILE	15-Jan-21
		STRIPS LIMITED	APPLICATION(IBC)/1608(ND)	other provisions- IBC		
			2019	1		
1867	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT	COMPANY PETITION IB	IBC Under Sec 9	ONLY PROOF OF SERVICE	15-Jan-21
		LTD Vs. M/S PETROLUBE INDIA	(IBC)/343(ND)2017		UPLOAD	
		LTD.	(,,			
1868	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S	CP(AA) MERGER AND	Sec. 230-232 - Second	NEED TO IA FILE	15-Jan-21
1000	07 10 10 20 20 20 20 77	FRESHLEE RETAIL PRIVATE	AMALGAMATION(COMPANIE		NEED TO IATTLE	10 0011 21
		LIMITED	S ACT)/66(ND)2020	motion		
1869	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED	TRANSFER	Application under any	INDEX MISSING	15-Jan-21
1003	07 10 102033442020/1	Vs. UNIVERSAL BUILDWELL PVT.	PETITION(COMPANIES		INDEX WIGGING	10-0411-21
		LTD.		other provisions ,Rule 11		
		Lib.	ACT)/2(PB)2021	of NCLT,Rule16(d),NCLT		
1070	0710102097082020/2	EINSBURY CLORAL EZE V-	COMPANY BETITION IS	Rules,2016	AFEIDAVIT MISSING	15 lon 21
1870	07 10102097082020/2	FINSBURY GLOBAL FZE Vs.	COMPANY PETITION IB	IBC Under Sec 9	AFFIDAVIT MISSING	15-Jan-21
		UTTAM SUCROTECH	(IBC)/1013(ND)2020	1		
		INTERNATIONAL PRIVATE				
4074	07404000074000040	LIMITED	INTERLOQUECTS	Duly 44 - CNC T 2010	NEED TO 14 ET 1 TO 12	45 1 61
1871	0710102097182020/2	COMMISSIONER Vs. ASHWANI	INTERLOCUTORY	Rule 11 of NCLT, 2016	NEED TO IA FILLING	15-Jan-21
		KUMAR GUPTA	APPLICATION	1		
			(I.B.C)/4406(ND)2020			1
1872	0710102097712020/1	SINHAL HYGEINIC PRODUCTS	COMPANY	Sec 252 (3)	E-STMAP MISSING	15-Jan-21
		PRIVATE LIMITED Vs.	APPEAL(COMPANIES	1		
		REGISTRAR OF COMPANIES	ACT)/438(ND)2020			
	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH	COMPANY PETITION IB	IBC Under Sec 9	NEED TO SIGN EVERY PAGES	15-Jan-21
1873	0					
1873	0.10102110022010712	GRAIN PROCESSING PRIVATE	(IBC)/2158(ND)2019			

1874	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	15-Jan-21
1875	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	15-Jan-21
1876	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	15-Jan-21
1877	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	15-Jan-21
1878	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD		Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & events missed, Company master data missed, after 57 one page is without serial no., 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltnama	15-Jan-21
1879	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	18-Jan-20
1880	710102003702021	ICICI BANK VS SMS PARYAVARAN LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Deepak Singh	case type wrong 38-58 not clear page	18-Jan-20
1881	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18-Jan-20
1882	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	18-Jan-20
1883	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	18-Jan-20
1884	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	18-Jan-20
1885	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	18-Jan-20
1886	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	18-Jan-20
1887	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND) 2020	Sec 60(5)			Index m	19-Jan-20
1888	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	19-Jan-20
1889	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND) 2020	Sec 60(5)			Page numbering missed in file,Index missed in file	19-Jan-20
1890	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	19-Jan-20
1891	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	19-Jan-20
1892	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19-Jan-20
1893	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19-Jan-20
1894	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19-Jan-20

1895	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)	INDEX MISSING	19-Jan-20
1896	0710102092142020/2	ARJIT AGRO PVT LTD Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/100(PB)2020	Sec. 230-232, Sec 234	SIGN MISSING	19-Jan-20
1897	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED	TRANSFER	Application under any	NEED TO UPLOAD ONE PDF AND	19-Jan-20
1007	071010200077202072		PETITION(COMPANIES ACT)/2(PB)2021	other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	NO INDEX	10 0411 20
1898	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016	ONLY ORDER UPLOAD	19-Jan-20
1899	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9	INDEX MISSING	19-Jan-20
1900	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9	NEED TO IA FILLING	19-Jan-20
1901	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9	NEED TO IA FILLING	19-Jan-20
1902	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9	NEED TO IA FILLING	19-Jan-20
1903	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9	pg-17 not clear	19-Jan-20
1904	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC	Wrong Document (Progress report filed)	19-Jan-20
1905	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)	Wrong Document(application filed)	19-Jan-20
1906	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9	Wrong Document(no vakalatnama)	19-Jan-20
1907	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7	need to ia filling	19-Jan-20
1908	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9	NEED TO IA FILE	19-Jan-20
1909	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013	NEED TO SIGN EVERY PAGES	19-Jan-20
1910	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9	TRUE COPY SING MISSING	19-Jan-20
1911	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)	NEED TO IA FILE	19-Jan-20
1912	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)	need TO IA FILE	19-Jan-20
1913	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7	only proof of service upload	19-Jan-20
1914	0710102107682020/1	MR.PAWAN SETHI â"S Vs. PCL OIL AND SOLVENTS LTD â"S.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)	pg-49,50 not clear,pg-299-301 cut	19-Jan-20
1915	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9	Need to file as IA	19-Jan-20

1916	0710102013952019/4	STATE BANK OF INDIA Vs.	COMPANY	Application under any		Need to file as IA	19-Jan-20
		PRAVEER CONSTRUCTIONS PVT. LTD	APPLICATION(IBC)/159(PB)2 019	other provisions- IBC			
1917	0710102021062020/4	RADIANCE FLUID HANDLING	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	19-Jan-20
		EQUIPMENTS PRIVATE LIMITED	(IBC)/567(ND)2020				
		Vs. RDEVIS ENGINEERS PRIVATE LIMITED					
1918	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		Need to file as IA	19-Jan-20
1919	0710102028362020/2	AARGUS GLOBAL LOGISTICS	INTERLOCUTORY	Application under any		Need to file as IA	19-Jan-20
		PRIVATE LIMITED Vs. STOCKFLOW EXPESS PRIVATE	APPLICATION	other provisions- IBC			
		LIMITED	(I.B.C)/1734(ND)2020				
1920	0710102029882020/4	ANURUTAN TEXTILES PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		Application will be file separately	19-Jan-20
		LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE	(IBC)/782(ND)2020			and file as IA	
		LIMITED					
1921	0710102075082020/1	DILWARA LEASING AND	COMPANY PETITION IB	IBC under Sec 7		Court fee and welfare missed	19-Jan-20
		INVESTMENT LIMITED Vs.	(IBC)/983(ND)2020				
		VIBRANT BUILDWELL PRIVATE LIMITED					
1922	0710102075082020/2	DILWARA LEASING AND	COMPANY PETITION IB	IBC under Sec 7		Court fee and welfare missed	19-Jan-20
		INVESTMENT LIMITED Vs.	(IBC)/983(ND)2020				
		VIBRANT BUILDWELL PRIVATE	ľ , , , ,				
4000	07404004000 (0000)	LIMITED	INTERLOQUECTY	0 00(5)		Need to 612 and 14	40.1
1923	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL	INTERLOCUTORY APPLICATION	Sec 60(5)		Need to file as IA	19-Jan-20
		INDUSTRIES LIMITED	(I.B.C)/4780(ND)2020				
1924	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs.	COMPANY	Sec 33(1) (b) (i) to (iii) r/w		NEED TO IA FILE	19-Jan-20
		TAURUS AGILE TECHNOLOGY	APPLICATION(IBC)/1833(PB)	Sec 33(3)			
			2019				
1925	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION	COMPANY APPLICATION(IBC)/1901(PB)	Application under any other provisions- IBC		NEED TO IA FILE	19-Jan-20
		LIMITED	2019	other provisions- ibc			
1926	0710120005252018/17	GROMAX INDIA Vs. SBO	COMPANY PETITION IB	Application under any		NEED TO IA FILE	19-Jan-20
		EXPORTS PVT. LTD.	(IBC)/560(ND)2018	other provisions			
1927	0710200000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions		NEED IA FILE	19-Jan-20
		LIMITED	(150),400(115)2017	other provisions			
1928	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs.	COMPANY PETITION IB	IBC Under Sec 9		NEED TO IA FILE	19-Jan-20
		GODAWRI MOTORS PRIVATE	(IBC)/500(ND)2020				
1929	710102004742021	LIMITED SUMIT BANSAL VS M/S ALANKIT	Interlocutory Application	Application under any	Abhishek Garg	uttar pardesh e-stamp paper 100	19-Jan-20
1020	110102004142021	FINSEC LIMITED	(I.B.C)	other provisions- IBC	Zamonek Gurg	rupees	10 0411 20
1930	710102004842021	HDB FINANCIAL SERVICE VS	Interlocutory Application	Sec 60(5)	 Nidhi Saini	Pg-101 to 103 not clear	19-Jan-20
		DELHI BARODA ROAD CARRIER	(I.B.C)				
1931	710102100792020	PRIVATE LIMITED HISAR REAL ESTATE PVT LTD. VS	Intervention Petition (IBC)	Sec 60(5)	Vikrant Pachnanda	Double E filling	19-Jan-20
		AARCITY BUILDERS PRIVATE	in the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of the second of				
		LIMITED					
1932	710102112212020	AJI INTERNATIONAL PRIVATE	Company Petition	Sec. 441	MOHIT	Roc report missed	19-Jan-20
		LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	(Companies Act)				
1933	710102117152020	ANNAY RELATORS PRIVATE	Company Petition	Sec. 241(1)	Prashant Jain	kindly serve the petition to all	19-Jan-20
		LIMITED VS SANYA REALTORS	(Companies Act)	``		respondents, Page in hindi 136 to	
		PRIVATE LIMITED		0. 070 (1)		140, Company master data missed	40.0
1934	710102003122021	M/S SANMATI AGRIZONE PRIVATE LIMITED VS THE REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (1)	Praveen Mahajan	Pages not clear 61,65,64,71,72,73 to 83,85 to	19-Jan-20
		COMPANIES	1,000			89,103,105,111,114,115,116,117,119,	
	<u> </u>					120,123 to 145,148 to 156	<u></u>
1935	710102004642021	POONAM GUPTA VS CREDITORS	Company	Rule 11 of NCLT	 Akash Panwar	main case number not link	20Jan-21
		OF M/S LIFESTYLE FITNESS	Application(Companies Act)				
	1	PRIVATE LIMITED	l	1			

1936	710102004632021	POONAM GUPTA VS CREDITORS	Company	Rule 11 of NCLT		Akash Panwar	main case not link	20Jan-21
		OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Application(Companies Act)					
1937	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	20Jan-21
1938	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	20Jan-21
1939	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20Jan-21
1940	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20Jan-21
1941	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	22-Jan-21
1942	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	22-Jan-21
1943	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	22-Jan-21
1944	0710102112122019/8	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	22-Jan-21
1945	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB) 2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	22-Jan-21
1946	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	22-Jan-21
1947	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	22-Jan-21
1948	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	22-Jan-21
1949	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	22-Jan-21
1950	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2 020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	22-Jan-21
1951	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2 020	Sec 54(1)			Proof of Service	22-Jan-21
1952	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND) 2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	22-Jan-21
1953	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	22-Jan-21
1954	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	22-Jan-21
1955	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	22-Jan-21

1956	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)	INDEX MISSING	22-Jan-21
1957	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9	NEED TO IA FILE	22-Jan-21
1958	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33	True copy sign and stamp missed	22-Jan-21
1959	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)	INCOME TAX SERVICE MISSING	22-Jan-21
1960	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)	ONLY PROOF OF SERVICE	22-Jan-21
1961	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7	Wrong document	22-Jan-21
1962	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9	SUPPORTING AFFIDAVIT MISSING	22-Jan-21
1963	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	NEED TO IA FILE	22-Jan-21
1964	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9	NEED TO IA FILE	22-Jan-21
1965	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9	e-stamp missed	22-Jan-21
1966	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/45(ND)2020	Sec. 230-232 - Second Motion	PAGE 11-13 NOT CLEAN	22-Jan-21
1967	0710102087092020/10	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	NEED TO IA FILE	22-Jan-21
1968	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC	NEED TO IA FILE	22-Jan-21
1969	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2	Sec 60(5)	NEED TO IA FILE	22-Jan-21
1970	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9	E-STAMP PAPER OF RUPEES 100	22-Jan-21
1971	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD		Application under any other provisions- IBC	NEED TO IA FILE	22-Jan-21
1972	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)	income tax service missing	22-Jan-21
1973	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)	NEED TO IA FILE	22-Jan-21
1974	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9	NEED TO IA FILE	22-Jan-21
1975	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9	NEED TO IA FILE	22-Jan-21
1976	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9	E-STAMP PAPER OF RUPEES 100	22-Jan-21
1977	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)	SERVICE MISSING	22-Jan-21

1978	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY	COMPANY	Sec 60(5)	1	PROOF OF SERVICE MISSING	22-Jan-21
		BEAUTY SALON	APPLICATION(IBC)/2801(PB) 2019				
979	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9		PAGE 8 TYPE COPY	22-Jan-21
980	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10		NEED TO IA FILE	22-Jan-21
981	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337()2021	Sec. 12A		NEED TO IA FILE	22-Jan-21
982	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2 019	Application under any other provisions- IBC		NEED TO IA FILE	22-Jan-21
983	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7		NEED TO IA FILE	22-Jan-21
1984	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		NEED TO IA FILE	22-Jan-21
1985	0710102075392019/12	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2019	IBC Under Sec 9		71 73 NOT CLEAR	22-Jan-21
1986	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		AFFIDAVIT MISSING	22-Jan-21
1987	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		INDEX MISSING	22-Jan-21
1988	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9		72-76 88 NOT CLEAR 77 TRANSLATE	22-Jan-21
1989	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9		INDEX MISSING	22-Jan-21
1990	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND) 2019	Application under any other provisions- IBC		NEED TO IA FILE	22-Jan-21
1991	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9		not found	22-Jan-21
992	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9		INDEX MISSING	22-Jan-21
1993	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions		NEED TO PETITION FILE	22-Jan-21
994	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9		NO INDEX	22-Jan-21
995	0710200410952018/20		COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9		not found	22-Jan-21
1996	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9		e-stamp missing	22-Jan-21
1997	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT	NIRAJ PREET	Wrong case type select	22-Jan-21

1998	710102119182020	CONNECT ARCHITECTURAL	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81,	22-Jan-21
		PRODUCTS PVT LTD VS ANSAL					83, 89, 90, 94, not clear true copy	
		PROPERTIES INFRASTRUCTURE					sign missed, proof of service not	
		LTD					clear, all pdf merge in 1 pdf	
1999	710102119052020	CONNECT ARCHITECTURAL	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:32-34, 234-235 missed, page35-	22-Jan-21
1000	7.10.102.110002020	PRODUCTS PVT LTD VS ANSAL	Company retaion is (iso)	ibo onder occ c		manecon rama	36, 41-44, 46, 47, 49, 55-59, 61-64, 67-	
		l l						
		TOWNSHIPS INFRA STRUCTURE					70, 78, 81, 103-107, 173, 185, 188,	
		LTD					195 etc page not clear	
2000	710102002882021	VIJI KUMARAVEL VS SRI GANESH	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1	22-Jan-21
		AUTOMOTIVE IMPEX (P) LIMITED					cr/Advocate wilfare	
		1					& court fees miss	
2001	710102003392021	A.V. RAMACHANDRAN VS SRI	Company Petition IB (IBC)	IBC Under Sec 9	1	Srinivasan Ramaswamy	claim amount less than 1	22-Jan-21
	1.10.1020000202	GANESH AUTOMOTIVE IMPEX (P)	company : canon i2 (i2c)			ovaoan ramaonam,	cr/Advocate welfare	
		` '						
		LIMITED					& court fees miss	
2002	710102005132021	ENGINEERS CONSORTIUM VS	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount	22-Jan-21
		BULLAND BUILDTECH PRIVATE					less than 1 Cr	
		LIMITED						
2003	710102004912021	MACHINO TRANSPORT PVT LTD	Company Petition IB (IBC)	Rule16(d),NCLT		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case	22-Jan-21
	7 10 10200-0 12021	VS MACHINO FINANCE LTD	Company remain is (iso)	Rules,2016 IBC		TOTAL TOTAL	type/wrong pagination after page	
		V3 MACHINO PINANCE ETD		Rules,2010 IBC				
1					1		no.124/Advocate welfare	
I					1		& court fees missing	
2004	710102004952021	RELIGARE ENTERPRISES LTD VS	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	22-Jan-21
		LIGARE AVIATION LTD	1 ' ' ' '		1			
2005	710102005912021	ARUMANI TRADERS VS SARU	Company Petition IB (IBC)	IBC Under Sec 9	1	SHAILENDER KUMAR	Claim amount less than 1 Cr/Page	22-Jan-21
2003	7 10 102003912021	l l	Company Fedition is (isc)	ibc offder Sec 9		SHAILENDER ROWAR		22-Jaii-21
I		INTERNATIONAL PVT. LTD.			1		not clear-32,34,36,93 to 98,102,154	
							to 218/etc	
2006	710102001242021	B S DESWAL VS M/S SHREEOM	Interlocutory Application	Application under any	COMPANY PETITION IB	B S Deswal	document Not Upload	22-Jan-21
		WIRES PRIVATE LIMITED	(I.B.C)	other provisions- IBC	(IBC)/645(ND)2018			
2007	710102001302021	M/S MOTHERS PRIDE EDUCATION		Sec 49(2)	COMPANY PETITION IB	Rohit Kumar	due payment for rule 11, or you can	22-Jan-21
		PERSONNA PRIVATE LIMITED VS	C. C. C. T.	333 13(2)	(IBC)/71(ND)2020		write read with rule-11	
					(IBC)// I(ND)2020		write read with rule-11	
		M/S MOTHERS PRIDE EDUCATION						
		PERSONNA PRIVATE LIMITED						
2008	710102005502021	INDIAN OVERSEAS BANK VS M/S	Interlocutory Application	Regulation 44(2),	COMPANY PETITION IB	CA ANIL KUMAR	139-153 not clear and section wrong	22-Jan-21
		PIXION MEDIA PRIVATE LIMITED	(I.B.C)	Liquidation process	(IBC)/438(PB)2018			
			(2.5)	Regulation, 2016	(120): 100(12)2010			
2000	740402005022024	DACCHIMANCHAL VIDVIT VITDAN	Interior Annication		COMPANY PETITION IB	PRADEEP MISRA		22 1 24
2009	710102005022021	PASCHIMANCHAL VIDYUT VITRAN		Sec 60(2)		PRADEEP MISRA	wrong e stamp paperss	22-Jan-21
		NIGAM LTD VS DEVKRIPA ISPAT	(I.B.C)		(IBC)/985(ND)2018			
2010	0710102005132020/4	LEASEPLAN INDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB			Wrong file upload in rejoinder	25-Jan-21
		LIMITED Vs. ANSAL PROPERTIES		(IBC)/255(ND)2020			corner	
				(150)/200(115)2020			Corner	
I		AND INFRASTRUCTURE LIMITED			1			
2011	0710102101302020/4	STATE BANK OF INDIA Vs.	Section 95(1)	COMPANY PETITION IB	1		E stamp paper and affidavit missed	25-Jan-21
1		ARVIND DHAM		(IBC)/1038(ND)2020	1			
2012	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP	IBC Under Sec 9	COMPANY PETITION IB			Index missed	25-Jan-21
l		TELECELL MARKETING PRIVATE		(IBC)/1717(ND)2019	1			
1		LIMITED		(155)/11/11/(145)/2019	1			
2010	0740400405050540/7		IDO Hardan Oct. C	COMPANY PETERS:	+		Occuption and make the state of	05 1 04
2013	0710102105952019/7	CONTINENTAL CARRIERS	IBC Under Sec 9	COMPANY PETITION IB	1		Court fee and welfare missed	25-Jan-21
I		PRIVATE LIMITED Vs.		(IBC)/1861(ND)2019	1			
		DELTRONIX INDIA LIMITED						
2014	0710102107182020/2	AJAY GOYAL Vs. RAJESH	19(2)	INTERLOCUTORY			Stamp paper not notrized	25-Jan-21
		MAHAJAN (SUSPENDED	`` '	APPLICATION	1		in the best of the second	
					1			
l 		DIRECTOR]	line II	(I.B.C)/5012(ND)2020			144.46	
2015	0710102112552019/9	GULSHAN KUMAR RAMAN	IBC Under Sec 9	COMPANY PETITION IB	1		Welfare missed of Rs15	25-Jan-21
l		KUMAR Vs. GROMET INDIA	1	(IBC)/2001(ND)2019	1			
I		PRIVATE LIMITED			1			
2016	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC	IBC under Sec 7	COMPANY PETITION IB	1		Index missed and page numbering	25-Jan-21
1		ROOF INDIA PRIVATE LIMITED		(IBC)/355(ND)2020	1			
1		NOOF INDIA PRIVATE LIMITED		(IBC)/399(ND)2020	1		not mention	
					1			
	0710102155762019/2	BLUE STAR LTD. Vs. UPAL	Application under any other	INTERLOCATORY	1		True copy sign and stamp missed	25-Jan-21
2017								
2017		BUILDTECH PVT. LTD.	provisions- IBC	APPLICATION(COMPANIE				
2017		BUILDTECH PVT. LTD.	provisions- IBC	APPLICATION(COMPANIE S ACT)/107(ND)2019				

2018	0710102165812019/3	NARESH CHOUDHARY Vs.	IBC Under Sec 9	COMPANY PETITION IB			Need to file as IA	25-Jan-21
2010	0740400440040040	MEDEOR HOSPITAL LIMITED	IDO d O 7	(IBC)/3436(ND)2019			alon ordered of advantation to be de-	05 1 04
2019	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	25-Jan-21
2020	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB			Stamp paper missed	25-Jan-21
		LTD Vs. M/S PETROLUBE INDIA LTD.		(IBC)/343(ND)2017				
2021	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB			Stamp paper missed	25-Jan-21
		LTD Vs. M/S PETROLUBE INDIA LTD.		(IBC)/343(ND)2017				
2022	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	25-Jan-21
2023	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	25-Jan-21
2024	0710200014262017/11	M/S SMALL INDUSTRIES	Sec. 7(7)	COMPANY PETITION IB			Need to file as IA	25-Jan-21
		DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		(IBC)/575(ND)2017				
2025	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	25-Jan-21
2026	0710102150482019/9	RAM BHAWAN Vs. UTTAM	Application under any other	COMPANY			need to ia file	25-Jan-21
		STRIPS LIMITED	provisions- IBC	APPLICATION(IBC)/1608(N D)2019				
2027	0710102154292019/2	PARMOD KUMAR ANAND Vs.	IBC Under Sec 9	COMPANY PETITION IB			47-52 54 56 NOT CLEAR	25-Jan-21
		MBL INFRASTRUCTURES LIMITED		(IBC)/3144(ND)2019				
2028	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	25-Jan-21
2029	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	25-Jan-21
2030	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(P B)2019			NEED TO IA FILE	25-Jan-21
2031	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	25-Jan-21
2032	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	25-Jan-21
2033	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare & Court fees miss	25-Jan-21
2034	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Court fees miss/etc	25-Jan-21
2035	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Drief Synopsis Missing	27-Jan-21
2036	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	27-Jan-21

2037	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	27-Jan-21
2038	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	27-Jan-21
2039	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	& amp; amp; quot; Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us 24363846& amp; amp; quot;	27-Jan-21
2040	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	27-Jan-21
2041	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	28-Jan-21
2042	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	28-Jan-21
2043	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	28-Jan-21
2044	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	28-Jan-21
2045	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	28-Jan-21
2046	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	28-Jan-21
2047	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & Description of Affidavit/sign miss-2 to 6	
2048	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN	INTERLOCUTORY APPLICATION	Sec 60(5)			AFFIDAVIT MISSING	
2049	0710102102722019/5	NIGAM LTD (DHBVN) MRS. CHHAMA JAIN VS. MIST DIRECT SALES PRIVAET LIMITED	(I.B.C)/2428(ND)2020 COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	
2050	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) 0f Section 66.			100 RUPPEE E STAMP MISSED	
2051	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	
2052	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	
2053	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	

2054	0710102062032020/4	UPFRONT TRADING PRIVATE	CP(AA) MERGER AND	S 220 222 Sd	NEED TO IA FILE
2054	0710102062032020/4	LIMITED Vs. SONY FINANCIAL	AMALGAMATION(COMPANIE	Sec. 230-232 - Second	NEED TO IA FILE
				Motion	
		SERVICES LIMITED	S ACT)/50(ND)2020		WEED TO 14 EW E
2055	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs.	CP(AA) MERGER AND	Sec. 230-232 - Second	NEED TO IA FILE
		BRIGHTSUN TECHNOCRAFT PVT.	AMALGAMATION(COMPANIE	Motion	
		LTD.	S ACT)/69(PB)2020		
2056	0710102121362019/7	BURDA DRUCK INDIA PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	NEED TO IA FILE
		LIMITED Vs. DYNAMIC	(IBC)/2223(ND)2019		
		TEXTBOOKS PRINTERS PRIVATE			
		LIMITED			
2057	0710102128042019/18	IMPERIAL FASTNERS PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	ONLY ORDER UPLOAD
		LIMITED Vs. SOLVEN POWER	(IBC)/2413(ND)2019		
		SYSTEMS PRIVATE LIMITED			
2058	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR	COMPANY PETITION	Sec. 241(1)	PAGE-50-88 NOT CLEAR
		MGF LAND LIMITED	(COMPANIES		
			ACT)/173(PB)2019		
2059	0710102002292021/1	SHALU KHANNA RESOLUTION	INTERLOCUTORY	Sec 33(1) (b) (i) to (iii) r/w	PAGE- 14 NOT CLEAR
		PROFESSIONAL OF	APPLICATION	Sec 33(3)	
		INTERNATIONAL COIL LIMITED	(I.B.C)/394(ND)2021	355 55(5)	
		Vs. PARAMJEET SINGH SEHRA &	(,		
		ORS			
2060	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS	COMPANY	Rule 11 of NCLT	PG-403 cut/808,867,919 not clear/Pg-
2000	07 10 10 20 3 13 7 20 20 7 2	COURIER SERVICE INDIA PVT LTD		Kale II of NoE1	1396 to 1398,1418 Japanese
		COOKIEK SERVICE INDIA PVI LID			
			ACT)/561(ND)2020		translation/true copy sign missed in
					some pages of Vol-I
2004	0740000440570040/0	M/O OVALEDOV BRODERTY	COMPANY DETITION ID	IDO Hardan Oara	Wasan
2061	0710200410572018/2	M/S SYNERGY PROPERTY	COMPANY PETITION IB	IBC Under Sec 9	Wrong
		DEVLOPMENT SERVICES PVT.	(IBC)/271(ND)2018		Document(Petition/IA/Reply/written
		LTD. Vs. PRIDE HOTEL LTD.			Submissions all filed in same slash
					no.
2062	0710200410572018/3	M/S SYNERGY PROPERTY	COMPANY PETITION IB	IBC Under Sec 9	Wrong
		DEVLOPMENT SERVICES PVT.	(IBC)/271(ND)2018		Document(Petition/IA/Reply/written
		LTD. Vs. PRIDE HOTEL LTD.			Submissions all filed in same slash
					no.
2063	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP	COMPANY PETITION IB	IBC Under Sec 9	Stamp paper missed & true copy
		TELECELL MARKETING PRIVATE	(IBC)/1717(ND)2019		sign missed
		LIMITED			
2064	0710102118892019/8	VENESSA METALS AND ALLOYS	COMPANY PETITION IB	IBC Under Sec 9	Wrong Document(Application filed)
		PVT. LTD. Vs. TERRENCE	(IBC)/2262(ND)2019		
		ALLOYS PRIVATE LIMITED			
	1				
2065	0710102068922020/2	PARDEEP SINGH DESWAL Vs.	COMPANY PETITION	Sec. 271-273	Index not signed/e-stamp missing
		POOJA ROLLER FLOOR MILLS	(COMPANIES		
	1	PRIVATE LTD	ACT)/84(ND)2020		
2066	0710102119472020/1			Sec 252 (3)	Pg-2 is cut
	1	Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES	(-)	• • • • • • • • • • • • • • • • • • •
	1	NCT OF DELHI & HARYANA	ACT)/9(ND)2021		
	1	INO. OF DELING HARTANA	TO 1 TO (ND 2021		
2067	0710102031072018/8	MR. K BABU VARGHESE Vs.	COMPANY PETITION IB	Rule 11 of NCLT, 2016	Index not signed
~~~	0.1010200107201070		(IBC)/1518(ND)2018	11.01 11 01 110E1, 2010	Index not signed
	1	PVT. LTD	100,71010(110)2010		
2068	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB	IBC under Sec 7	e-stamp missing
2000	0. 10102033342020/3	CORFORATION BANK VS. DMC	(IBC)/804(ND)2020	ibo under sec /	e-stamp missing
2060	0740403069333333	OWC ADAC DRIVATE LIMITED VI	COMPANY PETITION IB	IBC Section 50	Do 29 to 22 not close
2069	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs.		IBC Section 59	Pg-28 to 32 not clear
2070	0740402004640000/0	KAPIL DEV REHANI	(IBC)/904(ND)2020	40(2)	Manage Decument(Applie-61 611)
2070	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S		19(2)	Wrong Document(Application filed)
	1	GENERAL POWER COMPANY	APPLICATION		
		PVT. LTD.	(I.B.C)/3711(PB)2020		
2071	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL	INTERLOCUTORY	Sec 60(5)	e-stamp,Supporting affidavit missed
		SINGH	APPLICATION (I.B.C)/5484(ND)2020		

2072	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9	Pg-5,7,14,15,19,21,23,33,35,37 not clear	
2073	0710120005102018/6	MICROMAX INFORMATICS LIMITED VS. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9	Wrong Document(Application/Rejoinder/Re ply/Affidavit/Proof of service/order. All filed with same slash(/) No.	
2074	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2 020	Application under any other provisions- IBC	Wrong Document (progress report filed)	
2075	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9	No index/Stamp paper missed & mp; amp; not uploaded in one PDF	
2076	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9	Wrong Document(Incomplete Docs.)	
2077	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9	Proof of service and its pagination is missing	
2078	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9	NEED TO IA FILE	01-Feb-21
2079	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7	true copy sign missing	01-Feb-21
2080	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7	need to ia file	01-Feb-21
2081	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7	e stemp miss	01-Feb-21
2082	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9	sign miss	01-Feb-21
2083	0710120003962018/5		COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions	NEED TO [PETITION FILE	01-Feb-21
2084	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)	50 RUPEES E STAMP MISSED	01-Feb-21
2085	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)	50 rupee stamp missed	01-Feb-21
2086	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC	need to saperate filling	01-Feb-21
2087	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC	need to saperate filling	01-Feb-21
2088	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9	SUPPORTING AFFIDAVIT MISSED	01-Feb-21
2089	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9	STAMP MISSING	01-Feb-21

2090	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	01-Feb-21
2091	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	01-Feb-21
2092	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	01-Feb-21
2093	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(IBC)/295(ND)2 020	Application under any other provisions- IBC			NEED TO IA FILE	01-Feb-21
2094	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC			affidavit missed	01-Feb-21
2095	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	01-Feb-21
2096	0710102078032020/14	ALLURI SITARAMA RAJU VS. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	01-Feb-21
2097	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	01-Feb-21
2098	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	01-Feb-21
2099	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01-Feb-21
2100	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	01-Feb-21
2101	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2 019	Sec 60(5)			E STAMP MISSING	01-Feb-21
2102	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	01-Feb-21
2103	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	01-Feb-21
2104	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	01-Feb-21
2105	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	01-Feb-21
2106	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application or call 24363846	01-Feb-21
2107	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	01-Feb-21
2108	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	01-Feb-21
2109	710102007762021	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	due payment other section	01-Feb-21
2110	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	01-Feb-21
2111	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back date affidavit	01-Feb-21
2112	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	(\(\in\) - \(\in\) - \(\in	R N Karanjawala	section wrong and main case not link	01-Feb-21

2113	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	01-Feb-21
2114	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	01-Feb-21
2115	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	01-Feb-21
2116	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	01-Feb-21
2117	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,2 18,325,326,344,388,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 & 2 divide after 200 pages & make separate index, Vol 2 index missed, Advance service not mentioned in index	01-Feb-21
2118	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	01-Feb-21
2119	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur & Department   Blur &	01-Feb-21
2120	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	01-Feb-21
2121	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed	01-Feb-21
2122	710102008322021	DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant Yadav	Blur page-28,66,71,72,79,81,82 to 92,97,98,99,100,101,104,110,114,115, 125 to 129,Board Resolution	01-Feb-21
2123	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	02-Feb-21
2124	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	02-Feb-21
2125	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	02-Feb-21
2126	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	02-Feb-21
2127	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	02-Feb-21

2128	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019	NF	04-Feb-21
2129	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	ONLY PROOF OF SERVICE UPLOAD	04-Feb-21
2130	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019	ONLY PROOF OF SERVICE UPLOAD	04-Feb-21
2131	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019	STAMP MISSING	04-Feb-21
2132	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018	NEED TO ALL PAGES SIGN	04-Feb-21
2133	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020	NEED TO IA FILE	04-Feb-21
2134	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019	NEED TO IA FILE	04-Feb-21
2135	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019	INDEX MISSING	04-Feb-21
2136	0710102013582020/2	HEMANT SHARMA VS. MOSER BAER ELECTRONICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020	NEED TO IA FILE	04-Feb-21
2137	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMTED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020	NEED TO IA FILE	04-Feb-21
2138	0710102021522020/3	FOSECO INDIA LTD Vs. D C M	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020	sign on reply missed,pg-26,30-32,38- 56 not clear	04-Feb-21
2139	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020	Supporting affidavit and stamp paper missed	04-Feb-21
2140	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021	Wrong document	04-Feb-21
2141	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017	sign missed on reply,stamp paper of Rs100 of UP	04-Feb-21
2142	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	04-Feb-21
2143	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		04-Feb-21
2144	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020	sign missed on reply,pg-5 not clear,separately file the application as IA	04-Feb-21
2145	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020	pg-33 not clear,stamp paper page number missed	04-Feb-21
2146	0710102084432020/2	KUSMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER	IBC Section 59	COMPANY PETITION IB (IBC)/431(ND)2020	stamp paper and affidavit missed,pg-14,18,23,25,26 not clear,pag-24 missed,true copy written in full not tc	04-Feb-21
2147	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021	Separately file all document	04-Feb-21
2148	0710102117842020/1	BPTP LIMITED Vs.	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021	sign missed of councel in index,true copy stamp missed	04-Feb-21
2149	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018	Neeed to file as IA	04-Feb-21

2150	0710102009812020/3	PACKET DESIGN INDIA PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	Need to file as IA	04-Feb-21
2150	0710102009812020/3	LIMITED Vs.	Motion	AMALGAMATION(COMPANIES	Need to file as IA	04-Feb-21
		LIMITED VS.	Motion			
				ACT)/28(ND)2020		
151	0710102014492020/1	NOBLE BUILDCON PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	Need to file as IA	04-Feb-21
		LIMITED Vs. BENLON INDIA	Motion	AMALGAMATION(COMPANIES		
		LIMITED		ACT)/32(ND)2020		
152	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Stamp paper of Rs50,vakalatnama	04-Feb-21
		AMBIENCE PVT LTD		(IBC)/1600(ND)2018	advocata and client sign	
				()	missed,true copy stamp missed	
153	0710102029922020/3	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	sign missed on reply,pg-15,16	04-Feb-21
100	07 10 102023322020/3	LIMITED Vs. METAPHOR EXIM	ibc offder Sec 9	I I	-	04-1 60-21
		PRIVATE LIMITED		(IBC)/760(ND)2020	worng arrange,pg-	
		PRIVATE LIMITED			40,171,329,335,399,458,573,575, not	
					clear	
154	0710102003382020/2	POOJA NANDA PROPRIETOR M/S	IBC Under Sec 9	COMPANY PETITION IB	sign on reply missed,stamp paper	04-Feb-21
		ONE STOP SOLUTIONS Vs. M/S		(IBC)/206(ND)2020	missed,true copy sign and stamp	
		KOPAL COMPUTERS PRIVATE			missed	
		LIMITED				
55	0710102004052020/4	DEEP ELECTROPLTERS Vs.	IBC Under Sec 9	COMPANY PETITION IB	Need to file as IA	04-Feb-21
••	0.1010200100202011	MADVAK ENGINEERING INDIA	1.20 011401 0000	(IBC)/340(ND)2020	11000 10 1110 00 21	
		PVT LTD		\(\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tinc{\tint{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tint{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tin}\tint{\text{\text{\text{\text{\text{\text{\text{\text{\ti}\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tinc{\tint{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\text{\texi}\tint{\text{\text{\text{\text{\text{\text{\text{\text{\text{\tin}\tint{\text{\text{\text{\text{\text{\text{\text{\text{\texi}\tinz}\\ \tint{\text{\texitin}\text{\text{\text{\text{\text{\text{\texit{\texit{\text{\texi}\tint{\text{\texic}\tint{\text{\text{\tin\tint{\texit{\texi}\tint{\text{\texitilex{\tiin}\tint{\tiin}\		1
56	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA	Application and an array	INTERLOCUTORY APPLICATION	Need to file as IA	04-Feb-21
90	0710102004832021/1		Application under any		Need to file as IA	U4-FED-21
		Vs. INDIABULLS HOUSING	other provisions- IBC	(I.B.C)/316(ND)2021		I
		FINANCE LIMITED				
57	0710102020462018/1	RUPAK GUPTA Vs. BANARAS	Application under any	COMPANY PETITION	3 court fee missed in vakalatanama	04-Feb-21
		HOUSE LIMITED	other provisions	(COMPANIES ACT)/112(ND)2012		
58	0710102022752020/1	SANTOSH KUMAR CHOUDHARY	Sec 252 (1)	COMPANY APPEAL(COMPANIES	E stamp paper missed	04-Feb-21
		Vs. ROC	0.0 = 1.2 (.)	ACT)/207(ND)2020		
		V3. 100		A01/207(ND)2020		
59	0710102024802020/8	BHAVYA PRAKASH Vs. DD	IBC Under Sec 9	COMPANY PETITION IB	two converses and stores when a	04-Feb-21
59	0710102024802020/8		IBC Under Sec 9	I I	true copy sign and stamp missed	04-Feb-21
		MOTORS LIMITED		(IBC)/765(ND)2020		
160	0710102033212020/5	SHRI RIZWAN KHALEEL Vs.	IBC Under Sec 9	COMPANY PETITION IB	Sign missed on reply,court fee and	04-Feb-21
		SPICEJET LIMITED		(IBC)/791(ND)2020	welfare missed in vakalatnama	
161	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Need to file as IA	04-Feb-21
		GLOBAL INFONET DISTRIBUTION		(IBC)/712(ND)2019		
		PRIVATE LIMITED		(1.20)		
		I MVAIL EMMILED				
62	0710102082222020/5	INDERJIT MONGIA PROP :	IDO Hardan Octob	COMPANY PETITION IB	T 1 d - 4 d	04-Feb-21
62	0/10102082222020/5		IBC Under Sec 9		True copy sign and stamp missed	U4-Feb-21
		ASHENDER ENTERPRISES Vs.		(IBC)/952(ND)2020		
		MEDEOR HOSPITAL LIMITED				
63	0710102029152020/2	M/S AGGARWAL ADVERTISING	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed	04-Feb-21
		AGENCY Vs. M/S NAV GRIH		(IBC)/1084(ND)2020		
		DEVELOPERS PRIVATE LIMITED		· ' ' '		
64	0710102030772018/6	STRESSED ASSTES	IBC under Sec 7	COMPANY PETITION IB	Upload all reply separately	04-Feb-21
104	071010203077201070	STABILIZATION FUND (SASF) Vs.	ibo under dec 7	(IBC)/33(ND)2019	opioad all reply separately	04-165-21
				(IBC)/33(ND)2019		
		HOTLINE CPR LTD				
165	0710102031072018/9	MR. K BABU VARGHESE Vs.	Rule 11 of NCLT, 2016	COMPANY PETITION IB	pg-106 missed,pg-200 not clear	04-Feb-21
		SCHNEIDER PROTOTYPING INDIA		(IBC)/1518(ND)2018		
		PVT. LTD				
166	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong document	04-Feb-21
				(I.B.C)/2085(ND)2020	• • • • • • • • • • • • • • • • • • • •	1
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67	0710102083162019/8	OSWAL MINERALS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index missed	04-Feb-21
01	07 10 102003 1020 19/6		IDC Under Sec 9		muex missea	04-F6D-Z1
		SATELLITE CABLES PRIVATE		(IBC)/1185(ND)2019		1
		LIMITED				
68	0710102100462020/11	SAM BUSINESS CONTINUITY	IBC Under Sec 9	COMPANY PETITION IB	Index missed	04-Feb-21
		SERVICES Vs. JSP PROJECTS		(IBC)/1023(ND)2020		1
		PRIVATE LIMITED		-   -   -   -   -   -   -   -   -   -		1
169	0710102101302020/5	STATE BANK OF INDIA Vs.	Section 95(1)	COMPANY PETITION IB	Stamp paper and affidavit missed	04-Feb-21
03	07 10 102 10 1302020/5	ARVIND DHAM	3601011 33(1)	(IBC)/1038(ND)2020	Stamp paper and amuavit missed	04-1 60-21
170	07404004405500004		Dule 44 - CNOLT CO10		form and store and store at the	04 Feb 04
170	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	true copy sign and stamp missed	04-Feb-21
	1	CELEBRATION CITY PROJECTS	1	(I.B.C)/5726(PB)2020	l l	I
		PVT. LTD.		(1.5.0)/0/20(1.5)2020		1

2171	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020	Court fee and welfare missed	04-Feb-21
2172	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021	Court fee and welfare missed	04-Feb-21
2173	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	(IBC)/2836(ND)2019	Stamp paper of Rs100	04-Feb-21
2174	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020	stamp paper and affidavit missed	04-Feb-21
2175	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG	Sec 60(5)	INTERVENTION PETITION (IBC)/2()2021	Wrong document	04-Feb-21
2176	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020	Stamp paper missed and sign missed in starting	04-Feb-21
2177	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	need to ia file	04-Feb-21
2178	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	need to ia file	04-Feb-21
2179	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN VS. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020	Stamp paper missed	04-Feb-21
2180	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/512(ND)2020	Index missed	04-Feb-21
2181	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020	page numbering missed in file	04-Feb-21
2182	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020	page numbering missed	04-Feb-21
2183	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020	Councel signature missed in index	04-Feb-21
2184	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020	Councel signature missed in index	04-Feb-21
2185	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021	stamp paper and affidavit missed	04-Feb-21
2186	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1532(ND)2019	sign missed on reply	04-Feb-21
2187	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021	true copy sign and stamp missed	04-Feb-21
2188	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018	Wrong page numbering after pg-209	04-Feb-21
2189	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020	True copy sign and stamp missed in some pages	04-Feb-21

2190	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Stamp paper of Rs 50	04-Feb-21
2191	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	Need to file as IA	04-Feb-21
2192	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020	True copy stamp missed in some pages	04-Feb-21
2193	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020	True copy stamp missed	04-Feb-21
2194	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Supporting affidavit and stamp paper missed	04-Feb-21
2195	0710102090782020/2	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4092(PB)2020	pg-8 missed,stamp paper missed,true copy sign and stamp missed	04-Feb-21
2196	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020	Wrong document only 1 page uploaded	04-Feb-21
2197	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700()2020	DOCUMENT INCOMPLETE	04-Feb-21
2198	0710102109512020/1	RAJ KUMAR RAHLAN VS. STATE BANK OF INDIA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021	NEED TO ONE TIME FILE	04-Feb-21
2199	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	STAMP MISSING	04-Feb-21
2200	0710102150172019/2	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019	STAMP MISSING OF RUPEE 50	04-Feb-21
2201	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021	pg-188,190,192,194- 196,,198,201,202,203,206,208,213 cut	04-Feb-21
2202	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	Index and court fee and welfara missed	04-Feb-21
2203	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020	50 RUPEE E STAMP MISSING	04-Feb-21
2204	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019	STAMP MISSING	04-Feb-21
2205	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019	ONLY PROOF OF SERVICE MISSING	04-Feb-21
2206	0710102144842019/4	RAM SWARUP NATHI MAL VS. KHAIRWALA INTERNATIONAL LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019	18-23 NOT CLEAR	04-Feb-21
2207	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019	NEED TO IA FILE	04-Feb-21
2208	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018	17 19 NOT CLEAR	04-Feb-21

2209	0710200401392016/2	RAJEEV BEHL Vs. M/S		Application under any	COMPANY PETITION		NEED TO SIGN ALL PAGES	04-Feb-21
		REALTECH INFRASTRUCTURE LTD & ORS		other provisions	(COMPANIES ACT)/28(ND)2016			
2210	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	04-Feb-21
2211	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	04-Feb-21
2212	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	04-Feb-21
2213	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	04-Feb-21
2214	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	04-Feb-21
2215	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	04-Feb-21
2216	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	04-Feb-21
2217	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	04-Feb-21
2218	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	04-Feb-21
2219	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	04-Feb-21
2220	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	05-Feb-21
2221	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	05-Feb-21
2222	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	05-Feb-21
2223	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	05-Feb-21
2224	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	page:19-23 not clearWrong section choose/Blur Page-19 to 23	05-Feb-21
2225	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	05-Feb-21
2226	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	05-Feb-21

2227	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	05-Feb-21
2228	710102008912021	NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/558(ND)2020	MANISH MALHOTRA	case type wrong	05-Feb-21
2229	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	05-Feb-21
2230	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	05-Feb-21
2231	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	05-Feb-21
2232	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	05-Feb-21
2233	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	05-02-2021 evening
2234	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	05-02-2021 evening
2235	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	Pg-17,19,33 to 45 is Cut/46,114,116,136,138,249 not clear/47 to 56,84 also Cut/True copy sign missing in some pages	05-02-2021 evening
2236	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	05-02-2021 evening
2237	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & mp; amp; amp; court fees missed/Pagination not done after page no.17	05-02-2021 evening
2238	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	05-02-2021 evening
2239	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	12-02-2021
2240	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	12-02-2021
2241	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	12-02-2021
2242	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	12-02-2021
2243	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg- 105,113,139,141,183-192,193- 211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	12-02-2021
2244	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	12-02-2021
2245	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	12-02-2021
2246	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	12-02-2021

2247	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	12-02-2021
2248	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	12-02-2021
2249	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	12-02-2021
2250	0710102008152019/13	MERCKENS KARTON-UND- PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	12-02-2021
2251	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	12-02-2021
2252	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	12-02-2021
2253	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	12-02-2021
2254	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAse type wrong	12-02-2021
2255	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	12-02-2021
2256	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	12-02-2021
2257	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	12-02-2021
2258	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019	RAKESH KUMAR	47-translate 47-53 not clear page section wrong	12-02-2021
2259	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	12-02-2021
2260	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	12-02-2021
2261	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	12-02-2021
2262	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	12-02-2021
2263	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	12-02-2021
2264	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)			ANUBHAV RASTOGI	no main case no.	12-02-2021
2265	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	12-02-2021
2266	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	12-02-2021
2267	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	12-02-2021

2268	710102010522021	THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Abhay Gupta	section 242,244 fee not paid, 110 after, double numbering , vakalatnama missed	12-02-2021
2269	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	12-Feb-2021 eve
2270	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	12-Feb-2021 eve
2271	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	12-Feb-2021 eve
2272	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	12-Feb-2021 eve
2273	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	12-Feb-2021 eve
2274	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	12-Feb-2021 eve
2275	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	12-Feb-2021 eve
2276	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	12-Feb-2021 eve
2277	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & amp;amp;amp; True copy Sign miss/Merge into one PDF/Incomplete documents	12-Feb-2021 eve
2278	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	COMPANY PETITION IB	IBC Under Sec 9			50 rupee E STAMP MISSING	15-Feb-21
2279	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	15-Feb-21
2280	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	15-Feb-21
2281	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	15-Feb-21
2282	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	15-Feb-21
2283	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15-Feb-21
2284	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15-Feb-21
2285	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15-Feb-21
2286	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	15-Feb-21

2287	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7	100 RUPEES STAMP MISSING	15-Feb-21
		LIMITED				
2288	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7	100 RUPEES STAMP MISSING	15-Feb-21
2289	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9	Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	15-Feb-21
2290	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7	50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	15-Feb-21
2291	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)	PG-99 100 NOT CLEAR	15-Feb-21
2292	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016	AFFIDAVIT WITH STAMP MISSING	15-Feb-21
2293	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	INDEX MISSING	15-Feb-21
2294	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7	INDEX MISSING	15-Feb-21
2295	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9	NEED TO FILE SAPERATE WITH INDEX	15-Feb-21
2296	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9	NEED TO FILE SAPERATE WITH INDEX	15-Feb-21
2297	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9	IN REJOINDER SHOULD BE SIGN EVERY PAGES	15-Feb-21
2298	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	15-Feb-21
2299	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	15-Feb-21
2300	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99()2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	15-Feb-21
2301	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC	page-13 14 15 17 18 23 24 NOT CLEAR	15-Feb-21
2302	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)	IA not required in written submission	15-Feb-21
2303	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)	IA not required in written submission	15-Feb-21
2304	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)	IA not required in written submission	15-Feb-21
2305	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021	Sec 60(5)	IA not required in written submission	15-Feb-21

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2306	0710102003472021/1	RATNESH VERMA Vs. AKASH	INTERLOCUTORY	Sec 60(5)	IA not required in written	15-Feb-21
		SINGHAL	APPLICATION		submission	
			(I.B.C)/181(ND)2021			
2307	0710102003492021/1	ROSELINE LUKE Vs. AKASH	INTERLOCUTORY	Sec 60(5)	IA not required in written	15-Feb-21
		SINGHAL	APPLICATION		submission	
			(I.B.C)/199(ND)2021			
2308	0710102003502021/1	SHAILY NIGAM Vs. AKASH	INTERLOCUTORY	Sec 60(5)	IA not required in written	15-Feb-21
		SINGHAL	APPLICATION		submission	
			(I.B.C)/191(ND)2021			
2309	0710102005662021/1	SHARAD SOLANKI Vs. AKASH	INTERLOCUTORY	Sec 60(5)	IA not required in written	15-Feb-21
		SINGHAL	APPLICATION	` ,	submission	
			(I.B.C)/548()2021			
2310	0710102010962020/5	MOLLY TRADING COMPANY	CP(AA) MERGER AND	Sec. 230-232 - Second	PAGE-46 47 53 NOT CLEAR	15-Feb-21
	0.1010201000202010		AMALGAMATION(COMPANIE			
		MEDIA PVT LTD	S ACT)/23(ND)2020	Motion		
2311	0710102114972020/1	ASHU GUPTA Vs. AKASH	INTERLOCUTORY	Sec 60(5)	IA not required in written	15-Feb-21
2311	0710102114372020/1	SINGHAL	APPLICATION	360 00(3)	submission	13-1-60-21
		SINGHAL			Submission	
2042	07404004407500004	RAJ KAPOOR Vs. AKASH	(I.B.C)/89(ND)2021	0 00(5)	NEED TO IA EILE	45 5-1- 04
2312	0710102116752020/1		INTERLOCUTORY	Sec 60(5)	NEED TO IA FILE	15-Feb-21
		SINGHAL	APPLICATION			
			(I.B.C)/127(ND)2021			
2313	0710102004652021/1	NITIN GUPTA Vs. SANDEEP	INTERLOCUTORY	Sec 60(5)	NEED TO ALL PAGES SIGN	15-Feb-21
		KUMAR BHATT	APPLICATION			
			(I.B.C)/265(ND)2021			
2314	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF		Sec 60(5)	NEED TO EVERY PAGES SIGN	15-Feb-21
		HINDUSTAN PAPER	APPLICATION			
		CORPORATION LIMITED Vs.	(I.B.C)/3150(ND)2020			
		UNION OF INDIA THROUGH				
		SECRETARY DEPARTMENT OF				
		HEAVY INDUSTRIES				
2315	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE	COMPANY	Sec 252 (3)	NEED TO ALL PAGES SIGN	15-Feb-21
20.0	07 10 102000 10202070	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	000 202 (0)	NEED TO ALL TAGES SIGN	1010021
		COMPANIES	ACT)/292(ND)2020			
2316	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI &	COMPANY PETITION	Sec. 241(1)	PAGE 99 100 NOT CLEAR	15-Feb-21
2310	071010208723202077	CO. PVT. LTD.	(COMPANIES	360. 241(1)	FAGE 93 100 NOT CLEAR	13-1 60-21
		CO. PVI. LID.	ACT)/122(ND)2020			
0047	0710102100462020/10	OAM BUOINESS SONTINUES		IBC Under Sec 9	Olamanda da mana Batta ta da m	15-Feb-21
2317	0710102100462020/10	SAM BUSINESS CONTINUITY	COMPANY PETITION IB	IBC Under Sec 9	Sign missing on Both index	15-Feb-21
		SERVICES Vs. JSP PROJECTS	(IBC)/1023(ND)2020		(Arguments & amp; amp;	
		PRIVATE LIMITED			Judgement)	
2318	0710102100462020/12	SAM BUSINESS CONTINUITY	COMPANY PETITION IB	IBC Under Sec 9	Sign missing on Both index	15-Feb-21
		SERVICES Vs. JSP PROJECTS	(IBC)/1023(ND)2020		(Arguments & amp; amp;	
		PRIVATE LIMITED			Judgement)	
2319	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs.	COMPANY PETITION	Sec. 213,Sec. 241(1),Sec.	Wrong Document(application Filed)	15-Feb-21
		CAT AIR PRIVATE LIMITED	(COMPANIES	242(4),Sec. 243(1) (b),Sec.		
			ACT)/153(ND)2020	244(1)		
2320	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY	COMPANY PETITION IB	IBC under Sec 7	UP stamp paper should be of RS.	15-Feb-21
		INFRASTRUCTURE PVT. LTD.	(IBC)/174(PB)2020		100/	
		]	ľ ′ ` ′ <del>′ · · · ·</del>			
2321	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL	COMPANY PETITION IB	IBC Under Sec 9	No index/No memo of Parties/No	15-Feb-21
		Vs. AARCITY INFRASTRUCTURE	(IBC)/58(ND)2020		affidavit	
		PVT LTD.	= 5,,00(112,2020		amauri.	
2322	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs.	COMPANY	Sec 252 (3)	Stamp/Affidavit missing	15-Feb-21
-022	37 10 102 172 1020 19/3	REGISTRAR OF NCT OF DELHI &	APPEAL(COMPANIES	000 202 (0)	Stamp/Amuavit imssing	10-1 00-21
		l .				
2222	0740402444722047/4	HARYANA	ACT)/53(ND)2020	IDC Under Coo 0	NEED TO DELETE	45 Feb 04
2323	0710102411722017/1	M/S MECASA FURNISHINGS PVT.	COMPANY PETITION IB	IBC Under Sec 9	NEED TO DELETE	15-Feb-21
		LTD. Vs. BHASIN INFOTECH &	(IBC)/437(PB)2017			
		INFRASTRUCTURE PVT. LTD.	1			
2324	0710102411722017/2	M/S MECASA FURNISHINGS PVT.	COMPANY PETITION IB	IBC Under Sec 9	Wrong	15-Feb-21
		LTD. Vs. BHASIN INFOTECH &	(IBC)/437(PB)2017		Doc.(Application,Reply,Rejoinder,C	
		INFRASTRUCTURE PVT. LTD.			ounter affidavit, affidavit All are filed	
					with same slash no.)	
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2325	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE		IBC under Sec 7	e-stamp missing	15-Feb-21
		C PROJECTS PVT LTD	(IBC)/1718(PB)2018			
2326	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body	Pg-5 not clear	15-Feb-21
2327	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9	main case not metion and true copy sign missing	15-Feb-21
2328	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)	UP stamp should be of 100/-Rs.	15-Feb-21
2329	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016	UP stamp should be of 100/-Rs./Pg- 24,26,27 translation	15-Feb-21
2330	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/119(ND)2020	Sub-section (I) of section 230	Wrong Doc.(Joint Petition Filed)	15-Feb-21
2331	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)	stamp paper missing/true copy sign missing/PG-84,85/146 to 156 not clear	15-Feb-21
2332	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9	Pg-7,22 not clear	15-Feb-21
2333	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9	Index Blank	15-Feb-21
2334	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7	UP stamp should be of 100/-Rs./Pg- 27,29,30,Translation/Pg-35 to 44,59,62 not clear	15-Feb-21
2335	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED	COMPANY PETITION IB (IBC)/2838(ND)2019	IBC Under Sec 9	e stamp paper missing	15-Feb-21
2336	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9	No pagination	15-Feb-21
2337	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9	need to file IA	15-Feb-21
2338	0710102153872019/2	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/880(ND)2019	Sec 252 (1) - By Government Body	need to application filled	15-Feb-21
2339	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7	online proof of service uploaded	15-Feb-21
2340	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/115(ND)2020	Sec 252 (1)	counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	15-Feb-21
2341	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	APPEAL(COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	page:20-21 translation eng	15-Feb-21
2342	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9	supporting affidavit missed	15-Feb-21
2343	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7	need to IA file	15-Feb-21

2344	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9			NEED TO IA FILE	15-Feb-21
2345	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9			sign missing on rejoinder	15-Feb-21
2346	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND) 2020	Sec 25(j)			page:14-15, 39 not clear	15-Feb-21
2347	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	15-Feb-21
2348	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	15-Feb-21
2349	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	15-Feb-21
2350	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file seprately	15-Feb-21
2351	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	15-Feb-21
2352	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	15-Feb-21
2353	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	15-Feb-21
2354	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	15-Feb-21
2355	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	15-Feb-21
2356	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	15-Feb-21
2357	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	15-Feb-21
2358	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	15-Feb-21
2359	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	15-Feb-21
2360	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	15-Feb-21
2361	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	15-Feb-21
2362	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	15-Feb-21
2363	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	15-Feb-21
2364	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	15-Feb-21
2365	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15-Feb-21

2366	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	, ,	Sec 425	Shadman Ahmed Siddiqui	main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	15-Feb-21
2367	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED VS. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9		Wrong Document(application Filed)	
2368	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		wrongdoc	16-Feb-21
2369	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9		UP stamp should be of Rs.100/-	16-Feb-21
2370	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9		E-stamp missing/True copy sign & mp;amp; service also	16-Feb-21
2371	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB) 2020	Rule 11 of NCLT, 2016		Wrong Docs. (IA uploaded)	16-Feb-21
2372	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7		e-Stamp missing	16-Feb-21
2373	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)		Pg-14 translation/Pg-17 to 21 not clear	16-Feb-21
2374	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9		Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	16-Feb-21
2375	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020	Sec 60(5)		Wrong Docs.(IBC U/s-9 petition Uploaded	16-Feb-21
2376	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9		NEED TO SAPERATE FILLLING	16-Feb-21
2377	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9		40 41-43 45 48 65 77 NOT CLEAR	16-Feb-21
2378	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	16-Feb-21
2379	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT		NEED TO SAPERATE FILLING	16-Feb-21
2380	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9		No Index/no Pagination	16-Feb-21
2381	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9		Remove Extra files or file it seprately	16-Feb-21
2382	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC		Affidavit is of back date	16-Feb-21
2383	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	19(2)		Remove extra files or file it separately	16-Feb-21
2384	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		Supporting affidavit is missing	16-Feb-21

2385	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	16-Feb-21
2200	0710102165882019/5			IDC Hadas Can O			nn no 22 22 ore not elecu	40 Feb 04
2386	0710102165662019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	16-Feb-21
		PRIVATE LIMITED	()2010					
2387	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs.	COMPANY PETITION IB	IBC Under Sec 9			E stamp is missing	16-Feb-21
		CENTURY AUTO ENGINEERING	(IBC)/94(ND)2020					
		PVT. LTD.						
2388	0710102113952019/7	SURESH YADAV Vs. S P	COMPANY PETITION IB	IBC Under Sec 9			Proof of Service	16-Feb-21
		CONTRACTS PVT. LTD.	(IBC)/2004(ND)2019					
2389	0710102114232020/2	VINOD SHANKER SHRINGI Vs.	COMPANY PETITION	Sec. 241(1),Sec.			Wrong Docs.(Application Uploaded)	16-Feb-21
		MCONVERGE SERVICES PRIVATE	(COMPANIES	242(4),Sec. 244(1)				
2390	0710102145002019/2	PRISM JOHNSON LIMITED	ACT)/177(PB)2020	IDO Hardan Orano			No la desde a Desde di su (No et succ	16-Feb-21
2390	0710102145002019/2	THROUGH ITS DIVISION RMC	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	16-Feb-21
		(INDIA) Vs. KNIGHT	(IBC)/2917(ND)2019				allidavit	
		CONSTRUCTIONS PRIVATE						
		LIMITED						
2391	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT	CP(AA) MERGER AND	Sub-section (I) of section			Wrong Docs.(Merger petition	16-Feb-21
		LTD Vs. M/S DYNAMIC SHELLS	AMALGAMATION(COMPANIE			I	Uploaded)	
		INDIA PVT. LTD.	S ACT)/246(ND)2017	other provisions		I	,	
2392	0710200400582012/2	PANTHERA DEVELOPERS PVT.	COMPANY PETITION	Application under any			Wrong Docs.(petition Uploaded)	16-Feb-21
l		LTD Vs. SANKALP BUILDWELL	(COMPANIES	other provisions				
		PVT. LTD	ACT)/58(ND)2012					
2393	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		1	STAMP AND SUPPORTING	16-Feb-21
		HEALTH PVT. LTD.	(COMPANIES	1		1	AFFIDAVIT MISSING	
		14/11/2015 1/21/5 04 51/51/50 1/2	ACT)/141(ND)2018			<del></del>		40 = 1 04
2394	710102007892021	WINSOME KNIT GARMENTS VS	Company Petition	Application under any		Ananda Gomathy	Wrong section & amp; amp; amp;	16-Feb-21
		M/S.NAYAK AVIATION SERVICES PVT. LTD	(Companies Act)	other provisions			wrong case type select	
2395	710102007652021	KRISHNA ENTERPRISES VS	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed,	16-Feb-21
	1 10 10 200 1 00 20 2 1	HYLINE AUTO PRIVATE LIMITED		125 0.140. 000 0		J. 1. 2. 7. 3. 11. 11.	court fee missed, page, 64-65, 68,	
							71, 72, 83-152, 319-321, etc pages	
							not clear	
2396	710102013282021	JAGJIT SINGH SURI VS	Company Appeal(Companies	Sec 252 (3) - By		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7	16-Feb-21
		REGISTRAR OF COMPANIES	Act)	Government Body			missed This is not govt company	
							kindly pay the fee	
2397	0710102061182019/16	SHIVALIK PACKAGING	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	16-Feb-21
		INDUSTRIES Vs. JIYA AGRO	(IBC)/777(ND)2019					
0000	0710102089332019/8	PRIVATE LIMITED	COMPANY PETITION ID	IDO Hardan Octob			NEED TO IA FILE	16-Feb-21
2398	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16-Feb-21
		ELECTRONICS LTD	(IBC)/1265(ND)2019					
		ELECTRONICS LTD						
2399	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE	INTERLOCUTORY	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	16-Feb-21
		C PROJECTS PVT LTD	APPLICATION			1		
			(I.B.C)/4191(PB)2020					
2400	0710102448572018/17	STATE BANK OF INDIA Vs. M/S	COMPANY PETITION IB	IBC under Sec 7			Need to file as IA	16-Feb-21
		ADVANCE SURFACTANTS INDIA	(IBC)/922(PB)2018	1		1		
		LIMITED						
2401	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT.	COMPANY PETITION IB	IBC Under Sec 9		1	Wrong Document(Application	16-Feb-21
		LTD. Vs. M/S. HINDUSTAN EPC	(IBC)/774(ND)2018	1		1	uploaded)	
2402	0710102006792021/1	COMPANY LTD.	COMPANY PETITION	Coo 244/4) Coo 242/4)	+		DOCUMENT Not Upload	16-Feb-21
2402	0/10102006/92021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	(COMPANY PETITION	Sec. 241(1),Sec. 242(4)		1	DOCOMENT NOT UPIOAG	10-F6D-Z1
		CONTAINERS LIMITED	ACT)/29(ND)2021					
2403	0710102011782021/1	AGGARWAL STEEL INDUSTRIES	INTERLOCUTORY	Sec 60(5)		<u> </u>	WRONG E FILE	16-Feb-21
		PVT.LTD Vs. RESHMA MITTAL	APPLICATION			1		
			(I.B.C)/817()2021	1		1		
2404	0710102096832020/2	KRISHAN PAL Vs.	COMPANY PETITION IB		IBC Under Sec 9		ONLY PROOF OF SERVICE	17-Feb-21
		S.D.ENGINEERSTECH PVT. LTD.	(IBC)/16(ND)2021				UPLOAD	
2405	0710102171932019/2	M/S RT CONSTRUCTION	COMPANY PETITION IB		IBC Under Sec 9		Remove extra files or file it	17-Feb-21
		COMPANY Vs. EIE ENGINEERING	(IBC)/351(ND)2020	1			separately	
		INDIA P L						

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2406	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S	COMPANY PETITION IB		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no.	17-Feb-21
2407	0710102007082021/1	ROHTAS PROJECTS LTD. FANKAAR INTERIORS PVT. LTD.	(IBC)/1022(ND)2018 COMPANY PETITION IB		IBC Under Sec 9	+	27,37-39, 54- 57 translation E stamp paper is missing	17-Feb-21
2407	071010200706202171	Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	(IBC)/77(ND)2021		ibc officer sec 9		E stamp paper is missing	17-Feb-21
2408	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17-Feb-21
2409	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Sec 25(j)		Sign missing on reply	17-Feb-21
2410	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17-Feb-21
2411	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17-Feb-21
2412	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	17-Feb-21
2413	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no- 104 to 115/Cut Line page no- 123.124/Vakalatnama	17-Feb-21
2414	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	17-Feb-21
2415	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	17-Feb-21
2416	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	17-Feb-21
2417	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate page43,88-93 not clear page	17-Feb-21
2418	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	17-Feb-21
2419	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	18-Feb-21
2420	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	18-Feb-21
2421	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	18-Feb-21
2422	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	18-Feb-21
2423	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED VS. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	18-Feb-21
2424	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	IBC under Sec 7			E stamp paper is missing	18-Feb-21
2425	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	18-Feb-21
2426	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	18-Feb-21

2427	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	Supporting aff paper	fidavit with E stamp	18-Feb-21
2428	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	Index is missir	ng	18-Feb-21
2429	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Sec 252 (3)	wrong documed document sep.	ent(Kindly upload all arately	18-Feb-21
2430	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9	Notary date no	ot show	18-Feb-21
2431	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB	IBC under Sec 7	NEED TO ALL	PAGES SIGN	18-Feb-21
2432	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9	NEED TO IA FI	ILE	18-Feb-21
2433	0710200410572018/4	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC).	IBC Under Sec 9	DOCUMENT N	OT IN NUMBERING	18-Feb-21
2434	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC).	IBC Under Sec 9	pg no 22 is no is missing	t clear and pg no 38	18-Feb-21
2435	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body	Pg. no. 13-14 a	are not clear	18-Feb-21
2436	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7	numbering mis blank pages re	ssed in document and emoved	18-Feb-21
2437	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED		Application under any other provisions- IBC	Il volume index clear	x missed 202-208 not	18-Feb-21
2438	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB	IBC under Sec 7	Kindly applica with fee and m	ition file to separately nentioned rule	18-Feb-21
2439	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9	10rs stamp pa service misser	aper missed advance	18-Feb-21
2440	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7		nd affidavit missed	18-Feb-21
2441	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Roc service mi	issed	18-Feb-21
2442	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)	kindly applicat with fee	tion filed separately	18-Feb-21
2443	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	26 page not cle	ear 44 page missed	18-Feb-21
2444	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB	IBC Under Sec 9	No index		18-Feb-21
2445	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7	No index		18-Feb-21
2446	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Page no 9 mis:	sed	18-Feb-21

2447	0710120004642018/13	SHARAD VEDEHRA Vs. M/S.					
		HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7		Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	18-Feb-21
2448	0710200410572018/7	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9		NEED TO ALL PAGES SIGN	18-Feb-21
2449	0710102000822021/1		CP(AA) MERGER AND	Sec. 230-232 - Second		ONLY PROOF OF SERVICE	18-Feb-21
2443	071010200002202171	Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.	AMALGAMATION(COMPANIE S ACT)/20(ND)2021			UPLOAD	10-1 60-21
2450	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE	, , ,	IBC under Sec 7		NEED TO UPLOAD IN ONE PDF	18-Feb-21
		C PROJECTS PVT LTD	(IBC)/1718(PB)2018				
2451	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE	COMPANY PETITION IB	IBC under Sec 7		NEED TO UPLOAD IN ONE PDF	18-Feb-21
		C PROJECTS PVT LTD	(IBC)/1718(PB)2018				
2452	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)		NEED TO IA FILE	18-Feb-21
2453	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		NEED TO IA FILE	18-Feb-21
		LIMITED Vs. MMR METALS PRIVATE LIMITED	(IBC)/2(ND)2021				
2454	0710102073662020/1	HARJEET SINGH CHADHA Vs.	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		50 RUPEE E STAMP MISSING	18-Feb-21
2-10-1	071010207000202071	CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	(COMPANIES	241(1),000. 242(4)		oo koree e oranii mioomo	1010021
0455	07404000770700000		ACT)/12(ND)2021	A !!4!!		DA OF 44 45 47 00 00 50 50 NOT	40 F-1- 04
2455	0710102077272020/6	Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	l l	PAGE-11-15 17 23 32 56-59 NOT CLEAR	18-Feb-21
		LTD.	(I.B.C)/3316(ND)2020				
2456	0710102077272020/7	Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		PAGE-17 23 32 56-59 NOT CLEAR	18-Feb-21
		LTD.	(I.B.C)/3316(ND)2020				
2457	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOADED	18-Feb-21
2458	0710102101312020/4	FIVE ESS PRECISION	COMPANY PETITION IB	IBC Under Sec 9		50 RUPEE STAMP MISSING	18-Feb-21
		COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	(IBC)/1055(ND)2020				100000
2459	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7		PAGE-4 5 6 NOT CLEAR	18-Feb-21
2460	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7		STAMP MISSING	18-Feb-21
2461	0710102111002020/1	ADARSH CNC SERVICES PRIVATE		Sec 252 (1)		page numbering missed,	18-Feb-21
2401	071010211100202071	LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	APPEAL(COMPANIES ACT)/502(ND)2020	1000 202 (1)		supporting affidavit missed, estamp paper missed, etc	10-1 65-21
		HARYANA	, ,			F-F-	
2462	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH	INTERLOCUTORY APPLICATION	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		affidavit on back date	18-Feb-21
		PVT.LTD.	(I.B.C)/5253(ND)2020				
2463	0710102111102020/3	NOBLE CO-OPERATIVE BANK	INTERLOCUTORY	Sec 60(5),Sec 43(1) r/w		vaffidavit on back date	18-Feb-21
2463	0710102111102020/3	LIMITED Vs. JARVIS INFRATECH PVT.LTD.	APPLICATION	Sec 44 (1),Sec 66(1)		vallidavit off back date	10-Feb-21
2464	0710102111102020/4	NOBLE CO-OPERATIVE BANK	(I.B.C)/5253(ND)2020 INTERLOCUTORY	Soc 60(E) Sec 42(4) ###		officionit on book data	18-Feb-21
2464	0710102111102020/4	LIMITED Vs. JARVIS INFRATECH	APPLICATION	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		affidavit on back date	16-Feb-21
	1	PVT.LTD.	(I.B.C)/5253(ND)2020				
2465	0710102134752019/6	LIMITED Vs. M/S. KARE	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9	l l	wrong document upload( sec-9 + written submission )	18-Feb-21
		PARTNERS GROUP INDIA					
		PRIVATE LIMITED					
2466	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION	Sec 12(2)		need to file IA	18-Feb-21
			(I.B.C)/821()2021				
2467	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7		estamp paper missed	18-Feb-21

2468	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	18-Feb-21
2469	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	18-Feb-21
2470	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	18-Feb-21
2471	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	18-Feb-21
2472	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	18-Feb-21
2473	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	18-Feb-21
2474	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED		IBC under Sec 7			supporting affidavit missed	18-Feb-21
2475	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	18-Feb-21
2476	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	18-Feb-21
2477	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	(I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	18-Feb-21
2478	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	18-Feb-21
2479	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	18-Feb-21
2480	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	18-Feb-21
2481	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	18-Feb-21
2482	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Ankush Soni	affidavit back date	18-Feb-21
2483	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI TECH TOWNSHIPS LIMITED	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	18-Feb-21
2484	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	stamp paper missing	18-Feb-21
2485	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	18-Feb-21
2486	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakaltnama missed	18-Feb-21

2487	710102013942021	AQUA CHILL SYSTEMS INDIA PVT	Company Petition	Sec 241 (2)	1	Mr. Suhas Jalinder Shinde	fees missed, document missed , no	18-Feb-21
2407	710102010342021	LTD VS SHAPOORJI SHAPOORJI	(Companies Act)	Gec 241 (2)		mi. Gallas Galliaer Gilliae	petition uploaded	10-1 65-21
		PALLONJI & CO.PVT.LTD. SP	(Companies Act)				petition aproduce	
		INFOCITY INCUBATOR NO.4						
		INFOCITY INCOBATOR NO.4						
2488	710102014122021	BANK OF MAHARASHTRA VS	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination	18-Feb-21
		GRID INDIA POWER CABLE	' ' ' ' '				cut after page no.318 to 320,371 to	
							373/Blur pages-359 to 538	
2489	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA	COMPANY PETITION IB	IBC Under Sec 9			NEED TO SAPERATE FILLING	19-Feb-20
		PRIVATE LIMITED	(IBC)/252(ND)2019					
2490	0710102077172020/2		COMPANY PETITION IB	IBC under Sec 7			page:222-293, 355	19-Feb-20
		LIMITED Vs. ALSTRONG	(IBC)/913(ND)2020					
		ENTERPRISES INDIA PVT LTD						
2491	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE	COMPANY	Sec 252 (3)			affidavit on 100 each	19-Feb-20
1401	07 10 10 20 00 13 20 20 77	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Gec 232 (3)			anidavit on 100 each	13-1 65-20
		COMPANIES	ACT)/292(ND)2020					
2492	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA	COMPANY PETITION IB	IBC Under Sec 9			advocate welfare and court fee	19-Feb-20
	0.101020000201010	MANUFACTURING PVT LTD	(IBC)/1205(ND)2019				missed	
2493	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER	INTERLOCUTORY	Sec 66(1)			estamp paper missed	19-Feb-20
		JAIN	APPLICATION					
			(I.B.C)/3899(ND)2020					
2494	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA	INTERLOCUTORY	22(3)a			need to File IA	19-Feb-20
		PRIVATE LIMITED Vs. EXCLUSIFE						
		TECHNOSOFT PRIVATE LIMITED	(I.B.C)/4386(ND)2020					
			INTERNACIONAL DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA DE LA CONTRACTA	0 00(5)				10 = 1 00
2495	0710102107402020/1	JINDAL STEEL CORPORATION Vs.	INTERLOCUTORY	Sec 60(5)			wrong file	19-Feb-20
		ALLIANCE INTEGRATED	APPLICATION					
2496	0710102107402020/2	METALIKS LIMITED  JINDAL STEEL CORPORATION Vs.	(I.B.C)/5034(ND)2020 INTERLOCUTORY	Co. CO(E)			need to file fresh( ibc 9)	19-Feb-20
2496	071010210740202072	ALLIANCE INTEGRATED	APPLICATION	Sec 60(5)			need to file fresh( lbc 9)	19-Feb-20
		METALIKS LIMITED	(I.B.C)/5034(ND)2020					
2497	0710102107412020/2	JINDAL STEEL IMPEX Vs.	INTERLOCUTORY	Sec 60(5)			need to file fresh( ibc 9)	19-Feb-20
2431	071010210741202072	ALLIANCE INTEGRATED	APPLICATION	Sec 60(3)			need to me near ( ibc 3)	13-1 65-20
		METALIKS LIMITED	(I.B.C)/5024(ND)2020					
2498	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE	INTERLOCUTORY	Sec 60(5)			NEED TO IA FILE	19-Feb-20
	0.1010200111202111	BHUSHAN DEORA	APPLICATION	555 55(5)				
			(I.B.C)/298(PB)2021					
2499	0710102080922020/3	MOTHER LAM PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9			NEED TO SIGN ALL PAGES	19-Feb-20
		Vs. 3 ACES WOOD PRIVATE	(IBC)/1071(ND)2020					
		LIMITED	[` ´ ` ` ´					
2500	0710102092152020/1	MR. HARISH TANEJA Vs. MR.	INTERLOCUTORY	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	19-Feb-20
		ASHWANI ARYA	APPLICATION					
			(I.B.C)/4187(ND)2020					
2501	0710102078022019/7	PEE JAY FINANCE COMPANY	COMPANY PETITION IB	IBC under Sec 7			NEED TO FILE SAPERATE	19-Feb-20
		LIMITED Vs. V S MATRIX PRIVATE	(IBC)/976(ND)2019					
	1	LIMITED						
2502	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs.	COMPANY PETITION IB	IBC under Sec 7			50 STAMP MISSING	19-Feb-20
		KPG INTERNATIONAL PRIVATE	(IBC)/2083(ND)2019					
2502	0740400440500004	LIMITED	CD(AA) MEDCER AND	Can 220 222 Carried			NEED TO IA EILE	40 Feb 22
2503	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION(COMPANII	Sec. 230-232 - Second			NEED TO IA FILE	19-Feb-20
		HI MOBILES SOLUTIONS LID	S ACT)/9(ND)2021	EMOTION				
2504	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN	COMPANY PETITION IB	IBC Under Sec 9			nf	19-Feb-20
	3	BREWERIES LTD	(IBC)/2818(ND)2019				ļ	
2505	710102141192019	NITIN SINGH PROP SHYAM	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	19-Feb-20
_,,,,		PRINTERS Vs. DR. JOHNS LAB	(IBC)/25(ND)2020					
		PHARMA PVT LTD	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\					
2506	0710200410572018/6	M/S SYNERGY PROPERTY	COMPANY PETITION IB	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	19-Feb-20
		DEVLOPMENT SERVICES PVT.	(IBC)/271(ND)2018					
	1	LTD. Vs. PRIDE HOTEL LTD.	r ' ' '	1	I		1	I

2507	0710102024902020/3	BUOOL CHAND BUACATONICH Va	COMPANY DETITION ID	IDC Under See 0	T T	FO DUDEE STAND MISSING	19-Feb-20
2507	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	(IBC)/759(ND)2020	IBC Under Sec 9		50 RUPEE STAMP MISSING	19-Feb-20
2508	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE		IBC under Sec 7		11-19 NEED TO TRANSLATE	19-Feb-20
2300	07 10 1020200020 10/13	C PROJECTS PVT LTD	(IBC)/1718(PB)2018	ibc under Sec 7		11-13 NEED TO TRANSLATE	13-1 60-20
2509	0710102072872020/3	M/S FURNACE METTALIKS Vs.	COMPANY PETITION IB			Page No. 52,57 are not clear, page	19-Feb-20
2303	071010207207202073	RATHI STEEL AND POWER LTD	(IBC)/906(ND)2020	<del></del>		no. 71 is repeated and double	13-1 60-20
		RATHISTELL AND FOWER LID	(IBC)/900(ND)2020			pagination is not allowed	
2510	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs.	INTERLOCUTORY	Rule 11 of NCLT, 2016		Page no. 18-19 translation	19-Feb-20
-0.0	0710102070202071	THREE C GREEN DEVELOPERS	APPLICATION	11011021, 2010		r ago no. To to translation	1010020
		PRIVATE LIMITED	(I.B.C)/3296(ND)2020				
2511	0710102035132020/7	AYU INFRASTRACTURE PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		INDEX MISSING	19-Feb-20
		LIMITED Vs. PALLAVI COPPER	(IBC)/920(ND)2020				
		PIPES PRIVATE LIMITED	(,(,				
2512	0710102035132020/8	AYU INFRASTRACTURE PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		INDEX MISSING AND NEED TO	19-Feb-20
		LIMITED Vs. PALLAVI COPPER	(IBC)/920(ND)2020			UPLOAD ONE TIME	
		PIPES PRIVATE LIMITED					
2513	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs.		IBC Under Sec 9		NEED TO ALL PAGES SIGN	19-Feb-20
		JAGPIN BREWERIES LTD.	(IBC)/930(ND)2019				
2514	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH	INTERLOCUTORY	Rule 11 of NCLT, 2016		Index and affidavit is missing	19-Feb-20
		SHARMA	APPLICATION				
			(I.B.C)/349(ND)2021				
2515	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH	INTERLOCUTORY	Rule 11 of NCLT, 2016		Index and affidavit is missing	19-Feb-20
		SHARMA	APPLICATION				
			(I.B.C)/349(ND)2021				
2516	0710102001332020/9	MILLENNIUM REALTECH PVT LTD	COMPANY	Sec 252 (3)		Index missing	19-Feb-20
		Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES				
		NCT OF DELHI AND HARYANA	ACT)/150(ND)2020				
2517	0710102003022021/3	SANDEEP MEHTA Vs. SUPER		Sec. 242(4),Sec. 241(1)		NEED TO SIGN ALL PAGES	19-Feb-20
		RESTAURANT PRIVATE LIMITED	(COMPANIES				
			ACT)/17(ND)2021	0 00/5		D 1 11 1 2 22 22 24 1	40 = 4 00
2518	0710102004652021/3	NITIN GUPTA Vs. SANDEEP		Sec 60(5)		Pagination from pg no. 33-36, 39-41	19-Feb-20
		KUMAR BHATT	APPLICATION			are missing	
0540	07404000405000000	OALOD MADEY DONATE LIMITED	(I.B.C)/265(ND)2021	IDO Hardan Orac O		Activity to a file of the	19-Feb-20
2519	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED		IBC Under Sec 9		Affidavit is of back date	19-Feb-20
		Vs. CUSHMAN AND WAKEFIELD	(IBC)/521(ND)2020				
2520	0710102062722020/6	PHYSIO CONTROL INDIA SALES	CA/A) MEDCED AND	Sec. 230-232, Sec 234		F stamp is missing	19-Feb-20
2520	0710102062722020/6	PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIE			E stamp is missing	19-Feb-20
		PRIVATE LIMITED VS.	S ACT)/65(PB)2020				
2521	0710102075392019/14	RAM NIWAS & SONS Vs. PALM	COMPANY PETITION IB	IBC Under Sec 9		AFFIDAVIT MISSING AND SIGN ALL	19 Ech 20
2021	0710102073332013714	DEVELOPERS PRIVATE LTD.	(IBC)/894(ND)2019	ibo onder dec 3		PAGES	13-1 65-20
2522	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD.		IBC Under Sec 9		VOLUME 1 UPLOADED ONLY	19-Feb-20
	0710102004022010714	Vs. INDO ARYA CENTRAL	(IBC)/1191(ND)2019	De chack coop		VOLUME 1 OF EOADED ONE!	1010020
		TRANSPORT LIMITED	(1.20), 110 (1.12), 2010				
2523	0710102108912020/1	PRAVEEN CHOPRA Vs.	COMPANY PETITION	Sec. 241(1),Sec. 242(4)		Index is missing	19-Feb-20
		WINGROW GRAVURES PRIVATE	(COMPANIES				
		LIMITED	ACT)/5(PB)2021				
2524	0710102135102019/8	TECHZONA BUILDCON PRIVATE	COMPANY PETITION IB	IBC under Sec 7		pg no. 8,26,27,29-30 translation,	19-Feb-20
		LIMITED Vs. ELEGANT IT	(IBC)/2759(ND)2019			double pagination is not allowed	
		SOLUTIONS PRIVATE LIMITED					
2525	0710102166592019/4	UNION OF INDIA Vs. P.D.	COMPANY PETITION	Sec. 271-273	İ	E stamp paper is missing	19-Feb-20
		AGROPROCESSORS LIMITED	(COMPANIES				
			ACT)/30(ND)2020				
2526	0710102150872019/3	RUDRA BUILDWELL CITY PVT.		Sec. 140(5)		Index and affidavit is missing	19-Feb-20
		LTD Vs. M/S TANDON &	(COMPANIES	, ,			
		MAHENDRA	ACT)/168(ND)2019				
2527	0710102150872019/4	RUDRA BUILDWELL CITY PVT.	COMPANY PETITION	Sec. 140(5)		pg .no. 8 is missing	19-Feb-20
							1
		LTD Vs. M/S TANDON & MAHENDRA	(COMPANIES ACT)/168(ND)2019				

2529 07 2530 71 2531 71	0710102169272019/1 0710102171382019/6 0710102011962021	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES  INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD)  OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS	APPEAL(COMPANIES ACT)/70(ND)2020 COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear  Merge in one pdf	19-Feb-20 19-Feb-20
2530 71 2531 71	710102011962021	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	ACT)/70(ND)2020  COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	(3) - By Government Body  Sec 252 (1) - By Government Body,Sec 252			Merge in one pdf	19-Feb-20
2530 71 2531 71	710102011962021	Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252			Merge in one pdf	19-Feb-20
2530 71 2531 71	710102011962021	Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	APPEAL(COMPANIES ACT)/29(ND)2020	Government Body,Sec 252			Merge in one pdf	19-Feb-20
2530 71 2531 71	710102011962021	Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	APPEAL(COMPANIES ACT)/29(ND)2020	Government Body,Sec 252			Merge in one pdf	19-Feb-20
2531 71		)(M/S. COMPETENT INFRACOMN PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	ACT)/29(ND)2020					
2531 71		PVT. LTD) OUTOTEC INDIA PRIVATE LIMITED	, , ,	(3) - By Government Body				
2531 71		OUTOTEĆ INDIA PRIVATE LIMITED	CP(AA) Merger and					l
2531 71			CP(AA) Margar and					
2531 71			IVI IAA INGIUGI AIIU	Sec. 230-232 - Second	1	DHRITIMAN	kindly link with first motion, file	19-Feb-20
	10102014472021		Amalgamation(Companies	Motion			condonation delay application in	
	10102014472021	PRIVATE LIMITED	Act)	in otion			2nd motion	
	10102014472021	M/S S S SWAMI DEVELOPERS &	Company Petition	Sec 252 (1)		S N PANDEY	case type wrong,52-53 page not	19-Feb-20
2532 71		INFRASTRUCTURE PVT. LTD. VS	(Companies Act)	Sec 232 (1)		3 N FANDET	clear true copy missed	19-1 60-20
2532 71			(Companies Act)				clear true copy missed	
2532  71		ROC DELHI		5 1 11 1101 7 0010	COMPANY DESTRUCTION IN			10 = 1 00
	10102014492021	JSSI HYDRAULICS PVT. LTD. VS		Rule 11 of NCLT, 2016	COMPANY PETITION IB		sign missing stamp paper missing	19-Feb-20
		AKASH EQIPMENT			(IBC)/405(ND)2020			
		&MACHINERIES PVT. LTD						
2533 71	10102001332020	MILLENNIUM REALTECH PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES		INDEX MISSING	22-Feb-21
i l		Vs. REGISTRAR OF COMPANIES			ACT)/150(ND)2020			
		NCT OF DELHI AND HARYANA						
2534 71	10102103662020	RAKESH BHATIA VS M/S		Sec 60(5),Regulation 44(2),		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE	22-Feb-21
<i>i</i> 1		SANTOSH OVERSEAS LIMITED		Liquidation process	1		CHECK SECTION IN MAOIN	
				Regulation, 2016			APPLICATION MAIN CASE NOT	
				regulation, 2010			LINK reminder 3/5	
2535 71	10102008852021	SANJAY AGGARWAL VS		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	22-Feb-21
2555	10102000032021	CELEBRATION CITY PROJECTS		Rule 11 Of NCL1, 2010		ISHA BHALLA	case type wrong	22-1 60-21
		PVT. LTD.		ļ				
2536 71	10102012002021	MAHAVIR PARSHAD JAIN VS		Application under any		Mahavir Parshad Jain	e-stamp paper missing please	22-Feb-21
		HARYANA STATE POLUTION		other provisions- IBC			document upload reminder 4/5	
		CONTROL BOARD						
2537 71	10102012752021	A. Y. TRADERS PRIVATE LIMITED		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	22-Feb-21
		VS CGST AND CENTRAL EXCISE						
		DIVISION - X SILVASSA DAMAN						
		COMMISSIONERATE						
2538 71	10102013532021	OCS GROUP (INDIA) PRIVATE		Application under any		Bhushan M Oza	Wrong case type/ PG-7 to 11,13not	22-Feb-21
		LIMITED VS KARVY DIGIKONNECT		other provisions- IBC			clear remindr 3/5	
		LTD.		other provisions in			oldar reminar oro	
2539 71	10102013542021	OCS GROUP (INDIA) PRIVATE		Application under any		Bhushan M Oza	Wrong case type/Pg-7 to 11 not	22-Feb-21
2559 11	10102013342021	LIMITED VS KARVY DIGIKONNECT		other provisions- IBC		Bilusilali W Oza	clear case type may be Interlocutory	
				other provisions- IBC				
		LTD.					application reminder 3/5	
2540 71	10102015212021	METAL TECH CORPORATION VS		Application under any	1	MADHAV DADHICH	Proof of Service missing	22-Feb-21
<b></b>		AVL INDIA PVT. LTD.		other provisions- IBC				
2541 07	710102001962019/13	YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB		need to ia file	23-Feb-21
		INTERNATIONAL PVT. LTD. Vs.			(IBC)/136(ND)2019			
		YS MARCHANDISE						
l		INTERNATIONAL PVT. LTD.						
2542 07	710102001962019/15	YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	23-Feb-21
		INTERNATIONAL PVT. LTD. Vs.			(IBC)/136(ND)2019			
		YS MARCHANDISE			, , , , , , , , , , , , , , , , , , , ,			
		INTERNATIONAL PVT. LTD.						
	710102001962019/16	YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	23-Feb-21
25/3	1 10 10200 1302013/10			IBC Under Sec 10			MEED TO IA FILE	23-Feb-21
2543 07		INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE			(IBC)/136(ND)2019			
2543 07		IYS MARCHANDISE						
2543 07				1	1			
		INTERNATIONAL PVT. LTD.						
	0710102105782020/3	INTERNATIONAL PVT. LTD.  ELEGANT IT SOLUTIONS PRIVATE		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		NEED TO SIGN ALL PAGES	23-Feb-21
	710102105782020/3	INTERNATIONAL PVT. LTD.  ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	23-Feb-21
	710102105782020/3	INTERNATIONAL PVT. LTD.  ELEGANT IT SOLUTIONS PRIVATE		Rule 11 of NCLT, 2016	I .		NEED TO SIGN ALL PAGES	23-Feb-21
	710102105782020/3	INTERNATIONAL PVT. LTD.  ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA		Rule 11 of NCLT, 2016	I .		NEED TO SIGN ALL PAGES	23-Feb-21
2544 07	0710102105782020/3	INTERNATIONAL PVT. LTD.  ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA		Rule 11 of NCLT, 2016	I .		NEED TO SIGN ALL PAGES STAMP MISSING	23-Feb-21 23-Feb-21
2544 07		INTERNATIONAL PVT. LTD. ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		ŕ	(I.B.C)/4925(ND)2020			

				I	<u> </u>	l
2546	0710102168622019/6	INDSAO INTRATECH Vs. MARS	IBC Under Sec 9	COMPANY PETITION IB	Pg. no. 14-23 are not clear	23-Feb-21
05.47	074040047400004040	BUILDMART PRIVATE LIMITED	0 - 050 (4) D	(IBC)/251(ND)2020	-11 61	00 5-1-04
2547	0710102171382019/3	INCOME TAX OFFICER WARD 6(2)	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	all files merge into one pdf, pdf	23-Feb-21
		Vs. REGISTRAR OF COMPANIES	Government Body,Sec 252	AC1)/29(ND)2020	need to divide into another volume	
		)(M/S. COMPETENT INFRACOMN	(3) - By Government Body		after pg no. 200	
		PVT. LTD)				
2548	0710102171382019/4	INCOME TAX OFFICER WARD 6(2)	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	all files merge into one pdf, pdf	23-Feb-21
		Vs. REGISTRAR OF COMPANIES	Government Body,Sec 252	ACT)/29(ND)2020	need to divide into another volume	
		)(M/S. COMPETENT INFRACOMN	(3) - By Government Body		after pg no. 200	
		PVT. LTD)				
2549	0710102171382019/5	INCOME TAX OFFICER WARD 6(2)	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	all files merge into one pdf, pdf	23-Feb-21
		Vs. REGISTRAR OF COMPANIES	Government Body,Sec 252	ACT)/29(ND)2020	need to divide into another volume	
		)(M/S. COMPETENT INFRACOMN	(3) - By Government Body		after pg no. 200	
		PVT. LTD)				
2550	710102001332020	MILLENNIUM REALTECH PVT LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES	INDEX MISSING	23-Feb-21
		Vs. REGISTRAR OF COMPANIES	(1,	ACT)/150(ND)2020		
		NCT OF DELHI AND HARYANA				
2551	0710102001332020/8	MILLENNIUM REALTECH PVT LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES	PETITION ALLREADY	23-Feb-21
		Vs. REGISTRAR OF COMPANIES		ACT)/150(ND)2020		
		NCT OF DELHI AND HARYANA				
2552	0710102013402020/1	MAHENDER KUMAR Vs.		COMPANY APPEAL(COMPANIES	INDEX MISSING	23-Feb-21
		REGISTRAR OF COMPANIES		ACT)/491(ND)2020		
2553	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB	DOCUMENT NOT IN PROPER	23-Feb-21
		KAPIL DEV REHANI		(IBC)/904(ND)2020	INDEX MISSING	
2554	0710102115282020/1	EXXIM HOLDINGS PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Remove extra files or file it	23-Feb-21
		LIMITED Vs. REGISTRAR OF		ACT)/38(ND)2021	separately	
2555	0710102116522020/2	COMPANIES FIREFLY E-VENTURES LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Domessa sytua files on file it	23-Feb-21
2555	0/10102116522020/2				Remove extra files or file it	23-Feb-21
		HT MOBILES SOLUTIONS LTD	Motion	AMALGAMATION(COMPANIES	separately	
				ACT)/9(ND)2021		
2556	0710102118912020/1	SEBRO MACHINE TOOLS	Sec 252 (3)	COMPANY APPEAL(COMPANIES	supporting affidavit is missing	23-Feb-21
		PRIVATE LIMITED Vs.		ACT)/536(ND)2020		
		REGISTRAR OF COMPANIES				
		DELHI				
2557	0710102165752019/7	INTEC CAPITAL LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	23-Feb-21
		SUVIDHA INFRACON PRIVATE		(IBC)/93(ND)2020		
		LIMITED				
2558	0710102165752019/8	INTEC CAPITAL LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	23-Feb-21
		SUVIDHA INFRACON PRIVATE		(IBC)/93(ND)2020		
		LIMITED				
2559	0710200409952018/8	SH HARI KISHAN SHARMA Vs.	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	23-Feb-21
		AKME PROJECTS LIMITED		(IBC)/55(ND)2018		
2560	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	23-Feb-21
		Vs. M/S. SHOBHA CARDS		(IBC)/2322(ND)2019		
		PRIVATE LIMITED		, , , ,		
2561	0710102020662020/1	UMESH GARG Vs. ORIENTAL	Application under any	COMPANY	NEED TO IA FILE	23-Feb-21
		BANK OF COMMERCE	other provisions- IBC	APPLICATION(IBC)/1380(PB)2020		
			·			
2562	0710102025202020/2	ASHOK KUMAR JUNEJA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	INDEX MISSING AND DOCUMENT	23-Feb-21
		LAXMI DIA JEWEL PRIVATE		(I.B.C)/1612(ND)2020	NOT IN PROPER	
		LIMITED		[ ' ' '		
2563	0710102025202020/3	ASHOK KUMAR JUNEJA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	INDEX MISSING AND DOCUMENT	23-Feb-21
		LAXMI DIA JEWEL PRIVATE		(I.B.C)/1612(ND)2020	NOT IN PROPER	
		LIMITED		(	NOT IN THOSE EX	
2564	0710102025202020/4	ASHOK KUMAR JUNEJA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	INDEX MISSING AND DOCUMENT	23-Feb-21
	37 10 102020202020/4	LAXMI DIA JEWEL PRIVATE	000 00(0)	(I.B.C)/1612(ND)2020	NOT IN PROPER	20-1 60-21
		LIMITED		(I.B.C)/ 1012(ND)2020	INOT IN PROPER	
2565	0710102027622020/1	CHOWDHRY RUBBER &	IBC Under Sec 9	COMPANY PETITION IB	PAGE- 5 6 NOT CLEAR 11 IN	23-Feb-21
2000	07 10102027622020/1	I I	IBC Under Sec 9			23-190-21
		CHEMICALS PRIVATE LIMITED		(IBC)/703(ND)2020	TRANSLATE	
	1	Vs. A.M. VINYLE PVT. LIMITED	1	I I	1	ı

2566	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020	STAMP RUPEE SHOULD BE RUPEE 50	23-Feb-21
2567	0710102083932019/18	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	NEED TO SIGN ALL PAGES	23-Feb-21
2568	0710102083932019/19	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	NEED TO SIGN ALL PAGES	23-Feb-21
2569	0710102096432020/1	SADEEP CHANDNA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369()2020	STAMP RUPEE 50	23-Feb-21
2570	0710102097332020/4	OSWAL EXPORTS PRIVATE LIMITED Vs. 2.SKA HOLDINGS PVT. LIMITED (EARLIER SKA HOLDINGS LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2020	NEED TO IA FILE	23-Feb-21
2571	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020	AFFIDAVIT MISSING	23-Feb-21
2572	0710102108532020/2	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020	NEED TO IA FILE	23-Feb-21
2573	0710102108532020/3	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020	NOTARY MISSING	23-Feb-21
2574	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021	50 RUPEE E STAMP MISSING	23-Feb-21
2575	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021	INDEX MISSING	23-Feb-21
2576	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020	SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	23-Feb-21
2577	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021	100 RUPEE STAMP MISSING	23-Feb-21
2578	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962()2021	DOCUMENT NOT IN PROPER INDEX MISSING	23-Feb-21
2579	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020	pg-8 not clear,stamp paper of Rs50	23-Feb-21
2580	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Merged into one pdf	23-Feb-21
2581	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019	Need to file as IA	23-Feb-21
2582	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019	Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	23-Feb-21
2583	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020	Supporting affidavit and stamp paper missed	23-Feb-21
2584	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	23-Feb-21
2585	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	23-Feb-21

2586	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2587	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2588	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2589	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2590	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2591	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2592	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2593	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2594	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2595	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23-Feb-21
2596	0710200000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	23-Feb-21
2597	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	23-Feb-21
2598	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	23-Feb-21
2599	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	23-Feb-21
2600	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	23-Feb-21
2601	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	23-Feb-21
2602	710102015402021	M/S FORTIS HOSPITAL LIMITED VS M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2838(ND)2019	HARKESH	160-168 pages not clear 186-194 not clear vakalatnama missed	23-Feb-21
2603	710102015352021	UNISONS HOTELS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	23-Feb-21
2604	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	23-Feb-21
2605	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	23-Feb-21
2606	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)	, , , , , , , , , , , , , , , , , , , ,	PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	23-Feb-21
2607	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	23-Feb-21

2608	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurdiction UP	23-Feb-21
2609	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	25-Feb-21
2610	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	25-Feb-21
2611	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	25-Feb-21
2612	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	25-Feb-21
2613	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	25-Feb-21
2614	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	25-Feb-21
2615	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	25-Feb-21
2616	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	25-Feb-21
2617	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	25-Feb-21
2618	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	25-Feb-21
2619	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	25-Feb-21
2620	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	25-Feb-21
2621	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	25-Feb-21
2622	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	25-Feb-21
2623	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	25-Feb-21
2624	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	25-Feb-21
2625	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/160(ND)2020		stamp paper missing	26-Feb-21
2626	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	26-Feb-21
2627	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/282(ND)2020		stamp paper missing	26-Feb-21

2628	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020	supporting affidavit missing	26-Feb-21
2629	0710102105652020/2	DELHI AND HARYANA VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/465(ND)2020	supporting affidavit missing	26-Feb-21
2630	0710102108242020/1	HARYANA MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/483(ND)2020	supporting affidavit missing	26-Feb-21
2631	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020	supporting affidavit missing	26-Feb-21
2632	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020	supporting affidavit missing	26-Feb-21
2633	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/468 (ND) 2020	supporting affidavit missing	26-Feb-21
2634	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020	supporting affidavit missing	26-Feb-21
2635	0710102100972020/2	MS. SHWETA SINGH VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/419(ND)2020	supporting affidavit missing	26-Feb-21
2636	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/477(ND)2020	supporting affidavit	26-Feb-21
2637	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020	E-STAMP MISSED	26-Feb-21
2638	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020	PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	26-Feb-21
2639	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020	Index is missing	26-Feb-21
2640	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020	file to file in one pdf file not upload properly	26-Feb-21
2641	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/829(PB)2020	Pg. no. 19 is missing, pg. no. 40,41- 49 is not clear	26-Feb-21
2642	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021	Affidavit and index is missing	26-Feb-21
2643	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019	E stamp paper is missing	26-Feb-21
2644	0710102152382019/4	AK SINGH VS. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020	PETITION NOT CONSIDER	26-Feb-21
2645	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020	PETITION NOT CONSIDER	26-Feb-21
2646	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020	PETITION NOT CONSIDER IN ADDITIONAL	26-Feb-21

2647	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	26-Feb-21
2648	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	26-Feb-21
2649	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	26-Feb-21
2650	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	26-Feb-21
2651	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	26-Feb-21
2652	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link and case type section wrong	26-Feb-21
2653	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	26-Feb-21
2654	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	26-Feb-21
2655	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Memo of parties/List of dates & events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed	26-Feb-21
2656	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates & Detail (a) amp; events / synopsis missed, main case no. missed	26-Feb-21
2657	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	01-Mar-21
2658	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	01-Mar-21
2659	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	01-Mar-21
2660	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	01-Mar-21
2661	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	01-Mar-21
2662	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	01-Mar-21
2663	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	01-Mar-21
2664	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	01-Mar-21
2665	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	01-Mar-21

2666	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020	Sign missing on written submissions	01-Mar-21
2667	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/45(ND)2020	E stamp paper is missing	01-Mar-21
2668	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020	wrong efiling	01-Mar-21
2669	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018	E stamp- paper is missing, pg. no. 7,9,11 are not clear	01-Mar-21
2670	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	INDEX MISSING	01-Mar-21
2671	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	INDEX MISSING	01-Mar-21
2672	0710102006172020/6	SURESH KUMAR JAIN VS. DREAM PROCON PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020	Supporting affidavit and service is missing	01-Mar-21
2673	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021	Supporting affidavit and service is missing	01-Mar-21
2674	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020	INDEX MISSING	01-Mar-21
2675	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY	Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020	PAGE-13-15 23 NOT CLEAR	01-Mar-21
2676	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/194(ND)2020	STAMP PAPER MISSING	01-Mar-21
2677	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021	STAMP MISSING	01-Mar-21
2678	0710102025352020/1	STEAM EQUIPMENTS PRIVATE LIMITED VS. TECHNISYS ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020	STAMP MISSING	01-Mar-21
2679	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020	Document Not Uplaod	01-Mar-21
2680	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020	10rs stamp paper missed	01-Mar-21
2681	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019	kindly application file separately and pay the fee with choose the section	01-Mar-21
2682	0710102091302019/1	AVBODH MEDICARE LLP Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong efiling	01-Mar-21
2683	0710102002722019/7	FELIX HEALTHCARE PVT. LTD. INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	(IBC)/403(ND)2020 COMPANY PETITION IB (IBC)/177(ND)2019	pg. no. 95,96 typed copy	01-Mar-21
2684	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020	PAGE NO 26 NOT CLEAR	01-Mar-21

2685	0710102104462020/2	SANAT PRODUCTS LIMITED VS. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020		file as application	01-Mar-21
2686	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	01-Mar-21
2687	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	01-Mar-21
2688	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	01-Mar-21
2689	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	01-Mar-21
2690	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	01-Mar-21
2691	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	01-Mar-21
2692	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Document Not Uplaod	01-Mar-21
2693	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Uplaod	01-Mar-21
2694	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Uplaod	01-Mar-21
2695	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2696	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2697	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Uplaod	01-Mar-21
2698	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2699	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2700	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI	Company	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2701	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2702	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2703	710102012652021	SURAJ MIGLANI VS VANDANA GARG	Company	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2704	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	01-Mar-21
2705	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01-Mar-21
2706	710102034042020	CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	וויייייייייייייייייייייייייייייייייייי	Gulshan Kr.	Pagination not done in index after page no.91/Page not clear-30/Sign miss in vakalatnama/etc	01-Mar-21
2707	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	01-Mar-21

2708	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	02-Mar-21
2709	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	02-Mar-21
2710	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	02-Mar-21
2711	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	03-Mar-21
2712	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	03-Mar-21
2713	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	03-Mar-21
2714	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	03-Mar-21
2715	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	03-Mar-21
2716	0710102085852020/1	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	03-Mar-21
2717	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	03-Mar-21
2718	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	03-Mar-21
2719	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	03-Mar-21
2720	0710102026552020/2	GUNJIT KALRA VS. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	03-Mar-21
2721	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	03-Mar-21
2722	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	03-Mar-21
2723	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	03-Mar-21
2724	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	03-Mar-21
2725	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Uplaod	03-Mar-21
2726	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED VS. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51- 105,111-120 not clear	03-Mar-21
2727	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		affidavit with stamp paper missed	03-Mar-21
2728	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		stamp paper missed	03-Mar-21

2729	0710102003332021/1	RAKESH SAXENA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	affidavit with stamp paper missed	03-Mar-21
		AISHWARYA MOHAN GAHRANA		(I.B.C)/221(PB)2021		
2730	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021	need to file petition	03-Mar-21
2731	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020	affidavit with stamp paper missed	03-Mar-21
2732	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021	proof of service missed	03-Mar-21
2733	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED	Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021	stamp paper missed	03-Mar-21
2734	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	sign and true copy missed stamp paper and affidavit missed	03-Mar-21
2735	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019	NEED TO APPLICATION FILE	03-Mar-21
2736	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020	PAGE FIRST NOT IN FILE	03-Mar-21
2737	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020	INDEX MISSING	03-Mar-21
2738	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020	NEED TO IA FILE	03-Mar-21
2739	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED VS. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021	NEED TO IA FILE	03-Mar-21
2740	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020	NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03-Mar-21
2741	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	23 A NEED TO TRANSLATE	03-Mar-21
2742	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020	NEED TO SIGN EVERY PAGES	03-Mar-21
2743	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020	INDEX MISSING	03-Mar-21
2744	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020	PAGE-225-230 276 NOT CLEAR	03-Mar-21
2745	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019	ALREADY SHOW	03-Mar-21
2746	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019	STAMP MISSING	03-Mar-21
2747	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.	Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019	INDEX MISSING	03-Mar-21

2748	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03-Mar-21
2749	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03-Mar-21
2750	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03-Mar-21
2751	0710102117332020/1	S. PAWANDEEP SINGH Vs. LOTUS MECHNOTECH PVT. LTD.		Application under any other provisions ,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/11(ND)2021		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03-Mar-21
2752	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	04-Mar-21
2753	710102032702020	MAHESH BANSAL VS CANARA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1342(ND)2018	Mahesh	please delete all document and upload single pdf	04-Mar-21
2754	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	04-Mar-21
2755	710102017092021	SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	04-Mar-21
2756	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111- 112 translate page (106,108,110,113- 116 not clear page )	04-Mar-21
2757	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	04-Mar-21
2758	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	04-Mar-21
2759	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	04-Mar-21
2760	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	05-Mar-21
2761	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156()2021		NEED TO IA FILE	05-Mar-21
2762	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	05-Mar-21
2763	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	05-Mar-21
2764	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	05-Mar-21
2765	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		NEED TO IA FILE	05-Mar-21
2766	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	05-Mar-21

2767	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021	need to ia file	05-Mar-21
2768	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS	IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020	NEED TO IA FILE	05-Mar-21
2769	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	PETITION NOT CONSIDER	05-Mar-21
2770	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	PETITION NOT CONSIDER	05-Mar-21
2771	0710102070032020/3	NARESH BASIA Vs.	Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020	NEED TO IA FILE	05-Mar-21
2772	0710102085852020/2	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020	Only proof of service uploaded	05-Mar-21
2773	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019	Index missed	05-Mar-21
2774	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019	Index missed and sign missed	05-Mar-21
2775	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	sign missed on reply	05-Mar-21
2776	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020	Stamp paper missed	05-Mar-21
2777	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	Stamp paper missed	05-Mar-21
2778	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020	pg-5 not clear,proof of service missed	05-Mar-21
2779	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020	pg-5 not clear,proof of service missed	05-Mar-21
2780	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020	pg-5 not clear,proof of service missed	05-Mar-21
2781	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	sign missed on reply,volume not more than 200pages	05-Mar-21
2782	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	05-Mar-21
2783	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	05-Mar-21
2784	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	page numbering missed and stamp paper and affidavit missed	05-Mar-21

2785	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998 1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	
2786	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018	Petition will be filled as Petition and separtaely file the rejoinder	05-Mar-21
2787	0710102001282021/2	MR. PRADEEP KUMAR Vs.  1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021	Index missed	05-Mar-21
2788	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021	Merged into one pdf	05-Mar-21
2789	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021	Merged into one pdf	05-Mar-21
2790	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020	Index missed	05-Mar-21
2791	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020	sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi	05-Mar-21
2792	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020	NEED TO ALL PAGES SIGN	05-Mar-21
2793	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/396(ND)2020	INDEX MISSING	05-Mar-21
2794	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020	NEED TO SIGN EVERY PAGES	05-Mar-21
2795	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019	NEED TO IA FILE	05-Mar-21
2796	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	ALLREADY FILE	05-Mar-21
2797	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020	100 rupees E stamp is missing	05-Mar-21
2798	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	E stamp of 50 is required	05-Mar-21
2799	0710102097212019/17	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019	Sign on every page of objection is missing	05-Mar-21
2800	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019	Remove extra files or file them Separately	05-Mar-21
2801	0710102160942019/5	ND SPICES PRIVATE LIMITED VS. YES SIR CATERING SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020	kindly file separately with choose section and pay fee	05-Mar-21
2802	0710102161182019/11	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	Index is missing	05-Mar-21
2803	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	Document Not Uplaod	05-Mar-21
2804	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018	Affidavit is of back date	05-Mar-21

2805	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	05-Mar-21
2806	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		pg no. 24-28 are not clear, E stamp paper and service are misisng	05-Mar-21
2807	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	05-Mar-21
2808	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong efiling please file as additional document	05-Mar-21
2809	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	05-Mar-21
2810	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	09-Mar-21
2811	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	09-Mar-21
2812	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded	09-Mar-21
2813	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	09-Mar-21
2814	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED VS. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	09-Mar-21
2815	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION(COMPANIE S ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	09-Mar-21
2816	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	09-Mar-21
2817	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	09-Mar-21
2818	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	09-Mar-21
2819	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	09-Mar-21
2820	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	09-Mar-21
2821	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg- 176 missing/Pg-193 to 197 Pages are cut	09-Mar-21
2822	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	09-Mar-21
2823	710102101282020	RABINDRA KUMAR MINTRI VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 50(1)	(IBC)/923(PB)2018	APOORV AGARWAL	section wrong e-stamp [paper missed need to service all respondent	09-Mar-21

	I	T		T		T=	I	1
2824	710102002942021	M/S SWISS PROMOTION PRIVATE	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	09-Mar-21
		LTD. VS M/S TIMEKEEPERS						
		THEWATCH BOUTIQUEPRIVATE						
		LIMITED						
2825	710102018212021	M/S. JAY ACE TECHNOLOGIES	Miscellaneous Application	Application under any	COMPANY PETITION IB	KARUNESH	sign missing and stamp paper	09-Mar-21
		LTD. VS M/S. MICROMAX ENERGY	(IBC)	other provisions- IBC	(IBC)/330(ND)2018		missing	
		LTD.						
2826	710102018532021	STATE BANK OF INDIA VS MR.	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit,	09-Mar-21
		CHARANBIR SINGH SETHI					true copy sign missed, proof of	
							services missed, advocate welfare	
							and court fee missed, page:23-25	
							not clear page:29-30 not clear	
							puguat or more	
2827	710102019092021	STATE BANK OF INDIA VS MR.	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit,	09-Mar-21
		GURJEET SINGH JOHAR	<b>,</b>				true copy sign missed, proof of	
		00.10221 0.11.01.1001.11.11					services missed, advocate welfare	
							and court fee missed, page:22-24	
							not clear page:28-29 not clear	
							not clear page.26-29 not clear	
2828	710102019072021	STATE BANK OF INDIA VS MR.	Company Betition ID (IDC)	Section 0E(4)		Ichchha Kalash	antown names wises doubt off death	00 Mar 24
2020	7 10 102019072021	SANJAY GUPTA	Company Petition IB (IBC)	Section 95(1)		iciiciina Kaiasn	estamp paper missed with affidavit,	U3-WAT-21
	1	SANJAT GUPTA					page:313-315 not clear, 319-320,	
							proof of service missed, advocate	
	1						welfare and court fee missed etc	
0000	74040004040004	OTATE DANK OF INDIA VC ***	David David David David	0 41 05(4)		lababba Malaab		00.8404
2829	710102019102021	STATE BANK OF INDIA VS MR.	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit,	09-Mar-21
		RAJBIR SINGH					true copy sign missed, page:289-	
							291, 295-296, not clear, advocate	
							welfare & court fee	
							missed, proof of services missed,	
2830	710102018802021	STATE BANK OF INDIA VS AMRIT	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	estamp paper missed with affidavit,	09-Mar-21
		PAL SINGH CHADHA					true copy sign missed, proof of	
							services missed, advocate welfare	
							and court fee missed, page:22-24	
							not clear page:28-29 not clear	
2831	710102018602021	SANYOG HEALTHCARE LTD. VS	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	adocate welfare and court fee	09-Mar-21
		BISON BIOTECH PRIVATE LIMITED					missed, vakalatnama not clear,	
							page:78 not clear	
2832	710102018592021	SANYOG HEALTHCARE LTD. VS	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	page:91 not clear, advocate welfare	09-Mar-21
		INFINITY HEALTH CARE PRIVATE					and court fee missed	
		LIMITED						
2833	710102102822020	SANJEEV AHUJA VS	Interlocutory Application	Application under any	COMPANY PETITION IB	KARAN MALHOTRA	wrong filing you can file as	10-Mar-21
			(I.B.C)	other provisions- IBC	(IBC)/530(ND)2018		additional document	
2834	710102019042021	IMPERISH CONSTRUCTION PVT.	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	PRANAV	index not signed/True copy sign	10-Mar-21
		LTD. VS GAURAV KATIYAR	(I.B.C)		(IBC)/1348(ND)2019		missing in some pages	
2835	710102019062021	WIZARD CONSTRUCTION CO. VS	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	PRANAV	index not signed/True copy sign	10-Mar-21
	1	GAURAV KATIYAR RP OF	(I.B.C)		(IBC)/1348(ND)2019		missing in some pages	
1	1	EARTHCON UNIVERSAL						
		INFRATECH PVT. LTD.						
2836	710102018892021	SHIVA ENGINEERING SERVICES	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	PRANAV	True copy sign missing	10-Mar-21
	1	VS MR. GAURAV KATIYAR	(I.B.C)		(IBC)/1348(ND)2019			
I	1	RESOLUTION PROFESSIONAL						
	1	EARTHCON UNIVERSAL						
I	1	INFRATECH PRIVATE LIMITED						
2837	710102019232021	STATE BANK OF INDIA VS INDO	Interlocutory Application	Application under any	COMPANY PETITION IB	ARV CHAMBERS LAW	Wrong File	10-Mar-21
I		ALUSYS INDUSTRIES LTD	(I.B.C)	other provisions- IBC	(IBC)/925(PB)2020		"	
2838	710102019252021	INDIAN BANK ERSTWHILE	Interlocutory Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB	REEMA KHORANA	Section Not Mention in Soft Copy	10-Mar-21
1	1	ALLAHABAD BANK VS NIMITAYA	(I.B.C)	,	(IBC)/1913(ND)2019	1	But Technically Rule 11 Select Plz	
	1	HOTEL AND RESORTS LIMITED	ľ ′		' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '		Write in Soft Copy Also	
	1							
2839	710102019052021	SANGHA INFRATECH VS GAURAV	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	PRANAV	index not signed/True copy sign	10-Mar-21
		KATIYAR	(I.B.C)		(IBC)/1348(ND)2019		missing in some pages	
		INSTITAN	(5.0)	1	[(150), 1040(ND)2013		Imponing in some pages	1

2840	710102019902021	RAVI BANSAL VS M K S OIL	Interlocutory Application	Application under any	COMPANY PETITION IB	Ravi	wrong filing	10-Mar-21
		PRIVATE LIMITED	(I.B.C)	other provisions- IBC	(IBC)/1164(ND)2019			
2841	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	15-Mar-21
		PRIVATE LIMITED						
2842	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	15-Mar-21
2843	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	15-Mar-21
2844	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	15-Mar-21
2845	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/382(ND)2020		sign missed	15-Mar-21
2846	0710102102612020/5	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/153(ND)2020		wrong efile	15-Mar-21
2847	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	15-Mar-21
2848	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	15-Mar-21
2849	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	15-Mar-21
2850	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	15-Mar-21
2851	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014()2021		Need to file as IA	15-Mar-21
2852	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	15-Mar-21
2853	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		Affidavit Verified Date Missing	15-Mar-21
2854	0710102066822020/5	ANIL KUMAR MITTAL VS. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Affidavit Verified Date Missing	15-Mar-21
2855	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E Stamp Paper Missing	15-Mar-21
2856	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	15-Mar-21
2857	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	15-Mar-21
2858	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	15-Mar-21
2859	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & Description of the Copy Signature	15-Mar-21

2860	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020	Page No 10 Not CLEAR	15-Mar-21
2861	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	15-Mar-21
2862	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020	pg-25-74 translate,upload in one pdf	15-Mar-21
2863	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020	pg-161- 164,179,182,207,208,214,330,334,336 ,338-341 not clear	15-Mar-21
2864	0710102009592021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/88(ND)2021	Wrong Document(Petition uploaded	15-Mar-21
2865	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020	Need to file as CA	15-Mar-21
2866	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	No index attached	15-Mar-21
2867	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT,Sec. 271- 273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020	Pg. No. 27-30 translation	15-Mar-21
2868	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	15-Mar-21
2869	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020	Proof of Service missing	15-Mar-21
2870	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Need to file as IA	15-Mar-21
2871	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021	E-stamp missing	15-Mar-21
2872	0710102026062020/4	RAJNI MITTAL VS. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Proof of Service missing	15-Mar-21
2873	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020	Proof of Service missing	15-Mar-21
2874	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Not uploaded in single PDF	15-Mar-21
2875	0710102080062020/7	SURENDER KUMAR GUPTA Vs.  J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Need to file as CA	15-Mar-21
2876	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019	E-stamp missing	15-Mar-21
2877	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	E-stamp missing	15-Mar-21
2878	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021	Need to file asIA	15-Mar-21

2879	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Wrong file	15-Mar-21
2880	0710102116522020/11	INDIA P. LIMITED  FIREFLY E-VENTURES LTD Vs.  HT MOBILES SOLUTIONS LTD	Sec. 230-232 - Second	CP(AA) MERGER AND AMALGAMATION(COMPANIES	pg-9 missed in index	15-Mar-21
			Motion	ACT)/9(ND)2021		
2881	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missed	15-Mar-21
		LIMITED Vs. EARTH WATER LIMITED		(IBC)/1116(ND)2020		
2882	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019	Need to file as IA	15-Mar-21
2883	0710102136992019/3	MANOJ SRIVASTAVA MEDIA	IBC Under Sec 9	COMPANY PETITION IB	Index missed	15-Mar-21
		CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE		(IBC)/2693(ND)2019		
		LIMITED				
2884	0710102142722019/10	AMREX MARKETING PRIVATE	Sec. 59,Application under	COMPANY PETITION	Volume 2 will be upload	15-Mar-21
		LIMITED Vs. UNIVERSAL	any other provisions	(COMPANIES ACT)/879(ND)2019	separately,pg-203	
		CONVEYOR BELTINGS LIIMTED	,Application under any			
			other provisions			
			,Application under any			
			other provisions			
2885	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL	IBC under Sec 7	COMPANY PETITION IB	Only proof of service uploaded	15-Mar-21
İ		UNITECH UNIVERSAL		(IBC)/3243(ND)2019		
		INFRASTRUCTURE PRIVATE				
2886	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL	IBC under Sec 7	COMPANY PETITION IB	Need to file as IA	15-Mar-21
2000	0710102150942019/7	UNITECH UNIVERSAL	ibC under Sec 7	(IBC)/3243(ND)2019	Need to file as IA	15-War-21
		INFRASTRUCTURE PRIVATE		(IBC)/3243(ND)2019		
		LIMITED				
2887	0710102166032019/6	OM LOGISTICS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index missed	15-Mar-21
2001	07 10 10 10 10 00 00 10 70	JINDAL RETAIL (INDIA) PRIVATE	ibo chaci occ c	(IBC)/3466(ND)2019	mack missed	10 11101 21
		LIMITED		(,,,,		
2888	0710102172312019/1	INCOME TAX OFFICER WARD-	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	service missed	15-Mar-21
		10(2) Vs. REGISTRAR OF	Government Body	ACT)/81(ND)2020		
		COMPANIES DELHI â"S (IN THE				
		MATTER OF:M/S GLITZ ALLOYS				
		PVT. LTD.				
2889	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	sign missed on reply	15-Mar-21
		PIXION MEDIA PVT. LTD.		(IBC)/438(PB)2018		
2890	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed in index	15-Mar-21
		Vs. A M VINYT PVT. LTD.		(IBC)/1005(ND)2018		
2891	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	sign missed on reply	15-Mar-21
		RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		(COMPANIES ACT)/137(ND)2016		
2892	0710102002052020/7	WORXPACE PVT LTD Vs. M/S	Sec 60(5)	COMPANY	sign missed in file	15-Mar-21
2032	07 10 102002032020/7	IREO FIVERIVER PVT LTD	360 00(3)	APPLICATION(IBC)/253(ND)2020	algii iiilaacu iii iile	13-141a1-21
2893	0710102003732020/4	MAYFAIR BIOTECH PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	back date affidavit	15-Mar-21
		LIMITED Vs. GOOD VALUE	- 5	(IBC)/215(ND)2020		
		CHEMICALS PRIVATE LIMITED				
2894	0710102007172019/10	AASHISH KATHURIA & M. K.	IBC under Sec 7	COMPANY PETITION IB	Stamp paper missed	15-Mar-21
		GAUTAM Vs. PARSVNATH		(IBC)/294(ND)2019		
	I	DEVELOPERS LIMITED				
		IDDADEED KALDA V. KAAMA	IBC Under Sec 9	COMPANY PETITION IB	pg-10 missed	15-Mar-21
2895	0710102007222021/1	PRADEEP KALRA Vs. KAAMA	ibo onder dec 3			
		BREWERIES PVT. LTD.		(IBC)/87(ND)2021		
	0710102007222021/1 0710102013452020/2	BREWERIES PVT. LTD.  KANIN (INDIA) LIMITED Vs. KANIN	Sub-section (I) of section	CA(A) MERGER AND	Need to file as IA	15-Mar-21
		BREWERIES PVT. LTD.		CA(A) MERGER AND AMALGAMATION(COMPANIES	Need to file as IA	15-Mar-21
2896	0710102013452020/2	BREWERIES PVT. LTD.  KANIN (INDIA) LIMITED VS. KANIN INDUSTRIES PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(PB)2020		
		BREWERIES PVT. LTD.  KANIN (INDIA) LIMITED Vs. KANIN	Sub-section (I) of section	CA(A) MERGER AND AMALGAMATION(COMPANIES	Need to file as IA Stamp paper missed	15-Mar-21 15-Mar-21
2896	0710102013452020/2 0710102015112020/2	BREWERIES PVT. LTD.  KANIN (INDIA) LIMITED VS. KANIN INDUSTRIES PRIVATE LIMITED  NAVEEN GUPTA VS. REGISTRAR OF COMPANIES	Sub-section (I) of section 230 Sec 252 (1)	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(PB)2020 COMPANY APPEAL(COMPANIES ACT)/188(ND)2020	Stamp paper missed	15-Mar-21
2896	0710102013452020/2	BREWERIES PVT. LTD.  KANIN (INDIA) LIMITED Vs. KANIN INDUSTRIES PRIVATE LIMITED  NAVEEN GUPTA Vs. REGISTRAR	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(PB)2020 COMPANY APPEAL(COMPANIES		

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2899	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs.	Sec. 241(1)	COMPANY PETITION	Wrong file	15-Mar-21
		SHUBH ADVISORS PVT LTD	2 272 (2)	(COMPANIES ACT)/49(PB)2020		45.5
2900	0710102022832020/1	TEETU TRADING CORPORATION	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp paper missed	15-Mar-21
		PRIVATE LIMITED Vs.		ACT)/209(ND)2020		
		REGISTRAR OF COMPANIES NCT				
		OF DELHI & HARYANA				
2901	0710102077172020/3	SREI INFRASTRUCTURE FINANCE	IBC under Sec 7	COMPANY PETITION IB	Written with pen in vakalatnama	15-Mar-21
2001	07.10.102077.17.202070	LIMITED Vs. ALSTRONG	ibo andor oco r	(IBC)/913(ND)2020	Tritton Willi por in Vakaiathana	10 11101 21
		ENTERPRISES INDIA PVT LTD		(150)/913(140)2020		
		ENTERPRISES INDIA PVI LID				
2902	0710102080922020/2	MOTHER LAM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Need to file as IA	15-Mar-21
i		Vs. 3 ACES WOOD PRIVATE		(IBC)/1071(ND)2020		
		LIMITED				
2903	0710102091752020/6	SACHIN GUPTA Vs. UNION OF	Sec 252 (1)	COMPANY APPEAL(COMPANIES	stamp paper missed	15-Mar-21
		INDIA		ACT)/514(ND)2020		
				, , ,		
2904	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	true copy sign and stamp missed	15-Mar-21
i		KIAN ING & COMPANY & ORS		(I.B.C)/4227(ND)2020		
2905	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE	Sec 42	COMPANY APPEAL	Stamp paper missed	15-Mar-21
		GRS ISPAT COMPANY PVT LTD		(IBC)/7(ND)2020		
2906	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper of Rs100	15-Mar-21
		PRIVATE LIMITED Vs. XPANDR		(IBC)/1115(ND)2020		
		VENTURES INDIA PRIVATE				
		LIMITED				
2907	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Stamp paper missed	15-Mar-21
		Vs. REGISTRAR OF COMPANIES		ACT)/18(ND)2021		
2908	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	pg-146 missed,proof of service	15-Mar-21
		AND COMPANY LIMITED		(COMPANIES ACT)/172(PB)2020	missed	
2909	0710102106752020/2	WBT-INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Need to file as IA	15-Mar-21
		ANNALAKSHMI TRADELINKS	Motion	AMALGAMATION(COMPANIES		
		PRIVATE LIMITED		ACT)/4(ND)2021		
2910	0710102111092020/8	ORTEL COMMUNICATIONS LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	page numbering missed after pg-9	15-Mar-21
		Vs. SONY PICTURES NETWORKS		(I.B.C)/5249(ND)2020		
		INDIA P. LIMITED				
2911	0710102111782020/1	KESHAV MADHAV HOMES	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Stamp paper missed	15-Mar-21
		PRIVATE LIMITED Vs.		ACT)/34(ND)2021		
		REGISTRAR OF COMPANIES NCT				
		OF DELHI & HARYANA				
2912	0710102114232020/5	VINOD SHANKER SHRINGI Vs.	Sec. 241(1),Sec.	COMPANY PETITION	Pagination missing after pg-56 (till	15-Mar-21
		MCONVERGE SERVICES PRIVATE	242(4),Sec. 244(1)	(COMPANIES ACT)/177(PB)2020	61)/Pages not clear-62 to 67	
		LIMITED				
2913	0710102114232020/6	VINOD SHANKER SHRINGI Vs.	Sec. 241(1),Sec.	COMPANY PETITION	page missed after pg 85,155,156,pg-	15-Mar-21
		MCONVERGE SERVICES PRIVATE	242(4),Sec. 244(1)	(COMPANIES ACT)/177(PB)2020	122,123,158 not clear	
		LIMITED				<u></u>
2914	0710102116032020/1	MANSFIELD CABLES COMPANY	IBC Under Sec 9	COMPANY PETITION IB	Index missed	15-Mar-21
		LIMITED Vs. MANSFIELD POWER		(IBC)/79(ND)2021		
		& INFRASTRUCTURE PRIVATE				
		LIMITED				
2915	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD	IBC under Sec 7	COMPANY PETITION IB	Index missed	15-Mar-21
		Vs. ASIAN HOTELS (NORTH		(IBC)/89(ND)2021		
		LIMITED				
2916	0710102117882020/1	SOHANAA INTERNATIONAL	IBC Under Sec 10	COMPANY PETITION IB	pg-2,3 missed	15-Mar-21
		PRIVATE LIMITED Vs. KINDLE		(IBC)/92(ND)2021		
		DEVELOPERS PRIVATE LIMITED		\		
2917	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed in file	15-Mar-21
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		EMPHASIS INNOVATIONS PVT.		(IBC)/2854(ND)2019		

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2918	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	15-Mar-21
2919	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	15-Mar-21
2920	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED VS. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	15-Mar-21
2921	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	15-Mar-21
2922	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	15-Mar-21
2923	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	15-Mar-21
2924	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	15-Mar-21
2925	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss-48,85/Application 60 (5) file seperately/merge into one pdf	15-Mar-21
2926	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	Document Not Uplaod	15-Mar-21
2927	710102016612021	DEVENDRA SINGH VS MR. MOHAN LAL JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	index missed las t 2 volume	15-Mar-21
2928	710102016632021	DEVENDRA SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	volume vise index missing and true copy missing	15-Mar-21
2929	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	15-Mar-21
2930	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	15-Mar-21
2931	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	15-Mar-21
2932	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sing missing and stamp paper and affidavit missing	15-Mar-21
2933	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	15-Mar-21
2934	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	15-Mar-21
2935	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	15-Mar-21
2936	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no. Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hindi	15-Mar-21

2937	710102019492021	HITESH BHARDWAJ VS DELHI	Contempt	Rule 11 of NCLT		Atul Singh		15-Mar-21
		APARTMENTS PVT. LTD.	Petition(Companies Act)				missed,	
2938	710102111502020	SAJEVE BHUSHAN DEORA VS	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Sajeve Bhushan Deora	Blur Page-29 to 31,38,39 please	16-Mar-21
		THE ASSISTANT COMMISSIONER	(I.B.C)		(IBC)/1935(PB)2019		upload single pdf and proof of	
		OF THE INCOME TAX AND					service please delete previous doc	
		OTHERS						
2939	710102009882021	SATISH CHAND AGARWAL & ORS	Interlocutory Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB	August Attorneys LLP	Pg-17,19,33 to 45 is	16-Mar-21
		VS IDEA BUILDERS PVT LTD	(I.B.C)	· ·	(IBC)/1016(PB)2020	'	Cut/46,114,116,136,138,249 not	
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							sign missing in some pages section	
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2940	710102010902021	VIJAY KUMAR & ORS VS SARE	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-	16-Mar-21
2940	7 10 1020 10902021	GURUGRAM PRIVATE LINITED	Company Fedition is (isc)	ibo under Sec 7		Kanjan	1846, 2401, 2409, 2493, 2495, 2501,	10-Wai -2 I
		GOROGRAM PRIVATE LINITED						
							2503, 2505, 3564, not clear and	
						<del> </del>	proof of service missed.	
2941	710102018832021	TRAVEL DESIGNER INDIA	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	1	16-Mar-21
		PRIVATE LTD VS M/S STAR					court fees miss/client signature	
		VACATIONS PRIVATE LIMITED			1		miss/Notary back date	
2942	710102018862021	TRAVEL DESIGNER INDIA	Company Petition IB (IBC)	IBC Under Sec 9	1	Dhruvik Patel	Advocate welfare & amp; amp; amp;	16-Mar-21
		PRIVATE LTD VS M/S TRAVELONN			1		court fees miss/client signature	
		TOURISM PRIVATE LIMITED			1	1	miss/Notary back date brief of	
					1	1	synopsis missed, list of date	
					1	1	&	
					1		; events missed,estamp paper	
							missed with affidavit, advocate	
							welfare and court fee missed.	
							wellare and court fee missed.	
2943	710102019852021	THOMAS GLOBAL LOGISTICS	Miscellaneous Application	Sec 60(5)	COMPANY PETITION IB	Astha Nigam	case type wrong	17-Mar-21
		PRIVATE LIMITED VS TESCOS	(IBC)	555 55(5)	(IBC)/260(ND)2020	, touris ringuin	out type meng	
		LIFE CARE PRIVATE LIMITED	(.2.5)		(120)/200(112)2020			
2944	710102020252021	IIFL FINANCE LTD. VS JAIPURIA	Interlocutory Application	Application under any	COMPANY PETITION IB	BINDU DAS	Section Not Mention in Soft Copy	17-Mar-21
2344	7 10 102020232021	BUILDCON PVT LTD	(I.B.C)	other provisions- IBC	(IBC)/173(PB)2021	BINDO DAG	Gection Not Mention in Golt Gopy	17-14101-21
2945	710102021352021	VINEET AGGARWAL VS KOTAK	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	VINEET AGGARWAL	section wrong please choose sec	17-Mar-21
2343	7 10 102021332021	MAHINDRA BANK	(I.B.C)	Sec 60(3)	(IBC)/1226(ND)2019	VINCELLAGOARWAE	35	17-Mai-21
2946	710102021142021	CGST AND CENTRAL EXCISE	Company Appeal (IBC)	Section 42 - Submitted by	(150)/1220(145)2010	KINJAL	wrong document , wrong file	17-Mar-21
2340	7 10 102021142021	DIVISION - X SILVASSA VS KOTAK	Company Appear (IDO)	Government Body		KINGAL	wrong document, wrong me	17-WQ1-21
		MAHINDRA BANK		Government Body				
2947	710102021182021	CGST AND CENTRAL EXCISE	Company Appeal (IBC)	Section 42 - Submitted by		KINJAL	main assa not link officiavit notany	17-Mar-21
2947	710102021182021		Company Appeal (IBC)			KINJAL	main case not link, affidavit notary	17-War-21
		DIVISION - IX SILVASSA VS		Government Body			missed, 15rs advocate welfare and	
		KOTAK MAHINDRA BANK			1	1	3rs court fee missed, main index	
							cut, appeal every pages not sign,	
							page 23 not clear, file merge into	
							single pdf, affidavit and	
							vakalatnama pages number missed,	
							etc	
2948	710102021092021	ARCH FINANCE LIMITED VS	Company	Application under any	CP(AA) MERGER AND	Mr. Suman Jyoti Khaitan		17-Mar-21
2948	710102021092021	DECENT SURVEYORS PRIVATE	Company Application(Companies Act)	Application under any other provisions	AMALGAMATION(COMPANIES	Mr. Suman Jyoti Khaitan	etc	17-Mar-21
		DECENT SURVEYORS PRIVATE LIMITED	Application(Companies Act)	other provisions	AMALGAMATION(COMPANIES ACT)/94(PB)2019	,	etc section wrong	
2948	710102021092021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA	Application(Companies Act) Interlocutory Application	other provisions  Application under any	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Mr. Suman Jyoti Khaitan	etc section wrong some page numbering missed in	17-Mar-21 17-Mar-21
		DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA	Application(Companies Act)	other provisions	AMALGAMATION(COMPANIES ACT)/94(PB)2019	,	etc section wrong	
		DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA	Application(Companies Act) Interlocutory Application	other provisions  Application under any	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	,	etc section wrong some page numbering missed in	
		DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS	Application(Companies Act) Interlocutory Application	other provisions  Application under any	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	,	etc section wrong some page numbering missed in	
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Application(Companies Act) Interlocutory Application (I.B.C)	other provisions  Application under any other provisions- IBC	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra	etc section wrong some page numbering missed in file	17-Mar-21
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC)	other provisions  Application under any other provisions- IBC	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra  MD ZUNAID	etc section wrong  some page numbering missed in file  wrong arrange-23 to 25/Advocate welfare miss	17-Mar-21
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED AMODA IRON AND STEEL LIMIETD	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC)	other provisions  Application under any other provisions- IBC  IBC Under Sec 9  Rule16(d),NCLT	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra	etc section wrong  some page numbering missed in file  wrong arrange-23 to 25/Advocate welfare miss memo party, brief synopsis ,list of	17-Mar-21 17-Mar-21
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC)	other provisions  Application under any other provisions- IBC  IBC Under Sec 9	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra  MD ZUNAID	etc section wrong  some page numbering missed in file wrong arrange-23 to 25/Advocate welfare miss memo party, brief synopsis, list of dates, vakalatnama, service missed	17-Mar-21 17-Mar-21
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED AMODA IRON AND STEEL LIMIETD	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC)	other provisions  Application under any other provisions- IBC  IBC Under Sec 9  Rule16(d),NCLT	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra  MD ZUNAID	etc section wrong  some page numbering missed in file wrong arrange-23 to 25/Advocate welfare miss memo party, brief synopsis, list of dates, vakalatnama, service missed all need to service all party Merge	17-Mar-21 17-Mar-21
2949 2950 2951	710102020752021 710102093892020 710102013972021	DECENT SURVEYORS PRIVATE LIMITED  KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED  M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED  AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC) Transfer Petition (IBC)	other provisions  Application under any other provisions- IBC  IBC Under Sec 9  Rule16(d),NCLT Rules,2016 IBC	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra  MD ZUNAID  Shyam sunder	etc section wrong  some page numbering missed in file wrong arrange-23 to 25/Advocate welfare miss memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17-Mar-21 17-Mar-21 17-Mar-21
2949	710102020752021	DECENT SURVEYORS PRIVATE LIMITED KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL	Application(Companies Act) Interlocutory Application (I.B.C) Company Petition IB (IBC)	other provisions  Application under any other provisions- IBC  IBC Under Sec 9  Rule16(d),NCLT	AMALGAMATION(COMPANIES ACT)/94(PB)2019 COMPANY PETITION IB	Rohit Bohra  MD ZUNAID	etc section wrong  some page numbering missed in file wrong arrange-23 to 25/Advocate welfare miss memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17-Mar-21 17-Mar-21

2953	740402024242024	SURAJKIRAN RENEWABLE	Company Batition	Soc 444	1	BCG & CO LLP	No nego number mentioned in	17 Mor 21
2953	710102021342021	RESOURCES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in	17-Mar-21
		VS REGISTRAR OF COMPANIES	(Companies Act)				index, council sign missed in	
		VS REGISTRAR OF COMPANIES						
							mention 39,42,62 and fees	
							missed,no sign in every page	
							peition, no page no. in every page	
							of petition,welfare &	
							court fess missed in	
							vakaltnama,AoA missed,many	
							pages not clear, E stamp and	
							affidavit no notarize,Company	
							master data missed, roc advance	
							service missed, roc report missed,	
							True copy sign missed in	
							annexures	
2954	710102021172021	CGST AND CENTRAL EXCISE	Company Petition IB (IBC)	Section 42 - Submitted by		KINJAL	wrong document , wrong file	17-Mar-21
		DIVISION - IX SILVASSA VS		Government Body				
		REGISTRAR OF COMPANIES						
2955	710102020712021	VISHWANATH JHABARMALJI	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	Page not clear-	17-Mar-21
1		BHOOT VS AKASVYA					23,25,28,30,32,48,54,61,67,73,84,89,9	
		INFRASTRUCTURE PRIVATE					4,99,104/Advocate welfare	
		LIMITED					& court fees	
							miss/Double pagination from page	
							no-43/incomplete documents/etc	
2956	710102021732021	AMIT MITTAL AND ORS VS M/S	Commony Potition IP (IPC)	IBC under Sec 7		Chaitemachil		17-Mar-21
2956	710102021732021	SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec /		Chaitanyashil	document uncompleted, payment not received.	17-Mar-21
2957	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs.		Sec. 45 (1),Sec 43(1) r/w	COMPANY		Supporting affidavit is missing	17-Mar-21
		KALIBER ASSOCIATES PVT. LTD.		Sec 44 (1),Sec 66(1)	APPLICATION(IBC)/1342(ND)2019		•	
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2958	0710102102772019/6	DUNLOP TAIKOO (JINJIANG)		IBC Under Sec 9	COMPANY PETITION IB		Wrong Document uploaded	17-Mar-21
	0.1010210211201010	AIRCRAFT TYRES CO. Vs.		cac. ccc c	(IBC)/1666(ND)2019		mong zooumoni apioaaoa	
		MAGNUM AVIATION PVT. LTD.			(IBC)/1000(ND)2019			
2959	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Wrong Doc. Uploaded only proof of	47 Mar 24
2959	0/101021056/2020/2	-		Sec 252 (1)				17-War-21
		LIMITED Vs. REGISTRAR OF			ACT)/481(ND)2020		service is there	
		COMPANIES						
2960	0710102109442020/4	PARINDA BUILDCON PRIVATE		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Index is blank & amp; amp; not	17-Mar-21
		LIMITED Vs. REGISTRAR OF			ACT)/509(ND)2020		signed/ no pagination/no stamp	
		COMPANIES NCT OF DELHI &					paper/Affidavit not Notarized.	
		HARYANA						
2961	0710102114232020/3	VINOD SHANKER SHRINGI Vs.		Sec. 241(1),Sec.	COMPANY PETITION		pagination missing after page 56 till	17-Mar-21
		MCONVERGE SERVICES PRIVATE		242(4),Sec. 244(1)	(COMPANIES ACT)/177(PB)2020		61	
		LIMITED		(-),(-)	(			
2962	0710102116582020/2	FLUIDMASTER INDIA PRIVATE		Sub-Section (1) 0f Section	COMPANY PETITION		Affidavit Missing	17-Mar-21
	07 1010211000202072	LIMITED Vs.		66.	(COMPANIES ACT)/3(ND)2021		Amauvic importing	17 11101 21
2062	0710102163862019/4			***	COMPANY PETITION IB		Need to file on IA	17 Mor 21
2963	07 10 102 103002019/4	RELIANCE HOME FINANCE		IBC under Sec 7			Need to file as IA	17-Mar-21
		LIMITED Vs. AARCITY			(IBC)/3423(ND)2019			
I		INFRASTRUCTURE PRIVATE						
		LIMITED						
2964	0710102171602019/1	INCOME TAX OFFICER WARD	1	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES		PAGE No 15,16 nOT CLEAR	17-Mar-21
		10(4) Vs. REGISTRAR OF		Government Body	ACT)/45(ND)2020			
		COMPANIES DELHI â "S. (IN THE						
l		MATTER OF:M/S	1					
		GUJRALBUILDTECHPVT. LTD.)	1					
2965	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT.		IBC Under Sec 9	COMPANY PETITION IB		No index, NO pagination	17-Mar-21
		LTD. Vs. ABIR INFRASTRUCTURE	1		(IBC)/893(ND)2018		', ', ', ', ', ', ', ', ', ', ', ', ',	
		PVT. LTD.						
2966	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB		Stamp missing/true convision	17-Mar-21
2300	07 10 102007 802020/5			IDC Ulider Sec 9			Stamp missing/true copy sign	17-Wat-27
l		LIMITED Vs. MAPLE LOGISTICS	1		(IBC)/976(ND)2020		missing in some pages	
		PRIVATE LIMITED						
				1				
		ABDULHADI ALMAILEM TRADING	I	IBC Under Sec 9	COMPANY PETITION IB	1	Index missing/stamp missing	17-Mar-21
2967	0710102116722020/1							
2967	0710102116722020/1	COMPANY W.L.L Vs. JAY ACE			(IBC)/1140(ND)2020		J J J	
2967	0710102116722020/1			320 0.11431 000 0	(IBC)/1140(ND)2020			

2968	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018	Wrong Docs.(Petition,affidavit & memo of parties uploaded with same slash no.	17-Mar-21
2969	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.	Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021	Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	17-Mar-21
2970	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR	Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020	index & pagination missing	17-Mar-21
2971	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	Pg-25 to 28/41,69 to 72 not clear & not uploaded in single PDF	17-Mar-21
2972	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Need to file as IA	17-Mar-21
2973	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020	Proof of Service missing	17-Mar-21
2974	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. L.TD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/84(ND)2020	Stamp missing	17-Mar-21
2975	0710102412382017/24	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Need to file as IA	17-Mar-21
2976	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017	Need to file as IA	17-Mar-21
2977	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017	Wrongly filed (too many affidavit & petition uploaded with same slash no.)	17-Mar-21
2978	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Need to file as IA	17-Mar-21
2979	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020	STAMP AND AFFIDAVIT MISSED	17-Mar-21
2980	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	Application( Need to file as IA) & Description ( Register) & Application 17-Mar-21	
2981	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021	FILE AS APPLICATION	17-Mar-21
2982	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	FILE AS A FREAH APPLICATION	17-Mar-21
2983	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	FILE AS FRESH	17-Mar-21
2984	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	file as fresh application	17-Mar-21
2985	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019	page 122,123, not clear	17-Mar-21
2986	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020	INDEX MISSING AND FILE IN TWO PARTS	17-Mar-21
2987	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020	Index and supporting affidavit is missing	17-Mar-21

2988	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Pg no. 1,2 and 3 are missing	17-Mar-21
2989	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/197(ND)2020	pg. no.10-13 translation	17-Mar-21
2990	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020	Merge pdf or file them separately	17-Mar-21
2991	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020	Affidavit date is missing	17-Mar-21
2992	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Index and supporting affidavit missing	17-Mar-21
2993	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020	page 318,417,420,425-428, not clear	17-Mar-21
2994	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Remove extra files or file them separately	17-Mar-21
2995	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020	Stamp paper is missing	17-Mar-21
2996	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	pg. no. 70,72,99,100 are not clear and stamp paper is missing	17-Mar-21
2997	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020	Supporting affidavit is issing	17-Mar-21
2998	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021	stamp paper is missing	17-Mar-21
2999	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020	Affidavit notarized date is missing	17-Mar-21
3000	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020	Stamp missing	17-Mar-21
3001	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/7(ND)2021	Supporting affidavit is missing	17-Mar-21
3002	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019	Index is missing	17-Mar-21
3003	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Pg. no. 8 is missing	17-Mar-21
3004	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Stamp paper is missing	17-Mar-21
3005	0710102169602019/2	HEMANT KUMAR VS. EDUCOMP- RAFFLES HIGHER EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020	Affidavit is of back date	17-Mar-21
3006	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ	IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018	Remove extra files or file them separately	17-Mar-21
3007	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	Wrong Efiling	17-Mar-21
3008	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021	Page no. 5 - 11 not clear	17-Mar-21
3009	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	page numbering missed in index	17-Mar-21

3010	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021	page no. 103-104 page cut	17-Mar-21
3011	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Index Missing, Page no. missing, True copy sign missing	17-Mar-21
3012	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020	Stamp paper Should be of Rs 100 in UP	17-Mar-21
3013	0710102033922020/1	ASIAN GRANITO INDIA LIMITED  Vs. ATS HOUSING PRIVATE  LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020	Document Not Uplaod	17-Mar-21
3014	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020	No Pagination	17-Mar-21
3015	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019	Wrong e-filing, need file in IA	17-Mar-21
3016	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020	True Copy sign Missing	17-Mar-21
3017	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020	Index Missing, No Pagenation, True Copy Sign Missing	17-Mar-21
3018	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	Wrong E-filing	17-Mar-21
3019	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	Affidavit is of Back Date	17-Mar-21
3020	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED	Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021	page numbering missed in affidavit	17-Mar-21
3021	0710102121312019/3	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NARAYANA UNNATI PROJECTS PVT LTD	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/670(ND)2019	Supporting affidavit and stamp missed,proof of service missed	17-Mar-21
3022	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)2019	Court fee missed in vakalatnama	17-Mar-21
3023	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)2019	Court fee missed in vakalatnama	17-Mar-21
3024	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI â"S APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/23(ND)2020	service missed to income tax and roc	17-Mar-21
3025	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED VS. PACK N PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	sign missed on reply	17-Mar-21
3026	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	17-Mar-21
3027	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017	true copy sign and stamp missed	17-Mar-21
3028	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017	back date affidavit	17-Mar-21

3029	0710102034772020/9	SANJAY VS. ADVANCE METERING TECHNOLOGY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Need to file as IA	17-Mar-21
3030	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020	Supporting affidavit missed and stamp paper missed	17-Mar-21
3031	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	page number missed after page 12,back date affidavit	17-Mar-21
3032	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020	Court fee missed in vakalatnama	17-Mar-21
3033	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)2020	Court fee missed in vakalatnama	17-Mar-21
3034	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	17-Mar-21
3035	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	17-Mar-21
3036	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	WRONG EFILE	17-Mar-21
3037	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021	WRONG EFILE	17-Mar-21
3038	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	Document Not Uplaod	17-Mar-21
3039	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	SIGN MISSED WITH TRUE COPY	17-Mar-21
3040	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020	PAGE 1 TO 30 IN HINDI AND SIGN MISSED	17-Mar-21
3041	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	STAMP PAPER MISSED	17-Mar-21
3042	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019	TRUE COPY SIGN MISSED	17-Mar-21
3043	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020	STAMP PAPER WRONG UP 100RS NOT 50RS	17-Mar-21
3044	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021	STAMP PAPER MISSED	17-Mar-21
3045	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	10-14 in hindi	17-Mar-21
3046	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020	54 not clear	17-Mar-21
3047	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020	page 52-56 not clear	17-Mar-21
3048	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020	index missed	17-Mar-21
3049	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020	supporting affidavit missend and index missed	17-Mar-21
3050	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020	index missed	17-Mar-21

3051	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	17-Mar-21
3052	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020		index missed	17-Mar-21
3053	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	17-Mar-21
3054	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	17-Mar-21
3055	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020		E Stamp Paper Missing	17-Mar-21
3056	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		E Stamp Paper Missing	17-Mar-21
3057	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	17-Mar-21
3058	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	17-Mar-21
3059	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	17-Mar-21
3060	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	17-Mar-21
3061	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/483(ND)2020		E Stamp PAPER mISSING	17-Mar-21
3062	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		wrong File	17-Mar-21
3063	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong Pages Done	17-Mar-21
3064	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	17-Mar-21
3065	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		E Stamp Missing	17-Mar-21
3066	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & Drawp; amp; wrong section select, kindly link with main case no. Wrong section, case not link	22-Mar-21
3067	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia		22-Mar-21
3068	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[ new objection vol 2 missed and proof of service missed(document uncompleted )]	22-Mar-21

3069	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	advocate welfare and court fee missed,client sign missed on vakalatnama,	22-Mar-21
3070	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Advocate welfare & mp;amp;amp; court fees miss/Page miss-188 to 512/incomplete documents/Proof of service	22-Mar-21
3071	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	counsil details missed on index, page:5 blur, page:23, 34-35, 37, 39- 43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	22-Mar-21
3072	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	22-Mar-21
3073	710102021982021	MUKESH GUPTA VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)2018	ABHISHEK	Wrong section chosen/Proof of service missing	22-Mar-21
3074	710102021462021	CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	22-Mar-21
3075	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	22-Mar-21
3076	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	22-Mar-21
3077	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong section Chosen/stamp missing	22-Mar-21
3078	710102022002021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	22-Mar-21
3079	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	22-Mar-21
3080	710102021862021	FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1013(ND)2020	Gurnoor Kaur	Section Not Mention in Soft Copy	22-Mar-21
3081	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing	22-Mar-21
3082	710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	22-Mar-21
3083	710102022742021	PALLAVI JOSHI BAKHRU VS UNIVERSAL BUILDWEL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	SRISHTI KAPOOR	Pg-69 to 80,100 not clear	22-Mar-21
3084	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61 & amp; amp; vakalatnama not clear	22-Mar-21
3085	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	22-Mar-21
3086	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	23-Mar-21
3087	710102007482021	VIJAY SINGH MANN VS PAWAN KUMAR GARG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)2018	KARAN DEWAN	stamp 50 rps for haryana	23-Mar-21
3088	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	23-Mar-21

3089	710102019402021	SANDEEP KUMAR BHATT VS	Interlocutory Application	Application under any	COMPANY PETITION IB	s k bhatt and associates	Please delete Previous Document	23-Mar-21
		RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND	(I.B.C)	other provisions- IBC,Sec 60(5)	(IBC)/1075(ND)2018			
		INVESTMENT CORPORATION LIMITED (RIICO)						
3090	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	23-Mar-21
3091	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	23-Mar-21
3092	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	23-Mar-21
3093	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	23-Mar-21
3094	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	23-Mar-21
3095	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23-Mar-21
3096	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	23-Mar-21
3097	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	23-Mar-21
3098	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	23-Mar-21
3099	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index- contempt petition	23-Mar-21
3100	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	Wrong case type & mp; amp; amp; wrong section select	23-Mar-21
3101	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	24-Mar-21
3102	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	24-Mar-21
3103	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	24-Mar-21
3104	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	24-Mar-21
3105	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		E Stamp Paper Pagination Not Done	24-Mar-21
3106	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	24-Mar-21
3107	0710102010542021/1	KUNWER SACHDEV VS. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	24-Mar-21
3108	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	24-Mar-21

3109	0710102066962020/7	PAWAN BUILDWELL PRIVATE	See 42(4) why See 44 (4)	INTERLOCUTORY ARRIVATION	NEED TO ALL DACES SIGN	104 Man 04
3109	0/10102066962020//	LIMITED Vs. MR. RAMESH KUMAR SUNEJA	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	NEED TO ALL PAGES SIGN	24-Mar-21
3110	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Document Not Uplaod	24-Mar-21
3111	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020	NEED TO SIGN ALL PAGES	24-Mar-21
3112	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019	NEED TO IA FILE	24-Mar-21
3113	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020	NEED TO IA FILE	24-Mar-21
3114	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019	NEED TO IA FILE	24-Mar-21
3115	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019	INDEX NOT IN PROPER	24-Mar-21
3116	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019	STAMP MISSING	24-Mar-21
3117	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019	NEED TO IA FILE	24-Mar-21
3118	0710102168552019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PINK PROJECTS PVT. LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/21(ND)2020	NOTARY MISSING	24-Mar-21
3119	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017	True Copy Sign Missing on every page	24-Mar-21
3120	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Wrong E-filing	24-Mar-21
3121	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018	NEED TO SEPARATE FILLING	24-Mar-21
3122	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018	pages are missing and application is not need to file as additional document	24-Mar-21
3123	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018	Wrong E-filing	24-Mar-21
3124	0710102023222020/2	SATYA COAL TRANSPORT PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/772(ND)2020	Page no. 22, 26 - 30 not clear,	24-Mar-21
3125	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020	True Copy sign Missing	24-Mar-21
3126	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020	True Copy sign Missing	24-Mar-21
3127	0710102028022020/1	AVANI MINING PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020	Page no. 10	24-Mar-21
3128	0710102066122020/18	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	True Copy Sign Missing	24-Mar-21
3129	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Wrong E-Filing	24-Mar-21
3130	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Back Date Affidavit	24-Mar-21

2121	In-101000000000111	Tourse will a curry v	la 2440 2 2420	looup.un/ perirou		10.11
3131	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	NEED TO SIGN ALL PAGES	24-Mar-21
3132	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	NEED TO SIGN ALL PAGES	24-Mar-21
3133	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	True Copy sign missing	24-Mar-21
3134	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	No Pagination, Court fess and welfare missing	24-Mar-21
3135	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	STAMP MISSING	24-Mar-21
3136	0710102102622019/4	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019	Proof Of Service Missing	24-Mar-21
3137	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020	Wrong Pagination	24-Mar-21
3138	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019	Stamp paper is missing	24-Mar-21
3139	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020	True Copy Sign Missing on Everypage	24-Mar-21
3140	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD	Sec 42	COMPANY APPEAL (IBC)/1(ND)2021	Page no. 10 is missing(Proof of service)	24-Mar-21
3141	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy Sign missing	24-Mar-21
3142	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy sign Missing	24-Mar-21
3143	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019	NO DOCUMENTS	24-Mar-21
3144	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	Remove extra files or file them separately	24-Mar-21
3145	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Wrong E-filing	24-Mar-21
3146	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017	Affidavite Miss	24-Mar-21
3147	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018	Wrong E-filing	24-Mar-21
3148	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021	Wrong e-filing	24-Mar-21
3149	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	Page no. 11 - 99 true copy sign missing	24-Mar-21
3150	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	NEED TO SAPARATE FILLING	24-Mar-21

	1		I	T	T	1
3151	0710102018822020/3	SAHAJANAND MEDICAL	IBC Under Sec 9	COMPANY PETITION IB	ONLY PROOF OF SERVICE	24-Mar-21
		TECHNOLOGIES PVT LTD Vs.		(IBC)/515(ND)2020	UPLOAD	
		KARE PARTNERS GROUP INDIA				
		PVT LTD				
3152	0710102020082020/1	V. C. INVESTMENT PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	10-13 TRANSLATE	24-Mar-21
		LIMITED Vs. REGISTRAR OF		ACT)/197(ND)2020		
		COMPANIES NCT OF DELHI &				
		HARYANA				
153	0710102020082020/2	V. C. INVESTMENT PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	10-13 TRANSLATE	24-Mar-21
		LIMITED Vs. REGISTRAR OF	,	ACT)/197(ND)2020		
		COMPANIES NCT OF DELHI &		7.0.17.10.1(1.2)2020		
		HARYANA				
154	0710102026682020/2	VIKAS SONI Vs. WFX	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSING	24-Mar-21
154	0710102026682020/2		IBC Under Sec 9		INDEX MISSING	24-Mar-21
		TECHNOLOGIES PRIVATE LTD.		(IBC)/674(ND)2020		
155	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE	IBC under Sec 7	COMPANY PETITION IB	NEED TO SEPARATE FILLING	24-Mar-21
		C PROJECTS PVT LTD		(IBC)/1718(PB)2018		
156	0710102028792018/7	SARIKA SOMVANSHI Vs. R S	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	24-Mar-21
		STONE		(IBC)/1788(ND)2018		
157	0710102060022019/2	SUBHASH TECHNOLOGIES PVT.	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALREADY FILED	24-Mar-21
		LTD. Vs. REGISTRAR OF		ACT)/343(ND)2019		
	1	COMPANIES		' ' '		
3158	0710102063902020/1	ARIHANT INFRAPROJECTS	Sec 252 (3)	COMPANY APPEAL(COMPANIES	INDEX MISSING	24-Mar-21
		PRIVATE LIMITED Vs. EMTEX	202 202 (0)	ACT)/455(ND)2020		
		ENGINEERING PRIVATE LIMITED		10 1 j. 400(MD)2020		
		ENGINEERING PRIVATE LIMITED				
159	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB	NEED TO SAPARATE FILLING	24-Mar-21
		KAPIL DEV REHANI		(IBC)/904(ND)2020		
160	0710102075662019/15	COMPLIANCE CONSTRUCTION	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	24-Mar-21
		CONTRACTS PVT LTD Vs.		(IBC)/913(ND)2019		
		RISHABH BUILDWELL PVT LTD				
161	0710102076562020/2	GDS VALUETECH PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ONLY PROOF OF SERVICE	24-Mar-21
		LIMITED Vs. ROC DELHI	,	ACT)/355(ND)2020	UPLOAD	
				/101//000(112/2020	0. 20/.5	
3162	0710102080062020/13	SURENDER KUMAR GUPTA Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Only Volume 2 Uploaded	24-Mar-21
	07 10 10 20 00 00 20 20 710	J.M. HOUSING LTD.	000. 241(1),000. 242(4)	(COMPANIES ACT)/133(ND)2020	Only Volume 2 Opiouded	24 1001 21
3163	0710102080062020/14		Sec. 244(4) Sec. 242(4)		Wasan desiments indeeded	24 May 24
103	0710102080062020/14	SURENDER KUMAR GUPTA Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Wrong documents uploaded	24-Mar-21
		J.M. HOUSING LTD.		(COMPANIES ACT)/133(ND)2020		
3164	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	ONLY PROOF OF SERVICE	24-Mar-21
		BRIGHTSUN TECHNOCRAFT PVT.	Motion	AMALGAMATION(COMPANIES	UPLOAD	
		LTD.		ACT)/69(PB)2020		
165	0710102100572020/3	SARUCHI ENTERPRISES PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	NEED TO APPLICATION FILE	24-Mar-21
		LIMITED Vs. REGISTRAR OF	Motion	AMALGAMATION(COMPANIES		
		COMPANIES		ACT)/72(ND)2020		
166	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ	IBC Under Sec 9	COMPANY PETITION IB	ONLY PROOF OF SERVICE	24-Mar-21
		ZT GMBH Vs. VAYAM		(IBC)/2107(ND)2019	UPLOAD	
	1	TECHNOLOGIES LIMITED		(1.25).2107 (115).2010	01 2010	
167	0710102144062019/1		Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	PAGE-9 NOT CLEAR	24-Mar-21
107	07 10 102 144062019/1	PRINCIPAL COMMISSIONER OF		· ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '	PAGE-9 NUT CLEAR	24-IVIaf-21
	1	INCOME TAX -6 Vs. M/S NEHA	Government Body	ACT)/830(ND)2019		
		EXPORTS LTD				
168	0710102146862019/7	SHOREWALA INVESTMENT AND	Sec. 230-232 - Second	CP(AA) MERGER AND	INDEX MISSING	24-Mar-21
	1	PROPERTIES PRIVATE LIMITED	Motion	AMALGAMATION(COMPANIES		
		Vs. ORRIS INFRASTRUCTURE		ACT)/159(ND)2019		
169	0710102161112019/4	JONES LANG LASALLE BUILDING	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	24-Mar-21
		OPERATIONS PRIVATE LIMITED		(IBC)/3353(ND)2019		
		Vs. M/S SARE FACILITIES OMR				
		SERVICES PRIVATE LIMITED				
		CENTIOLO I INTATE EMITTED				
3170	0710200413772017/4	INCOME TAX OFFICER WARD 10 3	Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES	PAGE-7 NOT CLEAR	24-Mar-21
	07 1020041377201774		360 232 (1),360 232 (3)		FAGE-7 NOT CLEAR	24-IVIQ1-21
	1	Vs. ROC-M/S GRIFFIN SHIPPING		ACT)/297(ND)2017		
		LINES PVT. LTD.				1
171	0710200418542018/3	INCOME TAX OFFICER, WARD Vs.	Application under any	COMPANY APPEAL(COMPANIES	CONTACT TO COURT OFFICER	24-Mar-21
	1	M/S CREATIVE FINANCIAL	other provisions	ACT)/684(ND)2018		ı
	1	SERVICES PRIVATE LIMITED	other provisions	AC1)/004(ND)2010		1

3172	0710200418572018/3	INCOME TAX OFFICER , WARD VS. M/S CWS INTEGRATION PRIVATE LIMITED	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018	CONTACT TO COURT OFFICER	24-Mar-21
3173	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018	wrong filing	24-Mar-21
3174	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Document Not Uplaod	24-Mar-21
3175	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021	STAMP MISSING 50	24-Mar-21
3176	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRATSRUCTURE LIMITED	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021	NEED TO IA FILE	24-Mar-21
3177	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021	NEED TO SAPRATE FILLING	24-Mar-21
3178	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020	Page no. 1 - 14 true Copy sign missing	24-Mar-21
3179	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED VS. RDEVIS ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020	NEED TO IA FILE	24-Mar-21
3180	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018	Welfare and Court Fess missing on vakalatnama	24-Mar-21
3181	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020	True Copy sign Missing	24-Mar-21
3182	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR	Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020	True Copy sign Missing	24-Mar-21
3183	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Wrong e-filing, Additional and application should be filed separately	24-Mar-21
3184	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	24-Mar-21
3185	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		24-Mar-21
3186	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020	Master index and volume wise index should be separate, volume have more than 200 pages	24-Mar-21
3187	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019	Page no. 4 not clear	24-Mar-21
3188	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Page no. 102 not clear,	24-Mar-21
3189	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Welfare missing	24-Mar-21
3190	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020	Welfare missing	24-Mar-21
3191	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021	true copy missing on every page	24-Mar-21

3192	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020	Page no. 1 - 41 True copy sign missing	24-Mar-21
3193	0710102113322020/2	M/S AIMS CONCEPT CLOTHING PVT. LTD. Vs. M/S PRAGMATIC CONSULTANTS & SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021	Wrong e-filing	24-Mar-21
3194	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020	True Copy missing on every page	24-Mar-21
3195	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020	Page no. 1 - 8 True Copy sign missing	24-Mar-21
3196	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021	More than 200 Pages in single volume	24-Mar-21
3197	0710102122462019/2	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/671(ND)2019	Page no. 4 page cut	24-Mar-21
3198	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Index missing in vol-2, True Copy sign missing on every page	24-Mar-21
3199	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019	Wrong e-filing	24-Mar-21
3200	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020	Page no. 11 missing	24-Mar-21
3201	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	need to file only respondents document	24-Mar-21
3202	0710200000812018/3	BRIJ ASSOCIATES VS. ASSOCIATED LIGHTING SYSTEM PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018	Index Missing	24-Mar-21
3203	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page	24-Mar-21
3204	0710102001552021/1	SACHIN KUMAR SINGHAL VS. JANKI JEWELLERS PRIVAT LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021	STAMP FEE 50 MISSING	24-Mar-21
3205	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020	STAMP MISSING	24-Mar-21
3206	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA	19(2)	COMPANY APPLICATION(IBC)/674(ND)2020	INDEX MISSING	24-Mar-21
3207	0710102007412020/2	GYANESHWAR SAHAI VS. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020	INDEX MISSING	24-Mar-21
3208	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign missing	24-Mar-21
3209	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	No index, No pagination, no welfare and court fees	24-Mar-21
3210	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019	wrong e-filing	24-Mar-21
3211	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020	true copy missing on every page	24-Mar-21

3212	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020	True Copy sign missing on every page	24-Mar-21
		PRIVATE LIMITED				
3213	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	stamp paper missing	24-Mar-21
3214	0710102093812020/4	ROHIT PRASAD Vs. S&N	IBC under Sec 7	COMPANY PETITION IB	No Index, No pagination,document	24-Mar-21
3214	07 10102033812020/4	LIFESTYLE INFRAVENTURES PVT	ibo under Sec /	(IBC)/1026(PB)2020	not properly upload	24-IVIGI -2 I
3215	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY APPLICATION	15-19 blur page and stamp paper	24-Mar-21
		SINGH SEHRA & ORS		(I.B.C)/4346(ND)2020	missing ,no Welfare and rs 3 court fess	
3216	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.	Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020	stamp and affidavit missing	24-Mar-21
3217	0710102098942019/11	BANK OF INDIA VS. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019	Court fees missing in vakalatnama	24-Mar-21
3218	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	24-Mar-21
3219	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	24-Mar-21
3220	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019	STAMP MISSING	24-Mar-21
3221	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019	TRUE COPY SIGN MISSING	24-Mar-21
3222	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	SIGN IN ALL PAGES	24-Mar-21
3223	0710102166062019/5	M/S. KARGO LEAGUE LOGISTICS PVT. LIMITED Vs. S. IREO HOSPITALITY COMPANY PVT. LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/120(ND)2020	STAMP MISSING	24-Mar-21
3224	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020	PAGE- 18-19 NOT CLEAR	24-Mar-21
3225	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	NEED TO ALL PAGES SIGN	24-Mar-21
3226	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	24-Mar-21
3227	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	24-Mar-21
3228	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	DOCUMENT INCOMPLETE	24-Mar-21
3229	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018	CONTACT TO COURT OFFICER	24-Mar-21
3230	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017	CONTACT TO COURT OFFICER	24-Mar-21
3231	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018	CONTACT TO COURT OFFICER	24-Mar-21

3232	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	24-Mar-21
3233	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/170(ND)2020	PETITION NOT CONSIDER IN ADDITIONAL	24-Mar-21
3234	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/170(ND)2020	PETITION NOT CONSIDER IN ADDITIONAL	24-Mar-21
3235	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021	ONLY PROOF OF SERVICE UPLOAD	24-Mar-21
3236	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017	Documents Wrong arrange	24-Mar-21
3237	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021	True copy sign missing on every page	24-Mar-21
3238	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018	Document Not Uplaod	24-Mar-21
3239	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021	no index, no pagination	24-Mar-21
3240	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019	NEED TO APPLICATION FILE	24-Mar-21
3241	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020	STAMP MISSING	24-Mar-21
3242	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020	NEED TO SAPARATE FILLING	24-Mar-21
3243	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020	NEED TO IA FILE	24-Mar-21
3244	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020	true copy sign missing on every page	24-Mar-21
3245	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	24-Mar-21
3246	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019	Index missing, no pagnation	24-Mar-21
3247	0710102109112020/3	ANU NIVASAM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Wrong e-filing	24-Mar-21
3248	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019	STAMP MISSING OF RUPEE 50	24-Mar-21
3249	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019	NEED TO IA FILE	24-Mar-21
3250	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	No Index, No pagination	24-Mar-21
3251	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	NEED TO IA FILE	24-Mar-21
3252	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020	Page no. not mention on vakalatnama	24-Mar-21

3253	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021	stamp papar missing	24-Mar-21
3254	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	documents incomplete, not properly arranged	24-Mar-21
3255	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018	Page no. 116 page cut, Page no. 120 not mention in index	24-Mar-21
3256	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018	NO index, no pagination	24-Mar-21
3257	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019	INDEX MISSING	24-Mar-21
3258	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	342 344 345 357 358 359 370-376 not clear	24-Mar-21
3259	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403- 405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing.	24-Mar-21
3260	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021	pg-7 missed	24-Mar-21
3261	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 7-11 true copy sign missing	24-Mar-21
3262	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong E-filing	24-Mar-21
3263	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020	Back Date Affidavit	24-Mar-21
3264	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED VS. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 court fees missing in Vakalatnama	24-Mar-21
3265	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 Court fees missing	24-Mar-21
3266	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Vakalatnama Missing	24-Mar-21
3267	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020	True Copy sign Missing	24-Mar-21
3268	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020	STAMP RUPEE 50 MISSING	24-Mar-21
3269	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	wrong File	24-Mar-21
3270	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019	65B Certificate File as a Affidavit Form	24-Mar-21
3271	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	E Stamp Paper Missing	24-Mar-21

3272	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019	Document Not Uplaod	24-Mar-21
3273	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Document Not Uplaod	24-Mar-21
3274	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/135(ND)2020	E Stamp Paper Missing	24-Mar-21
3275	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Wrong File	24-Mar-21
3276	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	24-Mar-21
3277	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	24-Mar-21
3278	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume Wise Index Missing	24-Mar-21
3279	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Page No 1-2 Missing	24-Mar-21
3280	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Wrong Efiling	24-Mar-21
3281	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021	True Copy and sign is missing on annexures	24-Mar-21
3282	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021	Document Not Uplaod	24-Mar-21
3283	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021	NEED TO SIGN ALL PAGES	24-Mar-21
3284	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Document Not Uplaod	24-Mar-21
3285	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Document Not Uplaod	24-Mar-21
3286	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020	Index is missing	24-Mar-21
3287	0710102017082021/1	SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021	Pg no 32,33 are not clear	24-Mar-21
3288	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Index is missing	24-Mar-21
3289	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/218(ND)2020	Wrong efiling	24-Mar-21
3290	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/237(ND)2020	Notarized date is missing on affidavit	24-Mar-21

3291	0710102064842020/3	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	24-Mar-21
3292	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	24-Mar-21
3293	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	24-Mar-21
3294	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	24-Mar-21
3295	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	24-Mar-21
3296	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	24-Mar-21
3297	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	24-Mar-21
3298	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	24-Mar-21
3299	710102021882021	M/S VEDA CHEM PRIVATE LIMITED VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/450(ND)2020	VIDEH VAISH	Section 49 Fees Missing and Technically also Not Select your section not match please check pdf and technically section need to payment for both section or call 324363846	24-Mar-21
3300	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122- 125,137-140,153-157,169-172,184- 187,197-216,355-358,370-373 not clear page and index missing all volume	24-Mar-21
3301	710102023242021	KAILASH CHAND KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal(Companies Act)	Sec. 58(3),Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	24-Mar-21
3302	710102023752021	NP EARTHMOVERS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	pages:88-91, 97, 189, 190, not clear	24-Mar-21
3303	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear-74,91,111,112 to 117,123,140,144,146,150,152,183,196,212,213,227,228/Small font-107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,193,195/Uploaded pdf per-200 page with proper index/etc	24-Mar-21
3304	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	25-Mar-21
3305	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25-Mar-21

3306	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25-Mar-21
3307	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong	25-Mar-21
3308	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties, brief synopsis, list of date and event, roc and income tax service missed	25-Mar-21
3309	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		lkgiri	jurisdiction Punjab	25-Mar-21
3310	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	25-Mar-21
3311	710102020472021	M/S. SSP PRIVATE LIMITED VS M/S GOVIND JEE DAIRY MILK PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		KARMA LAW	page:24-26, 30-34, 107-110, 118-130 etc page not clear	25-Mar-21
3312	710102021922021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Company Petition IB (IBC)	IBC under Sec 7		PRATIUSH PRATIK	Volume wise index/Wrong pagination from page no-22/Page not clear-142 to 146,150 to 165,167 to 171,175 to 179,191 to 195,199/incomplete documents/Page miss-212 to 964	25-Mar-21
3313	710102023742021	SANJAY BHATIA VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Kindly file application not to fresh	25-Mar-21
3314	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	31-Mar-21
3315	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,,65,76,77,	31-Mar-21
3316	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	31-Mar-21
3317	710102024802021	VIJAY KUMAR VS M/S ACROPOLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	14A,14B need to translation, pg. no. 67-78,81-84 are not clear	31-Mar-21
3318	710102024872021	INDEX LOGISTICS PVT. LTD. VS NO.1 WORLWIDE EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	page:26-44, pagE:57, 63-79, advocate welfare and court fee missed, sign and true copy missed,	31-Mar-21
3319	710102024392021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sheepali Patial	page:34-50A, 9(3)b compliance affidavit missed	31-Mar-21
3320	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	26-29, 31-40, 43,all invoice not clear (typed copy )	31-Mar-21
3321	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	31-Mar-21

3322	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	31-Mar-21
3323	710102024992021	INDEX LOGISTICS PVT. LTD. VS CAREX CARGO EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	advocate welfare and court fee missed, true copy sign missed, BR missed.	31-Mar-21
3324	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	31-Mar-21
3325	710102024892021	ANGAD DEEP SINGH VS REGISTAR OF COMPANIES NEW DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		JEETAM	case type wrong,66,70,not clear,79 missed, 81,90,127 not clear stk 7 missed income tax service kindly serve dcit cell delhi high court	31-Mar-21
3326	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392- 394,428 not clear vakaltnama 3rs court fee and 10rs welfare missed	31-Mar-21
3327	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates & amp; amp; amp; events missed, Many pages are without serial no.Kindly serve the petition to all respondent	31-Mar-21
3328	710102025002021	BALAJI IMPORTS PRIVATE LIMITED VS CYBER MEDIA RESEARCH & SERVICE LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Maroti	Pages not clear 89,108,275,304,306 to 310,316,317,330,335,338,339 to 346,349 to 356,359,361 to 369,387,388,393,395,439 to 447,488,Page no 704,722,953, missed, kindly anex 50 rupees e stamp of haryana,50 rupees e stamp missed with PoA in page no 933 to 937, Volume wise index missed, company master data missed, NCLT form 12 missed	31-Mar-21
3329	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	31-Mar-21
3330	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	01-Apr-21
3331	710102025012021	LAKSHMI FLOAT GLASS LTD. VS SANDEEP CHODHARY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/902(ND)2019	Vibhor Garg	Fees not paid of 3 more sections mention in application	01-Apr-21
3332	710102025272021	GARDENIA INDIA LIMITED VS RAVINDER KUMAR MITTAL PROPRIETOR M/S CEMENT SYNDICATE	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/523(ND)2020	Anuj Tiwari	Signature Missing	01-Apr-21

3333	710102023362021	PLAZA GRANITE LIMITED VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	Pages cut 37 to 39 no proper pagination many pages are without pagination,pages not clear 72,E stamp and affidavit not notarize, Supporting affidavit missed, List of dates & Description of the samp; Description on page 18 amp; Description on pdf afterthat uploade the volume Kindly upload final pdf	01-Apr-21
3334	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	01-Apr-21
3335	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	01-Apr-21
3336	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	04-07-2021
3337	710102009882021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong need to estamp all applicant	04-05-2021
3338	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	04-09-2021
3339	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	04-12-2021
3340	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	affidavit back date	04-09-2021
3341	710102025482021	MGI INFRA PVT. LTD. VS	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shrma	Back date Affidavit attached/cannot file reply along with IA	04-05-2021
3342	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	04-05-2021
3343	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	04-05-2021
3344	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	04-05-2021
3345	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	04-05-2021
3346	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	04-05-2021
3347	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank & Department index blank & Department index blank & Department index blank index blank index blank index blank index index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index blank index bla	04-05-2021
3348	710102026732021	SATYAN NAYAR VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1215(ND)2019	Dushyant	case type wrong and affidavit and stamp paper missing index missing	04-08-2021

3349	710102026422021	ASHUTOSH MAHINDRU VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1023(ND)2018	PALLAV	sign missing	04-05-2021
3350	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Gursat	wrong e - filing	04-06-2021
3351	710102026722021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1116(ND)2019	Dushyant	sign missing and affidavit, stamp paper missing and index missing and case type wrong	04-08-2021
3352	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04-08-2021
3353	710102026492021	MANISH AGARWAL VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2018	Manoj Kumar Pandey	Main case no. mismatch/Up stamp should be of Rs.100/-Pg-34,35 not clear	04-07-2021
3354	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04-09-2021
3355	710102027332021	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04-09-2021
3356	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI- TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04-08-2021
3357	710102026952021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04-08-2021
3358	710102027522021	SHREERAM E.TECHNO SCHOOL PRIVATE LIMITED VS BEANS & MORE HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		RAKESH KUMAR	IA not linked with Main case no.	04-09-2021
3359	710102027592021	FUTURISTIC MEDIA AND ENTERTAINMENT LIMITED VS ANIL KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/398(PB)2017	Swapnil Gupta	Wrong section chosen/Pg-396 to 410,411 not clear	04-12-2021
3360	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04-08-2021
3361	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04-12-2021
3362	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04-12-2021
3363	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04-12-2021
3364	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04-12-2021
3365	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04-12-2021
3366	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04-12-2021
3367	710102027892021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04-12-2021
3368	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS VINEET AGGARWAL	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	income tax service missing	04-12-2021

3369	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and reply need to file separately	04-12-2021
3370	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,235,263/Blur page- 213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	04-06-2021
3371	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear-39,48/Master data/Bank Statement	04-08-2021
3372	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)		Gursat	269 after wrong arrange,306 after wrong arrange,350 page missed, master data missed	04-06-2021
3373	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar		04-09-2021
3374	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04-08-2021
3375	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04-08-2021
3376	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04-08-2021
3377	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04-08-2021
3378	710102027022021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9		Dushyant	Page No-31,35, 125,137,141,186,- 189,219-234,303 not clear page - 80 blank, second volume index missed.	04-06-2021
3379	710102027112021	MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD.		IBC Under Sec 9		SANKET GUPTA	Page miss-40/Advocate welfare & court fees miss/Notary date not clear	04-07-2021
3380	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (I) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278 ,279,301,Company master data missed	
3381	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04-08-2021
3382	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application	04-12-2021
3383	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04-09-2021
3384	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04-09-2021

3385	710102027692021	AMANDA DESIREE BROWN VS WMW EVENTS AND ENTERTAINMENT		Sec. 241(1)		Rajiv Bakshi	Kindly mentioned NCLT on cover page no CLB,Section 242 mentioned and fees missed,E stamp	04-12-2021
							no notary,Pages not clear 35 to 38,40 to 49,54 to 60,69 to 72,75 to 84,95,105,121,137,140,141,146,152,1	
							67,168,170,172,173,174,197,237 to 238,258,last 2 respondent service	
							missed, company master data misssed	
3386	710102028412021	BIDYUT CHATTOPADHYAY VS PRAVEEN KUMAR GUPTA		Sec. 241(1)		shivam shukla	sec 166 mentioned but fee not paid, 106-107 page not clear and some pages not sign and all annexure true copy missed	04-12-2021
3387	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04-12-2021
3388	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	13-Apr-21
3389	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one PDF	13-Apr-21
3390	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	13-Apr-21
3391	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	True copy signature and mater data missing	13-Apr-21
3392	710102028842021	S D TECHNICAL SERVICES PRIVATE LIMITED VS TATA TELESERVICES LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		PARVEEN RASTOGI	Pages not clear 67,70 to 73,76 to 81,141,144,157 to 176,191,222 to 226,229,238, page missed 332,354,	13-Apr-21
3393	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	13-Apr-21
3394	710102029342021	SKYLARK INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI)	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ASHISH	Company master data missed	13-Apr-21
3395	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13-Apr-21
3396	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	14-Apr-21
3397	0710102008122021/1	ZEE NETWORK DISTRIBUTION LIMITED Vs. ANSAL HOUSING LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(PB)2021		Wrong e-filing	14-Apr-21
3398	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	14-Apr-21
3399	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	14-Apr-21
3400	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	14-Apr-21

3401	0710102018792021/1	ANIL RUSTGI Vs. HARISH	Application under any	INTERLOCUTORY APPLICATION	Stamp Paper missing	14-Apr-21
		GOPALANI	other provisions- IBC,Sec 66(1),Section 74	(I.B.C)/1345(ND)2021		
3402	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021	True Copy sign missing on every page	14-Apr-21
3403	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020	True Copy sign missing on every page	14-Apr-21
3404	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020	wrong e-filing	14-Apr-21
3405	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	stamp paper missing, page no. 4 not clear	14-Apr-21
3406	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	Wrong e-filing	14-Apr-21
3407	0710102109462020/3	DALMIA FAMILY OFFICE TRUST VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	Wrong e-filing	14-Apr-21
3408	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021	NEED TO IA FILE	14-Apr-21
3409	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Remove extra files or file them separately	14-Apr-21
3410	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Service is missing	14-Apr-21
3411	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index, pagination and service is missing	14-Apr-21
3412	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Remove extra files or file them separately with proper index and pagination in it	14-Apr-21
3413	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index is missing	14-Apr-21
3414	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	STAMP MISSING	14-Apr-21
3415	0710200000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	17-35 NOT CLEAR	14-Apr-21
3416	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021	Wrong e-filing	14-Apr-21
3417	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019	Page no. 1 stamp paper missing in affidavit	14-Apr-21
3418	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021	Page no. 5 not clear	14-Apr-21

3419	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED VS. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020	page no. 16-41, True copy sign missing	14-Apr-21
3420	0710102067382020/1	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/50(ND)2021	Stamp paper missing in affidavit	14-Apr-21
3421	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	more than 200 pages in single volume, master index and volume vise index missing	14-Apr-21
3422	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	14-Apr-21
3423	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	14-Apr-21
3424	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020	Need Rs 10 welfare fees on vakalatnama	14-Apr-21
3425	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020	Need Rs 10 welfare fees on vakalatnama	14-Apr-21
3426	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019	No Pagination	14-Apr-21
3427	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	True Copy Sign missing on every page	14-Apr-21
3428	0710102100252020/2	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/522(ND)2020	Stamp paper missing in affidavit	14-Apr-21
3429	0710102104332020/2	KNS HOMES PRIVATE LIMITED VS. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/475(ND)2020	Stamp paper missing in affidavit	14-Apr-21
3430	0710102106162020/1	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/526(ND)2020	Stamp paper missing in affidavit	14-Apr-21
3431	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020	Stamp paper missing in affidavit, true copy sign missing on every page	14-Apr-21
3432	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT,Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/43(ND)2021	Stamp paper missing	14-Apr-21
3433	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2019	Welfare missing on vakalatnama, page no. 12 not clear	14-Apr-21
3434	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019	Pg. no. 20 is not clear	14-Apr-21
3435	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019	Pg. no. 22,23,24,26,27 are not clear	14-Apr-21

3436	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019	Pg. no. 22 is not clear	14-Apr-21
		COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)				
3437	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019	Page no. not mention in index	14-Apr-21
3438	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2767(PB)2019	Page no. 21 page not clear	14-Apr-21
3439	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination	14-Apr-21
3440	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	14-Apr-21
3441	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	14-Apr-21
3442	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	14-Apr-21
3443	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	No index, no pagination, no true copy sign	14-Apr-21
3444	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED	Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021	Wrong e-filing	14-Apr-21
3445	0710102002452020/3	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020	Wrong filing	14-Apr-21
3446	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/142(ND)2020	Index is missing	14-Apr-21
3447	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019	NEED TO IA FILE	14-Apr-21
3448	0710200000062017/21	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	APPLICATION NOT CONSIDER	14-Apr-21
3449	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019	NEED TO FILE ONE TIME	14-Apr-21
3450	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020	NEED TO TRANSLATE HINDI PAGES	14-Apr-21
3451	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Volume 2 uploaded 2 times, incomplete docs uploaded	14-Apr-21
3452	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	No Pagination	14-Apr-21
3453	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019	True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut,	14-Apr-21
3454	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019	True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama	14-Apr-21

3455	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN	IBC under Sec 7	COMPANY PETITION IB	True Copy sign missing on every	14-Apr-21
		IMPEX PRIVATE LIMITED		(IBC)/1396(PB)2019	page	
3456	0710102098432020/1	GOLDSTONE LIFESTYLE PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp paper missing in affidavit	14-Apr-21
		LIMITED Vs. REGISTRAR OF COMPANIES		ACT)/428(ND)2020		
3457	0710102100252020/2	MUKESH KUMAR GUPTA Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp paper missing in affidavit	14-Apr-21
3457	0710102100252020/2	REGISTRAR OF COMPANIES	Sec 252 (3)		Stamp paper missing in amdavit	14-Apr-21
				ACT)/522(ND)2020		
3458	0710102103822020/2	DELHI & HARYANA YAMINI APPEARALS PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Bogo no. 4 5 translation conv	14-Apr-21
3430	0710102103822020/2		Sec 252 (1)		Page no. 4-5 translation copy	14-Apr-21
		LIMITED Vs. THE REGISTRAR OF		ACT)/503(ND)2020	missing	
3459	0710102104332020/2	COMPANIES DELHI KNS HOMES PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Ctown noner missing in official vit	44 Amm 24
3459	0710102104332020/2	I I	Sec 252 (3)	· · · · · · · · · · · · · · · · · · ·	Stamp paper missing in affidavit	14-Apr-21
		OFFICE OF THE REGISTRAR OF		ACT)/475(ND)2020		
		COMPANIES NCT OF DELHI &				
2400	07404024074420204	HARYANA	Seetler OF(4)	COMPANY PETITION IP	Managa a filing	44 Amm 24
3460	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE	Section 95(1)	COMPANY PETITION IB	Wrong e-filing	14-Apr-21
		LIMITED Vs. SMT. PAVAN		(IBC)/1109(ND)2020		
0404	0740400400500004	KAPOOR	0 050 (4)	COMPANY APPEAL (COMPANIES	Otenna Demande de la estada de	44.404
3461	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Stamp Paper missing in affidavit	14-Apr-21
i		LIMITED Vs. REGISTRAR OF		ACT)/19(ND)2021		
		COMPANIES NCT OF DELHI &				
		HARYANA MINISTRY OF				
		CORPORATE AFFAIRS				
		GOVERNMENT OF INDIA				
0.400	074040044000000000	DDINGE AUDIO TRONIX DDIVATE	0 050 (0)	COMPANY APPEAL (COMPANIES	04	44.404
3462	0710102110292020/2	PRINCE AUDIO TRONIX PRIVATE	Sec 252 (3)	COMPANY APPEAL (COMPANIES	Stamp paper missing in affidavit	14-Apr-21
		LIMITED Vs. REGISTRAR OF		ACT)/486(ND)2020		
		COMPANIES				
3463	0710102111552020/4	ADITY THAKRAN Vs. CHD	Sec. 73(4)	COMPANY PETITION	True copy sign missing on every	14-Apr-21
		DEVELOPERS		(COMPANIES ACT)/2(ND)2021	page	
3464	0710102112882020/1	V R ASHOK RAO Vs. TDT	IBC under Sec 7	COMPANY PETITION IB	Page no. not mention on proof of	14-Apr-21
		COPPER LIMITED		(IBC)/1093(ND)2020	service	
3465	0710102114972020/1	ASHU GUPTA Vs. AKASH	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-fling, need to file	14-Apr-21
		SINGHAL		(I.B.C)/89(ND)2021	separately	
3466	0710102116652020/2	NARMADA BUILDCON PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Notary Date missing	14-Apr-21
3400	0710102116652020/2	LIMITED Vs. REGISTRAR OF	Sec 252 (1)	1 ' 1	Notary Date missing	14-Apr-21
		COMPANIES		ACT)/508(ND)2020		
3467	0710102116752020/1	RAJ KAPOOR Vs. AKASH	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-filing	14-Apr-21
3467	0710102116752020/1	SINGHAL	Sec 60(5)	(I.B.C)/127(ND)2021	wrong e-ming	14-Apr-21
		SINGHAL		(I.B.C)/127(ND)2021		
3468	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs.	Sec. 45 (1),Sec 43(1) r/w	COMPANY	Notary date missing on affidavit,	14-Apr-21
3400	07 10 102 136 1620 19/24		. ,,	1	,	14-Apr-21
		KALIBER ASSOCIATES PVT. LTD.	Sec 44 (1),Sec 66(1)	APPLICATION(IBC)/1342(ND)2019	welfare and court fees missing on	
2400	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK	IDC under See 7	COMPANY PETITION IP	vakalatnama	44 A 24
3469	07 10 102 152 1120 19/3	INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Need to file separately	14-Apr-21
3470	0710102161182019/11	K M FINCORP LLP Vs. MS	IBC Under Sec 9	COMPANY PETITION IB	True Copy Sign Missing on every	14 Apr 24
34/0	07 10 102 10 1 1020 19/11		IDC Ulider Sec 9	I I	1	14-Apr-21
		SUPPORTSERVICES PRIVATE LIMITED		(IBC)/3420(ND)2019	page	
3471	0710200411212018/38	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Coy Sign Missing on every	14-Apr-21
J4/ I	07 10200411212010/38	LIMITED Vs. KALIBER	ibc under sec /	1		14-Apr-21
		ASSOCIATES PRIVATE LIMITED		(IBC)/228(PB)2018	Page	
3472	0710200411212018/39	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Copy Sign Missing on every	14-Apr-21
J412	07 10200411212010/39	LIMITED Vs. KALIBER	ibc under sec /	(IBC)/228(PB)2018	1	1-Api-21
		ASSOCIATES PRIVATE LIMITED		(150),220(F 5)2010	page	
3473	0710200411212018/40	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Copy Sign Missing on every	14-Apr-21
J41 J	07 10200411212010/40	LIMITED Vs. KALIBER	ibc under sec /	1		1-Apr-21
		ASSOCIATES PRIVATE LIMITED		(IBC)/228(PB)2018	page	
3474	0710200411212018/41	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Conv Sign Missing on account	14 Apr 24
34/4	0710200411212018/41	I I	ibc under Sec /	1	True Copy Sign Missing on every	14-Apr-21
		LIMITED Vs. KALIBER		(IBC)/228(PB)2018	page	
2475	0740200444242048/42	ASSOCIATES PRIVATE LIMITED	IDC under Con 7	COMPANY DETITION ID	Trus Carry Siam Missian	44 A 24
3475	0710200411212018/42	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Copy Sign Missing on every	14-Apr-21
		LIMITED Vs. KALIBER		(IBC)/228(PB)2018	page	
		ASSOCIATES PRIVATE LIMITED				

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3476	0710200411212018/47	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	True Copy Sign missing on every	14-Apr-21
		LIMITED Vs. KALIBER		(IBC)/228(PB)2018	page	
		ASSOCIATES PRIVATE LIMITED				
3477	0710200411212018/48	RELAN BUILDING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	14-Apr-21
		LIMITED Vs. KALIBER		(IBC)/228(PB)2018		
		ASSOCIATES PRIVATE LIMITED				
3478	0710120009092018/7	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Volume wise index missing, true	14-Apr-21
		SHREE AMBICA INTERNATIONAL		(IBC)/1342(ND)2018	copy sign missing on every page	
		FOOD COMPANY PVT. LTD.				
3479	0710200420362018/75	PALLAVI JOSHI BAKHRU	IBC under Sec 7	COMPANY PETITION IB	Stamp paper missing in affidavit	14-Apr-21
	01.10200.1200020.10110	CREDITOR Vs. UNIVERSAL	120 4401 000 1	(IBC)/456(ND)2018	Stamp paper missing in amazin	
		BUILDWELL PVT. LTD.		(125)/ 100(112)2010		
3480	0710200423452018/1	M/S PEREGRINE GUARDING PVT	Sec. 131(1)	COMPANY PETITION	Wrong e-filing	14-Apr-21
0400	07 1020042040201071	LTD Vs.	000: 101(1)	(COMPANIES ACT)/208(ND)2018	Wrong & ming	14 Apr 21
3481	0710200418512018/3	INCOME TAX OFFICER, WARD Vs.	Application under any	COMPANY APPEAL(COMPANIES	Wrong e-filing	14-Apr-21
0-101	07 102004 100 120 1070	M/S CRATIVE FINCON PRIVATE	other provisions	ACT)/683(ND)2018	Wrong & ming	14 Apr 21
		LIMITED	other provisions	AG 1   1000(112)20 10		
3482	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE	Sub-section (I) of section	CA(A) MERGER AND	wrong index format	14-Apr-21
		LIMITED Vs. AKASH SINGHAL	230	AMALGAMATION(COMPANIES		
				ACT)/24(ND)2021		
3483	0710102019942021/1	WORXPACE CONSULTING PVT.	Sec 60(5)	INTERLOCUTORY APPLICATION	Rs 3 court fees and welfare is	14-Apr-21
		LTD. Vs. IREO FIVERIVER PVT.	333 33(3)	(I.B.C)/1302(ND)2021	missing in vakalatnama	<b></b>
		LTD.		(1.5.0), 1002(115)2021	missing in valuationa	
3484	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH	Sec. 241(1),Sec.	COMPANY PETITION	Wrong e-filing	14-Apr-21
0-10-1	07 10 10 20 2 10 7 20 10 7 10	SHARMA	242(4),Sec. 244(1)	(COMPANIES ACT)/408(ND)2018	Wrong & ming	14 Apr 21
3485	0710102022232021/1	PURVI CREDIT AND HOLDINGS	Sub-section (I) of section	CA(A) MERGER AND	Proof of service missing	14-Apr-21
	0.10102022202011	PRIVATE LIMITE Vs. SANDIP	230	AMALGAMATION(COMPANIES		
		GHOSH	200	ACT)/40(ND)2021		
3486	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS	Section 94(1)	COMPANY PETITION IB	Index missing, no pagination	14-Apr-21
0400	071010202474202171	FINANCIAL SERVICES LTD (SOLE	0000011 04(1)	(IBC)/202(ND)2021	mack missing, no pagmatism	14 Apr 21
		COC MEMBER)		(150)/202(115)2021		
3487	0710102028662020/2	LALIT GROVER Vs. M/S CVC	IBC Under Sec 9	COMPANY PETITION IB	Page no. 3 is not clear	14-Apr-21
0-101	07.10.1020200202072	OPTICALS (OPC) PRIVATE	ibo onder occ o	(IBC)/122(ND)2021	r age no. o to not olear	14 Apr 21
		LIMITED		(150)/122(115)2021		
3488	0710102061392019/8	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	True Copy Sign missing on every	14-Apr-21
	0.1010200100201010	DHIR GLOBAL INDUSTRIA PVT.	120 4401 000 1	(IBC)/699(ND)2019	page	
		LTD.		(125)/300(112)2010	l _{r-2}	
3489	0710102073192019/6	SANGHVI MOVERS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	14-Apr-21
		PREDOMINANT ENGINEERS AND		(IBC)/1991(ND)2019	[g	
		CONTRACTORS PRIVATE LIMITED		(,		
3490	0710102083582020/3	MUKESH KUMAR GROVER Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	True Copy sign missing on every	14-Apr-21
		UTTARAKHAND POWER		(I.B.C)/3591(ND)2020	page	
		CORPORATION LIMITED				
		THROUGH ITS EXECUTIVE				
		ENGINEER				
3491	0710102083582020/4	MUKESH KUMAR GROVER Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION		14-Apr-21
		UTTARAKHAND POWER		(I.B.C)/3591(ND)2020	page, proof of service not mention	
		CORPORATION LIMITED			in index	
		THROUGH ITS EXECUTIVE		]		
		ENGINEER				
3492	0710102084232020/1	MANTRA MICROTEL SYSTEMS	Sec 252 (1)	COMPANY APPEAL(COMPANIES	No index, no pagination	14-Apr-21
		PRIVATE LIMITED Vs.		ACT)/457(ND)2020		
		REGISTRAR OF COMPANIES				
3493	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT	Sec. 241(1),Application	COMPANY PETITION	Page no. 89, 90 stamp paper	14-Apr-21
		LTD. Vs. DESHRAJ GUPTA	under any other provisions	(COMPANIES ACT)/118(PB)2020	missing	
3494	0710102093582020/1	UNION OF INDIA THROUGH SFIO	Sec. 140(5)	COMPANY PETITION	Stamp paper missing, true copy	14-Apr-21
U-7U-T	0.10102033302020/1	Vs. PEEYUSH AGGARWAL AND	Jac. 140(3)	(COMPANIES ACT)/33(ND)2021	sign on every page is missing, page	1Wh1-71
		COMP.		COMI ANIES ACT JISS(ND)2021	no. 18 not clear	
		100m1.	1	1	no. 10 not clear	
3495	0710102099772019/1	RELAN BUILDWELL DVT LTD Ve	Application under any	COMPANY	Wrong Pagination	14-Δnr-21
3495	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019	Wrong Pagination	14-Apr-21

3496	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRATRUCTURES LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020	True Copy sign missing on every page	14-Apr-21
3497	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019	True Copy sign missing on every page	14-Apr-21
3498	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021	true copy sign missing on every page	14-Apr-21
3499	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020	Stamp paper missing, true copy sign missing on every page, proof of service missing	14-Apr-21
3500	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Index missing, Rs 3 court fees missing on vakalatnama	14-Apr-21
3501	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Wrong e-filing	14-Apr-21
3502	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1384(ND)2019	wrong e-filing, Need to file in IA	14-Apr-21
3503	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	index Missing	14-Apr-21
3504	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019	Rs 3 court fee missing on vakalatnama	14-Apr-21
3505	0710102147182019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/856(ND)2019	Page no. 11, 13 not clear	14-Apr-21
3506	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	Application need to file separately	14-Apr-21
3507	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	application need to file separately	14-Apr-21
3508	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019	Index missing	14-Apr-21
3509	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong e-filing, need to file in IA	14-Apr-21
3510	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong e-filing, need to file in IA	14-Apr-21
3511	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 1-18 true copy sign missing	14-Apr-21
3512	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume wise index missing, need master index and volume wise index	14-Apr-21
3513	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	14-Apr-21
3514	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	Proof of service missing	14-Apr-21
3515	0710200702692018/37	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018	Both reply documents need to file separately	14-Apr-21

3516	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020	True copy sign missing on every page, both written submission need file separately	14-Apr-21
3517	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018	True copy sign missing on every page	14-Apr-21
3518	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021	DELETED BY USER	14-Apr-21
3519	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Need to file as IA	14-Apr-21
3520	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Need to file as IA	14-Apr-21
3521	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021	DELETED BY USER	14-Apr-21
3522	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019	Vakalatnama not attached	14-Apr-21
3523	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019	NEED TO IA FILE	14-Apr-21
3524	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021	File not opening,please Refile	14-Apr-21
3525	0710102074462020/1	SHRI VISHWANATH AGRAWALLA Vs. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	True Copy Sign Missing on every Page	14-Apr-21
3526	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	True Copy sign missing on every page	14-Apr-21
3527	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)	Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021	NEED TO IA FILE	14-Apr-21
3528	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	No index, no pagination	14-Apr-21
3529	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019	NEED TO IA FILE	14-Apr-21
3530	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018	CONTACT TO COURT OFFICER	14-Apr-21
3531	0710102021902020/1	ASHOK KUMAR AGRAWAL VS. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	CONTACT TO COURT OFFICER	14-Apr-21
3532	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020	NEED TO IA FILE	14-Apr-21
3533	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020	STAMP MISSING	14-Apr-21
3534	0710102068592020/8	CHANCHAL DUA VS. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NEED TO IA FILE	14-Apr-21
3535	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NEED TO IA FILE	14-Apr-21

3536	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)/2020	123-143 NOT CLEAR	14-Apr-21
3537	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020	PAGE 6 NOT CLEAR	14-Apr-21
3538	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	NEED TO FILE SAPERATLY	14-Apr-21
3539	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS	IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019	True copy sign missing on every page	14-Apr-21
3540	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Wrong e-filing	14-Apr-21
3541	0710102006622021/2	VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021	Stamp paper missing	14-Apr-21
3542	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019	Index missing, welfare and court fees missing	14-Apr-21
3543	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020	Stamp paper missing	14-Apr-21
3544	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	NEED TO IA FILE	14-Apr-21
3545	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021	INDEX MISSING	14-Apr-21
3546	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021	INDEX MISSING	14-Apr-21
3547	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019	No Index, no pagination	14-Apr-21
3548	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019	Wrong e-filing	14-Apr-21
3549	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	True copy sign missing on every page, proof of service missing in index	14-Apr-21
3550	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/79(ND)2020	True copy sign missing on every page	14-Apr-21
3551	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Proof of service missing	14-Apr-21
3552	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017	Both affidavit need to file separately	14-Apr-21
3553	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	True copy sign missing on every page	14-Apr-21
3554	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018	Wrong e-filing	14-Apr-21
3555	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017	Rs 3 court fees missing	14-Apr-21

3556	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs.	Application under any	COMPANY PETITION IB	Rs 3 court fees missing	14-Apr-21
3330	0710204000262017/12	KARNATAKA BANK LIMITED	other provisions- IBC	(IBC)/435(ND)2017	Rs 3 court lees missing	14-Apr-21
3557	0710102000792021/2	SCHABLONA INDIA LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Proof of service missing	14-Apr-21
			Motion	AMALGAMATION(COMPANIES	. 1001 01 001 1100 111100 11110	
			o.io.ii	ACT)/12(PB)2021		
3558	0710102001502021/1	KRISHNASWAMY SRINIVAS	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-filing, need to file	14-Apr-21
		IYENGAR Vs. AKASH SINGHAL	555 55(5)	(I.B.C)/113(ND)2021	application separately in IA	
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3559	0710102001752021/1	RAJIV MUKUL Vs. AKASH	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-filing, need to file	14-Apr-21
		SINGHAL	,	(I.B.C)/119(ND)2021	application separately in IA	•
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3560	0710102001842021/1	BIPUL VIVEK Vs. AKASH	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-filing, need to file	14-Apr-21
		SINGHAL	. ,	(I.B.C)/99(ND)2021	application separately in IA	
3561	0710102003402021/1	SUNIL GUPTA Vs. AKASH	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong e-filing, need to file	14-Apr-21
		SINGHAL		(I.B.C)/179(ND)2021	application separately in IA	
3562	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong e-filing, need to file in IA	14-Apr-21
		ANSAL PROPERTIES AND		(IBC)/111(ND)2021		
		INFRASTRUCTURE LIMITED				
3563	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Index should be put on the top	14-Apr-21
		Vs. INDIA SPORTS FLASHES		(IBC)/460(ND)2020		
		PRIVATE LIMITED				
3564	0710102018342021/2	M/S. HYTHRO POWER	Sec 12(2)	INTERLOCUTORY APPLICATION	Index misling	14-Apr-21
		CORPORATION LTD. Vs. M/S.		(I.B.C)/1216(PB)2021		
		GRID INFRATECH PVT. LTD.				
3565	0710102020172021/1	ANJANA SANGHI Vs. KMS	Rule16(d),NCLT	TRANSFER	NO Index, no pagination	14-Apr-21
		CONSTRUCTIONS PVT. LTD.	Rules,2016	PETITION(COMPANIES		
				ACT)/10(PB)2021		
3566	0710102079222020/4	VISWAROOPA INFO SERVICES	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missing	14-Apr-21
		INDIA PRIVATE LIMITED Vs. SITI		(IBC)/980(ND)2020		
		VISION DIGITAL MEDIA PVT. LTD.				
2507	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE	IDC Hadas Coa O	COMPANY PETITION IB	Moster index and values wise	44 Amu 24
3567	0710102087802020/6	LIMITED Vs. MAPLE LOGISTICS	IBC Under Sec 9	I I	Master index and volume wise index need to put separately, true	14-Apr-21
		PRIVATE LIMITED		(IBC)/976(ND)2020	copy sign missing on every page	
		FRIVATE LIMITED			copy sign missing on every page	
3568	0710102091752020/7	SACHIN GUPTA Vs. UNION OF	Sec 252 (1)	COMPANY APPEAL(COMPANIES	True copy sign missing on every	14-Apr-21
3300	071010203173202077	INDIA	Gec 232 (1)	ACT)/514(ND)2020	page	14-Ap1-21
				NO 17/014(NB)2020	pago	
3569	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)	COMPANY PETITION	Page no. 615, 707,708, 709, 711, 723-	14-Apr-21
	0.1010200012010120	ANOTHER Vs. VIPUL SEZ	555.2.1(1)	(COMPANIES ACT)/94(ND)2019	727, 800-803, 816-819, 1004- 1012,	
		DEVELOPERS PVT LTD AND		(00 / 1	2281-2282, not clear , need true type	
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3570	0710102100252020/2	MUKESH KUMAR GUPTA Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp paper missing	14-Apr-21
		REGISTRAR OF COMPANIES		ACT)/522(ND)2020		•
		DELHI & HARYANA				
3571	0710102101102020/1	RBS BUILDTECH PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Index missing	14-Apr-21
		LIMITED Vs. REGISTRAR OF		ACT)/506(ND)2020		
		COMPANIES				
3572	0710102103542020/3	SPLENDID ENTERPRISES PVT	Sec. 230-232 - Second	CP(AA) MERGER AND	Wrong e-filing	14-Apr-21
		LTD Vs. CLC INDUSTRIES	Motion	AMALGAMATION(COMPANIES		
		LIMITED		ACT)/75(ND)2020		
3573	0710102104332020/2	KNS HOMES PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp paper missing	14-Apr-21
		OFFICE OF THE REGISTRAR OF		ACT)/475(ND)2020		
		COMPANIES NCT OF DELHI &				
		HARYANA				
3574	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD	IBC under Sec 7	COMPANY PETITION IB	True copy missing on every page	14-Apr-21
		MANAGEMENT COMPANY		(IBC)/1058(PB)2020		
	i	PRIVATE LIMITED				

3575	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021	Stamp paper missing	14-Apr-21
3576	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-filing, application need to file separately	14-Apr-21
3577	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020	Wrong e-filing	14-Apr-21
3578	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Wrong e-filing, applicationNeed to file separately in IA	14-Apr-21
3579	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	14-Apr-21
3580	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	14-Apr-21
3581	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019	True copy sign missing on every page	14-Apr-21
3582	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019	Page no. 1 - 5 true copy sign missing	14-Apr-21
3583	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	Both documnets need to file separately	14-Apr-21
3584	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD	Sec 30	COMPANY APPLICATION(IBC)/1550(ND)2019	True Copy sign missing on every page	14-Apr-21
3585	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020	No Pagination	14-Apr-21
3586	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True copy sign missing on every page	14-Apr-21
3587	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy sign missing on every page	14-Apr-21
3588	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign missing on every page	14-Apr-21
3589	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS	Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	Rs 3 court fees missing	14-Apr-21
3590	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	True copy sign missing on every page	14-Apr-21
3591	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	True copy sign missing on every page	14-Apr-21
3592	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Wrong e-filing, need to file application separately in IA	14-Apr-21

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3593	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021  Wrong e-filing, need to file application separately in IA	14-Apr-21
3594	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021  Wrong e-filing, need to file application separately in IA	14-Apr-21
3595	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021  Wrong e-filing, need to file application separately in IA	14-Apr-21
3596	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021  Wrong e-filing, need to file application separately in IA	14-Apr-21
3597	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021  Wrong e-filing, need to file application separately in IA	14-Apr-21
3598	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED	COMPANY PETITION IB (IBC)/558(ND)2019	14-Apr-21
3599	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL		14-Apr-21
3600	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020 Stamp paper missing	14-Apr-21
3601	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	COMPANY PETITION (COMPANIES ACT)/55(ND)2021  No Index, No pagination, welfare and court fees missing	14-Apr-21
3602	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	COMPANY PETITION (COMPANIES ACT)/55(ND)2021  No Index, No pagination, welfare and court fees missing	14-Apr-21
3603	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.	TRANSFER PETITION(COMPANIES ACT)/8(PB)2021  Rs 3 court fees missing, true copy sign missing on everypage	14-Apr-21
3604	0710102033762020/1	VICTORIAN BUILDWELL PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		14-Apr-21
3605	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020	14-Apr-21
3606	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020  (I.B.C)/2738(ND)2020	14-Apr-21
3607	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED		14-Apr-21
3608	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD	COMPANY PETITION IB (IBC)/868(ND)2019 Index missing, no pagination	14-Apr-21
3609	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	COMPANY PETITION IB  (IBC)/1348(ND)2019  True copy sign missing on every page, Court fees missing on vakalatnama	14-Apr-21
3610	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1348(ND)2019  True copy sign missing on every page, Court fees missing on vakalatnama	14-Apr-21
3611	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1113(ND)2020 Wrong e-filing	14-Apr-21
3612	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD	COMPANY PETITION IB (IBC)/90(ND)2019 Wrong e-filing	14-Apr-21

3613	0710102003322020/2	DUNLOP TAIKOO (JINJIANG)	COMPANY Wrong documents uploaded	14-Apr-21
		AIRCRAFT TYRES CO.LIMITED Vs.	APPLICATION(IBC)/384(ND)2020	
		MAGNUM AVIATION PRIVATE		
		LIMITED		
3614	0710102013242019/6	ETERNITY FOOTWEAR LIMITED	COMPANY PETITION IB Page no. 25 - 36, 91 not clear, court	14-Apr-21
		Vs. MAYOR SPORTS PRIVATE	(IBC)/428(ND)2019 fees and welfare missing on	
		LIMITED	vakalatnama	
3615	0710102015422021/1	ANIL KUMAR SHARMA Vs.	INTERLOCUTORY APPLICATION Proof of service missing	14-Apr-21
		BHAVNESH KANWAR	(I.B.C)/1043(ND)2021	
3616	0710102015622020/1	PACKAGING SOLUTIONS Vs.	COMPANY PETITION IB Court fees missing on vakalatnama	14-Apr-21
		TOSIBA APPLIANCES COMPANY	(IBC)/485(ND)2020	
		PVT LTD		
3617	0710102000462021/1	OXYGEN FOR WINDOS AND MAC	COMPANY APPEAL(COMPANIES Stamp paper missing	14-Apr-21
		MACHINE TECH PRIVATE LIMITED	ACT)/31(ND)2021	
		Vs. REGISTRAR OF COMPANIES		
		NCT OF DELHI AND HARYANA		
3618	0710102000792021/3	SCHABLONA INDIA LTD Vs.	CP(AA) MERGER AND Wrong e-filing	14-Apr-21
			AMALGAMATION(COMPANIES	
			ACT)/12(PB)2021	
3619	0710102001402021/3	EMG HOSPITALITY PRIVATE	COMPANY APPEAL(COMPANIES Stamp paper missing	14-Apr-21
		LIMITED Vs.	ACT)/59(ND)2021	
3620	0710102001932021/1	AGRIM CORPORATE SERVICES	CP(AA) MERGER AND Proof of service missing	14-Apr-21
		LIMITED Vs. EUROTAS	AMALGAMATION(COMPANIES	
		INFRASTRUCTURE LIMITED	ACT)/49(ND)2021	
3621	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs.	INTERLOCUTORY APPLICATION Proof of service missing	14-Apr-21
		JBB-EVEREST BUILDTECH	(I.B.C)/263(ND)2021	
		PRIVATE LIMITED		
3622	0710102005272021/3	PUNJAB NATIONAL BANK Vs.	INTERLOCUTORY APPLICATION Page no. 89, 90, 101, 102, 103, 104	14-Apr-21
		GOPAL LAL BASHER	(I.B.C)/403(PB)2021 not clear	
		RESOLUTION PROFESSIONAL		
3623	0710102007882021/4	SURENDRA KANAIYALAL SHAH	COMPANY PETITION IB Wrong e-filing	14-Apr-21
		(PROPRIETOR OF SHAH PHOTO	(IBC)/101(ND)2021	
		FILM COMPANY) Vs. MAGICON		
		IMPEX PRIVATE LIMITED		
3624	0710102008512021/4	KADIMI SPECIAL STEELS	CP(AA) MERGER AND Index missing. no pagination	14-Apr-21
		PRIVATE LIMITED Vs. KANODIA	AMALGAMATION(COMPANIES	
		TECHNOPLAST LIMITED	ACT)/19(ND)2021	
3625	0710102009442020/4	SKC INFRATECH PRIVATE	COMPANY PETITION IB No index, no pagination. proof of	14-Apr-21
		LIMITED Vs. EOS HOSPITALITY	(IBC)/356(ND)2020 service missing	
		PRIVATE LIMITED		
3626	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs.	COMPANY PETITION IB True copy sign missing on every	14-Apr-21
		AKASH EQIPMENT	(IBC)/405(ND)2020 page	
		&MACHINERIES PVT. LTDPRATA		
3627	0710102009732021/1	SANJEETA THAPA Vs.	COMPANY APPEAL(COMPANIES Stamp paper missing	14-Apr-21
		REGISTRAR OF COMPANIES	ACT)/58(ND)2021	
		<u> </u>		
3628	0710102012752020/1	M/S CSII INDIA PVT. LTD.	COMPANY PETITION IB Need to file both documents	14-Apr-21
		(FORMERLY KNOWN AS CSDC	(IBC)/411(ND)2020 separately	
		INDIA PVT. LTD.) Vs. M/S		
		TELEXCELL INFORMATION		
		SYSTEMS LTD.		
3629	0710102012882021/1	MUKTA GOEL AND ANNU CHAND	INTERLOCUTORY APPLICATION Court fees missing on vakalatnama	14-Apr-21
		MITTAL THROUGH AUTHORISED	(I.B.C)/860(PB)2021	
		REPRESENTATIVE VIVEK KUMAR		
		GOEL Vs. EVERSHINE		
		BUILDWELL PVT LIMITED		
3630	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL	COMPANY PETITION IB True copy sign missing, index	14-Apr-21
		KISHORI LAL P.L.	(IBC)/630(ND)2020 should be acc. to pagination	I

3631	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB Page no. 14-21 true copy sign missing	14-Apr-21
3632	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.	COMPANY PETITION IB (IBC)/1456(PB)2019  Wrong e-filing	14-Apr-21
3633	0710102103302020/1	ADITYA AGARWAL VS. SHREE BHOMIKA INTERNATIONAL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020 Page no. 5 not clear	14-Apr-21
3634	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL (COMPANIES ACT)/526(ND)2020 Page no. 4 - 5 true copy sign missing	14-Apr-21
3635	0710102111712020/4	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020  True copy sign missing on every page	14-Apr-21
3636	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021  True copy sign missing on every page	14-Apr-21
3637	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019  True copy sign missing on every page	14-Apr-21
3638	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020  Need stamp paper of Rs 100, true copy sign missing on every page	14-Apr-21
3639	0710102116452020/1	GALLANTT METAL LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021  True copy sign missing on every page	14-Apr-21
3640	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019  No index, no pagination	14-Apr-21
3641	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019 No Index, no pagination	14-Apr-21
3642	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021  Rs 3 court fees missing on vakalatnama	14-Apr-21
3643	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB Wrong e-filing (IBC)/1896(ND)2019	14-Apr-21
3644	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB  (IBC)/181(PB)2020  True copy sign missing on every page, welfare and court fees missing on vakalatnama	14-Apr-21
3645	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.	COMPANY PETITION IB True copy sign missing on every (IBC)/288(ND)2020 page	14-Apr-21
3646	0710102008422021/1	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/113(ND)2021  Stamp paper missing in affidavit	14-Apr-21
3647	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020 Proof of service missing	14-Apr-21
3648	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020  Proof of service missing	14-Apr-21

3649	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT	INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021	True copy sign missing on every page, proof of service missing	14-Apr-21
3650	0710102018872021/1	LTD ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ	TRANSFER PETITION(COMPANIES	Stamp paper missing	14-Apr-21
3651	0710102020082020/1	BULCHANDANI V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	ACT)/9(PB)2021  COMPANY APPEAL(COMPANIES  ACT)/197(ND)2020	Stamp paper missing	14-Apr-21
3652	0710102024562018/12	HARYANA CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE	COMPANY PETITION IB (IBC)/1641(PB)2018	Proof of service missing	14-Apr-21
3653	0710102024672020/2	LTD ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/687(PB)2020	True copy sign missing on every page	14-Apr-21
3654	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/50(ND)2019	Wrong e-filing	14-Apr-21
3655	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY APPEAL (COMPANIES ACT)/455(ND)2020	No Index	14-Apr-21
3656	0710102068802020/2	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. M/S. PAWAN DOOT ESTATE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2638(ND)2020	Proof of service missing	14-Apr-21
3657	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA	INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020	Wrong e-filing	14-Apr-21
3658	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	COMPANY PETITION IB (IBC)/1150(ND)2019	Stamp paper missing	14-Apr-21
3659	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	True copy sign missing	14-Apr-21
3660	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	COMPANY APPEAL (COMPANIES ACT)/348(ND)2020	Stamp paper missing	14-Apr-21
3661	0710102094892020/2	OF DELHI & HARYANA M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/384(ND)2020	Stamp paper missing	14-Apr-21
3662	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	Stamp paper missing	14-Apr-21
3663	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020	Stamp paper missing	14-Apr-21
3664	0710102106162020/1	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020	Stamp paper missing	14-Apr-21
3665	0710102109462020/3	DALMIA FAMILY OFFICE TRUST VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1077(PB)2020	True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	14-Apr-21
3666	0710102110292020/2	PRINCE AUDIO TRONIX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/486(ND)2020	Stamp paper missing	14-Apr-21
3667	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	NEED TO FILE SEPARATELY	14-Apr-21

3668	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Tanmay	doc wrong	14-Apr-21
3669	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	14-Apr-21
3670	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	14-Apr-21
3671	710102020322021	SANJAY KUMAR GOEL VS SARIKA INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIRENDER NAGPAL	Blur page-86 /Double pagination from Page no-30/Advocate welfare & mp;amp;amp; court fees miss/Merge into 2 PDF	14-Apr-21
3672	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	14-Apr-21
3673	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify BR.	14-Apr-21
3674	710102025352021	THREE C FACILITY MANAGEMENT PRIVATE LIMITED VS KONE ELEVATOR INDIA PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		shreya kohli	Need to file IA	14-Apr-21
3675	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	15-Apr-21
3676	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		NEED TO IA FILE	15-Apr-21
3677	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	15-Apr-21
3678	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	15-Apr-21
3679	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	15-Apr-21
3680	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	15-Apr-21
3681	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	15-Apr-21
3682	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	15-Apr-21
3683	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	15-Apr-21

3684	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		need to saperatly file	15-Apr-21
3685	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	15-Apr-21
3686	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	15-Apr-21
3687	0710102412382017/30	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		NEED TO SIGN ALL PAGES	15-Apr-21
3688	0710102005122020/1	UTPAL KANT Vs. SUPERTECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		NEED TO SIGN ALL PAGES	15-Apr-21
3689	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	15-Apr-21
3690	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	15-Apr-21
3691	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	15-Apr-21
3692	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	15-Apr-21
3693	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/152(ND)2020		stamp missing	15-Apr-21
3694	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO- DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	16-Apr-21
3695	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)2019	amar	section wrong	16-Apr-21
3696	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	16-Apr-21
3697	710102029472021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. 14, 44 blur, Page no. 24, 26 29, 38-40 , 66, 69 not clear,	16-Apr-21
3698	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	16-Apr-21
3699	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	Sign is missing on Report	16-Apr-21
3700	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	17,39,57,58,68,82 not clear page	16-Apr-21
3701	710102029552021	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Interlocutory Application	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/847(ND)2019	Vibhor	Back date affidavit, True copy sign mssing on every page	16-Apr-21
3702	710102029452021	MARS INFRA ENGINEERING PVT LTD VS PIONEER FABRICATORS PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	ISHA BHALLA	Notary missing in affidavit, page no 76, 78 not clear, proof of service missing	16-Apr-21
3703	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2018	GOVIND RISHI	wrong filing	16-Apr-21

	I=10100000000	V=0 DANK   WV=D V0 TIV ID		In	leave and perimon in	las issue	T	140.4.04
3704	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3256(ND)2019	RAJEEV	sign missing and stamp paper missing 14-409 not clear page 411- 430 translate page	16-Apr-21
3705	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	16-Apr-21
3706	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	16-Apr-21
3707	710102030452021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Maroti	Wrong case type select, link the 2nd motion from 1st motion, Original nclt certified order copy missed, kindly file condonation delay application	16-Apr-21
3708	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	16-Apr-21
3709	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	16-Apr-21
3710	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	16-Apr-21
3711	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	16-Apr-21
3712	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB (IBC)/793(ND)2020		DOCUMENT INCOMPLETE	16-Apr-21
3713	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	16-Apr-21
3714	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	16-Apr-21
3715	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	16-Apr-21
3716	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	16-Apr-21
3717	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	16-Apr-21
3718	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	16-Apr-21
3719	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	16-Apr-21
3720	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		IA NOT CONSIDER IN ADDITIONAL	16-Apr-21
3721	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	16-Apr-21

3722	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	16-Apr-21
3723	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16-Apr-21
3724	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG, ONLY PROOF OF SERVICE	06-04-2020
3725	710102062872020	PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	"CASE TYPE WRONG,ONLY PROOF OF SERVICE"	06-05-2020
3726	710102015192021	BINOD KUMAR VS PEERS ALLIED COTPORATION LTD	Company Application(Companies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/191(ND)2018	Binod	prayer missing and case type wrong	21/02/2021
3727	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/03/2021
3728	710102023522021	ZAPDOR ENGINEERING PRIVATE LIMITED VS TRANSRAIL LIGHTING LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1619(ND)2019	Aditya Kumar Sinha	separately file reply and application	23/03/2021
3729	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	04-03-2021
3730	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	04-03-2021
3731	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	page 4 translate a	14/04/2021
3732	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.	Restoration Application (IBC)	Application under any other provisions- IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
3733	710102030262021	SANGHVI MOVERS LIMITED VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Miscellaneous Application (IBC)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019	NITIN S TAMBWEKAR	case type wrong section wrong section wrong and case type wrong	15/04/2021
3734	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	15/04/2021
3735	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	15/04/2021
3736	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	16/04/2021
3737	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efiling	15/04/2021
3738	710102030402021	BEST TEXTILES LTD. VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/17(ND)2018	MANOJ KUMAR ANAND	sign missing page 4 blank	15/04/2021
3739	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	15/04/2021
3740	710102030792021	M/S. D. AGGARWAL & ASSOCIATES VS THE 3 ARROWS NIRMAN PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Atul Kumar Singh	main case not link	15/04/2021
3741	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	15/04/2021
3742	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	15/04/2021

3743	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	16/04/2021
3744	710102029272021	QUICKCALLS PVT. LTD. VS	Company	Rule 11 of NCLT	CA(A) MERGER AND	Vikrant	Wrong section	04-12-2021
3744	710102029272021	MOHAMMAD ABBAS	Application(Companies Act)	Rule II of NCLI	AMALGAMATION(COMPANIES ACT)/75(ND)2020	Vikiant	Wrong Section	04-12-2021
3745	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	14/04/2021
3746	710102031742021	UNION BANK OF INDIA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Priya	section wrong	19/04/2021
3747	710102031582021	SANJAY KUMAR ARORA VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1128(ND)2020	Abhay Gupta	Wrong Section	19/04/2021
3748	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	19/04/2021
3749	710102031752021	PRADEEP KUMAR LAKHANI (RP) VS MALVINDER M SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2695(ND)2019	RAKESH KUMAR	wrong section mention in index	19/04/2021
3750	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	19/04/2021
3751	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	16/04/2021
3752	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	16/04/2021
3753	710102032052021	M/S VEDIKA NUT CRAFTS PVT. LTD. VS UNION BANK OF INDIA	Miscellaneous Application (IBC)	Sec 54(1)	COMPANY PETITION IB (IBC)/40(PB)2017	PRIYANKA SWAMI	case type wrong	21/04/2021
3754	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	19/04/2021
3755	710102030562021	NISHANT GAURAV GUPTA VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Priya	should be main case link pb 18 -22 not clear page	15/04/2021
3756	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	17/04/2021
3757	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/420(ND)2017	UTSAV TRIVEDI	main case wrong	15/04/2021
3758	710102032602021	AF CONSULT INDIA PVT LTD VS SIKKIM HYDRO POWER VENTURES LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1635(ND)2018	Arav kapoor	TECHNICALLY SECTIONS NOT SELECTED	26/04/2021
3759	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	58,59 Translate copy missed page 61,63,64,67,178,181,,183,190npt clear	27/04/2021
3760	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	23/04/2021
3761	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	28/04/2021
3762	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	25/04/2021
3763	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05-01-2021
3764	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05-05-2021
3765	710102033442021	VIKAS GARG-IRP VS APOLLO TRICOAT TUBES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS	true copy sign missing	05-01-2021
3766	710102033752021	MACQUIRE BANK LIMITED VS MANISH GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	number of pages no clear so please check proper complete file before upload	05-04-2021

3767	710102033802021	PANKAJ NARANG VS MANISH GOEL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/246(ND)2019	PANKAJ NARANG	PAGE 63-71 NOT CLEAR AND IDIFFERNT SECTION MENTION IN INDEX	05-05-2021
3768	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05-05-2021
3769	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05-08-2021
3770	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	13/05/2021
3771	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	13/05/2021
3772	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	05-12-2021
3773	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as addtional main petition	13/05/2021
3774	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates & events missed, wrong section select,e stamp & affidavit dates mismatched, vakaltnama missed	05-10-2021
3775	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/05/2021
3776	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	jurisdiction not in delhi	22/04/2021
3777	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS PATEL ENGINEERING LIMITED		Sec. 441		Divesh	page no 99 & mp; amp; amp; 100 wrong arrange, after page no. 131 pagination missed	19/04/2021
3778	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention full IB no. on every heading/Page not clear-235,342 to 345,465,476/Wrong arrange after page no.452 to 454/Translated page-479,497/Cut page-481 etc	05-07-2021
3779	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	Wrong case type select,no sign in every pages of petitions,true copy sign missed in annexuress, NCLT form 12 missed	18/05/2021
3780	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	17/05/2021
3781	710102011612021	GOPALGIRI KISHANGIRI GOSWAMI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		KARAN MALHOTRA	Pages not clear 44,no sign in every pages of petitions,Roc and income tax advance service missed	13/05/2021
3782	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	17/05/2021
3783	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates & mp;amp;amp;a; events missed, index missed, Supporting affidavit missed, Vakaltnama missed	22/04/2021
3784	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case type wrong	20/04/2021
3785	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	20/04/2021

3786	710102025202021	FUJITEC INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	A NARAYANAN	"Page not clear-	05-07-2021
0.00		VS IREO PRIVATE LIMITED	(.23)			48,50,64,196/document uncompleted and soft copy merge	
						in to 200 pages volume /incorrect	
						index/Mention the page which is in	
						the file in the	
3787	710102025862021	AAR ESS AGRO COMMODITIES	Company Petition IB (IBC)	IBC Section 59	Anand Mohan Mishra	index./etc" document repeated multiple time	22/04/2021
3707	710102023002021	PRIVATE LIMITED VS IREO	Company Fedition is (isc)	IBC Section 39	Anana Monan Misina	(delete old document and upload	22/04/2021
		PRIVATE LIMITED				fresh document)	
3788	710102025582021	STATE BANK OF INDIA VS	Company Petition IB (IBC)	IBC under Sec 7	s к	Page miss in index-1 to	20/04/2021
		JABALPUR MSW PRIVATE				4/Pagination not done before page	
		LIMITED				no.5 & amp; amp; double	
						pagination in soft copy/Translated	
						page- 189,191,193,195,349,357,365,371/Blu	
						r page-350 to 355,358 to 362,366 to	
						368,372 to 376/etc	
3789	710102026382021	PAGAN PAINTS AND CHEMICALS	Company Petition IB (IBC)	IBC Under Sec 9	Adv		26/04/2021
		PRIVATE LIMITED VS HEMA				page per volume), etc	
		ENGINEERING INDUSTRIES LIMITED					
3790	710102029612021	INTERGLOBE TECHNOLOGY	Company Petition IB (IBC)	Sec 60(2)	D KISHORE	Wrong section/Index miss/Blank	22/04/2021
3730	710102023012021	QUOTIENT PRIVATE LIMITED VS	Company retition is (iso)	000 00(2)	BRIGHORE	paper	22/04/2021
		NARENDER KUMAR BAVEJA				P P P	
3791	710102029702021	AAR ESS AGRO COMMODITIES	Company Petition IB (IBC)	IBC Section 59	Anand Mohan Mishra	Blur page-27 to	22/04/2021
		PRIVATE LIMITED VS NARENDER				49,114,175,176,185,186,195 to	
3792	710102030802021	KUMAR BAVEJA ANIL KAUSHAL VS NARENDER	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	SAIKRISHNA ASSOCIATES	198,206,207,260 Case type wrong/List of dates	22/04/2021
3/92	710102030602021	KUMAR BAVEJA	lintervention Petition (IBC)	Rule 11 01 NCL1, 2016	SAIRRISHINA ASSOCIATES	& amp; amp; amp; events/Brief of	22/04/2021
						synopsis wrong sectional	
3793	710102031472021	M/S KHATUSHYAM ENGINEERS	Company Appeal(Companies	Sec 252 (3)	PRATEEK	Jurisdiction is Haryana according	22/04/2021
		PRIVATE LIMITED VS REGISTRAR	Act)			to Master data	
		OF COMPANIES NCT OF DELHI AND HARYANA					
3794	710102031492021	RITESH SPINNING MILLS LIMITED	CA(A) Merger and	Sec. 230-232 - Second	NIRAJ PREET	Wrong case type select,Index	05-04-2021
		VS REGISTRAR OF COMPANIES	Amalgamation(Companies	Motion		missed,no sign in every pages of	
		NCT OF DELHI AND HARYANA	Act)			petition,1 to 86 pages missed,no	
						volumewise index,original nclt	
						certified order copy missed.	
						Account certificate missed,link 2nd motion with first motion	
3795	710102031632021	M/S VINTAGE FOOTWEAR	Company Petition IB (IBC)	IBC under Sec 7	Ajay	Page miss-52,56,57,59/IRP Detail	27/04/2021
		PRIVATE LTD. VS I WORLD				miss in form 1 part 3/IRP Certificate	
		BUSINESS SOLUTIONS PVT LTD				miss/Master data of corporate	
						debtor/incomplete documents/etc	
3796	710102031842021	MIDAS POLYPACK PRIVATE	CA(A) Merger and	Sec. 230-232, Sec 234	GOVIND RISHI	Pages not clear 127,131 to 133,145	23/04/2021
		LIMITED VS GO AIRLINES (INDIA)	Amalgamation(Companies			to	
		LIMITED	Act)			147,149,160,161,166,167,180,217.298	
						.299 to 302,304,305, page no 133	
						repeated,page 353 missed,Company	
						master data missed	
3797	710102031952021	TEFAL INDIA HOUSEHOLD	Company Petition IB (IBC)	IBC Section 59	Chetan Gupta	Page miss in index-1 to 3/Memo of	23/04/2021
		APPLIANCES PRIVATE LIMITED				parties/Brief of synopsis/Blur Page-	
		VS GO AIRLINES (INDIA) LIMITED				20,52,73,74,76 to 89,94,98,137 to	
						139,165 to 167/Vakalatnama/Balance sheet 2 year/etc	
						Sileet 2 year/etc	
3798	710102032082021	VISHAL SHARMA VS HANDS ON	Contempt	Rule 11 of NCLT	Shubhankar	wrong case type select, link with	05-04-2021
		HANDS VENTURES PRIVATE	Petition(Companies Act)			main case no.	
		LIMITED VS					

3799	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	28/04/2021
3800	710102032272021	PARAMOUNT IMPEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013	RAKESH KUMAR	Counsil sign missed in index,pages not clear 20,54,55,page no 186 repeated, 2nd volume index missed,Welfare and court fees missed in vakaltnam, company master data missed, and true coyp sign missed in annexures, roc advance service missed	28/04/2021
3801	710102032312021	J. H. JEWELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	Arani Guha	kindly annex 50 rs e stamp of west bengal,pages missed 79 to 84,99,wrong page no. arrange after page no. 78,pages not clear 117,156,159,160,page no. 129 wrong arrange,pages cut from upper 243,244,independent report missed of J. H jewels pvt ltd	
3802	710102032702021	PRAGATI IMPEX INDIA PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	RAVI	Pagination not done in index & Description of the Pagination not done in index & Description of the Pagination of the Pa	23/04/2021
3803	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	SUMIT KUMAR	Wrong case type select,no index,pages missed 179 to 207, kindly file final volume and delete extra volume, original nclt certifed order copy missed	30/04/2021
3804	710102033002021	PARAMOUNT BLANKETS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013	RAKESH KUMAR	Page 173 cut, Company master data missed, True copy sign missed in 2nd volume, Welfare & Description of the service in vakaltnama, roc advance service missed	29/04/2021
3805	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137 ,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	28/04/2021
3806	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	Ichchha Kalash	Cut line page- 76,113,114,125,136,137,140/Vakalatn ama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	
3807	710102033192021	POOJA GUPTA VS KUHELI DUTTA	Company Petition IB (IBC)	IBC Under Sec 9	Himanshu Kumar	Merge into one PDF/E Stamp paper/Advocate welfare & amp;amp;amp; court fees miss/9 (3)b certificate miss/volume wise index/etc	05-05-2021
3808	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)	KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & amp;amp;amp; events/Vakalatnama/Page not clear-30,42,54 to 73	20/05/2021

		I	1.	Ta a a a a a a a a a a a a a a a a a a		T	T	
3809	710102014922021	RAGHOTTAM GALAGALI VS	Intervention	Application under any		Pradeep Kumar Pandey	Wrong section select, true copy	05-10-2021
		ANSAL HOUSING LIMITED	Petition(Companies Act)	other provisions			sign missed in annexuress,	
3810	710102023822021	GEO FAST CARRIERS PVT. LTD. VS ZOOM COMMUNICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		T.N.Durga Prasad	advance proof of service missed ( petition service )	13/05/2021
3811	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05-12-2021
3812	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	21/05/2021
3813	710102035212021	S V CREDITLINE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		Zorawar	section 52 mentioned and fees missed,synopsis/memo of parties /dates & events missed, company master data missed	19/05/2021
3814	710102035982021	SUSHIL SHARMA VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Niharika Sohal	Page miss-14,144,501 to 557/Volume wise index/Detail cut page-31,67,69 to 78,82 to 85,244,291,330 to 333,335,660/Page not clear-341,342,345,349,350,353,365/ Pages numbered from page 371 to 426 are inverted.etc	17/05/2021
3815	710102035952021	LUMINOR LIZINGS SIA VS M J CASTING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Vinayak	Memo of parties missing	19/05/2021
3816	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	31/05/2021
3817	710102026942021	JADE E SERVICES PRIVATE LIMITED VS KUSH KOCHGAWAY & ORS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021	ANUBHAV RASTOGI	rule 11 not mention in index soft copy	06-01-2021
3818	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg- 92 not clear/Vol-3 missing	06-04-2021
3819	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	06-01-2021
3820	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/546(PB)2018	RANJANA ROY GAWAI	case type wrong	27/05/2021
3821	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/546(PB)2018	RANJANA ROY GAWAI	Wrong case type	27/05/2021
3822	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	06-01-2021
3823	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to addtional document	06-08-2021
3824	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	06-01-2021
3825	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	,	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Piz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	28/05/2021
3826	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	06-01-2021

3827	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	06-01-2021
3828	710102036622021	ATUL KANSAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/1051(ND)2020	Prachi Johri	section not match with index	06-02-2021
3829	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	25/05/2021
3830	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	25/05/2021
3831	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	31/05/2021
3832	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	31/05/2021
3833	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	06-01-2021
3834	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	worng main case number link	27/05/2021
3835	710102036862021	NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	true copy missing in annexure page	06-03-2021
3836	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	27/05/2021
3837	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	06-04-2021
3838	710102036802021	STANDARD SURFA CHEM INDIA PVT LTD VS MR. KISHORE GOPAL SOMANI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/922(PB)2018	ASHWINI	sign missed on application every pages	06-04-2021
3839	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Wrong section chosen(kindly choose any other provision IBC)	06-02-2021
3840	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	MAIN CASE NOT LINK, SECTION NOT MENTION IN INDEX AND PAGE 7,9 IN HINDI	06-01-2021
3841	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	06-04-2021
3842	710102037052021	AMIT AGARWAL VS MS.NANDANI SINGH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/967(PB)2018	Prashant Kumar	SIGN MISSED WITH TRUE COPY	06-01-2021
3843	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	06-01-2021
3844	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06-03-2021
3845	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service columm	06-07-2021
3846	710102037082021	RAJIV CHAKRABORTY VS COMMISSIONER OF CUSTOMS (IMPORTS)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Wamika Trehan	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	06-07-2021
3847	710102038152021	ANIL TAYAL VS NARESH SABHARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/266(ND)2019	ABHISHEK	195-199 NOT CLEAR	06-03-2021
3848	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06-08-2021

3849	710102038242021	ANIL TAYAL VS NARESH SABHARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/266(ND)2019	ABHISHEK	Pg. no. 154,155 are not clear and Two sections are mentioned in application and fees is paid for only one section	06-04-2021
3850	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06-08-2021
3851	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06-08-2021
3852	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06-08-2021
3853	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06-08-2021
3854	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06-08-2021
3855	710102022632021	RAMSAROOP & SONS VS TRACK COMPONENTS	Company Petition IB (IBC)	IBC Under Sec 9,IBC Under Sec 9		Krutika Raghavan	Page miss in index-1,2/Page not clear-29 to 34/Please type true copy on every Annexure not TC/True copy sign miss/etc	27/05/2021
3856	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong,wrong documents uploaded	28/05/2021
3857	710102025812021	NIKKIEHERA OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		ADITI SHARMA	Wrong section select and fees missed,Income tax advance service missed	28/05/2021
3858	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	27/05/2021
3859	710102029412021	K.S. VENKATRAMAN AND CO. PVT. LTD. VS SAK BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Pawan Bhushan	Date of incorporation not mention in form 5/9 (3)b certificate miss/Board Resolution is in index but not in the Petition/etc	27/05/2021
3860	710102032882021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS BHUSHAN AVIATION LIMITED	Company Petition (Companies Act)	Sec 241 (2)		sfioncit	Kindly removed exemption application from petition, page no 677 missed, page not clear 857,page no. 1194 wrong arrange, pages not mentioned in index from 1188 to 1202, MoA & Disamp; amp; AoA missed, Company master data missed, no welfare and court fees in vakaltnama.	27/05/2021
3861	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC,Application under any other provisions- IBC		Rakesh Taneja	Wrong Section Select Technically PIz Select 60(5) in Soft Copy and Technically	06-05-2021
3862	710102035452021	ARJIT AGRO PVT LTD VS M I BUILDTECH PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Chairperson E filing receipt Not Enclosed. it should Have been filed within one week	06-03-2021
3863	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06-07-2021
3864	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule - 11 and Pay Fees for Rule -11.	09-06-2021
3865	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	09-06-2021

3866	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	10-06-2021
		INFRASTRUCTURE PVT. LTD.			(155)/2100(115)2010			
3867	710102028032021	KHUSHBOO AGARWAL VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2376(PB)2019	Sanchit Garga	case type wrong need to select restoration application	11-06-2021
3868	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	10-06-2021
		MEDICALS PRIVATE LIMITED			(,,			
3869	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Payment Not Received	10-06-2021
3870	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)		Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Payment Not Received	10-06-2021
3871	710102031692021	RAJESH KUMAR GUPTA VS RABINDRA KUMAR MINTRI		Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	Bharat	dur payment rule -32Pg. no. 50-52 are not clear dur payment rule -32 or rule-32 as read with you can write	09-06-2021
3872	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	10-06-2021
3873	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	10-06-2021
3874	710102035712021	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD )		Rule 11 of NCLT, 2016		Gulshan Kr.	main case not link	11-06-2021
3875	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	09-06-2021
3876	710102035782021	BANK BARODA VS PADIA TIMBER CO. PVT. LTD.		Sec 60(5)		Pankaj Bhagat	main case number not link	11-06-2021
3877	710102037062021	VIKRAM BAJAJ VS MS.NANDANI SINGH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/323(ND)2019	ABHISHEK	volume break after 200 pages,pg- 213,214,221,222,231,246- 249,254,257, not clear	10-06-2021
3878	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	11-06-2021
3879	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But in Soft Copy Spelling Mistake Plz Check and Proceed.	11-06-2021
3880	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link & Technically Wrong Section Select	09-06-2021
3881	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10-06-2021
3882	710102032212021	BAJAJ KAGAJ LIMITED VS SAM INDUSTRIAL ENTERPRISES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Tarun	Payment Not Received	10-06-2021

3883	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR	Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09-06-2021
		OF COMPANIES						
3884	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	17/06/2021
3885	710102037852021	SUN TRANSMOVERS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Astha	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	16/06/2021
3886	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora		15/06/2021
3887	710102037862021	MONIKA SAHU AND OTHERS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Astha	Relevant section not quoted and also true copy sign missing . instead of mentioning main case C.P. (IB)/197(PB)2021; insolvency application is mention in the soft copy of the application and additional document separate file please delete all previous document	16/06/2021
3888	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	14/06/2021
3889	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	14/06/2021
3890	710102040242021	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/1781(ND)2018	Anurag Bhatt	E STAMP MISSED WITH NOTARY	17/06/2021
3891	710102040252021	CA KEDARRAM R LADDHA VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)		Ms. Digvi Sanghvi	MAIN CASE NOT LINK AND WRONG SECTION MENTION IN INDEX	16/06/2021
3892	710102040672021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS CHIEF ENGINEER HQ URBAN AND NRW	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	PAGE 35 NOT CLEAR AND E STAMP MISSED	16/06/2021
3893	710102040062021	SAJEVE BHSHAN DEORA RESOLUTION PROFESSIONAL VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX	Interlocutory Application (I.B.C)	Section 74	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	55-56 not clear page and stamp paper notary verified missing	16/06/2021
3894	710102040162021	ATUL PUNJ VS STATE BANK OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/941(ND)2020	PALLAV	sign missing and affidavit stamp	16/06/2021
3895	710102040222021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/512(ND)2020	Shailesh Dayal	Back Date E Stamp Paper	16/06/2021
3896	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC		9888003303	PIz Contact Help Desk Technical Issue 011-24363846 e- filling@nclt.gov.in	18/06/2021
3897	710102011052019		Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	18/06/2021
3898	710102041722021	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		7838486008	List of Date and events Missed	18/06/2021
3899	710102016792021	KARISHMA SINGH VS THE DRAWING ROOM PVT. LTD.	Miscellaneous Application(Companies Act)	Sec. 241(1)	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020	8109308340	page wrong arrange case type wrong section wrong affidavit back date e-stamp & affidavit missed need to notarized need to sign and true copy very pages (case type and section wrong ) stamp paper and affidavit missing	21/06/2021

3900	710102017142021	EXHICON WORLD EXHIBIT PRIVATE LIMITED VS ROC DELHI & HARYANA	Review Application (Companies Act)	Rule 11 of NCLT		8745855585	wrong case and wrong section select	21/06/2021
3901	710102020732021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	9811903450	Pag-358,359,265,281,396,398 ,300,317,376,388,389,392 to 401 ,408 to 418,4 not clear Pag- 358,359,265,281,396,398 ,300,317,376,388,389,392 to 401 ,408 to 418,4 not clear	21/06/2021
3902	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	21/06/2021
3903	710102038702021	NOOR ISLAM VS M/S. ZUBERI FIBRES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1108(ND)2020	8130662676	Payment Not Done	21/06/2021
3904	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	7052083906	Technically Wrong Section Mention	21/06/2021
3905	710102041092021	RAJ KUMAR GUPTA VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	9810741973	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	21/06/2021
3906	710102040072021	DEV AGENCIES VS MR NITIN NARANG [LIQUIDATOR OF GUPTA MARRIAGE HALLS PVT LTD]	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/979(ND)2019	9911154555	WRONG SECTION SELECT	21/06/2021
3907	710102040872021	APOORV MANGALAM VS ROADGODS AUTOGEAR PRIVATE LIMITED & ORS.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/169(PB)2020	8368119578	STAMP PAPER & amp; amp; amp; NOTARY MISSED	21/06/2021
3908	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	21/06/2021
3909	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	21/06/2021
3910	710102040902021	ANURAG RAJPAL VS THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2516(ND)2019	9811081491	STAMP PAPER AFFIDAVIT MISSED	21/06/2021
3911	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	21/06/2021
3912	710102041542021	UDASEE VS K SAMBHAV POWERTRONICS PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/464(ND)2020	9953926219	section wrong in soft copy	21/06/2021
3913	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	21/06/2021
3914	710102018882021	JADE E SERVICES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9911625841	Fess missed of condoantion delay application ,	21/06/2021
3915	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition and delete all	21/06/2021
3916	710102036312021	ENDLESS SERVICES PRIVATE LIMITED VS KDP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		9555840002	fees missed noStamp paper missed and required from dated-18/06/2021, translate page no-54-57 welfare and advocate fees missed. Stamp paper missed and required from dated-18/06/2021, translate page no-54-57 welfare and advocate fees missed.	21/06/2021
3917	710102037112021	UNION BANK OF INDIA THROUGH DEEPAK MAINI VS POOJA GARG	Company Petition IB (IBC)	Section 95(1)		9811437095	page:135-137, 142, 184-187 not clear	21/06/2021
3918	710102038032021	OPEN SOLUTIONS SOFTWARE PRIVATE LIMITED VS KIRAN GUPTA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9999201504	Original NCLT Certified order copy missed, Kindly annex e filing receipt of Chairperson report	21/06/2021
3919	710102038092021	VIABLE MANAGEMENT CONSULTANTS PRIVATE LIMITED VS TOUCHSTONE HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		9599892002	E Stamp missed with Affidavit, synopsis missed,vakaltnama missed	21/06/2021

3920	710102037992021	SPLENDOR LANDBASE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9899423924	court fees miss/Volume wise index/True copy sign miss/Cut page	21/06/2021
							60,142/etc	
3921	710102038262021	IFCI LTD VS MOHIT ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:15-20 not clear, 173-174, advocate welfare and court fee missed.	21/06/2021
3922	710102038192021	IFCI LTD VS RAM KISHOR ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:167-168, 170, 178-180, 225, 236 not clear and advocate welfare and court fee missed.	21/06/2021
3923	710102038202021	IFCI LTD VS SANGITA ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:163-164, 166, 174-176, not clear and advocate welfare and court fee missed.	21/06/2021
3924	710102038512021	M/S SANVIK ENGINEERS (INDIA) PVT LTD VS ENTERTAINMENT CITY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9811122114	memo of parties missed, estamp paper missed with affidavit, advocate welfare and court fee missed	21/06/2021
3925	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	21/06/2021
3926	710102039022021	IFCI VS ACCIL HOSPITALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		9711858646	Page not clear-93,94 to 101,105 to 107,245,250 to 255/Brief of synopsis	21/06/2021
3927	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare & Department amp; amp; court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	21/06/2021
3928	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	21/06/2021
3929	710102040172021	INCOME TAX OFFICER WARD 18(3) VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		*****3745	sign missed on appeal,stamp paper page number missed,pg-32 not clear,true copy sign and stamp missed in some pages	21/06/2021
3930	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN		22/06/2021
3931	710102039732021	CFM ASSET RECONSTRUCTION PVT LTD VS ANKUR JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Cross Application (IBC)	Section 95(1)		YASH MISHRA	proof of service missed (document uncompleted)	22/06/2021
3932	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	22/06/2021
3933	710102041452021	ASHOK KUMAR DEWAN VS MR RAJNISH GUPTA	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/804(ND)2020	ABHISHEK	MISSED,PG 84,85,86 CUT	22/06/2021
3934	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207 211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	22/06/2021

3935	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	243-245 ,268-269 translate page	22/06/2021
3936	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	22/06/2021
3937	710102041672021	DREAM PROCON PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	lalit mohan	COURT FEES Walefare MISSED	22/06/2021
3938	710102025432020	WS ELECTRO MECH PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		VINEET	master index missed	22/06/2021
3939	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	22/06/2021
3940	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	22/06/2021
3941	710102038422021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY) VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Srinivas Kotni	Pages not clear 234 to 238,241 to 243,247, e stamp and affidavit missed in consent affidvit,company master data missed,	22/06/2021
3942	710102038452021	TANSA AGRO PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Abhishek Nahta	Synopsis & Description of dates event missed, main case no. missed, E stamp & Description of the main case no. missed, E stamp & Description of the main case no missed, E stamp & Description of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of the main case of	22/06/2021
3943	710102039672021	LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GOPINATH NAYAK	Blur page-49,50,60,62,64,72,214/cut page-70/Volume wise index/etc	22/06/2021
3944	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	Blur page-70-110,179/Advocate welfare & p;amp;amp; court fees miss	22/06/2021
3945	710102039752021	CFM ASSET RECONSTRUCTION PVT LTD VS BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Company Petition IB (IBC)	Section 95(1)		YASH MISHRA	proof of service missed (document uncompleted)	22/06/2021
3946	710102039282021	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED VS Q INNOVATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shashank Agarwal	Wrong case select, fees missed of condonation delay application, main case no. missed, link second motion with first motion	22/06/2021
3947	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan		22/06/2021
3948	710102041782021	VIKARTAN INVESTMENT PRIVATE LIMITED & ORS VS PUNJ LLYOD LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Mr. Amit Goel	File condonation delay application in petition	22/06/2021
3949	710102042172021	EXA POWERFLOW INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	- 7	Sec. 230-232, Sec 234		ADITYA KUMAR PANDEY	after page no.349,Master index missed, file condonation delay application in petition	22/06/2021
3950	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		E-stamp is missing	21/06/2021
3951	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		size not clear	24/03/2021
3952	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	22/06/2021

3953	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/70(ND)2021		E-stamp missing, Service to ROC missing, Newspaper clip not clear	22/06/2021
				(2)				
3954	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	22/06/2021
		REGISTRAR OF COMPANIES			AC 1 )/05(ND)202 1		Illissing	
3955	0710102000822021/4	ALCATEL-LUCENT INDIA LIMITED		Sec. 230-232 - Second	CP(AA) MERGER AND		Proof of service missing	22/06/2021
		Vs. HARIDWAR IRON & ISPAT		Motion	AMALGAMATION(COMPANIES			
		ROLLNG LTD.			ACT)/20(ND)2021			
3956	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		NEED TO IA FILE	22/06/2021
		SALON PRIVATE LIMITED			(COMPANIES ACT)/77(PB)2021			
3957	0710102023172021/1	VINEET AGGARWAL Vs. STATE		Application under any	INTERLOCUTORY APPLICATION		Notarisation missing in E-stamp	22/06/2021
		BANK OF INDIA		other provisions- IBC	(I.B.C)/1490(ND)2021			
3958	710102038722021	LAWMAX MERCHANT SERVICES	CA(A) MERGER AND	Rule 11 of NCLT	CA(A) MERGER AND	Kamal	E-stamp is missing	23/06/2021
	1 10102000122021	PRIVATE LIMITED VS DELHI	AMALGAMATION(COMPANIE		AMALGAMATION(COMPANIES			
		BARODA ROAD CARRIER	S ACT)/18(ND)2021		ACT)/18(ND)2021			
		PRIVATE LIMITED	, , ,		, , ,			
3959	710102041162021	UTSAV SECURITIES PRIVATE		Application under any		Kamal	application is not linked with main	23/06/2021
		LIMITED VS SNS DIAGNOSTICS		other provisions- IBC			case and wrong section	
		LIMITED						
3960	710102041992021	GAIL INDIA LIMITED VS PUNJ	COMPANY PETITION IB	Application under any	COMPANY PETITION IB	Tishampati Sen	sign missing and affidavit back date	23/06/2021
3961	710102042322021	LLYOD LIMITED M/S. STRAIGHT EDGE	(IBC)/731(PB)2018	other provisions- IBC	(IBC)/731(PB)2018	Sanjay Bhatt	and notary missing STAMP PAPER NOTARY MISSED	23/06/2021
3961	/10102042322021	CONTRACTS PVT. LTD. VS M/S	COMPANY PETITION IB (IBC)/2721(ND)2019	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sanjay Bnatt	STAMP PAPER NOTARY MISSED	23/06/2021
		THREE C SHELTERS PVT. LTD.	(IBC)/2/21(ND)2019		(IBC)/2/21(ND)2019			
3962	710102042282021	ROHIT SEHGAL VS KOTAK	COMPANY PETITION IB	Sec 60(5)	COMPANY PETITION IB	Shashwat Anand	stamp paper missed	23/06/2021
3302	710102042202021	MAHINDRA LTD	(IBC)/547(PB)2018	000 00(0)	(IBC)/547(PB)2018	onashwat Anana	& amp; amp; wrong section	23/00/2021
3963	710102025912021	ATCO FLEXDUCT PRIVATE	(.20).011(.2)2010	Sub-Section (1) 0f Section	(.20).0(.2)20.0	Anant	council detail missed in index,list of	23/06/2021
		LIMITED VS		66.			dates and event not mention in	
							file,pg-6,7,12 wrong arrange,pg-	
							9,13,15,17,64cut,pg-55-63,65,66-70	
							dim,pg-97 stamp paper not	
							notrized,service to roc,NCLT form	
							12 missed	
3964	710102027142021	THREE C PROJECTS PVT. LTD. VS		IBC under Sec 7		Jatin S Sethi	Board of Resolution and	23/06/2021
		THREE C HOSPITALITY					Vakalatnama missed court fees and	
3965	710102027152021	VENTURES PRIVATE LIMITED THREE C PROJECTS PVT. LTD. VS		IBC under Sec 7		Jatin S Sethi	welfare missed	23/06/2021
3965	710102027152021	M/S VISTAR CONSTRUCTIONS		ibc under Sec /		Jatin S Setni	Advocate welfare & amp; amp; amp; court fees missed /Board	23/06/2021
		PRIVATE LIMITED					Resolution missed	
		PRIVATE LIMITED					Resolution Illissed	
3966	710102027132021	THREE C PROJECTS PVT. LTD. VS		IBC under Sec 7		Jatin S Sethi	same File in diary no	23/06/2021
		M/S THREE C INFRA PRIVATE		-			0710102027142021 please contact to	
		LIMITED					registry	
3967	710102037162021	PRAMOD KUMAR VS M/S		IBC under Sec 7		Lakshay		23/06/2021
		NEWCON ENGINEERS PRIVATE					3,4 missed , True copy missed ,	
		LIMITED					Board Resolution missed and IRP	
							Certificate missed , (3/5) Reminder	
							Notary Missed , court fees and	
2000	74040004000004	SM PERFUMERS PRIVATE		Can 020 020 0		Viehel	welfare missed .	23/06/2021
3968	710102040232021	LIMITED VS U P BONE MILLS		Sec. 230-232 - Second Motion		Vishal	Wrong case type select,E Stamp and affidavit not notarize,Account	23/06/2021
		PRIVATE LIMITED		MOUUII			treatment certificate missed. link	
		FRIVATE LIMITED					2nd motion with first motion	
3969	710102040762021	BLOGMINT DIGITAL PVT LTD VS		Sec. 230-232, Sec 234		aaryan sharma	page cut from top of bottom page	23/06/2021
		THOUGHTBUZZ INDIA PVT LTD					no.209 to 213 Consent affidavit and	, <b>#.=v=.</b>
							e stamp no notarize,no welfare and	
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							court fees in vakaltnama	

3970	710102042042021	CENTRAL BANK OF INDIA VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC under Sec 7		REEMA KHORANA	Page not clear- 105,108,117,246,247,300,394- 399,1057,1061/cut page- 118,120,121,219,220,230,231,234,805 /Advocate welfare & court fees miss/Master data of corporate debtor/etc	23/06/2021
3971	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	23/06/2021
3972	710102042192021	PHL FININVEST PRIVATE LIMITED VS CHANDRESH JAJOO		Section 95(1)		Prashant Kumar	estamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3973	710102042222021	PHL FININVEST PRIVATE LIMITED VS KRISHAN KUMAR JAJOO		Section 95(1)		Prashant Kumar	estamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3974	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	23/06/2021
3975	710102042232021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO		Section 95(1)		Prashant Kumar	e-stamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3976	710102042482021	NITESH BANSAL VS M/S TIRUPATI COATINGS PVT. LTD.		IBC Under Sec 9		Ram Anugrah Singh	page:170-189, dim pages, 41-45, 77- 110, not clear, etc pages not clear	23/06/2021
3977	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	23/06/2021
3978	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	23/06/2021
3979	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	23/06/2021
3980	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		50 rupee stamp missing	26/03/2021
3981	0710102005062021/2	NIKUNJ FOODS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2021		need to upload one time	23/06/2021
3982	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3983	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3984	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized pagination missed	24/06/2021
3985	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	24/06/2021
3986	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	24/06/2021
3987	710102035342020	SATYADEVI ALAMURI VS TECPRO INFRA PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI	"pg- 9 to 13 need to translate please merge your pdf "	24/06/2021

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3988	710102032062020	AASHISH GUPTA VS TECPRO INFRA PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1705(PB)2018	Ritu Rastogi	wrong section according to your pdf due payment for other sections volume wise index must	24/06/2021
3989	710102032092020	NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Veena Sharma	case type wrong in index section wrong pg-56,57 not clear prar missed	24/06/2021
3990	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL	Company Appeal (IBC)	Sec 42		Manashwy Jha	Page not clear-118-134/E stamp	24/06/2021
3991	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	24/06/2021
3992	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER & amp; amp; NOTARY MISSED	24/06/2021
3993	710102042532021	ANIL TAYAL VS COMMERCIAL TAX DEPARTMENT	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/654(PB)2019	ABHISHEK	proof of service missing	24/06/2021
3994	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER & Deprison STAMP; NOTARY MISSED	24/06/2021
3995	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	stamp paper need to Rs100 for uttar pradesh Pg 10 not clear	24/06/2021
3996	710102034092020	SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	(	Gulshan Kr.	Sing miss in index/notary miss	24/06/2021
3997	710102034082020	SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	24/06/2021
3998	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	24/06/2021
3999	710102015112021	BAJAJ KAGAJ LIMITED VS KAKA SONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANSHUL KUMAR SINGHAL	Brief of synopsis/Page not clear-	24/06/2021
4000	710102028652021	LIFESTYLE & MEDIA HOLDINGS LTD VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		aaryan sharma	pg-152-156,164 not clear	24/06/2021
4001	710102031142021	M/S. ELGIN ELECTRONICS PVT. LTD. VS M/S. TECH CONNECT SERVICES PVT. LTD.	Company Petition (Companies Act)	Sec. 213		Puneet Goel	Section 242 mentioned in petition and fees missed, MoA & Amp; amp; amp; amp; amp; amp; amp; amp; a	24/06/2021
4002	710102034922021	PANKAJ MEHTA & ORS. VS M/S ANSAL HI-TECH TOWNSHIPS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	Court fees and welfare missed, page 510 not clear, 517-532 some recipt are not readable, 551,588 to 597 not clear, page 632,891-903,915,923,953-955,989,992-994,1003,1167,1169,1197, pleae check and clear all recipts and pages,IRP Certificate.	24/06/2021
4003	710102040792021	ASSOCIATED CONTAINER TERMINALS LIMITED VS VINESH TRADERS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Ananya	Council sign missed in index,pages not clear 91 to 94,107,108,113,114,118,121,122,126, 128,131,136,139,140,143,144 to 150, pages cut 264,265, Vakaltnama missed, Company master data missed	
4004	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Wrong Document upload	24/06/2021

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4005	0710102128172019/3	NATIONAL POLYPLAST (INDIA)	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing, Defective Proof of	24/06/2021
		PRIVATE LIMITED Vs. VHV		(IBC)/2401(ND)2019	service	
		BEVERAGES PRIVATE LIMITED				
4006	0710102406072018/13	M/S NUPUR FINVEST PRIVATE	IBC under Sec 7	COMPANY PETITION IB	E-stamp missing	24/06/2021
		LIMITED Vs. M/S UNNATI		(IBC)/449(PB)2018	· · · · · · · · · · · · · · · · · · ·	
		FORTUNE HOTMART PRIVATE		(150)/440(1 5)2010		
		LIMITED				
4007	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	24/06/2021
		Vs. A M VINYT PVT. LTD.		(IBC)/1005(ND)2018		
4008	0710102003072021/2	KCS SOLAR POWER PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	CONTACT TO COURT OFFICER	24/06/2021
		LIMITED Vs. REGISTRAR OF		ACT)/55(ND)2021		
		COMPANIES MINISTRY OF				
		CORPPORATE AFFAIRS				
4009	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES	APPEAL NO NOT MENTION	24/06/2021
4003	07 10 10 20 19 00 20 2 1/2		360 232 (3)		AFFEAE NO NOT MENTION	24/00/2021
		Vs. THE REGISTRAR OF		ACT)/80(ND)2021		
		COMPANIES				
4010	0710102109442020/6	PARINDA BUILDCON PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Master index missing, volume wise	24-04-2021
i .		LIMITED Vs. REGISTRAR OF		ACT)/509(ND)2020	index missing	
1		COMPANIES NCT OF DELHI &			-	
		HARYANA				
4011	0710102008842021/1	SARIKA SOMVANSHI Vs. R S	Sec 60(5)	INTERLOCUTORY APPLICATION	Page no. 78 - 81, 96-98 pages not	26-04-2021
1	07 101020000-4202171	STONE	000 00(0)	(I.B.C)/627(PB)2021	clear, page no. 102 english	20 04 202 1
1		STONE		(I.D.O)/02/(FD)2021		
					translation copy missing, page no.	
					195 - 218 pages not clear,	
4012	0710102157872019/5	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Wrong e-filing	26-04-2021
		Vs. EMAAR MGF LAND LIMITED		ACT)/189(ND)2020		
4013	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Page no. 1-19 true copy sign	26-04-2021
		SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	missing	
4014	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	27-04-2021
4014	0710102105662020/4		ibc under Sec 7			27-04-2021
		SUPERTECH LIMITED		(IBC)/1090(ND)2020	page, page no. 32 and 38 are blank	
4015	0710102005412021/5	G K CRYSTAL HOMES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	30-04-2021
		ANSAL LOTUS MELANGE		(IBC)/85(ND)2021		
		PROJECTS PVT. LTD.				
4016	0710102005412021/6	G K CRYSTAL HOMES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	30-04-2021
		ANSAL LOTUS MELANGE		(IBC)/85(ND)2021		
		PROJECTS PVT. LTD.		(.55)/65(.15)252		
4017	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK	IBC under Sec 7	COMPANY PETITION IB	Mana a filina	30-04-2021
4017	0710102152112019/7		IBC under Sec 7		Wrong e-filing	30-04-2021
		INFRASTRUCTURE PVT LTD		(IBC)/3206(ND)2019		
4018	0710102156952019/6	JONES LANG LASALLE BUILDING	IBC Under Sec 9	COMPANY PETITION IB	Documents not found	30-04-2021
		OPERATIONS PRIVATE LIMITED		(IBC)/3213(ND)2019		
		Vs. CITY MART MAINTENANCE				
		SERVICES PRIVATE LIMITED				
4019	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	29-04-2021
7010	0.10102011302021/4	M/S. GAURSONS INDIA PVT. LTD.	060. 200-202, 360 234	AMALGAMATION(COMPANIES	THIONG G-INNING	20 07-2021
		IW/3. GAURSUNS INDIA PVI. LID.				
		INCOMESTAL MADEY EVEN - 1	IDQ : 2 =	ACT)/26(ND)2021		00.04.005:
4020	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	29-04-2021
		Vs. SHREE SWASTIC SALES		(IBC)/544(ND)2020	page	
		CORPORATION PRIVATE LIMITED				
4021	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on every	29-04-2021
				(IBC)/735(ND)2020	page	
4022	0710102033952020/2	NOIDA POWER COMPANY	Sec 60(5)	INTERLOCUTORY APPLICATION	Index missing, true copy sign	29-04-2021
7022	07 10 102033952020/2		366 60(3)			23-04-2021
		LIMITED Vs. REGISTRAR OF		(I.B.C)/941(ND)2021	missing on every page	
		COMPANIES NCT OF DELHI &				
		HARYANA				<u> </u>
4023	0710102110482020/7	TRANS ASIAN SHIPPING	IBC Under Sec 9	COMPANY PETITION IB	Index missing	29-04-2021
		SERVICES PRIVATE LIMITED Vs.		(IBC)/1126(ND)2020		
i		BLUE BIRD LOGISTICS PRIVATE				
		LIMITED				1

4025 0710 4026 0710 4027 0710 4028 0710 4029 0710	710102110482020/8 710120005482018/35 710102000792021/3 710102011362021/2 710102011362021/3	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED VS. BLUE BIRD LOGISTICS PRIVATE LIMITED  VMS EQUIPMENT PRIVATE LIMITED VS. PRIMOSE INFRATECH PRIVATE LIMITED  SCHABLONA INDIA LTD VS.  KPL INTERNATIONAL LIMITED VS. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED VS. M/S. GAURSONS INDIA PVT. LTD.  NISUS FINANCE & INVESTMENT	IBC Under Sec 9  IBC Under Sec 9  Sec. 230-232 - Second Motion  Sec. 230-232, Sec 234  Sec. 230-232, Sec 234	COMPANY PETITION IB (IBC)/1126(ND)2020  COMPANY PETITION IB (IBC)/995(ND)2018  CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Page no, 55 page cut  True copy sign missing on every page  Wrong e-filing  Wrong e-filing	29-04-2021 29-04-2021 28-04-2021 28-04-2021
4026 0710 4027 0710 4028 0710 4029 0710	710102000792021/3 710102011362021/2 710102011362021/3	LIMITED  VMS EQUIPMENT PRIVATE LIMITED VS. PRIMOSE INFRATECH PRIVATE LIMITED  SCHABLONA INDIA LTD Vs.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232 - Second Motion Sec. 230-232, Sec 234	(IBC)/995(ND)2018  CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES	page Wrong e-filing	28-04-2021
4026 0710 4027 0710 4028 0710 4029 0710	710102000792021/3 710102011362021/2 710102011362021/3	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMOSE INFRATECH PRIVATE LIMITED SCHABLONA INDIA LTD Vs.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232 - Second Motion Sec. 230-232, Sec 234	(IBC)/995(ND)2018  CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES	page Wrong e-filing	28-04-2021
4026 0710 4027 0710 4028 0710 4029 0710	710102000792021/3 710102011362021/2 710102011362021/3	LIMITED VS. PRIMOSE INFRATECH PRIVATE LIMITED SCHABLONA INDIA LTD VS.  KPL INTERNATIONAL LIMITED VS. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED VS. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232 - Second Motion Sec. 230-232, Sec 234	(IBC)/995(ND)2018  CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES	page Wrong e-filing	28-04-2021
4027 0710 4028 0710 4029 0710	710102011362021/2	INFRATECH PRIVATE LIMITED  SCHABLONA INDIA LTD Vs.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Motion Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021 CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing	
4027 0710 4028 0710 4029 0710	710102011362021/2	SCHABLONA INDIA LTD Vs.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Motion Sec. 230-232, Sec 234	AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES		
4027 0710 4028 0710 4029 0710	710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Motion Sec. 230-232, Sec 234	AMALGAMATION(COMPANIES ACT)/12(PB)2021  CA(A) MERGER AND AMALGAMATION(COMPANIES		
4028 0710 4029 0710	710102011362021/3	M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	ACT)/12(PB)2021  CA(A) MERGER AND  AMALGAMATION(COMPANIES	Wrong e-filing	28-04-2021
4028 0710 4029 0710	710102011362021/3	M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing	28-04-2021
4028 0710 4029 0710	710102011362021/3	M/S. GAURSONS INDIA PVT. LTD.  KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		AMALGAMATION(COMPANIES	Wrong e-filing	28-04-2021
4029 0710		KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234			
4029 0710		M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	ACT)/26(ND)2021		
4029 0710		M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234			
	710102012082021/1			CA(A) MERGER AND	Wrong e-filing	28-04-2021
	710102012082021/1	NISHS FINANCE & INVESTMENT		AMALGAMATION(COMPANIES		
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4030 0710			Sec 60(5)	INTERLOCUTORY APPLICATION	True copy sign missing on every	28-04-2021
4030 0710		MANAGERS LLP Vs. EARTHCON		(I.B.C)/929(ND)2021	page	
4030 0710		UNIVERSAL INFRATECH PRIVATE				
4030   0710	***************************************	LIMITED MR VINOR OF INVACANA M/O	0 40(0)	INITEDI COLITORY APPLICATION	<b>-</b>	00.04.0004
ı I	710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES	Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021	True copy sign missing on every	28-04-2021
l		PVT LTD		(I.B.C)/1774(ND)2021	page	
4031 0710	710102017022018/11	RSP STAMPING INDUSTRIES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Page no. 33 translation copy	03-06-2021
14031	10102017022010/11	ASSOCIATED APPLIANCES	ibo olidei Sec s	(IBC)/1413(ND)2018	missing	03-00-2021
		LIMITED		(IBC)/ 1413(ND)2010	illissing	
4032 0710	710102023802018/21	VISTRA ITCL INDIA LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file in IA	03-06-2021
		AMBIENCE PVT LTD		(IBC)/1600(ND)2018		
4033 0710	710102032302018/6	SARIKA SOMVANSHI Vs. R. S.	IBC under Sec 7	COMPANY PETITION IB	Page no. 30 - 44, 60 - 63 true copy	03-06-2021
		STONES PRIVATE LIMITED		(IBC)/1788(PB)2018	sign missing	
4034 0710	710102023882021/1	MEKASTER FINLEASE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file in IA, No	04-06-2021
			Index, No Pagination			
		PRIVATE LIMITED				
4035 0710	710102116452020/1	GALLANTT METAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	04-06-2021
				AMALGAMATION(COMPANIES		
				ACT)/11(PB)2021		
4036 0710	710102086692020/2	M/S. ANSAL HOUSING &	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Wrong e-filing	28-04-2021
		CONSTRUCTION LTD. Vs. M/S.		(I.B.C)/3721(PB)2020		
		SAMYAK PROJECTS PVT. LTD.				
4037   0710	710102086982019/10	B.P. AGENCY (DELHI) Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	28-04-2021
		BRIGHTSUN TECHNOCRAFT PVT.		(IBC)/1198(ND)2019		
		LTD.				
4038 0710	710102086982019/11	B.P. AGENCY (DELHI) Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	28-04-2021
		BRIGHTSUN TECHNOCRAFT PVT.		(IBC)/1198(ND)2019		
1000	***********	LTD.	IDO Hardan Orac O	COMPANY PETITION ID	Maria a a Cilia a	00.04.0004
4039 0710	710102086982019/9	B.P. AGENCY (DELHI) Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	28-04-2021
		BRIGHTSUN TECHNOCRAFT PVT.		(IBC)/1198(ND)2019		
4040 0710	710102116282020/1	KSUBHRA NARAYAN	Dule 24	INTERLOCUTORY APPLICATION	Managa a filing	28-04-2021
4040   0710	10102116262020/1	MOHAPATRA Vs. BRIGHTSUN	Rule 34	(I.B.C)/5524(ND)2020	Wrong e-filing	20-04-2021
		TECHNOCRAFT PVT. LTD.		(I.B.C)/3324(ND)2020		
4041 0710	710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on	28-04-2021
	10102403202010/12	M/S UNNATI FORTUNE HOLDING	ibo unuel dec /	(IBC)/45(PB)2018	everypage	20-04-2021
		LTD		(	o to Jpage	
4042 0710	710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S	Application under any	COMPANY PETITION IB	Wrong e-filing	28-04-2021
		GENERAL POWER COMPANY	other provisions	(IBC)/637(PB)2018	1	
		PVT. LTD.				
4043 0710	710102026982021/3	AJIT GYANCHAND JAIN INTERIM	Application under any	INTERLOCUTORY APPLICATION	Wrong e-filing	01-05-2021
		RESOLUTION PROFESSIONAL OF	other provisions- IBC	(I.B.C)/1785(PB)2021		
		SARE GURUGRAM PVT. LTD. Vs.		, , , , , , , , , , , , , , , , , , , ,		
i I		TATA POWER WESTERN ODISHA				
		DISTRIBUTION LIMITED				

4044	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Proof of service missing	01-05-2021
4045	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021	Wrong e-filing	02-05-2021
4046	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020	align documents according to the index	02-05-2021
4047	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021	NO index , no pagination	02-05-2021
4048	0710102121852019/8	ZEP INFRATECH LIMITED Vs. EARTH WATER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2311(ND)2019	No index, no pagination	02-05-2021
4049	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	page no. 1 - 21 True copy sign missing	02-05-2021
4050	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 3 - 62 true copy sign missing	02-05-2021
4051	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 3 - 62 true copy sign missing	02-05-2021
4052	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)/2021	Index missing	03-05-2021
4053	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021	Wrong e-filing	03-05-2021
4054	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021	Wrong e-filing	03-05-2021
4055	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	03-05-2021
4056	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	03-05-2021
4057	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	03-05-2021
4058	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE	Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/309(ND)2019	True copy sign missing on every page	03-05-2021
4059	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	True copy sign missing on every page	03-05-2021
4060	0710102002452020/6	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020	Wrong e-filing	04-05-2021
4061	0710102024822021/1	PIYUSH MOONA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021	Wrong e-filing	04-05-2021
4062	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019	volume wise index missing, page no. 1 - 20 true copy sign missing	04-05-2021

4063	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NOT OF DELHI &	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020	Volume vise index missing	04-05-2021
		HARYANA				
4064	0710102002452020/7	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020	Wrong e-filing	05-05-2021
4065	0710102002452020/8	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020	Wrong e-filing	05-05-2021
4066	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD	Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021	True copy sign missing on every page	05-05-2021
4067	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019	True copy sign missing on every page	05-05-2021
4068	0710102012872021/1	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021	Page no. 42 - 50 true copy sign missing	06-05-2021
4069	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL VS. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021	Page no. 43 - 51 true copy sign missing	06-05-2021
4070	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021	Page no. 42 - 50 true copy sign missing	06-05-2021
4071	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Wrong e-filing	06-05-2021
4072	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018	Plz Contact Help Desk Technical Issue 011-24363846 e- filing@nclt.gov.in	06-05-2021
4073	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021	Master index missing, Page no. 1 - 36 true copy sign missing,	07-06-2021
4074	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	No Index	07-06-2021
4075	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Written synopsis and status report should be file separately	07-06-2021
4076	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021	True copy sign missing on every page	08-06-2021
4077	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	Page no. 1 - 24, 106 - 117 true copy sign missing	08-06-2021
4078	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing	06-05-2021
4079	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	Index missing, volume does not contain more than 200 pages	06-05-2021
4080	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	07-05-2021
4081	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	07-05-2021
4082	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	07-05-2021

4083	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	Wrong e-filing	07-05-2021
4084	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021	Wrong e-filing	07-05-2021
		DISTRIBUTION LIMITED				
4085	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	07-05-2021
		INFRATECH PRIVATE LTD		(IBC)/1781(ND)2018	page	
4086	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019	Wrong e-filing	07-05-2021
1087	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805()2021	Index missing	08-05-2021
1088	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020	No index, no pagination	08-05-2021
1089	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018	Wrong e-filing	08-05-2021
4090	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing	10-05-2021
1091	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing	10-05-2021
1092	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Wrong e-filing	10-05-2021
4093	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021	Wrong e-filing, need to file in IA	10-06-2021
4094	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020	In index it is mention as report but it is reply, please do correction in index accordingly	11-06-2021
4095	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021	File both affidavit separately	11-06-2021
4096	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021	Page no. 17 - 37 page font very light	11-06-2021
1097	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021	Page no. 17 - 37 page font light	11-06-2021
1098	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019	Page no. 26 - 27 not clear, True copy sign missing on every page	11-06-2021
1099	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Written synopsis and status report should be file separately	11-06-2021
1100	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021	Page no. 88 page cut,	13-05-2021
1101	0710102017062021/5	GOBIND SUGAR MILLS LIMITED VS. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021	Need to file all reports separately	13-05-2021

4102	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES	Need to file all reports separately	13-05-2021
4103	0710102083582020/5	MUKESH KUMAR GROVER VS. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE	Sec 60(5)	ACT)/30(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Wrong e-filing	13-05-2021
4104	0710120009092018/12	ENGINEER STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	page no. 25 - 27 hindi translation missing, page no. 31 not clear, Page no. 1 - 18, page no. 19 missing	13-05-2021
4105	0710102013462021/3	NARESH KUMAR BANSAL VS. M/S. STAR MINERAL RESOURCES PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021	Volume wise index missing,	14-05-2021
4106	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018	Wrong e-filing	14-05-2021
4107	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020	Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,	15-05-2021
4108	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	True copy sign missing on every page	15-05-2021
4109	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019	No Index, No pagination	15-05-2021
4110	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021	Need to file both documents separately	16-05-2021
4111	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019	Page no. 1-11, 78 - 97 true copy sign missing	17-05-2021
4112	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021	True copy sign missing	17-05-2021
4113	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Documents not available	10-04-2021
4114	0710102018612021/1	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/67(ND)2021	Stamp paper missing	13-04-2021
4115	0710102083612020/8	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	True copy sign missing on every page, both documents should be file separately	13-04-2021
4116	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/521(ND)2020	NO Index, No pagination	13-04-2021
4117	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020	No Pagination	13-04-2021
4118	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020	Index missing	13-04-2021
4119	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/24(ND)2021	Stamp paper missing	13-04-2021

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4120	0710102106542020/2	TARUN GULATI Vs. SAARANYA	Sec. 241(1),Sec. 242(4)	COMPANY PETITION		13-04-2021
		HOSPITALITY TECHNOLOGIES		(COMPANIES ACT)/171(ND)2020	be upload in single pdf	
		PRIVATE LIMITED AND ORS				
4121	0710102108202020/2	ORBIT MANUFACTURING PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Index missing	13-04-2021
		LIMITED Vs. THE REGISTRAR OF	, ,	ACT)/500(ND)2020		
		COMPANIES NCT OF DELHI &		, ,		
		HARYANA				
4122	0710102115422020/1	BANSAL SUPPLIERS PRIVATE	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Need stamp paper of Rs 100 for UP	13_04_2021
7122	071010211342202071	LIMITED Vs. RESOLUTION	Rule 11 01 NOE1, 2010	(I.B.C)/5656(ND)2020	affidavit	13-04-2021
		PROFESSIONAL EARTH		(I.B.O)/3030(ND)2020	amaavit	
		LNFRASTRUCTURES LIMITED				
		(MR. AKASH SHINGHAL)				
4123	0710102116452020/2	GALLANTT METAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Master index missing, volume wise	13-04-2021
				AMALGAMATION(COMPANIES	index missing	
				ACT)/11(PB)2021		
4124	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER	Sec. 241(1),Sec.	COMPANY PETITION	Master index missing, volume wise	13-04-2021
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019	index missing	
		PVT LTD	any other provisions			
4125	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER	Sec. 241(1),Sec.	COMPANY PETITION	Index missing	13-04-2021
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019		
	1	PVT LTD	any other provisions	,,		
4126	0710102139962019/6	NEERAJ KUMAR GUPTA Vs.	IBC under Sec 7	COMPANY PETITION IB	pages in single volume should not	13-04-2021
		PANCH TATVA PROMOTERS		(IBC)/2740(ND)2019	be more than 200	
	1	PRIVATE LIMITED		(155), 21 40(145)2015	De more than 200	
4407	0710102148942019/3		IBC under Sec 7	COMPANY PETITION IB	Ctown none missing	42.04.2024
4127	0/10102148942019/3	RAJUL MOHAN Vs. BRAHMA CITY	IBC under Sec 7	1 -	Stamp paper missing	13-04-2021
		PRIVATE LIMITED	(1)	(IBC)/3209(ND)2019		
4128	0710102157872019/4	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES	NO index, no pagination	13-04-2021
		Vs. EMAAR MGF LAND LIMITED		ACT)/189(ND)2020		
4129	0710102165262019/2	NEETU CHANDAK Vs. FUTEC	IBC Under Sec 9	COMPANY PETITION IB	Notary missing on affidavit	13-04-2021
		SHELTERS PVT. LTD.		(IBC)/3404(ND)2019		
4130	0710102407902018/5	INDIABULLS HOUSING FINANCE	IBC under Sec 7	COMPANY PETITION IB	No Index , no pagination	13-04-2021
		LTD. Vs. BHA ASSOCIATES PVT.		(IBC)/854(PB)2018		
		LTD.		, , , , , , , , , , , , , , , , , , , ,		
4131	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Documents not available	13-04-2021
		FANTASTIC BUILDCON PVT. LTD.		(IBC)/37(PB)2018		
		& ORS.		(150)/07 (1 5)2010		
4132	0710200412522017/23	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	Court fees missing	13-04-2021
7102	0710200412322017723	Vs.	ibo onder dec 10	(IBC)/417(ND)2017	Court lees illissing	13-04-2021
4133	0710200412522017/24	10.	IBC Under Sec 10		Count food missing	13-04-2021
4133	0710200412522017/24	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	Court fees missing	13-04-2021
		Vs.		(IBC)/417(ND)2017		
4134	0710200412592017/54	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	Proof of service missing	13-04-2021
		INFRFASTRUCTURES LTD.		(IBC)/401(ND)2017		
4135	0710200422432018/55	SONY PICTURES NETWORKS	IBC Under Sec 9	COMPANY PETITION IB	No Index, no pagination	13-04-2021
		INDIA PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018		
		COMMUNICATIONS LTD.				
4136	0710200422432018/56	SONY PICTURES NETWORKS	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	13-04-2021
		INDIA PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018		
	1	COMMUNICATIONS LTD.		, , , , , , , , , , , , , , , , , , , ,		
4137	0710200411352018/37	M/S BARU MAL VINOD KUMAR	IBC Under Sec 9	COMPANY PETITION IB	NO pagination	19-05-2021
4101	07 10200411002010/07	Vs. M/S AMIRA PURE FOODS PVT	ibo onaci oco o	(IBC)/846(ND)2018	no pagination	10 00 2021
	1	LTD		(155), 340(145)2010		
4138	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS	IBC under Sec 7	COMPANY PETITION IB	Dogo no 49 E0 E4 E0 anglish	20-05-2021
4130	07 10102027 702021/1		IBC under Sec /	1	, , ,	20-05-2021
		BUILDERS PVT. LTD.		(IBC)/238(PB)2021	translation missing, page no. 51-52,	
	1				70 page cut, page no. 77 - 80 page	
					dim,	
		VIVEK SHUKLA Vs. MR. MOHAN	Sec 60(5)	INTERLOCUTORY APPLICATION	True copy sign missing on every	20-05-2021
4139	0710102033402021/2	· 1		14 5 6 46 6 44 15 46 6 4	page	
4139	0710102033402021/2	LAL JAIN		(I.B.C)/2084(ND)2021	page	
4139	0710102033402021/2	· 1		(I.B.C)/2084(ND)2021	page	
	0710102033402021/2 0710120007812018/10	· 1	IBC under Sec 7	COMPANY PETITION IB	No Index, No pagination	20-05-2021
4139 4140		LAL JAIN	IBC under Sec 7			20-05-2021

4141	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021	True copy sign missing on every page, page no. 26 - 27 page cut,	21-05-2021
		LTD (SOLE COC MEMBER)				
4142	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021	Wrong e-filing	21-05-2021
4143	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019	Wrong e-filing, need to file both documents separately in IA	21-05-2021
4144	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,	06-03-2021
4145	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	1-23, 93-94, True Copy Sign missing missing	08-03-2021
4146	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019	Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,	15-03-2021
4147	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403- 405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12-03-2021
4148	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 7-11 true copy sign missing	15-03-2021
4149	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong E-filing	15-03-2021
4150	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020	Back Date Affidavit	15-03-2021
4151	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 court fees missing in Vakalatnama	15-03-2021
4152	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Vakalatnama Missing	15-03-2021
4153	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 Court fees missing in Vakalatnama	15-03-2021
4154	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Only Volume 2 Uploaded	12-03-2021
4155	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Wrong documents uploaded	12-03-2021
4156	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020	True Copy sign Missing	15-03-2021
4157	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	Wrong E-filing	17-03-2021
4158	0710102023222020/2	SATYA COAL TRANSPORT PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/772(ND)2020	Page no. 22, 26 - 30 not clear,	17-03-2021

4159	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL	IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020	True Copy sign Missing	17-03-2021
		PRIVATE LTD.				
4160	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020	True Copy sign Missing	17-03-2021
4161	0710102028022020/1	AVANI MINING PRIVATE LIMITED VS.	IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020	Page no. 10	17-03-2021
4162	0710102066122020/18	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	True Copy Sign Missing	17-03-2021
4163	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Wrong E-Filing	17-03-2021
4164	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Back Date Affidavite	17-03-2021
4165	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	True Copy Sign Missing	17-03-2021
4166	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	True Copy sign Missing	17-03-2021
4167	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	True Copy sign missing	17-03-2021
4168	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	No Pagination, Court fess and welfare missing	17-03-2021
4169	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019	Proof Of Service Missing	17-03-2021
4170	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020	Wrong Pagination	17-03-2021
4171	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019	Wrong e-filing	17-03-2021
4172	0710102113152020/3	SH. RAJ KUMAR JULKA VS. VIJAY KUMAR JULKA	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020	True Copy Sign Missing on Everypage	17-03-2021
4173	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy Sign missing	17-03-2021
4174	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy sign Missing	17-03-2021
4175	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED VS. WHOLLY JOY PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019	True Copy Sign Missing On Every page	17-03-2021
4176	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019	No Documents Found by /6	17-03-2021
4177	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019	Index Missing	17-03-2021
4178	0710102150942019/7	PRATIM KABIRAJ VS. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Wrong E-filing	17-03-2021
4179	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018	No Documents Found by /12	17-03-2021
4180	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017	Affidavite Miss	17-03-2021

4181	0710200421992018/2	MANISH TRADERS PRIVATE	Application under any	COMPANY APPEAL(COMPANIES	Wrong E-filing	17-03-2021
		LIMITED Vs. M/S ALTERNATIVE	other provisions	ACT)/272(ND)2018		
		VENTURE PVT LTD				
182	0710102002302021/3	BOSTON SCIENTIFIC SERVICES	Sec. 230-232 - Second	CP(AA) MERGER AND	Wrong e-filing	18-03-2021
		PRIVATED LIMITED Vs. BOSTON	Motion	AMALGAMATION(COMPANIES		
		SCIENTIFIC SERVICES PRIVATED		ACT)/17(PB)2021		
183	0710102007962021/2	RAHUL KHILNANI & ANR. Vs.	Sec 30,Application under	INTERLOCUTORY APPLICATION	Dana na 44. 00 tm.a aanu ainn	18-03-2021
103	0710102007962021/2	SOLVEN POWER SYSTEMS	any other provisions- IBC	(I.B.C)/641(ND)2021	Page no. 11 - 99 true copy sign missing	10-03-2021
		PRIVATE LIMITED	ally other provisions- IBC	(I.B.C)/041(ND)2021	Illissing	
1184	0710102001232021/3	SARDAR JI DI HATTI	Sec 60(5)	INTERLOCUTORY APPLICATION	Documents not available	14-04-2021
104	071010200120202170	DEPARTMENTAL STORE PVT.	000 00(0)	(I.B.C)/143(ND)2021	Documents not available	
		LTD. Vs. SUNIL KUMAR		(		
		AGRAWAL				
1185	0710102015222021/1	RAJNISH JHA Vs. VINEET	Sec 60(5)	INTERLOCUTORY APPLICATION	Documents not open	14-04-2021
		AGGARWAL		(I.B.C)/981(ND)2021		
186	0710102100562019/10	IL&FS FINANCIAL SERVICES	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	14-04-2021
		LIMITED Vs. M/S ANSAL		(IBC)/1649(ND)2019	page	
		PROPERTIES AND				
		INFRASTRUCTURE LIMITED				
187	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs.	Sec. 213	COMPANY PETITION	Documents not available	14-04-2021
		SUPERTECH LIMITED & ORS.		(COMPANIES ACT)/30(ND)2021		
188	0710102106542020/3	TARUN GULATI Vs. SAARANYA	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Need Rs 100 stamp paper in	14-04-2021
		HOSPITALITY TECHNOLOGIES	(-)	(COMPANIES ACT)/171(ND)2020	affidavit for UP	
		PRIVATE LIMITED AND ORS				
189	0710102113742020/2	LURGI INDIA INTERNATIONAL	Sub-section (I) of section	CA(A) MERGER AND	Wrong e-filing	14-04-2021
		SERVICES PRIVATE LIMITED Vs.	230	AMALGAMATION(COMPANIES		
		IDEA BUILDERS PVT LTD		ACT)/128(ND)2020		
190	0710102118562020/1	BSAF INDIA LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Page no. 17 not clear	14-04-2021
		MEGHAAARIKA INTERNATIONAL		(IBC)/65(ND)2021		
		PVT LTD				
1191	0710102118572020/1	BASF INDIA LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Page no. 17 not clear	14-04-2021
		MEGHAAARIKA INTERNATIONAL PVT LTD		(IBC)/66(ND)2021		
192	0710102118692020/1	NARENDRA SINGH RAWAT &	IBC under Sec 7	COMPANY PETITION IB	No Index	14-04-2021
192	0710102118692020/1	ORS. Vs. M/S ELEGANT	ibc under Sec /	(IBC)/69(ND)2021	No ilidex	14-04-2021
		INFRACON PVT. LTD.		(150)/09(ND)2021		
193	0710102155612019/15	SAHAL FOOD PRODUCTS	Sec. 241(1)	COMPANY PETITION	No index in written submission, file	14-04-2021
		PRIVATE LIMITED Vs. RANCY	330.2.1(1)	(COMPANIES ACT)/170(ND)2019	both documents separately	
		CONSTRUCTION PRIVATE			activities accommend activities and accommendations	
		LIMITED				
194	0710102156952019/5	JONES LANG LASALLE BUILDING	IBC Under Sec 9	COMPANY PETITION IB	Documents not available	14-04-2021
		OPERATIONS PRIVATE LIMITED		(IBC)/3213(ND)2019		
		Vs. CITY MART MAINTENANCE				
		SERVICES PRIVATE LIMITED				
195	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	14-04-2021
		JMD OILS PVT. LTD.	_	(IBC)/373(PB)2018		
196	0710200014262017/15	M/S SMALL INDUSTRIES	Sec. 7(7)	COMPANY PETITION IB	Documents not available	14-04-2021
		DEVELOPMENT BANK OF INDIA		(IBC)/575(ND)2017		
		Vs. M/S DELICIOUS COCO WATER				
197	0710200412652017/15	VINAYAK ADVERTISING Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong efiling	14-04-2021
		RAJESH GEMS AND JEWELS PVT		(IBC)/546(ND)2017		
		LTD		<u> </u>		
198	0710200417362018/41	STANDAR CHARTERED BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Back date affidavit,	14-04-2021
		WOOLWAYS INDIA LIMITD		(IBC)/29(ND)2018		
199	0710200419922018/3	SUNFLAG IRON & STEEL CO	IBC Under Sec 9	COMPANY PETITION IB	Index should be put on top of the	14-04-2021
		LTD Vs. RAJAT WIRES PVT LTD		(IBC)/622(ND)2018	file	
200	0710102000792021/2	SCHABLONA INDIA LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Proof of service missing	15-04-2021
			Motion	AMALGAMATION(COMPANIES ACT)/12(PB)2021		

4201	0710102000792021/3	SCHABLONA INDIA LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Proof of service missing	15-04-2021
			Motion	AMALGAMATION(COMPANIES		
				ACT)/12(PB)2021		
4202	0710102009642021/3	DR. DINESH MOHAN SHARMA &	Sec 60(5),Rule 11 of NCLT,	INTERLOCUTORY APPLICATION	Need Rs 100 stamp paper for uttar	15-04-2021
		OTHERS Vs. EARTHCON	2016	(I.B.C)/796(ND)2021	pradesh, Court fees missing on	
		UNIVERSAL INFRATECH PRIVATE			vakalatnama	
		LIMITED				
4203	0710102010102021/1	MR. VISHAL SWARA & ANR Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Index missing, no welfare and court	15-04-2021
		SLV SECURITY SERVICES		(COMPANIES ACT)/62(ND)2021	fees	
		PRIVATE LIMITED		· · · /		
4204	0710102011592021/1	K PRO INFRA WORKS PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Stamp paper missing	15-04-2021
		LIMITED Vs. THE REGISTRAR OF	,	ACT)/47(ND)2021		
		COMPANIES DELHI & HARYANA				
4205	0710102013972020/2	ATISHAY JEWELLERS PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	15-04-2021
		LIMITED Vs. RURAL BROADBAND	, , , , , , , , , , , , , , , , , , , ,	AMALGAMATION(COMPANIES		
		PRIVATE LIMITED		ACT)/23(PB)2020		
4206	0710102020892021/1	EXPERION DEVELOPERS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION	Page no. 90 - 93 not clear	15-04-2021
		Vs. CHANDRA PRAKASH	333 53(5)	(I.B.C)/1342(ND)2021		
				]		
4207	0710102022332021/1	BAGH KOTHI INVESTMENT AND	Sec. 230-232, Sec 234	CA(A) MERGER AND	No index, no pagination	15-04-2021
1		FINANCE PRIVATE LIMITED Vs.	333. 233 232, 333 234	AMALGAMATION(COMPANIES	in man, no paginanon	
		1 2		ACT)/41(PB)2021		
4208	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL	19(2)	INTERLOCUTORY APPLICATION	Wrong e-filing	15-04-2021
17200	07.10.1020200202171	GUPTA	13(2)	(I.B.C)/1700(ND)2021	Wilding & mining	10 04 2021
		COLIA		(I.B.O)/ 1700(ND)2021		
4209	0710102034972020/5	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Need to file both documents	15-04-2021
7203	07 10 10203437202073	SSK TRADING PVT LTD	ibo under dec 7	(IBC)/960(ND)2020	separately	13-04-2021
4210	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA	Sec 60(5)	INTERLOCUTORY APPLICATION	Page no. 1 - 11 true copy sign	19-03-2021
7210	07 10 1020 100 1202 173	LTD.	Gec 60(5)	(I.B.C)/1228(PB)2021	missing	13-03-2021
				(I.B.O)/ 1220(I B)2021	missing	
4211	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 14 true Copy sign	19-03-2021
4211	07 10 10202039202074	HOTELS PRIVATE LIMITED	IBC Officer Sec 9	(IBC)/596(ND)2020	missing	19-03-2021
		HOTELOT KIVATE LIMITED		(150)/330(145)2020	missing	
4212	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	Welfare and Court Fess missing on	10 03 2021
4212	07 10 1020224220 18/3	FOUR FRESH RETAIL PVT. LTD.	IBC Officer Sec 9	(IBC)/1651(ND)2018	vakalatnama	19-03-2021
		FOOR FRESH RETAIL FVI. LID.		(IBC)/ 1031(ND)2010	Vakaiatiiailia	
4213	0710102028922020/1	M/S NEWGEN SPECIALTY	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing	19-03-2021
4213	07 10 10202032202071	PLASTICS LMT Vs. M/S.	ibc offder Sec 9	(IBC)/741(ND)2020	True copy sign wissing	19-03-2021
		PROMINENT POLYMERS PRIVATE		(150)/747(145)2020		
		LIMITED				
4214	0710102066932020/2	BRIJENDER SINGH DESWAL Vs.	Sec 25(j)	INTERLOCUTORY APPLICATION	True Copy sign Missing	19-03-2021
4214	07 10 10206093202072	RAJINDER KUMAR	Sec 25(j)	(I.B.C)/2490(PB)2020	True copy sign missing	19-03-2021
		RAJINDER KUWAR		(I.B.C)/2490(PB)2020		
4215	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD.	Application under any	INTERLOCUTORY APPLICATION	Wrong e-filing, Additional and	19-03-2021
4215	0710102077272020/5	Vs. CLASSIC BOTTLE CAPS PVT.	other provisions- IBC	(I.B.C)/3316(ND)2020	application should be filed	19-03-2021
		LTD.	other provisions- IBC	(I.B.C)/3316(ND)2020	separately	
4216	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET	40(2)	INTERLOCUTORY APPLICATION		19-03-2021
4216	0710102095932020/4		19(2)		Page no. 15 - 18, 20 not clear,	19-03-2021
		SINGH SEHRA & ORS		(I.B.C)/4346(ND)2020	Welfare and court fees missing on vakalatnama	
4247	0710102096402019/5	COMFORT FOOTWEARS PVT LTD	IBC Hadas Can O	COMPANY PETITION IB		19-03-2021
4217	0710102096402019/5		IBC Under Sec 9		True Copy sign Missing	19-03-2027
		Vs. M/S RS SEVEN LIFESTYLE PVT LTD		(IBC)/1531(ND)2019		
4218	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ	IBC under Sec 7	COMPANY PETITION IB	Master index and volume wise	19-03-2021
4210	0710102096682020/2	DISTRIBUTORS AND	ibc under Sec /			19-03-2027
				(IBC)/1066(ND)2020	index should be separate, volume have more than 200 pages	
4040	07404020000000046/2	DEVELOPERS PRIVATE LIMITED	IBC under Cos 7	COMPANY DETITION ID		19-03-2021
4219	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong E-filing	19-03-2021
		ORIOR DEVELOPERS AND		(IBC)/1529(ND)2019		
		INFRASTRUCTURE PRIVATE		]		
		LIMITED				
4220	0710102100562019/7	IL&FS FINANCIAL SERVICES	IBC under Sec 7	COMPANY PETITION IB	Page no. 4 not clear	19-03-2021
1		LIMITED Vs. M/S ANSAL		(IBC)/1649(ND)2019		
		PROPERTIES AND INFRASTRUCTURE LIMITED				

4221	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Page no. 102 not clear	19-03-2021
		AND COMPANY LIMITED	( ),	(COMPANIES ACT)/172(PB)2020	"0"	
4222	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Welfare missing	19-03-2021
		AND COMPANY LIMITED	( ), === ( )	(COMPANIES ACT)/172(PB)2020		
4223	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Welfare missing	19-03-2021
7223	0710102104102020/3	AND COMPANY LIMITED	Jec. 242(4), Jec. 241(1)	(COMPANIES ACT)/172(PB)2020	Wenaie inissing	13-03-2021
4224	0710102110142020/4	TREND FLOORING PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	true copy missing on every page	19-03-2021
4224	0710102110142020/4	l l	ibc officer Sec 9	I I	tide copy missing on every page	19-03-2021
		LIMITED Vs. VASISHT AGENCIES		(IBC)/28(ND)2021		
		PRIVATE LIMITED	IDOU L O O	COMPANY DETITION ID		10.00.0001
4225	0710102110482020/4	TRANS ASIAN SHIPPING	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 41 True copy sign	19-03-2021
		SERVICES PRIVATE LIMITED Vs.		(IBC)/1126(ND)2020	missing	
		BLUE BIRD LOGISTICS PRIVATE				
		LIMITED				
4226	0710102113322020/2	M/S AIMS CONCEPT CLOTHING	Sec. 230-232 - Second	CP(AA) MERGER AND	Wrong e-filing	19-03-2021
		PVT. LTD. Vs. M/S PRAGMATIC	Motion	AMALGAMATION(COMPANIES		
		CONSULTANTS & SERVICES		ACT)/11(PB)2021		
		PRIVATE LIMITED				
4227	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP	Sec 60(5)	INTERLOCUTORY APPLICATION	True Copy missing on every page	19-03-2021
	0.10102111202020	TYAGI	333 33(3)	(I.B.C)/5626(ND)2020	copycomg on overy page	1.0 00 202
		TAGI		(I.B.C)/3020(ND)2020		
4220	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Page no. 1 . 9 Twin Comit sime	19-03-2021
4228	0710102118552020/2		Rule 11 Of NCL1, 2016	I I	Page no. 1 - 8 True Copy sign	19-03-2027
		CELEBRATION CITY PROJECTS		(I.B.C)/5726(PB)2020	missing	
		PVT. LTD.				
4229	0710102119382020/2	BALAJI DIGITAL SOLUTION	IBC Under Sec 10	COMPANY PETITION IB	More than 200 Pages in single	19-03-2021
		PRIVATE LIMITED Vs.		(IBC)/72(ND)2021	volume	
4230	0710102122462019/2	PRINCIPAL COMMISSIONER OF	Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	Page no. 4 page cut	19-03-2021
		INCOME TAX -6 Vs. M/S NAGRAJ	Government Body	ACT)/671(ND)2019		
		OVERSEAS PVT LTD		, , , , , , , , , , , , , , , , , , ,		
1231	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK	IBC under Sec 7	COMPANY PETITION IB	Index missing in vol-2, True Copy	19-03-2021
	0.1010210211201070	INFRASTRUCTURE PVT LTD		(IBC)/3206(ND)2019	sign missing on every page	
4232	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE	Rule 11 of NCLT, 2016	COMPANY	Wrong e-filing	19-03-2021
4232	0710102166392019/1	LIMITED Vs. THE INDURE	Rule 11 of NCL1, 2016		wrong e-ming	19-03-2021
		l l		APPLICATION(IBC)/1678(ND)2019		
		PRIVATE LIMITED				
4233	0710102171622019/1	ASSISTANT COMMISSIONER OF	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	Page no. 11 missing	19-03-2021
		INCOME TAX CIRCLE- 12(2) Vs.	Government Body	ACT)/22(ND)2020		
		REGISTRAR OF COMPANIES				
		DELHI &ANR. (IN THE MATTER OF:				
		M/S INTELLUTIONS FINANCE &				
		INVESTMENT PVT. LTD.)				1
				1		
4234						
	0710200000812018/3	BRIJ ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index Missina	19-03-2021
	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM	IBC Under Sec 9	COMPANY PETITION IB	Index Missing	19-03-2021
	0710200000812018/3	ASSOCIATED LIGHTING SYSTEM	IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018	Index Missing	19-03-2021
		ASSOCIATED LIGHTING SYSTEM PVT LTD		(IBC)/342(ND)2018	•	
	0710200000812018/3 0710102019362021/1	ASSOCIATED LIGHTING SYSTEM PVT LTD CFM ASSET RECONSTRUCTION	IBC Under Sec 9 Rule 11 of NCLT, 2016	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION	True Copy Sign Missing On every	19-03-2021
		ASSOCIATED LIGHTING SYSTEM PVT LTD CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT		(IBC)/342(ND)2018	•	
1235	0710102019362021/1	ASSOCIATED LIGHTING SYSTEM PVT LTD CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page	20-03-2021
1235		ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED		(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB	True Copy Sign Missing On every	
1235	0710102019362021/1	ASSOCIATED LIGHTING SYSTEM PVT LTD CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page	20-03-2021
4235	0710102019362021/1	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB	True Copy Sign Missing On every Page	20-03-2021
1235	0710102019362021/1	ASSOCIATED LIGHTING SYSTEM PVT LTD CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES	Rule 11 of NCLT, 2016	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB	True Copy Sign Missing On every Page	20-03-2021
1235	0710102019362021/1 0710102076342019/8	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED	Rule 11 of NCLT, 2016  IBC Under Sec 9	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019	True Copy Sign Missing On every Page Page no. 52 not clear	20-03-2021
1235	0710102019362021/1 0710102076342019/8	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION	True Copy Sign Missing On every Page Page no. 52 not clear Page no. 11 - 15, 17, 23, 32, 34 - 59	20-03-2021
1235	0710102019362021/1  0710102076342019/8  0710102077272020/6	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	True Copy Sign Missing On every Page  Page no. 52 not clear  Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	20-03-2021 20-03-2021 20-03-2021
1235 1236 1237	0710102019362021/1 0710102076342019/8	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy	20-03-2021
4235 4236 4237	0710102019362021/1  0710102076342019/8  0710102077272020/6	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	True Copy Sign Missing On every Page  Page no. 52 not clear  Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	20-03-2021 20-03-2021 20-03-2021
4235 4236 4237	0710102019362021/1  0710102076342019/8  0710102077272020/6	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy	20-03-2021 20-03-2021 20-03-2021
1235 1236 1237	0710102019362021/1  0710102076342019/8  0710102077272020/6	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy	20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238	0710102019362021/1  0710102076342019/8  0710102077272020/6  0710102083582020/2	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC  Sec 60(5)	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing	20-03-2021 20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238	0710102019362021/1 0710102076342019/8 0710102077272020/6	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER  B.P. AGENCY (DELHI) Vs.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020  COMPANY PETITION IB	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing  Index Missing, No Pagination,	20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238	0710102019362021/1  0710102076342019/8  0710102077272020/6  0710102083582020/2	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD.  Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER  B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC  Sec 60(5)	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing	20-03-2021 20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238	0710102019362021/1  0710102076342019/8  0710102077272020/6  0710102083582020/2	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER  B.P. AGENCY (DELHI) Vs.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC  Sec 60(5)	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020  COMPANY PETITION IB	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing  Index Missing, No Pagination,	20-03-2021 20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238 4239	0710102019362021/1  0710102076342019/8  0710102077272020/6  0710102083582020/2	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED  M/S CHT INDIA PRIVATE LIMITED  Vs. INNOVATIVE TEXTILES LIMITED  GAC SHIPPING (INDIA) PVT. LTD.  Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER  B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC  Sec 60(5)	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020  COMPANY PETITION IB	Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing  Index Missing, No Pagination,	20-03-2021 20-03-2021 20-03-2021 20-03-2021
4235 4236 4237 4238	0710102019362021/1  0710102076342019/8  0710102077272020/6  0710102083582020/2  0710102086982019/8	ASSOCIATED LIGHTING SYSTEM PVT LTD  CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Rule 11 of NCLT, 2016  IBC Under Sec 9  Application under any other provisions- IBC  Sec 60(5)  IBC Under Sec 9	(IBC)/342(ND)2018  INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021  COMPANY PETITION IB (IBC)/1184(ND)2019  INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020  INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020  COMPANY PETITION IB (IBC)/1198(ND)2019	Page no. 52 not clear  Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear  Page no. 1 - 8, 11 - 57 true copy sign missing  Index Missing, No Pagination, Documents not clear	20-03-2021 20-03-2021 20-03-2021 20-03-2021 20-03-2021

4241	0710102109962019/3	CARGO PLANNERS LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index Missing, No pagination, court	20-03-2021
		AAKRITI INFO-MEDIA PVT LTD		(IBC)/1899(ND)2019	fees missing	
4242	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020	Index Missing, No Pagination, No welfare, Rs 3 court fees missing	20-03-2021
4243	0710102116792019/3	ARUN KUMAR GOEL VS. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2019	Page no. 1 - 9 true copy sign missing, Page no. 35 - 37 not clear	20-03-2021
4244	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT	IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019	Index missing, True copy sign missing on everypage	20-03-2021
4245	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	True Copy sign missing on every page	20-03-2021
4246	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	True Copy Sign Missing on everypage	20-03-2021
4247	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020	Wrong e-filing	20-03-2021
4248	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign missing	22-03-2021
4249	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	No index, No pagination, no welfare and court fees	22-03-2021
4250	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019	wrong e-filing	22-03-2021
4251	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019	Page no. 50 - 69, 87 - 93, 117 - 28, not clear,	22-03-2021
4252	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020	true copy missing on every page	22-03-2021
4253	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020	True Copy sign missing on every page	22-03-2021
4254	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020	No Index, No pagination	22-03-2021
4255	0710102095932020/5	SHALU KHANNA VS. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	no Welfare and rs 3 court fess	22-03-2021
4256	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019	Court fees missing in vakalatnama	22-03-2021
4257	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020	true copy sign missing on every page	23-03-2021
4258	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23-03-2021
4259	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019	Index missing, no pagnation	23-03-2021
4260	0710102109112020/3	ANU NIVASAM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Wrong e-filing	23-03-2021

4261	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	No Index, No pagination	23-03-2021
4262	0710102014622021/1	DEVELOPERS PVT LTD INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021	True copy sign missing on every page	23-03-2021
1263	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021	no index, no pagination	23-03-2021
1264	0710102062852020/3	ASHWINI MEHRA VS. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Need master index and volume wise index volume separately, volume does not contain more than 200 pages	15-04-2021
1265	0710102073702020/1	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/435(ND)2020	Stamp paper missing	15-04-2021
1266	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing	15-04-2021
1267	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019	Wrong e-filing	15-04-2021
4268	0710102107732020/2	ASHOK MITTAL Vs. SINGLA	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020	Index missing	15-04-2021
1269	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020	Wrong e-filing	15-04-2021
4270	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019	Index missing	15-04-2021
4271	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Wrong e-filing	15-04-2021
4272	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018	Wrong e-filing	15-04-2021
1273	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	Wrong e-filing	15-04-2021
4274	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	Wrong e-filing	15-04-2021
4275	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	Wrong e-filing	16-04-2021
4276	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019	Wrong e-filing	16-04-2021
4277	0710102080762019/3	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	No stamp paper, Affidavit not notarised	16-04-2021
4278	0710102080762019/4	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	No stamp paper, Affidavit not notarised	16-04-2021
4279	0710102080762019/5	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	ACT)/80(ND)/2019 CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)/2019	No stamp paper, Affidavit not notarised	16-04-2021
4280	0710102080762019/6	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	ACT)/80(ND)/2019 CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)/2019	No stamp paper, Affidavit not notarised	16-04-2021
4281	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	No Index, no pagination	16-04-2021

4282	0710102095932020/6	SHALU KHANNA VS. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	True copy sign missing on every page	16-04-2021
4283	0710102106542020/4	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	No Index	16-04-2021
4284	0710200410472017/1	ALAKHA DALMIA Vs. MAN SINGH THAKUR	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/239(ND)2017	No Index	16-04-2021
4285	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	No Index, No pagination, True copy sign missing on every page	19-03-2021
4286	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020	Master index missing, True copy sign missing on every page	19-03-2021
4287	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED	Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020	Documents not showing	22-03-2021
4288	0710102098132019/31	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019	Documents not showing	22-03-2021
4289	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	Court fees missing on vakalatnama	23-03-2021
4290	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020	Page no. 42, 58, 59, 62, 65, 66, 68 ,69, 70- 80, 83- 92, 122, 156, 166, 190, 191, 264, 293,	23-03-2021
4291	0710102020292020/1	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020	Proof of service missing	23-03-2021
4292	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	Page no. 5 - not clear, volume wise index missing	23-03-2021
4293	0710102077862020/14	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 8 not clear, welfare and court fees missing	23-03-2021
4294	0710102108532020/2	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020	Wrong e-filing	23-03-2021
4295	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	Wrong e-filing	23-03-2021
4296	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019	Need to file separately	23-03-2021
4297	0710102166592019/5	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Stamp Paper missing	23-03-2021
4298	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/79(ND)2020	True Copy sign missing	23-03-2021
4299	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020	Page no. not mention on vakalatnama	24-03-2021
4300	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021	stamp papar missing	24-03-2021
4301	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018	Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	24-03-2021
4302	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	documents incomplete, not properly arranged	24-03-2021

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4303	0710200425572018/10	ALLAHABAD BANK Vs. M/S	IBC Under Sec 10	COMPANY PETITION IB	Page no. 116 page cut, Page no. 120	24-03-2021
		RUNEECHA TEXTILES LIMITED		(IBC)/451(PB)2018	not mention in index	21.22.221
4304	0710200718642018/5	EXPORT CREDIT BANK OF	Application under any	COMPANY PETITION IB	NO index, no pagination	24-03-2021
		TURKEY Vs. DHIR GLOBAL	other provisions	(IBC)/1606(ND)2018		
		INDUSTRIES PRIVATE LIMITED				
4305	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Proof of service missing	24-03-2021
		JAYCEE AUTOFAB PRIVATE		(IBC)/542(ND)2019		
		LIMITED				
4306	0710102033762020/1	VICTORIAN BUILDWELL PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Stamp and affidavit missing	24-03-2021
		LIMITED Vs. THE REGISTRAR OF		ACT)/476(ND)2020		
		COMPANIES				
4307	0710102082682020/6	CLP WIND FARMS (INDIA)	Sub-Section (1) 0f Section	COMPANY PETITION	True copy sign missing	24-03-2021
		PRIVATE LIMITED Vs.	66.	(COMPANIES ACT)/106(ND)2020		
4308	0710102082682020/7	CLP WIND FARMS (INDIA)	Sub-Section (1) 0f Section	COMPANY PETITION	True Copy Sign missing on every	24-03-2021
		PRIVATE LIMITED Vs.	66.	(COMPANIES ACT)/106(ND)2020	page	
4309	0710102099202019/6	M/S EMGREEN IMPEX LTD.	IBC Under Sec 9	COMPANY PETITION IB		24-03-2021
	01.101020020201010	(EARLIER KNOWN AS M/S	120 011401 000 0	(IBC)/1623(ND)2019	page	
		EMGREEN IMPEX PVT. LTD.) Vs.		(120)/1020(112)2010	brage	
		M/S ANR INTERNATIONAL PVT.				
		LTD. & OTHERS				
4310	0710102116102020/3	RAJEEV BEHL Vs. M/S	Rule 11 of NCLT	COMPANY	True Copy Sign missing	24-03-2021
4310	07 10 1021 10 102020/3		Kule II OI NOLI	APPLICATION(COMPANIES	True Copy Sign missing	24-U3-ZUZ I
		REALTECH INFRASTRUCTURE				
1011	07404004400000000	LTD & ORS	Pole 44 «FNOLT	ACT)/807(ND)2020	Turne Orania Oliva Milania	04.00.0004
4311	0710102118302020/3	RAJEEV BEHL Vs. M/S	Rule 11 of NCLT	COMPANY	True Copy Sign Missing	24-03-2021
		REALTECH INFRASTRUCTURE		APPLICATION(COMPANIES		
		LTD & ORS		ACT)/825(ND)2020		
4312	0710102146782019/2	INCOME TAX OFFICER WARD-	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	Back Date affidavit	24-03-2021
		20(1) Vs. REGISTRAR OF	Government Body	ACT)/848(ND)2019		
		COMPANIES DELHI & ORS. M/S				
		PRACHI INTERIORS PVT. LTD.)				
4313	0710102146882019/1	INCOME TAX OFFICER WARD-	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	Back date affidavit	24-03-2021
		20(1) Vs. REGISTRAR OF	Government Body	ACT)/847(ND)2019		
		COMPANIES DELHI & ORS. M/S		' ` '		
		PRITHVI BUILDCON PVT LTD				
4314	0710102147062019/2	INCOME TAX OFFICER WARD-	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	Back date affidavit , page no. 15 not	24-03-2021
		20(1) Vs. REGISTRAR OF	Government Body	ACT)/844(ND)2019	clear	
		COMPANIES DELHI & ORS. M/S	0010111110111204,	7.0 1 // 0 1 (1.12/2010	0.04.	
		PREETSIMS CONSTRUCTIO PVT.				
		LTD.)				
4315	0710102174042019/3	MAHESH KUMAR MITTAL Vs.	IBC Under Sec 9	COMPANY PETITION IB	No Index, No pagination	24-03-2021
4315	0710102174042019/3	GOLDMAX TRADE N BIZ PVT LTD	IBC Under Sec 9		No index, No pagination	24-03-2021
		GOLDWAX TRADE N BIZ PVT LTD		(IBC)/139(ND)2020		
1010		NA COLUMNIA DEEDO CUEM DAT	10011 1 0 0	COMPANY DETITION IS		24.22.224
4316	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missing, page no. 4	24-03-2021
		LTD Vs. M/S PETROLUBE INDIA		(IBC)/343(ND)2017	not clear	
		LTD.				
4317	0710120011332018/3	BRIJESH SAHU Vs. KDP	IBC under Sec 7	COMPANY PETITION IB	Stamp paper missing	24-03-2021
		BUILDWELL PVT. LTD.		(IBC)/1369(ND)2018		
4318	0710200421402018/1	REGISTRAR OF COMPANIES NCT	Application under any	COMPANY PETITION	Court fees missing on vakalatnama	24-03-2021
		OF DELHI & HARYANA Vs. M/S.	other provisions	(COMPANIES ACT)/228(ND)2018		
		INTELLECTUAL BUILDERS PVT.				
		LTD.				
4319	0710102070282020/2	USHA DEVI Vs. PRAVEER	Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION	File rejoinder and application	21-05-2021
		CONSTRUCTION PVT LTD.	,,	(I.B.C)/2734(PB)2020	separately	
4320	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on every	21-05-2021
		XALTA FOOD AND BEVERAGES	150 011401 000 0	(IBC)/702(ND)2018	page, more than 200 pages in single	
		PRIVATE LIMITED		(155), 152(15)2010	volume	
1221	0740402024202024/4		Application under con-	INTERLOCUTORY APRILICATION		22-05-2021
4321	0710102021292021/1	RAKESH GUPTA Vs. M/S	Application under any	INTERLOCUTORY APPLICATION	True copy sign missing on every	22-05-2021
		STRAIGHT EDGE CONTRACTS	other provisions- IBC	(I.B.C)/1663(ND)2021	page	
		PVT LTD				
4322	0710200412592017/56	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	single volume contain more than	22-05-2021
		INFRFASTRUCTURES LTD.		(IBC)/401(ND)2017	200 pages, page no. 19 page not	
					clear, page no. 22 page cut,	

4323	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV	Sec 60(5)	INTERLOCUTORY APPLICATION	True copy sign missing on every	24-05-2021
		KATIYAR RP OF EARTHCON		(I.B.C)/1994(ND)2021	page	
		UNIVERSAL INFRATECH PRIVATE				
		LIMITED				
4324	0710102115552019/12	TATA CAPITAL FINANCIAL	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	24-05-2021
		SERVICES LIMITED Vs. KAY EM		(IBC)/2027(ND)2019		
		COPPER PRIVATE LIMITED		(		
4325	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Wrong e-filing	24-05-2021
4325	07 10 102 1330 620 19/6	LIMITED Vs. REGISTRAR OF	Sec 252 (3)		wrong e-ming	24-05-2021
				ACT)/722(ND)2019		
		COMPANIES				
4326	0710102019842021/1	GIRWAR SINGH JAKHAR Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Volume wise index missing, true	25-05-2021
		EARTH INFRFASTRUCTURES LTD.		(I.B.C)/1311(ND)2021	copy sign missing on every page	
4327	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs.	Sec. 131(1)	COMPANY PETITION	Need to file documents separately	25-05-2021
		KINDLE INFRAHEIGHTS PVT. LTD.	,	(COMPANIES ACT)/82(ND)2021		
		TURBLE IN TURBLION OF VI. 215.		(COM ANIES ACTION(ND)2021		
4328	0710102034512018/3	INCOME TAX OFFICER Vs.	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	Wrong e-filing	25-03-2021
4320	0710102034512016/3				wrong e-niing	25-03-2021
		REGISTRAR OF COMPANIES M/S	Government Body	ACT)/20(ND)2019		
		ISHWAR EXPTRADE PVT LTD				
4329	0710102060922020/5	SURAJ KUMAR KAUSHAL &	IBC under Sec 7	COMPANY PETITION IB	Index missing, true copy sign	25-03-2021
		OTHERS Vs. SARVOTTAM		(IBC)/901(ND)2020	missing	1
		REALCON PRIVATE LIMITED				1
4330	0710102063012020/4	ELLIMETAL INDIA PRIVATE	IBC Section 59	COMPANY PETITION IB	Page no. 7, page cut	25-03-2021
.500	1	LIMITED Vs. REGISTRAR OF	150 0001011 00	(IBC)/1043(ND)2020	i ago no. 1, pago out	
				(150), 1043(140)2020		I
		COMPANIES NCT OF DELHI &				1
		HARYANA				
4331	0710102086612020/3	HORIZON BUILDCON PRIVATE	19(2)	INTERLOCUTORY APPLICATION	Notary date missing on affidavit	25-03-2021
		LIMITED Vs. HORIZON BUILDCON		(I.B.C)/3960(ND)2020		
		PRIVATE LIMITED				
4332	0710102092072020/3	POOJA BAHRY Vs. NTL	Sec. 45 (1),Sec 43(1) r/w	INTERLOCUTORY APPLICATION	Page no. 20 notary date missing, Rs	25-03-2021
		ELECTRONICS INDIA LIMITED	Sec 44 (1),Sec 66(1)	(I.B.C)/5768(ND)2020	3 court fees missing on	
		ELECTRORICO INDIA EIMITED	Sec 44 (1),Sec 60(1)	(I.B.O)/0/00(NB)2020	vakalatnama	
4000	0710102092072020/4	DOO IA DAUDYIV- NITI	0 45 (4) 0 40(4) 6	INTERLOCUTORY ARRUSATION		05.00.0004
4333	0710102092072020/4	POOJA BAHRY Vs. NTL	Sec. 45 (1),Sec 43(1) r/w	INTERLOCUTORY APPLICATION	Need stamp paper of Rs 100 , notary	25-03-2021
		ELECTRONICS INDIA LIMITED	Sec 44 (1),Sec 66(1)	(I.B.C)/5768(ND)2020	date missing, Rs 3 court fees	
					missing	
4334	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	25-03-2021
		WIRES & CABLES PVT. LTD.		(IBC)/1456(PB)2019		
				(,		
4335	0710102097692019/2	ATUL KUMAR KANSAL Vs.	Sec. 45 (1)	COMPANY	Page no. not mention in index,	25-03-2021
4000	07 10 10 20 37 0 3 20 1 37 2	SAMYAK PROJECT PRIVATE	Sec. 43 (1)	1 -	volume contain more than 200	23-03-2021
		SAMYAK PROJECT PRIVATE		APPLICATION(IBC)/891(ND)2019		
					pages, true copy sign missing	
4336	0710102098432020/1	GOLDSTONE LIFESTYLE PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Stamp Paper Missing	25-03-2021
		LIMITED Vs. REGISTRAR OF		ACT)/428(ND)2020		
		COMPANIES				
4337	0710102100592020/2	PARTHA SARATHY SARKAR Vs.	Application under any	INTERLOCUTORY APPLICATION	Index Missing	25-03-2021
		INNOVARI TECHNOLOGIES	other provisions- IBC	(I.B.C)/4650(ND)2020		
		PRIVATE LIMITED	other provisions 120	(1.5.0)/4000(115)2020		
4338	0710102102412020/3	VENKATA NAGESWARA	IBC under Sec 7	COMPANY PETITION IB	No nonination	25-03-2021
4338	0710102102412020/3	I I	IBC under Sec 7	1 '	No pagination	25-03-2021
		THRINATH ITIKA Vs. SITI VISION		(IBC)/1031(ND)2020		
		DIGITAL MEDIA PVT LTD				
4339	0710102105262020/3	ADONIS TRAVELS PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	wrong e-filing	25-03-2021
		LIMITED Vs. RAKESH KUMAR	Motion	AMALGAMATION(COMPANIES		I
		JAIN		ACT)/83(ND)2020		1
4340	0710102105452020/2	KULBHUSHAN KOHLI Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	True Copy Sign Missing	25-03-2021
<del></del>	07 1010210343202072	MASCON HEALTHCARE PVT. LTD.	3ec. 241(1),3ec. 242(4)	(COMPANIES ACT)/163(PB)2020	True copy digit wildshing	25-05-2021
		MAGGON HEALTHGARE PVI. LID.		(COMITANIES ACT)/100(FB)2020		I
	<del> </del>			1	<u> </u>	
4341	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	stamp Paper missing	25-03-2021
		LIMITED Vs. REGISTRAR OF		ACT)/19(ND)2021		1
		COMPANIES NCT OF DELHI &				I
		HARYANA MINISTRY OF				1
		CORPORATE AFFAIRS				I
		GOVERNMENT OF INDIA				1
		GOVERNMENT OF INDIA				

4342	0710102109342020/2	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	wrong a filing	25-03-2021
4342	0710102109342020/2		IBC under Sec 7		wrong e-filing	25-03-2021
		Vs. ALMOND INFRABUILD		(IBC)/1079(PB)2020		
		PRIVATE LIMITED				
4343	0710102109342020/3	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	25-03-2021
		Vs. ALMOND INFRABUILD		(IBC)/1079(PB)2020		
		PRIVATE LIMITED				
4344	0710102109462020/2	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	wrong e-filing	25-03-2021
		Vs. ANAND DIVINE DEVELOPERS		(IBC)/1077(PB)2020		
		PRIVATE LIMITED				
4345	0710102109462020/3	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	True Copy sign missing on every	25-03-2021
		Vs. ANAND DIVINE DEVELOPERS		(IBC)/1077(PB)2020	page, Page no. 190, 241, 293 stamp	
		PRIVATE LIMITED		(120): 1011 (12)2020	paper missing, welfare and court	
		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1			fees missing on vakalatnama,	
					lees missing on vakalatilana,	
4346	0710102109462020/4	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	25-03-2021
4340	0710102109462020/4	Vs. ANAND DIVINE DEVELOPERS	IBC under Sec 7	(IBC)/1077(PB)2020	wrong e-ming	25-03-2021
				(IBC)/1077(PB)2020		
		PRIVATE LIMITED				
4347	0710102109962019/3	CARGO PLANNERS LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Rs 3 court fees missing	25-03-2021
		AAKRITI INFO-MEDIA PVT LTD		(IBC)/1899(ND)2019		
4348	0710102113742020/1	LURGI INDIA INTERNATIONAL	Sub-section (I) of section	CA(A) MERGER AND	Stamp paper missing, true copy	25-03-2021
		SERVICES PRIVATE LIMITED Vs.	230	AMALGAMATION(COMPANIES	sign missing on every page	
		IDEA BUILDERS PVT LTD		ACT)/128(ND)2020		
4349	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR	Sec. 59	COMPANY PETITION	Proof of service missing	25-03-2021
		COMMERCIAL PVT LTD		(COMPANIES ACT)/51(ND)2021		
4350	0710102117092020/2	KVD WINDPARK BUYERS	Sec 60(5)	INTERLOCUTORY APPLICATION	Stamp paper missing, notary	25-03-2021
		WELFARE ASSOCIATION Vs. LIC	1000000	(I.B.C)/5634(ND)2020	missing	
		HOUSING FINANCE PRIVATE		(1.5.0)/0004(115)2020	miconig	
		LIMITED				
4351	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	25-03-2021
4351	0710200410782018/1		IBC Under Sec 9		wrong e-niing	25-03-2021
		Vs. THE INDURE PVT LTD		(IBC)/898(ND)2018		
4352	0710102005832021/2				Need to add separate volume 1	
					index after master index, Stamp	
					paper missing, true copy sign	
					missing on every page. page no.	
					162 page cut,	
4353	0710102003942020/1	RAYALA WIND POWER COMPANY	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	25-03-2021
		PVT. LTD. Vs. MR. ASHISH		(IBC)/311(ND)2020		
		CHOPRA SUSPENDED DIRECTOR				
		OF CD				
4354	0710102007882021/1	SURENDRA KANAIYALAL SHAH	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	25-03-2021
		(PROPRIETOR OF SHAH PHOTO	120 011401 0000	(IBC)/101(ND)2021	g cg	
		FILM COMPANY) Vs. MAGICON		(IBO)/101(NB)2021		
		IMPEX PRIVATE LIMITED				
4055	0710102007882021/3	SURENDRA KANAIYALAL SHAH	IBC Under See C	COMPANY PETITION IB	Managa e filing	25-03-2021
4355	0710102007882021/3		IBC Under Sec 9	1	Wrong e-filing	25-03-2021
		(PROPRIETOR OF SHAH PHOTO		(IBC)/101(ND)2021		
		FILM COMPANY) Vs. MAGICON				
		IMPEX PRIVATE LIMITED				
4356	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on every	25-03-2021
		Vs. NATIONAL TEXTILE		(IBC)/452(ND)2020	page	
		CORPORATION LTD.				
4357	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Rs 100 stamp paper needed	25-03-2021
		NAYATI HEALTHCARE &	( ,,=== -(-)	(COMPANIES ACT)/65(ND)2021	P P P P P P P P P P P P P P P P P P P	
		RESEARCH NCR PVT. LTD.				
4358	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs.	Sec 241 (2)	COMPANY	Volume wise index missing	25-03-2021
.500	3.10102021302020/1	INTEGRATED ELECTROMECH	000 271 (2)	APPLICATION(COMPANIES	Totalie wise much missing	
		PRIVATE LIMITED	IDOU L O O	ACT)/169(ND)2020		
359	0710102156952019/5	JONES LANG LASALLE BUILDING	IBC Under Sec 9	COMPANY PETITION IB	Proof of service missing	14-04-2021
4333		OPERATIONS PRIVATE LIMITED		(IBC)/3213(ND)2019		
4559		I I				
4333		Vs. CITY MART MAINTENANCE				
4303		Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED				

4000	10740000044000047445	MIC CMALL INDUCTRIES	0 7/7)	COMPANY RETITION ID	M	144.04.0004
4360	0710200014262017/15	M/S SMALL INDUSTRIES	Sec. 7(7)	COMPANY PETITION IB	Wrong e-filing	14-04-2021
		DEVELOPMENT BANK OF INDIA		(IBC)/575(ND)2017		
		Vs. M/S DELICIOUS COCO WATER				
4361	0710102012142021/1	RAJESH RAMNANI Vs. BANGA	Application under any	INTERLOCUTORY APPLICATION	Wrong e-filing	19-04-2021
4301	07 10 10 20 12 14 20 2 17 1	ELECTRONICS PRIVATE LIMITED	other provisions- IBC	(I.B.C)/808(ND)2021	Wrong e-ming	19-04-2021
		ELECTRONICS PRIVATE LIMITED	other provisions- IBC	(I.B.C)/606(ND)2021		
4362	0710102023802021/2	GREEN FUTURE FOUNDATION	IBC Under Sec 9	COMPANY PETITION IB	No index	19-04-2021
	0.101020200202112	Vs. INNOVATIVE FINANCIAL	125 6.1145. 655 6	(IBC)/212(ND)2021	THE MILES	1.0 0 . 202 .
		ADVISORS PRIVATE LIMITED		(,(,		
		(FIINOVATION)				
4363	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	19-04-2021
		JMD OILS PVT. LTD.	120 411401 000 1	(IBC)/373(PB)2018	page	
4364	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	20-04-2021
		SHIVANSH DIAMOND PVT. LTD.	122 22.	(IBC)/455(ND)2019		
				(,,		
4365	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	20-04-2021
		SHIVANSH DIAMOND PVT. LTD.		(IBC)/455(ND)2019		
4366	0710102017062021/2	GOBIND SUGAR MILLS LIMITED	Sub-section (I) of section	CA(A) MERGER AND	Volume have more than 200 pages	20-04-2021
i		Vs. IIFL HOME FINANCE	230	AMALGAMATION(COMPANIES		
				ACT)/30(ND)2021		
4367	0710102029242020/3	TATA CAPITAL FINANCIAL	Section 95(1)	COMPANY PETITION IB	Wrong e-filing	20-04-2021
		SERVICES LIMITED Vs. RAKESH		(IBC)/726(ND)2020		
		BHATNAGAR				<u> </u>
4368	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index and court fees missing	20-04-2021
		REAL ELEVATORS LIMITED		(IBC)/1150(ND)2019		
4369	0710102007022020/2	SIDDHI VINAYAK POWER	Application under any	COMPANY	Wrong e-filing	21-04-2021
		GENERATION & DISTRIBUTORS	other provisions- IBC	APPLICATION(IBC)/539(ND)2020		
		PVT. LTD. Vs. SIDDHI VINAYAK				
		POWER GENERATION &				
		DISTRIBUTORS PVT. LTD.				
4370	0710102007072020/1	SHAKTI CLEARING AGENCY Vs.	Application under any	COMPANY	Wrong e-filing	21-04-2021
		FE (INDIA) LTD	other provisions- IBC	APPLICATION(IBC)/538(ND)2020		
4371	0710102105312020/2	KASHI VISWANATHAN	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION	Documents not available	21-04-2021
		SIVARAMAN Vs. AKL IMPEX		(I.B.C)/5447(ND)2020		
		PRIVATE LIMITED				
4372	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA	Sec. 71(10)	COMPANY PETITION	Index missing, welfare and court	22-04-2021
		AUTO AND GENERAL FINANCE		(COMPANIES ACT)/68(ND)2021	fees missing	
		LTD				
4373	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL	19(2)	INTERLOCUTORY APPLICATION	Stamp paper missing	22-04-2021
		GUPTA		(I.B.C)/1700(ND)2021		
4374	0710102090272019/1	TATA TELESERVICES LIMITED Vs.	Rule 11 of NCLT	COMPANY	Stamp paper missing, notary	22-04-2021
		REHEJA DEVELOPERS M-LIMITED		APPLICATION(COMPANIES	missing, proof of service missing	1
				ACT)/1008(PB)2019		
4375	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR.	Rule 11 of NCLT	COMPANY	Stamp paper missing, notary	22-04-2021
		VENTAKESAN		APPLICATION(COMPANIES	missing, proof of service missing	1
		SANKARANARAYANAN		ACT)/1007(PB)2019	-	
4376	0710102169962019/12	LIC HOUSING FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Documents not available	22-04-2021
		LIMITED Vs. K V DEVELOPERS		(IBC)/236(ND)2020		1
		PRIVATE LIMITED	-			
4377	0710102022452021/4	KOTAK MAHINDRA BANK Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Welfare and court fees missing	23-04-2021
		ORRIS INFRASTRUCTURE PVT.		(I.B.C)/1450(ND)2021		
		LTD	A 11	INTERNACIONAL PROPERTIES		22 24 225 :
4378	0710102025612021/1	PANKAJ KHETAN Vs. ATUL	Application under any	INTERLOCUTORY APPLICATION	Back date affidavit	23-04-2021
		TANDON	other provisions- IBC	(I.B.C)/1648(ND)2021		1
4270	07404000070000046	CMT ACHA DALLVO M/O DALLO	See 244(4)	COMPANY DETITION	Index at to	22 04 2024
4379	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI &	Sec. 241(1)	COMPANIES ACTIVICATION	Index missing	23-04-2021
4200	0710102118362020/6	CO. PVT. LTD.	Sec. 50/5\	(COMPANIES ACT)/122(ND)2020	Translation commission of the di	22.04.2024
4380	0710102118362020/6	SANT ANAND INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION	Translation copy missing of hindi	23-04-2021
		PRVATE LIMITED Vs.		(I.B.C)/5689(ND)2020	documents	
I	1	DAKSHINANCHAL VIDHYUT				I
l		VITRAN NIGAM LIMITED				

4204	07404024442820404	INCOME TAX OFFICER WARD C	Con 252 (2) By	COMPANY APPEAL(COMPANIES	Stamm manay minaing materia	100 04 0004
4381	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF	Sec 252 (3) - By Government Body	ACT)/817(ND)2019	Stamp paper missing, notary missing	23-04-2021
		COMPANIES DELHI (IN THE	Government Body	ACT/1017(ND)2019	inissing	
		MATTER OF :M/ S. CHETAK				
		ENGINEERING PVT. LTD.)				
4382	0710102141282019/2	INCOME TAX OFFICER WARD 6 (	Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	Affidavit not natarised	23-04-2021
1002	07 10 10214120201072	1) Vs. REGISTRAR OF	Government Body	ACT)/817(ND)2019	Thinday to the that the second	20 04 2021
		COMPANIES DELHI (IN THE	Covernment Body	A01//011(ND)2010		
		MATTER OF :M/ S. CHETAK				
		ENGINEERING PVT. LTD.)				
4383	0710102024292021/1	WAVE MEGACITY CENTRE	IBC Under Sec 10	COMPANY PETITION IB	Stamp paper missing, notary	24-04-2021
4000	071010202420202171	PRIVATE LTD. Vs. T3HOLIDAYS	ibo onder occ 10	(IBC)/197(PB)2021	missing , true copy sign missing on	24 04 202 1
		PVT LTD		(150)/13/(15)/2021	every page	
4384	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM	Application under any	INTERLOCUTORY APPLICATION	Proof of service missing	25-04-2021
4004	07101020200202172	RESOLUTION PROFESSIONAL OF	other provisions- IBC	(I.B.C)/1785(PB)2021	1 roof of service missing	20 04 202 1
		SARE GURUGRAM PVT. LTD. Vs.	other provisions in the	(1.5.5) 1766(1.5)2621		
		TATA POWER WESTERN ODISHA				
		DISTRIBUTION LIMITED				
4385	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD	IBC under Sec 7	COMPANY PETITION IB	Volume wise index missing	15-04-2021
4000	071010211724202074	Vs. J. R. MODI ASSOCIATES LTD.	ibo unaci oco i	(IBC)/1122(ND)2020	Volume wise mack missing	10 04 2021
		VS. U. N. MODI AGGGGIATEG ETB.		(130)/1122(113)2020		
4386	0710102410382017/48	STATE BANK OF INDIA Vs. SU	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	15-04-2021
		KAM POWER SYSTEM LTD.	122 2	(IBC)/540(PB)2017		
4387	0710102008122021/1	ZEE NETWORK DISTRIBUTION	Sec. 230-232 - Second	CP(AA) MERGER AND	Wrong e-filing	16-04-2021
	1	LIMITED Vs. ANSAL HOUSING	Motion	AMALGAMATION(COMPANIES	1 5 1	
	1	LTD		ACT)/21(PB)2021		
4388	0710102021362021/1	STATE BANK OF INDIA Vs. M/S	Application under any	INTERLOCUTORY APPLICATION	Wrong e-filing	16-04-2021
		CENTURY COMMUNICATION LTD.	other provisions- IBC	(I.B.C)/1405(PB)2021	1	
			F	()		
4389	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	16-04-2021
		RAHEJA DEVELOPERS LIMITED	122 22.	(IBC)/215(PB)2021	page	
				(,(,		
4390	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ã	Sec. 241(1),Sec.	COMPANY PETITION	Master index missing	16-04-2021
		R.L. Vs. RATTANINDIA FINANCE	242(4),Section 339,Sec.	(COMPANIES ACT)/76(ND)2021		
		PRIVATE LIMITED	244(1)			
4391	0710102062082020/4	RITESH SPINNING MILLS LIMITED	Sub-section (I) of section	CA(A) MERGER AND	Wrong e-filing	16-04-2021
		Vs. SAROHA PRINTING AND	230	AMALGAMATION(COMPANIES		
		PACKAGING PRIVATE LIMITED		ACT)/17(ND)2021		
4392	0710102062082020/5	RITESH SPINNING MILLS LIMITED	Sub-section (I) of section	CA(A) MERGER AND	Wrong e-filing	16-04-2021
i		Vs. SAROHA PRINTING AND	230	AMALGAMATION(COMPANIES		
		PACKAGING PRIVATE LIMITED		ACT)/17(ND)2021		
4393	0710102062082020/6	RITESH SPINNING MILLS LIMITED	Sub-section (I) of section	CA(A) MERGER AND	Wrong e-filing	16-04-2021
		Vs. SAROHA PRINTING AND	230	AMALGAMATION(COMPANIES		
		PACKAGING PRIVATE LIMITED		ACT)/17(ND)2021		
4394	0710102086692020/2	M/S. ANSAL HOUSING &	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	True copy sign missing on every	16-04-2021
		CONSTRUCTION LTD. Vs. M/S.		(I.B.C)/3721(PB)2020	page	
		SAMYAK PROJECTS PVT. LTD.				
4395	0710102100102019/6	TRANSRAIL LIGHTING LIMITED	IBC under Sec 7	COMPANY PETITION IB	Index missing	16-04-2021
	1	Vs. ZAPDOR ENGINEERING		(IBC)/1619(ND)2019		
		PRIVATE LIMITED				
4396	0710102102072020/3	ANUJ PARASHAR Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Page no. 4 - 5 True copy sign	16-04-2021
	1	REGISTRAR OF COMPANIES NCT		ACT)/24(ND)2021	missing	
		OF DELHI & HARYANA				
4397	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on every	16-04-2021
		SUPERTECH LIMITED		(IBC)/1090(ND)2020	page	
4398	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Proof of service missing	16-04-2021
	1	M/S ABW INFRASTRUCTURE LTD	Motion	AMALGAMATION(COMPANIES		
				ACT)/88(ND)2020		
4399	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs.	Sec. 241(1)	COMPANY PETITION	Wrong e-filing	16-04-2021
	1	NUGREEN ENERGY PRIVATE		(COMPANIES ACT)/128(ND)2019		
		LIMITED & ORS.			1	1

4400	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020	True copy sign missing on every page	16-04-2021
4401	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019	Documents not available	16-04-2021
4402	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Wrong e-filing	16-04-2021
4403	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018	Wrong e-filing	16-04-2021
4404	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	18-04-2021
4405	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	18-04-2021
4406	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing	18-04-2021
4407	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020	No index, no pagination	18-04-2021
4408	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020	File documents in single pdf with proper index	18-04-2021
4409	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	True copy sign missing on every page	18-04-2021
4410	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017	True copy sign missing on every page	18-04-2021
4411	0710102007042021/2	SLOCUM HEALTHCARE PRIVATE LIMITED Vs. GOVERNMENT OF KERALA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(PB)2021	Wrong e-filing	19-04-2021
4412	0710102014202020/7	MM AQUA TECHNOLOGIES LIMITED Vs. M/S VEDA CHEM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/450(ND)2020	True copy sign missing on every page	19-04-2021
4413	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813()2021	Wrong e-filing	19-04-2021
4414	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	File both reply separately	19-04-2021
4415	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	True copy sign missing on every page	19-04-2021
4416	0710200000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	Wrong e-filing	19-04-2021
4417	0710102012872021/2	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021	Wrong e-filing	20-04-2021
4418	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL VS. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021	Wrong e-filing	20-04-2021
4419	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021	Wrong e-filing	20-04-2021

4400	10740400000000040/0	INCOME TAX OFFICER V	Г	D 050 (4) D	LOCARDANIV ARREAL (COMPANIES	T	Inches and American	00.04.0004
4420	0710102029682018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1212(ND)2018		Page no. 6 not clear	20-04-2021
		SUPER SHAKTI COOKING OILS		Government Body	AC 1)/1212(ND)2018			
		PVT. LTD.						
4421	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI &		Sec. 241(1)	COMPANY PETITION		Index missing	20-04-2021
4421	0710102087232020/11	CO. PVT. LTD.		Sec. 241(1)	(COMPANIES ACT)/122(ND)2020		index missing	20-04-2021
4422	0710102139322019/2	INCOME TAX OFFICER WARD		Sec 252 (1) - By	COMPANY PETITION		Page no. 5- 8, 13-20 not clear	20-04-2021
4422	0710102139322019/2						Page no. 5- 8, 13-20 not clear	20-04-2021
		24(3) Vs. REGISTRAR OF		Government Body,Sec 252	(COMPANIES ACT)/801(ND)2019			
		COMPANIES & SUNBIZ INDIA		(3) - By Government Body				
		NETWORK AND MARKETING PVT						
4423	710102030222020			COMPANY DETITION ID	0 00(5)	B	D., 40 50 50 to blood D., 4054	25/06/2021
4423	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL	Interlocutory Application	COMPANY PETITION IB	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not	25/06/2021
			(I.B.C)	(IBC)/456(ND)2018			clear section not mention in soft	
4424	710102039392021	BUILDWELL PVT. LTD.	lutaria acita mi Amulia atia n	COMPANY DETITION ID	Con CO(E)	Anianava	copy   Pg- 25,116 to 124,127 page not clear	25/00/2024
4424	710102039392021	M/S BADRIVAS BIOTECH PRIVATE		COMPANY PETITION IB	Sec 60(5)	Anjaneya		25/06/2021
		LIMITED VS SH. SUSHEEL KUMAR GUPTA	(I.B.C)	(IBC)/812(ND)2018			need type and mention on page	
				COMPANY DESIGNATION IN				
4425	710102039842021	NILESH SHARMA VS SH.	Interlocutory Application	COMPANY PETITION IB	Sec 30	Ashu Kansal	1	25/06/2021
i		SUSHEEL KUMAR GUPTA	(I.B.C)	(IBC)/1771(ND)2018		l	Pg-46 to 52,266 to 273 in hindi need	
ı							to translated and mention every	
i						l	pages Pg-52,57,329 to 333	
							,339,341,352,354,356,357,359,361,36	
		1/1/4 V 1/2 III 4 D 0 1 D T 4 V 2 T 2 C 4 D		COMPANY DESIGNATION IN	0.00(5)		3not clear	0=/00/000/
4426	710102042922021		Miscellaneous Application	COMPANY PETITION IB	Sec 60(5)	Rahul	File affidavit separately or remove	25/06/2021
		POWER M.P LIMITED	(IBC)	(IBC)/699(ND)2019			extra file(file need to divide into	
							another volume after pg. no. 200)	
4427	710102037432021	SUNRAYS POWER SOLUTIONS		IBC Under Sec 9		Kunal Parag Vaishnav	Advocate welfare	25/06/2021
		PRIVATE LIMITED. VS ESSEL					&	
		GREEN ENERGY PRIVATE					; court fees miss/wrong	
		LIMITED					pagination/Merge into one	
							PDF/Index with volume/Incomplete	
							docs/Page miss-89/Small font/Per	
							PDF uploaded 200 page with proper	
							index/etc	
4428	710102042112021	ARUNA SAKHUJA VS CAT AIR		Rule16(d),NCLT		Vidya Sharadha	CASE TYPE WRONG, SECTION	25/06/2021
4420	710102042112021	PRIVATE LIMITED		Rules,2016		Viuya Silaraulia	WRONG AND MAIN CASE NOT LINK	
		PRIVATE LIMITED		Rules,2016			WRONG AND MAIN CASE NOT LINK	
4429	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs.		IBC under Sec 7	COMPANY PETITION IB		Document filed four times Same	25/06/2021
4425	07 10 10 2007 3320 19/23	M/S NINEX DEVELOPERS LTD		ibc under Sec /	(IBC)/281(PB)2019		document	25/00/2021
4430	0710102036022021/1	BHABANI PIRVATE LTD Vs.		IBC under Sec 7	COMPANY PETITION IB		E-stamp is missing	25/06/2021
4430	071010203602202171			IBC under Sec 7			E-stamp is missing	25/06/2021
4431	0710102090312020/14	GANDHARV GOYAL Vs.		Sec. 241(1),Sec. 242(4)	(IBC)/273(PB)2021 COMPANY PETITION		Sign is missing from Page Nos. 3 to	25/06/2024
4431	07 10 1020903 12020/14	SYNAPSICA TECHNOLOGIES		366. 241(1),366. 242(4)	(COMPANIES ACT)/119(ND)2020		12	25/00/2021
		PRIVATE LIMITED			COMPANIES ACT)/119(ND)2020	l	'2	
4432	0710200422432018/57	SONY PICTURES NETWORKS		IBC Under Sec 9	COMPANY PETITION IB		Document filed twice, Affidavit	25/06/2021
4432	07 10200422432016/57	INDIA PVT. LTD. Vs. ORTEL		DO Uliuei Sec 9	1	1	*	25/06/2021
					(IBC)/761(ND)2018	l	missing	
4433	710102042372021	COMMUNICATIONS LTD.  MAXIMAL INFRASTRUCTURE	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	TANIA SHARMA	section not match pdf and	28/06/2021
4433	7 10102042372021			Sec 60(5)	l .	I ANIA SHARIVIA		20/00/2021
		PRIVATE LIMITED VS GANGA RAM	(I.B.C)		(IBC)/755(PB)2018	l	technically Pg- 36 to 45 hindi and	
		AGARWAL					not clear Pg- 54 to 64 hindi and not	
						l	clear Pg- 77 to 85 hindi and not	
						l	clear Pg- 94 to 103 hindi and not	
							clear Pg- 12 to 113 hindi and not	
						1	clear please mention typed copy	
4434	710102043032021	SANGUNITY EXIM INDIA LTD. VS	Company	Rule 11 of NCLT	COMPANY PETITION	SAKSHI	WRONG SECTION , STAMP PAPER	28/06/2024
4434	1 10102043032021	KAPIL BATRA & AMP; ORS	Company	Rule 11 OF NGLT		SANSII	MISSED	20/00/2027
4435	740402042452024	·	Application(Companies Act)	Application water and	(COMPANIES ACT)/90(PB)2021	vikas iadan		28/06/2021
4435	710102043152021	NISHANT GAURAV GUPTA VS	Interlocutory Application	Application under any	COMPANY PETITION IB	vikas jadon	plz Upload One Pdf Documents.	20/00/2027
		MONTREAUX RESORTS PVT. LTD.	(I.B.C)	other provisions- IBC	(IBC)/3468(ND)2019			
4436	710102043292021	TRIFECTA VENTURE DEBT FUND-I	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	ANAND	E STAMP PAPER MISSED WITH	28/06/2021
4430	1 10 102043292021	VS SINGULARITY VENTURES	(I.B.C)	360 00(3)	(IBC)/2380(ND)2019	ANAID	NOTARY	20/00/2021
		I VO SINGULARII I VENIURES	111.0.01	i .		1	INSTANT	i
		PRIVATE LIMITED	ľ` ′		[` ' ` '		117.11	1

4437	710102043322021	REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019	Manish Dhir	Wrong case type nature, sign missing on application and sign	28/06/2021
		KUMAR JAIN	(IBC)		(100)/1/31(ND)/2019		and true copy is missing on annexures	
4438	710102043182021	REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN	Miscellaneous Application (IBC)	Sec 42	COMPANY PETITION IB (IBC)/1731(ND)2019	Manish Dhir	CASE TYPE WRONG	28/06/2021
4439	710102043142021	JYOTI STRIPS PRIVATE LIMITED VS AGR STEEL STRIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2234(ND)2019	Akshay	STAMP PAPER MISSED	28/06/2021
4440	710102033202021	MR. PRASHANT KUMAR PATHAK VS DELCURE LIFESCIENCES LTD	Company Petition (Companies Act)	Sec. 241(1)		DUSHYANT	In pg-1 and 2 the extra section fees missed	28/06/2021
4441	710102041102021	FLORA DISTRIBUTORS PRIVATE LIMITED VS PRECIOUS TRADEWAYS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		VIJAY	Pages not clear 148,161, no sign in every page of MoA & Damp; amp; AoA	28/06/2021
4442	710102042562021	KBIC INFRASTRUCTURES PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		Devesh	Brief synopsis missed,Income tax service missed,welfare and court fee missed	28/06/2021
4443	710102042542021	GUPTA DYEFAB PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Rule 32		DEEPAK	link 2nd motion with 1st motion	28/06/2021
4444	0710102000992021/1	TEEGEE MANAGEMENT SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/25(ND)2021		STAMP MISSING	28/06/2021
4445	0710102004972021/1	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/36(ND)2021		E-stamp missing, Service to ROC mi	28/06/2021
4446	0710102008282021/1	TEJAS COMMUNICATION AND TECHNOLOGY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/74(ND)2021		STAMP MISSING	28/06/2021
4447	0710102028792021/1	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021		E-stamp missing, Service to ROC mi	28/06/2021
4448	0710102031552021/4	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		Same Document filed twice, Sign mi	28/06/2021
4449	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(PB)2021		Proof of service missing	28/06/2021
4450	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3 to 14, 2	28/06/2021
4451	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	
4452	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020		incompelete document	
4453	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		true copy missed in all pages	
4454	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
4455	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	

4456	0710102149722019/5	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w	INTERLOCATORY APPLICATION	wrong e fill	
		REGISTRAR OF COMPANIES	Sec 33(3)	(IBC)/85(ND)2019		
4457	0710102149722019/6	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w	INTERLOCATORY APPLICATION	wrong e fill	
		REGISTRAR OF COMPANIES	Sec 33(3)	(IBC)/85(ND)2019		
4458	0710102072952020/2	ANKITA MITHAL Vs. CHD	Sec. 73(4)	COMPANY PETITION	not complete document	
4450	0710102091162020/2	DEVELOPERS	Con CO(E)	(COMPANIES ACT)/100(ND)2020	No Desiration No Index	
4459	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT.	Sec 60(5)	INTERLOCUTORY APPLICATION	No Pagination, No Index	
		LTD. Vs. SURESH KUMAR JAIN		(I.B.C)/4050(ND)2020		
4460	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA	IBC Under Sec 9	COMPANY PETITION IB	wrong e fill	
		PRIVATE LIMITED Vs. EXCLUSIFE		(IBC)/2694(ND)2019		
		TECHNOSOFT PRIVATE LIMITED				
4461	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER	Sec. 241(1),Sec.	COMPANY PETITION	Awar annu minand in all manns	
4461	0710102139162019/11			1	true copy missed in all pages	
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019		
4400	0710102139162019/12	PVT LTD MR. NIKHIL RAI AND ANOTHER	any other provisions	COMPANY DETITION	ture constraint	
4462	0710102139162019/12		Sec. 241(1),Sec.	COMPANY PETITION	true copy missed	
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019		
4400	0740400074700000/5	PVT LTD	any other provisions	INTERLOCUTORY APPLICATION		
4463	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs.	Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION	wrong e fill	
			2016,Section 74	(I.B.C)/3047(ND)2020		
		PARVINDER KUMAR BHATT & ORS				
4464	0710102087092020/1	HONEST MACHINERY PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	index missed	
	071010200100202071	VSM VENTURE CONTROL	ibo onder occ o	(IBC)/939(ND)2020	mack missed	
		SYSTEMS PRIVATE LIMITED		(150)/500(115)/2020		
4465	0710120005022018/5	ENGINEERED FACILITY	IBC Under Sec 9	COMPANY PETITION IB	pg 5 need to translate	
	0.10.120000220.000	MANAGEMENT SERVICES Vs.	120 011401 000 0	(IBC)/985(ND)2018	pg c mod to d'amounts	
		EVAN MULTISPECIALITY		(125)/333(112)2313		
		HOSPITAL & RESEARCH CENTRE		1		
		PVT LTD				
4466	0710102063852020/1	POOJA BAHRY vsBINAY		INTERLOCUTORY APPLICATION	True copy sign missed	
		SARAWGI		(I.B.C)/3758()2020		
4467	0710102160992019/6	IDBI BANK LIMITED vs AMZEN		COMPANY PETITION IB	True copy sign missed	
		TRANSPORTATION INDUSTRIES		(IBC)/3(ND)2020		
		PRIVATE LIMITED				
4468	0710102417442018/6	REGISTRAR OF COMPANIES, NCT		COMPANY PETITION	Wrong e-filed Document	
		OF DELHI & HARYANA vs RKG		(COMPANIES ACT)/302(ND)2018	(Application filed)	
		FINVEST LIMITED				
4469	0710102421442018/5	REGISTRAR OF COMPANIES, NCT		COMPANY PETITION	Wrong e-filed Document	
		OF DELHI & HARYANA vs M/S		(COMPANIES ACT)/135(ND)2018	(Application filed)	
		AVAIL FINANCIAL SERVICESRKG				
		FINVEST LIMITED				
4470	0710102032752018/11	MONTEREAUX RESORTS PVT.		COMPANY PETITION	True copy sign missed	
44/U	07 10 1020327 320 10/11	LTD. Vs ASCOT HOTELS AND		(COMPANIES ACT)/144(ND)2016	True copy sign missed	
		RESORTS PRIVATE LIMITED		COM AND ACT   144(ND)2010		
4471	0710102032752018/9	MONTEREAUX RESORTS PVT.		COMPANY PETITION	True copy sign missed	
77/1	07 101020327 320 10/9	LTD. Vs ASCOT HOTELS AND		(COMPANIES ACT)/144(ND)2016	True copy sign missed	
		RESORTS PRIVATE LIMITED		COM ANEC ACT / 174(10)2010		
4472	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT.		INTERLOCUTORY APPLICATION	No Pagination, No Index	
7714	07 10 10203 1 102020/3	LTD. Vs SURESH KUMAR JAIN		(I.B.C)/4050(ND)2020	140 i agiliation, No muex	
		2.5. Va GONEON KOWAK SAIN		(1.2.5)14000(142)2020		
4473	0710102011492020/1	INDIABULLS DISTRIBUTION	IBC Under Sec 9	COMPANY PETITION IB	Pg: 69,72,not clear ,true copy signe	
		SERVICES LIMITED Vs. PRATEEK		(IBC)/465(ND)2020	missed	
		REALTORS INDIA PRIVATE		[· · · · /		
		LIMITED				
4474	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS	IBC under Sec 7	COMPANY PETITION IB	Index, paging ,sign missed true	
		PROCON PVT LTD		(IBC)/1896(ND)2019	сору	
4475	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS	IBC Under Sec 9	COMPANY PETITION IB	Pg: 16 not clear , some true copy	
		INDIA PRIVATE LIMITED		(IBC)/3108(ND)2019	sign missed	
4476	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs.	Application under any	COMPANY PETITION	Wrong doc (IA)	
4470				I	1 - 1	
4470	0.10200.000020120	M/S GALAXY NIRMAAN PRIVATE	other provisions	(COMPANIES ACT)/63(ND)2012		

4477	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020	Index missed paging missed
4478	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018	Wrong file Application
4479	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019	Pg 165 small font
4480	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020	Wrong file Application
4481	0710102012792020/1	TAIPACK LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020	incomplete document
4482	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019	wrong file consent letter form filed By Irp
4483	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483(PB)2019	Wrong Doc Upload
4484	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
4485	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
4486	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019	Wrong file Application
4487	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	Wrong file Application
4488	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Application
4489	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	Wrong file Application
4490	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong file Application
4491	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	Wrong file Application
4492	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019	Index Missing Etc
4493	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	Wrong File
4494	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	Wrong file Application
4495	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019	wrong File
4496	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019	Wrong file Application
4497	0710102158502019/2	NIDHI SINGH Vs. UNITECH	Application under any other provisions	EXECUTION PETITION/144(ND)2019	Wrong file Application
4498	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	Wrong file Application

4499	0710102027462020/2	ANEESHA DUTT Vs.	Application under any	TRANSFER	Wrong file Application	
		NORTHBRIDGE CONSULTING PVT	other provisions	PETITION(COMPANIES	"	
	1	LTD		ACT)/9(PB)2020		
4500	0740400007400000/0		A II 41 d		Marin well a Annalis of the	
4500	0710102027462020/3	ANEESHA DUTT Vs.	Application under any	TRANSFER	Wrong file Application	
		NORTHBRIDGE CONSULTING PVT	other provisions	PETITION(COMPANIES		
		LTD		ACT)/9(PB)2020		
4501	0710102149722019/4	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w	INTERLOCATORY APPLICATION	Uncomplete doc	
		REGISTRAR OF COMPANIES	Sec 33(3)	(IBC)/85(ND)2019	·	
4502	0710102013952019/2	STATE BANK OF INDIA Vs.	Application under any	COMPANY	Wrong file Application	
7302	07 10 10 20 13 33 20 13/2	PRAVEER CONSTRUCTIONS PVT.			Wrong the Application	
			other provisions- IBC	APPLICATION(IBC)/159(PB)2019		
		LTD				
4503	0710102141882019/8	BEST AGROCHEM PVT LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	Wrong file Application	
		TURTLE BOOKS PVT LTD	Motion	AMALGAMATION(COMPANIES		
				ACT)/149(PB)2019		
4504	0710102003692020/3	KUMARI ANKITA & ORS. Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Uncomplete doc	
4504	07 10 10 200 3 6 9 2 0 2 0 / 3		Sec 252 (1)		Oncomplete doc	
		REGISTRAR OF COMPANIES		ACT)/140(ND)2020		
4505	0710102035962020/1	APARNA CHOUDHRIE KALA Vs.	Sec 241 (2)	COMPANY PETITION	sign,true copy missed	
		AQUA TERRA ADVENTURES INDIA		(COMPANIES ACT)/68(PB)2020		
		PRIVATE LIMITED		, , , , , , , , ,		
4506	0710102035962020/2	APARNA CHOUDHRIE KALA Vs.	Sec 241 (2)	COMPANY PETITION	sign,true copy missed	
4500	07 10 102035962020/2		Sec 241 (2)	1 -	sign,true copy misseu	
		AQUA TERRA ADVENTURES INDIA		(COMPANIES ACT)/68(PB)2020		
		PRIVATE LIMITED				
4507	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB	Wrong Doc Upload	
		Vs. NATH MOTORS PVT LTD		(IBC)/1794(ND)2019		
4508	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB	Wrong Doc Upload	
1-000	07 10 102 107 2220 1074	Vs. NATH MOTORS PVT LTD	ibo onder occ o	(IBC)/1794(ND)2019	Wilding Boo opioud	
4509	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
		LTD. Vs.		(IBC)/40(PB)2017		
4510	0710120007702018/23	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Wrong file Application	
	1	SHREE SHYAMJI AGRICO		(IBC)/1071(ND)2018	•	
		EXPORTS PVT. LTD.		()		
4511	0710120007702018/23	STATE BANK OF INDIA Vs. M/S.	IDCden See 7	COMPANY PETITION IB	Manuel file Application	
4511	0710120007702018/23		IBC under Sec 7		Wrong file Application	
	1	SHREE SHYAMJI AGRICO		(IBC)/1071(ND)2018		
		EXPORTS PVT. LTD.				
4512	0710102001962019/14	YS MARCHANDISE	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
		INTERNATIONAL PVT. LTD. Vs.		(IBC)/136(ND)2019		
		YS MARCHANDISE		(125): 100(112)2010		
		I I				
	<del> </del>	INTERNATIONAL PVT. LTD.				
4513	0710102004382020/8	JALSA CLOTHINGLINE LIMITED	Sec. 230-232 - Second	CP(AA) MERGER AND	Paging true copy sign missed,	
		Vs. JALSA CLOTHINGLINE	Motion	AMALGAMATION(COMPANIES	index missed	
		LIMITED		ACT)/25(ND)2020		
4514	0710102013222020/9	ECLEAR LEASING AND FINANCE	Sec. 230-232 - Second	CP(AA) MERGER AND	Paging true copy sign missed,	
17017	07 10 1020 1022202070	PRIVATE LIMITED Vs. ECLEAR	Motion	AMALGAMATION(COMPANIES	index missed	
		I I	MOCION	1 ' 1	liidex iiiissed	
	1	LEASING AND FINANCE PRIVATE		ACT)/29(ND)2020		
		LIMITED				
4515	0710102021862020/2	SONY FINANCIAL SERVICES	Sec. 230-232, Sec 234	CA(A) MERGER AND	Paging true copy sign missed,	ļ
		LIMITED Vs. UPFRONT TRADING		AMALGAMATION(COMPANIES	index missed	ļ
1		PRIVATE LIMITED		ACT)/39(ND)2020		
4516	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Paging true copy sign missed,	
14316	07 10 10203 137 2020/1		366. 230-232, 366 234			
	1	ANNALAKSHMI TRADELINKS		AMALGAMATION(COMPANIES	index missed	
		PRIVATE LIMITED		ACT)/50()2020		
4517	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	inedx missed	
		AVENTURA COMPONENTS PVT.		(IBC)/2484(ND)2019		ļ
1		LTD.		Γ ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '		
1.7.10	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
	U/TUTUZ4TZZ6ZUT//5	I I	IDC Under Sec 10	1 -	Wrong file Application	
4518		LTD. Vs.	1	(IBC)/40(PB)2017		
4518	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
	0710102412262017/6		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017	Wrong file Application	
4519	0710102412262017/6 0710102035812020/1	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		(IBC)/40(PB)2017	<b>5</b>	
		M/S VEDIKA NUT CRAFTS PVT.	IBC Under Sec 10 Sec. 213,Sec. 241(1)	I I	Wrong file Application  Some pages true copy sing missed	

4521	0710102147942019/7	ENGINEERED FACILITY	Sec 30	COMPANY	Paging true copy sign missed
		MANAGEMENT SERVICES PVT.		APPLICATION(IBC)/856(ND)2019	
		LTD. Vs. EVAN			
		MULTISPECIALITY HOSPITAL &			
		RESEARCH CENTER PVT. LTD.			
4522	0710102036092020/1	UNION OF INDIA Vs. DELHI	Sec 241 (2)	COMPANY PETITION	Some pages true copy sing missed
		GYMKHANA CLUB LIMITED		(COMPANIES ACT)/71(PB)2020	
4523	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	POS not upload
		REGISTRAR OF COMPANIES		AMALGAMATION(COMPANIES	
		DELHI â "S. (IN THE MATTER OF:		ACT)/31(PB)2020	
		M/S P. P. AVIATION PVT. LTD.)			
4524	0710102119142019/5	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong file Application
		CROSS ROAD BUILDCON PVT.		(IBC)/2157(ND)2019	
		LTD.			
4525	0710102130382019/1	MAYA GUPTA ( LIQUIDATOR) Vs.	Sec 60(5)	COMPANY	Uncomplete doc
		SRI SAI AGENCIES		APPLICATION(COMPANIES	
				ACT)/1291(ND)2019	
4526	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT.	IBC under Sec 7	COMPANY PETITION IB	Uncomplete doc
		LTD. Vs. KHULLAR HOSPITALITY		(IBC)/332(ND)2019	
		PRIVATE LIMITED		' ' '	
4527	0710102036092020/4	UNION OF INDIA Vs. DELHI	Sec 241 (2)	COMPANY PETITION	index and pagination is missing
		GYMKHANA CLUB LIMITED	, ,	(COMPANIES ACT)/71(PB)2020	''' '''
4528	0710102036092020/5	UNION OF INDIA Vs. DELHI	Sec 241 (2)	COMPANY PETITION	index and pagination is missing
		GYMKHANA CLUB LIMITED	,	(COMPANIES ACT)/71(PB)2020	p-g
4529	0710102026152020/1	HIND POCKET BOOKS PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	index is missing
		LIMITED Vs.	Motion	AMALGAMATION(COMPANIES	
			in the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the same of the	ACT)/42(ND)2020	
4530	0710102036092020/6	UNION OF INDIA Vs. DELHI	Sec 241 (2)	COMPANY PETITION	documents are not completed and
	0.101020000202070	GYMKHANA CLUB LIMITED	355 2 (2)	(COMPANIES ACT)/71(PB)2020	index is missing
4531	0710102091722019/9	SURYAVANSHI MERCANTILE	Sec. 230-232 - Second	CP(AA) MERGER AND	index and pagination is missing
1-001	07 10 10 200 17 220 10/0	PRIVATE LIMITED Vs. S.P.	Motion	AMALGAMATION(COMPANIES	mack and pagmation to misoning
		FLAVOURS PRIVATE LIMITED	Motion	ACT)/86(PB)2019	
4532	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA	Sec 60(5)	COMPANY	index missing
4552	07 10 102 1037 020 137 12	REALTORS PRIVATE LIMITED	Dec 00(3)	APPLICATION(IBC)/36(PB)2020	index missing
		REALTORS PRIVATE LIMITED		AFFLICATION(IBC)/30(FB)2020	
4533	0710200411492017/6	STATE BANK OF INDIA Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	pg no. 13,15,17,19,21,23,25,27 are
14000	071020041143201770	NAMDHARI FOOD	ibo dilder dec 7	(IBC)/189(ND)2017	not clear
		INTERNATIONAL PRIVATE		(150)/103(145)2017	not clear
		LIMITED			
4534	0710102020202020/1	LUNEXA ADVANTAGE	IBC Section 59	COMPANY PETITION IB	pagination is missing on index and
4554	071010202020202071	KNOWLEDGE PROCESSING	ibe section 55	(IBC)/564(ND)2020	as well as every page of service
		SERVICES PRIVATE LIMITED Vs.		(150)/304(140)2020	as well as every page of service
		FUTEC SHELTERS PVT. LIMITED			
		FOTEC SHELTERS PVI. LIMITED			
4535	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	pagination is missing
4555	07 10 10 2003 192020/3	LIMITED Vs. M/S BENCHMARK	IBC Officer Sec 9	(IBC)/223(ND)2020	pagination is missing
		SUPPLY CHAIN SOLUTION		(IBC)/223(ND)2020	
4536	0710102105272019/4	PRIVATE LIMITED STALLION ADVISORS PVT LTD Vs.	Sec. 230-232 - Second	CP(AA) MERGER AND	all names are not close
4536	07 10 102 1002 720 19/4	CHANDA EXPORTS PRIVATE	Motion	AMALGAMATION(COMPANIES	all pages are not clear
			Motion		
4507	07404000050400000	LIMITED	0 040 0 044(4)	ACT)/114(ND)2019	4
4537	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	translation 747,75,76,77,82
1-00					10 11
4538	0710102130692019/7	GLOBAL POWER	Sub-section (I) of section	CA(A) MERGER AND	pg no. 1-3 are not clear
		TRANSFORMERS LTD Vs.	230	AMALGAMATION(COMPANIES	
		VICTORY INFRATECH PRIVATE		ACT)/152(ND)2019	
4500	07404000000000000	LIMITED	0- 2111	COMPANY DETITION	Index and a 1 of 1 of 1
4539	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)	COMPANY PETITION	index and pagination is missing
		ANOTHER Vs. VIPUL SEZ		(COMPANIES ACT)/94(ND)2019	
		DEVELOPERS PVT LTD AND			
		OTHERS	2		
4540	0710102043802020/1	PD ADVISORY SERVICES LLP Vs.	Sec 25(j)	INTERLOCUTORY APPLICATION	index is missing
		DEVENDRA TANEJA		(I.B.C)/2100(PB)2020	

4541	107404000470500004	DAKOUNEOUWAD	0 000 000 0	IOD/AA) MEDOED AND	Valuus maad ta dhiida aftan maan	1
4541	0710102017952020/1	DAKSHNESHWAR	Sec. 230-232 - Second	CP(AA) MERGER AND	Volume need to divide after page	
		INFRASTRUCTURE AND OTHERS	Motion	AMALGAMATION(COMPANIES	200	
		Vs.		ACT)/36(ND)2020		
4542	0710102061252020/1	MUKESH KUMAR SHARMA Vs.	Sec. 241(1)	COMPANY PETITION	pg no 8,9,10 are missing and pg no	
-		NANDI INFRATECH PVT LTD	,	(COMPANIES ACT)/72(PB)2020	18-25 are not clear	
4543	0710102169732019/1	V.N. PROPERTIES PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	pdf need to merge into one	
4545	07 10 102 1097 320 19/1	1 1			put fleed to file ge into one	
		LIMITED Vs.	Motion	AMALGAMATION(COMPANIES		
				ACT)/3(ND)2020		
4544	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	wrong efiling	
		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4545	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	wrong efiling	
17070	07 10 102 10 10 120 10/2 1	MGF LAND LIMITED	000. 241(1)	(COMPANIES ACT)/173(PB)2019	larong chang	
4546	0710102169732019/2	V.N. PROPERTIES PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	pdf need to merge in one	
		LIMITED Vs.	Motion	AMALGAMATION(COMPANIES		
				ACT)/3(ND)2020		
4547	0710102031332020/1	NEERAJ PARMAR Vs. EARTH	Application under any	INTERLOCUTORY APPLICATION	index is missing	
	0.10102001002020.1	INFRASTRUCTURE LIMITED	other provisions- IBC	(I.B.C)/1909()2020	interview in missing	
4540	0740400074000040/0					
4548	0710102074202019/9	JACHANA ESTATE PRIVATE	Sub-section (I) of section	CA(A) MERGER AND	wrong efiling	
		LIMITED Vs.	230	AMALGAMATION(COMPANIES		
				ACT)/81(PB)2019		
4549	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	index missing	
I		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4550	0710102003752020/5	MN VENTURES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	lurona ofilina	
+550	07 10 1020037 52020/5		ibC under Sec /		wrong efiling	l
I		Vs. HFCL SATELLITE		(IBC)/220(ND)2020		
		COMMUNICATION LIMITED				
4551	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)	COMPANY PETITION	Index missing	
		ANOTHER Vs. VIPUL SEZ		(COMPANIES ACT)/94(ND)2019		
		DEVELOPERS PVT LTD AND				
		OTHERS				
4552	0710102165752019/2	INTEC CAPITAL LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong efiling	
		SUVIDHA INFRACON PRIVATE		(IBC)/93(ND)2020		
		LIMITED				
4553	0710120008462018/5	G TANS LOGISTICS INDIA	IBC Under Sec 9	COMPANY PETITION IB	rejected wrong file	
-000	07 10 120000 4020 10/0	PRIVATE LIMITED Vs. EMTEX	ibo chiaci ccc c	(IBC)/1093(ND)2018	rejected wrong me	
				(IBC)/1093(ND)2016		
		ENGINEERING PRIVATE LIMITED				
4554	0710200412522017/19	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	wrong index,file not according	
		Vs.		(IBC)/417(ND)2017	toindex	
4555	0710102002242020/7	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	written submission sign	
4555	071010200224202077		360 00(3)	1 -		
		DELHI BARODA ROAD CARRIER		APPLICATION(IBC)/274(PB)2020	missed,true copy sign and stamp	
		PRIVATE LIMITED			missed,serivce to all respodent	
4556	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA)	Sec 252 (3)	COMPANY APPEAL(COMPANIES	wrong document	
		PRIVATE LIMITED Vs.	, ,	ACT)/149(ND)2020		ļ
I		REGISTRAR OF COMPANIES		' ' ' '		ļ
4557	0710102009192020/2		See 252 (2)	COMPANY APPEAL(COMPANIES	force converting and at	
4557	07 10102009192020/2	TOTAL AIRPORT SERVICE (INDIA)	Sec 252 (3)		true copy sign and stamp	ļ
I		PRIVATE LIMITED Vs.		ACT)/149(ND)2020	missed,Income tax service missed	
		REGISTRAR OF COMPANIES				
4558	0710102039702020/1	RAKESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Only proof of service	
1		RUPINDER SINGH GILL		(I.B.C)/2102(ND)2020	, p	ļ
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l	10-10100101-0001015		Inc. I. a. a.	A COMPANY DETITION ID	144 611	
4559	0710102131702019/3	STELLAR CORPORATION Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong filing	
	1	SUMANGLAM IMPEX PRIVATE		(IBC)/2580(PB)2019		
I		LIMITED				ļ
4560	0710102422882018/8	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Index missed,sign on reply	
1	1	TODAY HOMES NOIDA PVT LTD	.50 411401 000 7	(IBC)/923(PB)2018	missed,pg-	
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4561	0710102422882018/9	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Index missed,sign on reply	
		TODAY HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	missed,pg-	ļ
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4562	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	Application under any	INTERLOCUTORY APPLICATION	wrong document,Index	l
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			other provisions- IBC	(I.B.C)/2040()2020	missed,document not properly	l l
			other provisions- IBC	(I.B.C)/2040()2020	missed,document not properly uploaded.	

4563	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020	Only vakalatnama
4564	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Pg-5,7,9 not clear,service missed
4565	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	wrong document
4566	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Pg-3,4,14,15 not clear,pg-17,18 translate,service missed
4567	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	wrong page numbering
4568	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	service missed
4569	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018	wrong file application
4570	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	document not upload properly
4571	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4572	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4573	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4574	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4575	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020	wrong file application
4576	0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020	wrong file application
4577	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58()2020	wrong document
4578	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020	document not properly uploaded
4579	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019	Wrong file applcation
4580	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/1035(ND)2019	roc service missed
4581	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017	wrong file application
4582	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Wrong document
4583	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	service missed
4584	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020	True copy stamp missed
4585	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	true copy sign and stamp missed

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REALTORS PRIVATE LIMITED   RPICAT ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   RECORD ROUGH   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE LIMITED Vs.   REALTORS PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVATE PRIVA	4590 4591 4592 4593 4594	0710102158172019/4 0710102159702019/11 0710102173502019/2	REALTORS PRIVATE LIMITED  FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED  MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	IBC under Sec 7 Sec. 230-232 - Second Motion	APPLICATION(IBC)/2083(PB)2019  COMPANY PETITION IB (IBC)/3386(ND)2019  CP(AA) MERGER AND		
##   ##   ##   ##   ##   ##   ##   #	4592 4593 4594	0710102159702019/11 0710102173502019/2	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	COMPANY PETITION IB (IBC)/3386(ND)2019 CP(AA) MERGER AND	wrong documnet	
FACOR ALLOYS LIMITED Vs.   BIC under Sec 7   COMPANY PETITION IB   (BO)3358(ND)2079   PACOR POWER LIMITED Vs.   REGISTRAN OF COMPANIES   Motion   Sec. 230-232 - Second   CPIAA (MRCREE AND   Wrong document type   Wrong document type   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   Wrong file application   Motion   AMALGAMATON(COMPANIES   ACTIVITADI2029   PROSEDIA ADDITION   AMALGAMATON(COMPANIES   ACTIVITADI2029   PROSEDIA ADDITION   AMALGAMATON(COMPANIES   ACTIVITADI2029   PROSEDIA ADDITION   AMALGAMATON(COMPANIES   ACTIVITADI2029   PROSEDIA ADDITION   AMALGAMATON   AMA	4592 4593 4594	0710102159702019/11 0710102173502019/2	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	COMPANY PETITION IB (IBC)/3386(ND)2019 CP(AA) MERGER AND	wrong documnet	
FACOR POWER LIMITED     (BEC)338(RN)(D)219	4592 4593 4594	0710102159702019/11 0710102173502019/2	FACOR POWER LIMITED MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	(IBC)/3386(ND)2019 CP(AA) MERGER AND	wrong documnet	
A991   07101215970201911   MINDA INDUSTRIES LIMITED Vs.   Sec. 230-232 - Second   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion   Motion	4592 4593 4594	0710102159702019/11 0710102173502019/2	FACOR POWER LIMITED MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	(IBC)/3386(ND)2019 CP(AA) MERGER AND	wrong documnet	
4991   071010219702019111   MINDA INDUSTRIES IMITED Vs.   REGISTRANG COMPANIES   Motion   Motion   Motion   Motion   Motion   MALGAMATICINCOMPANIES   Motion   MALGAMATICINCOMPANIES   MOTION   MINDA INDUSTRIES IMITED Vs.   Sec. 230-232 - Second   Motion   Motion   Motion   MALGAMATICINCOMPANIES   MOTION   MINDA INDUSTRIES   MOTION   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MALGAMATICINCOMPANIES   MOTION   MOTION   MALGAMATICINCOMPANIES   MOTION   MOTION   MALGAMATICINCOMPANIES   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION   MOTION	4592 4593 4594	0710102173502019/2	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Motion	CP(AA) MERGER AND		
REGISTRAN OF COMPANIES   Motion	4592 4593 4594	0710102173502019/2	REGISTRAR OF COMPANIES	Motion			
REGISTRAR OF COMPANIES   Motion	4593 4594		REGISTRAR OF COMPANIES	Motion		wrong document type	
ACTY/TND/2220   WIFF FINANCE LIMITED Vs.   Sec. 230-232 - Second Motion   CP(AA) MERGER AND   Wrong file application	4593 4594				IAMALGAMATION(COMPANIES	" "	
4992   071010217350201912   MUFIN FINANCE LIMITED Vs.   Sec. 230-232 - Second Motion   APAILGAMATION(COMPANIES ACT)/22(N))2020   Wrong file application   APAILGAMATION(COMPANIES ACT)/47(N))2020   Wrong file application   APAILGAMATION(	4593 4594		MUFIN FINANCE LIMITED Vs.				
Motion   AMALGAMATION(COMPANIES	4593 4594		MUFIN FINANCE LIMITED Vs.				
ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND/2020   ACTIVEZ/ND	4594	0710102415722018/30				Wrong file application	
ASSISTED   10   10   10   10   10   10   10   1	4594	0710102415722018/30		Motion	AMALGAMATION(COMPANIES		
ASSISTED   10   10   10   10   10   10   10   1	4594	0710102415722018/30			ACT)/22(ND)2020		
FANTASTIC BUILDCON PYT. LTD. & ORS.   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018   GBC)37(PB)2018	4594	07 10102413722016/30	DINESH CHAND IAIN & OPS Vs	IBC under Sec 7		Wrong file application	
4594   0710102052920203   PRECISE LABORATORIES   PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE   Sec. 230-232 - Second Motion   AMALGAMATION(COMPANIES ACT)/41(ND)/2020   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD   DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD				ibo under sec /		Wrong me application	
PRECISE LABORATORIES   PRIVATE LIMITED by OPTIO10203145202013   PRECISE LABORATORIES   PRIVATE LIMITED by ORDINARY PETITION   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,81,314-318,135   P. 23,83,84,86,88,134-318,135   P. 23,83,84,86,81,34-318,135   P. 23,83,84,86,81,					(IBC)/37(PB)2018		
PRIVATE LIMITED VS. ORIENTAL BANK OF COMMERCE   Motion							
PRIVATE LIMITED VS. ORIENTAL BANK OF COMMERCE   Motion	4595	0710102025292020/3	PRECISE LABORATORIES	Sec. 230-232 - Second	CP(AA) MERGER AND	uncomplete document	
BANK OF COMMERCE   ACT)41(ND)2020	4595						
DR ASHOK SETH AND OTHERS   Sec. 241(1), Sec. 244(1)   COMPANY PETITION   COMPANIES ACT)/61(ND)2020   27,87,88,90,93,118,129,131,135,137   not clear_proof of service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service missed   Port of Service miss	4595						
Vs. PANASONIC AVC   NETWORKS INDIA CO LTD   COMPANIES ACT)/61(ND)2020   27.78.78,89.93,316,129,131,135,137   not clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of	4595		DANK OF COMMERCE		AC1)/41(ND)2020		
Vs. PANASONIC AVC   NETWORKS INDIA CO LTD   COMPANIES ACT)/61(ND)2020   27.78.78,89.93,316,129,131,135,137   not clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of clear, proof of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service missed   pg-15,18 bin Angerous part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of service part of	4595						
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4603 0710102063842020/1 TARUN BATRA Vs. RAMBHAJ Sec 60(5) INTERLOCUTORY APPLICATION Wrong file application	4603	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong file application	
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4604 0710102126352019/4 BHAVYAM FABTRADING LIMITED Sec. 230-232, Sec 234 CP(AA) MERGER AND true copy sign and stamp missed	4604		PHAVVAM EARTPADING LIMITED	Soc 220 222 Soc 224	CD(AA) MEDGED AND	true convicien and atoms missed	
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4605	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019	page numbering missed
4606	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(Á) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Only index
4607	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	pg-3 not clear
4608	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/926(ND)2019	service missed of roc
4609	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	Sec 12(2)	COMPANY APPLICATION(IBC)/1672(ND)2019	Wrong document
4610	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/70()2020	pg-4,proof of service roc missed
4611	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Proof of service missed of roc
4612	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/89(ND)2020	proof of service missed
4613	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	page numbering missed after pg-8
4614	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	page numbering missed after pg- 8,pg-9,10,11 not clear
4615	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/141(ND)2020	Proof of service to income tax
4616	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020	Wrong document
4617	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	pg-6 not clear
4618	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	page numbering missed,income tax service missed
4619	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/167(ND)2020	Proof of service missed
4620	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018	Wrong file application
4621	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/211(ND)2020	page numbering missed,service missed of income tax
4622	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019	Index missed,wrong file

A623   0710102149262019/1   AMIT GUPTA RESOLUTION   PROFESSIONAL OF ASTONFIELD   SOLAR (GUJARAT) PVT.LTD VS.   KUNDAN CARE PRODUCTS LTD.	sign on reply,pg-7,8 wrong arrange  sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering  page numbering missed,income tax service  Wrong file application
SOLAR (GUJARAT) PVT.LTD Vs.	missed in some pages,after pg-42 double page numbering  page numbering missed,income tax service  Wrong file application
KUNDAN CARE PRODUCTS LTD.	missed in some pages,after pg-42 double page numbering  page numbering missed,income tax service  Wrong file application
4624 0710102149262019/2 AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD VS. KUNDAN CARE PRODUCTS LTD.  4625 0710102171922019/3 MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES 4626 0710200410622018/3 M/S BLS POLYMERS LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE LIMITED VS. M/S SHREEOM WIRES PRIVATE M/S COMPANY	missed in some pages,after pg-42 double page numbering  page numbering missed,income tax service  Wrong file application
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SOLAR (GUJARAT) PVT.LTD Vs.   KUNDAN CARE PRODUCTS LTD.	double page numbering  page numbering missed,income tax service  Wrong file application
KUNDAN CARE PRODUCTS LTD.	page numbering missed,income tax service  Wrong file application
A625   0710102171922019/3   MEERA SAMUH HOSPITALITY   Sec 252 (3)   COMPANY APPEAL(COMPANIES   ACT)/58(ND)2020	Service  Wrong file application
SERVICES PRIVATE LIMITED Vs.   ACT)/58(ND)2020	Service  Wrong file application
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4626   0710200410622018/3   M/S BLS POLYMERS LIMITED Vs.   IBC Under Sec 9   COMPANY PETITION IB (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/645(ND)2018   (IBC)/6	
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4627 0710102091372019/4 EXPORT-IMPORT BANK OF INDIA Sec 60(5) COMPANY	Sign missed in index of
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4628 0710102151642019/1 ASHTBHUJ OCEAN MOVERS Application under any COMPANY	Wrong file application
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4629   0710102423592018/10   M/S ASTONEFIELD SOLAR   IBC Under Sec 10   COMPANY PETITION IB	TRUE COPY SING MISSED
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4630   0710102117612019/8   SHALINI CHOUDHARY Vs.   IBC under Sec 7   COMPANY PETITION IB	PG 151-153 NOT CLEAR
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4631 0710102003822020/4 VOLKSWAGEN FINANCE PRIVATE IBC under Sec 7 COMPANY PETITION IB	wrong filing
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4634 0710102156912019/4 JAIPUR MAHUA TOLLWAY Sub-Section (1) 0f Section COMPANY PETITION	wrong filing
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4639   0710102001842020/1   ANAND ENTERPRISES PRIVATE     Sec 252 (1)     COMPANY APPEAL (COMPANIES	page numbering not mention and all
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4641	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020	TRUE COPY SING MISSED
4642	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR
4643	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019	WRONG DOCS
4644	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	TRUE COPY SING MISSED
4645	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019	WRONG FILING
4646	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	UPLOAD PROPERLY
4647	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	WRONG FILING
4648	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI- TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	DOCS UPLOAD PROPERLY
4649	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAT OF COMPANIES DELHI â"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	TRUE COPY MISSED
4650	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
4651	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
4652	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	WRONG FILING
4653	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	TRUE COPY SING MISSED
4654	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020	WRONG FILING
4655	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020	PAGE NUMBER NOT MENTION AND SONE PAGES CUT
4656	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018	STAMP PAPER AND VERIFICATION DATE MISSED
4657	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019	WRONG FILING
4658	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	WRONG FILING
4659	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020	PAGES CUT
4660	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	Application under any other provisions ,Sub- section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018	PROOF OF SERVICE MISSED
4661	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/624(ND)2020	PAGE 21 CUT

4662	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	AFFIDAVIT MISSED
		LIMITED Vs. MEZBAAN		AMALGAMATION(COMPANIES	
		HOLDINGS PRIVATE LIMITED		ACT)/31(ND)2019	
4663	0710102061192020/1	MR. RAVINDRA LOONKAR Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	PG-29 CUT PG 32-41 NOT CLEAR
4003	071010200119202071	KOTAK MAHINDRA BANK LIMITED	360 00(3)		FG-23 COT FG 32-41 NOT CLEAR
		KOTAK MAHINDRA BANK LIMITED		(I.B.C)/2069(PB)2020	
	0=101000011000010	MD DAYWADA LOONYAD V	2 22/5	INTERNACIONAL ARRAMANIANA	DO 00 01/2 DO 00 11 10 10 17
4664	0710102061192020/2	MR. RAVINDRA LOONKAR Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	PG-29 CUT PG 32-41,48 ,49,43 -45
		KOTAK MAHINDRA BANK LIMITED		(I.B.C)/2069(PB)2020	NOT CLEAR
4665	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS	IBC under Sec 7	COMPANY PETITION IB	WRONG FILING
		PROCON PVT LTD		(IBC)/1896(ND)2019	
4666	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs.	Sec 252 (1) - By	COMPANY PETITION	DOCS UPLOAD PROPERLY
1.555	0.10102100022010.1	DIGITAL ENTERPRISE	Government Body,Sec 252	(COMPANIES ACT)/11111(PB)2019	2000 01 20/12 1 1101 21121
		DIGITAL ENTERFRISE		(COMPANIES ACT)/TTTT(FB)2019	
			(3) - By Government Body		
		OUNDING OF MENT DUT LED V	0 050(1) 0	COMPANY DETITION	DOGG UDI GAD DOGDEDI V
4667	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs.	Sec 252 (1) - By	COMPANY PETITION	DOCS UPLOAD PROPERLY
		DIGITAL ENTERPRISE	Government Body,Sec 252	(COMPANIES ACT)/11111(PB)2019	
			(3) - By Government Body		
4668	0710102410362017/21	UNION BANK OF INDIA Vs. ERA	IBC under Sec 7	COMPANY PETITION IB	TRUE COPY SING MISSED &
		INFRA ENGINEERING LIMITED		(IBC)/190(PB)2017	AFFIDAVIT MISSED
4669	0710102061552020/2	RAJARAMAN BALACHANDRAN	Regulation 30, CIRP	INTERLOCUTORY APPLICATION	UPLOAD IN ONE FOLDER
17000	07 10 10 200 100 20 20 72	Vs. DELHI BARODA ROAD	Regulations, 2016	(I.B.C)/2072(PB)2020	OF EGAD IN ONE POEDER
			Regulations, 2010	(I.B.C)/20/2(FB)2020	
		CARRIERS PRIVATE LIMITED	5	001701111	ARRUGATION THER IN
4670	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE	Rule 11 of NCLT	COMPANY	APPLICATION FILED IN
		LIMITED Vs.		APPLICATION(COMPANIES	ADDESTIONAL
				ACT)/948(ND)2019	
4671	0710102139462019/6	SCOOP CONSTRUCTIONS	Sec. 230-232, Sec 234	CP(AA) MERGER AND	document properly not upload
		PRIVATE LIMITED Vs. EMAAR		AMALGAMATION(COMPANIES	
		MGF LAND LIMITED		ACT)/162(ND)2019	
4672	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB	Section 74	COMPANY	wrong document upload
1-0.2	07 10 102 1000020 1071	NATIONAL BANK	000001174	APPLICATION(IBC)/2614(PB)2019	mong document apload
		NATIONAL BANK		AFFEICATION(IBC)/2014(FB)/2019	
4673	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB	Section 74	COMPANY	urrong doc unload
46/3	0710102150832019/2		Section 74		wrong doc upload
		NATIONAL BANK		APPLICATION(IBC)/2614(PB)2019	
l					
4674	0710102021332020/2	GREEN LINE LAMINATES	Sec. 230-232, Sec 234	CA(A) MERGER AND	index missing
		PRIVATE LIMITED Vs.		AMALGAMATION(COMPANIES	
		EUROBEARINGS INDIA PVT LTD		ACT)/43(PB)2020	
4675	0710102027262018/4	JAGAT PAL PALIWAL AND ANR	IBC under Sec 7	COMPANY PETITION IB	sign missing and affidavit missing
		Vs. JASSUM PROPCON		(IBC)/1756(PB)2018	
		PROJECTS PVT LTD			
4676	0710102031732020/1	MELODY EVENTS & PROMOTIONS	Sec 252 (3)	COMPANY APPEAL(COMPANIES	wrong doc upload
1		PRIVATE LIMITED Vs. ROC	(-)	ACT)/240()2020	9 *** ******
		TRIVATE EMITTED VS. 1000		AG 1/1240()2020	
4677	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL	Sec 60(5)	INTERLOCUTORY APPLICATION	sign missing
4077	071010206285202072	CORPORATION LIMITED	Sec 60(5)		Sign missing
		CORPORATION LIMITED		(I.B.C)/2184(PB)2020	
4678	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	document properly not upload
		COLOUR COATED ISPAT LTD		(IBC)/50(PB)2018	
4679	0710102000912020/4	VRR ENGINEERING &	Sec 252 (1)	COMPANY APPEAL(COMPANIES	document properly not upload
1		CONSTRUCTIONS PRIVATE	` '	ACT)/141(ND)2020	
1		LIMITED Vs. REGISTRAR OF		' ' '	
		COMPANIES			
4680	0710102005072020/7	EMAAR MGF LAND LTD Vs.	Sec. 242(4)	COMPANY	eign miseing
-000	07 10 102003072020/7		Sec. 242(4)		sign missing
		EMAAR MGF LAND LTD		APPLICATION(COMPANIES	
				ACT)/70(PB)2020	
4681	0710102066122020/1	SANDEEP KR BHATT Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	doc incomplete
		PROACTIVE PLAST PVT LTD		(I.B.C)/2782(ND)2020	
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4682	0710102145072019/4	RAJIV CHAKRABORTY Vs.	Sec 60(5)	COMPANY	SIGN MISSED	
		RAJESH KUMAR JAIN DEPUTY		APPLICATION(IBC)/2576(PB)2019		
		DIRECTOR DIRECTORATE OF				
		ENFORCEMENT				
4683	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	SIGN MISSING ON EVERY PAGE	
		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4684	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	SIGN MISSING	
4004	07 10 102 15 13 120 19/25		Sec. 241(1)	I I	SIGN MISSING	
		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4685	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	SIGN MISSING	
		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4686	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND	WRONG EFILE	
		Vs. REGISTRAR OF COMPANIES		AMALGAMATION(COMPANIES		
				ACT)/22(PB)2020		
4687	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB	IBC under Sec 7	COMPANY PETITION IB	INDEX AND SIGNMISSED	
14007	07 10 1020 1147 2020/2	DEVELOPERS PVT. LTD.	IBO under dec /	(IBC)/382(ND)2020	INDEX AND GIGHNIOGED	
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4688	0710102012472020/3	SYNDICATE BANK Vs. CLARION	IBC under Sec 7	COMPANY PETITION IB	INDEX AND SIGNMISSED	
		TOWNSHIPS PVT. LTD.		(IBC)/410(ND)2020		
4689	0710102013582020/1	HEMANT SHARMA Vs. MOSER	Application under any	COMPANY	WRONG EFILE	
		BAER ELECTRONICS LTD.	other provisions- IBC	APPLICATION(IBC)/919(ND)2020		
4690	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ	Sec 60(5)	INTERLOCUTORY APPLICATION	SIGN MISSED	
		KHETAN LIQUIDATOR OF		(I.B.C)/1764(ND)2020		
		INTEGRATED CAPS PVT. LTD.		(I.B.O)/ 17 04(ND)2020		
		UNDER LIQUIDATION				
4691	0710102149872019/5	SYNDICATE BANK Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	INDEX , PAGE NUMBER, SIGN	
		SUPREME ALLOYS LIMITED		(IBC)/3059(ND)2019	MISSED	
4692	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	INCORRECT DOC	
		COLOUR COATED ISPAT LTD		(IBC)/50(PB)2018		
				( , , , , , , , , , , , , , , , , , , ,		
4693	0710102007092020/1	GEMINI SOLUTIONS PRIVATE	Sec. 230-232 - Second	COMPANY	incomplete doc	
4033	07 10 102007 092020/1			1	incomplete doc	
		LIMITED Vs.	Motion	APPLICATION(COMPANIES		
				ACT)/84()2020		
4694	0710102007092020/2	GEMINI SOLUTIONS PRIVATE	Sec. 230-232 - Second	COMPANY	incomplete doc	
		LIMITED Vs.	Motion	APPLICATION(COMPANIES		
				ACT)/84()2020		
4695	0710102022342020/1	RISHU AGENCIES PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	WRONG EFILE	
		LIMITED Vs. SAFEX COMPLEX		AMALGAMATION(COMPANIES		
		PRIVATE LIMITED		ACT)/40(ND)2020		
4000	0710100101500010/05		0 044(4)	, . , ,	-to	
4696	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs.	Sec. 241(1)	COMPANY PETITION	sign missed	
		PEE AAR EXIM PRIVATE LIMITED		(COMPANIES ACT)/137(ND)2019		
4697	0710102006592019/6	RATAN SINGH Vs. THEME	IBC Under Sec 9	COMPANY PETITION IB	SIGN MISSED	
		EXPORT PVT LTD		(IBC)/323(ND)2019		
4698	0710102029532020/1	R SYSTEMS INTERNATIONAL	Sec. 230-232, Sec 234	CA(A) MERGER AND	vol break	
14030	07 10 10202555202071	LIMITED Vs. M/S RAHEJA	Gec. 250-252, Gec 254	AMALGAMATION(COMPANIES	VOI DIEUK	
		DEVELOPERS LIMITED		ACT)/48(ND)2020		
4699	0710102064032020/1	HDFC BANK LTD. Vs. KANTI	Sec 60(5)	INTERLOCUTORY APPLICATION	index missed	
		MOHAN RUSTAGI		(I.B.C)/2342(PB)2020		
4700	0710102066832020/1	LOKCHAND MEMBER COC Vs.	22(3)(b)	INTERLOCUTORY APPLICATION	index missed and incomplete doc	
		SAURABH BANSAL & ORS.	(-)(-)	(I.B.C)/2511(ND)2020		
		SASINDII DAIIONE & ONG.		(1.5.0)/2011(ND)/2020		
				COMPANY PETITION IB	ladara 1	
4704	074040000000000000000000000000000000000	WILLIE OTUDIO ADQUITEGEO VI	IDO Harden Octob		index missed	
4701	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs.	IBC Under Sec 9	1	l l	
4701	0710102023302020/1	FRANCHISE MANAGEMENT	IBC Under Sec 9	(IBC)/597(ND)2020		
		FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED		(IBC)/597(ND)2020		
4701 4702	0710102023302020/1	FRANCHISE MANAGEMENT	IBC Under Sec 9	1	sign miss in rejoinder	
		FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ &		(IBC)/597(ND)2020  COMPANY PETITION IB	sign miss in rejoinder	
		FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN		(IBC)/597(ND)2020	sign miss in rejoinder	
		FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ &		(IBC)/597(ND)2020  COMPANY PETITION IB	sign miss in rejoinder	
4702	0710102152252019/5	FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	IBC Under Sec 9	(IBC)/597(ND)2020  COMPANY PETITION IB (IBC)/3231(ND)2019		
		FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD  DENA BANK Vs. RATHI SUPER		(IBC)/597(ND)2020  COMPANY PETITION IB (IBC)/3231(ND)2019  COMPANY PETITION IB	sign miss in rejoinder sign missing in reply	
4702 4703	0710102152252019/5 0710102722542018/16	FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED  M/S WISHWA MITTAR BAJAJ & SONS VS. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD  DENA BANK VS. RATHI SUPER STEEL LIMITED	IBC Under Sec 9  IBC under Sec 7	(IBC)/597(ND)2020  COMPANY PETITION IB (IBC)/3231(ND)2019  COMPANY PETITION IB (IBC)/1446(PB)2018	sign missing in reply	
4702	0710102152252019/5	FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD  DENA BANK Vs. RATHI SUPER	IBC Under Sec 9	(IBC)/597(ND)2020  COMPANY PETITION IB (IBC)/3231(ND)2019  COMPANY PETITION IB		

	0710120007702018/32	STATE BANK OF INDIA Vs. M/S.	IDCdon Son 7	COMPANY PETITION IB	two convenients were 40 and clear	
4705	0/1012000//02018/32	SHREE SHYAMJI AGRICO	IBC under Sec 7	(IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut	
		EXPORTS PVT. LTD.		(IBC)/10/1(ND)2016	and page 21 cut	
4700	0740420007702040/22		IDC under See 7	COMPANY DETITION ID	two convenients none 42 not close	
4706	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut	
		EXPORTS PVT. LTD.		(IBC)/10/1(ND)2016	and page 21 cut	
4707	0710120007702018/35	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	progress report wrong document	
,,,,,,	0710120007702018/35		IBC under Sec 7	I I		
		SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		(IBC)/1071(ND)2018	upoad	
4708	0710200412652017/8	VINAYAK ADVERTISING Vs.	IBC Under Sec 9	COMPANY PETITION IB	progress report wrong doc upload	
,,,,,,	071020041203201770	RAJESH GEMS AND JEWELS PVT	ibc offder Sec 9	(IBC)/546(ND)2017	progress report wrong doc aproad	
		LTD		(IBC)/346(ND)2017		
4709	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE	IBC under Sec 7	COMPANY PETITION IB	sign missing every page	
,,,,,,	07 10 10 20 20 20 10/0	C PROJECTS PVT LTD	ibo under oco r	(IBC)/1718(PB)2018	orgin missing every page	
4710	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH	Sec 60(5)	INTERLOCUTORY APPLICATION	application file 53-	
	0.1010200100202011	JANGRA	333 33(0)	(I.B.C)/2219(ND)2020	55,70,103,201,203-212,222-253,326-	
		J. I. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L. C. L.		(	338 page not clear	
4711	0710102127602019/7	AARGUS GLOBAL LOGISTICS	IBC Under Sec 9	COMPANY PETITION IB	sign missing in reply and affdavit	
		PVT, LTD, Vs. STOCKFLOW		(IBC)/2414(ND)2019	missing	
		EXPRESS PVT. LTD.				
4712	0710102410362017/24	UNION BANK OF INDIA Vs. ERA	IBC under Sec 7	COMPANY PETITION IB	89-100, 107-180 ,405 not clear page	
		INFRA ENGINEERING LIMITED		(IBC)/190(PB)2017		
4713	0710120001492018/7	DISH TV INDIA LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	wrong doc upload	
		MACRO COMMERCE PRIVATE		(IBC)/398(PB)2017		
		LIMITED				
4714	0710102024662020/2	GANESH PRASAD AGARWAL Vs.	Application under any	INTERLOCUTORY APPLICATION	application file wrong doc upload	
		OSWAL INDUSTRIES PVT. LTD.	other provisions- IBC	(I.B.C)/1599()2020		
4715	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH	Sec 25(j)	INTERLOCUTORY APPLICATION	application wrong doc upload	
		RAWAT		(I.B.C)/2099(PB)2020		
4716	0710102063532020/3	MR. WANG XINGCHUN Vs.	Rule 11 of NCLT,Rule 11 of		wrong doc upload	
		COSLIGHT INDIA TECHNOLOGY		APPLICATION(COMPANIES		
		PVT. LTD.	425	ACT)/281(ND)2020		
4717	0710102064702020/1	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong doc upload	
				(I.B.C)/2334(PB)2020		
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4718	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong doc upload	
		KUMAR GUPTA		(I.B.C)/2370(PB)2020		
4719	0710102065922020/2	AFFINITY BEAUTY SALON Vs.	0 00/5	INTERLOCUTORY APPLICATION	des outsid	
1/19	0710102065922020/2		Sec 60(5)		wrong doc upload	
		ROHIT SEHGAL		(I.B.C)/2414(PB)2020		
4720	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong doc upload	
1120	0710102070532020/1	KUMAR GUPTA	Sec 60(5)	(I.B.C)/2775(PB)2020	wrong doc upload	
		ROMAR GOFTA		(I.B.C)/2113(FB)2020		
4721	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs.	IBC Under Sec 10	COMPANY PETITION IB	wrong doc upload	
,,,,,,	07 10 1020303020 1370	SHREE AMBICA INTERNATIONAL	ibo onder dec 10	(IBC)/1573(ND)2019	wrong doc apload	
		FOOD COMPANY PRIVATE		(120), 1070(112)2010		
		LIMITED				
4722	0710102422882018/15	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	affidavit and estamp paper missiing	
=		TODAY HOMES NOIDA PVT LTD		(IBC)/923(PB)2018		
4723	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs.	IBC Under Sec 9	COMPANY PETITION IB	wrong document upload	
		RAM DEV PVT LTD		(IBC)/178(PB)2017		
	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS	Application under any	COMPANY PETITION	service missing	
4724	1	GEHRIMAL JEWELLERS PRIVATE	other provisions	(COMPANIES ACT)/48(ND)2014		
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4724		LIMITED				
4724 4725	0710102017832020/1	J. M. TECH SOLUTION PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	numer missing and cut page	- 1
	0710102017832020/1		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	numer missing and cut page	
	0710102017832020/1	J. M. TECH SOLUTION PRIVATE	Sec 252 (1)		numer missing and cut page	
	0710102017832020/1 0710102117612019/10	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES SHALINI CHOUDHARY Vs.	Sec 252 (1)  IBC under Sec 7		numer missing and cut page in annexure true copy missing	
4725		J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	.,	ACT)/187(ND)2020		

4727	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019	1-6 not clear page
4728	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020	service and e-stamp missing
4729	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	1-20 page missing and properly document upload
4730	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED VS. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	1-5 page missing
4731	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	wrong document upload
4732	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	index missing
4733	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	wrong document upload
4734	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	true copy missing
4735	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	true copy and affidavit missng
4736	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	true copy and sign missing
4737	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	sign missing
4738	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	sign and true copy missing and index missing
4739	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	index missing
4740	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	service missing
4741	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI- TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	wrong document upload
4742	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	24 25 26 27 NOT CLEAR
4743	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019	PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED
4744	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019	PAGE 14 15 NOT CLEAR
4745	0710102104502019/5	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019	NEED TO VOLUME PARTITION AFTER 200 PAGES
4746	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	PROOF OF SERVICE MISSED
4747	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED VS. KANAK RESOURCE MANAGEMENT LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020	13 14 15 16 17 18 19 not clear

4748	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY	IBC under Sec 7	COMPANY PETITION IB	page 19 24 25 30 not clear	
1		BEAUTY SALON PRIVATE LIMITED		(IBC)/786(PB)2018		
4749	0710102003422020/1	MAA MUNDESHWARI SECURITY	Sec 252 (3)	COMPANY APPEAL(COMPANIES	all pages cut	
1		SERVICES PRIVATE LIMITED Vs.		ACT)/229(ND)2020		
		ROC NCT OF DELHI				
4750	0710102003642020/3	JSB INFRATECH LIMITED Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES	all pages cut	
1		REGISTRAR OF COMPANIES		ACT)/175(ND)2020		
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4751	0710102006122019/9	PROPERTY SOLUTION (INDIA)	IBC Under Sec 9	COMPANY PETITION IB	PROOF OF SERVICE MISSED	
1		PRIVATE LIMITED Vs. M/S		(IBC)/385(ND)2019		
1		IMPERIAL FASTNERS PVT. LTD.		(,(,		
4752	0710102008952020/2	VANSH INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	PROOF OF SERVICE MISSED	
	0.1010200002020	LIMITED Vs. REGISTRAR OF	000 202 (0)	ACT)/138(ND)2020		
1		COMPANIES DELHI		A0 1) 100(NB)2020		
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4753	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALL PAGES CUT	
4/53	07 10 1020 151 12020/2	OF COMPANIES	Sec 252 (1)	ACT)/188(ND)2020	ALL PAGES COT	
1		OF COMPANIES		AC 1)/100(ND)2020		
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4754	0710102015772020/1	COMPETENT INFRACON PRIVATE	Sec 252 (3)	COMPANY APPEAL (COMPANIES	ALL PAGES CUT	
1		LIMITED Vs. REGISTRAR OF		ACT)/182(ND)2020		
1		COMPANIES DELHI & HARYANA				
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4755	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALL PAGES CUT	
1		OF COMPANIES		ACT)/183(ND)2020		
4756	0710102017042020/3	DEEPAK GUPTA Vs.	19(2)	COMPANY	52 53 54 55 NOT CLEAR	
1		MAINFRAME ENERGY		APPLICATION(IBC)/1164(ND)2020		
1		SOLUTIONS PRIVATE LIMITED		` ' ` '		
4757	0710102146712019/2	JAGMOHAN DEVELOPERS	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALL PAGE CUT	
1		PRIVATE LIMITED Vs.	` '	ACT)/127(ND)2020		
1		REGISTRAR OF COMPANIES		, (, ,		
1		DELHI & HARYANA				
4758	0710102172912019/2	DPN MARITIME ACADEMY	Sec 252 (3)	COMPANY APPEAL(COMPANIES	ALLPAGES CUT AND LINE	
4100	07.10.102.17.20.120.107.2	PRIVATE LIMITED Vs.	000 202 (0)	ACT)/135(ND)2020	ALLI AGEG GOT AND LINE	
1		REGISTRAR OF COMPANIES		AO 1)/100(ND)2020		
4759	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	PAGINATION NOT MENTION	
4133	07 10 1024009220 10/00	COLOUR COATED ISPAT LTD	ibo under sec i	(IBC)/50(PB)2018	PAGINATION NOT MENTION	
1		COLOUR COATED ISPAT LTD		(IBC)/30(FB)2010		
4760	0710102008382019/2	M/S. SBI GLOBAL FACTORS	Sec 60(5)	COMPANY PETITION IB	PAGE 1 TRANSLATION	
4/60	07 10 102006362019/2	LIMITED Vs. M/S. NOESIS	Sec 60(5)		PAGE I TRANSLATION	
1				(IBC)/110(PB)2019		
4704	0710102012792020/2	INDUSTRIES LIMITED TAIPACK LIMITED Vs.	Ammil41	COMPANY	INDEX MISSING	
4761	0710102012792020/2	TAIPACK LIMITED VS.	Application under any		INDEX MISSING	
	1	0.121.22014.110221.0.212.1.22	other provisions- IBC	APPLICATION(IBC)/869(ND)2020	111 PAGE 011T	
4762	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD.	Sec 252 (1)	COMPANY APPEAL (COMPANIES	ALL PAGES CUT	
ı		Vs. REGISTRAR OF COMPANIES		ACT)/169(ND)2020		
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4763	0710102013932020/1	DELHI DESIGN TECH PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	ALL PAGES CUT	
ı		LIMITED Vs. M/S ONE CITY		ACT)/220(ND)2020		
		LEISURE REALTECH PVT. LTD.				
4764	0710102015812020/1	SUBH LAXMI COLONIZERS	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALL PAGES CUT	
ı		PRIVATE LIMITED Vs.		ACT)/213(ND)2020		
4765	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	ALL PAGES CUT	
ı		LIMITED Vs. REGISTRAR OF		ACT)/199(ND)2020		
ı		COMPANIES				
4766	0710102024912020/1	PINAKI MAINTENANCE PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	PAGINATION NOT MENTION,TRUE	
	1	LIMITED Vs. REGISTRAR OF	(-)	ACT)/223(ND)2020	COPY MISSED	
ı		COMPANIES		,,		
4767	0710102025062020/1	FRANCO SYSTEMS PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	PAGINATION NOT MENTION,TRUE	
		LIMITED Vs. REGISTRAR OF	202 (0)	ACT)/214(ND)2020	COPY MISSED	
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		COMPANIES NCT OF DELHI & HARYANA				

4768	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	WRONG E FILL
4769	0710102172152019/2	LIMITED GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI &	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	ALL PAGES CUT
4770	0710102421352018/3	HARYANA  REGISTRAR OF COMPANIES, NCT  OF DELHI & HARYANA Vs. M/S  EURO ASIA VENTURE CAPITAL  LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	ALL PAGES CUT
4771	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
4772	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	TRUE COPY MISSED
4773	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
4774	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	FILE NOT IN PROPER INDEX ETC
4775	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	FILE NOT UPLOAD IN PROPER
4776	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	E FILL WRONG
4777	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	DOCUMENT NOT UPLOADED PROPER
4778	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	WRONG E FILL
4779	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	WRONG E FILL
4780	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	WRONG E FILL
4781	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020	WRONG E FILL
4782	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	INDEX MISSED
4783	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019	TRUE COPY MISSED
4784	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019	WRONG E FILL
4785	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	PAGE 3 TO 9 IN HINDI
4786	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	PAGE 31 32 35 NOT CLEAR
4787	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019	TRUE COPY MISSED

4788	0710102158902019/7	BHARTI AIRTEL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	NEED TO VOLUME BREAK AFER	
		ANSAL HI-TECH TOWNSHIPS		AMALGAMATION(COMPANIES	PAGES200	
		LIMITED & ANR .		ACT)/186(PB)2019		
4789	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S	Application under any	COMPANY PETITION IB	INDEX MISSED	
		GENERAL POWER COMPANY	other provisions	(IBC)/637(PB)2018		
		PVT. LTD.	i i	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \		
4790	0710102064572020/1	CHANDRA PRAKASH Vs. DULI	Sec 60(5)	INTERLOCUTORY APPLICATION	PAGE NUMBER NOT MENTION IN	
•		CHAND	333 33(0)	(I.B.C)/2361(ND)2020	INDEX.	
		CHAND		(I.B.C)/2301(ND)2020	INDEX.	
4791	0710102023082020/1	EXCELLION CAPITAL VENTURES	Sec 252 (1)	COMPANY APPEAL(COMPANIES	DOCUMENT NOT clear and index	
4731	07 10 10202300202071	PRIVATE LIMITED Vs.	360 232 (1)	ACT)/206(ND)2020		
				AC 1 //206(ND)2020	not mentioned	
		REGISTRAR OF COMPANIES	10/0	WITTER COUTORY APPLICATION		
4792	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL	19(2)	INTERLOCUTORY APPLICATION	index not mention	
		KRISHAN KUMAR		(I.B.C)/2233(ND)2020		
4793	0710102066312020/2	PRABHAKAR NANDIRAJU Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	index not mention	
		SOUTHERN POWER		(I.B.C)/2477(PB)2020		
		DISTRIBUTION COMPANY OF A.P.				
		LTD.				
4794	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs.	Sec. 213	COMPANY	document incomplete	
I		MR. CHANDER PRAKASH		APPLICATION(COMPANIES		
I				ACT)/316(ND)2020		
4795	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs.	Sec. 213	COMPANY	document incomplete	
		MR. CHANDER PRAKASH		APPLICATION(COMPANIES		
		III. STAIDER TOTAL		ACT)/316(ND)2020		
4796	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD	Application under any	INTERLOCUTORY APPLICATION	INDEX NOT MENTIONED	
17730	07 10 10 20 337 32 02 07 2	Vs. RUDRABHISHEK	other provisions- IBC	I I	INDEX NOT MENTIONED	
			other provisions- IBC	(I.B.C)/2201(PB)2020		
4707	0710102128042019/7	ENTERPRISES LIMITED	IBC Under Sec 9	COMPANY PETITION IB	la decretation at	
4797	0/10102128042019//	IMPERIAL FASTNERS PRIVATE	IBC Under Sec 9		index not mentioned.	
		LIMITED Vs. SOLVEN POWER		(IBC)/2413(ND)2019		
		SYSTEMS PRIVATE LIMITED				
4798	0710102002242020/8	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	page no 14-25 not clear	
		DELHI BARODA ROAD CARRIER		APPLICATION(IBC)/274(PB)2020		
		PRIVATE LIMITED				
4799	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C	Sec 60(5)	COMPANY	Fluid In Index Page Not	
		PROJECTS PVT. LTD.		APPLICATION(IBC)/2715(PB)2019	Clear,10,11,12 to 24 & advance	
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4800	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Advance of Service	
		REGISTRAR OF COMPANIES		ACT)/891(ND)2019		
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4801	0710102169732019/10	V.N. PROPERTIES PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	Pagination Not Done & Index	
		LIMITED Vs.	Motion	AMALGAMATION(COMPANIES	Missing	
		[ ]	motion	ACT)/3(ND)2020	missing	
4802	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ	Application under any	COMPANY	Page No Clear 55,	
7002	07 10 10200436202072	KUMAR	other provisions- IBC	APPLICATION(IBC)/397(PB)2020	raye No Clear 33,	
4803	0710102019982020/2		Sec. 230-232, Sec 234	CA(A) MERGER AND	Pagination Not Done in Index and	
14003	07 10 1020 19902020/2	GUDDU INVESTMENT (DELHI)	Sec. 230-232, Sec 234			
	1	PRIVATE LIMITED Vs.		AMALGAMATION(COMPANIES	Documents ALSO	
				ACT)/36(ND)2020		
4804	0710102019982020/3	GUDDU INVESTMENT (DELHI)	Sec. 230-232, Sec 234	CA(A) MERGER AND	after 24 page no Pagination not	
I		PRIVATE LIMITED Vs.		AMALGAMATION(COMPANIES	Mention in Index	
				ACT)/36(ND)2020		
4805	0710102027802020/2	AJEET KUMAR SAXENA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Incomplete Document	
1		ANAND SONBHADRA		(I.B.C)/1718(ND)2020		
4806	0710102028792018/7	SARIKA SOMVANSHI Vs. R S	IBC under Sec 7	COMPANY PETITION IB	Page Not Clear-203,230-232,240 /	
I		STONE		(IBC)/1788(ND)2018	One Volume Merge	
	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR.	19(2)	INTERLOCUTORY APPLICATION	Index Missing	
4807		KULBHUSHAN SACHDEV	<b>\</b> ``	(I.B.C)/2389(ND)2020		
4807					1	
4807		NOEBNOONAN OAGNBEV				
	0710102072092020/2		Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Document	
4807 4808	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Wrong Document	

4809	0710102097082019/6	SMC CORPORATION( INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019	Wrong Document
4810	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019	Pages Blur-3,5,7,9,11,13,14,15,16,
4811	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
4812	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Pages Not Clear-8-84
4813	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272()2020	Wrong Document
4814	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED VS. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Proof of Service
4815	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED VS. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Reply every pages sign
4816	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Wrong Document
4817	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Wrong Document
4818	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018	Reply every pages sign
4819	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	Wrong Document
4820	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Affidavit Not Upload
4821	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Wrong Document
4822	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019	Incomplete Document
4823	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Every Pages Not Signature
4824	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Wrong Document
4825	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Pages Missing-57-129
4826	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Wrong Document
4827	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020	Wrong Document
4828	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Seprate Filling Reply & Affidavit

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4829	0710102422882018/18	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Seprate Filling Reply & Affidavit
		TODAY HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	0 1 500 5 1 0 1 0 1
4830	0710102422882018/19	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Seprate Filling Reply & Affidavit
		TODAY HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	
4831	0710120007302018/59	M/S. CONCORD	IBC Under Sec 9	COMPANY PETITION IB	Proof of Service
		INFRASTRUCTURE PVT. LTD. Vs.		(IBC)/1059(ND)2018	
		M/S. SHUBHKAMNA BUILDTECH			
		PVT. LTD.			
4832	0710100409382017/3	SETH THAKURDAS KHINVRAJ	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		RATHI Vs. M/S CALS REFINERIES		(IBC)/447(ND)2017	
		LIMITED			
4833	0710102002732020/4	ASSET CARE AND	IBC under Sec 7	COMPANY PETITION IB	Wrong Document
		RECONSTRUCTION ENTERPRISES		(IBC)/300(PB)2020	
		LTD Vs. SARE GURUGRAM PVT			
		LTD			
4834	0710102012462020/1	M/S AEROXPERT SOLUTION	Sec 252 (3)	COMPANY	Wrong Document
		SERVICES PVT LTD. Vs.	(0,	APPLICATION(COMPANIES	<b>3</b>
		REGISTRAR OF COMPANIES		ACT)/126(ND)2020	
4835	0710102020782020/2	M/S SUPER TENT HOUSE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Wrong Document
14000	07 10 10 20 20 7 0 20 20 7 2	PRIVATE LIMITED Vs.	Sec 232 (1)	ACT)/203(ND)2020	Wiong Document
		REGISTRAR OF COMPANIES NCT		75 1/200(110/2020	
		OF DELHI & HARYANA THROUGH			
		ITS REGISTRAR			
4836	0710102039662020/1	RAKESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Wissen Decument
4636	0710102039662020/1	l l	Sec 60(5)		Wrong Document
		RUPINDER SINGH GILL		(I.B.C)/2276(ND)2020	
4007	074040000700000	DAKEOU KUMAD OUDTA V	0 00(5)	INTERLOCUTORY APPLICATION	
4837	0710102039702020/3	RAKESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong file
		RUPINDER SINGH GILL		(I.B.C)/2102(ND)2020	
4838	0710102060442019/16	M/S RENU PROPTECH PVT LTD	IBC under Sec 7	COMPANY PETITION IB	Index No Page Numbering
		Vs. M/S RED TOPAZ REAL		(IBC)/667(ND)2019	
		ESTATE PVT LTD			
4839	0710102061312020/3	MRS. POOJA BAHRY Vs.	Sec 30	INTERLOCUTORY APPLICATION	Incomplete Document
		LINKSTAR INFOSYS PRIVATE		(I.B.C)/2159(ND)2020	
		LIMITED			
4840	0710102061312020/4	MRS. POOJA BAHRY Vs.	Sec 30	INTERLOCUTORY APPLICATION	Incomplete Document
		LINKSTAR INFOSYS PRIVATE		(I.B.C)/2159(ND)2020	
		LIMITED			
4841	0710102068972020/1	SOUTH POINT CONDOMINIUM	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Document
		ASSOCIATION Vs. RAKESH K.		(I.B.C)/2647(ND)2020	
		JAIN LIQUIDATOR			
4842	0710102069092020/1	G.R. BATHLA Vs. VISHWANATH	Rule 11 of NCLT	COMPANY	Wrong E-Filling
		BATHLA		APPLICATION(COMPANIES	
				ACT)/312(ND)2020	
4843	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET	Application under any	INTERLOCUTORY APPLICATION	Wrong Page Numbering
		JAIN	other provisions- IBC	(I.B.C)/2707(ND)2020	
4844	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION	Every Pages Not Signature
			, ,	(I.B.C)/2875(PB)2020	
4845	0710102093492019/3	ELITE STEELS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Wrong Document
		Vs. GROWTHWAYS TRADING		(IBC)/1443(ND)2019	
		PRIVATE LIMITED			
4846	0710102108442019/2	DILIP BUILDCON LIMITED Vs.	Application under any	COMPANY	Reply every pages sign
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			Sales provisions in		
4847	0710102111782019/5	TEK TRAVELS PVT LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Reply every pages sign
.54,	10102111102010/0	SHIVANTIKA BON VOYAGE PVT.	ibo onder coo s	(IBC)/1937(ND)2019	inopi) oroij pagos oigii
		LTD.		(150), 1007 (140)2010	
4848	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND	Sec 60(5)	COMPANY PETITION IB	Wrong Document
7040	07 10 102 1230320 13/1	SONBHADRA	360 00(3)	(IBC)/372(ND)2019	Wrong Document
1	1	JOHERANA		[(100)/312(140)2013	

4849	0710102143992019/4	RESHMA MITTAL RESOLUTION	Sec 30	INTERLOCATORY APPLICATION	Proof of Service	
		PROFESSIONAL OF PELLET		(IBC)/2435(PB)2019		
		ENERGY SYSTEMS PRIVATE				
		LIMITED Vs. M/S NECKO FREIGHT				
		FORWARDERS PVT LTD				
10-0		MO APPROVED COLUMN	2 272 (2)		W 2	
4850	0710102145472019/4	M/S AEROXPERT SOLUTION	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Wrong Document	
		SERVICES PRIVATE LIMITED Vs.		ACT)/835(ND)2019		
		REGISTRAR OF COMPANIES				
		DELHI				
4851	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA	Sec 252 (3)	COMPANY	Wrong Document	
		PRIVATE LIMITED Vs. ANIL		APPLICATION(COMPANIES		
		BHALLA		ACT)/646(ND)2019		
4852	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN	Application under any	COMPANY PETITION	Index missed	
		COMMODITY EXCHANGE LTD	other provisions	(COMPANIES ACT)/123(ND)2011		
4853	0710102003072020/5	PLATINUM SUITES PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Wrong document	
		LIMITED Vs. REGISTRAR OF	` '	ACT)/139(ND)2020		
		COMPANIES				
4854	0710102014682020/1	VAGABOUND TRADEX PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Annexure every pages sign-6 to 11	
	0.10102011002020	LIMITED Vs. REGISTRAR OF	355 252 (6)	ACT)/177(ND)2020	/Translated page-8	
		COMPANIES		A01)/11/(ND)2020	Translated page 6	
4855	0710102016842020/1	SARITA VISHWAKARMA Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Affidavit & Pagination	
4000	07 10 1020 10042020/1	REGISTRAR OF COMPANIES	3ec 232 (1)	, ,	Amuavit & Fagination	
		REGISTRAR OF COMPANIES		ACT)/186(ND)2020		
4856	0710102019572020/3	TODAY HOMES NOIDA PRIVATE	Sec 60(5)	COMPANY	Page not clear-67,36,39,40,41,100 to	
4000	07 10 1020 1957 2020/3		Sec 60(5)	I I		
		LIMITED Vs. TODAY HOMES &		APPLICATION(IBC)/1411(PB)2020	154,166	
		INFRASTRUCTURE PVT. LTD.				
4857	0710102020082020/1	V. C. INVESTMENT PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	No Pagination & Translate copy	
		LIMITED Vs. REGISTRAR OF		ACT)/197(ND)2020		
		COMPANIES NCT OF DELHI &				
		HARYANA				
4858	0710102020082020/2	V. C. INVESTMENT PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	No Pagination & Translate copy	
		LIMITED Vs. REGISTRAR OF		ACT)/197(ND)2020		
		COMPANIES NCT OF DELHI &				
		HARYANA				
4859	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Affidavit missing /pagination/pages	
		LIMITED Vs. SHAHI	` '	ACT)/224(ND)2020	not clear	
		INFRASTRUCTURE PVT. LTD.				
4860	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE	IBC under Sec 7	COMPANY PETITION IB	Pages not clear-39,41,42,113,114	
		HOME DEVELOPERS PVT LTD		(IBC)/762()2020		
				(.20)02()2020		
4861	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs.	Sec 30	INTERLOCUTORY APPLICATION	Index missed	
'**		RAYAN LABORATORIES PVT		(I.B.C)/2216()2020		
		LTD		(1.5.5), 22.10()2020		
4862	0710102065802020/1	AAKASH SINGHAL Vs. MORE	Sec 60(5)	INTERLOCUTORY APPLICATION	Index missed	
	1010200002020/1	RETAIL LIMITED	000 00(0)	(I.B.C)/2407(ND)2020	III OO III OO OO	
1		INC TAIL LIMITED		(I.D. 5)/240/ (ND)/2020		
4863	0710102108652019/9	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Index missed	
+003	07 10 102 100002019/9		IDC Under Sec 9	I I	Index missed	
1		LIMITED Vs. SARVESHWAR		(IBC)/1874(ND)2019		
4004	074040040040040	CREATIONS PRIVATE LIMITED	IDO Hadas Occido	COMPANY PETITION ID	Annillandian accompanya dan 44 a. 1	
4864	0710102168402019/8	SYREX INFOSERVICES INDIA	IBC Under Sec 10	COMPANY PETITION IB	Application every pages sign-1 to 4	
1		PRIVATE LIMITED Vs. KANAK		(IBC)/115(ND)2020		
		RESOURCE MANAGEMENT				
		LIMITED				
4865	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	Application every pages sign-1 to	
		COLOUR COATED ISPAT LTD		(IBC)/50(PB)2018	19	
4866	0710102003072020/6	PLATINUM SUITES PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Application filed in Additional	
		LIMITED Vs. REGISTRAR OF		ACT)/139(ND)2020	document	
		COMPANIES				
	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	INdex missed & Page not clear	
4867	0 / 10 10 20 160 520 19/10					
4867	0710102016052019/10	LIMITED Vs. UNJ IMPORT	120 411401 000 1	(IBC)/659(ND)2019		

4868	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020	INdex missed & Page not clear
4869	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Application every pages sign-1 to 23,29 to 171,181 to 274
4870	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	Pages not clear-93 to 125
4871	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	pages not sign-155,156, 36- 38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911
4872	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020	Wrong document uploaded
4873	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,
4874	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019	signature missing on every pages at bottom of the pages
4875	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018	Document Incomplete
4876	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019	Wrong Document Uploaded ( Application)
4877	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/242()2020	Wrong Document Uploaded ( Application)
4878	0710102146102019/5	GMS AHMED SYED Vs. EICHER	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Incomplete Document
4879	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019	Four Pages Missed according to Court Login
4880	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2747(PB)2019	Four Pages Missed according to Court Login
4881	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020	Wrong Document
4882	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED VS. SACHET INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020	Wrong Document
4883	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	No Index
4884	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/478(ND)2020	Supporting Affidavit Missed
4885	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	No Index

4886	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018	Wrong Document
4887	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong Documents
4888	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	(IBC)/770()2020 COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service
4889	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Page 75 to 86,89,90,91 Not Clear
4890	0710102157942019/2	UDAYRAJ PATWARDHAN VS. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019	wrong Documents
4891	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020	Wrong Document
4892	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020	Wrong Documents
4893	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020	Wrong Documents
4894	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 12,20 Not Clear & No Sign in every Pages
4895	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 19 not clear, No Sign in every Pages
4896	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018	Wrong Document
4897	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/170(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4898	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4899	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4900	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4901	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018	Wrong Documents
4902	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019	Page 21, 28 to 33 not clear

4903	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020	Wrong Doucuments
4904	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Document not uploaded properly
4905	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)2020	Wrong Documents
4906	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/887()2020	Wrong Documents
4907	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Main case no. wrong
4908	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/13(ND)2020	No Supporting Affidavit
4909	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017	No Sign in reply
4910	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Wrong Document
4911	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	No True Copy sign in Annexuress
4912	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	No Index, No Supporting Affidavit
4913	0710102067232020/1	MAHESH BANSAL Vs.	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Wrong Doucument
4914	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Main Case Wrong
4915	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Wrong Main Case
4916	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	No Index, No sign in Written Submission
4917	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018	Page No. 27,28,56,57 cut
4918	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017	Document not uploaded properly
4919	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
4920	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Wrong Documents
4921	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Page 14 Missed, page 22, 23 Not Clear

4922	0710102017792020/1	MS. SANDHYA SETHI VS. M/S INTECO SPECIAL MELTING	IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020	Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57
		TECHNOLOGIES (INDIA) PVT. LTD.			are blur
4923	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN	Application under any	INTERLOCUTORY APPLICATION	65-B Certificate missed
.020		COLOUR COATED ISPAT LIMITED	other provisions- IBC	(I.B.C)/2727(PB)2020	0.2.50
4924	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO	Application under any	COMPANY	E stamp missed with affidavit
		CONSTRUCTION	other provisions	APPLICATION(COMPANIES	
			·	ACT)/335(ND)2020	
4925	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO	Application under any	COMPANY	E stamp missed with affidavit
		CONSTRUCTION	other provisions	APPLICATION(COMPANIES ACT)/335(ND)2020	
4926	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL	Application under any	INTERLOCUTORY APPLICATION	wrong e-filing
		ELECTRONICS INDIA LIMITED	other provisions- IBC	(I.B.C)/2852(ND)2020	
4927	0710102117612019/14	SHALINI CHOUDHARY Vs.	IBC under Sec 7	COMPANY PETITION IB	65- B certificate missed with
		MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	affidavit
4928	0710102128042019/8	IMPERIAL FASTNERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	wrong e-filing
		LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		(IBC)/2413(ND)2019	
4929	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	wrong efiling
		COLOUR COATED ISPAT LTD		(IBC)/50(PB)2018	
4930	0710120006752018/11	PUNJAB NATIONAL	IBC under Sec 7	COMPANY PETITION IB	wrong document uploaded
		(INTERNATIONAL) BANK Vs.		(IBC)/1032(ND)2018	
		M/S.SUPERIOR INDUSTRIES LTD.		(,,,,,,,,,,	
4931	0710102069782020/1	SMS PARYARAN LIMITED Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	Proof of service missed
	0.10.02000.02020.	SPML INFRA LIMITED	333 33(4)	(I.B.C)/2704(PB)2020	
4932	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT.	IBC Under Sec 9	COMPANY PETITION IB	index missed, page numbering
		LTD. Vs. KREDO BEAUTY PVT.		(IBC)/1164(ND)2019	missing.
		LTD.			
4933	0710102084772019/4	LEE FININVEST PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES	wrong e-filing
		Vs. ROC		ACT)/399(ND)2019	
4934	0710120011302018/15	STATE BANK OF INDIA Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Scanned documents like annexures
		KANNU ADITYA INDIA LIMITED		(IBC)/1275(PB)2018	or affidavit etc. Should be clubbed
					together, page no. 30 is missed,
					page 35-86 translate and true copy
					stamp and sign is missed.
4935	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE	Sec 60(5)	INTERLOCUTORY APPLICATION	Sign on reply (every pages) missed,
.500		INSURANCE CORPORATION OF	555 55(5)	(I.B.C)/2210(ND)2020	Page no. 9 missed, E-stamp missed
		INDIA PENSION GROUP SCHEMES		(1.5.5),2210(115)2020	with affidavit, Page 13-14 not clear,
		DEPARTMENT			65-B Certificate missed with proof
		DEFARIMENT			of service (email).
					5. 55. 1155 (5.11 <b>8</b> 11).
4936	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong e-filing
		OF CORPORATE AFFAIRS		(I.B.C)/2441(ND)2020	
4937	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs.	Rule 11 of NCLT	COMPANY	Supporting affidavit missed
		VIKRAM BAJAJ	1.000	APPLICATION(COMPANIES	
				ACT)/380(ND)2019	
4938	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT	Sec. 230-232, Sec 234	CA(A) MERGER AND	wrong document uploaded
		LTD Vs. SIDDHI VINAYAK POWER	, , , , , , , , , , , , , , , , , , , ,	AMALGAMATION(COMPANIES	
		GENERATION & DISTRIBUTORS		ACT)/12(ND)2020	
		PVT. LTD.			
4939	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	sign on reply and proof of service,
		AUTOGEAR PRIVATE LIMITED	( ,, = = = ( , ,	(COMPANIES ACT)/44(PB)2020	and true copy and sign missed
				, , , , , , ,	
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T-0-10	In-1010001000011	DADAMIET ONGU GANUY	la	looup.uv	le:
4940	0710102018752020/1	PARAMJEET SINGH SAINI Vs.	Sec 60(5)	COMPANY	Sign on rejoinder missed (every
		PUMA REALTORS PVT. LTD.		APPLICATION(IBC)/1208(PB)2020	pages, E-stamp missed with
					affidavit (applicant no. 2), 65-B
					Certificate missed with proof of
					service.
4941	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3	IBC under Sec 7	COMPANY PETITION IB	wrong efiling
1.0	0.10102001002010110	ELECTRICAL & ELECTRONICS		(IBC)/206(ND)2019	og
		PRIVATE LIMITED		(150)/200(145)2013	
4040	0710102066472020/1		Sec 252 (2)	COMPANY APPEAL (COMPANIES	afilina
4942	0710102066472020/1	RUKMANI MEDICAL SYSTEMS	Sec 252 (3)	COMPANY APPEAL (COMPANIES	wrong efiling
		PRIVATE LIMITED Vs.		ACT)/268()2020	
		REGISTRAR OF COMPANIES NCT			
		OF DELHI & HARYANA			
4943	0710102076232020/1	ICICI BANK LIMITED Vs. MR.	Sec 60(5)	INTERLOCUTORY APPLICATION	E-stamp missed with affidavit and
		SANJAY GUPTA RESOLUTION		(I.B.C)/3131(PB)2020	65-B certificate missed with proof of
		PROFESSIONAL OF UNNATI			service.
		FORTUNE HOLDINGS LIMITED			
4944	0710102128042019/9	IMPERIAL FASTNERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	wrong e-filing and sign on report
4344	07 10 102 1280420 19/9	LIMITED Vs. SOLVEN POWER	ibc offder Sec 9	I I	
				(IBC)/2413(ND)2019	every pages and annexure also
		SYSTEMS PRIVATE LIMITED			
4945	0710102132562019/4	VASU CORP SCIENCE AND	Sec 252 (1)	COMPANY PETITION	Page numbering missing, Annexure-
1		PRIVATE LIMITED VS ROC DELHI		(COMPANIES ACT)/765(ND)2019	II cut, E-stamp papers missed with
		AND HARYANA			affidavits, affidavits are also not
1	1				notorized, Income Tax service
					missed, 65-B certificate missed with
1					ROC Service.
					NOS SCIVICO.
4946	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
4940	07 10 102 1337 120 19/3		Sec 66(1)	1 -	
		SINGH BHARANA		APPLICATION(IBC)/2184(PB)2019	respondents service missed
4947	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
		SINGH BHARANA		APPLICATION(IBC)/2184(PB)2019	respondents service missed
4948	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
		SINGH BHARANA	,	APPLICATION(IBC)/2184(PB)2019	respondents service missed
4949	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
4949	07 10 102 1337 120 19/6		Sec 66(1)	I I	
		SINGH BHARANA		APPLICATION(IBC)/2184(PB)2019	respondents service missed
4950	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
		SINGH BHARANA		APPLICATION(IBC)/2184(PB)2019	respondents service missed
4951	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	Page 26,28 not clear, 65-B
		SINGH BHARANA		APPLICATION(IBC)/2185(PB)2019	certificate missed and service to the
				', ', ', ', ', ', ', ', ', ', ', ', ',	other respondents missed
4952	0710102134502019/1	CANARA BANK Vs. M/S RAJAT	IBC under Sec 7	COMPANY PETITION IB	wrong efiling
"""	1010210-1002010/1	WIRES PVT. LTD	is allasi sec /	(IBC)/3087(ND)2019	landing coming
4052	0740402454062046/2		IDC under See 7		Commonting officiality missed with
4953	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Supporting affidavit missed with
1	1	US CLOTHING INDIA PVT LTD		(IBC)/3074(ND)2019	document and 65-B certificate
					missed with proof of service.
4954	0710102427912018/9	BANK OF INDIA Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	wrong efilling or wrong document
1		ADVANCE NAVOTPAD		(IBC)/441(PB)2018	uploaded.
		SURFACTANTS LIMITED			
4955	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3	IBC under Sec 7	COMPANY PETITION IB	wrong efiling
1		ELECTRICAL & ELECTRONICS		(IBC)/206(ND)2019	
		PRIVATE LIMITED		(.25,.255(145)2616	
4956	0710102064702020/8	ARUNAV PANKAJ Vs.	Soc 60/5)	INTERLOCUTORY APPLICATION	volumo broak naggo 200
4900	07 10102064702020/8	ARUNAV PANKAJ VS.	Sec 60(5)	I I	volume break pages 280
1	1			(I.B.C)/2334(PB)2020	
4957	0710102067942020/3	M/S SUKHMANI POLYMERS PVT.	Sec 60(5)	INTERLOCUTORY APPLICATION	Proof of service missed
1		LTD Vs. SH. RAKESH KUMAR		(I.B.C)/2607(ND)2020	
		JAIN			
4958	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO	Application under any	COMPANY	wrong efiling
1	1	CONSTRUCTION		APPLICATION(COMPANIES	
		CONSTRUCTION	other provisions	ACT)/335(ND)2020	

4959	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020	True copy and sign missed, 453,457,462-463,465,466,470-471 not
4960	0710102075182020/1	ENFORCEMENT STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	clear wrong efiling
4961	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	wrong e-file
4962	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.
4963	0710102131302019/1	ANKUR KASHYAP Vs.	Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019	wrong file
4964	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	wrong e-file
4965	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	wrong e-filing
4966	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018	Supporting affidavit missed with the documents and proof of service missed.
4967	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020	sign missed on the affidavit in the deponant portion.
4968	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sign on reply, e-stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed. 65-B certificate missed with ROC Service.
4969	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	no document upload
4970	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	page:41 not clear, rejoinder sign missed and true copy sign missed
4971	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED VS. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	wrong case type, (as a fresh application filed) and page 9 not clear
4972	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019	wrong e-filing (prayer 1000rs)
4973	0710102135032019/2	SAMHITA NEHRU Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019	true copy sign missed
4974	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019	page:17-53 not clear
4975	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	page:4-155 not clear

	In-101001-00101-	lunavna i namiranniani	1	loosensun/		
4976	0710102170642019/5	UDAYRAJ PATWARDHAN -	Application under any	COMPANY	page:4-155 not clear ,file same as	
		RESOLUTION PROFESSIONAL	other provisions- IBC	APPLICATION(IBC)/196(PB)2020	above and file pass by mistake	
		FOR ADEL LANDMARKS LIMITED				
		Vs. ADEL LANDMARKS LIMITED				
4977	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS	Sec 60(2)	INTERLOCUTORY APPLICATION	200rs estam-paper missed	
		PRIVATE LIMITED Vs. M/S MSX		(I.B.C)/2475(ND)2020		
		MALL PVT LTD		(		
4978	0710102074162020/1	CHANDRA PRAKASH Vs. M/S.	Application under any	INTERLOCUTORY APPLICATION	wrong file (application)	
	071010207410202071	NOIDA MEDICARE CENTRE	other provisions- IBC,19(2)		wrong me (approauon)	
		LIMITED	other provisions- IBC, 19(2)	) (I.B.C)/3017 (ND)2020		
4070	0710102074682020/1	T.P.S BUILDCON LIMITED Vs.	Con 252 (2)	COMPANY APPEAL(COMPANIES	Wasan da sumant	
4979	0710102074682020/1		Sec 252 (3)		Wrong document	
		REGISTRAR OF COMPANIES NCT		ACT)/289()2020		
		OF DELHI AND HARYANA				
4980	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	pages not sign	
		LIMITED Vs. M/S DSTR		(IBC)/1584(ND)2019		
		INFRASTRUCTURE AND				
		PROJECTS LLP				
4981	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX	Sec 60(5)	INTERLOCUTORY APPLICATION	document not properly uploaded	
		DESINZ PRIVATE LIMITED		(I.B.C)/1628(ND)2020		
	1					
4982	0710102036112020/1	SYNERGY PROPERTY	IBC Under Sec 9	COMPANY PETITION IB	wrong efile (case type change)	
		DEVELOPMENT SERVICES PVT		(IBC)/883()2020	3	
		LTD Vs. LOGIX CITY		(.23)/666(/2626		
		DEVELOPERS PVT LTD				
4983	0710102036152020/3	ASHISH SHARMA & ORS. Vs.	Application under any	INTERLOCUTORY APPLICATION	reply sign cut page:, 85, 88, 89 not	
1903	07 10 102036 152020/3	RESOLUTION PROFESSIONAL OF		1	clear etc	
			other provisions- IBC	(I.B.C)/2065(PB)2020	clear etc	
		TODAY HOMES NOIDA PVT. LTD.				
4984	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ	Sec 60(5)	INTERLOCUTORY APPLICATION	reply not sign on every pages and	
1904	07 10 102063842020/7	JAIN	Sec 60(5)	(I.B.C)/2277(ND)2020	date of file in index missed	
		JAIN		(I.B.C)/22//(ND)2020	date of the in index thissed	
4985	0710102072512020/1	RAKESH KUMAR JAIN Vs.	Application under any	INTERLOCUTORY APPLICATION	page:74, 76, translate	
,303	07 10 10207231202071	ORCHID SALON SERVICES	other provisions- IBC	(I.B.C)/2932(ND)2020	page.74, 70, translate	
			other provisions- IBC	(I.B.C)/2932(ND)2020		
4000	0740400404500040/00	PRIVATE LIMITED	0 044(4)	COMPANY DETITION		
4986	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs.	Sec. 241(1)	COMPANY PETITION	page:47, 49, not clear and	
		PEE AAR EXIM PRIVATE LIMITED		(COMPANIES ACT)/137(ND)2019	supporting affidavit missed	
4987	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	document not found	
1301	07 10 102 1349 020 19/3	LIMITED Vs. MACOR PACKAGING	ibo olidei sec s	1	document not round	
				(IBC)/2560(ND)2019		
4000	074040044040040/5	LIMITED	IDO Harden Over O	COMPANY PETITION ID	de consent met ment ment control and	
4988	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX	IBC Under Sec 9	COMPANY PETITION IB	document not properly upload	
		DESINZ PRIVATE LIMITED		(IBC)/3171(ND)2019		
4000	0740400040000007	M/C IN DEHIDA COMPANY	IDO H-100	COMPANY DETITION IS	1100 V	
4989	0710102012862020/5	M/S. J.N. BEHURA & COMPANY	IBC Under Sec 9	COMPANY PETITION IB	wrong e-file	
	1	Vs. M/S. MAHAVIR STONE		(IBC)/419(PB)2020		
	1	CRUSHING PVT. LTD.	0 0-0 (1)			
4990	0710102024942020/1	URVASHI INFRASTRUCTURE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	wrong e-file	
	1	LIMITED Vs. R.O.C.		ACT)/215(ND)2020		
4991	0710102075872020/1	HATBUSHA FRAGRANCE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	wrong e-file	
	1	PRIVATE LIMITED Vs.		ACT)/284()2020		
	1	REGISTRAR OF COMPANIES		1		
		DELHI AND HARYANA				
				COMPANY DETITION ID	wrong e-file	
4992	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong e-me	
1992	0710200411582018/6		IBC under Sec 7	(IBC)/197(ND)2018	Wiong e-me	
1992	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs.	IBC under Sec 7		Widing 6-me	
4992 4993	0710200411582018/6 0710102014692019/8	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE	IBC under Sec 7			
		SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED VOLKSWAGEN FINANCE PRIVATE		(IBC)/197(ND)2018  COMPANY PETITION IB	wrong e-file	
		SH BRIJ MOHAN SAHNI VS. PAWAN BUILDWELL PRIVATE LIMITED VOLKSWAGEN FINANCE PRIVATE LIMITED VS. KELVIN RECRUITERS		(IBC)/197(ND)2018		
4993		SH BRIJ MOHAN SAHNI VS. PAWAN BUILDWELL PRIVATE LIMITED VOLKSWAGEN FINANCE PRIVATE LIMITED VS. KELVIN RECRUITERS PRIVATE LIMITED	IBC under Sec 7	(IBC)/197(ND)2018  COMPANY PETITION IB (IBC)/671(ND)2019	wrong e-file	
	0710102014692019/8	SH BRIJ MOHAN SAHNI VS. PAWAN BUILDWELL PRIVATE LIMITED VOLKSWAGEN FINANCE PRIVATE LIMITED VS. KELVIN RECRUITERS		(IBC)/197(ND)2018  COMPANY PETITION IB		

	0102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA	Sec 425	COMPANY	reply sign missed on every page	
4996 0710		AQUA TERRA ADVENTURES INDIA		1.00.00.00.00.00.00.00.00.00.00.00.00.00		
4996 0710				APPLICATION(COMPANIES	and true copy sign missed	
4996 0710		PRIVATE LIMITED		ACT)/297(PB)2020		
	0102126622019/4	INTRUST GLOBAL ESERVICES	Sec. 230-232, Sec 234	CA(A) MERGER AND	document not found	
		PRIVATE LIMITED Vs. MVL	· ·	AMALGAMATION(COMPANIES		
		LIMITED		ACT)/141(ND)2019		
1.00- 10-10	21222222222		2 272 (2)		10.40.	
4997 0710 ⁻	0102008962020/2	AMFIZ INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	page 10 -13 translate	
1 1		LIMITED Vs. REGISTRAR OF		ACT)/136(ND)2020		
1 1		COMPANIES DELHI				
1 1						
4998 0710	0102012862020/6	M/S. J.N. BEHURA & COMPANY	IBC Under Sec 9	COMPANY PETITION IB	urrang a fila	
4996   0710	0102012862020/6		IBC Under Sec 9		wrong e-file	
1 1		Vs. M/S. MAHAVIR STONE		(IBC)/419(PB)2020		
1 1		CRUSHING PVT. LTD.				
4999 0710	0102015252020/1	PANKAJ NARANG Vs. SUDHANSH	Sec 43(1) r/w Sec 44 (1)	COMPANY	affidavit verified date wrong	
1		AGARWAL	555 15(1) 555 11(1)	APPLICATION(IBC)/1025()2020	amazii romoa aato mong	
I						
5000 0710	0102022652018/9	MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	proof of service missed and true	
1 1		CROWN REALTECH PRIVATE		(IBC)/1565(PB)2018	copy sign missed	
1 1		LIMITED				
5001 0710	0102074472020/1	LOOKS SALON PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION	page:34, 36, 38, 40, 42, 44, 46 etc	
10, 10	010201771202011	I I	000 00(0)	I I		
1 1		Vs. RAKESH KUMAR JAIN		(I.B.C)/3204(ND)2020	pages not clear	
5002 0710	0102121532019/29	PANKAJ KUMAR RUSTAGI Vs.	Sec. 241(1)	COMPANY PETITION	page:146, 171, 178, etc page not	
1 1		PEE AAR EXIM PRIVATE LIMITED	, ,	(COMPANIES ACT)/137(ND)2019	clear please check these page	
( l		GIV EXIMITION AT ELIMITED		(150 ANIES AST J. 157 (145)2015	order product driede page	
I		<del> </del>		<del> </del>		
5003 0710	0102121532019/30	PANKAJ KUMAR RUSTAGI Vs.	Sec. 241(1)	COMPANY PETITION	page:146A, 159, 178 etc pages not	
1 1		PEE AAR EXIM PRIVATE LIMITED		(COMPANIES ACT)/137(ND)2019	clear	
1 1						
5004 0710	0102133012019/1	VIVEK VERMANI Vs. PUMA	Con CO(E)	INTERLOCATORY APPLICATION	alamatuma milaaad an ayan maraa	
15004   0710	0102133012019/1		Sec 60(5)		signature missed on ever pages	
1 1		REALTORS PVT. LTD.		(IBC)/2259(PB)2019		
1 1						
5005 0710°	0102133012019/3	VIVEK VERMANI Vs. PUMA	Sec 60(5)	INTERLOCATORY APPLICATION	signature missed on ever pages	
		REALTORS PVT. LTD.	000 00(0)		orginataro missou en ever pages	
1 1		REALIURS PVI. LID.		(IBC)/2259(PB)2019		
5006 0710°	0102140202019/4	APOLLO FINANCE LIMITED Vs.	Sec. 230-232 - Second	COMPANY PETITION	reply sign missed on ever pages,	
1 1		RISE PROJECTS PRIVATE	Motion	(COMPANIES ACT)/146(ND)2019	true copy sign missed, and page	
1 1		LIMITED		(00 7	numbering not mention, proof of	
1 1		LIMITED				
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5007 0710	0102150902019/6	PREMIER ROLLS COVERING	Sec 252 (3)	COMPANY APPEAL(COMPANIES	page 5, 7 translate	
1 1		(DELHI) PRIVATE LIMITED Vs.		ACT)/864(ND)2019		
1 1		[` '		, ,		
F000 0740	0120006412018/23	M/S BINDAL MERCHANDISE Vs.	IBC Under Sec 9	COMPANY PETITION IB	umana a fila	
5008 0710	0120006412018/23		IBC Under Sec 9		wrong e-file	
		MAPLE REALCON PVT LTD		(IBC)/496(ND)2018		
5009 0710	0102133012019/4	VIVEK VERMANI Vs. PUMA	Sec 60(5)	INTERLOCATORY APPLICATION	True copy sign missed	
1		REALTORS PVT. LTD.		(IBC)/2259(PB)2019	', '	
1 1				\\\.		
15040	040000400000011	VED CONTRACTO DVT : TO V	A P et 1	INTERLOCUTORY ARRIVATION	Marin and a sum	
5010 0710	0102064602020/1	VED CONTRACTS PVT LTD Vs.	Application under any	INTERLOCUTORY APPLICATION	Wrong document	
( l		RG INFRA-BUILD PRIVATE	other provisions- IBC	(I.B.C)/2326(ND)2020		
1 1		LIMITED	-			
5011 0710	0102066722020/1	M/S ASHUTOSH STEELS PVT.	Sec 60(5)	INTERLOCUTORY APPLICATION	no sign on index/true copy sign	
10011	0 1020001 22020/ 1		Sec 60(5)			
1		LTD. Vs. M/S ROYAL PRESSING		(I.B.C)/2485(ND)2020	missed/ no sign on affidevit	
		AND COMPONENTS PVT. LTD.				
5012 0710	0102076492019/9	VED CONTRACTS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Wrong Document	
1 1 1		LIMITED Vs. RG INFRABUILD		(IBC)/917(ND)2019		
1 1		PRIVATE LIMITED		\\\\;\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\		
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5013 0710	0102011722020/2	NEERAJ SINGLA Vs. INDO	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing	
1		LAMINATES PRIVATE LIMITED		(IBC)/384(ND)2020		
5014 0710	0102018012018/10	KKR INDIA FINANCIAL SERVICES	IBC under Sec 7	COMPANY PETITION IB	Uncomplete Doc	
1		PRIVATE LIMITED Vs. KWALITY	120 000 ,	I I		
1 1				(IBC)/1440(ND)2018		
		LIMITED				
		NITIN GUPTA Vs. ILD	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing	
5015 0710°	0102019202020/2	INTIN OUT TA VS. IED		· I		
5015 0710	0102019202020/2			(IBC)/508(ND)2020		
		MILLENNIUM PRIVATE LIMITED	IRC under Sec 7	(IBC)/508(ND)2020	Wrong Filing	
	0102019202020/2 0102100092019/6	MILLENNIUM PRIVATE LIMITED UTSAV SECURITIES PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Wrong Filing	
		MILLENNIUM PRIVATE LIMITED	IBC under Sec 7		Wrong Filing	

5017	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA	Sec. 243(1) (b)	COMPANY PETITION	Uncomplete Doc
5017	07 10 102 1084820 19/5	PROJECTS LIMITED & ORS	Sec. 243(1) (b)	(COMPANIES ACT)/120(ND)2019	Oncomplete Doc
5018	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs.	Sec. 45 (1),Sec 43(1) r/w	COMPANY	Wrong Filing
3010	07 10 102 130 1020 19/10	KALIBER ASSOCIATES PVT. LTD.	Sec 44 (1),Sec 45(1) 17W	APPLICATION(IBC)/1342(ND)2019	Wiong rining
		RALIBER ADDOGRAFED TVT. ETD.	060 44 (1),060 00(1)	AT LIGATION (IBO)/1342(ND)2013	
5019	0710102141892019/6	TOPNOTCH TRADING	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		CORPORATION PRIVATE LIMITED		(IBC)/2975(ND)2019	9
		Vs. INDO LAMINATES PRIVATE		()	
		LIMITED			
5020	0710102147412019/6	MAHAJAN PROMOTERS AND	Sec. 230-232 - Second	CP(AA) MERGER AND	Paging Not Mention
		DEVELOPERS PRIVATE LIMITED	Motion	AMALGAMATION(COMPANIES	
		Vs. ANURAG CHANDRA		ACT)/158(ND)2019	
5021	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs.	Application under any	COMPANY PETITION IB	True Copy Sign Missed
		AIR INDIA LIMITED	other provisions- IBC	(IBC)/73(ND)2019	
5022	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		WOODTECH PRIVATE LIMITED		(IBC)/3106(ND)2019	
5023	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG	IBC Under Sec 9	COMPANY PETITION IB	Uncomplete Doc
		TOWN PLANNER (P) LTD.		(IBC)/170(ND)2020	
5024	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Uncomplete Doc
		AUTOGEAR PRIVATE LIMITED		(COMPANIES ACT)/44(PB)2020	
5025	0710102078022019/5	PEE JAY FINANCE COMPANY	IBC under Sec 7	COMPANY PETITION IB	wrong Filing
		LIMITED Vs. V S MATRIX PRIVATE		(IBC)/976(ND)2019	
		LIMITED			
5026	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC	Sec. 241(1)	COMPANY PETITION	Uncomplete Doc
		CERTIFICATION SYSTEMS (INDIA)		(COMPANIES ACT)/92(PB)2019	
		PVT. LTD.			
5027	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		PROVIEW REALTECH PRIVATE		(IBC)/1685(ND)2019	
		LIMITED			
5028	0710102108652019/8	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		LIMITED Vs. SARVESHWAR		(IBC)/1874(ND)2019	
	0=1010011011001010	CREATIONS PRIVATE LIMITED	2 272 (2)		
5029	0710102112142019/8	RAVINDER SINGH & ANR. Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Page 4,5,6 not clear
1		REGISTRAR OF COMPANIES		ACT)/612(ND)2019	
5000	0710102150692019/2	DENA BANK (NOW BANK OF	0 40(4) = 6 44 (4)	COMPANY	D 00 04 07 05 00 40 4: 04 404
5030	0/10102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION	Sec 43(1) r/w Sec 44 (1)	1 -	Page 22,24,27,35,39,40 to 91,101
		MARKETING PVT. LTD		APPLICATION(IBC)/2588(PB)2019	not clear
5031	0710102150692019/3	DENA BANK (NOW BANK OF	Sec 43(1) r/w Sec 44 (1)	COMPANY	Page 27,29,35, 38 to 86, 102, 101
3031	0710102130092019/3	BARODA Vs. M/S RUBION	Sec 43(1) 1/W Sec 44 (1)	APPLICATION(IBC)/2588(PB)2019	not clear
		MARKETING PVT. LTD		AFFEIGATION(IBC//2500(FB/2019	not clear
5032	0710200117292019/1	R. TARKESHWAR NARAYAN Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong Filing
3002	071020011723201371	HORIZON BUILDCON PRIVATE	ibo under dec r	(IBC)/266(ND)2019	wrong r ming
		LIMITED		(1.20)/200(112)2010	
5033	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS	Rule 11 of NCLT	COMPANY	sign missed of advocate in index
		DENTAL PVT LTD & ORS	Tale II of NoE!	APPLICATION(COMPANIES	organ missed of day out of midex
1	1			ACT)/56(ND)2020	
5034	0710102006982020/3	KAPILA COLOURS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	reply sign missed,pg-19,22,25,26
1		LIMITED Vs. SAMTEX DESINZ		(IBC)/283(ND)2020	not clear,pg-30 repeated,true copy
	1	PRIVATE LIMITED		[ , ,	sign and stamp missed
5035	0710102027782020/1	GRID INFRATECH PVT LTD Vs.	Sec 12(2)	INTERLOCUTORY APPLICATION	Wrong file application
	1	HYTHRO POWER CORPORATION	, ,	(I.B.C)/1738(PB)2020	"
		LIMITED			
5036	0710102061452019/3	KAMAL KUMAR NEWAR Vs.	Application under any	COMPANY	volume break after 200 pages,Index
	1	NEWAR STEELS LTD.	other provisions	APPLICATION(COMPANIES	not proper to file.
				ACT)/764(ND)2019	
5037	0710102091342019/2	ANAND SONBHADRA Vs.	Sec 12(2)	COMPANY	Proof of service missed,pg-11-13
				APPLICATION(IBC)/176(ND)2019	not clear and font small
5038	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY	Application under any	COMPANY	pg-14,15 blur
1	1	COMMISSIONER OF INCOME TSX	other provisions- IBC	APPLICATION(IBC)/256(ND)2019	
		& ANR.			

5039	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Income tax service missed
5040	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	Wrong file application
5041	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019	Wrong file application
5042	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019	wrong file application
5043	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	Only 1 volume
5044	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	Wrong file application
5045	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	pg-14,15 blur
5046	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017	Document not properly uploaded
5047	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020	Wrong document type
5048	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020	true copy sign and stamp missed
5049	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	no supporting affidavit
5050	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Wrong file application
5051	0710102079752019/9	K&A ORGANICS VS. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Wrong file application
5052	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019	Wrong file application
5053	0710102140272019/4	CHIRAAG SHARMA Vs. E- MEDITEK INSURANCE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019	no supporting affidavit
5054	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018	Only proof of service
5055	0710102014622020/1	PANKAJ KUMAR SINGHAL VS. VGA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020	Wrong file application
5056	0710102014622020/2	PANKAJ KUMAR SINGHAL VS. VGA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020	Wrong file application
5057	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020	Wrong file application
5058	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Wrong file application
5059	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Wrong file application

5060	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019	only proof of service
5061	0710102117992019/3	M/S DINESH SANITARY STORE VS. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019	sign missed on reply
5062	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020	wrong document upload
5063	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019	Wrong e fill
5064	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018	wrong e fill
5065	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD VS. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	wrong e fill
5066	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020	wrong e fill
5067	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Incomplete document no index
5068	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019	Wrong e fill and incomplete documents
5069	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019	Document not in proper no index
5070	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED  Vs. ELEGANT INFRACON  PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019	wrong e fill
5071	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES VS. FLORA DYEING HOUSE PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019	Only proof of service
5072	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019	Wrong e fill
5073	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	wrong e fill
5074	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019	index missed
5075	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	proof of service missed
5076	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020	wrong e fill
5077	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020	wrong e fill
5078	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020	Page 81 82 83 not clear
5079	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020	page 102-112 not clear
5080	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020	proof of service missed

	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs.	Application under any	INTERLOCUTORY APPLICATION	Wrong e fill
		M/S. MODERN CREDIT PVT. LTD.	other provisions- IBC	(I.B.C)/1854(ND)2020	
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5082	0710102075122019/6	ANJUSHREE ENTERPRISES	IBC Under Sec 9	COMPANY PETITION IB	wrong e fill
		(PROPRIETORSHIP) THROUGH		(IBC)/879(ND)2019	
		AUTHORISED SIGNATORY Vs. C			
5083	0710102075122019/7	VIEW INNOVATIONS PVT. LTD.  ANJUSHREE ENTERPRISES	IBC Under Sec 9	COMPANY PETITION IB	a GII
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		(PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C		(IBC)/0/9(ND)2019	
		VIEW INNOVATIONS PVT. LTD.			
5084	0710102424522018/24	SANJEEV MEMORIAL	IBC under Sec 7	COMPANY PETITION IB	161-181,202-207not lear
,004	07 10 1024243220 10/24	FOUNDATION Vs. KAMRUP	ibo dildei sec i	(IBC)/936(PB)2018	101-101,202-207110t leal
		HOUSING PROJECTS PRIVATE		(IBC)/930(FB)2010	
		LIMITED			
5085	0710102011482020/1	RAJESH BUILDCON &	Rule 11 of NCLT, 2016	COMPANY	page 34-44,53-62 not clear.
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		LIMITED Vs. MR RAJESH GUPTA		ACT)/242()2020	
		LIMITED VS. MICHAGEOTI GOLTA		A01)/242()2020	
5086	0710102116932019/2	INCOME TAX OFFICER WARD	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	pg 6 not clear and true copy missed
		17(4) Vs. REGISTRAR OF	Government Body	ACT)/634(ND)2019	P3 - 1.51 5.52. 2.14 1140 00PJ 1110004
- 1		COMPANIES	Co. Similari Body		
5087	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION UPLOAD IN
[		LIMITED Vs. BAYA WEAVER		(IBC)/2428(PB)2019	ADDESTIONAL
- 1		LIMITED		,	
5088	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION UPLOAD IN
		LTD. Vs. NASCENT		(IBC)/2454(ND)2019	ADDESTIONAL
		COMMUNICATION PVT. LTD.			
5089	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD.	Sec 252 (1)	COMPANY	pg NUMBERING MISSED
		Vs. REGISTRAR OF COMPANIES	. ,	APPLICATION(COMPANIES	
		DELHI		ACT)/862(ND)2019	
5090	0710102153032019/2	PROPERTREE REAL ESTATE	Application under any	INTERLOCATORY APPLICATION	PG- 10,12,22,23 NOT CLEARK
		SOLUTIONS PRIVATE LIMITED Vs.	other provisions- IBC	(IBC)/1556(ND)2019	
		UNIBERA DEVELOPERS PRIVATE			
		LIMITED			
5091 (	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILED IN
		LTD. Vs. ADACTS DIGITAL PVT.		(IBC)/3194(ND)2019	ADDESTIONAL
		LTD.			
5092	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES	PG NUMBERING MISSED
		Vs. REGISTRAR OF COMPANIES		ACT)/118(ND)2020	
		NCT OF DELHI & HARYANA			
5093 (	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES	PG NUMBERING MISSED
		Vs. REGISTRAR OF COMPANIES		ACT)/118(ND)2020	
		NCT OF DELHI & HARYANA			
5094 0	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION	IBC under Sec 7	COMPANY PETITION IB	IRP REPORT FILE IN
	A=1010000110001010	INFRAPROJECTS PVT LTD		(IBC)/694(PB)2018	ADDESTIONAL
5095	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	VOL 1 MISSED AND UPLOAD
- 1		BOULEVARD PROJECTS PVT.		(IBC)/967(PB)2018	AGAIN CORRECTLY VOLUME ISE
5000	0740400007200040/50	LTD.	IDC Hadas Coa C	COMPANY PETITION IP	DC 24 25 26 20 46 NOT CLEAD
5096	0710120007302018/56	M/S. CONCORD	IBC Under Sec 9	COMPANY PETITION IB	PG- 24,35,36,38-46 NOT CLEAR
- 1		INFRASTRUCTURE PVT. LTD. Vs.		(IBC)/1059(ND)2018	
- 1		M/S. SHUBHKAMNA BUILDTECH PVT. LTD.			
	0710200425222018/1	ASHOK KUMAR GARG Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	TRUE COPY SING MISSED
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5097		LIMITED		(COMPANIES ACT)/166(ND)2017	
5097		M/S JAYASWAL NECO	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE IN
	0710102135052010/2	IIII/O OA IAGWAL NECO	ibo olider sec s	(IBC)/2617(ND)2019	ADDESTIONAL
	0710102135052019/2				
	0710102135052019/2	INDUSTRIES LIMITED Vs. M/S		(IBC)/2617 (ND)2019	ADDESTIONAL
	0710102135052019/2	INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING		(IBC)/2017 (ND)2019	ADDESTIONAL
5098		INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IRC Under Sec 9		
5098	0710102135052019/2 0710102139062019/2	INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	APPLICATION FILED IN ADDESTIONAL

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5100	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	PAGES CUT
5101	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE
		RAMA KRISHNA BUILDWELL PVT.		(IBC)/381(ND)2020	INADDESTIONAL
5102	0710102012742020/2	GAURAV KATHURIA Vs. RG	IBC Under Sec 9	COMPANY PETITION IB	REPLY'S FORMAT WRONG
5103	0710102027852020/1	RESIDENCY PRIVATE LIMITED SHARK MINES & MINERALS	IBC Under Sec 9	(IBC)/401(PB)2020 COMPANY PETITION IB	PAGE 5,6 NOT CLEAR
5103	0710102027852020/1		IBC Under Sec 9		PAGE 5,6 NOT CLEAR
		PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		(IBC)/677(PB)2020	
5104	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE IN AS A
3104	07 10 102 1000 7 20 19/0	KISHORE NAGARMAL	ibe officer sec 9	(IBC)/1882(ND)2019	ADDESTIONAL
		MARKETING PVT. LTD.		(150)/1002(140)2019	ADDESTIONAL
5105	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILED AS A
		EXIM PRIVATE LIMITED		(IBC)/2745(ND)2019	ADDESTIONAL
5106	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	IBC under Sec 7	COMPANY PETITION IB	NO DOCS
				(IBC)/3163(ND)2019	
5107	0710102166182019/2	AMARJIT SINGH CHATHA Vs.	Sec. 241(1),Sec.	COMPANY PETITION	WRONG EFILE
		THREE C INFRATECH PVT LTD	242(4),Sec. 244(1)	(COMPANIES ACT)/22(ND)2020	
5108	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES	Application under any	COMPANY	PG 54-55 NOT CLEAR
		APPAREL PVT LTD	other provisions- IBC	APPLICATION(IBC)/81(PB)2020	
5109	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	WRONG EFILE
		BOULEVARD PROJECTS PVT.		(IBC)/967(PB)2018	
5110	0710102005642020/2	SWASTIK PIPE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	WRONG EFILE
3110	071010200304202072	FARIDABAD STAMPINGS PVT.	ibo onder dec 3	(IBC)/261(ND)2020	WHONG ET IEE
		LTD		(150)/201(115)/2020	
5111	0710102006902019/5	STONEX INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	SIGN MISSED
		Vs. ZAVITSA REALTORS LLP		(IBC)/365(ND)2019	
5112	0710102023752020/1	CANDY ENTERPRISES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	PG-4MISSED
		Vs. FUNBARS HOSPITALITY PVT.		(IBC)/642(ND)2020	
		LTD.			
5113	0710102024812020/1	ZOOM COOMUNICATIONS LTD.	IBC under Sec 7	COMPANY PETITION IB	WRONG EFILE
		Vs. GLOBAL EMERGING		(IBC)/610(PB)2020	
		MARKETS INDIA LIMITED			
5114	0710102024812020/2	ZOOM COOMUNICATIONS LTD.	IBC under Sec 7	COMPANY PETITION IB	WRONG EFILE
		Vs. GLOBAL EMERGING		(IBC)/610(PB)2020	
5115	0710102030852020/1	MARKETS INDIA LIMITED RENZON TECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	index missed
3113	0710102030652020/1	Vs. RADICAL SOLAR PRIVATE	IBC Officer Sec 9	(IBC)/750(ND)2020	ilidex missed
		LIMITED		(IBC)/730(ND)2020	
5116	0710102105952019/4	CONTINENTAL CARRIERS	IBC Under Sec 9	COMPANY PETITION IB	sign missed on annexure
		PRIVATE LIMITED Vs.		(IBC)/1861(ND)2019	
		DELTRONIX INDIA LIMITED			
5117	0710102116932019/3	INCOME TAX OFFICER WARD	Sec 252 (1) - By	COMPANY APPEAL(COMPANIES	pg 6-7 not clear
		17(4) Vs. REGISTRAR OF	Government Body	ACT)/634(ND)2019	
		COMPANIES			
5118	0710102122482019/3	S.A. EQUIPMENTS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	WRONG EFILE
		LIMITED Vs. RYSN INFRA LLP		(IBC)/2866(ND)2019	
5119	0710102150902019/5	PREMIER ROLLS COVERING	Sec 252 (3)	COMPANY APPEAL(COMPANIES	incomplete doc
		(DELHI) PRIVATE LIMITED Vs.		ACT)/864(ND)2019	
5120	0710102170832019/7	INNOVATIVE FACILITY	IBC Under Sec 9	COMPANY PETITION IB	wrong index
3120	01 10 102 11 00320 13/1	SOLUTIONS PVT. LTD Vs. REAL	ibo olidei sec 9	(IBC)/150(ND)2020	wrong muck
		CARE BUILDING MAINTENANCE		(150)/100(145)2020	
I		SERVICE PVT. LTD			
l				1	1
5121	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT	IBC under Sec 7	COMPANY PETITION IB	incomplete doc
5121	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW	IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018	incomplete doc

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5122	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018	index missed and pg no 1 not cleatr
5123	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	sign missed on every page
5124	0710102004032020/1	MIDLAND VINCOM PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND	pg 16 not clear
3124	0710102004032020/1	LIMITED Vs.	Motion	AMALGAMATION(COMPANIES ACT)/20(ND)2020	pg to not clear
5125	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR	IBC Under Sec 9	COMPANY PETITION IB	index missed
3123	0710102003012020/3	ENTERPRISE INDIA PVT LTD	ibo onder sec 9	(IBC)/294(ND)2020	IIIUEX IIIISSEU
5126	0710102071502019/3	BHAINSRORGARH HOTELS AND	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Pg Not 1 & Income Tax Service
		RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	000 202 (1)	ACT)/300(ND)2019	Missing
5127	0710102083542019/12	RAJ KUMAR DUBEY Vs.	Sec 252 (1)	COMPANY PETITION	Signature Missing in Index & Reply
		REGISTRAR OF COMPANIES NCT	(-/	(COMPANIES ACT)/403(ND)2019	& Income Tax Service Missing /
		OF DELHI & HARYANA			Reply
5128	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Wrong File / Application
0.20		LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	120 011801 0000	(IBC)/2269(ND)2019	
5129	0710102133412019/1	SHAIKH NAFIS ANJUM Vs.	Sec 60(5)	COMPANY	Wrong File / Report
0.25	0.10102100412010/1	GHAZIABAD DEVELOPMENT AUTHORITY	555 55(5)	APPLICATION(IBC)/2100(PB)2019	Thought to hopot
5130	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH	IBC under Sec 7	COMPANY PETITION IB	wrong file
		TOWNSHIPS LIMITED		(IBC)/2592(ND)2019	
5131	0710102158122019/2	ASSISTANT COMMSSIONER OF	Sec 252 (1) - By	COMPANY PETITION	Roc & Income Tax Service
	0.1010210012201012	INCOME TAX Vs. REGISTRAR OF	Government Body,Sec 252	(COMPANIES ACT)/947(ND)2019	100 0 1100 1100 1100
		COMPANIES &OTHERS(M/S.	(3) - By Government Body	(007	
		BRAHMAFORCES COM PVT. LTD)	(o) - By Government Body		
		BRATIMAT ORGES COM FVT. LTD)			
5132	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020	Index Missing/ Reply
5133	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Affidavit And Estamp Date Paper
		Vs. SANYOG HEALTHCARE LIMITED		(IBC)/304(ND)2020	Not Match
5134	0710102006592019/4	RATAN SINGH Vs. THEME	IBC Under Sec 9	COMPANY PETITION IB	reply every pages signature
		EXPORT PVT LTD		(IBC)/323(ND)2019	missing
5135	0710102008952020/1	VANSH INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	incomplete documents & index
		LIMITED Vs. REGISTRAR OF	(-)	ACT)/138(ND)2020	missing
		COMPANIES DELHI			
5136	0710102009742020/3	GARG FINANCIAL MANAGEMENT	IBC Under Sec 9	COMPANY PETITION IB	Signature Missing In Reply & Page
		CONSULTANTS PVT LTD. Vs.		(IBC)/128(ND)2020	4 Not Clear
	1	VISION PLUS SECURITY			1.134.515
1		CONTROL PVT LTD.			
5137	0710102009902020/2	LIC HOUSING FINANCE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Signature Missing in Reply &Main
,	0.10102003302020/2	Vs. M/S IREO WATERFRONT	ibo under dec /	(IBC)/332(ND)2020	Case No Missing
	1	PRIVATE LIMITED		(155),002(145)2020	Out to missilly
5138	0710102012862020/4	M/S. J.N. BEHURA & COMPANY	IBC Under Sec 9	COMPANY PETITION IB	wrong e-file
3130	07 10 1020 12002020/4	Vs. M/S. MAHAVIR STONE	IDC Officer Sec 9	1	Wiong e-ine
	1			(IBC)/419(PB)2020	
E420	0740402040022020/2	CRUSHING PVT. LTD.	IDC under Coo 7	COMPANY DETITION ID	lumana da sumant
5139	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	wrong document
5140	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD	Application under any	COMPANY	Index Missing & Pagination Not
	0.1010202203202072	Vs. H.L. TECH FABRICS LTD.	other provisions- IBC	APPLICATION(IBC)/1387(ND)2020	Done
5141	0710102024532020/1	VIKAS SHUTTERING STORE PVT.	IBC Under Sec 9	COMPANY PETITION IB	Signature Missing In Index
	0.10102024002071	LTD. Vs. BHAVAYTECH INFRA	ibo olidei oec 9	(IBC)/618()2020	orginature missing in maex
1		PROJECTS PVT. LTD.		(	
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5142	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020	Signature Missing In Index
5143	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020	wrong application
5144	0710102028502020/1	MR. LAVAKESH Vs.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	Page No Clear 1 to 3,6 to 7
5145	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Document Not Upload Properly
5146	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
5147	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
5148	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019	wrong File
5149	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019	14, 15 not clear page
5150	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019	wrong doc upload
5151	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020	page numer missing
5152	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload
5153	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload
5154	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	service missing
5155	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020	document not properly upload
5156	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	wrong document upload
5157	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload
5158	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload
5159	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	wrong document upload
5160	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017	wrong document upload
5161	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020	wrong doc upload
5162	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019	wrong doc upload

5163	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	document properly upload
5164	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018	Reject (wrong file name)
5165	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wrong E-filing (application)
5166	0710102062592020/1	RAJNISH GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020	wrong E-filing
5167	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wrong E-filing
5168	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	wrong E-filing
5169	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	sign on reply missed, true copy and sign missed. exemption application also move in this reply.
5170	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	page no. 11-12 missed i.e. proof of service and 65-B Certificate
5171	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020	wrong E-filing
5172	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019	Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear
5173	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong e-filing
5174	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020	sign on reply and index not numbered (fill).
5175	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	proof of service missed, true copy and sign missed
5176	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Service MISSING/ (Vakalatnama & Memo Parties )
5177	0710102412382017/3	M/S COLÚMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong File / Report Filed By Liquidtor
5178	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Wrong File /Joint Petition
5179	0710102023302020/1	WHITE STUDIO ARCHITECTS VS. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020	Proof of Service / Reply
5180	0710102001212020/7	SHIV DYAL SHARMA VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020	Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply
5181	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Index Missing & Affidavit Missing & Signature Missing / Short Reply
5182	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	wrong File / Report Filed By irp
5183	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020	Affidavit Missing

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5202 0710102158532019/3 M/S RELIANCE COMMERCIAL 22(3)(b) COMPANY wrong e-file	I
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5203   0710102016872020/1   COLLEGEDUNIA WEB PRIVATE   IBC Under Sec 9   COMPANY PETITION IB   reply sign missed on ev	avery pages
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5204	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	true copy sign missed	
5205	0710102105962019/9	SANJAY MENDIRATTA Vs.	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	true copy sign missed Same file	
		FRIENDS AUTO INDIA LIMITED`		(COMPANIES ACT)/110(PB)2019		
5206	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN	Sec 30	COMPANY	wrong document	
		BANSAL	1	APPLICATION(COMPANIES		
				ACT)/826(ND)2019		
5207	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	document not clear	
		LIMITED Vs. UNJ IMPORT		(IBC)/659(ND)2019		
		PRIVATE LIMITED		(,		
5208	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION	wrong efile	
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5209	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs.	Application under any	COMPANY PETITION IB	wrong File Report Filed By	
		SATKAR AIR CARGO SERVICES	other provisions	(IBC)/361(PB)2018	Liquidtor	
		PRIVATE LIMITED	outer providence	(120)/001(12)2010		
5210	0710102029062020/5	ICICI BANK LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	true copy sign missed	
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5211	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER	Sec 60(5)	INTERLOCUTORY APPLICATION	proof of service missed	
1	3	JAIN	555 66(6)	(I.B.C)/2200(ND)2020	p. 55. 5. 55. 1.55 III.0504	
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5212	0710102066952020/3	STRAIGHT EDGE CONTRACTS	Sec 60(5)	INTERLOCUTORY APPLICATION	repy , and true copy sign missed	
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1		SHELTERS PVT. LTD.		(		
5213	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Document not uploaded proper	
3213	0710102000032013/4	Vs. REGISTRAR OF COMPANIES	Gec 232 (3)	ACT)/236(ND)2019	Bocument not aproaded proper	
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5214	0710102034502018/2	DY. COMMISSIONER OF INCOME	Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	Page 2 Missed	
3214	0710102034302018/2	TAX Vs. REGISTRAR OF	Government Body	ACT)/53(ND)2019	rage 2 misseu	
		COMPANIES M/S INDUS AIRWAYS	Government Body	ACT)/33(ND)2013		
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5215	0710102067862020/1	CHANDRA PRAKASH Vs. JAI	Sec 66(1)	INTERLOCUTORY APPLICATION	Page 116,117 not clear, page 120	
3213	071010200700202071	DRINKS PRIVATE LIMITED	Sec 60(1)	(I.B.C)/2555(PB)2020	Repeat	
		DRINKS PRIVATE LIMITED		(I.B.C)/2555(FB)2020	Кереаг	
5216	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY	Sec 66(1)	INTERLOCUTORY APPLICATION	Main Case Type Wrong	
3210	071010200043202071	OPTIONS SERVICES PVT LTD	Sec 60(1)	(I.B.C)/2576(PB)2020	Main Case Type Wiong	
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5217	0710102078032020/5	ALLURI SITARAMA RAJU Vs.	Sec. 241(1)	COMPANY PETITION	Wrong Document	
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5218	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Main Case No.	
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5219	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Main Case No. & No sign on	
32.13	37 10 10200 1402020/2	C PROJECTS PVT LTD	000 00(0)	(I.B.C)/3421(PB)2020	Written Submission	
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5220	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Main Case No. & no sign on	
3220	0. 10 10200 1402020/3	C PROJECTS PVT LTD	360 00(3)	(I.B.C)/3421(PB)2020	Written Submission	
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5221	0710102082352020/1	HEMANT KHANDELWAL Vs.	Application under any	COMPANY	page no 43,44,47 not clear	
3221	07 10 102002352020/1	HEIMANI KHANDELWAL VS.	other provisions	APPLICATION(COMPANIES	page no 45,44,47 not clear	
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5222	0710102082352020/2	HEMANT KHANDELWAL Vs.	Application under and	ACT)/428(ND)2020 COMPANY	Page no. 43 47 not clear no true	
3222	07 10 102002352020/2	HEIWANT KHANDELVVAL VS.	Application under any	APPLICATION(COMPANIES	Page no. 43,47 not clear, no true	
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5223	0710102082512020/2	STATE BANK OF INDIA Vs.	See CO/E)	ACT)/428(ND)2020	Decuments not unleaded arress	
5223	07 10102062512020/2	l l	Sec 60(5)	INTERLOCUTORY APPLICATION	Documents not uploaded proper	
1		KARAN GANDHI/ SUDIKSHA SAINI		(I.B.C)/3482(PB)2020		
5224	0710102143292019/4	HEM SINGH BHARANA Vs. ERA	Soc 60/5)	COMPANY	Wrong Document	
3224	07 10 102 1432920 19/4	INFRA ENGINEERING LTD	Sec 60(5)	APPLICATION(IBC)/2448(PB)2019	Wrong Document	
1		INFRA ENGINEERING LID		AFFLICATION(IDC)/2440(PB)2019		

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5225	0710102147452019/3	AKUATE INTERNET SERVICES	Sec. 230-232, Sec 234	CA(A) MERGER AND	Document not uploaded proper	
		LTD. Vs.		AMALGAMATION(COMPANIES		
				ACT)/173(ND)2019		
5226	0710102423182018/2	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Advance Service Missed	
		METENERE LIMITED		(IBC)/639(PB)2018		
5227	0710102423182018/4	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Page no. 307 to 312 not clear, No	
		METENERE LIMITED		(IBC)/639(PB)2018	sign in every page of petition	
5228	0710200000622018/3	RAKESH KUMAR PARDEEP	IBC Under Sec 9	COMPANY PETITION IB	not sign in reply	
		KUMAR Vs. DASH EXPORT PVT		(IBC)/1388(ND)2018		
		LTD				
5229	0710102019332020/1	APOGEE ENTERPRISES PRIVATE	Section 95(1)	COMPANY PETITION IB	Wrong Document	
		LIMITED Vs. ANIL NANDA		(IBC)/514(ND)2020		
5230	0710102027262018/5	JAGAT PAL PALIWAL AND ANR	IBC under Sec 7	COMPANY PETITION IB	No Index	
		Vs. JASSUM PROPCON		(IBC)/1756(PB)2018		
		PROJECTS PVT LTD				
5231	0710102061222020/3	PRIYANKA UPPAL Vs.	Sec. 59,Sec. 241(1),Sec.	COMPANY PETITION	Proof of service not clear, No sign	
		SUBSTRATAL SOLUTIONS PVT	242(4)	(COMPANIES ACT)/74(ND)2020	in reply	
		LTD			<u> </u>	
5232	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS	Sec 60(2)	INTERLOCUTORY APPLICATION	no index	
		PRIVATE LIMITED Vs. M/S MSX		(I.B.C)/2475(ND)2020		
		MALL PVT LTD				
5233	0710102067862020/2	CHANDRA PRAKASH Vs. JAI	Sec 66(1)	INTERLOCUTORY APPLICATION	No Index	
		DRINKS PRIVATE LIMITED		(I.B.C)/2555(PB)2020		
5004	0740400000440000/0	OUANDDA DDAKAOUNG 141	0 00(4)	INTERLOCUTORY ARRIVATION	a s to dec	
5234	0710102068442020/2	CHANDRA PRAKASH Vs. JAI	Sec 66(1)	INTERLOCUTORY APPLICATION	no index	
		DRINKS PRIVATE LIMITED		(I.B.C)/2578(PB)2020		
5005	0740400070700004	WIKDAM THE LY- ONE OPOUR	0 00(5)	INTERLOCUTORY ARRIVATION	and also be south	
5235	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP	Sec 60(5)	INTERLOCUTORY APPLICATION	no sign in reply	
		(CONSORTIUM)		(I.B.C)/3410(PB)2020		
5000	0710102076482020/3	DEICHA CHARMA V. MATIONAL	0 00(5)	INTERLOCUTORY ARRUDATION	P	
5236	0/101020/6482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION	Page no.	
				(I.B.C)/3139(ND)2020	41,43,45,71,108,109,113,159,160 to	
		CORPORATION LIMITED			166,169 to 172,204 not clear, page	
5007	0740400070040004	M/O ALIILIA CONODETE V. COK	A	INTERLOCUTORY ARRIVATION	230, 231 missed	
5237	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK	Application under any	INTERLOCUTORY APPLICATION	Wrong Document	
		PROJECTS PVT LTD	other provisions- IBC	(I.B.C)/3493(ND)2020		
5238	0710102082512020/3	STATE BANK OF INDIA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION	no Claus in weither autoriosis a	
5236	0710102082512020/3	KARAN GANDHI/ SUDIKSHA SAINI	Sec 60(5)		no Sign in written submission	
		KARAN GANDHI/ SUDIKSHA SAINI		(I.B.C)/3482(PB)2020		
5239	0710102124112019/2	AMIT AGARWAL Vs. BESTECH	IBC under Sec 7	COMPANY PETITION IB	page 95-99,101 not clear	
5239	0710102124112019/2	INDIA PRIVATE LIMITED	ibc under sec /	(IBC)/2321(ND)2019	page 95-99, for not clear	
5240	0710102162062019/4	NEERJA DUBEY & PUSHPA	IBC under Sec 7	COMPANY PETITION IB	true copy sign missed	
5240	0710102162062019/4	PRASHARA Vs. PARSVNATH	ibc under sec /	(IBC)/3385(ND)2019	true copy sign missed	
		DEVELOPERS LIMITED		(IBC)/3303(ND)2019		
5241	0710102165052019/4	BALWANT SINGH Vs. M/S AMB	IBC under Sec 7	COMPANY PETITION IB	true copy sign missed	
3241	07 10 102 1030320 19/4	INFRABUILD PRIVATE LIMITED	ibo under sec /	(IBC)/190(ND)2020	uue copy sigii iiiisseu	
5242	0710102009892019/4	OPENWORKS TECHNOLOGIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES	index missing	
J242	07 10 1020030320 13/4	PRIVATE LIMITED Vs.	360 202 (3)	ACT)/336(ND)2019	linger illipolitä	
		REGISTRAR OF COMPANIES		AC 1//330(ND)2013		
		DELHI				
5243	0710102032072018/4	ASHTBHUJ OCEAN MOVERS	IBC Under Sec 9	COMPANY PETITION IB	true copy sign missed	
3273	07 10 102002072010/4	PRIVATE LIMITED Vs. SARASH	ibo olidei dec s	(IBC)/5(ND)2019	aue copy sign misseu	
		EXPORTS SERVICES PRIVATE		(100)/3(110)/2013		
		LIMITED				
5244	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Pg- 4 to 13 / 26 to 29 not clear	
3244	07 10 102003952020/11	LUBRICANTS PVT. LTD.	360. 241(1),360. 242(4)	(COMPANIES ACT)/77(ND)2020	F9-4 to 137 20 to 23 Hot clear	
5245	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE	IBC under Sec 7	COMPANY PETITION IB	true copy missed & Reply With	
52.75	7, 10 1200 120020 10/3/	GATE PROPERTIES PVT LTD	ibo unuer sec /	(IBC)/1248(PB)2018	Final Report Also Filed Wrong Filed	
		GATE I NOTERTIES FVI LID		(150): 1240(FB)2010	rinal Report Also Flied Wrong Flied	
5246	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR	IBC Under Sec 9	COMPANY PETITION IB	wrong file application	
0270	0. 10102107732013/1	HOSPITAL LIMITED	ibo onder oec s	(IBC)/2952(ND)2019	wrong me approacion	
		11001 ITAL LIMITED		(100):2002(110)2010		

5247	0710102173792019/3	GREENFIELDS PETRICHOR	IBC Under Sec 9	COMPANY PETITION IB	Document Not Clear
		PRIVATE LIMITED Vs. PACK N		(IBC)/424(ND)2020	
		PACK PACKAGING PRIVATE			
		LIMITED			
5248	0710102014522020/1	RATIONALHEADS	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		TECHNOLOGIES PRIVATE		(IBC)/482(ND)2020	
		LIMITED Vs. HARSHIT INFO			
		SOLUTIONS PRIVATE LIMITED			
5249	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ	19(2)	COMPANY	wrong File
		ALAM		APPLICATION(IBC)/1093()2020	
5250	0710102023502018/12	ORIENTAL BANK OF COMMERCE	IBC under Sec 7	COMPANY PETITION IB	Annexes Not Clear (Bank Statement
		Vs. M/S KMG A TO Z SYSTEMS		(IBC)/1644(PB)2018	Cut in Light Side )
		PRIVATE LIMITED			
5251	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		PVT.LTD		(IBC)/2440(ND)2019	
5252	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON	IBC Under Sec 9	COMPANY PETITION IB	Incomplete Document
		BUILDERS PVT. LTD. (THROUGH		(IBC)/162(ND)2020	
		ITS DIRECTOR MR. RAM NIWAS			
		BANSAL) & ORS.			
5253	0710102004722019/22	ORIENTAL BANK OF COMMERCE	IBC under Sec 7	COMPANY PETITION IB	wrong File
		Vs. YAMUNA INFRADEVELOPERS		(IBC)/479(ND)2019	
		PRIVATE LIMITED			
5254	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES	PG NUMBERING MISSED
		Vs. REGISTRAR OF COMPANIES		ACT)/118(ND)2020	
		NCT OF DELHI & HARYANA			
5255	0710102007952020/2	SUDHIR POWER PROJECTS	Rule 11 of NCLT, 2016	COMPANY	wrong file
		LIMITED Vs. ARYAVIR BUILDCON		APPLICATION(IBC)/574(ND)2020	
		PVT. LIMITED			
5256	0710102139062019/2	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILED IN
		OKAMURA HOMES PRIVATE		(IBC)/2739(ND)2019	ADDITIONAL wrong File
		LIMITED			
5257	0710102173552019/3	BARU MAL VINOD KUMAR Vs.	Rule 11 of NCLT, 2016	COMPANY	Pagination Missing In Index
		AMIRA PURE FOODS PRIVATE		APPLICATION(IBC)/115(ND)2020	
		LIMITED			
5258	0710102071502019/3	BHAINSRORGARH HOTELS AND	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Page No 1 Not Clear & Income Tax
		RESORTS PRIVATE LIMITED Vs.		ACT)/300(ND)2019	Service Missing
		REGISTRAR OF COMPANIES			
5259	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	hard and soft amount cut 93-96 97-
		ANIL BHALLA		(IBC)/207(ND)2020	109 110-122
5260	0710102115252019/6	M/S DHINGRA TRADING CO Vs.	IBC Under Sec 9	COMPANY PETITION IB	PAGE NUMBERNING MISED AND
		M/S AMAZING INDIA TV PVT. LTD.		(IBC)/2028(ND)2019	2PAGES ARE CUT
5261	0710102147942019/6	ENGINEERED FACILITY	Sec 30	COMPANY	Index page numbering not
1		MANAGEMENT SERVICES PVT.		APPLICATION(IBC)/856(ND)2019	mention,Page number not
		LTD. Vs. EVAN			mention,affidavit
1		MULTISPECIALITY HOSPITAL &			missed,vakalatnama missed,index
		RESEARCH CENTER PVT. LTD.			not match with soft copy
5262	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs.	Sec 60(5)	COMPANY	wrong efiling
		M/S BHAVYA CROCKERY HOUSE		APPLICATION(IBC)/1289(ND)2019	
5263	0710120011462018/2	VIKRAM KAPUR & ORS. Vs.	Application under any	COMPANY	wrong filing
		ATLAS CYCLES HARYANA LTD. &	other provisions	APPLICATION(COMPANIES	
		ORS		ACT)/18(ND)2015	
5264	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA	Application under any	INTERLOCUTORY APPLICATION	wrong efiling
		AGARWAL	other provisions- IBC	(I.B.C)/1858(ND)2020	
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5265	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA	Application under any	INTERLOCUTORY APPLICATION	wrong efiling
		AGARWAL	other provisions- IBC	(I.B.C)/1858(ND)2020	
5266	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET	Sec. 45 (1)	COMPANY	wrong file
		BHASIN	','	APPLICATION(IBC)/872(ND)2019	
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5267	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR	Sec 252 (3)	COMPANY APPEAL(COMPANIES	wrong efiling
		OF NCT OF DELHI		ACT)/42(ND)2020	
5268	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efiling
5269	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efiling
5270	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	wrong efiling
5271	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020	wrong efiling
5272	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017	wrong index,file not according to index.
5273	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/44(ND)2020	wrong file
5274	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
5275	0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020	wrong file application
5276	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019	wrong documnet
5277	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Wrong file
5278	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	wrong file
5279	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/109(PB)2020	STATUS REPORT FILLED IN ADDITIONAL
5280	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Index Missing and Pagination Missing
5281	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/122(ND)2020	page 6,7 cut
5282	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019	PROOF OF SERVICE MISSED
5283	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017	wrong file
5284	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	WRONG FILE IA
5285	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020	INDEX MISSING
5286	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020	138,139,146,147,172,180,183,187 NOT VISIBLE
5287	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	index missing

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To	5290	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs.	Application under any	COMPANY PETITION	WRONG DOC	
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MS. GALLUS CHTTELS PRIVATE   Other provisions   COMPANIES ACT)*144(PD)2016   COMPANY SACT)*144(PD)2016   COMPANY	5293	0710200401442016/58		Application under any	COMPANY PETITION	wrong doc	
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2396   071010201435202011   DASHMESH MIPEX PRIVATE   LIMITED W. REGISTRAR OF COMPANIES   COMPANY APPEAL(COMPANIES   COMPANIES   295	0710102000902020/1		19(2)		INDEX MISSING		
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2237   071010202814202011   DURGA MOVIES PRIVATE LIMITED   Sec 252 (1)   COMPANY APPEAL(COMPANIES OF NCT OF DELHI   Vs. REGISTRARO P COMPANIES   Sec 252 (1)   COMPANY APPEAL(COMPANIES   ACT)7223(N)02020   NUMBERNO MISSING   Sec 252 (1)   COMPANY APPEAL(COMPANIES   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES CUT   ACT)723(N)02020   ALL PAGES C					ACT)/171(ND)2020	NUMBERING MISS	
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5306   0710102091932019/2   GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED   Sec 60(5)   COMPANY APPLICATION(IBC)/39(ND)2019   page number missing document not proper		1	MR. CHANDER PRAKASH				
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5307 0710102120822019/7 VIKRAM BAJAJ Vs. JASJIT SINGH Sec 43(1) r/w Sec 44 (1) COMPANY APPLICATION(IBC)/1756(PB)2019 Wrong E-Filling SAWJNEY Sec 60(5) INTERLOCUTORY APPLICATION 91-94 135-144 158-163 207-209 not	5306	0710102091932019/2		Sec 60(5)			
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5309	07404020405420204	KIN DEED KAND VA. DECISTRAD	See 252 (2)	COMPANY APPEAL (COMPANIES	No Ciam in months No composition
5309	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR	Sec 252 (3)	COMPANY APPEAL(COMPANIES	No Sign in reply, No supporting
		OF COMPANIES NCT OF DELHI &		ACT)/204(ND)2020	Affidavit & Amp; amp; No Income Tax
		HARYANA			and Roc Service
5310	0710102066472020/1	RUKMANI MEDICAL SYSTEMS	Sec 252 (3)	COMPANY APPEAL(COMPANIES	wrong e-filing
		PRIVATE LIMITED Vs.		ACT)/268()2020	
		REGISTRAR OF COMPANIES NCT			
		OF DELHI & HARYANA			
5311	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and all
3311	07 10 102 1337 120 19/0	SINGH BHARANA	360 00(1)		
		SINGH BHARANA		APPLICATION(IBC)/2184(PB)2019	respondents service missed
5312	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	19-34,37,46,65-83,102-104 not clear
5512	07 10 10 20 160 520 19/11		ibc under sec /		
		LIMITED Vs. UNJ IMPORT		(IBC)/659(ND)2019	page
		PRIVATE LIMITED			
5313	0710102722332018/12	MAHINDRA AND MAHINDRA	IBC under Sec 7	COMPANY PETITION IB	Supporting affidavit missed with the
		FINANCIAL SERVICES LIMITED Vs.		(IBC)/1665(PB)2018	documents and proof of service
		DELHI BARODA ROAD CARRIER			missed.
		PRIVATE LIMITED			
5314	0710102074682020/1	T.P.S BUILDCON LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Wrong document
1		REGISTRAR OF COMPANIES NCT	(0)	ACT)/289()2020	
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5315	0710102064662020/2	ARGOSY OVERSEAS PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	e-stamp paper uttar pradesh 100
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		LIMITED Vs. REGISTRAR OF		ACT)/251(ND)2020	rupees
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		HARYANA			
5316	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	pg-
		LIMITED Vs. UNJ IMPORT		(IBC)/659(ND)2019	30,31,34,54,57,65,67,68,69,76,77,78,
		PRIVATE LIMITED			not clear
5317	0710102019032020/2	SCOOP CONSTRUCTIONS	Sec. 230-232 - Second	CP(AA) MERGER AND	Pag 125 to 128 not clear
		PRIVATE LIMITED Vs.	Motion	AMALGAMATION(COMPANIES	' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '
		REGISTRAR OF COMPANIES		ACT)/37(ND)2020	
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		M/S P. P. AVIATION PVT. LTD.)	2 222 222 2	0.4(4) MEDOED AND	
5318	0710102062212020/1	CHATURANAN INDUSTRIES	Sec. 230-232, Sec 234	CA(A) MERGER AND	index missing and document
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		INFRASTRUCTURE PRIVATE		ACT)/57(ND)2020	
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5319	0710102035962020/2	APARNA CHOUDHRIE KALA Vs.	Sec 241 (2)	COMPANY PETITION	SIGN MISSED
		AQUA TERRA ADVENTURES INDIA	, ,	(COMPANIES ACT)/68(PB)2020	
		PRIVATE LIMITED		(	
5320	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL	Sec 60(5)	INTERLOCUTORY APPLICATION	SIGN MISSED 1ST VOL AND VOL
		CORPORATION LIMITED	55(5)	(I.B.C)/2184(PB)2020	221-269 PAGES NOT CLEAR
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5321	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	PG 19-20 NOT CLEAR
3321	07.10102131312019/24	MGF LAND LIMITED	360. 241(1)	(COMPANIES ACT)/173(PB)2019	FG 13-20 NOT CLEAN
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5322	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES	IBC Under Sec 9	COMPANY PETITION IB	Wrong Documents
		LTD. Vs. M/S. MICROMAX		(IBC)/330(ND)2018	
		ENERGY LTD.			
5323	0710102075952020/1	SURESH KUMAR JAIN Vs. MR.	Sec 66(1)	INTERLOCUTORY APPLICATION	Documents not uploaded proper
		SHAKEEL AHMAD		(I.B.C)/3135(ND)2020	
5324	0710102076972020/1	SURESH KUMAR JAIN Vs. MR.	Sec. 45 (1)	INTERLOCUTORY APPLICATION	Document not uploaded proper
		SHAKEEL AHMAD		(I.B.C)/3175(ND)2020	
5325	0710102105962019/9	SANJAY MENDIRATTA Vs.	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	Document not uploaded proper
1		FRIENDS AUTO INDIA LIMITED`		(COMPANIES ACT)/110(PB)2019	
5326	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN	Sec 30	COMPANY	Wrong Documents
3320	07 10 102 1420 120 19/3		360 30		Wrong Documents
1	1	BANSAL		APPLICATION(COMPANIES	
		1	1	ACT)/826(ND)2019	
5327	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrong Document
5327	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Wrong Document

5328	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Wrong Documents
5329	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	no Sign in Written Submisson
5330	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019	Supporting Affidavit Missed
5331	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	affidavit and index is missing
5332	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298()2020	index is missing
5333	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	True copy sign missed
5334	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020	Wrong filing
5335	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(ÂA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Pag 125 to 128 not clear
5336	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Only one page wrong document
5337	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Only one page wrong document
5338	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	Wrong file application
5339	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	Wrong file application
5340	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	sign on reply,proof of service not clear
5341	0710102061192020/1	MR. RAVINDRA LOONKAR VS. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PAGE 40,58 NOT CLEAR
5342	0710102061192020/2	MR. RAVINDRA LOONKAR VS. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PAGE 40,58 NOT CLEAR
5343	0710102146102019/5	GMS AHMED SYED Vs. EICHER	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	INCOMPLETE DOC
5344	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020	INDEX MISSED
5345	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	wrong efile
5346	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	progress report wrong efile
5347	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020	index missed incomplete doc

5348	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	index missed
		Vs. LA RESIDENTIA		(IBC)/188(ND)2020	
		DEVELOPERS PRIVATE LIMITED			
5349	0710102001212020/9	SHIV DYAL SHARMA Vs.	Sec 60(5)	COMPANY	sign missed with true copy
•••	0.1010200121202010	CONCEPT CAPITAL INFRA	355 55(5)	APPLICATION(IBC)/207(PB)2020	o.goooa aao oop,
		PROJECTS PRIVATE LIMITED		AT T EIGHTION(IBO)/207(I B)/2020	
				0.4(4) 1455055 4115	
5350	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND	index missed
		Vs. REGISTRAR OF COMPANIES		AMALGAMATION(COMPANIES	
				ACT)/22(PB)2020	
5351	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs.	Sec. 241(1)	COMPANY PETITION	true copy sign
		SHUBH ADVISORS PVT LTD		(COMPANIES ACT)/49(PB)2020	
5352	0710102024812020/2	ZOOM COOMUNICATIONS LTD.	IBC under Sec 7	COMPANY PETITION IB	wrong e fill
		Vs. GLOBAL EMERGING		(IBC)/610(PB)2020	
		MARKETS INDIA LIMITED		(150)/010(15)/2020	
5050	0710102025252020/2		A II 41	COMPANY	
5353	0/10102025252020/2	GAV DEVELOPERS PVT LTD Vs.	Application under any		wrong e fill
		SHUBH ADVISORS PVT LTD	other provisions	APPLICATION(COMPANIES	
				ACT)/192(PB)2020	
5354	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT.	IBC Under Sec 9	COMPANY PETITION IB	WRONG E FILL
		LTD. Vs. KREDO BEAUTY PVT.		(IBC)/1164(ND)2019	
		LTD.			
5355	0710102137862019/4	CLEARMEDI HEALTHCARE	Sec. 230-232, Sec 234	CA(A) MERGER AND	DOC NOT PROPER INDEX
1	10102107002010/4	PRIVATE LIMITED Vs.	000. 200-202, 000 204	AMALGAMATION(COMPANIES	DOG NOT I NOT EN INDEX
		REGISTRAR OF COMPANIES		ACT)/160(ND)2019	
				ACT)/160(ND)2019	
		(GEOGICAL CONSTRUCTIONS			
		PVT. LTD.)			
5356	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER	Sec. 241(1),Sec.	COMPANY PETITION	TRUE COPY SIGN MISSED
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019	
		PVT LTD	any other provisions	, , , , , , , , , , , , , , , , , , , ,	
5357	0710200412652017/3	VINAYAK ADVERTISING Vs.	IBC Under Sec 9	COMPANY PETITION IB	Progress Report-wrong efiling
10007	07 1020041203201773	RAJESH GEMS AND JEWELS PVT	ibo onder dec 3	(IBC)/546(ND)2017	1 rogress report-wrong enimg
				(IBC)/546(ND)2017	
		LTD		<u> </u>	
5358	0710200412652017/4	VINAYAK ADVERTISING Vs.	IBC Under Sec 9	COMPANY PETITION IB	Progress Report-wrong efiling
		RAJESH GEMS AND JEWELS PVT		(IBC)/546(ND)2017	
		LTD			
5359	0710200412652017/5	VINAYAK ADVERTISING Vs.	IBC Under Sec 9	COMPANY PETITION IB	progress report -wrong e-filing
		RAJESH GEMS AND JEWELS PVT		(IBC)/546(ND)2017	
		LTD			
5360	0710102002242020/10	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	Brief facts of written submission
15500	07 10 102002242020710	DELHI BARODA ROAD CARRIER	Sec 30(3)		index is missing
				APPLICATION(IBC)/274(PB)2020	index is missing
		PRIVATE LIMITED			
5361	0710102002242020/9	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	Sign is missing on every page of
		DELHI BARODA ROAD CARRIER		APPLICATION(IBC)/274(PB)2020	written submission
		PRIVATE LIMITED			
5362	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT	IBC Under Sec 9	COMPANY PETITION IB	pagination is missing
		LTD Vs. UTM ENGINEERING PVT		(IBC)/248(ND)2019	
		LTD		(/	
5363	0710102009432019/8	STRESSED ASSETS	IBC under Sec 7	COMPANY PETITION IB	Index is missing
3303	07 10 1020094320 19/8		ibc under sec 7	I I	index is inissing
		STABILISATION FUND Vs. SHREE		(IBC)/324(ND)2019	
		BHOMIKA INTERNATIONAL			
		LIMITED			
5364	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	Application under any	INTERLOCATORY APPLICATION	Valuation Report have to file as IA,
1			other provisions- IBC	(IBC)/15(ND)2020	Wrong e-filing
5365	0710102027802020/3	AJEET KUMAR SAXENA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	True copy and signature is missing
1		ANAND SONBHADRA	, , , ,	(I.B.C)/1718(ND)2020	'' "
1				,	
5366	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES	Application under any	INTERLOCUTORY APPLICATION	Report have to file as IA, Wrong e-
3300	07 10 102033412020/1				
l		APPAREL PRIVATE LIMITED	other provisions- IBC	(I.B.C)/2021()2020	filing
5367	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs.	Application under any	INTERLOCUTORY APPLICATION	wrong e-filing
1		JBB-EVEREST BUILDTECH	other provisions- IBC	(I.B.C)/2449(ND)2020	
		PRIVATE LIMITED			
5368	0710102078142019/17	SANDEEP GOEL Vs. DAMONT	19(2)	COMPANY	Doc not showing
1		DEVELOPERS PRIVATE LIMITED	` '	APPLICATION(IBC)/703(PB)2019	
5369	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	Application under any	COMPANY PETITION	Page 3 not clear
15555	0.101020/3002013/3	ATO CERTICEOT VI. ETD. Vo. IV.A	other provisions	(COMPANIES ACT)/69(ND)2019	i age o not clear
	1	1	IOTHER DROVISIONS	(CUMPANIES ACT)/09(ND)2019	

5370	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/399()2020	Uncomplete doc
5371	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019	Wrong filing
5372	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear
5373	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear
5374	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Page 81,82,84 Cut
5375	0710102035812020/3	HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
5376	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
5377	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Document not uploaded proper
5378	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	no Sign in written submission
5379	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Page No 83,84,92,93,96,97,98,99 not Clear
5380	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	File not uploaded proper
5381	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	File not uploaded proper
5382	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Page No. 32,34,36,38,40 in Hindi
5383	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	File not upload proper
5384	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Supporting Affidavit Missed
5385	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019	Document not upload proper
5386	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545()2020	Wrong Document
5387	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	No sign in annexures
5388	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	TRUE COPY SING MISSED
5389	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	INDEX MISSED UPLOAD PROPERLY
5390	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	TRUE COPY SING MISSED

5391	0710102076942020/1	UJJAWAL GARMENTS PRIVATE	Sec 252 (3)	COMPANY APPEAL(COMPANIES	TRUE COPY SING MISSED
		LIMITED Vs.		ACT)/282(ND)2020	
5392	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019	INDEX MISSED
5393	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR
5394	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR
5395	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	TRUE COPY MISSED & VOLUME BREAK
5396	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/560(ND)2018	ALPPLICATION FILE IN ADDESTIONAL
5397	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	true copy sign missed
5398	0710102083202020/1	SATENDRA SINGH TOMAR VS. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Sec. 213	COMPANY PETITION (COMPANIES ACT)/107()2020	wrong file
5399	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	wrong file
5400	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020	different document wrong file
5401	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	wrong file
5402	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	no doc
5403	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018	Sign is missing on written submission
5404	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	All pages are not clear
5405	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	Wrong e-filing
5406	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	Index is missing
5407	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	True copy is missing on annexures
5408	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	Wrong efiling
5409	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	wrong e-filing

5410	0710102015752019/2	SURINDER KUMAR Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/148(ND)2019	True copy is missing on annexures
5411	0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other provisions- IBC	ALL ELECTRONIES PROCEEDING	File report as an IA, wrong e-filing
5440	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI		INTERLOCUTORY ARRUSATION	Truce Comparison missions
5412	0710102065512020/2	FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020	True Copy is missing
5413	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index
5414	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index
5415	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Index is missing
5416	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	NOT FOUND
5417	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Index is missing
5418	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020	Application -wrong e-filing
5419	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sign on every page of Reply
5420	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sign is missing on every page of reply
5421	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/992(ND)2019	PG-22-28 NOT CLEAR
5422	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	true copy sing
5423	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018	index missed sing missed client and adv
5424	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	pg 117 not clear
5425	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	pg -134-148 cut
5426	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	prof of service missed & vol break
5427	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	application file in addestional wrong filing
5428	0710102076232020/4	ICICI BANK LIMITED VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	PG-17 ,62,124, NOT CLEAR 352 CUT ,
5429	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC)/703(PB)2019	TRUE COPY SING MISSED
5430	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/296(ND)2020	PG- 6,8,10,14,16,18,20,22,24,26,28,30,32, 34 NOT CLEAR , WRONG AFFIDAVIT
5431	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019	TRUE COPY SING MISSED

5432	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)2019	TRUE COPY SING MISSED
5433	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	wrong e-filing
5434	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020	wrong filing
5435	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020	TRUE COPY SING EVERY PAGE & amp; amp; DEPONENT SING MISSED AFFEDAVIT NOT VERIFY
5436	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	TRUE COPY SING EVERY PAGE
5437	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019	PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER
5438	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019	PG 51 NOT CLEAR
5439	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	INDEX MISSED
5440	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020	WRONG EFILE
5441	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/246(ND)2020	INDEX MISSED
5442	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	VOL-2 BREAK
5443	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	wrong efiling
5444	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	sign miss0710102068752020/2
5445	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH	IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019	SIGN MISSED
5446	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed
5447	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed
5448	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020	Page end signature missing
5449	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Wrong e-filing
5450	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	PAGE NUMBERING MISSED TRUE COPY SING MISSED
5451	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019	APPLICATION FILE IN ADDESTIONAL WRONG FILING
5452	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	INDEX MISSED

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5453	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER	Sec. 241(1),Sec.	COMPANY PETITION	PG-45,47-50 NOT CLEAR
		Vs. M/S VCARE TECHNOLOGIES	242(4),Application under	(COMPANIES ACT)/157(ND)2019	
		PVT LTD	any other provisions		
5454	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE IN
0707	07 10 102 1404020 1070	Vs. PCM WORLDWIDE FLIGHTS	ibo olidoi occo	(IBC)/2968(ND)2019	ADDESTIONAL WRONG FILING
				(IBC)/2900(ND)2019	ADDESTIONAL WRONG FILING
		PRIVATE LIMITED			
5455	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR	Sec. 241(1)	COMPANY PETITION	AFFIDAVIT VERIFIED DATE MISSED
		MGF LAND LIMITED		(COMPANIES ACT)/173(PB)2019	
5456	0710102166692019/4	UMESH GARG Vs. BANK OF	Sec 60(5)	COMPANY	AFFIDAVIT VERIFIED DATE MISSED
3430	07 10 102 1000 920 19/4		360 00(3)	1	AFFIDAVIT VERIFIED DATE MIGGED
		BARODA		APPLICATION(IBC)/2861(PB)2019	
5457	0710102007572019/9	ORIENTAL BANK OF COMMERCE	IBC under Sec 7	COMPANY PETITION IB	INDEX MISSED
		Vs. M/S PIYUSH COLONISERS		(IBC)/449(PB)2019	
				(150)1440(1 5)2010	
		LTD.			
5458	0710102007612020/3	FOCUS BUILDWELL PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	TRUE COPY SING MISSED
1		LIMITED Vs.		AMALGAMATION(COMPANIES	
1				ACT)/27(ND)2020	
5459	0710102011862020/2	MASCOT BUILDWELL PRIVATE	Sec 252 (1)	COMPANY APPEAL(COMPANIES	FILE AS A APPLICATION
5459	07 10 10 20 1 1862 0 20 7 2		Sec 252 (1)		FILE AS A APPLICATION
1		LIMITED Vs. REGISTRAR OF		ACT)/157(ND)2020	
1		COMPANIES OF NCT OF DELHI &			
1		HARYANA			
5460	0710102018582020/2	AXIS INTEGRATED SYSTEMS	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSED SERVICE MISSED
3400	07 10 1020 1030202072		ibc offder Sec 9		INDEX MISSED SERVICE MISSED
l		LIMITED Vs. AON CONSULTING		(IBC)/497(ND)2020	
1		PRIVATE LIMITED			
5461	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING	Sec 60(5)	INTERLOCUTORY APPLICATION	NOT UPLOAD PROPERLY
		DEVELOPMENT FINANCE		(I.B.C)/1784(PB)2020	
1				(I.B.C)/1704(FB)2020	
		CORPORATION LTD.			
5462	0710102079132020/4	YES BANK LIMITED Vs. M/S	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong e-fill
1		OVERSEAS PRIVATE LIMITED		(I.B.C)/3309(ND)2020	
1				, , , , , , , , , , , , , , , , , , , ,	
5400	0740400400570040/4	HOUA DEVINE DRAVEED	IDO do 7	COMPANY RETITION ID	44 40 4 -l
5463	0710102409572018/4	USHA DEVI Vs. PRAVEER	IBC under Sec 7	COMPANY PETITION IB	pg 14-18 not clear
		CONSTRUCTION PVT LTD.		(IBC)/486(PB)2018	
5464	0710102033072020/1	RELIGARE FINVEST LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong e-file Document (Application
		PARSVNATH DEVELOPERS		(IBC)/959(ND)2020	Filed)
		LIMITED		(120)/000(112)2020	
			2 21111		
5465	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO	Sec. 241(1)	COMPANY PETITION	No index, true copy sign missed
		CONSTRUCTION		(COMPANIES ACT)/89(ND)2020	
5466	0710102082882020/1	AKHILESH KUMAR GUPTA Vs.	Sec. 12A	INTERLOCUTORY APPLICATION	NO Index , NO Pagination
		KABITA BARIK & ORS.		(I.B.C)/3521(ND)2020	, , , , ,
1		INABITA BARIR & ORG.		(I.B.O)/3321(ND)/2020	
5467	0710102107652019/7	TATA CAPITAL FINANCIAL	IBC under Sec 7	COMPANY PETITION IB	No documents uploaded
		SERVICES LIMITED Vs. BALDEO		(IBC)/1808(ND)2019	
		METALS PRIVATE LIMITED		j. , , ,	
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5468	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN	IBC under Sec 7	COMPANY PETITION IB	True copy sign missed
		TRANSPORTATION INDUSTRIES		(IBC)/3(ND)2020	
		PRIVATE LIMITED			
5469	0710102009832019/5	M/S JASMEET ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	NO Index , NO Pagination, No
3403	07 10 1020030320 13/3		IDC Ulider Sec 9	1 1	
1		M/S SHRI GANESH FIRE		(IBC)/364(ND)2019	affidavit, no memo of parties, Brief
		EQUIPMENTS PVT. LTD.			Synopsis, True copy sign
5470	0710102025572018/6	FLEXITUFF VENTRUES	IBC Under Sec 9	COMPANY PETITION IB	page no. 16 to 35 page cut
		INDERNATIONAL LIMITED Vs.		(IBC)/1694(ND)2018	
				(100), 1004(140)2010	
		TREND FLORRING PRIVATE			
		LIMITED			
5471	0710102032752018/8	MONTEREAUX RESORTS PVT.	Section 420	COMPANY PETITION	True Copy Sign is missing in whole
	1	LTD. Vs. ASCOT HOTELS AND		(COMPANIES ACT)/144(ND)2016	documents
				(COMI AMES ACT)/ 144(ND)2010	documents
		RESORTS PRIVATE LIMITED			
		GAYATRI STEELS Vs. ASPG	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing
5472	0710102033472020/2	JOANANNI OTELLO VS. AOI O		I	
5472	0710102033472020/2			I(IBC)/795(ND)2020	
5472	0710102033472020/2	INFRASTRUCTURES PRIVATE		(IBC)/795(ND)2020	
		INFRASTRUCTURES PRIVATE LIMITED	IDC under Co - 7		Tues against selected an against selected
5472 5473	0710102033472020/2	INFRASTRUCTURES PRIVATE LIMITED PIRAMAL ENTERPRISES LIMITED	IBC under Sec 7	COMPANY PETITION IB	True copy sign missed on annexure
		INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7		True copy sign missed on annexure

5474	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	
5475	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	
5476	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing	
5477	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	
5478	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	
5479	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		cument not properly upload	
5480	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	
5481	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1731(ND)2019		page no. 25 to 42, small fonts and uncleared data.	
5482	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	
5483	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	
5484	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	
5485	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	
5486	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	
5487	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	
5488	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	
5489	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	
5490	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	
5491	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.		IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	
5492	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited		IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	
5493	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited		Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	
5494	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited		IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	

5495	0710102024652018/4	MADHUMEET KAUR VS LA	APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED,	
		MARCA KNOWLADGE AND SERVICES PVT.LTD			PAGE 2,3 CUT AND 10,4 NOT CLEAR	
5496	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited	IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E- Stamp Paper Wrong Date	
5497	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.	IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	
5498	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.	CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange- 28,41,43,76,130 / True Copy Sign / Supporting Affidavit	
5499	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	
5500	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	
5501	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	
5502	710102006732019	Technologies Plus India Pvt. Ltd.	Section-252	Nitika Goel	Two Volumes Missing	
5503	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan	IB/1083/PB/2018	Rajpal Singh	Document Not Upload	
5504	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.	IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	
5505	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.	Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224- 241,104-109,112,114,116-118,125,152 / DD-3.500	
5506	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.	IB/300/PB/17	S.K Sharma	Document Not Upload	
5507	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.	IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear- 52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	
5508	710102107992019	Great India Creative Pvt Ltd	1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	
5509	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.	IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear- 345,355,358,368,373,382,393,399,404 ,409,414,471,477,484,493,502,506,51 3,516 / Wrong Arrange-380 etc	
5510	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	
5511	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.	Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192- 203,205,312,313, / Pg Cut-171-172	
5512	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.	Section-9	Ayush Sharma	Case Withdrawl By Advocate	
5513	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.	Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	
5514	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.	IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	
5515	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.	Section-9	Siddharth Mittal	Registered Office Gujarat	
5516	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.	Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107- 111,86-96	
5517	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.	Section-9	NIL	[Hard+Soft]-Pg Not Clear- 13,58,50,48,72,56-58,59,60,94	
5518	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/1958/PB/19	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear- 32,34,35,38,82 / 10Rs. Welfare Missing	

5519	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB1055/PI	B/19 Ranajana Roy	Gawai [Hard+Soft]-Pg Not Clear- 32,34,35,38,40,82 / 10Rs. Welfare Missing	
5520	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.	IB/818/PE	Mayank Sharn		
5521	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.	IB/451/PE	8/18 Nalini	[Hard+Soft]-Pg Not Clear-89- 92,95,105,145,146,148,154,159,160,1 61	
5522	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.	Section-9	Manish Kuma	r Jurisdiction West Bengal	
5523	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/1361/2	019 Ranajana Roy	Gawai [Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation- 60,78,94	
5524	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.	CAA/60/F	B/18 Pankaj Jain	Wrong Document	
5525	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/	2018 Videh Vaish	[Hard+Soft]-Original Order	
5526	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.	IB/1811/N	D/19 Sudeep Singh	[Hard+Soft]-Pg Not Clear- 47,48,57,61,99-108 / Translation-78- 79,109-111 / True Copy Sign	
5527	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.	IB/1693/N	UKCA & Partn		
5528	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.	IB/547/PE	3/2018 Priyaranjan Di		
5529	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.	IB/904/NE	0/2019 Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	
5530	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.	IB/1226/N	D/19 Arun Jain	Document Not Upload	
5531	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.	IB/470/NE	Naveen Bhard	waj [Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56- 64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	
5532	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.	CP.No.36	5/ND/19 Pratibha Sinha	a Document Not Upload / Pg Not Clear-68,83,138	
5533	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.	IB/1405/2	019 Rachit Aggarv		
5534	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors	Section-2	Laxmi gurung	Registred Office Haryana	
5535	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd	IB/2440/N	D/ 2019 Rakesh Kuma	r [Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	
5536	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.	CP.No.21	7/ND/17 Sarevesh Kasi		
5537	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.	IB/452/NE			
5538	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.	IB/2347/2	019 PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	
5539	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.	IB/134/NE	0/2019 Rajnish Singh	Document Not Properly Uploaded	
5540	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.	Section-7	Pawan Kumar	Ray Registered Office Haryana	

5541	710102134642019	Toolika Bhargava & Ors. V/s. BPTP	Section-7	Pawan Kumar Ray	Registered Office Haryana	
5542	710102140552019	Arihant Evergreen Agro Plast And	IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate /	
	7 10 102 1 100020 10	Textiles Pvt. Ltd.	12/020/112/2010	Trajonara in Garcona	Advance Service / Pg Not Clear-87	
5543	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s.	CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-	
		ROC			Missing-7 / True Copy Sign	
5544	710102142672019	Greenopolis Welfare Association	IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-	
		V/s. Three C-Shelters Pvt. Ltd.		' ' '	112,113,115,152-162,118-119,122-	
					124,152-185,187-191	
5545	0710102119002019/1	Deepak Khurana V/s. Earth	CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-	
		Infrastructure Ltd.			26,57,67 / proof of service	
5546	710102143942019	Pr. Commissioner of Income Tax-6	Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services /	
		V/s Navis Exim Pvt. Ltd.& Ors.			ROC	
5547	710102118802019/5	Ghan Shyam Sharma V/s. Anurag	IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-	
		Kumar Sinha			50,52,53 / Document Not Upload	
5548	710102143022019	Pratima Duggal V/s. Parsvnath	Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	
		Buildwell Pvt. Ltd.				
5549	710102017202019/5	Sunil Kumar Pathak & Ors. V/s.	IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg	
		Green Bay Infrastructure Pvt. Ltd.			Not Clear-64,66 etc	
5550	710102136622019	Padia Timber Company Pvt. Ltd.	IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True	
		V/s. Bank Of Baroda			Copy Sign	
5551	710102135612019/1	Gwalior Bypass Project Ltd. V/s.	IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign /	
		National Highway Authority Of			Translate-109	
		India				
5552	710102148252019	Sanjay Roy Chowdhary V/s. Uppal	IB/2297/ND/2019	Singh & Associates	Document Not Upload	
		Housing Pvt. Ltd.				
5553	710102143642019	Aggcon Equipments Internationla	Section-9	Gautam Singh	Document Not Upload	
		Pvt. Ltd. V/s. Oriental Structural				
		Engineers Pvt. Ltd.				
5554	710102149412019	Amit Kumar Malik V/s. Kindle	IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	
		Developers Pvt. Ltd.		<u> </u>		
5555	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP	Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	
		Ltd.	ID (070 / DD / 00 / 0			
5556	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep	IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document /	
	710102149622019	Kumar Gupta	0	Ashish Ohashaa O Kashaaa	[Hard]-Pagination Not Mention	
5557	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor	Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-	
		Sh Varinder Arora V/s. SNG		Bansai	48,49,53,54,84,90 Etc/ [Soft]- 48,50,51,55,59,60,63,64,65,66 Etc.	
		Developers Ltd Ors			46,50,51,55,59,60,63,64,65,66 EtC.	
5558	710102002812019/2	Neeru Kapoor & Anr. V/s.	IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-	
3336	710102002012019/2	Parsynath Developers Ltd.	IB/103/NB/2019	Vijay Naii	60,62,63,64,66,170 / Pg Not Clear-	
		i arsviratii bevelopers Etu.			169	
5559	710102150492019	Hemant Khatri Ors V/s. Raheja	Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No	
	7 10 102 100 4020 10	Developers Ltd	occaon i	Addin Tandon	171 Missed Etc [Soft]-211 To 215,	
		2010104010 2111			232,233,235,237	
5560	710102156562019	Sentinels Security Pvt Ltd V/s.	Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3	
		Cardio Fitness India Pvt Ltd			& Form 5 Performa Issue , MCA	
					Service Etc	
5561	710102155952019	Atlas Electric Industries Pvt. Ltd.	IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	
		V/s. Anuhi Technology IMP. EXP.				
		Co. Ltd.				
5562	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai	IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	
		Precious Traexim Pvt. Ltd.				
5563	710102156732019	Capt.Samual Tarig Omar Ahmed	Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In	
		V/s. Zexus Air Services Pvt. Ltd.			Legal Format	
5564	710102102082019/3	Anshul Uppal V/s. Newtech	IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-	
		Promoters & Developers Pvt. Ltd.			Not Clear-79-	
					86,96,99,101,104,105,116,120,121,12	
					2,129,135	
5565	710102158432019	Ashu Agencies V/s. Al-Dua Food	IB/2405/ND/2019	NIL	Document Not Upload	

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5566	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.	IB/1803/ND/2018	NIL	Document Not Upload	
5567	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.	IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83- 87 / Wrong Arrange-16	
5568	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors	IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	
5569	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd	IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear- 65,66,85,86,87,95,96,221,227,231,243 ,244,227,243,245,251,Etc	
5570	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.	Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear- 111,112,114,167,170,230,231,232,129 ,178,234,296,473,476,477,478,479,48 1 etc	
5571	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.	IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	
5572	710102077912019/1	S.Kapoor V/s. Unitech Ltd.	CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	
5573	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	
5574	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.	IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	
5575	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.	IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196- 208,209,210,211,212,223,268- 278,281,239,312	
5576	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.	CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certficate- 133 / Pg Not Clear-132-133	
5577	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.	IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut- 164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	
5578	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.	CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64- 69,74,75,83,84,88,89,94,95	
5579	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.	Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	
5580	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.	IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	
5581	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	
5582	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	
5583	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	
5584	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.	IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear- 11,13,15,22 / Sign On Reply	
5585	710102157862019	Bajrang Traders V/s. Raipur Power & Steel	Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114- 116 / Missing-146 / Registered Office Ludhiana	
5586	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.	IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation- 60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	
5587	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.	IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412- 418,461-464,304-309,315,149- 150,159-163 / Translate-303	
5588	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	
5589	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel	IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	
5590	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.	IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	

5591	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.	IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	
5592	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.	Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83- 89,178-184,204-205,310,256 / Wrong Arrange-96 etc	
5593	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.	CP.No.54/73(4)/ND/	2019 Amit Agarwal	Document Not Upload	
5594	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd	CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	
5595	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.	Section-252	Zoheb Hossain	Registered Office Haryana	
5596	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.	Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	
5597	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.	IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	
5598	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.	Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	
5599	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126- 131,137-139	
5600	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.	IB/241/2019	Vikas Garg	Document Not Upload	
5601	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.	IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back- 31,32,33,46,789-879,1109-1169 etc	
5602	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.	IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176- 187,315-330,341-344 etc	
5603	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.	IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33- 38,40 etc	
5604	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear- 61,64,80,81,91,132- 134,37,39,45,49,51,52,54,56,59,105,1 20 / Missing-14 etc	
5605	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.	IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	
5606	710102002572020	Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd.	IB/1291/PB/2018	Vivek Raheja	[Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88	
5607	710102000982020	Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.	IB/902/ND/2019	Ashutosh Jain	[Hard+Soft]-Pg Not Clear-17,20	
5608	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.	IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	
5609	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.	Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	
5610	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.	IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E- Stamp Paper Notary	
5611	710102003772020	Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.	IB/76/ND/2020	KNM & Partners Law Offices	Document Not Upload	
5612	710102003602020	Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman	IB/470/ND/2017	Sanyam Goel	[Hard+Soft]-Pg Not Clear-38- 41,44,46,48,49	
5613	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.	IB/2353/ND/2019	Vineet Arora	Document Not Upload	
5614	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.	IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	
5615	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd	IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	
5616	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd	IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64- 68,74,77,78,86-88 Etc	

5617	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd	IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second VOI Will Be Break Estamp Missing Etc	
5618	0710102082042019/24	Ritu Tandon V/s. Rain Automotive	IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32- 33, 69	
5619	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd	CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	
5620	710102007332020	Ram Dev International Ltd.	IB/178/PB/2017	Prabhjit Singh Soni	[Hard+Soft]-Translate-23-27	
5621	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.	IB/73/PB/2017	Harsh Sinha	Document Not Upload	
5622	710102008222020	Tathagata Bhattacharya vs World consulting & Research Corporation	IB/1081/2016	Kanti Mohan	(Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR	
5623	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd	IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	
5624	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc	CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	
5625	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.	IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing- 36,38,48,50,52,73 / Pg Not Clear- 154,155,170,171,173-175 etc	
5626	710102008742020	Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors	IB/398/PB/2017	knm&Partners	[Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange	
5627	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.	IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	
5628	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd	IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	
5629	710102010192020	American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.	IB/509/PB/2017	Reetesh Kumar Aggarwal	[Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82	
5630	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd	IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Uplaod	
5631	710102010612020	Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd	IB/547/PB/2018	Rohit Sehgal	[Hard+Soft]-Pg Not Clear- 231,232,242,243,254,259,262,265, Etc	
5632	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors	IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56- 58,59-60/ Pg No 1-4 Wrong Arrange	
5633	710102010532020	Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors	IB/558/ND/2019	Raj Kumar Gupta	[Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc	
5634	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93- 104,107-112,116-117,312-315 Etc	
5635	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited	IB/127/NCLT/AHM/2017	NIL	To Be Returned	
5636	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd	IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc	
5637	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd	IB/2680/2019	Shalini Kapoor	 [Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5- 11,13-24,35-38,40-46,48- 50,59,63,64,68-73,86-88,90 Etc	
5638	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd	IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	
5639	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd	IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	
5640	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	
5641	0710102143622019/2	Accelerated IT Solutions Pvt Ltd	IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8- 9,54-101, Etc	

5642	710102013132020	Power2sme Pvt Ltd V/s. Uttam		IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	$\neg$
		Strips Pvt Ltd					
5643	710102132752019/5	Pradeep Kumar & 454 Ors V/s.		IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No	
		Alchemist Townhsips Pvt Ltd Ors		ID/25/ND/2010		22 Wrong Arranged Etc	-
5644	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover		IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaod	
5645	710102007252020	Sanwara Barter Pvt Ltd And Viksat		CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter	[Hard+Soft]-Wrong Document /	
10040	7.10.102007.202020	Mercandise Pvt Ltd		or (ozar) to median	Garriara Barter	Accounting Treatment Certificate	
						Etc	
5646	710102014832020	Anil Kum ar Aggarwal V/s.		IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload	
		Interparts Marketing Pvt Ltd				Etc	
5647	710102014822020	Anil Kum ar Aggarwal V/s.		IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload	
		Interparts Marketing Pvt Ltd				Etc	
5648	710102014802020	Anil Kum ar Aggarwal V/s.		IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload	
5649	0710102144702019/1	Interparts Marketing Pvt Ltd  Jay Ace Technologies Pvt Ltd V/s.		IB/330/ND/2018	Tandon Law Assocaites	Etc [Hard+Soft]- Pg No 141,149-151,168-	
3049	0710102144702019/1	Micromax Energy Ltd		IB/330/ND/2016	Talldoll Law Associates	171 Missing Etc	
5650	0710102414062017/12	India Bulls Housing Finance Ltd		IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-	
		V/s. Forgings Pvt Ltd		12.130.1 2.20.11	Taran Ganan	41,52,53,59,67,51/ Pg No 57 Missing	
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5651	710102008512020	Tirupati Venkateshwar Rasayan		Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong	$\neg$
		Pvt Ltd V/s. Roc				Arrange / Pagination Not Done in	
						Soft Copy	
5652	0710102132892019/3	HCL Eagle Ltd		CA(CAA)138(ND)2019	Vaish Assocaites	[Hard+Soft]-Original File Missing	
	0710102156602019/8	Object Metal Industria - 1413//-		04/044)404/PD/0040	0	Etc [Hard+Soft]-E Stamp Paper With	——
5653	0710102156602019/8	Sharda Motor Industries Ltd V/s.  NDR Auto Components Ltd		CA(CAA)164/PB/2019	Sunil Agarwal	Hard+Soπj-E Stamp Paper With   Affidavit Missing Etc	
5654	710102017522020	IFCI V/S. Hi Piont Investment		IB/478/PB/2017	Megha Choubey	[Hard+Soft]-Case Type Wrong Etc	
3034	710102017322020	Finance Pvt Ltd		IB/47 6/F B/2017	Wiegila Choubey	[maid+30it]-case Type Wrong Etc	
5655	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech		IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/	$\dashv$
		Ltd				Index Not Mach Etc	
5656	710102017802020	J .H Jewls Pvt Ltd And Shivshakti		Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-	$\neg$
		Commercial Pvt Ltd				120,142,143,181,182,185,186,229-	
						231,242,240,241,250,251,260-262 /	
						Pg No 240,241 Wrong Arrange Etc	
	710102018222020	O. D. Dudladoro V/o. A dour Double ob		IB/2731/ND/2019	Data a Court		
5657	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd		IB/2/31/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc	
5658	710102017622020	Union If India V/s. Sunart Hotels		Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-	
3030	710102017022020	Ltd SHL Ors		06011011-241	G.E Meena	110,131,132,139,173-177 Estamp	
						Paper Missed Etc	
5659	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd		IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	
5660	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd		CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-	
		Ors		<del> </del>	<u></u>	182,354,355,/ Pg No 317-352 Etc	$\longrightarrow$
5661	0710102034372018/6	Bank Of India V/s. Brys Agro		IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-	
5662	0710102034372018/6	Procurement Pvt Ltd Bank Of India V/s. Brys Agro		IB/238/ND/2019	Edge Law Partners	24,30,31,35,36,45,46,52-55,57 Etc [Hard+Soft]-Pg Not Clear-	$\dashv$
3002	07 10 1020343720 10/0	Procurement Pvt Ltd		15/230/145/2013	Lage Law Faitifels	24,30,35,38,45,46,49,59,60 Etc	
5663	710102118132019	Sun Control Systems V/s. Aarcity		IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order	-
		Infrastrturte Pvt Ltd				Copy Missed / Estamp Paper &	
		<u> </u>				Supporting Affidavit Missed Etc	
5664	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML		IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-	$\neg$
1		Infra Ltd				79,82,94,97,100,103,106,	
1		1				109,128,131,134,146,147, 159-	
1		1				179,181,184,187,213,216,220,223,226	
1		1				,229,232,234 / Wrong Document Etc	
5665	710102020982020	Dynamic Security V/s. Ajit		IB/1525/ND/2019	Nipun Gautam	 [Hard+Soft]-Pg Not Clear-195-	
2002	7 10102020962020	Automotive Services Pvt Ltd		ID/ 1323/ND/2019	Nipun Gautam	Hard+Soft -Pg Not Clear-195-   180,187-191,166,-184 , 175-	
1		Automotive del vices F Vt Ltu				180,183,184,185,186,187,188,189,190	
		1				1.191	
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5666	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc	CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance	
					Service / No Proper Page No Etc	
5667	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd	Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95	
5668	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd	Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	
5669	0710102128072019/2	OBC V/s Pellet Energy System Pvt	IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	
5670	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors	CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc	
5671	0710102133062019/1	Sameeksha Infrateci Pvt Ltd	CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc	
5672	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc	Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear- 41,46,49,59,71,72,85,86,87 Etc	
5673	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd	IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear- 8,18,20,22,23,31 Etc	
5674	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd	IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc	
5675	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd	IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc	
5676	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd	IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	
5677	0710102105272019/2	Avni Securities Pvt Ltd	CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc	
5678	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd	CP/157/241/242/2019	Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	
5679	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd	Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62- 66,108,118,120-129,170-177,178- 179,180,181,188,193-198 Etc	
5680	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc	CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear- 152,153,154,155,156,158,19- 162,166,169,174,178 Etc	
5681	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd	IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc	
5682	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd	CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc	
5683	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors	CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc	
5684	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd	Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear- 50,51,52,57,61-64,76,121,155 Etc	
5685	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd	Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127- 129,155,156,186-190,238,239- 246,659,661,662,664-667,783,798- 804,807,808,813,832,849-850,853- 856, Etc	
5686	710102023902020	Cloud 9 Projects Pvt Ltd Ors	Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99- 102,104-108,112-129,168-180,184- 185 / BR Missing Etc	
5687	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd	IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear- 9,12,14,16,18,19,24,25 Etc	
5688	710102025812020	Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd	IB/1782/ND/2019	Pravin P Navandar	[Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc	
5689	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc	
5690	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc	CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc	

5691	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd		IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75- 81 Etc	
5692	710102026432020	Truform Engineers V/s. Technofab		Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-	
3032	710102020432020	Engineering Ltd		Section-5	Aluli S Agaiwai	50,55,90,112,113-120,137 Pg No	
		Engineering Ltd				77.78 Missed / Document Not	
		0 1 111 11 11 10 111		15/440/0040		Upload Etc	
5693	710102027242020	Govind Mutha Huf Ors V/s.		IB/116/2019	Brijesh Kumar Tandon	[Hard+Soft]-Pg Not Clear-	
		Sumanglam Cold Storage Pvt Ltd				24,27,36,54,65,70,85,86,103,111,118,	
		Ors				121,128-130 Etc	
5694	710102025722020	Usha Devi V/s. Praveer		IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc	
		Constructions Pvt Ltd					
5695	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global		IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-	
		Forwarding India Pvt Ltd				65,77,83,85,86/ Pg No 96 Missed Etc	
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5696	710102027992020	Deepak Walia Ors V/s Amil Matta		IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc	
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5697	710102026232020	Balak Ram Nehra Ors V/s. Mansha		CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service	
	1.10.1020202020	Builders Contractors Pvt Ltd Ors		0.720072.172.12720.10	Transcon Transco	Missed Etc	
		Builders Contractors I VI Eta Cis				Imissed Ltc	
5698	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop		Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-	
3030	/1010202/5/2020	Sceinces Pvt Ltd		Section-9	Siddilartii Natii	157,158-174,178-180 Etc	
				0.4/200/020/19/00/0	<u> </u>		
5699	0710102139832019/1	Income Tax Officer V/s. Mukim		CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc	
		Infotech Pvt Ltd					
5700	710102023182020	Balak Ram Nehra Ors V/s. Mansha		CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents	
		Builders Contractors Pvt Ltd Ors				Service Missed Total 11 Only Send	
						To 3 Parties Etc	
5701	710102149522019	Gupta Sales Corporation V/s. ARM		Section-9	Deepesh Gupta	[Hard+Soft]-Pg Not Clear-31-32 /	
		Tech India Ltd				Proof of Service Missed Etc	
5702	0710102007572020/2	Rajnikant Nanubhai Kapadi		IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc	
				<del> </del>			
5703	7.10102E+14	Endless Services Pvt Ltd V/s. SLR		Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-	
		Contruction Pvt Ltd				116,117,187/ Pg No 104 Translate /	
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5704	0710102136702019/2	Maxwell V/s ASP Sealing Products		IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	
		Ltd					
5705	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal		IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	
		Infgrastrture Developers Pvt Ltd					
5706	0710102163592019/1	Attika Gupta V/s. Supertech Ltd		IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	
5707	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc		CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc	
5708	071010213652019/3	Himalyan Packagings Pvt Ltd Ors		IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed	
3700	07 10 102 130320 19/3	V/s. Lexus India Ltd		IB/2/10/FB/2019	Fraveen Kumai Singii	Etc	
5709	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s.		IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed	
5/09	0710102017412020/1			IB/400/ND/2020	Ashish		
		Metro Management Services Pvt				Etc	
	1-1-1-1-1	Ltd		00/202/020/0	<u> </u>		
5710	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc		CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	
5711	710102026292020	Sanjeev Memorial Foundation V/s.		IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-	
		Kamrup Hosuing Projects Pvt Ltd			"3"	199,200-214,225-235,237-239,241-	
						257,289,299-304,212,313,319-326,343	
						349, Etc	
5712	710102028852020	Reliance Commercial Finance Ltd		IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35-	
37.12	7 10 102020032020	V/s. Rosewood Trexim Pvt Ltd		15/413/01/2013	Ritesii Aggarwai	44,46,53,54,55,56,57,61 Etc	
		V/S. ROSEWOOD TEXIIII PVI LIU				44,46,53,54,55,56,57,61 Etc	
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5713	0710102149872019/4	Syndicate Bank V/s. Supreme		IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload	
		Alloys Ltd		In / see / P.P. / see -	<del>_</del>	Etc	
5714	0710102013492020/3	Navair International Pvt Ltd V/s		IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc	
		Entrainment City Ltd					
5715	0710102408922018/47	State Bank Of India V/s. Asian		IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc	
		Colour oated Ispat Ltd					
5716	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL		IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed /	
		Satellite Communications Pvt Ltd				65-B Certificate Missed Etc	
5717	710102027272020	Rexsona Tiles Pvt Ltd V/S.		Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-	
		Waaman Products Pvt Ltd				26,	
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5718	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal	Section-7	Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case	
					Type Change / Document Not Upload Etc	
5719	710102027262020	New Pearl Vitrified Pvt Ltd V/s	Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	
		Waaman Products Pvt Ltd			[ conj. g com co	
5720	710102029672020	Punjab National Bank V/s. Radico Trading Ltd	Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38- 42,76,79-86,90-128,135,150 Etc	
5721	710102027292020	Infoedge Solutions Pvt Ltd V/s.	Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-	
		Roc			51,64,88,98,134-135 / Pg No 41 Translate Etc	
5722	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd	IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc	
5723	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd	Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc	
5724	0710102166692019/1	OBC V/s Piyush Colonisers Ltd	IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc	
5725	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd	IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc	
5726	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati	IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-	
		Fortune Industries Pvt Ltd Ors		,	157,166,167,187,181,188,189,185-191 Etc	
5727	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors	Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc	
5728	710102029642020	Agarwal Marketing And Services	IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-	
		Energy Pvt Ltd			631,639,640,642,682-686,787-	
					804,773,775,777/ Pg No 491 Missing Etc	
5729	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s	Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-	
		Kredo Beauty Pvt Ltd			151,154,157-163,165,170- 171,173,281,282,290,380,389 Etc	
5730	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd	Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54- 56,58,59,73,75,77,78,79,80,81,82,84,8	
5731	0710102107562019/3	Veronica Fashions Pvt Ltd Ors	CA/554/252/202	0 Ajit Sharama	6,91,152 [Hard+Soft]-Soft Copy Not Match	
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5732	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd	Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc	
5733	710102028662020	Lalit Grover V/s. CVC Opticals OPC	Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload	
5734	0710102019142020/3	Pvt Ltd Yogesh Sharama V/s. Al Dua Food	IB/519/2020	R Sundar Ramanathan	Etc [Hard+Soft]-Pg NoT Clear-94-	
		Processinbg Pvt Ltd			103,304	
5735	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr	IB/1397/PB/2019	S Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear- 116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc	
5736	710102030502020	Tuf Metallurgical P Ltd V/s. Albus	IB/1089/ND/2018	8 Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-	
		India Ltd			101,105,106,108,111,112,114,118,124	
					,127,131,134,136- 140,142,143,148,149,151-158,160-164	
					140,142,143,148,149,151-158,160-164   Etc	
5737	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd	IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc	
5738	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors	IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc	
5739	0710102025972020/1	Edelwess Asset Recontruction	IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-	
		Company Ltd V/s. Tecpro Systems Ltd			507,484-489,490-507,601,448,452- 457 Etc	
5740	0710102017082020/2	Vishal Fabrics Ors V/s AVJ	IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-	
		Developers India Pvt Ltd			244,273-274,294,292,172,297 Etc	
5741	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd	IB/1493/PB/2018	B Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142- 144,165-169, 201,204,210,278,279	
					Etc	

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Aman Hospitality Pvt Ltd 57,331,470-479,490,492-500,555- 556,583, 5765 710102033102020 Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr Section-7 ASA Legal Services LLP [Hard+Soft]-Pg No Clear- 1424,1426,1426,12618,1005,2655,224- 2230,2835,2226,2552,-2572, Etc 5766 710102033352020 Win Holt India Pvt Ltd IB/1782/ND/2019 Rafia Nazir [Hard+Soft]-document Not Upload	l			<del> </del>		<u> </u>	
Section	5764	710102033152020		Section-7	Khaitan & Khaitan		
5765   710102033102020   Bizlife Property Buyers Welfare   Association V/s. HSL Software Pvt   Ltd Anr   Section-7   ASA Legal Services LLP   [Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-230,2835,2268,2552,-2572, Etc	1		Aman Hospitality Pvt Ltd	1			
Assocation V/s. HSL Software Pvt Ltd Anr 1424,1426,1827,1828,1005,2655,224-Ltd Anr 2230,2835,2268,2552,-2572, Etc  5766 710102033352020 Win Holt India Pvt Ltd IB/1782/ND/2019 Rafia Nazir [Hard+Soft]-document Not Upload							
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Etc	5766	710102033352020	Win Holt India Pvt Ltd	IB/1782/ND/2019	Rafia Nazir		
						Etc	

5767	710102033572020	SNS Engineering Pvt. Ltd. V/s. M- City Infrastructure Pvt. Ltd.	Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79- 80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	
5768	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.	Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234- 238,265,166,274,167,300,313,305-310 etc	
5769	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.	Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	
5770	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.	Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	
5771	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.	IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc	
5772	710102032702020	State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd.	IB/1342/ND/2018	Ashok Kumar Juneja	[Hard+Soft]-Translate-102	
5773	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.	Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc	
5774	710102032352020	ERA Infrastructure India Ltd. V/s. ROC	Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	
5775	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC	Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc	
5776	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	
5777	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP	Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110- 112,115-119 / Case Type Wrong	
5778	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.	Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc	
5779	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India	Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	
5780	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.	IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	
5781	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.	IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	
5782	710102034082020	Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.	Section-9	Charu Sachdev	Soft Copy Not Match	
5783	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.	Section-9	Arvind Kumar Shukla	Soft Copy Not Match	
5784	710102034302020	ACL Components Ltd. V/s. JMA E- Comm Pvt. Ltd.	Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear- 199,202,203,205,207,209,211,217,218 ,365,84,85,87	
5785	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.	IB/1432/ND/2019	Ajit Yadav	Wrong E-Filling	
5786	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.	Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	
5787	710102034042020	SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.	Section-9	Charu Sachdev	Soft Copy Not Match	
5788	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425	Swarup	Wrong Document	
5789	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425	Swarup	Wrong Document	
5790	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.	IB/1718/2018	R.K Gupta	Wrong E-Filling	
5791	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign	

E700	740402474082040/2	Catalyat Maalth Advisors But 14d	ı	T	ID/2000/ND/2040	Nichant Assauc	Mana E Filling	
5792	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	
5793	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	
5794	710102025682021	GURUANSH REALTECH PRIVATE LIMITED VS VEDVAAN INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	VENKET RAO	stamp paper and affidavit missed and vakalatnama missed	29/06/2021
5795	710102043132021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS PROJECT MANAGER CIVIL		Sec 60(5),Sec 25(j)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	due payment other section	29/06/2021
5796	710102043692021	ANIL TAYAL VS ICICI BANK LIMITED		Sec 12(2)	COMPANY PETITION IB (IBC)/654(PB)2019	ABHISHEK	Service missing	29/06/2021
5797	710102043582021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	Pg. no. 58-162 are not clear and double pagination and service is missing	29/06/2021
5798	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
5799	710102043672021	TIMES INNOVATIVE MEDIA LIMITED VS RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED & ANR		Sec 60(5)		Manish Kumar Srivastava	Application is not linked with main case, pagination is missing, Stamp paper and service are missing	29/06/2021
5800	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	29/06/2021
5801	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED		IBC Under Sec 9		SANYAM JAIN	missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120-121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages,"	
5802	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	29/06/2021
5803	710102037412021	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. VS VENTO POWER AND ENERGY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kunal Parag Vaishnav	Advocate welfare & mp;amp;amp;amp;amp; Court fees miss/Page not clear-66 to 72 & amp;amp;amp;amp;amp;amp; Small font/Merge into one PDF/Incomplete Docs/Index Attached with volume/etc	29/06/2021
5804	710102043072021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	37-38 page missed, Roc report and roc service missed	29/06/2021

5805	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	repeated file	29/06/2021
5806	710102043082021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	repeated file	29/06/2021
5807	710102042832021	EMINENCE SHARECOM ADVISORS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Govind	councel detail missed in index,list of dates and event missed in file	29/06/2021
5808	710102043062021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	affidavit are back date in stamp paper, power of attroney all back date,ROC report missed and advance service missed	29/06/2021
5809	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Akshay Joshi	case type wrong,Kindly removed exemption application, stk 7 missed, 50-54 page not clear,66 page not clear 86-90 page not clear,92-93,96-99,230-236,253-262 not clear,92-93,96-39,230-236,253-262 cut,283-294,305-313, pages not clear all statement are not eligible, 393,675-680, page missed, advance service missed	29/06/2021
5810	710102043092021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	repeated file	29/06/2021
5811	710102043052021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	repeated file	29/06/2021
5812	710102042862021	BANK OF BARODA VS M B MALL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/607(PB)2020	Brijesh Kumar Tamber	Payment Not Done	30/06/2021
5813	710102043742021	HINDUSTAN PREFAB LTD. VS ARCHON POWERINFRA INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1064(ND)2020	PARVEEN	affidavit back date	30/06/2021
5814	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	30/06/2021
5815	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	Payment Not Done	30/06/2021
5816	710102043802021	ARVIND GARG VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/348(ND)2017	Arvind	Soft Copy Not Match With Technically plz check	30/06/2021
5817	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	30/06/2021
5818	710102025882021	STATE BANK OF INDIA VS JAGDISH GANGA PRASAD PRAKASH	Company Petition IB (IBC)	Section 95(1)		J SAGAR ASSOCIATES DELHI	double page numbering on every pages.	30/06/2021
5819	710102026032021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS MRS. ASHA MITTAL	Company Petition IB (IBC)	Section 95(1)		Aditya	Volume 1 index missed advocate welfare missed, Master data of M/s Hi Tech Grain Processing Pvt.Ltd./Etc and IRP Certificate missed form 2 missed	30/06/2021
5820	710102026052021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS MR. NARESH MITTAL	Company Petition IB (IBC)	Section 95(1)		Aditya	Court fees miss	30/06/2021
5821	710102026092021	STATE BANK OF INDIA VS SHANTANU JAGDISH PRASAD	Company Petition IB (IBC)	Section 95(1)		J SAGAR ASSOCIATES DELHI	Double Pagination in volume -1,3,4, IRP Certificate and Form -2 Missed	30/06/2021
5822	710102035172021	AJI INTERNATIONAL PRIVATE LIMITED VS GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		моніт	Case type wrong	30/06/2021

5823	710102038812021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Arunav Garg	vakalatnama sign missed welfare missed	30/06/2021
5824	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakaltnama	30/06/2021
5825	710102042932021	BNT MEDIA & ENTERTAINMENT LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		GROWON SERVIC	Petition every page sign	30/06/2021
5826	710102043302021	ART BUSINESS & CONSUMER FINANCE INDIA PRIVATE LIMITED VS LVS ESTATES PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Gaurav	Small font page no. 98 to 100,104 to 106,208 to 210pages not clear 142,183,184,274 to 278,282, no valuation report	30/06/2021
5827	710102043532021	NITESH BANSAL VS RIDHI AUTO INDUSTRIES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Ram Anugrah Singh	Master index/Page not clear-37- 43,45-72,123-129,131-158,201- 232/type True copy not TC/etc	30/06/2021
5828	710102043682021	SUNRISE ENTERPRISES VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ASHISH SINGH	Merge into one PDF/Volume wisie index/9 (3)b certificate miss/etc	30/06/2021
5829	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		NEED TO IA FILE	30/06/2021
5830	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		PAGE-81-85 NOT CLEAR	30/06/2021
5831	0710102022462020/11	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		COURT FEE MISSING	30/06/2021
5832	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
5833	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021
5834	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	30/06/2021
5835	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	30/06/2021
5836	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	30/06/2021
5837	0710102003182021/2	CD EXPO BUSINESS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/54(ND)2021		Main Case number not there, First page Index page not there, Proof of service missing	30/06/2021
5838	0710102021942021/1	AKHIL AHUJA Vs. INDIA RAILWAY CATERING AND TOURISM CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1488(ND)2021		E-stamp is missing, Affidavit is missing, Sign is missing in each pages, Index also missing	30/06/2021
5839	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5840	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021

5841	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
5842	710102044252021	NILESH SHARMA VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	Page-183 to 200 not clear & mp;amp;amp; Wrong section chosen	07-01-2021
5843	710102044242021	TATA POWER DELHI DISTRIBUTION LTD VS DURHA VITRAK PVT LTD RP OF AISHWARIA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Sec 60(5)		Manish Kumar Srivastava	IA not linked with main case no./Proof of service missing	07-01-2021
5844	710102043882021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS MR. BRIJ BHAN BHADANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	double numbering after page 53 and page numbering not mention in type copy please mention type copy from to where	07-01-2021
5845	710102044032021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	42-146 not clear page and section wrong	07-01-2021
5846	710102044052021	TOURISM FINANCE CORPORATION OF INDIA LTD. VS ARYAVIR BUILDCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/581(ND)2020	Raddhika Khanna	stamp paper Haryana 50 rupees	07-01-2021
5847	710102044292021	KUSHAL CHANDRA SHARMA VS SEPSET REAL ESTATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2216(ND)2019	HARSHAL KUMAR	stamp paper missing /wrong section chosen	07-01-2021
5848	710102044062021	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. VS VISION PLUS SECURITY CONTROL PVT LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/128(ND)2020	VAIBHAV TYAGI	stamp paper notary missing and notary missing in affidavit	07-01-2021
5849	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	07-01-2021
5850	710102021742021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS PRABHAT KUMAR SRIVASTAVA	Company Petition (Companies Act)	Sec 241 (2)		sfioncit	Proof of service & Deprice and Proof of service & Deprice and Proof of Service & Deprice and Proof of Service & Deprice 7-01-2021	
5851	710102027232021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	Pages in hindi 343,344, no court fees & welfare in vakaltnama, No MoA & AoA and Company master data missed, delete exemption application from petition	07-01-2021
5852	710102035162021	BHARAT ANAND VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec. 441		Depaish	Section 165(6) mentione and fees missed, MoA & Description amp; ApA missed, Roc report missed, Petitioner company name missed, no sign in every page of petition	07-01-2021
5853	710102040472021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Intervention Petition (IBC)	Sec 60(5)		ANISH GHOSHAL	Court fees and welfare missed on vakalatnama, Please mentioned in the prayer if u want file intervention petition	07-01-2021
5854	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		E-stamp missing	07-01-2021
5855	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	07-01-2021
5856	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	07-01-2021

5857	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020	E-stamp missing	07-01-2021
		TRAVEL PVI. LID.				
5858	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs.	Application under any	COMPANY PETITION	Contact Helpdesk 011-24363846 e-	07-01-2021
		M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	other provisions	(COMPANIES ACT)/66(PB)2013	filing@nclt.gov.in	
5859	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017	Proof of service missing	07-01-2021
5860	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018	Affidavit missing, Wrong Alignment done, Same document filed twice	07-01-2021
5861	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	Sign missing in Page No. 1	07-01-2021
5862	0710102001112021/1	MRIDUL HANDLOOMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/14(ND)2021	E-stamp missing	07-01-2021
5863	0710102003132021/1	CD SHIPPING SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2021	E-stamp missing, Service to ROC missing	07-01-2021
5864	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021	E-stamp missing, Page No. 18 according to PDF is blank	07-01-2021
5865	0710102011272021/1	STYLE REALTORS PVT LTD Vs. ABIR INFRASTRUCTURE PVT. LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2021	Sign missing in Page No. 10&11 according to PDF	07-01-2021
5866	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021	Proof of service missing	07-01-2021
5867	0710102024292021/7	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD	IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021	Wrong e-filing, need to file in IA	07-01-2021
5868	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD	IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021	Wrong e-filing , need to file in IA	07-01-2021
5869	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021	Page no. 2-7 true copy sign missing	07-01-2021
5870	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1265(ND)2018	Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	07-01-2021
5871	0710102070952020/1	YOGESH KUMAR GUPTA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020	Wrong e-filing, need to file in IA	07-01-2021
5872	0710102073622020/2	ROSE INDIA TECHNOLOGIES PVT LTD Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/440(ND)2020	Stamp paper missing	07-01-2021
5873	0710102087422020/1	INFOEDGE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/26(ND)2021	Stamp paper missing	07-01-2021
5874	0710102108852020/3	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020	Stamp paper missing, page no. 9 not clear	07-01-2021
5875	0710102111392020/5	INDO WORLD INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/23(ND)2021	Stamp paper missing	07-01-2021

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5876	0710102155042019/2	INCOME TAX OFFICER WARD	Sec 252 (1) - By	COMPANY PETITION		07-01-2021
		23(4) Vs. REGISTRAR OF	Government Body,Sec 252	(COMPANIES ACT)/899(ND)2019	missing, court fees and welfare	
		COMPANIES &SKY DIAMOND PVT.	(3) - By Government Body		missing on vakalatnama,	
		LTD.				
5877	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs.	Sec 252 (1) - By	COMPANY PETITION	Court fees and welfare missing on	07-01-2021
		REGISTRAR OF COMPANIES &	Government Body,Sec 252	(COMPANIES ACT)/1009(ND)2019	vakaltanama,	
		OTHERS (M/S. PROTECTOR SS	(3) - By Government Body			
		INVESTIGATIONS PVT. LTD.)				
5878	0710120007812018/12	M/S. STRESSED ASSETS	IBC under Sec 7	COMPANY PETITION IB	Page no. 1 - 11, 25-32, 34, 97 true	07-01-2021
		STABILIZATION FUND Vs. M/S.		(IBC)/1075(ND)2018	copy sign missing	
		J.L. KNIT INDIA LTD.				
5879	0710000044432021	Suraksha Asset Reconstruction			Welfare missing on	
		limited			vakalatnama/NCLT form 3C not	
					written on Memo	
5880	0710000043242021	99 ALGORITHMS PVT LTD.			Stamp paper Missing	
5881	0710000042072021	SLV SECURITY SERVICES PVT.			Page No 10 Missing	
2001	0710000042072021				Page No 10 Missing	
		LIMITED			NO. 75 . 00 . 1 . 4N . 14	
5882	0710000041892021	MANINDER PAL SINGH AND PAUL			NCLT form 3C missing (Not written	
		COMPONENTS PVT. LTD.			anywhere)	
5883	0710000041522021	M/s C to C Services Consultants			Stamp paper & Affidavit	
1	1	Private Limited			missing/Court fee & welfare also	
	1				missing in vakalatnama in all PDFs	
5884	0710000037732021	Shridevshri Medicare Hospital Pvt.			NCLT form 3C and affidavit missing	
		Ltd. (through its Managing				
		Director)				
5885	0710000037392021	BULAT PHARMACEUTICAL			Index and pagination missing	
		PRIVATE LIMITED				
5886	0710000033162021	VINOD KUMAR MITTAL			NCLT form 3C missing & proof of	
					service	
5887	0710000027772021	Anadi Investments Private Limited			NCLT form 3C missing	
5888	0710000027252021	Innotarget Fashalot Retail Private			Stamp/Supporting affidavit & Proof	
		Limited and Ors			of service missing	
5889	0710000026172021	TUI India Pvt Ltd			NCLT form 3C missing/court fee &	
					welfare missing on vakalatnama	
5890	0710000024692021	New Okhla Industrial Development			NCLT form 3C missing/court fee &	
		Authority			welfare missing on vakalatnama	
5891	0710000023832021	ASR MARKET VENTURES			Court fee & welfare missing on	
		PRIVATE LIMITED			vakalatnama	
5892	0710000023812021	ASR MARKET VENTURES			Court fee & welfare missing on	
0002	07 100000200 1202 1	PRIVATE LIMITED			vakalatnama	
5893	0710000023792021	ASR MARKET VENTURES			Court fee & welfare missing on	
		PRIVATE LIMITED			vakalatnama	
5894	0710000022152021	MANINDER PAL SINGH AND PAUL		+	NCLT form 3C missing	
JJJ94	10000022192021	COMPONENTS PVT. LTD.			MOLT TOTAL SC INISSING	
5895	0710102016772021	Amakan Overseas Private Limited		+	E-stamp missing	
10090	10102010/72021	Amakan Overseas Frivate Limiteu			L-stamp missing	
5896	0710000014712021	Lex Sportel Vision Private Ltd.		+	NCLT Form 3C missing	
	1 11111	<u>'</u>				
5897	0710000008392021	M/s. Super Restaurant Pvt. Ltd.			NCLT form 3C missing/No e-	
	1				stamp,No Affidavit/No true copy	
					sign & Service	
5898	0710000004452021	m/s Padmakriti Creations private			NCLT FORM 3C MISSED	
	<u> </u>	limited		<u>                                      </u>		
5899	0710000001222021	Roinet Solutions Private Ltd			No memo of Parties,No index,No	_
	1				Supporting Affidavit, No e-stamp, No	
	1				service	
5900	0710000118862020	MANINDER PAL SINGH AND PAUL			NCLT form 3C missed	
	1	COMPONENTS PVT. LTD.				
5901	0710000111292020	Mankind Pharma Limited			Court fee & welfare missed on	
					vakalatnama	
5902	0710000111282020	Magnet Labs Private Limited			Court fee & welfare missed on	
					vakalatnama	
	1	<u> </u>		1	vanaiauiaiia	

5903	0710000111272020	Lifestar Pharma Private Limited	1		Court fee & welfare missed on	
3903	0710000111272020	Lifestai Filannia Filvate Liiniteu			vakalatnama	
5904	0710000111262020	Mankind Pharma Limited			Court fee & welfare missed on	
					vakalatnama	
5905	0710000111252020	Magnet Labs Private Limited			Court fee & welfare missed on	
5906	0710000111232020	Lifestar Pharma Private Limited			vakalatnama Court fee & welfare missed on	
3300	0710000111232020	Lifestal i Harma i Hvate Limited			vakalatnama	
5907	0710000111032020	Western Hotels Private Limited			NCLT Form 3C missed	
5908	0710000107122020	Usha Breco Limited			No court fee and welfare on	
					vakalatnama	
5909	0710102105912020	Spire Techpark Private Limited			NCLT Form 3C Missed/No court fee	
5910	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.			and welfare on vakalatnama  No court fee and welfare on	
3910	07 10000102522020	W/S. IIISIICO WEICHAIRS FVI. LIU.			vakalatnama/NCLT Form 3C Missed	
5911	0710102101582020	Ashvar Automobiles Pvt. Ltd.			NCLT Form 3C Missed	
5912	0710102101552020	Ashvar Cars India Pvt. Ltd.			NCLT Form 3C Missed	
5913	0710000101612020	ISGEC Heavy Engineering Ltd			NCLT Form 3C Missed/Service	
5913	0710000101612020	VIKAS BISHNOI			NCLT form 3C missed	
5915	0710000096902020	Anand Engineering Limited			No pagination on Demand notice & 4 pages not clear	
5916	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd			NCLT form 3C missed/proof of service missed	
5917	0710000096052020	Shailendra Aggarwal			proof of service/Supporting	
	 	<u> </u>			Affidavit missed	
5918	0710000096042020	Pradeep Arora			proof of service/Supporting Affidavit missed	
5919	0710000096032020	Piya Puri			proof of service/Supporting	
		',			Affidavit missed	
5920	0710000095922020	Satyadeep Bishnoi			proof of service/Supporting Affidavit missed	
5921	0710000094692020	Amazon.com NV Investment Holdings LLC			proof of service	
5922	0710102093822020	IST Green Power Private Limited			NCLT form 3C missed	
5923	0710102093722020	IST Green Power Private Limited			NCLT form 3C missed	
5924	0710000092402020	Bank of Baroda			Form 3C missed, Proof of service	
					missed	
5925	0710000090422020	M/s Saya Cementation Limited			NCLT FORM 3C MISSED	
5926	0710102088932020	Nandita Sharma			NCLT FORM 3C MISSED AND	
					PROOF OF SERVICE	
5927	0710102088912020	Nandita Sharma			NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5928	0710102088892020	Nandita Sharma			NCLT FORM 3C MISSED AND	
				 	PROOF OF SERVICE	<u> </u>
5929	0710102088882020	Nandita Sharma		 ·	NCLT FORM 3C MISSED AND	
5020	0710102088872020	Nandita Sharma			PROOF OF SERVICE NCLT FORM 3C MISSED AND	
5930	07 10102000072020	ivanulta Sharma			PROOF OF SERVICE	
5931	0710102087922020	Aqualite Industries Private Limited			NCLT FORM 3C MISSED AND	
					PROOF OF SERVICE	
5932	0710000084682020	Green Channel publications (India)			Supporting Affidavit missed	
		Pvt ltd			Advance Service Missed , vakaltnama Missed	
5933	0710102080792020	Sushen Gupta			FORM 3C MISSED	
5934	0710000080602020	Trinity Cleantech Private Limited			FORM 3C MISSED	
5935	0710000080072020	Hem Singh Bharana			FORM 3C MISSED	
5936	0710000074832020	IDBI Bank Limited			No Advance Service & No Vakaltnama	
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5937	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	07-02-2021
5938	710102041492021	SHAILESH DAYAL (RESOLUTION PROFESSIONAL) VS MR. DURGESH KUMAR SHARMA PROPRIETOR M/S SALASAR BUILDERS	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	Jayashree Shukla	please upload your pdf with vakalatnama please upload your pdf with vakalatnama	07-02-2021
5939	710102042132021	RADHIKA SANKARAN VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Nirmal	wrong file	07-02-2021
5940	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	07-02-2021
5941	710102044012021	M/S ARIHANT TRADING COMPANY VS M/S CLARO ENERGY PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/08(ND)2019	Rajanish	page number double	07-02-2021
5942	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)2020	Kairav	wrong filing	07-02-2021
5943	710102044082021	PREETI TREHAN VS EMMAR MGF LTD	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2604(PB)2019	vijay kumar singh	case type wrong	07-02-2021
5944	710102044142021	REGIONAL PROVIDENT FUND COMMISSIONER - II VS SANDEEP KUMAR BHATT	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1075(ND)2018	Manish Dhir	19-36 not clear page section wrong double page numbering or sign and true copy missing	07-02-2021
5945	710102044282021	KJS CONCRETE PVT LTD VS DWIVEDI ASSOCIATES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2080(ND)2019	aaryan sharma	Payment Not Done	07-02-2021
5946	710102044452021	NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD VS ESQUIRE ELECTRONICS INC	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32	COMPANY PETITION (COMPANIES ACT)/108(PB)2016	YOGESH KUMAR JAGIA	84-91 not clear page	07-02-2021
5947	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	index, stamp paper and notary are missing	07-02-2021
5948	710102044382021	DEVENDRA SINGH VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/1082(PB)2018	Mukund Rawat	section wrong	07-02-2021
5949	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy,	07-02-2021
5950	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	07-02-2021
5951	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	07-02-2021
5952	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahni	Please upload correct PDF	07-02-2021
5953	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	07-02-2021
5954	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	07-02-2021
5955	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	07-02-2021
5956	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		rakesh	Wrong section	07-02-2021
5957	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	07-02-2021

5958	710102023542020	RAJEEV SRIVASTVA VS PRATIBHA IMPEX PRIVATE LIMITE D	Company Petition (Companies Act)	Sec. 59	Manoj Kumar Pandey	No sign in every page of petition, Company master data missed, counsil detail missed in index	07-02-2021
5959	710102027142020	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	GAUTAM S BADANI	Memo of party/Pagination not done after page no-76/Board Resolution/Supporting affidavit notary with E stamp paper/Advocate welfare & amp; amp; E stamp paper miss/etc	07-02-2021
5960	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	PANKHURI	wrong file upload (file as document)	07-02-2021
5961	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)	Rajesh Ahlawat	Wrong section	07-02-2021
5962	710102041262021	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS TAXUS INFRASTRUCTURE AND POWER PROJECTS	Company Petition IB (IBC)	IBC under Sec 7	Bhavana Duhoon	Cut page-81,305,309,316/Page not clear-97,304,332-357,Page not clear .316-323,365-368/Advocate welfare & mg; amp; amp; amp; amp; amp; court fees miss-sign-detail miss/True copy sign miss/Board ,Form-2resolution/IRP Certificate miss/etc.	07-02-2021
5963	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC	DIVANSHU	Wrong section	07-02-2021
5964	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions- IBC	Rajneesh Singhvi	need to file IA	07-02-2021
5965	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	RITU	need to file IA	07-02-2021
5966	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ä R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Sign missing in each pages, Affidavit missing, Proof of service missing	07-02-2021
5967	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021		Reply Vol 2 Document filed twice	07-02-2021
5968	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019		Affidavit missing, Alignment not done properly in Page Nos 11& 12 according to PDF	07-02-2021
5969	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021		Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	07-02-2021
5970	0710102001992020/8	ADINATH INTERNATIONALNPRIVATE LIMITED VS. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	07-02-2021
5971	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		True copy sign missing on every page	07-02-2021
5972	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		True copy sign missing on every page	07-02-2021
5973	0710102017542021/2	REDSTER DIGITAL LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			07-02-2021

5074	107404000000000004	MALIFOLL KUMAR KE IRBAAL V	[A!!4!	LOCARDANIV	1	1	IN a landour No are almost and Countries	07.00.0004
5974	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application	COMPANY APPLICATION(COMPANIE			No Index, No pagination, Court fee	07-02-2021
		RAMESH KUMAR KEJRIWAL	under any other provisions	S ACT)/177(PB)2020			and welfare missing	
			Sec 425	S ACT)/177(PB)2020				
5975	0710102028982018/15	A.B STAINLESS STEEL Vs.	IBC Under Sec 9	COMPANY PETITION IB			Stamp paper missing, affidavit not	07-02-2021
		INTERNATIONAL COIL LIMITED		(IBC)/1700(ND)2018			notarized, True copy sign missing	
				, , , , , ,			on every page,	
5976	0710102032092021/1	ATISHAY JEWELLERS PRIVATE	Sec. 230-232 - Second	CP(AA) MERGER AND			No Index, No Pagination	07-02-2021
		LIMITED Vs. ASSISTANT	Motion	AMALGAMATION(COMPA				
		COMMISSIONER OF INCOME TAX		NIES ACT)/59(PB)2021				
		CIRCLE 25(1)		1				
5977	0710102147322019/2	INCOME TAX OFFICER WARD-	Sec 252 (1) - By Government				Stamp paper missing, affidavit not	07-02-2021
		20(1) Vs. REGISTRAR OF	Body	APPEAL(COMPANIES			notarized,	
		COMPANIES DELHI & ORS. M/S		ACT)/855(ND)2019				
		PRINTO (INDIA) GRAPHICS						
		PRIVATE LTD.						
5978	0710102082142020/5	KRISHNA VRIND JAIN Vs.	Application under any other	INTERLOCUTORY			E-stamp missing	07-02-2021
		WORXPACE CONSULTING	provisions- IBC	APPLICATION	1	1	1	
		PRIVATE LIMITED		(I.B.C)/3487(ND)2020				
5979	710102009652021	DR. RAJESH SHARMA VS	Interlocutory Application	Application under any	COMPANY PETITION IB	Parveen	affidavit back date and not visible	07-05-2021
		ASSOTECH MOONSHINE URBAN	(I.B.C)	other provisions- IBC	(IBC)/63(ND)2020		date of verify	
		DEVELOPERS PVT. LTD.	· ·		1	1		
5980	710102028902021	KHAITAN WINDING WIRE P LTD	Interlocutory Application	Application under any	COMPANY PETITION IB	Kirtikar Sukul	Plz Mention Section and	07-05-2021
		VS GREENPOWER GENERATORS	(I.B.C)	other provisions- IBC	(IBC)/516(ND)2020		Technically Plz select Section	
		PVT LTD	·	1			Contact No 011-24361890	
5981	710102031762021	TARUN BATRA VS POOJA	Company	Sec 272 of the Companies	COMPANY PETITION	SP Singh Chawla	wrong file please file as a additional	07-05-2021
		ROLLER FLOOR MILLS PRIVATE	Application(Companies Act)	Act , 2013	(COMPANIES ACT)/84(ND)2020		document	
		LTD						
5982	710102032952021	STATE TAX OFFICER - 3 VS ALOK	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Maulik Nanavati	affidavit back date	07-05-2021
		KUMAR AGARWAL	(I.B.C)		(IBC)/1344(PB)2018			
5983	710102039862021	M/S SAMBHAVI ENTERPRISES	Interlocutory Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB	ASHISH	section wrong estamp paper	07-05-2021
		PVT LTD VS R M H HOSIERY PVT	(I.B.C)		(IBC)/90(ND)2019		missed affidavit and stamp paper	
		LTD					not notarized court fee and welfare	
							missed in vakalatnama	
5984	710102039182021	PARISI GRAND SMOOTH	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Nithin	sign missed on application need	07-05-2021
		LOGISTICS LIMITED VS AGILE	(I.B.C)		(IBC)/1799(ND)2019		every pages stamp paper missed	
		INTERNATIONAL LOGISTICS &					welfare and court fee missed in	
		SUPPLY CHAIN PVT. LTD.					vakalatnama pg-241,243,244,245 not	
		THROUGH IRP ANURAG					clear	
		NIRBHAYA						
5985	710102040492021	ZEECO INDIA PRIVATE LIMITED	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	ANISH GHOSHAL	please upload clear pdf not \\\\clear	07-05-2021
		VS PUNJ LLYOD LIMITED	(I.B.C)		(IBC)/731(PB)2018			
5986	710102041042021	ANIL TAYAL VS NARESH	Interlocutory Application	Sec 66(1)	COMPANY PETITION IB	ABHISHEK	section wrong page limit exceed	07-05-2021
		SABHARWAL	(I.B.C)		(IBC)/266(ND)2019	1	break volume after 200 pages need	
						1	to stamp paper and affidavit both	
							notarized	
5987	710102040192021	MEKASTER FINLEASE LIMITED VS		Rule 11 of NCLT, 2016		Sonam	MAIN CASE NOT LINKED	07-05-2021
		PARESH RASTOGI	(I.B.C)					
5988	710102044042021	SANJU KUMAR VS BHASKAR	Interlocutory Application	Application under any	COMPANY PETITION IB	Arjun Narang	due payment of another section	07-05-2021
		SWAIN	(I.B.C)	other provisions- IBC	(IBC)/2460(ND)2019			
5989	710102044002021	SHAARC PROJECTS LIMITED VS	Interlocutory Application	Sec 30	COMPANY PETITION IB	Kairav	Wrong section	07-05-2021
		RESOLUTION PROFESSIONAL OF	(I.B.C)		(IBC)/863(PB)2020	1		
		ESSAR POWER M.P LIMITED		1	1	1		
		(UNDER CIRP)						
5990	710102044512021	PARMESH KUMAR VS ORIOR	Company	Application under any		Kanhaiya Maheshwari	main case not link and page	07-05-2021
		DEVELOPERS &	Application(Companies Act)	other provisions	1	1	number missing after page 9	
1	1	INFRASTRUCTURE PVT. LTD.	I	1	I	1	translate newspaper in English	ı

5991	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	(128-132,134-142 ,157-170,174- 177.203-208,218-220,227- 228,231,275-361,365 not clear page )(387,389,391,406,404 translate page	07-05-2021
							) (696,699,706,897-900,902,955- 966.973-983 not clear page )	
5992	710102044672021	ANIL SHARMA LIQUIDATOR OF MACRO COMMERCE PVT. LTD. VS MAXWORTH INFRASTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	Prateek Kushwaha	53,54 not clear page	07-05-2021
5993	710102044592021	STERLING MOTOR CO. VS PANKAJ KUMAR SINGHAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	due payment another section	07-05-2021
5994	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	07-05-2021
5995	710102044702021	AIR LIQUIDE GLOBAL E&C SOLUTIONS INDIA PRIVATE LIMITED VS GOPAL LAL BASHER	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020	Shashank Agarwal	section wrong	07-05-2021
5996	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	07-05-2021
5997	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear ) BR missed	07-05-2021
5998	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	07-05-2021
5999	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	07-05-2021
6000	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	07-05-2021
6001	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed.	07-05-2021
6002	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	07-05-2021
6003	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	estamp paper missed with page 27- 28 , pagE: 201-202, 242-243, 270, 864, not clear	07-05-2021
6004	710102020752020	I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	07-05-2021
6005	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates & events/ E stamp paper with notaryetc	07-05-2021
6006	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	07-05-2021

6007	710102017182021	MR PRASHANT KUMAR VS M/S S- TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Memo of party/ Brief synopsis/List date of events/Page not clear18,29,30,41,,75,76 to 80,84/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/etc estamp paper missed with affidavit/ advocate welfare and court fee missed/	07-05-2021
6008	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		viveka nand jha	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846, e-filing@nclt.gov.in	07-05-2021
6009	710102023092021	MOHINDER PAL KAMBOJ VS FIITJEE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mohinder Pal Kamboj	true copy sign missed, ( multiple document upload deleted 2nd volume)	07-05-2021
6010	710102028592021	RAKESH KUMAR JAIN LIQUIDATOR VS NAVIIN GUPTAA	Intervention Petition(Companies Act)	Rule 11 of NCLT		Rakesh Kumar Jain	wrong case title in basic detail according to petition	07-05-2021
6011	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Brief of synopsis/List dates & mp; amp; amp; Events/Vakalatnama/Case type wrong	07-05-2021
6012	710102011972021	STATE BANK OF INDIA VS SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Company Petition IB (IBC)	Section 95(1)		Mithun Shashank	200 pages per volume & ;amp;amp;amp;amp;quot;Wro ng page numbering ( new objection document repeadted) after pg- 209& mp;amp;amp;amp;amp;quot;	07-05-2021
6013	710102044942021	M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIDEH VAISH	Brief of synopsis,List dates & Description in index/Advocate welfare & Description in index/Advocate welfare & Description in index/E stamp; apper miss/etc	07-05-2021
6014	710102044572021	SUSHANT SHARMA VS SHERMAN SALES AND SERVICES PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Sanjana Saddy		07-05-2021
6015	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	07-05-2021
6016	710102044992021	KARAN PRAKASH ACHHIPILYA VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prachi Johri	Advocate welfare & amp; amp; amp; court fees miss/Sign miss in index/Blur page-28-30,32/Need e stamp paper-100/9 (3)b certificate miss/etc	07-05-2021
6017	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopssis/list dates & events/ Page not clear-22/etc	07-05-2021
6018	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing reciept of chairperson report	07-05-2021
6019	710102119302020	NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sameer	2nd volume index missed, double page numbering on annexures, compliace affidavit missed 9(3)b missed (no dispute)	07-05-2021
6020	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	07-05-2021

6021	0710102012112021/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/807(PB)2021		Court fees and welfare missing on vakalatnama	07-05-2021
6022	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Stamp paper missing, affidavit not notarised,	07-05-2021
6023	0710102030182021/1	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		Rs 25 welfare fees missing on vakalatnama	07-05-2021
6024	0710102031552021/3	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		NO index, no pagination	07-05-2021
6025	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	07-05-2021
6026	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021		Stamp paper missing, true copy sign missing	07-05-2021
6027	0710102041422021/1	IDBI BANK LIMITED VS. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	07-05-2021
6028	0710102077422020/8	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		affidavit not notarised	07-05-2021
6029	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E-stamp missing	07-05-2021
6030	0710102095482019/1	SKOOTR GLOBAL PVT LTD Vs. HACXAD INFOTECH PVT LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/405(ND)2019		Affidavit is missing	07-05-2021
6031	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	07-05-2021
6032	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018		Wrong e-filing, need to file in IA	07-05-2021
6033	0710102037782021/3	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page no. 89 - 170 true copy sign missing	07-05-2021
6034	710102014312021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	07-06-2021
6035	710102026302021	VIVEK PORTFOLIOS PRIVATE LIMITED VS NA	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Varun	pagination not done properly page not clear please upload clear pdf	07-06-2021
6036	710102027102021	DEVI INDUSTRIAL ENGINEERS VS CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/285(ND)2019	Deepak Kumar Agarwal	need to sign every pages e-stamp paper missed true copy sign missed	07-06-2021
6037	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	07-06-2021
6038	710102035532021	ELANTAS BECK INDIA LIMITED VS AGH WIRES PRIVATE LIMITED		Sec 60(5)		Ashish Choudhury	main case not linked affidavit back date e-stamp paper need 100rs for uttar pradesh	07-06-2021
6039	710102036382021	TRISHNA DEVCON LLP VS M/S ADVANCE SURFACTANTS INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/922(PB)2018	DHEERAJ	please delete previous document please delete previous document stamp paper missed Please check your pdf index not match according your pdf Pg-5 not clear	07-06-2021
6040	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	07-06-2021
6041	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	07-06-2021

6042	710102044632021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	24-25 ,41-145 not clear page	07-06-2021
6043	710102044622021	PRIVATE LIMITED  JACHANA ESTATE PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not and case type and affidavit notary missing	07-06-2021
6044	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	Ahsan Ahmad	Wrong case type select	07-06-2021
6045	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	07-06-2021
6046	710102044732021	ASHOK KUMAR GULLA VS DEEPAK INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/31(PB)2018	Shweta	86-87,338 not clear page	07-06-2021
6047	710102044462021	AXYKNO CAPITAL SERVICES PRIVATE LIMITED VS JAYANT KAWALE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018	NICKY	service to all respondent welfare and court fee missed in vakalatnama	07-06-2021
6048	710102044752021	VARUN KHANDUJA SOLE PROPRIETOR I L INDUSTRIES VS DEEPAK INDUSTRIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/31(PB)2018	Sumit Sinha	section wrong	07-06-2021
6049	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	07-06-2021
6050	710102015122021	UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		YASHWANT MATHUR	file under objection contact to NCLT help desk (01124363846)	07-06-2021
6051	710102030062021		Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama & welfare miss	07-06-2021
6052	710102034272021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS MAK MOBILITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		aditya gauri	Piz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011 24363846,e-filing@nclt.gov.in	07-06-2021
6053	710102034932021	PARTHA DATTAGUPTA AND ORS VS M/S RISE PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		APOORV AGARWAL	Court fees and welfare missed, Page no missed in the index and pages, Please clear how many applicant file 10%/100 Person in this petition, master data, FORM-2,IRP CERTIFICATE, AND MERGE FILE IN 1 VOLUME UPTO 200 PAGES	07-06-2021
6054	710102035512021	DR. ER. RAJAINDERR JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Rajesh aggarwal	) stamp paper or affidavit not notaries kindly application file separately	07-06-2021
6055	710102038352021	STATE BANK OF INDIA VS KIRAN GUPTA	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	volume 6 divide after 200 pages and true copy sign missed on annexures	07-06-2021
6056	710102041122021	JAMBUDWIP EXPORTS AND IMPORTS LIMITED VS U P BONE MILLS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		YASHU GUPTA	STAMP PAPER NEED 100RS,65-112 CUT AMOUNT PAGES	07-06-2021

6057	710102041372021	AMIT JOSHI VS GAYATRI INFRA PLANNER PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Cut page-3284,3104-3115,2729,2481-2488,2407,2108,2128,566,569,886-895750,901,1384,365,1694/Blank page-840/double pagination from page no-577/blur page-599,601,602,605,852,855-856,860,902-903,1248-1252,1260,1377,1380-1381,387-359,361,374-379,381,383,392-401,403,411-417,419,457,463,474,1510,1708,1715,1719,1739,1741,1745,1747,1749-1752,1855,1914,1993,1995,1999,2006,2137,2138,2470,2716,2727,2745,2974,3022,3149,3174,3297-3307/Pagination not done after page no-3333/form 2 & amp; amp; amp; IRP Certificate miss/Advocate welfare & amp; amp; amp; court fess miss/etc	07-06-2021
6058	710102044562021	SUSHANT SHARMA VS SHERMAN INTERNATIONAL PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Sanjana Saddy	main case not link	07-06-2021
6059	710102044602021	JET HOTELS PRIVATE LIMITED VS SHERMAN INTERNATIONAL PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Ajit	E stamp not notrized, e stamp and supporting affidavit date mismatched, pages not clear 94,95,99,Company master data missed	07-06-2021
6060	710102044892021	CAMPUS SALES PRIVATE LIMITED VS SHERMAN INTERNATIONAL PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Ashutosh Gupta	Pages not clear 211 to 213,	07-06-2021
6061	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	07-06-2021
6062	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	07-06-2021
6063	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Master Index missing, True copy sign missing on every page	07-06-2021
6064	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Wrong e-filing	07-06-2021
6065	0710102722552018/6	VINOD KUMAR Vs. NOESIS INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/201(PB)2018		Stamp paper missing, affidavit not notarized, vakalatnama missing	07-06-2021
6066	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		Stamp paper missing, Affidavit not notarised	07-06-2021
6067	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		Stamp paper missing, affidavit not notarised, file documents separately	07-06-2021
6068	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		PIz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-06-2021
6069	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	07-06-2021

6070	0710102030892021/1	INDIABULLS HOUSING FINANCE		IBC under Sec 7	COMPANY PETITION IB		Same document filed thrice	07-06-2021
		LIMITED Vs. SHIPRA ESTATE LIMITED			(IBC)/247(ND)2021			
6071	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	07-06-2021
6072	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	07-06-2021
6073	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	07-06-2021
6074	0710102095832020/1	HDFC BANK LTD Vs. RAJ KUMAR RALHAM		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4432(PB)2020		vakalatnama not mention in index, court fee os rs 3 missing on vakalatnama	07-06-2021
6075	0710102098572019/3	INCOME TAX OFFICER WARD 22(2) NEW DELHI VS. REGISTAR OF COMPANY (SAGE INFOLABS PVT LTD )		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/491(ND)2019		Back date affidavit	07-06-2021
6076	0710102100252020/3	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/522(ND)2020		Stamp paper missing, affidavit not notarized	07-06-2021
6077	0710102105502020/3	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020		Rs 3 court fees missing on vakalatnama	07-06-2021
6078	0710102112382020/2	M/S RENU PROPTECH PVT LTD Vs. HDFC BANK LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5529(ND)2020		Vakalatnama not mention in index, rs 3 court fees missing on vakalatnama	07-06-2021
6079	0710102115612020/2	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Stamp paper missing, True copy sign missing on every page	07-06-2021
6080	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	07-06-2021
6081	0710102155322019/3	INCOME TAX OFFICER WARD 24(3) Vs. REGISTRAR OF COMPANIES & SUNURJA RENEWABLE ENERGY		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPLICATION(COMPANIES ACT)/907(ND)2019		True copy sign missing on every page, court fees and welfare missing on vakalatnama	07-06-2021
6082	0710102158342019/2	INCOME TAX OFFICER WARD 2(1) Vs. REGISTRAR OF COMPANIES & COMPANIES(M/S. REAL GAINS INFOSYSTEMS PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/956(ND)2019		Court fees and welfare missing on vakalatnama	07-06-2021
6083	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	07-06-2021
6084	0710102024292021/3	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing , affidavit not notarized, True copy sign missing, Application should be file separately in IA	07-06-2021
6085	0710102019662021/3	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		Wrong e-filing, need to file in IA, stamp paper missing, affidavit not notarized	07-06-2021
6086	710102039452021	VIKRAM BAJAJ VS JASJIT SINGH SAWHNEY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/409(PB)2017	Chandhiok&mahajan	sign missed on application need to every pages stamp paper missed	07-07-2021

6087	710102043042021	COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/132(PB)2017	Vidhan	case type wrong e-stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages	07-07-2021
6088	710102042912021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	pg-155,256,492 to 496,504 to 507, please check volume 3 properly wrong arrange and not clear	07-07-2021
6089	710102042822021	BHARAT WOOD WORKS VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/933(PB)2019	Nistha Gupta	pg-63,64,65,74,127 extra pages between 127 to 128, 128 to 134 not clear please mention true typed copy	07-07-2021
6090	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	delete extra files and please mention for every typed copy pg- 93,97,98,100 to 105 not clear	07-07-2021
6091	710102043732021	DINESH SOOD VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH	Page Not Clear 7 to 9	07-07-2021
6092	710102043612021	GANGA RAM AGARWAL RP OF M/S PAL INFRASTRUCTURES AND DEVELOPERS PVT. LTD. VS SMT. RAMESHWARI AND ORS.	Interlocutory Application	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/755(PB)2018	aditya gauri	payment not done	07-07-2021
6093	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	07-07-2021
6094	710102043552021	SCHINDLER INDIA PVT. LTD VS M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3353(ND)2019	ALOK	exemption application fees missing & mp; 60(5) Section not mention in soft copy	07-07-2021
6095	710102044782021	ASHOK JUNEJA LIQUIDATOR VS HCL TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/690(ND)2018	Ashok Kumar Juneja	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011 24363846,e-filing@nclt.gov.in	07-07-2021
6096	710102044742021	ABHAY KUMAR VS SANDEEP KUMAR BHATT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1413(ND)2018	Anku	due payment other section	07-07-2021
6097	710102045122021	BIKRAM SINGH GUSAIN VS SANDEEP KUMAR BHATT	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	39-40 not clear page	07-07-2021
6098	710102045052021	INDIAN OIL CORPORATION LIMITED VS PUNJ LLOYD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	MEHARIA & COMPANY	Piz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-07-2021
6099	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	marge file into one pdf	07-07-2021
6100	710102045042021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Ishaan Karki	stamp paper notary missing	07-07-2021
6101	710102045072021	TARUN JAIN VS PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/589(PB)2018	Niti Arora Sachar	22-33,35-41, not clear page and double page	07-07-2021
6102	710102045452021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/876(ND)2020	Sourav Roy	double page numbering	07-07-2021
6103	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		AYUSH PURI	section wrong	07-07-2021
6104	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,( 200 pages per volume,)	07-07-2021

6105	710102026482021	CORDIAL TECHNOLOGIES	CA(A) Merger and	Sub-section (I) of section	T	SURBHI TOMAR	Plz contact Helpdesk Some	07-07-2021
0105	710102020482021	PRIVATE LIMITED VS ANSAL	Amalgamation(Companies	230		SORBHI TOWAK	Technical Issue That's Why	07-07-2021
		PROPERTIES AND	Act)	200			Comment Box Is Blank Contact :011-	
		INFRASTRUCTURE LIMITED	1.00,				24363846,e-filing@nclt.gov.in	
6106	710102036742021	UNION BANK OF INDIA VS HEM	Company Petition IB (IBC)	Section 95(1)		DEEPAK VINAYAK INGLE		07-07-2021
		SINGH BHARANA	' ' ' ' '	. ,			as per from format in book.) and	
							brake the volume after 200	
							pages/page not clear-20-22/Double	
							pgination from page no-41-Please	
							contact to Registry/Volume 3 index	
							not match/etc	
6107	710102040882021	KAPITAL KRAFT FINANCIAL	CA(A) Merger and	Sec. 230-232, Sec 234		AMAR GOPAL GAMBHIR	Plz contact Helpdesk Some	07-07-2021
		SERVICES LIMITED VS HEM	Amalgamation(Companies	,			Technical Issue That's Why	
		SINGH BHARANA	Act)				Comment Box Is Blank Contact :011-	
			''				24363846,e-filing@nclt.gov.in	
6108	710102045192021	JAYRCON BUILDERS PVT LTD VS	Company Petition IB (IBC)	Sec 60(5)		VENKET RAO	Plz contact Helpdesk Some	07-07-2021
		TODAY HOMES NOIDA PVT LTD					Technical Issue That's Why	
							Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6109	710102045402021	RAKESH KUMAR JAIN VS	Contempt Petition (IBC)	Application under any		MOHIT NANDWANI	Plz contact Helpdesk Some	07-07-2021
		SHIVALIK PACKAGING		other provisions- IBC			Technical Issue That's Why	
		INDUSTRIES					Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6110	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	07-07-2021
6111	710102045442021	PRADEEP KUMAR &CO. VS	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Gursat	Plz contact Helpdesk Some	07-07-2021
		APACE BUILDERS AND					Technical Issue That's Why	
		CONSTRACTORS PRIVATE					Comment Box Is Blank Contact :011-	
		LIMITED					24363846,e-filing@nclt.gov.in	
6112	710102045682021	BANK OF MAHARASHTRA VS	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	11.5	07-07-2021
		FUTEC SHELTERS PRIVATE					112, 114, 134, not clear	
6113	710102045552021	PHL FININVEST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	Page no missed -325,326	07-07-2021
		VS KAY JAY LEASING LIMITED					vakaltnama missed	
6114	710102045532021	GAUTAM MULLICK & ORS VS	Company Petition IB (IBC)	IBC under Sec 7		Mukesh Gupta	Incomplete file upload only vol-1 is	07-07-2021
		GRAND VENEZIA COMMERCIAL					reflected, Stamp paper missed and	
		TOWERS PRIVATE LIMITED &					notary required, IRP Certificate	
		ANR.					missed, plese verify and give stamp	
							and affidavit	
6115	710102040812021	VIRENDRA JAIN VS SAJEV BHUSHAN DEORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	TRIPATI RAGHAV	affidavit back date court fee and welfare missed in vakalatnama	07-08-2021
6116	710102041012021	MUKESH GUPTA VS PARESH	Interlocutory Application	19(2)	COMPANY PETITION IB	Mukesh Gupta		07-08-2021
		RASTOGI & ORS	(I.B.C)	'	(IBC)/638(ND)2020	· ·	and application e-stamp paper	
			ļ				missed affidavit and stamp not	
							notarized.	
6117	710102041792021	MINDSPARK RETAILS PRIVATE	Company	Rule 11 of NCLT		Sheetal	main case not link pagination not	07-08-2021
		LIMITED VS REGISTRAR OF	Application(Companies Act)				done in index affidavit and stamp	
		COMPANIES					paper not notarized	
6118	710102041552021	DEWDROPS MERCANTILES	Interlocutory Application	Sec 33(1) (b) (i) to (iii) r/w	COMPANY PETITION IB	Nainshree	case type wrong. maybe	07-08-2021
		PRIVATE LIMITED VS METRO	(I.B.C)	Sec 33(3)	(IBC)/486(ND)2020		interlocutory application pagination	
		MANAGEMENT SERVICES					not done in vakalatnama.	
		PRIVATE LIMITED						
6119	710102041362021	SAI COMPUTERS LTD. VS	Company	Sec 424 (3)	COMPANY APPEAL(COMPANIES	PULKIT MANUJA		07-08-2021
		REGISTRAR OF COMPANIES	Application(Companies Act)		ACT)/205(ND)2017		Missing please merge pdf Any-	
							Other-Document+. Vakaltnama+	
							stamp paper missed please delete	
I							extra files	

6120	710102041912021	EMPLYOMENT PROVODENT FUND ORGANISATION VS M/S PIYUSH COLONISER PVT. LTD	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/449(PB)2019	Rajesh Kumar	18,22-24 not clear page and stamp paper notary missing double numbering & Department of the numbering amp; amp; amp; amp; amp; amp; and previous document & Department of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the notation of the	07-08-2021
6121	710102041642021	VIJAY KUMAR VS M/S PIYUSH COLONISER PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	wrong pagination in index	07-08-2021
6122	710102042412021	EARTH WATER LIMITED VS M/S BHATIA & BHATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2311(ND)2019	Vishal	need to sign every pages and true copy must on annexure	07-08-2021
6123	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	e-stamp paper missed affidavit both are not notarized pg-70 not clear welfare and court fee missed on vakalatname please merge pdf Any- Other-Document+. Vakaltnama+ Petition	07-08-2021
6124	710102045222021	VINOD KUMAR CHAURASIA VS RAJPAL SINGH SOLANKI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/615(ND)2018	ISWAR	notary and verified Missing	07-08-2021
6125	710102045212021	RAJIV CHAKRABORTY VS RAJPAL SINGH SOLANKI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Niranjan	wrong affidavit format	07-08-2021
6126	710102045302021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6127	710102045242021	SHANKAR LAL SINGHANIA VS SUNIL KUMAR AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1896(ND)2019	V SUDEER	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6128	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6129	710102045802021	DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/446(ND)2017	ROHIT RATHI	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6130	710102045732021	MS. MINNI KATARIYA VS ADDITIONAL COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/3353(ND)2019	Mani Gupta		07-08-2021
6131	710102045502021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/269(ND)2020	Komal Aggarwal	page number missing in index and stamp and affidavit notary missing and sign missing	07-08-2021
6132	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing	07-08-2021
6133	710102045392021	VIJAY KUMAR VS ARENA SUPERSTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	PIz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6134	710102014352021	TARGUS TECHNOLOGIES PVT. LTD. VS DIGISPICE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Tannya Baranwal	PIz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6135	710102033532021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	, ,	IBC Under Sec 9		RAVI CHANDRA MOHAN	Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021
6136	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	Piz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-08-2021

6137	710102039972021	MANOJ JULKA VS WAVE	Intervention Petition (IBC)	Sec 60(5)		Sahej Uban	Plz contact Helpdesk Some	07-08-2021
		MEGACITY CENTRE PRIVATE LTD.					Technical Issue That's Why	
							Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6138	710102041742021	CRIL FINCAP PRIVATE LTD & ANR	CP(AA) Merger and	Sec. 230-232 - Second		Mr. Amit Goel	Plz contact Helpdesk Some	07-08-2021
0130	710102041742021	VS WAVE MEGACITY CENTRE	Amalgamation(Companies	Motion		WI. AIIII GOEI	Technical Issue That's Why	07-00-2021
			, , ,	Motion			1	
		PRIVATE LTD.	Act)				Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6139	710102041462021	PLG CONSTRUCTION PVT.LTD VS	CA(A) Merger and	Sub-section (I) of section		Chandhiok&mahajan	Plz contact Helpdesk Some	07-08-2021
		GUPTA COMMODITIES PVT.LTD	Amalgamation(Companies	230			Technical Issue That's Why	
			Act)				Comment Box Is Blank Contact :011-	
			1 10 1				24363846,e-filing@nclt.gov.in	
6140	710102041822021	ANKUSH HOLDING LIMITED &	CA(A) Merger and	Sec. 230-232, Sec 234		Mr. Amit Goel	25 Rupees Welfare Missing	07-08-2021
0140	710102041022021	ORS. VS GUPTA COMMODITIES		3ec. 230-232, 3ec 234		Wil. Alliit Goel	25 Rupees Wellare Wissing	07-00-2021
			Amalgamation(Companies					
		PVT.LTD	Act)					
6141	710102041432021	ALLIANCE TECHNOLOGIES VS	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Plz contact Helpdesk Some	07-08-2021
		SKN HEALTHCARE PRIVATE					Technical Issue That's Why	
		LIMITED (FORMERLY KNOWN AS					Comment Box Is Blank Contact :011-	
		PLEXUS HOSPITALS PVT. LTD.)					24363846,e-filing@nclt.gov.in	
							coco ro,og@o.agov	
6142	710102045252021	MULTIPLEX LIMITED VS	Company Petition IB (IBC)	IBC under Sec 7		Jitesh	page:85-86, 92-107, 122-127, 130-	07-08-2021
0142	7 10 102043232021	1 -	Company Fedition is (IBC)	ibo under sec /		Jitesii		01-00-2021
i		CORPORATE INTERNATIONAL	1	1			133,not clear, exemption application	
i			1	1			fee not paid, irp registration	
							certificate missed.	
6143	710102038402021	SREI INFRASTRUCTURE FINANCE	Company Petition IB (IBC)	IBC Under Sec 9		PARISH KUMAR	Plz contact Helpdesk Some	07-08-2021
		LIMITED VS NATIONAL INSTITUTE					Technical Issue That's Why	
		OF ELECTRONICS AND					Comment Box Is Blank Contact :011-	
		INFORMATION TECHNOLOGY					24363846,e-filing@nclt.gov.in	
		INFORMATION TECHNOLOGY					24303040,e-IIIIIg@IICIt.gov.III	
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6144	710102045662021	AMAR PAL SINGH VS MANILA	Transfer Petition(Companies			Rajat		07-08-2021
		RESORTS PVT. LTD.	Act)	Rules,2016			Technical Issue That's Why	
							Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6145	0710102015482020/3	SHERWIN WILLIAMS COATINGS		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on every	07-08-2021
		INDIA PVT LTD Vs. HARSH			(IBC)/462(ND)2020		page,	
		SPECIALITY COATING PRIVATE			(,,,		F-3-7	
		LIMITED						
6146	0710102016582021/3	BHARAT HEAVY ELECTRICALS		Sec 42	COMPANY APPEAL		Volume 1 index missing	07-08-2021
0140	0710102016562021/3	1		Sec 42	1 -		volume 1 index missing	07-00-2021
		LIMITED Vs. MOHAN LAL JAIN			(IBC)/10(ND)2021			
6147	0710102017002021/2	M/S HECTOR REALCON PRIVATE		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Stamp paper missing	07-08-2021
		LIMITED Vs. REGISTRAR OF			ACT)/68(ND)2021			
		COMPANIES			' ' '			
6148	0710102019362021/2	CFM ASSET RECONSTRUCTION		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		True copy sign missing on every	07-08-2021
- · · •		PVT LTD Vs. M/S ACTION ISPAT	1		(I.B.C)/1243(PB)2021		page	<b></b> -
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04.40	107404000404000040	AND POWER PRIVATE LIMITED		A U	INTERLOQUITORY ARRESTS		Danie na O 44mm	27.00.0001
6149	0710102019402021/2	SANDEEP KUMAR BHATT Vs.	1	Application under any	INTERLOCUTORY APPLICATION		Page no. 3 - 4 true copy sign	07-08-2021
		RAJASTHAN STATE INDUSTRIAL	1	other provisions- IBC,Sec	(I.B.C)/1492(ND)2021		missing, page no. 12-15 translation	
		DEVELOPMENT CY PRO AND	1	60(5)			copy missing of hindi documents	
		INVESTMENT CORPORATION	1	1				
		LIMITED (RIICO)		1				
6150	0710102020922021/2	TARU PROJECTS PRIVATE		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Service to ROC missing	07-08-2021
		LIMITED Vs. REGISTRAR OF	1		ACT)/78(ND)2021			
		COMPANIES	1	1	AO 1 /1 10 (ND)202 1			
0454	0740400004000040			0 000 000 0	OD(AA) MEDOED AND		0 D	07.00.0001
6151	0710102021832021/2	ALMONDZ GLOBAL INFRA-	1	Sec. 230-232 - Second	CP(AA) MERGER AND		Same Document filed twice, Sign is	07-08-2021
		CONSULTANT LIMITED Vs.	1	Motion	AMALGAMATION(COMPANIES		missing in each pages	
		CLUTCH AUO		<u> </u>	ACT)/56(PB)2021			
6152	0710102024162021/1	GEETA ANAND Vs. KIRAN		Sec 42	COMPANY APPEAL		True copy sign missing on every	07-08-2021
		MARTIN GOLLA		1	(IBC)/18(ND)2021		page	
6153	0710102024162021/2	GEETA ANAND Vs. KIRAN	1	Sec 42	COMPANY APPEAL	1	No index, no pagination	07-08-2021
0100	07 10 102024 10202 1/2	MARTIN GOLLA		Jec 42			No muex, no pagmation	01-00-2021
		AO "METALLON" Vs. MITTAL	-	IBC Under Sec 9	(IBC)/18(ND)2021 COMPANY PETITION IB	-	<del> </del>	
		IAO "METALLON" Ve MITTAL		HRI: Hndor Soc 0		1	E-stamp missing	07-08-2021
6154	0710102029872020/1	PIGMENTS PRIVATE LIMITED		ibc offder Sec 9	(IBC)/742(ND)2020		L-stamp missing	07-00-2021

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6155	0710102033992021/1	MR. SURESH GOEL MANOHAR	Rule 11 of NCLT	COMPANY	Page Nos 75 to 121 according to	07-08-2021
		LAL Vs. M/S PHOTON		APPLICATION(COMPANIES	PDF Not Clear and Printed properly	
		INFRASTRUCTURE PVT. LTD. &		ACT)/217(ND)2021		
		OTHERS				
6156	0710102034832021/1	GEETA ANAND Vs. KIRAN	Sec 60(5)	INTERLOCUTORY APPLICATION	Proof of service filed twice	07-08-2021
		MARTIN GOLLA		(I.B.C)/2226(ND)2021		
6157	0710102035922020/6	DHANLAXMI BANK LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrongly filed, Stamp paper wrongly	07-08-2021
		REAL VIDEO IMPACT PRIVATE		(IBC)/861(ND)2020	filed: It should be Rs. 50	
		LIMITED				
6158	0710102037782021/1	CORPORATION BANK Vs. M/S	Sec 60(5)	INTERLOCUTORY APPLICATION	E-stamp missing	07-08-2021
		PATNA HIGHWAY PROJECTS		(I.B.C)/2443(PB)2021		
		LIMITED				
6159	0710102038212021/1	MINDA I CONNECT PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Same Affidavit document filed twice	07-08-2021
		LIMITED Vs.		AMALGAMATION(COMPANIES		
				ACT)/66(ND)2021		
6160	0710102039322021/1	VISHWANATH BATHLA Vs.	Rule 11 of NCLT	COMPANY	Index missing, true copy sign	07-08-2021
		SARTHAK MADHUR		APPLICATION(COMPANIES	missing on every page	
		PUBLICATIONS PVT. LTD.		ACT)/250(ND)2021	3 3 4 4 7 7 7 8 3	
6161	0710102042352021/1	LIFESTAR PHARMA PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Document not properly filed	07-08-2021
		LIMITED Vs.		AMALGAMATION(COMPANIES		<del></del>
	1			ACT)/63(ND)2021		
6162	0710102081282020/2	PRAKASH DEV Vs. ROC DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES	E-stamp missing, Service to ROC	07-08-2021
0.02	0.13102001202020/2	Transcriber vo. Noo been	060 202 (1)	ACT)/516(ND)2020	missing	07-30-2021
				A01 // 010(14D)2020	linisaniy	
6163	0710102089572019/13	CATALYST TRUSTEESHIP	IBC under Sec 7	COMPANY PETITION IB	Wrongly filed	07-08-2021
0103	0710102069572019/13	LIMITED Vs. RIYASAT TOWERS	ibc under sec /	(IBC)/1392(ND)2019	wrongly filed	07-00-2021
		PRIVATE LIMITED		(IBC)/1392(ND)2019		
0404	0740400000700007		0 45 (4) 0 40(4)	INTERLOCUTORY APPLICATION	Marine a filling and the file to 14	07-08-2021
6164	0710102092072020/5	POOJA BAHRY Vs. NTL	Sec. 45 (1),Sec 43(1) r/w	INTERLOCUTORY APPLICATION	, , , , , , , , , , , , , , , , , , , ,	07-08-2021
		ELECTRONICS INDIA LIMITED	Sec 44 (1),Sec 66(1)	(I.B.C)/5768(ND)2020	application and rejoinder should be	
					filed separately	
6165	0710102117612019/29	SHALINI CHOUDHARY Vs.	IBC under Sec 7	COMPANY PETITION IB	Affidavit is missing	07-08-2021
		MOTHERS PRIDE DAIRY INDIA		(IBC)/2122(ND)2019		
		PRIVATE LIMITED				
6166	0710102118662020/1	SEBRO BUSINESS SOLUTIONS	Sec 252 (3)	COMPANY APPEAL(COMPANIES		07-08-2021
		PRIVATE LIMITED Vs.		ACT)/532(ND)2020	missing	
		REGISTRAR OF COMPANIES				
		DELHI				
6167	0710102119782020/4	LAKSHYA FACILITY	Sec 252 (1)	COMPANY APPEAL(COMPANIES	Wrongly filed	07-08-2021
		MANAGEMENT PRIVATE LIMITED		ACT)/5(ND)2021		
		Vs. REGISTRAR OF COMPANIES				
6168	0710102139242019/8	CONTINUOUS DYEING & PRINTING	IBC Under Sec 9	COMPANY PETITION IB	Affidavit not filed properly, Not	07-08-2021
		MILLS Vs. BHAVIKA APPARELS		(IBC)/2844(ND)2019	Readable and Not clear	
	1	PVT LTD				
6169	0710102149872019/8	SYNDICATE BANK Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	More than 200 pages in single	07-08-2021
		SUPREME ALLOYS LIMITED		(IBC)/3059(ND)2019	volume	
6170	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	07-09-2021
		COAL PRIVATE LIMITED		(IBC)/65(ND)2020		
	1			\		
6171	0710102406162018/6	ICICI BANK LIMITED Vs. APEX	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file in IA	07-09-2021
	7.10102403102010/0	BUILDSYS LIMITED	ibo ander dec r	(IBC)/706(PB)2018	Triong s-ming, need to me in IA	
6172	0710120004922018/16	ICICI BANK UK PLC Vs. ADITYA	IBC under Sec 7	COMPANY PETITION IB	Affidavit not notarized	07-09-2021
0.72	3. 13 12000 43220 10/10	ESTATES PVT. LTD.	ibo unuei oec /	(IBC)/974(PB)2018	Allidavit not notalized	0. 33-2021
6173	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA	IBC under Sec 7	COMPANY PETITION IB	Affidavit not notarized	07-09-2021
01/3	07 10 1200049220 10/17	ESTATES PVT. LTD.	ibo unuer sec /	I I	Alliuavit not notanzed	01-03-2021
C474	07404020027020244		IDC 4 0 7	(IBC)/974(PB)2018	Affidants to materials During 1	07.00.0004
6174	0710102002732020/11	ASSET CARE AND	IBC under Sec 7	COMPANY PETITION IB		07-09-2021
		RECONSTRUCTION ENTERPRISES		(IBC)/300(PB)2020	service missing	
	1	LTD Vs. SARE GURUGRAM PVT				
		LTD				
6175	0710102010712021/4	SURESH CHANDRA AGARWAL Vs.	Application under any	REVIEW APPLICATION	Index missing, Affidavit missing	07-09-2021
		RAMPHAL BHARADWAJ	other provisions- IBC	(IBC)/1(PB)2021		
		RESOLUTION PROFESSIONAL				

6176	0710102017812021/1	ARG MANAGEMENT SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/73(ND)2021		E-stamp missing, Service to ROC missing	07-09-2021
6177	0710102019692021/1	UNION BANK OF INDIA VS. SUPERTECH REALTORS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	07-09-2021
6178	0710102021702020/1	M/S. ROCKET REAL ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/221(ND)2020		E-stamp missing	07-09-2021
6179	0710102022422020/2	AG PLUMBING FIRE SERVICES Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/598(ND)2020		E-stamp missing	07-09-2021
6180	0710102023162020/2	TRIJAL ELECTRIKALS PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/647(ND)2020		E-stamp missing, Page Nos 21 to 31 according to PDF Not proper	07-09-2021
6181	0710102025772021/3	ANANT SAXENA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/89(ND)2021		E-stamp missing, Service to ROC missing	07-09-2021
6182	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	07-09-2021
6183	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		Stamp paper missing, court fees and welfare missing	07-09-2021
6184	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	07-09-2021
6185	0710102030862020/6	M/S SWASTIK SALES & SERVICES THROUGH ITS SOLE PROP. MR Vs. NIKHIL FOOTWEARS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/748(ND)2020		Proof of service missing	07-09-2021
6186	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	07-09-2021
6187	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	07-09-2021
6188	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Affidavit missing	07-09-2021
6189	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021		Affidavit missing, Sign missing in each pages	07-09-2021
6190	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021		Page no. 30 - 31 translation copy missing of Hindi documents, Wrong pagination in proof of service	07-09-2021
6191	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		E-stamp missing	07-09-2021
6192	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Sign is missing in each pages	07-09-2021
6193	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	07-09-2021
6194	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	23-24,26-32,34 not clear page and sign missing in application	07-12-2021
6195	710102028972021	MANU GOEL VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	date not mention on stamp paper	07-12-2021
6196	710102030822021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.	Interlocutory Application	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	pg-44,72,74,80, not clear pg-45,46 in hindi please mention typed copy	07-12-2021

6197	710102031372021	SUNDER AGROMILLS PRIVATE LIMITED VS M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA	Company Appeal (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	CASE TYPE WRONG Wrong section	07-12-2021
6198	710102035672021	UMESH GARG VS PUNEET GEOL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	pdf not match according your index sir please check both volume	07-12-2021
6199	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	07-12-2021
6200	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON		07-12-2021
6201	710102039382021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS K G SOMANI LIQUDATOR OF ADVANCE SURFACTANTS INDIA PVT. LTD.	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/922(PB)2018	ARGUS PARTNERS	Application will file seperatelly Page no-695 to 701	07-12-2021
6202	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper missing	07-12-2021
6203	710102042412021	EARTH WATER LIMITED VS M/S BHATIA & BHATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2311(ND)2019	Vishal	Index not complete cut serial 1-2	07-12-2021
6204	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	07-12-2021
6205	710102044932021	AKHIL AHUJA VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1324(ND)2019	Vishal	due payment for section sign missed on application	07-12-2021
6206	710102045312021	BARTEC INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	Nainshree	sign missing in application	07-12-2021
6207	710102045282021	HEMA ENGINEERING INDUSTRIES LIMITED VS APRAV SPACE SOLUTIONS LLP	Miscellaneous Application (IBC)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	76-121 not clear page and section wrong and due payment other section	07-12-2021
6208	710102045102021	MONTEREAUX RESORTS PVT. LTD. VS ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	DEEPAK	case type wrong section wrong please check you want file application or Transfer Petition service missed all respondent	07-12-2021
6209	710102045812021	VIKRAM PURI VS ATUL KANSAL.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	section wrong in technically pg- 12 not clear	07-12-2021
6210	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	07-12-2021
6211	710102045922021	VIKAS GARG VS JNR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	sign missing and section wrong	07-12-2021
6212	710102046062021	BEST TEXTILES LTD VS JNR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/17(ND)2018	MANOJ KUMAR ANAND	Affidavit and Estamp not notary	07-12-2021
6213	710102046382021	MR. NAVIN AGGARWAL VS M/S SRG POLYPET PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/107(ND)2014	Pankaj Bhagat	sign missing in application	07-12-2021
6214	710102045932021	RAJAT ARORA AND OTHERS VS M/S SRG POLYPET PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2422(ND)2019	Sumit Kansal	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021
6215	710102046242021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)		SAIKRISHNA ASSOCIATES	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021

6216	710102046312021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/80(ND)2020	NITESH	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-	07-12-2021
6217	710102046042021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	24363846,e-filing@nclt.gov.in case type wrong and section wrong and sign missing	07-12-2021
6218	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	07-12-2021
6219	710102046032021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS THREE C SHELTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	R K GUPTA	(40-48,120-125,143-147 not clear page) (62,66,135,150,151translate page) due payment another section	07-12-2021
6220	710102046072021	RAJIV AGARWAL VS VINEET AGARWAL	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB (IBC)/976(ND)2019	Vipul Ganda	22-23,38-40 not clear page	07-12-2021
6221	710102046182021	AKHILESH GUPTA VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(120)/010(112)2010	Akhilesh Kumar Gupta	main case not link with application	07-12-2021
6222	710102045702021	RAJIV KR. CHAUDHRY VS KULDEEP VERMA	(Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	KOMAL GUPTA Delhi(D)/3263/2020	case type wrong ( if you file intervention application please choose case type in the Intervention application IBC )	07-12-2021
6223	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/249(ND)2018	Mahavir Parshad Jain	11,9 blur page	07-12-2021
6224	710102045492021	MONTEREAUX RESORTS PVT. LTD. VS ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	DEEPAK	& mp; amp; quot; service missed all respondent & mp; amp; quot;	07-12-2021
6225	710102046352021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	main case number is different which is mentioned in pdf file than the basic details i.e. PB AND ND	07-12-2021
6226	710102046132021		Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3484(PB)2019	Prashant Jain	case type wrong	07-12-2021
6227	710102046672021	SUMESH SOOD VS SYSCOM ORGAINC WORLD PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/93(ND)2021	Anurag Bhatt	case type wrong	07-12-2021
6228	710102045562021	AKHIL AHUJA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2311(ND)2019	Vishal	Section mismatchtrue copy sign missed	07-12-2021
6229	710102046462021	M/S ODITI INSTITUTE OF TRAINING PVT. LTD VS M/S ODITI INSTITUTE OF TRAINING PVT. LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/1142(ND)2018	Aman Bhalla	main case wrong pls link in the main case ,	07-12-2021
6230	710102046212021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	SAIKRISHNA ASSOCIATES	72-73,98,120,121 not clear page	07-12-2021
6231	710102133082019	ROYAL MANPOWER SERVICES VS FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KARAN GANDHI	Piz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021
6232	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant		07-12-2021
6233	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:93 cut, 102, 142, 158, 160, 191, 192, not clear	07-12-2021
6234	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	07-12-2021

6235	710102025832021	AIREN METALS PVT LTD VS PME POWER SOLUTIONS (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SUDEEP GOYAL	Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021
6236	710102025952021	NAVEEN SAXENA & OTHS. VS PEERS ALLIED COTPORATION LTD	Company Petition (Companies Act)	Sec. 73(4)	Binod Kumar	Payment Not Done	07-12-2021
6237	710102035752021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Atul Sharma	IRP registration certificate/Advocate welfare 25 court fees miss/etc	07-12-2021
6238	710102036682021	GRS PROPERTIES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	DILLIP MAHARATHI	Court fees and welfare missed in vakaltnama	07-12-2021
6239	710102039002021	DR ER RAJAINDERR JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)	Rajesh aggarwal	E stamp and affidavit not notary, pages wrong arrange 197, 198	07-12-2021
6240	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SHUBHAM ARYA	payment Not Done	07-12-2021
6241	710102039962021	FIORANO MOTORS LLP VS M/S RGE SURAT PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)	RAJEEV	Synopsis missed, MoA & AoA missed, STK 07 missed	07-12-2021
6242	710102042402021	ROHIT PRASAD VS R R FINANCIAL CONSULTANTS LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions	Lex	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021
6243	710102042522021	OMEGA BRIGHT STEEL PRIVATE LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	ANKIT	PIz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011- 24363846,e-filing@nclt.gov.in	07-12-2021
6244	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)	VISHAL AGARWAL	Kindly select one section,income tax service missed	07-12-2021
6245	710102043012021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441	K GAURAV & CO.	Roc advance service missed, GLN form missed	07-12-2021
6246	710102043912021	M/S LAGNAM SPINTEX LIMITED VS M/S INNOVATIVE TEXTILES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SIDDHESH KOTWAL	Master data of corporate debtor/Please correction pagination/etc	07-12-2021
6247	710102044722021	SAVAYA BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)	Ahsan Ahmad	Page No 211 Piz Translate	07-12-2021
6248	710102043752021	ASTELLIA TELECOM PRIVATE LIMITD (IN VOLUNTARY LIQUIDATION) VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Petition IB (IBC)	IBC Section 59	HARRISH KHURANA	Synopsis miss/50 stamp paper with power of attorney	07-12-2021
6249	710102044372021	VIJAY KUMAR JAIN VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)	AWNISH	after pg-4 page numbering missed,nclt form 12 missed	07-12-2021
6250	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Company Petition IB (IBC)	Application under any other provisions- IBC	BRIJESH KUMAR SINGH	Wrong section	07-12-2021
6251	710102045422021	CELESTE MERCHANDISE LIMITED VS RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230	PALASH AGARWAL	Last volume index missed	07-12-2021
6252	710102045682021	BANK OF MAHARASHTRA VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	AMIT MAHALIYAN	page:108, 110 , 112, 114, 134, Hindi translation,	07-12-2021
6253	710102045842021	FIDUS FINANCE PVT LTD VS ELENA POWER AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	KUNAL	15rs advocate welfare missed. 15rs advocate welfare missed. Authority letter missed/ BR	07-12-2021

6254	710102045762021	UNION BANK OF INDIA VS	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	memo of parties missed,	07-12-2021
		SANJAY LAMBA		``			vakalatnama missed with 25rs	
							welfare and 3 rs court fee missed,	
							proof of service missed.page:100-	
6255	710102045872021	STATE BANK OF INDIA VS	Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Daniel Da	0 1 05(4)			101, not clear	07.40.0004
6255	710102045872021	ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign	07-12-2021
		ARCHANA AGGARWAL					missed, 25rs advocate welfare and	
							3rs court fee missed.	
6256	710102045882021	STATE BANK OF INDIA VS VIKAS	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates		07-12-2021
		AGGARWAL	Company   Calcon 12 (120)	330			missed)	
6257	710102045772021	UNION BANK OF INDIA VS	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	Plz contact Helpdesk Some	07-12-2021
		RAJESH KUMAR MEHTA					Technical Issue That's Why	
							Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6258	710102045862021	MR. AMIT SANGAL PROPRIETOR	Transfer Petition (IBC)	Rule16(d),NCLT		ANUJ	case type wrong.	07-12-2021
		OF M/S. NITIN PLASTIC VS		Rules,2016 IBC				
		PRINCE MFG INDUSTRIES						
6259	710102045992021	PRIVATE LIMITED BANK OF MAHARASHTRA VS	Transfer Petition (IBC)	Sec 60(5)		APOORV AGARWAL	Plz contact Helpdesk Some	07-12-2021
0239	7 10 102045992021	HINDUSTAN FIBRES LIMITED	Transfer Petition (IBC)	Sec 60(5)		AFOORV AGARWAL	Technical Issue That's Why	07-12-2021
		THINDOOTAN TIBICEO EIIMITED					Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6260	710102045952021	GAURAV KHANDELWAL & ORS	Company Petition IB (IBC)	Application under any		Kartavya Batra	9,32 not clear page and stamp	07-12-2021
		VS THREE C PROPERTIES	,	other provisions- IBC		1	paper notary missing and sign	
		PRIVATE LIMITED		· .			missing	
6261	710102046092021	LUNA TECHNOLOGIES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prasad Sarvankar	change all the heading of (before	07-12-2021
		VS AKASH PACKTECH PVT. LTD.					the national company law tribunal	
							New Delhi), memo of parties	
							missed, true copy sign missed, 25rs	
							advocate welfare and 3rs court fee	
			1 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	20(5)		ļ., ,, ,, ,, ,, ,, ,, ,, ,, ,, ,, ,, ,, ,	missed.	a= 10 0001
6262	710102046892021	RAJEEV KUMAR DUBEY VS AKASH PACKTECH PVT. LTD.	Intervention Petition (IBC)	Sec 60(5)		Rajeev Kumar Dubey		07-12-2021
		AKASH PACKTECH PVI. LID.					Technical Issue That's Why Comment Box Is Blank Contact :011-	
							24363846,e-filing@nclt.gov.in	
6263	710102045962021	STATE BANK OF INDIA VS	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:165-172, 697 , 1946-1947, 2159-	07-12-2021
		KAMLESH DEVI AGGARWAL		,			2161, not clear, true copy sign	
							missed, 25rs advocate welfare and	
							3rs court fee missed.	
6264	0710102012652020/7	RELIANCE HOME FINANCE		IBC under Sec 7	COMPANY PETITION IB		Stamp paper miss on all affidavit	07-12-2021
		LIMITED Vs. JUBILIANT MALLS			(IBC)/478(ND)2020			
		PVT. LTD.						
6265	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA		Sec 60(5)	INTERLOCUTORY APPLICATION		1,7,13	07-12-2021
		INFRATECH PRIVATE LTD			(I.B.C)/2275(ND)2021		volumes, Page Nos 961 to 974 according to PDF in Vol 5 Not clear	
							according to PDF III Vol 5 Not clear	
6266	0710102035832021/4	INDU KUMAR AND ORS Vs. SAHA		Sec 60(5)	INTERLOCUTORY APPLICATION		Remove blank pages from the file	07-12-2021
		INFRATECH PRIVATE LTD		333 33(0)	(I.B.C)/2275(ND)2021		rtomo to Blaim pages from the me	
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6267	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA		Sec 60(5)	INTERLOCUTORY APPLICATION		Remove blank pages from the file	07-12-2021
		INFRATECH PRIVATE LTD			(I.B.C)/2286(ND)2021			
				1				
6268	0710102036122018/3	KANTI BEVERAGES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		No Index, No pagination	07-12-2021
		LIMITED Vs. M/S VHV BEVRAGES			(IBC)/93(ND)2019			
6260	0710102037232021/1	PVT. LTD		Con 220 222 Connect	CD(AA) MEDCED AND		Ctomp paper ween shifted, it is De	07 42 2024
6269	0710102037232021/1	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Stamp paper wrongly filed: It is Rs.	07-12-2021
		LIMITED VS.		MOLIOII	ACT)/63(ND)2021		100,	
6270	0710102037782021/2	CORPORATION BANK Vs. M/S	<u> </u>	Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy Sign missing in Page	07-12-2021
	1	PATNA HIGHWAY PROJECTS		355 35(0)	(I.B.C)/2443(PB)2021		Nos from 1 to 50 in Vol 1, Proof of	

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6271	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Page no. 64A - 66A, 67A - 69A, 74A,	07-12-2021
		SUPERTECH TOWNSHIP		(IBC)/835(ND)2020	81A - 82A, true copy sign missing,	
		PROJECT LIMITED			Page no. 71, 75, 77 page not clear,	
					Page no. 83 translation copy	
					missing.	
5272	0710102083162020/2	AGBRO FOODS & FMCG LTD. Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES		07-12-2021
		REGISTRAR OF COMPANIES	000 202 (.)	ACT)/337(ND)2020	. ago no. 20 pago out	
		(DELHI & HARYANA)		A01)/337 (ND)2020		
2070	0740400004000000		0 044(4)	COMPANY DETITION	O	07.40.0004
6273	0710102090132020/3	NITESH BHARDWAJ Vs.	Sec. 241(1)	COMPANY PETITION		07-12-2021
		SAMPARK PROPERTIES PVT.		(COMPANIES ACT)/126(ND)2020	vakalatnama	
		LTD.				
3274	0710102098812019/3	SMALL INDUSTRIES	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file in IA	07-12-2021
		DEVELOPMENT BANK OF INDIA		(IBC)/1714(ND)2019		
		Vs. RATHI PRIVATE LIMITED		[` ' ` '		
3275	0710102105532019/12	M/S EASY TRIP PLANNERS LTD	IBC under Sec 7	COMPANY PETITION IB	Affidavit missing, True Copy sign	07-12-2021
213	07 10 102 1033320 13/12	Vs. M/S KRIARJ ENTERTAINMENT	ibo under dec /	(IBC)/1804(PB)2019	missing, Proof of service missing	07-12-2021
				(180)/1804(PB)2019	illissing, Froot of service missing	
		PVT. LTD.				
6276	0710102106122020/3	RAMESH KUMAR SUNEJA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	True Copy Sign missing in each	07-12-2021
		PAWAN BUILDWELL PRIVATE		(I.B.C)/4973(ND)2020	pages, Notarization missing in E-	
		LIMITED			stamp	
6277	0710102109402020/6	DALMIA FAMILY OFFICE TRUST	IBC under Sec 7	COMPANY PETITION IB	E-stamp missing, Affidavit missing	07-12-2021
		Vs. ATS HOUSING PRIVATE		(IBC)/1078(ND)2020	' ' '	
		LIMITED		(,		
6278	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Index missing, merge documents	07-12-2021
0270	0710102111762019/7		ibc under Sec /	I I		07-12-2021
		AMZEN MACHINES PVT. LTD.		(IBC)/2058(ND)2019	into single pdf	
6279	0710102117962020/2	MADHU JUNEJA Vs. SATKAR	Sec 66(1)	INTERLOCUTORY APPLICATION	Court fees missing on vakalatnama	07-12-2021
		LOGISTICS PRIVATE LIMITED		(I.B.C)/5594(PB)2020		
6280	0710102141762019/2	MR. PADMANABH SINGH Vs. S M	Sec. 241(1),Sec.	COMPANY PETITION	Page Nos. 67 to 75 and 175 in Vol 1	07-12-2021
		S INVESTMENT CORPORATION	242(4),Sec. 244(1)	(COMPANIES ACT)/166(ND)2019	Not Clear, Page Nos 176;185 to	
		PRIVATE LIMITED	242(4),500. 244(1)	(COM ANES AST)/100(NS)2010	188;;196 to 197;216 to 217;220 to	
		PRIVATE LIMITED				
					222; 234 to 240;260 to 262 in Vol 2	
					Not Clear	
6281	0710102143652019/2	INCOME TAX OFFICER WARD	Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	Stamp paper missing, affidavit not	07-12-2021
		12(1) Vs. REGISTRAR OF	Government Body	ACT)/159(ND)2020	notarized	
		COMPANIES DELHI (IN THE				
		MATTER OF: MJ S ICON				
		SATELLITE LTD. (PREVIOUSLY				
		KNOWN AS MEDIA SATELLITE &				
		TELECOM LTD.)				
6282	0710102143672019/2	INCOME TAX OFFICER WARD 12 (	Sec 252 (3) - By	COMPANY APPEAL(COMPANIES	3,	07-12-2021
		1) Vs. REGISTRAR OF	Government Body	ACT)/162(ND)2020	notarized	
		COMPANIES DELHI				
6283	0710102166402019/7	RISHI KHOSLA Vs. SUNSHINE	IBC under Sec 7	COMPANY PETITION IB	Affidavit missing, True Copy sign	07-12-2021
	1					
	1	TRADETOWER PVT. LTD.		(IBC)/3484(PB)2019	missing in each pages	1
6284	0710102171132019/2	TRADETOWER PVT. LTD.	Application under any	(IBC)/3484(PB)2019	missing in each pages	07-12-2021
6284	0710102171132019/2	UDAYRAJ PATWARDHAN -	Application under any	COMPANY	True Copy sign missing in each	07-12-2021
6284	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC			07-12-2021
6284	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE		COMPANY	True Copy sign missing in each	07-12-2021
5284	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL		COMPANY	True Copy sign missing in each	07-12-2021
6284	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE		COMPANY APPLICATION(IBC)/200(PB)2020	True Copy sign missing in each	07-12-2021
	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH		COMPANY	True Copy sign missing in each pages, Proof of service missing	07-12-2021
		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN -	other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020 COMPANY	True Copy sign missing in each pages, Proof of service missing	
		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020	True Copy sign missing in each pages, Proof of service missing	
		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE	other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020 COMPANY	True Copy sign missing in each pages, Proof of service missing	
		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS	other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020 COMPANY	True Copy sign missing in each pages, Proof of service missing	
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021
6285		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN -	Application under any other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020  COMPANY	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN -	Application under any other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020  COMPANY	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE	Application under any other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020  COMPANY	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED VS. SACHET	Application under any other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020  COMPANY	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021
6285	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE	Application under any other provisions- IBC  Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020  COMPANY APPLICATION(IBC)/202(PB)2020  COMPANY	True Copy sign missing in each pages, Proof of service missing  Wrong E-filing, Need to file in IA	07-12-2021

6287	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs.	Application under an	COMPANY PETITION	True Copy sign missing in each	07-12-2021
		M/S. INTERNATIONAL TRADE	other provisions	(COMPANIES ACT)/66(PB)2013	pages, Proof of service missing	
		EXPOCENTRE LTD				
6288	0710102422882018/22	SUNIL HANDA AND ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	E-stamp missing, True Copy sig	n 07-12-2021
		TODAY HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	missing, Proof of service missir	ıg 📗
6289	0710200400542007/2	SHRI T.R. ARYA Vs. M/S.	Application under an	COMPANY PETITION	No index, no pagination	07-12-2021
		DILAWRI MOTORS PVT. LTD.	other provisions	(COMPANIES ACT)/30(ND)2007		
6290	0710102071412020/1	JAGDISH SINGH NAIN Vs. HBN	Sec 66(1)	INTERLOCUTORY APPLICATION	True Copy sign missing from Pa	ge 07-12-2021
		DAIRIES & ALLIED LTD.		(I.B.C)/2844(ND)2020	Nos 4 to 7, Proof of service miss	sing
6291	0710102087692020/1	JAGDISH SINGH NAIN Vs. BANK	19(2)	INTERLOCUTORY APPLICATION	True Copy sign missing from Pa	ge 07-12-2021
		OF INDIA THROUGH ITS CHIEF		(I.B.C)/3854(ND)2020	Nos 4 to 12	
		MANAGER				